IN THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH, KOLKATA

M.A. NO.31/2023/EZ & M.A. NO. 33/2023/EZ

BONANI KAKKAR VS OIL INDIA LIMITED

In

Application No.43/2020/EZ

INDEX

SI. No.	Particulars	Page No.
1	Affidavit	1-19
2	**ANNEXURE-A** A copy of the compilation of compensation assessment reports of the beneficiaries	20-691
3	**ANNEXURE-B** A copy of the Circle Officer Report, Tinsukia Revenue Circle vide letter no. TRC/9/2017 dated 16.08.2021 enclosing the findings in the Assessment Report by Multidisciplinary Committee **ANNEXURE-B1** A copy of the report of the Multidisciplinary committee **ANNEXURE-B2** A copy of the letter dated 09.08.2021 issued by the Assistant Executive Engineer, Public Works Department (PWD), Tinsukia Building Sub Division, Tinsukia to the Circle Officer, Tinsukia Revenue Circle bearing no. TSK/BLD/SD/E-1/199 **ANNEXURE-B3** A copy of the letter dated 09.08.2021issued by the Agriculture Development Officer to the Circle Officer, Tinsukia Revenue Circle **ANNEXURE-B4** Translated version of Annexure B (Copy of the Circle Officer Report, Tinsukia Revenue Circle vide letter no. TRC/9/2017 dated 16.08.2021 enclosing the findings in the Assessment Report by Multidisciplinary Committee) **ANNEXURE-B5** Translated version of Annexure B1(Copy of the report of the Multidisciplinary committee)	692-703
5	**ANNEXURE-C** A copy of the Progress Report (Volume II) of the Committee of Experts Constituted by the Hon'ble National Green Tribunal Principal Bench, New Delhi headed by Justice Brojendra Prasad Katakey, Former Judge, Gauhati High Court dated 31.10.2020	704-1028

6	**ANNEXURE-D** A copy of the order of the Hon'ble NGT in O.A. No. 43/2020 dated 19.02.2021	1029-1089
7	**ANNEXURE-E** A copy of the order of the Hon'ble NGT in O.A. No. 43/2020 dated 10.03.2023	1090-1114
8	**ANNEXURE-F** A copy of the report by Ld. District Judge, Tinsukia on the enquiry conducted into the matter of compensation in the Public Interest Litigation No. 39/2020 in the Hon'ble High Court at Guwahati vide its order dated 09.03.2021	1115-1234
9	**ANNEXURE-G** A copy of the order dated 02.09.2021 by Hon'ble Supreme Court in the Civil Appealno.2201/2021	1235-1242
10	**ANNEXURE-H** Copy of the order dated 23.01.2023 by Hon'ble Supreme Court in the Civil Appealno.2201/2021	1243-1251

Serial No. 1987
Date 09/11/2024

1

IN THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH, KOLKATA

M.A. NO.31/2023/EZ & M.A. NO. 33/2023/EZ

Swapneel Paul
District Commissioner
Tinsukia

In

Application No.43/2020/EZ

IN THE MATTER OF

BONANI KAKKAR — Applicant(s)

Vs

Oil India Ltd. and Ors — Respondent(s)

NOTARY
Sri Kumar Kejriwal
Tinsukia District
Regd. No TSK/11
Expiry On 16/3/2029
GOVT. OF ASSAM

AFFIDAVIT ON BEHALF OF THE RESPONDENT NO.6 THE DISTRICT COMMISSIONER, TINSUKIA as per order dtd. 06.09.2024.

I, Swapneel Paul, IAS, aged about 34 years, working as District Commissioner and District Magistrate, Tinsukia District, Government of Assam do hereby solemnly affirm and state as follows:

1. That I am the District Commissioner, Tinsukia, in the State of Assam and as such I am fully conversant with the facts and circumstances of the case.

2. That I have received the copy of the above-mentioned Miscellaneous Application, as well as the relevant orders, of the National Green Tribunal, Eastern Zone Bench, connected to the said case, and have gone through the same and understood the contents made therein.

09/11/2024
BIMAL KUMAR KEJRIWAL
NOTARY
TINSUKIA DISTRICT, (ASSAM)
REGD. NO. TSK-11

Sivaprasad Paul
District Commissioner
Tinsukia

3. That I will traverse only through those portions which are relevant for the present purpose. The portions of Miscellaneous Application, not replied to shall not be treated as to be my admission.

4. That at the outset, the answering deponent begs to state that a detailed affidavit has already been filed regarding the payment of compensation in the"Baghjan Blow out incident". The said affidavit dated 07/05/2024, contains the reports of the Circle Officers as well as the receipts of compensation of the victims.

5. In accordance with the proceedings which ensued in this matter on 05.09.2024 and 06.09.2024 before this Hon'ble Tribunal, the Respondent No. 6 herein seeks liberty to place on record few essential documents for the proper adjudication of the instant Application.

6. The said documents sought to be placed on record are as detailed below:

6.1 Compilation of Assessment of Compensation Report of Beneficiaries bearing beneficiary No. 1000 till 1349 of Natun Rangagora Village with respect to the Baghjan blowout (672 pages).

a) The said report is on individual basis which contains the following:

- beneficiary's name,
- guardian name,
- beneficiary address,

09/11/2024
BIMAL KUMAR KEJRIWAL
NOTARY
TINSUKIA DISTRICT, (ASSAM)
REGD. NO. TSK-

- mode of livelihood,
- number of family members,
- land details,
- surface (land and building) damage assessment,
- agriculture damage assessment,
- animal husbandry and veterinary damage assessment,
- fishery damage assessment,
- handloom and textile damage assessment,
- forest damage assessment,
- ornaments and other valuable damage assessment, and
- tea bush damage assessment.

b) The said report is duly signed by:

- Fishery Demonstrator, Guijan Dev, Block Tinsukia;
- Junior Engineer, PWD, Tinsukia Building Sub-Division, Tinsukia;
- Circle Officer, Tinsukia Revenue Circle, Tinsukia;
- Veterinary Officer, Mobile Veterinary Dispensary, Tinsukia;
- District Industries and Commerce Centre, Tinsukia;
- Demonstrator (C), Handloom & Textiles, Tinsukia;
- Superintending Engineer (HSE), Security and Environment Department (OIL); and
- A.D.O. Doomdooma Circle, Tinsukia Sub-Division.

Copy of the compilation of compensation assessment reports of the beneficiaries are annexed herewith and marked as **Annexure A.**

Swapneel Paul
District Commissioner
Tinsukia

NOTARY
Tinsukia District
Regd. No TSK/11
GOVT. OF ASSAM

09/11/2024
NOTARY
TINSUKIA DISTRICT, (ASSAM)
REGD. NO. TSK-11

7. That the deponent humbly submits his para wise reply to the MA No. 33/2023 as follows:

7.1 That the contents of Para 1& 2, are matter of records.

7.2 That the contents of Para 3 are matter of records. It is worth mentioning here the detailed representation was made by the applicant based on the order of the Hon'ble NGT (Principal Bench) in M.A. No.17/2023 and 19/2023 in O.A. No. 43/2020 (EZ) as claimed by the applicant on 16.08.2023. However, the Baghjan blowout took place on 27.05.2020 and a subsequent explosion on 09.06.2020 at well Baghjan-5 and the fire was extinguished on 15.11.2020. The compensation in the context of Baghjan blowout was paid as per the categories as proposed by Hon'ble Justice B.P. Katakey Committee which stated as follows:

i) Category I - Those whose houses have been completely gutted by the fire thereby causing grave injury to life and health, loss of livelihood, cultivable land, livestock, damage to standing crops and horticulture, fisheries etc.

ii) Category II - Those whose houses have been severely damaged by the fire thereby causing grave injury to life and health, loss of livelihood, cultivable land, livestock, damage to standing crops and horticulture, fisheries etc.

iii) Category III - Those whose houses have been moderately or partially damaged or whose standing crops and horticulture have been partially damaged thereby causing

Swapneel Paul
District Commissioner
Tinsukia

NOTARY
Bimal Kumar Kejriwal
Tinsukia District
Regd. No TSK/11
Govt. of Assam

09/11/2024
BIMAL KUMAR KEJRIWAL
NOTARY
TINSUKIA DISTRICT, (ASSAM)
REGD. NO. TSK-11

grave injury to life and health, loss of livelihood, cultivable land, livestock, damage to standing crops and horticulture, fisheries etc.

Swapneel Paul. District Commissioner Tinsukia

The compensation under the categories above was paid based on the report of the Circle Officer, Doomdooma. He submitted a list of affected families to be paid compensation under the concerned categories, already appended in the previous affidavit dated 07.05.2024 in para 3 and para 7 of the same.

Accordingly, compensation was paid to 173 number of affected families in Category I and 439 number of affected families in Category II based on the report of Circle Officer, Doomdooma Revenue Circle.

ii) However, the deponent would like to humbly submit that Notun Rongagora village falls in Tinsukia Revenue Circle and no such list categorizing the villagers of Notun Rongagara village into any of the categories of damages as cited above was sent by Circle Officer, Tinsukia and therefore there is no record that the damage in Notun Rongagora village was up to that extent that it could be categorised under any of the categories as mentioned above.

7.3 The contents of the para 4 are denied that the residents of Notun Rongagora village lost their home, property, livelihood etc. Notun Rongagora is located at a distance of 4.54 km from the oil well in Baghjaan village which is quite a large distance for damage of that extent to happen as claimed by the applicant.

09/11/2024
BIMAL KUMAR KEJRIWAL
NOTARY
TINSUKIA DISTRICT, (ASSAM)
REGD. NO. TSK-11

This is substantiated very clearly in the letter dated 09.08.2021 of Assistant Executive Engineer, Public Works Department (PWD), Tinsukia Building Sub Division, Tinsukia issued to the Circle Officer, Tinsukia wherein he clarifies that a joint ground level survey was conducted by officials of various Departments in Greater Natun Rangagora village which is located at 4.54 kms away from the Baghjan blowout area, where no physical damage related to Baghjan blowout have been observed. Hence, as per the ground level survey of the village it was concluded that no physical damage in buildings has taken place due to the Baghjan incident. Therefore, the claim of the petitioner is baseless and devoid of any merit.

(A copy of the letter dated 09.08.2021 issued by the Assistant Executive Engineer, Public Works Department (PWD), Tinsukia Building Sub Division, Tinsukia to the Circle Officer, Tinsukia Revenue Circle bearing no. TSK/BLD/SD/E-1/199 is annexed herewith and marked as **Annexure B2).**

7.4 The claim in para 5 is denied that several croplands has been damaged in Notun Rongagora village which is substantiated by a letter dated 09.08.2021 issued by the Agriculture Development Officer to the Circle Officer, Tinsukia Revenue Circle wherein he has stated that no sign of any agricultural damage was observed in Greater Notun Rongagora village. He categorically stated that a joint ground level survey was conducted by the Official of different Departments in the Greater Natun Rangagora village which is located at 4.54 km

NOTARY Bimal Kumar Kejriwal Tinsukia District Regd. No TSK/11 Govt. of Assam

Swapneel Paul. District Commissioner Tinsukia

09/11/2024 BIMAL KUMAR KEJRIWAL NOTARY TINSUKIA DISTRICT, (ASSAM) REGD. NO. TSK-11

away from the Baghjan blowout point, where there was no sign of any agricultural damage. Hence, upon the ground level survey of the village it was concluded that no physical damage to any crops of those areas have taken place.

(A copy of the letter dated 09.08.2021 issued by the Agriculture Development Officer to the Circle Officer, Tinsukia Revenue is annexed herewith and marked as **Annexure B3.)**

It is further stated that the Progress Report (Volume II) of the Committee of Experts Constituted by the Hon'ble National Green Tribunal, Principal Bench, New Delhi headed by Justice Brojendra Prasad Katakey, Former Judge, Gauhati High Court, dated 31.10.2020 contains a compilation of various communications and reports communicated *inter se* the Committee of Experts and the Office of the Deputy Commissioner, Tinsukia, Government of Assam. On 25.08.2020, the Deputy Commissioner, Tinsukia, Government of Assam issued a letter bearing no. TCA.3/2020/570 to the Hon'ble Justice B. P. Katakey, being the Chairman of the Committee of Experts inter alia clarifying as below:

*A) that the affected families under Category (ii) are those families which are in the closest vicinity to the blowout site, i.e. from 0 to 1.5 kms (approx.) who have been subjected to sound and air pollution resulting from the blowout and fire (*ref. para 8.0 @ page 267 of the Report*).*

Swapnil Paul
District Commissioner
Tinsukia

NOTARY
Bimal Kumar Kejriwal
Tinsukia District
Regd. No TSK/11
Expiry Dt. 8/3/2024
GOVT. OF ASSAM

09/11/2024
BIMAL KUMAR KEJRIWAL
NOTARY
TINSUKIA DISTRICT, ASSAM
REGD. NO. TSK-11

B) *The distance factor of affected families within the range of 0 to 1.5 kms from the blowout site could be one of the criteria to determine Category (ii), irrespective of whether houses have been severely damaged or not. This additional criteria for Category (ii) as severely affected families in a distance/range of* ***0 to 1.5 km*** *from the blowout site, could perhaps be included as an option to the criteria for Category (ii) already fixed by the Hon'ble NGT* (ref. para 10.0 @ page 267 of the Report).

A copy of the Progress Report (Volume II) of the Committee of Experts Constituted by the Hon'ble National Green Tribunal Principal Bench, New Delhi headed by Hon'ble Justice Brojendra Prasad Katakey, Former Judge, Gauhati High Court dated 31.10.2020 is annexed herewith and marked as **Annexure - C**.

7.5 That the contents of Para 6 are a matter of records. However the fact that they have stayed in a make-shift relief camp during those times, does not make them eligible for inclusion under any of the categories as defined by Justice B.P. Katakey Committee as the categorization is fully based on the extent of damage of houses and agricultural land and the letters in **Annexures - B2** and **B3** makes it amply clear that there is no such damage in Notun Rongagora village serious enough to be included in any of the categories.

7.6 That the contents of Para 7, 8 & 9 are a matter of records.

Swapneel Paul
District Commissioner
Tinsukia

NOTARY
Bimal Kumar Kejriwal
Tinsukia District
Regd. No TSK/11
Expiry Dt. 18/3/2029
GOVT. OF ASSAM

09/11/2024
BIMAL KUMAR KEJRIWAL
NOTARY
TINSUKIA DISTRICT, (ASSAM)
REGD. NO. TSK-11

7.7 The contents of the para 10 are accepted that no such category was made and no such payment was made to Notun Rongagora village. Herein the deponent would like to submit that Baghjan is the village where the blow out took place and therefore witnessed manifest damage to households and agricultural land. Hence the villagers were adequately compensated as per the damages. However, Notun Rongagora village is situated at the distance of 4.54 km and the letters in **Annexures B2** and **B3** has substantiated that there was no such damage and so it was wrong on the part of the applicant to compare the damages in Baghjan village to that of Notun Rongagara village. And it will be against the principles of natural justice to treat Notun Rongagora, which did not face damage in the blow out, at par with the Baghjan village which saw massive destruction and therefore the claim of the applicantto include the residents of Natun Rongagora village in the categories as categorized by the Hon'ble Justice B. P. Katakey Committee is baseless and devoid of any merit. It is submitted that the findings in the Assessment Report by the abovementioned Multidisciplinary Committee may be considered as a documentary evidence in support of the fact that the villagers of Natun Rongagora village are not eligible to be categorised in Category I and Category II as stated above. (A copy of the CO Report, Tinsukia Revenue Circle vide letter no. TRC/9/2017 dated 16.08.2021 enclosing the findings in the Assessment Report by Multidisciplinary Committee are annexed herewith and marked as **Annexure – B** and the report by the

NOTARY Bimal Kumar Kejriwal Tinsukia District Regd. No TSK/11 Expiry Dt. 8/3/2029 GOVT. OF ASSAM

Swapneel Paul District Commissioner Tinsukia

09/11/2024
BIMAL KUMAR KEJRIWAL
NOTARY
TINSUKIA DISTRICT, ASSAM
REGD. NO. TSK-11

Multidisciplinary Committee are annexed herewith and marked as **Annexure – B1**.

7.8 That the contents of Para 11 & 12 are a matter of records.

7.9 That the claim in para 13 is denied. It is very much evident from the report of Circle Officer, Tinsukia dated 16.08.2021 (enclosing the report of the Multidisciplinary committee which is marked and attached herewith as **Annexure B1** in vernacular and the translated version as **Annexure B5**) that the matter was not delayed as claimed by the applicant. The letter maybe seen in **Annexure B** in vernacular and the translated version is also attached herewith as **Annexure B4**. In such letter, the Circle Officer has stated that a survey by multidisciplinary committee has been done in case of 11 villages including Notun Rongagora and the Multidisciplinary Committee report with respect to all the houses surveyed in Notun Rongagora is attached in **Annexure A** which can be perused by the Hon'ble tribunal wherein it is amply clear that the damage that happened in Notun Rongagora does not qualify for compensation in any way as per the categories defined by Justice BP Katakey Committee. (Copy of the report of the Multidisciplinary committee is marked and attached herewith as **Annexure B1** in vernacular and the translated version as **Annexure B5**)

09/11/2024
BIMAL KUMAR KEJRIWAL
NOTARY
TINSUKIA DISTRICT, (ASSAM)
REGD. NO. TSK-11

NOTARY
Bimal Kumar Kejriwal
Tinsukia District
Regd. No TSK/11
Expiry On 18/3/2024
GOVT. OF ASSAM

Moreover, the order of the Hon'ble Tribunal dated 19.02.2021, in which the Hon'ble Tribunal had stated that "***since substantial number of victims have been compensated to a reasonable level, the issue will have to be taken as concluded so far as the present proceedings are concerned***" as well as the order dated 10.03.2023 which reiterated in the same lines, no further process of disbursement of compensation was initiated in the absence of any directions from the Hon'ble Tribunal in this regard. Therefore there was no question of paying compensation at that point of time as claimed in para 13.

Swapneel Paul
District Commissioner
Tinsukia

(A copy of the said order of the Hon'ble NGT in O.A. No. 43/2020 dated 19.02.2021 is annexed herewith and marked as **Annexure – D**)

(A copy of the said order of the Hon'ble NGT in O.A. No. 43/2020 dated 10.03.2023 is annexed herewith and marked as **Annexure –E**)

7.10 The contents of the para 14 are unsubstantiated. Baghjan cannot be compared with Notun Rangagora. Justification can be seen in para 7.7 of the instant affidavit.

7.11 That the contents of Para 15, 16, 17 are matter of record.

09/11/2024
BIMAL KUMAR KEJRIWAL
NOTARY
TINSUKIA DISTRICT, (ASSAM)
REGD. NO. TSK-11

NOTARY
Bimal Kumar Kejriwal
Tinsukia District
Regd. No TSK/11
Expiry Dt. 8/5/2023
GOVT. OF ASSAM

7.12 That contents of para 18 are matter of record. In the order dated 19.02.2021 of O.A. No. 43/2020, the Hon'ble Tribunal held "***since substantial number of victims have been compensated to a reasonable level, the issue will have to be taken as concluded so far as the present proceedings are concerned***" as well as in the order dated 10.03.2023 of O.A. No. 43/2020, the Tribunal reiterated in the same lines. Therefore, there arise no question of differentiating between the final compensation and interim compensation; and interim compensation wherever has been paid may be treated as final.

Swapneel Paul
District Commissioner

7.13 That the contents of para 19 are denied.The applicantis trying to mislead the Hon'ble Tribunal as the compensation is paid as per criteria laid down by Hon'ble Justice B.P.Katakey Committee and not on a random basis. That the villagers of Notun Rongagora have not faced damages is substantiated in **Annexures - B2 and B3**.

7.14 That the contents of para 20 are denied and the claim of the petitioner that villagers of Notun Rongagora village continue to suffer from irreparable damages is unsubstantiated as per the reports in **Annexures - B, B1, B2 and B3**.

7.15 That the contents of para 21 & 22 are a matter of record.

7.16 That the contents of para 23 and para 24 are denied, the justification has already been explained in **para 7.3, 7.4, 7.7** and **7.9** of the instant affidavit.

09/11/2024
BIMAL KUMAR KEJRIWAL
NOTARY
TINSUKIA DISTRICT, ASSAM
REGD. NO. TSK-11

7.17 With regard to para 25, the deponent humbly submit that the claim is denied.The survey report of multi disciplinary committee and the letter of assistant engineer PWD and agriculture Development Officer as annexed in **Annexures B2 and B3** clearly shows that the damage in Notun Rongagora is not up to that extent such that they may be categorised in any of the categories and paid any compensation. Therefore there does not arise any question of inaction on the part of district administration when the villagers do not qualify for any compensation.

7.18 That the contents of para 26, 27 and 28 are denied as already explained in **para 7.3, 7.4, 7.7** and **7.9** of the instant affidavit.

7.19 That the claim in para 29 is denied. The fact that villagers of Notun Rongagora stayed in relief camps do not qualify themselves to claim to be categorized under any of the categories as stated above which is totally based on the extent of damage and it is clearly substantiated in above para why they cannot be compensated. It is also pertinent to mention that one-time compensation is paid to these villagers for staying in relief camps like the others. Therefore, they have been compensated adequately for staying out of home. That does not qualify them for compensation for damage of houses and croplands as categorised by Hon'ble Justice B.P.Katakey Committee.

NOTARY Bimal Kumar Kejriwal Tinsukia District Regd. No TSK/11 Expiry 18/3/2029 GOVT. OF ASSAM

Swapneel Paul. District Commissioner Tinsukia

09/11/2024 BIMAL KUMAR KEJRIWAL NOTARY TINSUKIA DISTRICT, ASSAM REGD. NO. TSK-11

7.20 That the claim in para 30 is denied and already explained in para **7.3, 7.4, 7.7** and **7.9**.

7.21 Para 31, 32 and 33 are matter of record and requires no explanation.

8. That be it mentioned here again, all the victims were compensated as per the Category as specified by the Committee of Experts constituted by the Hon'ble National Green Tribunal vide its order dated 24.06.2020. In this connection, a detailed affidavit dated 07.05.2024, regarding payment of compensation has already been filed by the answering deponent, wherein the receipts of such payment have also been annexed in the said affidavit.

9. The Hon'ble Tribunal vide order dated 19.02.2021, was also pleased to hold that the issue of compensation in the said incident stands sorted out substantially, in view of the amount disbursed by OIL to the answering respondents. It has been further observed by the Hon'ble Tribunal, that, since substantial numbers of victims have been compensated to a reasonable level, the issue will have to be taken as concluded so far as the present proceedings are concerned. In the said order it is also stated that Tribunal cannot enter into further adjudication in the absence of victims and authentic data, and thus in the Hon'ble Tribunal refrained from entertaining the prayer for higher compensation in the absence of authentic data.

10. In this connection, the answering deponent begs to submit that, regarding the said incident, a Public Interest Litigation being

09/11/2024
BIMAL KUMAR KEJRIWAL
NOTARY
TINSUKIA DISTRICT, (ASSAM)
REGD. NO. TSK-11

NOTARY
Bimal Kumar Kejriwal
Tinsukia District
Regd. No TSK/11
Expiry Dt. 08/2/2029
GOVT. OF ASSAM

39/2020, was filed in the Hon'ble High Court at Guwahati, whereby vide its order dated 09.03.2021, directed the Ld. District Judge, Tinsukia, to conduct an enquiry into the matter of compensation and file a report within three months. Accordingly the enquiry was held and an extensive report was submitted by the District Judge, Tinsukia, with supporting documents, to conclude on the aspect of payment of compensation.

Swapnali Paul
District Commissioner
Tinsukia

(The copy of the report by Ld. District Judge, Tinsukia on the enquiry conducted into the matter of compensation in the Public Interest Litigation No. 39/2020 in the Hon'ble High Court at Guwahati vide its order dated 09.03.2021 is annexed herewith and marked as ***Annexure-F***)

11. The answering deponent begs to submit that against the order of the Hon'ble Tribunal, dated 19.02.2020, an appeal being Civil appeal no. 2201/2021, was filed in the Hon'ble Supreme Court, challenging only the constitution of the Third Committee, which was constituted to assess the damage to the environment and restoration measures, including measures for restoration of Dibru Saikhowa National Park and MMW. The Hon'ble Supreme Court acceded and reconstituted the Third Committee constituted by the National Green Tribunal, vide order dated 02.09.2021.

(A copy of the order dated 02.09.2021 in the Civil Appeal no.2201/2021, in the Hon'ble Supreme Court is annexed herewith and marked as ***Annexure –G***.)

12. The answering deponent further begs to submit that, that the Hon'ble Supreme Court finally decided the Civil Appeal on

09/11/2024
BIMAL KUMAR KEJRIWAL
NOTARY
TINSUKIA DISTRICT, (ASSAM)
REGD. NO. TSK-11

23.01.2023, whereby the Hon'ble Court upheld the order dated 09.02.2021, with certain modifications as stated above, and also remitted back the proceedings to the Hon'ble Tribunal with a direction to proceed in accordance with the reports of the Expert Committee constituted by the Hon'ble Supreme Court. Be it mentioned here that the Hon'ble Supreme Court also held that the other two Committees constituted by the Hon'ble NGT, vide order dated 09.02.2021, shall have to proceed in accordance with the terms of the directions of the Hon'ble NGT.

(A copy of the order dated 23.01.2023 in the Civil Appeal no.2201/2021, in the Hon'ble Supreme Court is annexed herewith and marked as ***Annexure – H***)

13. It is pertinent to mention here that the Hon'ble Tribunal vide its order dated 10.03.2023, reaffirmed that the issue of compensation has been resolved. The Hon'ble Tribunal in the said order has clearly stated that – ***"…. It was noted that the Project Proponent had paid a sum of Rs.151 Crore for rehabilitation of victims and settlement had been reached. Thus the said issue was taken as concluded except for consideration of any particular specific claim at any particular forum."***

14. In this connection the answering deponent begs to state that a detailed affidavit dated 07.05.2024, has been submitted before this Hon'ble Court regarding the payment of compensation, along with the reports of the Circle Officers and the same has been taken on record.

09/11/2024

BIMAL KUMAR KEJRIWAL
NOTARY
TINSUKIA DISTRICT, ASSAM
REGD. NO. TSK-11

Swapnael Paul
District Commissioner
Tinsukia

NOTARY
Bimal Kumar Kejriwal
Tinsukia District
Regd. No TSK/11
Expiry Dt. 18/3/2029
GOVT. OF ASSAM

Swapneel Paul.
District Commissioner
Tinsukia

15. It is also pertinent to mention here that, after being fully satisfied, the entire issue relating to compensation has already been closed by the Hon'ble Tribunal, vide its Order dated 10.03.2023. So no further claims can be considered at present, save and except any specific claims in the specific forum.

16. Baghjan blowout incident took place on 27.05.2020 and 09.06.2020. Three categories of affected families were recommended by B.P. Katakey Committee based on certain criteria, viz. Category I, II and III which was later on categorised as Category I and II. And accordingly, fund was transferred to the affected families. Apart from these categories, several types of one-time compensation were disbursed on different grounds as admitted by the applicant in the para 6 of the M.A. No. 33 of 2023. However, Natun Rangagora village with a malafide intention has filed this application, taking Baghjan incident as a means to receive undue compensation when there was neither any house damage reported nor was any crop damage reported. The applicant has been continuously trying to mislead the authorities since 2020 on damages that never happened for financial benefit.

Therefore, it is submitted to dispose of the matter as there is no record or evidence since the beginning of the blowout to its extinguishment or later of any damage of any houses of Natun Rangagora village. And also, as there is no report since that time, it is practically not feasible as of today to go in the past and find out whether there was really any damage of houses or croplands as claimed by the applicant due to the

09/11/2024
BIMAL KUMAR KEJRIWAL
NOTARY
TINSUKIA DISTRICT, (ASSAM)
REGD. NO. TSK-11

NOTARY
Bimal Kumar Kejriwal
Tinsukia District
Regd. No TSK/11
Expiry 08/2021
GOVT. OF ASSAM

Baghjan incident. That the deponent in his affidavit dated 07.05.2024 has given a detailed account of all the damages that occurred with respect to the Baghjan blowout incident and also the compensation disbursed to the affected families along with the concerned Circle Officers reports'. Therefore, there was no reported damages in Notun Rangogora village so as to be included in any of the categories, Category-I, Category-II and Category-III, as categorized by the Hon'ble Justice B. P. Katakey Committee.

Swapneel Paul
District Commissioner
Tinsukia

17. That, in view of the aforementioned facts and circumstances, the Hon'ble Tribunal may kindly be pleased to pass appropriate order(s)/direction(s) as the Hon'ble Tribunal may deem it fit and proper in the interest of justice.

18. That the statements made out in the foregoing paragraphs are true to the best of my knowledge and belief and based on records and the same are also my respectful submissions before this Hon'ble Tribunal and that I have not suppressed any material facts.

09/11/2024
BIMAL KUMAR KEJRIWAL
NOTARY
TINSUKIA DISTRICT, (ASSAM)
REGD. NO. TSK-11

NOTARY
Bimal Kumar Kejriwal
Tinsukia District
Regd. No TSK/11
Expiry Dt. 9/3/2029
GOVT. OF ASSAM

OATH

I swear that the contents of the above affidavit are true and correct to my knowledge derived from the official records. No part of the above affidavit is false and there is no concealment therein.

I have signed this affidavit on this 09th day of November, 2024.

DEPONENT
Swapneel Paul.
District Commissioner
Tinsukia

Identified by

(B.K. Kejriwal)
Government Pleader

09/11/2024
BIMAL KUMAR KEJRIWAL
NOTARY
TINSUKIA DISTRICT, ASSAM
REGD. NO. TSK/11

Annexure

Compensation Report of Baghjan Blowout

Beneficiary No. : 1000

1. Name : MAHANANDA BORGOHAION
2. Guardian Name : PABITRA BORGOHAIN
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Member : 4
Adult: 3 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 77(P)	Area : 02-04-2000
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 78(P)	Area : 01-01-2000
Patta Type :	Land Class :	Remark :
iii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 79(P)	Area : 02-02-2018
Patta Type :	Land Class :	Remark :
iv. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 82(P)	Area : 01-01-2002
Patta Type :	Land Class :	Remark :
v. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 83(P)	Area : 0-1-0
Patta Type :	Land Class :	Remark :

7. **Surface (Land & Building) Damage Assessment:**

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Dukan : Pacca	3.45MX2.90M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. **Agriculture Damage Assessment :**

No Damage Reported

Total Compensation on damage assessment: 0.00

9. **Animal Husbandry and Veterinary Damage Assessment :**

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	25 nos.	missing	According to information provided by Veterinary Dept. the valuation for 25 nos of Chicken is Rs.1250	00	0	0
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	50 nos.	missing	According to information provided by Veterinary Dept. the valuation for 50 nos of Ducks are Rs.2500	00	0	0

Total Compensation on damage assessment: 0

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	NOT SEEN ANY POND AND FISHING RELATED ACTIVITIES			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-10	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एस.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O.
Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1001

1. Name : GOHIN BORGOHAIN

2. Guardian Name : LT NORESWAR BORGOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 68(P)	Area : 02-03-2000
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : 7	Dag No. : 90(P)	Area : 1-0-0
Patta Type :	Land Class :	Remark :
iii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : 8	Dag No. : 92(P)	Area : 0-2-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	7.50m x 9.00m	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NOT DAMAGE	nil	Damage not found			

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
2	Agricultural	Fishery : Pond : Area	NIL	nil	NOT SEEN ANY POND AND FISHING RELATED ACTIVITIES			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-10	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Dr. G. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
सहायक अभियन्ता (पथ्व.एवं.इ.) / Suptdg. Engr. (HSE)
जलसा एवं पर्यावरण विभाग / S&E Deptt.
5/4095

Compensation Report of Baghjan Blowout

Beneficiary No. : 1002

1. Name : SUREN BORGOHAIN

2. Guardian Name : LT NORESWAR BORGOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 67(P)	Area : 01-04-2000
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 68(P)	Area : 2-0-0
Patta Type :	Land Class :	Remark :
iii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : 8	Dag No. : 92(P)	Area : 0-1-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	17.50M X 6.85M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	25 nos.	missing	According to information provided by Veterinary Dept. the valuation for poultry is Rs. 50 per head.	00	0	0

Total Compensation on damage assessment: 0

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	NOT SEEN ANY POND AND FISHING RELATED ACTIVITIES			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	2.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-10	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Dr. G. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (G)

Compensation Report of Baghjan Blowout

Beneficiary No. : 1003

1. Name : UBUL BORGOHAIN

2. Guardian Name : LT NORESWAR BORGOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 5
Adult: 3 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 67(P)	Area : 01-04-2000
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 68(P)	Area : 2-0-0
Patta Type :	Land Class :	Remark :
iii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : 8	Dag No. : 92(P)	Area : 0-1-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	12.80MX8.00M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	11 Nos.	missing	According to information provided by Veterinary Dept. the valuation for Chicken is Rs. 50 per chick.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	NOT SEEN ANY POND AND FISHING RELATED ACTIVITIES			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0	NO TEA BUSHES AVALIABLE	Not Damaged	2020-06-10	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Dr. Raj Konwar
ADO, Doom Dooma Circle
Tinsukia Sub-Division

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
अधिशाषी अभियन्ता (पट्ट.एवं.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

(Doli Bhattacharyya)
Demonstrator (Textiles)
District Industries & Commerce Centre, Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1004

1. Name : YADAV HATIBORAH

2. Guardian Name : LT PUNARAM HATIBORAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 2
Adult: 2 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 414(P) | Area : 1-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	6.00M X 3.60M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-10	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

भवानन्द सैकिया / Bhabananda Saikia
अनुरक्षण अभियन्ता (एच.एच.ई.) / Suntdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1005

1. Name : NABAKUMAR BORGOHAIN

2. Guardian Name : LT SUDESWAR BORGOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 6
Adult: 6 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : 9 | Dag No. : 94 | Area : 9-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	10.00MX6.30M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	NOT SEEN ANY POND AND FISHING RELATED ACTIVITIES			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-10	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstrator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. Raj Konwar
A.D.C Doom Dooma Circle
Tinsukia Sub-Division

भवानन्द सैकिया (इ.प्र.से.) / Bhabananda Saikia
अधीक्षण अभियन्ता / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1006

1. Name : JYOTISH BORGOHAIN

2. Guardian Name : LT SUDESWAR BORGOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 4
Adult: 3 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 65(P)	Area : 05-02-2000
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 66(P)	Area : 03-03-2000
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	5.40MX4.20M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	NOT SEEN ANY POND AND FISHING RELATED ACTIVITIES			

Total Compensation on damage assessment:

Compensation Report of Baghjan Blowout

Beneficiary No. : 1007

1. Name : ASHINI GOGOI

2. Guardian Name : LT SIDHESWAR GOGOI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 3
Adult: 3 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 69 | Area : 2-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	9.15MX6.25M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	NOT SEEN ANY POND AND FISHING RELATED ACTIVITIES			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-10	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00 .

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstrator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwer
A.D.V.O. Doom Dooma Circle
Tinsukia Sub-Division

भवानन्द सैकिया / Bhabananda Saikia
सहायक अभियन्ता (एच.एस.ई.) / Suntdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-10	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एस.ई.) / Supdtg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1008

1. Name : BINANDA HATIBORAH

2. Guardian Name : LT TANKESWAR GOGOI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 3
Adult: 3 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 414(P) | Area : 1-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	9.00MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	NOT Seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-10	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Deptt.
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhaoananda Saikia
सहायक अभियन्ता (सड़क एवं इ.) / Supdtg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1009

1. Name : ARUN BORGOHAIN

2. Guardian Name : LT MAHRNDRA BORGOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 6
Adult: 4 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : 9 | Dag No. : 94(P) | Area : 4-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	9.00MX7.50M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.5	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-10	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 53,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. Ram Konwar
A.D.C.
Tinsukia Subdivision

भबानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1010

1. Name : BHUPEN BORGOHAIN

2. Guardian Name : LT MAHRNDRA BORGOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 5
Adult: 4 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : 9	Dag No. : 94(P)	Area : 1-0-10
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 95(P)	Area : 0-4-10
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	13.20MX9.40M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	50 nos. (GaonBura Report and P	missing	According to information provided by Veterinary Dept. the valuation for poultry is Rs. 50 per head.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	10 nos.	Full	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
3	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	10 nos.	Full	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Gamosa	10 nos.	partial		10	150	1500

Total Compensation on damage assessment: 1500

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-10	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 1,500.00

Dr. U. Raj Konwar A.D.O. Doom Dooma Circle Tinsukia Sub-Division

भवानन्द सैकिया / Bhabananda Saikia अनुविभागीय अभियन्ता (पब्लिक हेल्थ इंजी.) / Suptdg. Engr. (HSE) सुरक्षा एवं प्रवेक्षण विभाग / S&E Deptt.

Assistant Manager Industries & Commerce Tinsukia

Fishery Demonstator Doomdooma Dev. Block Tinsukia

(Tapoli Bhattacharyya) Demonstrator (C) Handloom & Textiles, Tinsukia

Junior Engineer, PWD Tinsukia Building Sub-Division Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1011

1. Name : BIKASH BORGOHAIN

2. Guardian Name : LT BHUPEN BORGOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 3
Adult: 2 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 63(P)	Area : 0-2-10
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 64(P)	Area : 0-2-10
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	18.50MX10.35 M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	50 nos. (GaonBura Report and P	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	50 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-10	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

भवानन्द सैकिया / Bhabananda Saikia
अधिशाषी अभियन्ता (एडब.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Dr. U. Raj Konwar
A.D.O

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1012

1. Name : CHINOR BORGOHAIN

2. Guardian Name : LT MAHRNDRA BORGOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 7
Adult: 6 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : 9	Dag No. : 94(P)	Area : 01-01-2010
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 95(P)	Area : 0-3-10
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	8.10MX15.40M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Goat	1 no. of Goat	Full	Death	1	3000	3000
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	6 Nos.	Full	Death	6	50	300
3	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	15 nos.	Full	Death	15	50	750
4	Agricultural	Veterinary & Animal Husbandry : Livestock : Goat	1 nos.	Full	Death			

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
5	Agricultural	Veterinary & Animal Husbandry : Livestock : Goat	1 nos.	missing	Death			
6	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	6 nos.	missing	Death			
7	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	15 nos.	missing	Death			

Total Compensation on damage assessment: 4050

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-10	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 4050.00

भवानन्द सैकिया / Bhabananda Saikia
सहायक अभियन्ता (एच.एस.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1013

1. Name : SUWALA SENAPATI

2. Guardian Name : LT JOYNATH SENAPATI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 96(P) | Area : 20-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	6.30MX18.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	18	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-10	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Junior Engineer, P.W.S.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अभियन्ता (एडुब.एन.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt

Dr. U. [illegible] Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1014

1. Name : JUNABOR SENAPATI

2. Guardian Name : KHARGESWAR SENAPATI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 6
Adult: 6 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : 9	Dag No. : 95(P)	Area : 01-03-2000
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : _	Dag No. : 414(P)	Area : 04-02-2000
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Dukan : Pacca	5.35MX7.20M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	5	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-10	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstrator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

भवानन्द सैकिया / Bhabananda Saikia
अभियंता (एच.एन.डी.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1015

1. Name : MONU SENAPATI
2. Guardian Name : LT BHADRESWAR SENAPATI
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 5
   Adult: 3 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 96(P) | Area : 03-02-2010
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	12.00MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	6 Nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	4 Nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.5	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-10	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstrator
Guijan Dev. Block
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. Raj Konwar
D.O. Doom Dooma Circle
Tinsukia Sub-Division

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1016

1. Name : BHUGEN GOHAIN
2. Guardian Name : LT JOGESWRAR GOHAIN
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 4
   Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 97	Area : 24-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	10.00MX5.70M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	24 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	24 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	3	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-10	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstrator
Guijan Dev. Block
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Dr. U. Raj Kunwar
A.D.O. (Hom) Dooma Circle
Tinsukia Sub-Division

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1017

1. Name : DHRUBAJYOTI GOHAIN
2. Guardian Name : BHUGEN GOHAIN
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 3
   Adult: 2 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 62(P)	Area : 3-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	10.00MX9.15M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	15 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	40 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-10	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Dr. Raj Konwar
A.D.C. Doom Dooma Circle
Tinsukia Sub-Division

भवानन्द सोकिया / Bhabananda Saikia
अधिशाषी अभियन्ता (एड्व.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Assistant Manager
District Industries & Commerce
Co... Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1018

1. Name : MRIDUL GOHAIN
2. Guardian Name : PUNESWAR GOHAIN
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 5
   Adult: 5 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 62(P) | Area : 8-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	9.75MX7.25M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Gamosa	8 pieces	partial		8	150	1200

Total Compensation on damage assessment: 1200

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-10	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 45,120.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.S
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच एच ई) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dy. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1019

1. Name : KIRAN GOHAIN

2. Guardian Name : LT LALIT GOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : 6 | Dag No. : 418 | Area : 4-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	10.00MX19.50 M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	3	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-10	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भबानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एड्ब.एण्ड.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1020

1. Name : BABUL BARUAH

2. Guardian Name : PARSURAM BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 2 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : 6 | Dag No. : 418 | Area : 1-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	9.00MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.5	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-10	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block.
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U[illegible]aj Konwar
A.B.O. Borbil Doema Circle
Tinsukia Sub-Division

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एड्.एण्ड्.ई.) / Supdtg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1021

1. Name : JYOTI BARUAH

2. Guardian Name : PARSURAM BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 2 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : 6 | Dag No. : 418 | Area : 01-02-2010
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	7.80MX7.20M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	2 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-10	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सोकिया / Bhabananda Saikia
अनुरक्षण अभियन्ता (एडव.एण्ड.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1022

1. Name : ATUL BORUAH
2. Guardian Name : PARSURAM BARUAH
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 3
   Adult: 2 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : 6 | Dag No. : 418 | Area : 0-2-10
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	9.00MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	nil	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-10	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstrator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. [illegible] Konwar
A.D.O. Doom Circle
Tinsukia Sub-Division

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1023

1. Name : PRASANTA BARUAH

2. Guardian Name : PARSURAM BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 4
Adult: 2 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 97(P) | Area : 1-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	7.80MX8.40M	nil	CRACKS NOT FOUND			
2	Structural	Main House : Pacca	7.80MX8.40M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Gamosa	10 NOS. OF GAMUSA DAMAGED	Partial		10	150	1500

Total Compensation on damage assessment: 1500

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-10	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 55,420.00

Fishery Demonstrator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1024

1. Name : PARSURAM BARUAH

2. Guardian Name : LT KHARGESWAR BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 2
Adult: 2 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 97(P) | Area : 5-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	6.00MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	10 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	10 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

***10. Fishery* Damage Assessment :**

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-10	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

भवानन्द सोकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Supdg. Engr. (HSE)
कृषा एवं गवेषणा विभाग / S.R.E Deptt.

Dr. U. Raj Konwar
Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1025

1. Name : BOLU BORUAH

2. Guardian Name : LT KHARGESWAR BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : 6 | Dag No. : 418 | Area : 4-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	7.10MX7.15M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Lungi	5 NOS. OF LUNGI DAMAGED (COUNT	partial		5	150	750

Total Compensation on damage assessment: 750

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	2.5	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-10	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 44,670.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भबानन्द सैकिया / Bhabananda Saikia
अवेक्षण अभियन्ता (स्टुव.एण्ड.ई.) / Supvtg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1026

1. Name : KUNTI BORGOHAIN

2. Guardian Name : LT PURBA BORGOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 2
Adult: 2 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 350(P) | Area : 4-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	8.20MX12.70M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	2.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-10	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue ...
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (स्थाव.एवं ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1027

1. Name : RUPANTOR BORGOHAIN
2. Guardian Name : LT PURBA BORGOHAIN
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 5
   Adult: 3 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 350((P)	Area : 4-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	12.00MX8.10M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	3.5	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-10	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. D. Raj Konwar
A.D.O. Assam Centre Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सोकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1028

1. Name : BHABESH BORGOHAIN
2. Guardian Name : PABITRA BORGOHAIN
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : BUSINESSS
5. Total Family Members : 5
Adult: 4 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 350(P)	Area : 02-02-2010
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	12.30MX12.50 M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	2.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-10	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सोकिया / Bhabananda Saikia
अनीक्षण अभियन्ता (एड्व.एण्ड.ई.) / Supvdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1029

1. Name : BOGESWAR BORGOHAIN
2. Guardian Name : RONGAI BORGOHAIN
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : BUSINESSS
5. Total Family Members : 2
Adult: 2 Minor: 0

6. **Land Details :**

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 350(P) | Area : 05-02-2010
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	7.20MX3.60M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.5	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-10	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Very. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अवर अभियन्ता (सहायक) / Supdg. Engr. (ASE)
सुरक्षा एवं स्वास्थ्य विभाग / S&T Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1030

1. Name : BRAJEN BORGOHAIN

2. Guardian Name : BOGESWAR BORGOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 3 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 350(P)	Area : 4-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	15.25MX7.85M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	35 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.5	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-10	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सोकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एड्ड.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. Ujjal Kumar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1031

1. Name : CHANDESWAR BORGOHAIN

2. Guardian Name : MOLOKA BORGOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 349(P) | Area : 3-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	13.40MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-11	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
सहायक अभियन्ता (एच.एच.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1032

1. Name : BOKUL HAZARIKA
2. Guardian Name : NALIKA HAZARIKA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 5
Adult: 5 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 349(P)	Area : 1-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	11.90MX9.10M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	7 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	2.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-11	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 53,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Textiles, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1033

1. Name : JAYANTA HAZARIKA

2. Guardian Name : NALIKA HAZARIKA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 6
Adult: 5 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 349(P) | Area : 1-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	6.20MX12.50M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Goat	1 no. of Goat	Full	Death	1	3000	3000

Total Compensation on damage assessment: 3000

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.5	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-11	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 46,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. R. Konwar
A.D.O. Doomdooma Circle
Tinsukia Sub-Division

भवानन्द सैकिया / Bhabananda Saikia
अनुरक्षण अभियन्ता (एड्च एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1034

1. Name : GYAN HAZARIKA

2. Guardian Name : KANTESWAR HAZARIKA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 5
Adult: 5 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 349(P) | Area : 1-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	12.50MX6.20M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-11	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सोकिया / Bhabananda Saikia
अधिशाषी अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. [illegible] Konwar
A.D.O. Digboi Cooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1035

1. Name : DHANESWAR NEOG

2. Guardian Name : LT SUMEDHAR NEOG

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : BUSINESSS

5. Total Family Members : 2
Adult: 2 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : 5 | Dag No. : 151(P) | Area : 01-02-2010
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	12.00MX7.80M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	10 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	13 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-11	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एड्च.एड.ई.) / Supdtg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. R. Ranawar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1036

1. Name : LOHIT NEOG

2. Guardian Name : DHANESWAR NEOG

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 4
Adult: 2 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : 5 | Dag No. : 151(P) | Area : 01-02-2010
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	12.00MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	14 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Than Cloth	40s cotton (15 mtrs)	partial		15	65	975

Total Compensation on damage assessment: 975

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-11	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 975.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Textiles, Tinsukia

भबानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (पदेन एच.ई.) / Suptrg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1037

1. Name : TULUK BORGOHAIN
2. Guardian Name : LT MAHENDRA GOHAIN
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 4
   Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 66 | Area : 04-02-2010
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	15.00MX9.00M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	2.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-11	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob:.8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
& Textiles, Tinsukia

Dr. U. [illegible] Kanwar
A.D.O. Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1038

1. Name : MONTU BORGOHAIN

2. Guardian Name : TULUK BORGOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 3
Adult: 2 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 66 | Area : 02-02-2010

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	11.00MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	20 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	2.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-11	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1039

1. Name : PRAMUD NEOG
2. Guardian Name : LT SUMESWAR NEOG
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 3
Adult: 2 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : 5 | Dag No. : 151(P) | Area : 3-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	9.00MX7.50M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	9 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	11 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	2.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-11	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. R. Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1040

1. Name : BOPAI SAIKIA

2. Guardian Name : LT JAIRAM SAIKIA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 6
Adult: 4 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 149(P) | Area : 9-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	9.60MX7.80M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Goat	2 nos. of Goat	Full	Death	2	3000	6000

Total Compensation on damage assessment: 6000

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	6.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-11-11	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 16,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सांकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (पट्टच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.A.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1041

1. Name : SUMESWAR DUTTA

2. Guardian Name : LT LATUM DUTTA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 4 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 149(P) | Area : 3-0-0

Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	9.00MX12.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-11	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (गुव.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1042

1. Name : DIPALI HAZARIKA
2. Guardian Name : LT ATUL HAZARIKA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : PENSIONER
5. Total Family Members : 3
   Adult: 3 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 145(P)	Area : 0-1-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	5.40MX4.50M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	2 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-11	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. Tej Konwar
A.D. Animal Husbandry
Tinsukia Sub-Division

भवानन्द सैकिया | Bhabananda Saikia
अधीक्षण अभियन्ता (एडब.एच.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1043

1. Name : SIBANATH BORA

2. Guardian Name : LT GOPAL CHANDRA BORA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 5
Adult: 5 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 375(P) | Area : 8-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	12.60MX9.60M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-11	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

भवानन्द सोकिया / Bhabananda Saikia
अवीक्षण अभियन्ता (एच.एच.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1044

1. Name : KRISHNA BORA

2. Guardian Name : KAMAL BORA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 2 Minor: 2

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 149(P) | Area : 1-0-0

Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	12.00MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-11	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
सहायक अभियन्ता (सुरक्षा एवं प्रशासन विभाग / S&T Dn.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1045

1. Name : TARUN BORA
2. Guardian Name : KAMAL BORA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 3
Adult: 2 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 149(P) | Area : 0-2-10
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	6.00MX7.50M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-11	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. Ujjal Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1046

1. Name : DIGEN BORA

2. Guardian Name : KAMAL BORA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 3
Adult: 2 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 149(P) | Area : 0-2-10
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	10.50MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-11	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भबानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Rajkhowa
A.D.O
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1047

1. Name : KAMAL BORA

2. Guardian Name : LT AKON BORA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 2
Adult: 2 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 149(P) | Area : 1-0-0

Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	12.00MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-11	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1048

1. Name : NAYANTI BORA
2. Guardian Name : LT ANIL SAIKAI
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 3
Adult: 3 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 149(P) | Area : 0-2-10
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Half Pacca	6.00MX4.50M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-11	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एण्ड.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Borm Duoma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1049

1. Name : BADAN CHANDRA DUTTA
2. Guardian Name : LT SALIYA DUTTA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : MASON
5. Total Family Members : 2
Adult: 2 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 157(P) | Area : 1-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	6.00MX7.50M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	2 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1.	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-11	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
सहायक अभियन्ता (एच.एच.ई.) / Supdg. Engr. (HSE)
प्रशा एवं पर्यावरण विभाग / S&E Deptt.

Shri D. Raj Konwar
A.D.O., Doom Dooma Circle
Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1050

1. Name : DIPAK DUTTA

2. Guardian Name : LT SALIYA DUTTA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : MASON

5. Total Family Members : 4
Adult: 3 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 157(P) | Area : 1-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	9.00MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-11	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भबानन्द सैकिया / Bhabananda Saikia
वरीयस अभियन्ता (एच.एच.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt

A.D.O. Deem
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1051

1. Name : SAGAR HAZARIKA

2. Guardian Name : LT PREMESWAR HAZARIKA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 2
Adult: 2 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 166	Area : 01-02-2010
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 167	Area : 0-2-10
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	6.00MX10.50M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-11	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1052

1. Name : RITUPARNA GOGOI

2. Guardian Name : LT SARBESWAR GOGOI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 2 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 167 | Area : 1-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	6.00MX7.50M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920
2	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Rajib gogoi is the another son of Sarbeswar gogoi	2 kg per da	0	43920

Total Compensation on damage assessment: 87840

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-11	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 87,840.00

Fishery Demonstrator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (Gr.
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. D. Raj Kanwar
A.D.O. Doom Dooma C.D.Bl.
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1053

1. Name : MATHU HAZARIKA
2. Guardian Name : LT SARBESWAR GOGOI
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 4
   Adult: 2 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 168	Area : 1-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	7.50MX10.75M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-11	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dy. Rai Kanwar
A.D.C. Doom Dooma Circle
Tinsukia Sub-Division

भवानन्द सोकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1054

1. Name : MRIDUL HAZARIKA

2. Guardian Name : KANTESWAR HAZARIKA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 168 | Area : 01-02-2010

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	9.30MX9.00M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920
2	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 87840

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-11	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 97,840.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. [illegible]
A.D. [illegible] Circle
Tinsukia Sub-Division

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एस.ई.) / Suptg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1055

1. Name : BIKRAM KUMAR

2. Guardian Name : LT BUDRAM KUMAR

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 1
Adult: 1 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 353(P) | Area : 5-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	6.00MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.5	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-11	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एडब.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Deem Deoma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1056

1. Name : BHUTKA GANJU
2. Guardian Name : MANGAL GANJU
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 5
Adult: 5 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 363	Area : 7-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	6.00MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	4.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-11	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सोकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (पूर्व.एच.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.C. Coom Doma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1057

1. Name : PANALAL GANJU

2. Guardian Name : LT MANGAL GANJU

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 363 | Area : 8-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	3.60MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-11-11	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
Industries & Commerce
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1058

1. Name : BINKU PORJA

2. Guardian Name : LT RAJEN PORJA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 6
Adult: 6 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 363 | Area : 0-4-3

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	3.50MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-11	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सोकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1059

1. Name : BILA PORJA

2. Guardian Name : LT RAJEN PORJA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 3
Adult: 2 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 363 | Area : 0-4-3
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	6.00MX5.80M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-11	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एण्ड.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Ra Konwar
A.D.O. Dev Tinsukia Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1060

1. Name : ASUT PORJA

2. Guardian Name : LT RAJEN PORJA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 2 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 363 | Area : 0-4-3

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	3.50MX5.80M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-11	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अनुरक्षण अभियन्ता (एड्व.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. [illegible] Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1061

1. Name : DRIVER PORJA

2. Guardian Name : LT RAJEN PORJA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 2
Adult: 2 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 363	Area : 0-4-3
Patta Type :	Land Class :	Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	6.00MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-11	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (G)
Handloom & Textiles, Tinsukia

D. C. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

भवानन्द सोकिया / Bhabananda Saikia
उपखण्ड अभियन्ता (एड्व एण्ड ई) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1062

1. Name : BHIMSARI MAHATO
2. Guardian Name : JAGAT MAHATO
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 4
   Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 349	Area : 5-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	6.00MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood(Biswajit Mahato is the son of Bhimsari Mahato)	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	4.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-11	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Kowar
A.D.O. Ocom Development Circle
Tinsukia Sub-Division

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एडव.एण्ड.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1063

1. Name : JIBON BORGOHAIN

2. Guardian Name : INDRASWAR BORGOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 7
Adult: 6 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 328 | Area : 11-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	10.80MX15.00 M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	8.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-11	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 53,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1064

1. Name : KHIRESWAR HAZARIKA
2. Guardian Name : LT NABIN HAZARIKA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 7
   Adult: 5 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 187	Area : 1-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	10.80MX6.00M	nil	CRACKS NOT FOUND			
2	Structural	Main House : Ketcha	10.80MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920
2	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Anupam Hazarika is the another son of Khireswar Hazarika	2 kg per da	0	43920

Total Compensation on damage assessment: 87840

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Gamosa	15 NOS. OF GAMUSA DAMAGED	Partial		15	150	2250
2	Industrial	Country Loom : Gamosa	15 nos. Gamusa	partial		15	150	2250

Total Compensation on damage assessment: 4500

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-11	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 92,340.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. D. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

भवानन्द सोनोवाल / Bhabananda Sonowal
अधीक्षण अभियन्ता (एड्व.एण्ड ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1065

1. Name : DHIRESWAR HAZARIKA
2. Guardian Name : LT NABIN HAZARIKA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 5
   Adult: 4 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 187 | Area : 2-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	10.80MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	15 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-11	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एण्ड.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1066

1. Name : MAHINDRA GOGOI
2. Guardian Name : LT BHAGIRATH GOGOI
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 2
Adult: 2 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 190 | Area : 1-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	10.80MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	5 nos	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-11	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstrator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. V. Raj Kanwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1067

1. Name : JUGUT GOGOI

2. Guardian Name : LT MAHINDRA GOGOI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 3 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 190 | Area : 1-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	10.80MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-11	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सांकिया / Bhabananda Saikia
अनीक्षण अभियन्ता (एड्च.एव.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1068

1. Name : RAJAT BARUAH

2. Guardian Name : LT HARESWAR BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 5
Adult: 4 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 191 | Area : 4-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	9.00MX15.00M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	3.5	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-11	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob:: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. Raj Konwar
A.D.O. Deom Dhema Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1069

1. Name : FULEN BARUAH

2. Guardian Name : LT SUJYADHAR BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : MASON

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 191 | Area : 2-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	10.80MX7.50M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Sadar	5 NOS. OF SADAR DAMAGED (COUNT	Partial		5	350	1750
2	Industrial	Country Loom : Lungi	6 NOS. OF LUNGI DAMAGED (COUNT	partial		6	150	900

Total Compensation on damage assessment: 2650

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.5	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-11	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 46,570.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1070

1. Name : DHIREN BARUAH

2. Guardian Name : LT SUJYADHAR BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : MASON

5. Total Family Members : 4
Adult: 4 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 191 | Area : 02-02-2010

Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	10.80mX7.50m	nil	crack not found			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.5	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-11	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अतिरिक्त अभियन्ता (मुख्य मुख्यालय) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1071

1. Name : PAJANTA GOGOI

2. Guardian Name : LT KULADHAR GOGOI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 5
Adult: 5 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 191 | Area : 3-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	9.00MX12.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Lungi	5 NOS. OF LUNGI DAMAGED (COUNT	Partial		5	150	750

Total Compensation on damage assessment: 750

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-17	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 44,670.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer
Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
& Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. Uday Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-11	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstrator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. V. Raj Kenwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1067

1. Name : JUGUT GOGOI

2. Guardian Name : LT MAHINDRA GOGOI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 3 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 190 | Area : 1-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	10.80MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-11	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

भबानन्द सांकिया / Bhabananda Saikia
अनुवीक्षण अभियन्ता (एड्च.एव.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1068

1. Name : RAJAT BARUAH

2. Guardian Name : LT HARESWAR BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 5
Adult: 4 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 191 | Area : 4-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	9.00MX15.00M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	3.5	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-11	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. Raj Konwar
A.D.O. Deem Deem Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1069

1. Name : FULEN BARUAH

2. Guardian Name : LT SUJYADHAR BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : MASON

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 191 | Area : 2-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	10.80MX7.50M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Sadar	5 NOS. OF SADAR DAMAGED (COUNT	Partial		5	350	1750
2	Industrial	Country Loom : Lungi	6 NOS. OF LUNGI DAMAGED (COUNT	partial		6	150	900

Total Compensation on damage assessment: 2650

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.5	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-11	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 46,570.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Tinsukia Revenue Circle
Tinsukia

Demonstrator (G)
Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अवेक्षण अभियन्ता (एच.एस.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1070

1. Name : DHIREN BARUAH

2. Guardian Name : LT SUJYADHAR BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : MASON

5. Total Family Members : 4
Adult: 4 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 191 | Area : 02-02-2010

Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	10.80mX7.50m	nil	crack not found			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.5	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-11	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अनुरक्षण अभियन्ता (मुख्य.प्रा.हुं.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. A.U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1071

1. Name : PAJANTA GOGOI

2. Guardian Name : LT KULADHAR GOGOI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 5
Adult: 5 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 191 | Area : 3-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	9.00MX12.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Lungi	5 NOS. OF LUNGI DAMAGED (COUNT	Partial		5	150	750

Total Compensation on damage assessment: 750

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-17	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 44,670.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer
Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
& Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
Industries & Commerce
Centre, Tinsukia

Dr. Ajay Kanwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1072

1. Name : LABANYA BARUAH

2. Guardian Name : LT HEM BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 6
Adult: 6 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 194 | Area : 10-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	9.00MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	50 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	5.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-11-17	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demon.
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भबानन्द सोकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (स्ट्रक्चरल इंजी.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1073

1. Name : RANJIT KUMAR BARUAH

2. Guardian Name : LT BHADURAM BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : PENSIONER

5. Total Family Members : 5
Adult: 4 Minor: 1

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 198 | Area : 12-0-0

Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Half Pacca	9.00MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	10.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-17	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstrator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Chief Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Assistant Manager
Cluster Industries & Commerce
Centre, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एस.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Deep Boring Circle
Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1074

1. Name : SUNESWAR BARUAH

2. Guardian Name : LT BHADIRAM BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 198 | Area : 15-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	7.50MX9.00M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Than Cloth	14 mtrs	partial		14	75	1050

Total Compensation on damage assessment: 1050

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	10.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-17	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 11,050.00

Fishery Demonstrator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
Industries & Commerce
Centre, Tinsukia

Bhabananda Saikia
Suptg. Engr. (HSE)
S&E Deptt.

Dr. Vijay Kanwar
A.V.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1075

1. Name : BRAJEN BARUAH

2. Guardian Name : LT RAMESWAR BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 3
Adult: 3 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 199	Area : 6-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	9.00MX12.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	3.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-17	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सोकिया / Bhabananda Saikia
अनुरक्षण अभियन्ता (एड्ड.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. [illegible] Raj Konwar
A.D. Veterinary Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1076

1. Name : GULU BARUAH

2. Guardian Name : LT BAJIK BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 4 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 198 | Area : 2-0-0
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	6.00MX12.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	missing	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.5	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-17	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सोकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एइच एवं ई.) / Supring. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1077

1. Name : TULU BURAGOHAIN

2. Guardian Name : LT NARENDRA BURAGOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 4 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : 12 | Dag No. : 127 | Area : 8-0-0

Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	9.00MX12.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-17	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
...tries & Commerce
...Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भबानन्द सैकिया / Bhabananda Saikia
अभियन्ता (एच.एच.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Kr. Hazarika
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1078

1. Name : LAVIT BURAGOHAIN

2. Guardian Name : LT NARENDRA BURAGOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : 12 | Dag No. : 127 | Area : 9-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	4.00MX7.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-17	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
Cot Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सोकिया / Bhabananda Saikia
पर्यवेक्षण अभियन्ता (एच.एच.ई.) / Supvtg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. M. Roy Choudhury
A.D.O, Deep Leave C. Co
Tinsukia Subdivision

Compensation Report of Baghjan Blowout

Beneficiary No. : 1079

1. Name : RAJEN GOGOI
2. Guardian Name : GUPEN GOGOI
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : BUSINESSS
5. Total Family Members : 4
   Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 311	Area : 0-2-10
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	13.00MX5.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	10 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	2.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-17	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 863841 755

Assistant Manager
Industries & Commerce
Office, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1080

1. Name : GUPEN GOGOI

2. Guardian Name : LT PUNADHAR GOGOI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : GOVT. SERVICE

5. Total Family Members : 6
Adult: 4 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 311 | Area : 04-02-2010
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	6.00MX7.50M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	5 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	5 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-17	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 53,920.00

भबानन्द सैकिया / Bhabananda Saikia
अधिशाषी अभियन्ता (एडच.एच.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
Industries & Commerce
Centre, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Textiles, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1081

1. Name : LAVOT GOGOI
2. Guardian Name : GUPEN GOGOI
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 4
   Adult: 2 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 311	Area : 01-02-2010
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	7.80MX7.20M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	10 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	12 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-17	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Fishery Demonstator
Guijan Dev. Block
Tinsukia

भवानन्द साकिया / Bhabananda Saikia
अवैतनिक अभियन्ता (सुरक्षा एवं इं.) / Supvg Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Kali Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Compensation Report of Baghjan Blowout

Beneficiary No. : 1082

1. Name : ANANDA BARUAH

2. Guardian Name : AJOY BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 5
Adult: 3 Minor: 2

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 312 | Area : 4-0-0

Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	12.00MX10.00 M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	3 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	8 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.5	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-17	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

भवानन्द सैकिया / Bhabananda Saikia
अनुरक्षण अभियन्ता (एड्ड.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Dr. U. Raj Kumar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1083

1. Name : MILON CHETIA

2. Guardian Name : LT JAGAT CHETIA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 3
Adult: 2 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 309 | Area : 1-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	9.50MX8.40M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	11 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	6 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-17	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

भवानन्द सैकिया / Bhabananda Saikia
अवर अभियन्ता (एच.एच.ई.) / Supdg. Engr. (HSE)
भवन एवं पर्यावरण विभाग / S&E Deptt.

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Goli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. D. Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1084

1. Name : BANIKANTA CHETIA

2. Guardian Name : LT JAGAT CHETIA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : GOVT. SERVICE

5. Total Family Members : 6
Adult: 6 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 309 | Area : 01-02-2010

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	6.00MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	7 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	9 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-17	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

भवानन्द सोकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Fishery Demonstator
Gujjan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1085

1. Name : MINEDHAR CHETIA

2. Guardian Name : LT JAGAT CHETIA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : BUSINESSS

5. Total Family Members : 4
Adult: 4 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 309 | Area : 01-02-2010
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	7.50MX10.50M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	6 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	6 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
3	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	6 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
4	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	6 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
5	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	9 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.5	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-17	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstrator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
सहायक अभियन्ता (एड्ड.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. V. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1086

1. Name : MONOJ GOGOI
2. Guardian Name : LT NALIYA GOGOI
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : GOVT. SERVICE
5. Total Family Members : 3
Adult: 2 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 128 | Area : 0-3-10
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	15.00MX10.50 M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	7 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-17	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

भवानन्द सोकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एड्व.एच.ई.) / Supldg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1087

1. Name : BHUPEN GOGOI
2. Guardian Name : LT TARUN GOGOI
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 6
Adult: 6 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 315 | Area : 8-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	6.00MX8.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	2 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	4.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-17	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00 .

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द साकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एड्व.एवं.ई.) / Suptdg. Engr. (AEI)
सुरक्षा एवं पर्यावरण विभाग / S&E Dept.

Dr. U. Raj Konwa
A.D.O. Doom Dooma
Tinsukia Sub-Divi

Compensation Report of Baghjan Blowout

Beneficiary No. : 1088

1. Name : BIPIN SAIKIA

2. Guardian Name : LT BOLIN SAIKIA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 24
Adult: 23 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 296 | Area : 80-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	16.00MX13.70 M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	70.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-17	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सोकिया / Bhabananda Saikia
अन्वेषण अभियन्ता (एड्य.एव.ई.) / Supvdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.C. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1089

1. Name : TILESWAR SAIKIA

2. Guardian Name : LT BOLIN SAIKIA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 3
Adult: 3 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 295	Area : 2-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	8.00MX12.00M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-17	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Gujan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
Industries & Commerce
Centre, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सोकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Kanwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1090

1. Name : PRATIVA SAIKAI
2. Guardian Name : LT RANJIT SAIKAI
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 4
   Adult: 3 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 296	Area : 2-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	7.50MX10.50M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	9 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	20 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-17	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एड्व.एण्ड ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Dr. P. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1117

1. Name : UPEN NATH

2. Guardian Name : LT KAILAYAN NATH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 7
Adult: 7 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 375 (P) | Area : 4-0-0

Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	7.00MX10.80M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	2 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-17	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

A.D.O. Doom Dooma Sub-Division
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अतिरिक्त अभियन्ता (मुख्य एच ई) / Suntdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1118

1. Name : JUGEN NATH
2. Guardian Name : LT KALIYA NATH
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : PENSIONER
5. Total Family Members : 4
   Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 375 (P)	Area : 03-02-2010
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	15.00MX7.50M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	1 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	2.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-17	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Gujan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सोकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (यूड.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1119

1. Name : BALORAM DUTTA
2. Guardian Name : LT GOPAL DUTTA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 6
   Adult: 4 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 374	Area : 02-02-2010
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 375	Area : 02-02-2010
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Half Pacca	7.50MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Dairy : Buffaloo	1 nos.	Full	Death	1 nos	30	30

Total Compensation on damage assessment: 30

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-17	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,950.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सोकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1120

1. Name : ANITA DUTTA
2. Guardian Name : LT NABIN DUTTA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : PENSIONER
5. Total Family Members : 3
Adult: 3 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 405 | Area : 2-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	10.75MX12.00 M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-17	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भबानन्द सैकिया / Bhabananda Saikia
अभियन्ता (सहा.एग्रे.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1121

1. Name : BABUL DUTTA

2. Guardian Name : LT GOBIN DUTTA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : PENSIONER

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 404	Area : 0-2-10
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 405	Area : 1-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	12.00MX6.00M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-17	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सोकिया / Bhabananda Saikia
अनिवेक्षण अभियन्ता (सहा.एन.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1122

1. Name : JOYMATI DUTTA

2. Guardian Name : LT GOBIN DUTTA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : PENSIONER

5. Total Family Members : 6
Adult: 6 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 404	Area : 0-1-0
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 405	Area : 0-4-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	6.00MX4.50M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-17	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (मुख्य एवं ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1123

1. Name : HARESH DUTTA
2. Guardian Name : LT KALYAN DUTT
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : PRIVATE JOB
5. Total Family Members : 5
Adult: 4 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 405 | Area : 02-02-2002
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	12.00MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-17	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
उपखण्ड अभियन्ता (एडब.एच.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1124

1. Name : JAMUNA DUTTA

2. Guardian Name : LT PRABIN DUTTA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 5
Adult: 5 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 403	Area : 0-2-18
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. :	Dag No. : 404	Area : 3-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Half Pacca	12.00MX12.00 M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-17	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstrator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638417755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एस.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1125

1. Name : NITUL DUTTA

2. Guardian Name : LT PRABIN DUTTA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 3
Adult: 2 Minor: 1

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 403	Area : 0-2-0
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 404	Area : 1-0-0
Patta Type :	Land Class :	Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	9.00MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-17	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

भवानन्द सैकिया / Bhabananda Saikia
सहायक अभियन्ता (एच.एस.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1126

1. Name : BUDHAN NAGBANSHI

2. Guardian Name : LT MONO NAGBANSHI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 6
Adult: 4 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 403	Area : 0-1-0
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 405	Area : 0-1-10
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	5.80MX3.60M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-17	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1127

1. Name : ADHIN NAGBANSHI

2. Guardian Name : LT BARHAM NAGBANSHI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : FISHER MAN

5. Total Family Members : 2
Adult: 2 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 403	Area : 0-1-0
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : _	Dag No. : 405	Area : 0-1-10
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	6.00MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-17	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Gurjan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
सहायक अभियन्ता (एच.एच.ई.) / Supldg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1128

1. Name : BHABEN BURAGOHAIN

2. Guardian Name : LT BOGARAM BURAGOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 8
Adult: 6 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 181 | Area : 24-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	13.70MX8.70M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	2 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	10.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-17	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstrator
Gutab Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एडब्ल्यू.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1129

1. Name : GUNESWAR HAZARIKA

2. Guardian Name : LT NARENDRA HAZARIKA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 5
Adult: 4 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 180 | Area : 10-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	NIL :	NIL	nil	NIL			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	6.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-17	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अभियंता अभियन्ता (स्नातक.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1130

1. Name : UMAKANTA HAZARIKA
2. Guardian Name : LT NARENDRA HAZARIKA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 4
   Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 180	Area : 10-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	NIL :	NIL	nil	NIL			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	5.5	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-17	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638417755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
प्रशिक्षण अभियन्ता (सुपु.एन्ड.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1131

1. Name : MOHAN DUTTA
2. Guardian Name : LT BIRESWAR DUTTA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 4
   Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 184 | Area : 07-02-2010
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	11.30MX8.40M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	2.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-18	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच एस ई) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1132

1. Name : MANOJ GOHAIN

2. Guardian Name : MONIRAM GOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : BUSINESSS

5. Total Family Members : 6
Adult: 5 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 119 | Area : 1-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	15.00MX12.00 M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.7	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-18	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Gujjan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (पट्टन एवं ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1133

1. Name : BITUPON GOHAIN
2. Guardian Name : MONIRAM GOHAIN
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : BUSINESSS
5. Total Family Members : 4
   Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 222 | Area : 0-3-10
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	12.00MX9.00M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-18	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 53,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

भवानन्द सैकिया / Bhabananda Saikia
उपखिण अभियन्ता (एइ.एच.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1134

1. Name : SULAV KHATOWAL
2. Guardian Name : LT DHANIRAM KHATOWAL
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : BUSINESSS
5. Total Family Members : 6
   Adult: 5 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 223	Area : 01-01-2000
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	IAY House : Pacca_Ghar	6.00MX5.40M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	10 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	4 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
3	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	4 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
4	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	4 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
5	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	10 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
6	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	4 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-18	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

भवानन्द सैकिया / Bhabananda Saikia
अधिशाषी अभियन्ता (सहा.एवं.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1135

1. Name : DAULOT KHATOWAL
2. Guardian Name : LT DHANIRAM KHATOWAL
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 4
   Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 223	Area : 01-01-2000
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	15.00MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	4 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	5 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-18	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
प्रशिक्षण अभियन्ता (एडुप.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1136

1. Name : HEMANTA KHATOWAL
2. Guardian Name : LT DHANIRAM KHATOWAL
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : BUSINESSS
5. Total Family Members : 4
   Adult: 3 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 223 | Area : 01-01-2000
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	15.00MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	11 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-18	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

---

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (सुरक्षा एवं ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1137

1. Name : AZAD KHATOWAL

2. Guardian Name : LT BAPIRAM KHATOWAL

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : BUSINESSS

5. Total Family Members : 6
Adult: 5 Minor: 1

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : 1 | Dag No. : 116 | Area : 10-0-0

Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	10.80MX7.80M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	6.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-18	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Gujan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भबानन्द सैकिया / Bhabananda Saikia
अनुरक्षण अभियन्ता (एच.एस.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1138

1. Name : JAYANTA KHATOWAL
2. Guardian Name : LT PROBIN KHATOWAL
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 4
   Adult: 3 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : 1	Dag No. : 116	Area : 03-02-2010
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	7.80MX7.20M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Gamosa	10 NOS. OF GAMUSA DAMAGED	Partial		10	150	1500

Total Compensation on damage assessment: 1500

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-18	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 11,500.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

भवानन्द सैकिया / Bhabananda Saikia
कनिष्ठ अभियन्ता (एच.एस.ई.) / Suordg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1139

1. Name : PRANJAL SENPATI

2. Guardian Name : PUNARAM SENPATI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : BUSINESSS

5. Total Family Members : 3
Adult: 3 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : 5 | Dag No. : 113 | Area : 3-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	10.00MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	2 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	2 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
3	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	5 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
4	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	5 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-18	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Koli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Bhabananda Saikia
भवानन्द सैकिया / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. Pradip Ch. Dutta
Vety. Officer
Vety. Dispensary
Tinsukia
Mobile 9435412755

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1140

1. Name : RUPU SONOWAL

2. Guardian Name : LT DHARMESWAR SONOWAL

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 3
Adult: 2 Minor: 1

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 230	Area : 01-01-2000
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 231	Area : 0-1-0
Patta Type :	Land Class :	Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	6.00MX15.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Sadar	5 NOS. OF SADAR DAMAGED (COUNT	Partial		5	350	1750

Total Compensation on damage assessment: 1750

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-18	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 1,750.00

Fishery Demonstrator
Guljan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (पट्टन एवं ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1141

1. Name : JATIN SONOWAL

2. Guardian Name : LT DHARMESWAR SONOWAL

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 4
Adult: 3 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 230	Area : 0-4-10
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 231	Area : 0-2-10
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	9.00MX12.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-18	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
सहायक अभियन्ता (पथ एवं भवन) / Suptdg. Engr. (H&E)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1142

1. Name : ANIL SONOWAL

2. Guardian Name : LT DHARANIDHAR SONOWAL

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : PENSIONER

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 230	Area : 02-01-2000
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 231	Area : 0-1-10
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	7.50MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Sadar	6 Nos of Sadar	partial		6	300	1800

Total Compensation on damage assessment: 1800

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-18	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 1,800.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

भवानन्द सोकिया / Bhabananda Saikia
अनुरक्षण अभियन्ता (पट्टन एवं ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1143

1. Name : DAMBARUDHAR SONOWAL

2. Guardian Name : LT DHARANIDHAR SONOWAL

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : BUSINESSS

5. Total Family Members : 3
Adult: 3 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 230	Area : 03-01-2000
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 231	Area : 01-01-2010
Patta Type :	Land Class :	Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	10.50MX7.50M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-18	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भबानन्द सोकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एडुच.एल.ई.) / Supdtg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1144

1. Name : KUSHADHAR SONOWAL

2. Guardian Name : LT DHARANIDHAR SONOWAL

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : GOVT. VILLAGE HEAD MAN

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 230	Area : 03-01-2000
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 231	Area : 01-01-2010
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	6.00MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Lungi	6 Pieces	partial		6	150	900

Total Compensation on damage assessment: 900

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-18	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 900.00

Fishery Demonstator
Gujjan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (स्ट्रक्चरल इंजी.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1145

1. Name : ANATA SENAPATI

2. Guardian Name : LT AKANI SENPATI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 4
Adult: 3 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : 13 | Dag No. : 111 | Area : 01-02-2010
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	15.00MX7.50M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-18	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Gujan Dev. Block
Tinsukia

Junior Engineer, PWD
Textile Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1146

1. Name : PABAN KURMI

2. Guardian Name : LT BINOD KURMI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 110 | Area : 8-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	3.60MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-18	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सोकिया / Bhabananda Saikia
उपखण्ड अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1147

1. Name : DEBESWAR KURMI
2. Guardian Name : LT DHANA KURMI
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 4
   Adult: 3 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 110 | Area : 5-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	12.00MX9.00M	nil	CRACKS NOT FOUND			
2	Structural	IAY House : Pacca_Ghar	5.40MX3.60M	Minor Crack	MINOR WALL,FLOOR CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-18	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (सुरक्षा एवं पर्यावरण) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1148

1. Name : KUNDAN KHARIA

2. Guardian Name : LT SIKRA KHARIA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 5
Adult: 4 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 109 | Area : 6-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	7.50MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920
2	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Dipak kharia is the another son of late Sikra Kharia	2 kg per da	0	43920

Total Compensation on damage assessment: 87840

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-18	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 87,840.00

Fishery Demonstator
Gujan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सोकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एइच.एस.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1149

1. Name : SURESH KHARIA
2. Guardian Name : LT SIKRA KHARIA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 4
   Adult: 3 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 109	Area : 8-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	IAY House : Pacca_Ghar	5.40MX3.60M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-18	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 53,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
Trict Industries & Commerce
Centre. Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1150

1. Name : BINOD SONOWAL

2. Guardian Name : LT BIDESHAR SONOWAL

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 2
Adult: 2 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 232 | Area : 3-0-0
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	18.00MX15.00 M	Minor Crack	MINOR WALL,FLOOR CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	2.5	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-19	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भबानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1151

1. Name : DAYANANDA SONOWAL

2. Guardian Name : LT LAMBODHAR SONOWAL

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 232 | Area : 3-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	IAY House : Pacca_Ghar	5.40MX3.60M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	2.5	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-19	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भबानन्द सोकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1152

1. Name : SWAPNA GARH

2. Guardian Name : LT DUKHESWAR GARH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 3
Adult: 3 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 226 | Area : 01-02-2010
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	IAY House : Pacca_Ghar	5.40MX3.60M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-19	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Gujjan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. U. Raj Kanwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया | Bhabananda Saikia
अनुभाग अभियन्ता (एच.एस.ई.) | Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग | S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1153

1. Name : JITU GOGOI

2. Guardian Name : LT NARENDRA GOGOI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 3
Adult: 3 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 226 | Area : 2-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	9.00MX7.80M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.7	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-19	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अनुरक्षण अभियन्ता (एच.एस.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1154

1. Name : AMBIKA DEKA

2. Guardian Name : LT KAMALESWAR DEKA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 3
Adult: 3 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 227 | Area : 7-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	16.20MX12.00 M	Minor Crack	MINOR WALL,FLOOR CRACK REASON FOR CRACK CANNOT BE ASCERTAINED			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	5.0	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-19	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

भबानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1155

1. Name : MRS. MAKAN DUTTA

2. Guardian Name : W/O LT SHIVA DUTTA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 3 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 149 | Area : 3-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	9.60MX7.20M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.0	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-19	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638417755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

भवानन्द सोकिया / Bhabananda Saikia
सर्वेक्षण अभियन्ता (सड़क एवं इ.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1156

1. Name : ASHINI GOGOI

2. Guardian Name : LT HIDHESWAR GOGOI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 3
Adult: 3 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 83 | Area : 2-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	15.00MX8.80M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-19	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. Raj Kanwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

भवानन्द सोकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एइच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1157

1. Name : DIMBESWAR CHETIA
2. Guardian Name : LT JAGAT CHETIA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 4
   Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 300(P) | Area : 1-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	20.00MX6.80M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	9 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	9 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
3	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	20 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
4	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	20 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
5	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	20 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-19	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अनुरक्षण अभियन्ता (एड्रच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1158

1. Name : PUSPA GOGOI

2. Guardian Name : LT ATUL GOGOI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 3
Adult: 3 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 314	Area : 01-02-2000
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 315	Area : 04-03-2000
Patta Type :	Land Class :	Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	12.00MX5.15M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	10 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Goat	1 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	3.0	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-19	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Shabananda Saikia
Supdtg. Engr. (HSE)
Supdtg. Engr. (एच.एस.ई.) / सुपरिन्टेन्डिंग इंजीनियर (एच.एस.ई.) /
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1159

1. Name : ASHOK BARUAH

2. Guardian Name : LT SURYADHAR BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : GOVT. SERVICE

5. Total Family Members : 6
Adult: 6 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 297 | Area : 4-0-0

Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	4.50MX15.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	5 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	6 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
3	Agricultural	Veterinary & Animal Husbandry : Livestock : Goat	2 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	EFFECT IN FISHING AND LIVELIHO	partial	EFFECT IN FISHING AND LIVELIHOOD(Biswajit Baruah is the son of Ashok Baruah)	2 KG PER DA	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	2.0	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-19	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Assistant Manager
Product Industries & Commerce
Centre. Tinsukia

Fishery Demonstrator
Gotlan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्दे सोकिया / Bhabananda Saikia
अभियन्ता (पथ.एवं ई.) / Suptdg. Engr. (H&E)
मुख्या एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1160

1. Name : MUKUT BARUAH

2. Guardian Name : LT HARESH BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : BUSINESSS

5. Total Family Members : 5
Adult: 3 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 296	Area : 01-01-2000
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 297	Area : 01-01-2010
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	4.60MX8.80M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	4 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	10 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

Distri

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.5	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-19	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Dr. U. Raj Kanwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

(Dofi Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
उपनिदेशक (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं प्रशिक्षण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1161

1. Name : PARASH GARH

2. Guardian Name : LT RAM GARH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 10
Adult: 9 Minor: 1

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 341	Area : 03-02-2010
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 344	Area : 1-0-0
Patta Type :	Land Class :	Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	IAY House : Pacca_Ghar	5.40MX3.60M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	8 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	5 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.5	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-19	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

भबानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एइच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Compensation Report of Baghjan Blowout

Beneficiary No. : 1162

1. Name : BASANTA GOGOI

2. Guardian Name : LT SUMESWAR GOGOI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 7
Adult: 6 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 336 | Area : 10-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	17.60MX12.60 M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	6.0	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-19	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (पब्लिक हेल्थ इंजीनियरिंग) / Supdtg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1163

1. Name : DEBALATA GOGOI
2. Guardian Name : LT LUHIT KALITA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 1
   Adult: 1 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 336	Area : 0-1-10
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	7.50MX5.40M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-19	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सोकिया | Bhabananda Saikia
अधीक्षण अभियन्ता (एड्व.एच.ई.) | Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग | S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Divi

Compensation Report of Baghjan Blowout

Beneficiary No. : 1164

1. Name : SAILAYADHAR GOGOI

2. Guardian Name : LT SUMESWAR GOGOI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 3
Adult: 2 Minor: 1

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 334	Area : 06-01-2000
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 335	Area : 04-04-2000
Patta Type :	Land Class :	Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	20.45MX13.00 M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	39 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	40 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	9.0	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-19	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Assistant Manager
Tict Industries & Commerce
Centre, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (पट्टन.एवं.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Ooli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Dr. Subrata Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob: 9638413755

Compensation Report of Baghjan Blowout

Beneficiary No. : 1165

1. Name : HITESWAR GOGOI

2. Guardian Name : SAILAYADHAR GOGOI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 2 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 334	Area : 06-01-2000
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 335	Area : 04-04-2000
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	13.00MX8.00M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	6.0	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-19	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

भबानन्द सैकिया / Bhabananda Saikia
अनीक्षण अभियन्ता (पट्टच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1166

1. Name : BIMAL BARUAH

2. Guardian Name : LT KULAI BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 7
Adult: 4 Minor: 3

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 33	Area : 16-04-2000
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 317	Area : 02-01-2010
Patta Type :	Land Class :	Remark :
iii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 321	Area : 1-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	7.60MX16.00M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	5 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	10 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	10.0	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-19	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

(Doli Bhattacharyya) Demonstrator (C) Handloom & Textiles, Tinsukia

Assistant Manager Industries & Commerce Centre, Tinsukia

Fishery Demonstator Gujjan Dev. Bloc Tinsukia

Junior Engineer, PWD Tinsukia Building Sub-Division Tinsukia

Circle Officer Tinsukia Revenue Circle

Dr. U. Raj Kanwar A.D.O. Doom Dooma Circle Tinsukia Sub-Division

Vety. Officer Mobile Vety. Dispensary Tinsukia Mob.: 8638412755

Compensation Report of Baghjan Blowout

Beneficiary No. : 1167

1. Name : CHOUTAL GARH

2. Guardian Name : LT HAGRU GARH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 3
Adult: 3 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 332 | Area : 5-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	4.00MX5.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-19	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Gujjan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच्.एस.ई.) / Supdtg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1168

1. Name : HARICHANDRA GARH

2. Guardian Name : LT KESHLALA GARH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 5
Adult: 3 Minor: 2

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 332 | Area : 5-0-0

Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	3.60MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-19	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 863841 [illegible]755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधिशाषी अभियन्ता (एडिशनल ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1169

1. Name : BHARAT GOHAIN

2. Guardian Name : LT CHANDRADHAR GOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : 21 | Dag No. : 125 | Area : 8-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	4.00MX7.50M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	nil	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-19	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (सुप्र.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1170

1. Name : AMIT GOHAIN

2. Guardian Name : LT CHANDRADHAR GOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 6
Adult: 6 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : 20 | Dag No. : 124 | Area : 4-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	3.80MX7.50M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	10 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-19	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सोकिया / Bhabananda Saikia
अभियन्ता (इंजि.एवं.है.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1171

1. Name : BYANJAN GOHAIN
2. Guardian Name : LT CHANDRADHAR GOHAIN
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 5
   Adult: 4 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : 20	Dag No. : 124	Area : 4-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	3.90MX12.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	5 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	5 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
3	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	8 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Than Cloth	40 cotton (10 mtrs)	partial		10	65	650

Total Compensation on damage assessment: 650

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-19	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 44,570.00

Dr. U. Raj Konwar
A.D.O. Tinsukia Circle
Assistant Manager
Dist Industries & Commerce
Centre. Tinsukia

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Compensation Report of Baghjan Blowout

Beneficiary No. : 1172

1. Name : UMESH BARUAH

2. Guardian Name : LT LANKESWAR BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 8
Adult: 6 Minor: 2

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 208 | Area : 4-0-0
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	NIL :	NIL	nil	NIL			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-19	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Gulian Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अनुरक्षण अभियन्ता (इलेक्ट्रिकल इंजी.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1173

1. Name : TILOK GOHAIN

2. Guardian Name : LT JAPAN GOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 5
Adult: 5 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 208 | Area : 4-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	4.20MX8.30M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	3 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-19	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1174

1. Name : MULESWAR BARUAH
2. Guardian Name : LT LANKESWAR BARUAH
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : GOVT. SERVICE
5. Total Family Members : 3
   Adult: 3 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : 19	Dag No. : 123	Area : 3-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	NIL :	NIL	nil	NIL			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-19	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1175

1. Name : PRADIP BARUAH

2. Guardian Name : LT UPEN BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : GOVT. SERVICE

5. Total Family Members : 4
Adult: 3 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : 19 | Dag No. : 123 | Area : 03-02-2010
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	5.00MX12.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	5 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	5 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.0	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-20	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Compensation Report of Baghjan Blowout

Beneficiary No. : 1176

1. Name : UMAKANTA BARUAH
2. Guardian Name : LT HALON BARUAH
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 4
Adult: 4 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : 2	Dag No. : 121	Area : 1-0-0
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : 18	Dag No. : 122	Area : 1-0-0
Patta Type :	Land Class :	Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	IAY House : Pacca_Ghar	3.60MX5.60M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.0	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-20	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Gujjan Dev. Block
Tinsukia

Junior Engineer, PWD
Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
Industries & Commerce
Centre, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अनुरक्षण अभियन्ता (एड्.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1177

1. Name : NIRMAL BARUAH

2. Guardian Name : LT HALON BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : 2	Dag No. : 121	Area : 1-0-0
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : 18	Dag No. : 122	Area : 1-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	IAY House : Pacca_Ghar	5.40MX3.60M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.0	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-20	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अग्निशमन अभियन्ता (एड्ड.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1178

1. Name : RUPAM BARUAH

2. Guardian Name : LT HALON BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : FISHER MAN

5. Total Family Members : 5
Adult: 4 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : 2	Dag No. : 121	Area : 1-0-0
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : 18	Dag No. : 122	Area : 1-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	4.00MX8.50M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.0	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-20	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया | Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एस.ई.) | Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग | S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1179

1. Name : BIREN GOGOI
2. Guardian Name : LT PUNADHAR GOGOI
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 4
   Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 216	Area : 3-0-0
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 218	Area : 4-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	3.60MX7.50M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	9 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	nil	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.5	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-20	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Fishery Demonstator
Gulian Dev. Block
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412

भवानन्द सोकिया / Bhabananda Saikia
अवीक्षण अभियन्ता (पद्म एवं है.) / Suptdg. Engr. (H
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1180

1. Name : RABIT GOGOI
2. Guardian Name : BIREN GOGOI
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : FISHER MAN
5. Total Family Members : 4
Adult: 3 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 216	Area : 2-0-0
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. :	Dag No. : 218	Area : 1-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	4.30MX7.50M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	9 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.0	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-20	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Junior Engineer, PWD
Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Bhabananda Saikia
Suptdg. Engr. (HSE)
S&E Deptt.

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1181

1. Name : BINOD HAZARIKA

2. Guardian Name : LT GHITIK HAZARIKA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : BUSINESSS

5. Total Family Members : 3
Adult: 3 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 216 | Area : 2-0-0
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	3.80MX7.50M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.5	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-20	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
...dloom & Textiles, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

भवानन्द सैकिया / Bhabenanda Saikia
सहायक अभियन्ता (एच.एस.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1182

1. Name : MANIRAM GOHAIN

2. Guardian Name : LT KANESWAR GOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : PENSIONER

5. Total Family Members : 2
Adult: 2 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 119(P) | Area : 2-0-0
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	3.90MX8.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.0	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-20	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अनुरक्षण अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1183

1. Name : MULEN BURAGOHAIN
2. Guardian Name : LT NARENDRA BURAGOHAIN
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 4
   Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 203	Area : 2-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	IAY House : Pacca_Ghar	5.40MX3.60M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	5 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	4 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
3	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	5 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
4	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	4 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-20	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Dr. Ch. Dutta
Very. Officer
Mobile Very. Dispensary
Tinsukia
Mob.: 8638412755

Fishery Demonstator
Gulian Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1184

1. Name : NILMONI BARUAH

2. Guardian Name : LT SIVNATH BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 5
Adult: 5 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 203	Area : 2-0-10
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. :	Dag No. : 204	Area : 02-04-2010
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	3.90MX7.50M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	10 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	5 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-20	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1185

1. Name : MANIDHAR BURAGOHAIN
2. Guardian Name : LT NAREN BURAGOHAIN
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 5
   Adult: 4 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 310	Area : 4-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	3.90MX8.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	5 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-20	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सोकिया / Bhabananda Saikia
अनुरक्षण अभियन्ता (पट्ट.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1186

1. Name : REBOT BURAGOHAIN
2. Guardian Name : MONIRAM BURAGOAHAIN
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 4
   Adult: 2 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 310 | Area : 3-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	4.30MX6.70M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	5 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-20	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया | Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) | Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग | S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1187

1. Name : BABUL CHETIA

2. Guardian Name : LT DHIRESWAR CHETIA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 4
Adult: 3 Minor: 1

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 313 | Area : 01-02-2010
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	4.00MX8.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	5 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	4 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-20	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Dr. U. Raj Konwar
D.O. Doom Dooma Circle
Tinsukia Sub-Division

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एडुच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1188

1. Name : TONEN CHETIA

2. Guardian Name : LT DHIRESWAR CHETIA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 3
Adult: 3 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 312 | Area : 01-02-2010

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	12.00MX18.85 M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	14 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.0	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-20	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 53,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (पट्टन.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1189

1. Name : RAJANI BARUAH

2. Guardian Name : LT KULAI BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : PENSIONER

5. Total Family Members : 5
Adult: 5 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 318 | Area : 8-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	3.90MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	2 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	6.0	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-20	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 863841 755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया (Bhabananda Saikia)
अधीक्षण अभियन्ता (एट्च.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1190

1. Name : DEBAKANTA CHETIA
2. Guardian Name : LT DHIRESWAR CHETIA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 312	Area : 2-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	3.60MX7.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	10 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-20	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एडब.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1191

1. Name : SUBHAS BARUAH

2. Guardian Name : LT RANMESWAR BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : GOVT. SERVICE

5. Total Family Members : 4
Adult: 4 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 310 | Area : 5-0-0
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	8.50MX19.30M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	4.0	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-20	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. U. Raj Konwar
D.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (पट्टच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1192

1. Name : HIREN SENAPATI

2. Guardian Name : LT JANIRAM SENPATI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 3
Adult: 3 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 185 | Area : 7-0-0
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	3.80MX7.50M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	6.0	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-20	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एण्ड.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1193

1. Name : LALIT GOGOI

2. Guardian Name : GAMBHIR GOGOI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 337 | Area : 6-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	7.80MX15.30M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	3.0	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-20	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सोकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एइच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1194

1. Name : MRS. PRITI GOGOI

2. Guardian Name : LT RABIN GOGOI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : HOUSE WIFE

5. Total Family Members : 6
Adult: 5 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 340 | Area : 6-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	3.80MX4.30M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	8 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	6 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-20	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Dr. U. Raj Konwar
A.D.C. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (F)
...loom & Textile

Fishery Demonstrator
Gujan Dev. Block
Tinsukia

Junior Engineer, P.W.
Tinsukia Building Sub-...
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

भवानन्द सैकिया | Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) | Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग | S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1195

1. Name : AJAY BARUAH

2. Guardian Name : LT BAJIK BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : TEMPORARY WORKER

5. Total Family Members : 3
Adult: 3 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 338 | Area : 7-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	3.40MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-20	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अवीक्षण अभियन्ता (एच.एच.ई.) / Supvtg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Deptt. Dairy Cattle
Tinsukia Dist. Assam

Compensation Report of Baghjan Blowout

Beneficiary No. : 1196

1. Name : TULESWAR GOGOI

2. Guardian Name : SAILAYADHAR GOGOI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : GOVT. SERVICE

5. Total Family Members : 7
Adult: 6 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 333	Area : 12-0-0
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 334	Area : 18-04-2010
Patta Type :	Land Class :	Remark :
iii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 348	Area : 17-01-2010
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	16.20MX22.00 M	nil	CRACKS NOT FOUND			
2	Structural	Dukan : Pacca	5.70MX5.50M	Minor Crack	MINOR WALL CRACK GCI SHEET REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000
3	Structural	Main House : Pacca	18.00MX10.60 M	Minor Crack	MINOR WALL FLOOR CRACK GCI SHEET REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000
4	Structural	Bhoral : Half Pacca	12.00MX9.00M	Minor Crack	MINOR WALL,FLOOR CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000
5	Structural	Main House : Pacca	15.00MX12.00 M	Minor Crack	MINOR WALL,FLOOR CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 40000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	10 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	60 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	20.0	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-20	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 40,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Doom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (इलेक्ट्रिकल) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1197

1. Name : RANJAN SAWRA
2. Guardian Name : FAGU SAWRA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 6
   Adult: 4 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 336 | Area : 2-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	6.00MX15.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	3 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	5 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-20	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Fishery Demonstrator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एड्य.एच.ई.) / Supldg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1198

1. Name : SANJAMONI GOGOI
2. Guardian Name : LT KARTIK GOGOI
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 7
   Adult: 5 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 205	Area : 0-2-10
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	3.50MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	40 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	20 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood (Dip gogoi is the son of sanjumoni gogoi)	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-20	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

भबानन्द सोकिया Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Supteg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Fishery Demonstator
Guijan Dev. Block
Tinsukia

(Dolf Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob:: 8638412755

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1199

1. Name : UJJAL GOGOI

2. Guardian Name : SANJAMONI GOGOI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 4
Adult: 2 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 206 | Area : 0-2-11

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	4.00MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-20	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabkat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1200

1. Name : ARUN GOHAIN

2. Guardian Name : DHARMESWAR GOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : FISHER MAN

5. Total Family Members : 5
Adult: 4 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 207 | Area : 0-2-12
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	IAY House : Pacca_Ghar	3.60MX6.40M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Gamosa	10 nos.	partial		10	150	1500

Total Compensation on damage assessment: 1500

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-20	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 45,420.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Supdtg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1201

1. Name : MUKUL GOHAIN

2. Guardian Name : LT MANIK GOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : FISHER MAN

5. Total Family Members : 5
Adult: 4 Minor: 1

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 207 | Area : 0-3-5
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	4.00MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

---

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Gamosa	08	partial		8	150	1200

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
2	Industrial	Country Loom : Gamosa	8 pieces	partial				

Total Compensation on damage assessment: 1200

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-20	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 45,120.00

Fishery Demonstator
Gujjan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एइच.एच.ई) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1202

1. Name : ARUP GOHAIN

2. Guardian Name : LT MANIK GOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : FISHER MAN

5. Total Family Members : 4
Adult: 3 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 207 | Area : 0-3-5
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	3.60MX8.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-20	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (इन्च.एच.ई.) / Supdtg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1203

1. Name : PULOK GOHAIN
2. Guardian Name : LT HEMANTA GOHAIN
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 6
   Adult: 5 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 119	Area : 6-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	6.50MX15.60M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	4 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	40 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	4.0	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-20	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Dr. U. Raj Kanwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary, Tinsukia
Mob.: 8638412755

Compensation Report of Baghjan Blowout

Beneficiary No. : 1204

1. Name : LUHIT BORPATRA GOHAIN
2. Guardian Name : LT HEMCHANDRA BORPATRA GOHAIN
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : PENSIONER
5. Total Family Members : 4
   Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 119 | Area : 6-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	3.40MX7.50M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	5.0	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-20	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सोकिया | Bhabananda Saikia
अधीक्षण अभियन्ता (एइच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma (Distt.
Tinsukia Sub-D

Compensation Report of Baghjan Blowout

Beneficiary No. : 1205

1. Name : PRASANA GOHAIN

2. Guardian Name : LT SUJYA KANTA GOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : 1 | Dag No. : 116 | Area : 2-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	6.50MX18.00M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED			
2	Structural	Main House : Pacca	6.50MX18.00M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	18 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.5	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-20	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (पट्टच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. U. Raj Konwar
M.V.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1206

1. Name : SOUNAK GOHAIN
2. Guardian Name : LT SUJYA KANTA GOHAIN
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 6
   Adult: 6 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : 1 | Dag No. : 117 | Area : 2-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	7.80MX12.00M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	10 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-20	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 53,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. U. Raj Kanwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सोकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (यूच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1207

1. Name : PRABAL GOHAIN

2. Guardian Name : LT SUJYA KANTA GOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 2
Adult: 2 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : 1 | Dag No. : 118 | Area : 2-0-0

Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	IAY House : Pacca_Ghar	3.60MX5.40M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.5	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-22	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 863841[illegible]755

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

भबानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1208

1. Name : PABAN SAIKIA

2. Guardian Name : LT DANDI SAIKIA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 4 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 240 | Area : 6-0-0

Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	7.20MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	8 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	8 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Sadar	5 NOS. OF SADAR DAMAGED (COUNT	Partial		5	350	1750

Total Compensation on damage assessment: 1750

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-22	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 1,750.00

भबानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एइच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

(Doli Bhattacharyya)
Demonstrator (C)
Textiles, Tinsukia

Fishery Demonstator
Gujjan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1209

1. Name : PADUMI DEKA

2. Guardian Name : LT AMIT DEKA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : HOUSE WIFE

5. Total Family Members : 6
Adult: 5 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 243 | Area : 6-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	10.80MX3.60M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Gamosa	12 NOS. OF GAMUSA DAMAGED	Full		12	150	1800

Total Compensation on damage assessment: 1800

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-22	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 11,800.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Coll Bhattacharyya)
Demonstrator (C)
Weaving & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 3638412755

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एइच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1210

1. Name : AMBIKA SONOWAL
2. Guardian Name : LT LABIT SONOWAL
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 3
Adult: 3 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 246	Area : 3-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Half Pacca	12.00MX9.00M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-22	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Gujjan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अभियंता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1211

1. Name : PRANAB SAIKIA

2. Guardian Name : LT DANDIDHAR SAIKIA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 5
Adult: 5 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 246	Area : 02-02-2010
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	7.50MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Lungi	5 NOS. OF LUNGI DAMAGED (COUNT	Partial		5	150	750

Total Compensation on damage assessment: 750

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-22	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 750.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सोकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1212

1. Name : MINTU SONOWAL

2. Guardian Name : LT PUNESWAR SONOWAL

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : MASON

5. Total Family Members : 5
Adult: 5 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 246 | Area : 0-2-10

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	IAY House : Pacca_Ghar	5.40MX3.60M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Sadar	5 NOS. OF SADAR DAMAGED (COUNT	Partial		5	350	1750

Total Compensation on damage assessment: 1750

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-22	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 11,750.00

Fishery Demonstator
Gujjan Dev. Block
Tinsukia

Junior Engineer, P.W.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया | Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1213

1. Name : DURGA SONOWAL

2. Guardian Name : LT DIPEN SONOWAL

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 234 | Area : 4-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	10.80MX9.00M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	3.5	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-22	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

भवानन्द सोकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (यूच.एव.ई.) / Supdtg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1214

1. Name : RASANA SONOWAL

2. Guardian Name : LT JUGE SONOWAL

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 248 | Area : 1-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	IAY House : Pacca_Ghar	5.40MX3.60M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-22	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

भबानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (पट्टच.एन.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1215

1. Name : DIPANKAR SONOWAL
2. Guardian Name : LT TULON SONOWAL
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : MASON
5. Total Family Members : 3
Adult: 3 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 248 | Area : 2-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	15.00MX12.00 M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-22	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एडब्ल्यू.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1216

1. Name : BIJOY SONOWAL

2. Guardian Name : LT MITRA SONOWAL

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 3
Adult: 3 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 233 | Area : 3-0-0
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	15.00MX12.00 M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-22	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Gujjan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

भबानन्द सोकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1217

1. Name : NIRODA SONOWAL

2. Guardian Name : LT MITRA SONOWAL

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : PENSIONER

5. Total Family Members : 3
Adult: 3 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 233 | Area : 3-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	9.00MX15.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Sadar	5 NOS. OF SADAR DAMAGED (COUNT	Partial		5	300	1500

Total Compensation on damage assessment: 1500

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-22	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 1,500.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

भवानन्द सोकिया | Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) | Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग | S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1218

1. Name : GIRINDRA SONOWAL

2. Guardian Name : LT MITRA SONOWAL

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 3 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 233 | Area : 3-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	16.20MX12.60 M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Sadar	5 NOS. OF SADAR DAMAGED (COUNT	Partial		5	300	1500

Total Compensation on damage assessment: 1500

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-22	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 1,500.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
अग्निशमन अभियन्ता (एडिशनल इं.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1219

1. Name : KESHAB SONOWAL

2. Guardian Name : LT SUSEN SONOWAL

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : PENSIONER

5. Total Family Members : 8
Adult: 8 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 235 | Area : 3-0-0

Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	12.00MX10.20 M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-22	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
अभीक्षण अभियन्ता (एड्यु.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1220

1. Name : JIBESWAR BORPATRA
2. Guardian Name : LT KULADHAR BORPATRA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 8
   Adult: 6 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 220	Area : 2-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	18.00MX12.00 M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood(Joganta barpatra is the son of Jibeswar Barpatra)	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-22	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 53,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सोकिया / Bhabananda Saikia
अन्वीक्षण अभियन्ता (एड्व.एव.ई.) / Supdtg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1221

1. Name : GULESWAR BORPATRA
2. Guardian Name : LT KULADHAR BORPATRA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 4
   Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 220	Area : 2-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	21.00MX15.00 M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	30 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-22	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 53,920.00

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1222

1. Name : MANOJ BORPATRA
2. Guardian Name : LT KULADHAR BORPATRA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 4
   Adult: 3 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 220 | Area : 4-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Half Pacca	15.00MX12.00 M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	2.0	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-22	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1223

1. Name : KANTA BORPATRA

2. Guardian Name : LT KULADHAR BORPATRA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 4
Adult: 4 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 220 | Area : 04-02-2010

Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Half Pacca	5.40MX3.60M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	1 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	8 nos.	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	2.5	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-22	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 53,920.00

Dr. U. Raj Konwar
A.O. Doom Dooma Circle
Tinsukia Sub-Division

Bhabananda Saikia / Supdg. Engr. (HSE) / S&E Deptt.

Fishery Demonstrator
Gujan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Assistant Manager
District Industries & Commerce Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1224

1. Name : AJAY SENAPATI
2. Guardian Name : LT TARUN SENAPATI
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 5
   Adult: 5 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : 13 | Dag No. : 111 | Area : 3-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	8.80MX9.00M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	7 nos	missing	Due to not availability of photographs & Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-22	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (पट्टा एवं ई.) / Supdtg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1225

1. Name : BAISAKU KURMI

2. Guardian Name : BHAIROB KURMI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : PENSIONER

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : 5 | Dag No. : 113 | Area : 12-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	9.00MX15.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-22	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया (इ.प्र.से.) / Bhabananda Saikia
अधिशाषी अभियन्ता (एड्.एण्ड्.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1226

1. Name : BIPUL SENAPATI
2. Guardian Name : LT SARU SENAPATI
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 4
   Adult: 3 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : 13 | Dag No. : 112 | Area : 2-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Half Pacca	11.20MX7.00M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-22	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 53,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
उपखनन अभियन्ता (एडिशनल एक्स.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1227

1. Name : PODOJA SENAPATI

2. Guardian Name : LT SARU SENAPATI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 2
Adult: 2 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : 13 | Dag No. : 112 | Area : 4-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	7.00MX9.00M	Minor Crack	MINOR WALL,FLOOR CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-22	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. U. Raj Konwar
D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अनुरीक्षण अभियन्ता (इंजि.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1228

1. Name : BISWA GOGOI
2. Guardian Name : BUDHESWAR GOGOI
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 6
   Adult: 4 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 108 | Area : 5-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	3.60MX5.40M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-22	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सोंकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (पट्टन.एवं.इं.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1229

1. Name : PUTULI MEDHI

2. Guardian Name : LT UPEN MEDHI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : ANGANWADI WORKER

5. Total Family Members : 5
Adult: 4 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 419 | Area : 7-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	9.00MX12.00M	Minor Crack	MINOR WALL,FLOOR CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Sadar	6	partial		6	350	2100

Total Compensation on damage assessment: 2100

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-22	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 12,100.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. U. Raj Kumar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एड्.एच्.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1230

1. Name : BABU KURMI

2. Guardian Name : LT BUDHU KURMI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : 5 | Dag No. : 113 | Area : 13-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	7.00MX9.00M	Minor Crack	MINOR WALL,FLOOR CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	5 nos.	missing	Due to non availability of photograph and GaonBurha report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	10 nos.	missing	Due to non availability of photograph and GaonBurha report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-22	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob:-9638417755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सोनोवाल / Bhabananda Saikia
पर्यावरण अभियन्ता (एच.एस.ई.) / Supdtg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1231

1. Name : RANTU HAZARIKA
2. Guardian Name : GOPI HAZARIKA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : FISHER MAN
5. Total Family Members : 4
   Adult: 2 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 176	Area : 01-01-2000
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 177	Area : 04-04-2010
Patta Type :	Land Class :	Remark :
iii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 186	Area : 0-4-10
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	9.05MX4.50M	Minor Crack	MINOR WALL,FLOOR CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	3 nos.	missing	Due to non availability of photograph and GaonBurha report the damage could not be authenticated.			

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	4 nos.	missing	Due to non availability of photograph and GaonBurha report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.75	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-22	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 53,920.00

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Fishery Demonstator
Guijan Dev. Block
Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
उपखण्ड अभियन्ता (एन.एच.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Junior Engineer, BMTC
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1232

1. Name : GOPI HAZARIKA

2. Guardian Name : LT NABIN HAZARIKA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 6
Adult: 4 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 176	Area : 01-01-2000
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. :	Dag No. : 177	Area : 04-04-2010
Patta Type :	Land Class :	Remark :
iii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. :	Dag No. : 186	Area : 0-4-10
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	14.50MX8.00M	Minor Crack	MINOR WALL,FLOOR CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	4 nos.	missing	Due to non availability of photograph and GaonBurha report the damage could not be authenticated.			

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	7 nos.	missing	Due to non availability of photograph and GaonBurha report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.75	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-22	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Dr. Prashant Ch. Dutta, Vety. Officer, Mobile Vety. Dispensary, Tinsukia, Mob:8638412795

Fishery Demonstator, Gujan Dev. Block, Tinsukia

Junior Engineer, P.W.D., Tinsukia Building Sub-Division, Tinsukia

Circle Officer, Tinsukia Revenue Circle, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1233

1. Name : BIJUT GOGOI

2. Guardian Name : MAHENDRA GOGOI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 180 | Area : 01-02-2010
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	10.80MX10.05 M	Minor Crack	MINOR WALL,FLOOR CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	2 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.0	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-22	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 53,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
Industries & Commerce
Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1234

1. Name : RAJESWARI HAZARIKA

2. Guardian Name : LT GHITIK HAZARIKA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 1
Adult: 1 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 169 | Area : 5-0-0
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	9.00MX4.50M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.5	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-22	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अभियन्ता (स्नातक.एच.ई.) / Supvg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1235

1. Name : NARESH PRAJA

2. Guardian Name : LT NASU PRAJA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 8
Adult: 6 Minor: 2

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 340	Area : 03-03-2000
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 346	Area : 07-04-2010
Patta Type :	Land Class :	Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	9.00MX6.00M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	5.0	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-22	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1236

1. Name : BIKASH PRAJA

2. Guardian Name : LT NASU PRAJA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 2
Adult: 2 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 340	Area : 1-0-0
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. :	Dag No. : 346	Area : 0-2-10
Patta Type :	Land Class :	Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	7.50MX5.40M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-22	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1237

1. Name : BADAY PRAJA

2. Guardian Name : LT BISHNURAM PRAJA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : MASON

5. Total Family Members : 7
Adult: 6 Minor: 1

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 397 | Area : 05-02-2010

Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	12.00MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	2.0	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-22	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob: 8638412755

सहायक अभियन्ता (इलेक्ट्रिकल) / Supdtg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1238

1. Name : JINARAM PRAJA
2. Guardian Name : LT JIYABA PRAJA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 7
   Adult: 6 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 382	Area : 01-02-2000
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. :	Dag No. : 383	Area : 3-0-10
Patta Type :	Land Class :	Remark :
iii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. :	Dag No. : 385	Area : 1-0-0
Patta Type :	Land Class :	Remark :
iv. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. :	Dag No. : 386	Area : 1-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	6.00MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-22	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

भवानन्द सोकिया / Bhabananda Saikia
उपखण्ड-अभियन्ता (एच.एण्ड.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.C. Doom Dooma Circle
Tinsukia Sub Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1239

1. Name : BANESWAR PRAJA

2. Guardian Name : LT LAKHIRAM PARAJA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 6
Adult: 5 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 327	Area : 03-02-2000
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. :	Dag No. : 328	Area : 04-03-2000
Patta Type :	Land Class :	Remark :
iii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. :	Dag No. : 329	Area : 11-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	11.40MX9.00M	Minor Crack	MINOR WALL,FLOOR CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	8.0	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-22	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

भवानन्द सोकिया / Bhabananda Saikia
सहायक अभियन्ता (एडब.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Assistant Manager
District Industries & Commerce
Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1240

1. Name : BANDHAN PRAJA

2. Guardian Name : LT LAKHIRAM PARAJA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 2 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 327	Area : 02-02-2010
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. :	Dag No. : 328	Area : 03-02-2010
Patta Type :	Land Class :	Remark :
iii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. :	Dag No. : 329	Area : 5-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	12.00MX4.80M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	1 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	4 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	2.0	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-22	DAMAGE OF THE TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1241

1. Name : BABUL BARUAH

2. Guardian Name : LT MAHESWAR BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 2
Adult: 2 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 181 | Area : 6-0-0
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	10.80MX7.20M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.8	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-22	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Gujan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1242

1. Name : JANIRAM SENAPATI

2. Guardian Name : LT LANKESWAR SENPATI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 2
Adult: 2 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 185 | Area : 11-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	15.00MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	10 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	10 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	7.0	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-22	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

भवानन्द सोकिया / Bhabananda Sarkia
सहा. अभियन्ता (एड्व.एण्ड ई.) / Suptdg. Engr. (Hdq.)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
& Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1243

1. Name : DAMBARUDHAR BARUAH
2. Guardian Name : LT PULIN BARUAH
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : FISHER MAN
5. Total Family Members : 3
   Adult: 2 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 181 | Area : 0-2-10
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	12.00MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-22	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Loom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1244

1. Name : NIRAMA BARUAH

2. Guardian Name : LT BIPUL BARUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 4 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 182 | Area : 0-2-10
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	IAY House : Pacca_Ghar	6.00MX7.50M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood(Kushal Baruah is the son of Lt Bipul Baruah)	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-22	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 53,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सोकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Supldg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1245

1. Name : TARAWATI BARUAH
2. Guardian Name : LT PULIN BARUAH
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 1
   Adult: 1 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 183	Area : 0-2-10
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	10.80MX3.60M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-23	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Gutian Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
अनुरक्षण अभियन्ता (एच.एच.ई.) / Supdtg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1246

1. Name : SATYAJIT BARUAH
2. Guardian Name : LT PULIN BARUAH
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 3
   Adult: 2 Minor: 1

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 184 | Area : 0-2-10
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	12.00MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-23	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
प्रशिक्षण अभियन्ता (एच.एस.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1247

1. Name : PARUL GOGOI
2. Guardian Name : LT KULADHAR GOGOI
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 5
   Adult: 5 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 187	Area : 4-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	12.00MX10.80 M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.0	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-12-23	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 53,920.00

Fishery Demonstator
Gujjan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
Cottage Industries & Commerce
Centre, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अभियन्ता (यूनि.एच.इं.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1248

1. Name : RAJIB GOGOI

2. Guardian Name : LT KULADHAR GOGOI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 4
Adult: 2 Minor: 2

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 188 | Area : 2-0-0
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	8.40MX7.80M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-23	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 53,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1249

1. Name : DURGESWAR BARUAH
2. Guardian Name : LT BAISI BARUAH
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 5
Adult: 5 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 189	Area : 8-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	10.20MX8.10M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	8	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	2.5	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-23	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एड्य.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1250

1. Name : LOKESWAR GOGOI
2. Guardian Name : LT JAGAT GOGOI
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 4
   Adult: 3 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 187	Area : 3-0-5
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	12.00MX9.00M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	20 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	30 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	2.5	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-23	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1251

1. Name : RAHUL GOGOI

2. Guardian Name : LT SARBESWAR GOGOI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : FISHER MAN

5. Total Family Members : 4
Adult: 2 Minor: 2

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 187 | Area : 0-2-10
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	IAY House : Pacca_Ghar	7.50MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	20 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-23	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
अभियन्ता (सुरक्षा एवं पर्यावरण) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1252

1. Name : BOLU GOGOI

2. Guardian Name : LT NALIA GOGOI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : FISHER MAN

5. Total Family Members : 3
Adult: 3 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 128 | Area : 8-0-0
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Half Pacca	9.00MX6.00M	Minor Crack	MINOR WALL,FLOOR CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000
2	Structural	IAY House : Pacca_Ghar	5.40MX3.60M	Minor Crack	MINOR WALL,FLOOR CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 20000

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-12-23	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 63,920.00

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Fishery Demonstrator
Gujan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
प्रशिक्षण अभियन्ता (पट्ट.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1253

1. Name : BRAJEN BORA

2. Guardian Name : LT PHATIK BORA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : GOVT. SERVICE

5. Total Family Members : 5
Adult: 4 Minor: 1

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 149 | Area : 02-02-2010
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	12.00MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	4 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.4	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-23	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया | Bhabananda Saikia
अभियन्ता (एच.एस.ई.) | Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग | S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1254

1. Name : CHANDAN DUTTA

2. Guardian Name : LT SHIVA DUTTA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 4
Adult: 3 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 149 | Area : 02-02-2010

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	NIL :	NIL	nil				

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-23	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstrator
Gujan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Very. Officer
Mobile Very. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सोकिया / Bhabananda Saikia
सहायक अभियन्ता (इन्चु.एन्ड.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1255

1. Name : MRS. SUBHA GOGOI

2. Guardian Name : LT RATNA GOGOI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : PENSIONER

5. Total Family Members : 4
Adult: 4 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 149 | Area : 02-02-2010

Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Half Pacca	9.00MX8.40M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.4	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-23	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Gulian Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अनुरक्षण अभियन्ता (इंजि.एवं.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1256

1. Name : LOKNATH BORAH

2. Guardian Name : LT GOPAL BORAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 5
Adult: 4 Minor: 1

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 375 | Area : 8-0-0
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	12.00MX9.60M	nil	CRACKS NOT FOUND			
2	Structural	NIL :	3.60MX3.60M	nil	TYPE OF BUILDING IS MANDIR (CRACKS NOT FOUND)			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

14. Tea Bush Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अनुरक्षण अभियन्ता (पट्टन.एच.ई.) / Supldg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1257

1. Name : PHATIK BORA
2. Guardian Name : LT MOHAN BORA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 7
   Adult: 6 Minor: 1

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 149 | Area : 0-3-10
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	12.00MX7.50M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.2	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-23	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Gujan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एस.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1258

1. Name : DIGANTA BORA
2. Guardian Name : PHATIK BORA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 4
Adult: 2 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 149	Area : 0-1-10
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	12.00MX7.50M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-23	NO TEA BUSHES AVAILABLE	0	0.00	0.00
2	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-23	NO TEA BUSHES AVAILABLE	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Gulian Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638472755

भवानन्द सैकिया / Bhabananda Saikia
प्रशिक्षण अभियन्ता (मुख्य.एवं.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1259

1. Name : SUMESWAR BORA
2. Guardian Name : LT THANNESWAR BORA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 3
Adult: 3 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 150 | Area : 1-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	11.40MX3.90M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.4	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-23	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Gurjan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

भवानन्द सोंकिया / Bhabananda Saikia
अभीक्षण अभियन्ता (स्वास्थ्य एवं सु.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1260

1. Name : BIREN DUTTA

2. Guardian Name : LT LATUM DUTTA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 3
Adult: 3 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 150 | Area : 3-0-0
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	12.60MX7.50M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.4	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-23	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1261

1. Name : TULSI NEOG
2. Guardian Name : LT KAMALESWAR NEOG
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 2
   Adult: 2 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 149	Area : 4-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	9.00MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.0	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-23	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Sub-Divisional Officer Sadiya
प्रशिक्षण अभियन्ता (एडुब.एस.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1262

1. Name : DIPAK NEOG

2. Guardian Name : LT SUMUDHAR NEOG

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 12
Adult: 9 Minor: 3

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 371 | Area : 01-02-2010
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	10.80MX7.80M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	6 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	12 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.4	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-23	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Fishery Demonstrator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Textile Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (G)
Handloom & Textiles, Tinsukia

भवानन्द सोंकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (पट्टच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1263

1. Name : ANIL NEOG

2. Guardian Name : LT SUMUDHAR NEOG

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 4
Adult: 2 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 371 | Area : 01-02-2010

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	10.80MX7.80M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	5 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	5 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.4	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-23	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Fishery Demonstrator
Guijan Dev. Blo...
Tinsukia

Junior Engineer, ...
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

गानन्द सैकिया / Bhabananda Saikia
ण अभियन्ता (एइच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1264

1. Name : PABITRA BORGOHAIN

2. Guardian Name : LT NORESWAR BORGOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 5
Adult: 4 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 370 | Area : 7-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	10.80MX8.40M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	4 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	18 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood(Jitu Borgohain is the son of Prabitra Borgohain)	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.2	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-23	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 53,920.00

भवानन्द सैकिया / Bhabananda Saikia
सुपरि. इंजि. (एच.एस.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Compensation Report of Baghjan Blowout

Beneficiary No. : 1265

1. Name : BITUPAN BORGOHAIN

2. Guardian Name : LT NORESWAR BORGOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : FISHER MAN

5. Total Family Members : 4
Adult: 2 Minor: 2

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 370 | Area : 1-0-0

Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	9.60MX5.40M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.2	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-23	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 53,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.S
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया (इ.प्र.से.) / Bhabananda Saikia
अतिरिक्त अभियन्ता (इ.प्र.से.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1266

1. Name : PABAN DUTTA

2. Guardian Name : LT GOPAL DUTTA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 6
Adult: 5 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 402 | Area : 15-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	10.80MX8.40M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000
2	Structural	Toilet : Pacca	3.00MX2.40M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 20000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	4.0	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-23	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 20,000.00

Fishery Demonstrator
Gulan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
सहायक अभियन्ता (एच.एस.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1267

1. Name : BISHNU NAG
2. Guardian Name : LT SOBNA NAG
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 6
Adult: 6 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 156 | Area : 5-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	14.90MX7.90M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	1 no.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	4 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.3	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-23	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1268

1. Name : AKASH NAG

2. Guardian Name : LT SONARAM NAG

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 3
Adult: 3 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 154 | Area : 02-02-2010
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	15.00MX7.50M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.2	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-23	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00
2	0.2	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-23	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Gujan Dev. Block
Tinsukia

Junior Engineer, PHE
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

भवानन्द सैकिया / Bhabananda Saikia
अनुरक्षण अभियन्ता (एडुब एवं ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1269

1. Name : SANKAR NAG

2. Guardian Name : LT SONARAM NAG

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 3
Adult: 2 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 157 | Area : 02-02-2010

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	9.80MX4.20M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	2 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.2	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-23	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Gujan Dev. Block
Tinsukia

Junior Engineer, PHE
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भबानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Supdtg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1270

1. Name : ACHYUT NAG
2. Guardian Name : LT SOBIN NAG
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 4
   Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 155	Area : 02-02-2010
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	5.50MX4.10M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	4 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.2	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-23	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
अधिशासी अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle

Compensation Report of Baghjan Blowout

Beneficiary No. : 1271

1. Name : NABIN PROJA

2. Guardian Name : LT MOHAN PROJA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 5
Adult: 4 Minor: 1

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 155 | Area : 0-2-10
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	IAY House : Pacca_Ghar	5.40MX3.60M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.2	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-23	DAMAGE OF THE TEA PLANTS HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Gujjan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भबानन्द सैकिया / Bhabananda Saikia
सहायक अभियन्ता (इन्द्र.एवं.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1272

1. Name : KUMUDESWAR GOGOI
2. Guardian Name : LT RANURAN GOGOI
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 8
Adult: 6 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 155	Area : 01-02-2010
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 157	Area : 02-02-2010
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	16.00MX7.70M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	6 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	12 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood(Kishor Googi is the son of Kumudeswar Gogoi)	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.2	DAMAGE OF TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-24	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 53,920.00

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Fishery Demonstator
Gujan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1273

1. Name : DANDIDHAR MORAN

2. Guardian Name : LT PURNAKANTA MORAN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 5
Adult: 4 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 159 | Area : 3-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	6.00MX3.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	15 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	30 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Than Cloth	40	partial		12	65	780

Total Compensation on damage assessment: 780

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.2	DAMAGE OF TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-24	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 44,700.00

भवानन्द सैकिया / Bhabananda Saikia
अभियन्ता (स्थ.एवं.) / Supdg. Engr.(Sc)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Fishery Demonstator
Guijan Dev. Block
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. Raj Konwar
A.D.O. Deom Dooma Circle
Tinsukia Sub-Division

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Compensation Report of Baghjan Blowout

Beneficiary No. : 1274

1. Name : KRISHNA NAG

2. Guardian Name : LT SOBAN NAG

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : GOVT. SERVICE

5. Total Family Members : 6
Adult: 6 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 156 | Area : 0-2-10

Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	15.20MX10.10 M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	4 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	6 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.2	DAMAGE OF TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-24	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1275

1. Name : MRS PURNIMA DUTTA

2. Guardian Name : LT PRIYO RANJAN DUTA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : PENSIONER

5. Total Family Members : 5
Adult: 3 Minor: 2

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 366	Area : 03-02-2000
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. :	Dag No. : 367	Area : 02-01-2000
Patta Type :	Land Class :	Remark :
iii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. :	Dag No. : 369	Area : 01-02-2000
Patta Type :	Land Class :	Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	14.00MX15.00 M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.5	DAMAGE OF TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-07-23	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सोनोवाल / Bhabananda Saikia
अग्निशमन अभियन्ता (एच.एच.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
Industries & Commerce
Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1276

1. Name : GIRIN DUTTA
2. Guardian Name : LT. PRIYARANJAN DUTTA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 3
Adult: 2 Minor: 1

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 366	Area : 03-02-2000
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 367	Area : 02-01-2000
Patta Type :	Land Class :	Remark :
iii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 369	Area : 01-02-2000
Patta Type :	Land Class :	Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	9.00MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.5	DAMAGE OF TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-24	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 863841 755

भवानन्द सांकिया / Bhabananda Saikia
अनुरक्षण अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1277

1. Name : PRAMUD PHUKAN
2. Guardian Name : LT KAMAL PHUKAN
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : FISHER MAN
5. Total Family Members : 4
   Adult: 3 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 370 | Area : 01-04-2000
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	6.00MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-24	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstrator
Gujan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Supntdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1278

1. Name : RATNESWAR RAJKHOWA

2. Guardian Name : LT HOLIRAM RAJKHOWA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 3
Adult: 3 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 401	Area : 03-02-2010
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. :	Dag No. : 402	Area : 03-02-2010
Patta Type :	Land Class :	Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	9.60MX8.40M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	2.5	DAMAGE OF TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-24	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638417755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (पट्टन एवं ई.) / Supdtg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1279

1. Name : APIT BORGOHAIN

2. Guardian Name : LT RONGAI BORGOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 7
Adult: 6 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 152(P) | Area : 5-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	11.00MX10.50M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	3.0	DAMAGE OF TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-24	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
सहायक अभियन्ता (एच.एस.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1280

1. Name : DEBAJIT BORGOHAIN
2. Guardian Name : APIT BORGOHAIN
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 2
   Adult: 2 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 152(P)	Area : 5-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	9.90MX9.00M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000
2	Structural	Toilet : Pacca	3.00MX4.50M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 20000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	10 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	3.0	DAMAGE OF TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-24	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 20,000.00

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Fishery Demonstator
Guijan Dev. Block
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1281

1. Name : TILESWAR BARPATRA

2. Guardian Name : LT MINADHAR BARPATRA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 152(P) | Area : 4-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	14.30MX7.20M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000
2	Structural	Toilet : Pacca	9.00MX3.00M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 20000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	12 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	12 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Than Cloth	1 ply, 12 mtrs	partial		12	70	840

Total Compensation on damage assessment: 840

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	2.0	DAMAGE OF TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-24	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 20,840.00

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1282

1. Name : NIHAR RANJAN BORPATRA
2. Guardian Name : TILESWAR BARPATRA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : SERVICE
5. Total Family Members : 3
Adult: 2 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 152(P)	Area : 04-02-2010
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	6.00MX10.30M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	3.0	DAMAGE OF TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-24	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
अनुरीक्षण अभियन्ता (सुपर.एण्ड.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1283

1. Name : PADMESWAR BORPATRA

2. Guardian Name : LT MINADHAR BARPATRA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 2
Adult: 2 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 152(P) | Area : 01-02-2010
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	10.00MX7.85M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.1	DAMAGE OF TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-24	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Gujan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया (Bhabananda Saikia)
अवीक्षण अभियन्ता (पट्टन एवं ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Deputy Director
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1284

1. Name : ROHESWAR BORPATRA
2. Guardian Name : LT MINADHAR BARPATRA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : MASON
5. Total Family Members : 4
   Adult: 3 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 152(P) | Area : 01-02-2010
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	14.50MX9.50M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-24	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (पट्टन एवं इं.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1285

1. Name : BASANTA GHARPHOLIA
2. Guardian Name : LT BUDHESWAR GHARPHOLIA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : BUSINESSS
5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 152(P)	Area : 5-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	18.60MX9.10M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000
2	Structural	Toilet : Pacca	3.00MX1.80M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 20000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	1 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	7 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

Dr. U. Raj Konwar
A.D.C. Doom Dooma Circle
Tinsukia Sub-Division

भवानन्द सैकिया (Bhabananda Saikia)
प्रशिक्षण अभियन्ता (इलेक्ट्रॉनिक्स एवं इंजी.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	2.5	DAMAGE OF TEA GARDEN IS NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-24	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

Assistant Manager
Agric. Industries & Commerce
Centre, Tinsukia

Fishery Demonstator
Guijan Dev. Block
Tinsukia

15. Gross Total Compensation Amount : 20,000.00

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
9863641755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1286

1. Name : MUNIN DUTTA
2. Guardian Name : LT AJIT DUTTA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : FISHER MAN
5. Total Family Members : 4
   Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 177(P)	Area : 0-2-10
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	IAY House : Pacca_Ghar	3.60MX5.80M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-24	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
पर्यवेक्षण अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1287

1. Name : MONUJ DUTTA
2. Guardian Name : LT AJIT DUTTA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : FISHER MAN
5. Total Family Members : 4
   Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 177(P) | Area : 0-2-10
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	12.00MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	2 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-07-24	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabha Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Circle Officer
Tinsukia Revenue Circle

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1288

1. Name : INDESWAR DUTTA
2. Guardian Name : LT AJIT DUTTA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : FISHER MAN
5. Total Family Members : 4
   Adult: 4 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 177(P) | Area : 0-2-10
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	10.00MX11.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-07-24	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1289

1. Name : BITUPAN DUTTA
2. Guardian Name : LT AJIT DUTTA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 4
   Adult: 2 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 177(P)	Area : 0-2-10
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	6.00MX15.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-07-24	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1290

1. Name : TARJEN DUTTA

2. Guardian Name : LT AJIT DUTTA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 3
Adult: 2 Minor: 1

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 177(P) | Area : 0-2-10
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	4.50MX8.80M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	2 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	11 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-07-24	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Assistant Manager
District Industries & Commerce
Tinsukia

Dr. Pradip Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Compensation Report of Baghjan Blowout

Beneficiary No. : 1291

1. Name : UDIP DUTTA

2. Guardian Name : LT AJIT DUTTA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : GOVT. SERVICE

5. Total Family Members : 6
Adult: 4 Minor: 2

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 177(P) | Area : 0-2-10

Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	6.00MX11.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-07-24	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (पट्टन एवं ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1292

1. Name : LAKHI DUTTA

2. Guardian Name : LT AJIT DUTTA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 3
Adult: 2 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 177(P) | Area : 0-2-10

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	7.00MX11.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	4 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-07-24	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Dr. U. Raj Konwar
A.C.O. Doom Dooma Circle
Tinsukia Sub-Division

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सैकिया / Bhabanenda Saikia
अधीक्षण अभियन्ता (पट्टन एवं ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1293

1. Name : MUKUL HAZARIKA
2. Guardian Name : KANTESWAR HAZARIKA
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 3
   Adult: 3 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 160(P) | Area : 03-02-2010
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	6.20MX10.30M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	20 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	50 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.5	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-07-24	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Bhabananda Saikia
Supdtg. Engr. (R&B)
S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1294

1. Name : SUNIT HAZARIKA

2. Guardian Name : SAGAR HAZARIKA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 4 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 164 | Area : 2-0-0
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	4.00MX15.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-07-24	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638417755

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1295

1. Name : DULU GOGOI

2. Guardian Name : GARU GOGOI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 167 | Area : 1-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	4.00MX11.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	4 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	15 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-07-24	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

आनन्द साहिका / Bhabananda Saikia
सहायक अभियन्ता (एच.एच.ई.) / Asstt. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / SafE Deptt.

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma
Tinsukia Sub-Division

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Assistant Manager
Khadi Industries & Commerce
Centre, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Compensation Report of Baghjan Blowout

Beneficiary No. : 1296

1. Name : KHIROD GOGOI
2. Guardian Name : HORUKANTA GOGOI
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 5
Adult: 4 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 167	Area : 1-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	3.90MX10.40M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-07-24	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

---

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Bhabananda Saikia
Suptdg. Engr. (HSE)
S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1297

1. Name : ANITYA HAZARIKA

2. Guardian Name : KANTESWAR HAZARIKA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 6
Adult: 5 Minor: 1

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 169 | Area : 2-0-0
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	4.00MX8.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.6	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-07-24	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob:8638412755

Assistant Manager
Strict Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एड्य.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1298

1. Name : SAMBU NAG
2. Guardian Name : SONARUM NAG
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 5
   Adult: 4 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 355	Area : 1-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	4.00MX10.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-07-24	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भबानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Supdtg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1299

1. Name : NOGA BORGOHAIN
2. Guardian Name : APIT BORGOHAIN
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 2
Adult: 2 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 355	Area : 1-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	3.95MX8.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-24	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
अधिशाषी अभियन्ता (मुख्य एवं ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1300

1. Name : SANJIB PRAJA

2. Guardian Name : LT KANSAN PRAJA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 2
Adult: 2 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 377 | Area : 02-02-2010

Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	4.20MX10.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-24	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अभियन्ता (एच.एस.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1301

1. Name : JOYLAL PRAJA

2. Guardian Name : LT SONARUM PRAJA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 8
Adult: 6 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 362	Area : 01-02-2008
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 363	Area : 1-0-3
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	10.00MX4.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-24	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (सड़क एवं भ.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1302

1. Name : PANDU PRAJA

2. Guardian Name : JOYLAL PRAJA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 3
Adult: 2 Minor: 1

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 362	Area : 01-02-2010
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 363	Area : 1-0-2
Patta Type :	Land Class :	Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	10.50MX4.60M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-24	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638417755

भवानन्द सैकिया / Bhabananda Saikia
अधिशासी अभियन्ता (एच.एस.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
Cluster Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1303

1. Name : DEBA PRAJA

2. Guardian Name : RAMSINGH PRAJA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 5
Adult: 3 Minor: 2

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 365	Area : 02-04-2000
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 366	Area : 02-01-2000
Patta Type :	Land Class :	Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	4.50MX5.90M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-24	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1304

1. Name : KANDRA PRAJA

2. Guardian Name : LT GOVIND PRAJA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 2
Adult: 2 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 377 | Area : 5-0-0
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	4.20MX6.80M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-24	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 9638412755

भवानन्द सैकिया / Bhabananda Saikia
अभियन्ता (सहा.ग्रेड-I) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1305

1. Name : AMAL GOHAIN

2. Guardian Name : LT NABIN GOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 5
Adult: 5 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 140 | Area : 1-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Half Pacca	12.00MX8.40M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	3 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	10 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920
2	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood(Udrajeet Gohain is the son of Amal Gohain)	2 kg per da	0	43920

Total Compensation on damage assessment: 87840

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-24	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 87,840.00

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Fishery Demonstator
Guijan Dev. Block
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638417755

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1306

1. Name : APURBA GOHAIN
2. Guardian Name : AMAL GOHAIN
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : FISHER MAN
5. Total Family Members : 3
   Adult: 2 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 139(P)	Area : 0-2-10
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	9.00MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-24	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstrator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सईकिया / Bhabananda Saikia
अधिशासी अभियन्ता (एच.एस.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1307

1. Name : PORISH GOHAIN

2. Guardian Name : AMAL GOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : FISHER MAN

5. Total Family Members : 4
Adult: 2 Minor: 2

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 139(P) | Area : 0-3-10

Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	12.00MX7.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	6 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-24	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

---

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638472755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

अधिशासी अभियन्ता (पद्म.एवं.इं.) / Suptdg. Engr. (HSE)
मुद्रा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Public Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1308

1. Name : NOKUL GOHAIN

2. Guardian Name : AMAL GOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : FISHER MAN

5. Total Family Members : 4
Adult: 2 Minor: 2

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 139(P) | Area : 0-3-10

Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	9.00MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	5 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
उपखण्ड अभियन्ता (एच.एस.ई.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1309

1. Name : MOLIN PHUKAN

2. Guardian Name : LT RAGHUNATH PHUKAN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 2
Adult: 2 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 139(P) | Area : 0-2-10

Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	6.00MX3.60M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	3 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	14 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1310

1. Name : BUBUL PHUKAN

2. Guardian Name : MOLIN PHUKAN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : FISHER MAN

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 139(P) | Area : 0-2-10

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	7.80MX7.80M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	2 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	4 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1311

1. Name : DOULAT BORUAH
2. Guardian Name : LT SOKOLA BORUAH
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 3
   Adult: 3 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 139(P) | Area : 1-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	6.00MX5.40M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1312

1. Name : RATAN PHUKAN
2. Guardian Name : MOLIN PHUKAN
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : FISHER MAN
5. Total Family Members : 3
   Adult: 2 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 136 | Area : 0-2-10
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	10.80MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

---

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सांकिया (Bhabananda Saikia)
अधीक्षण अभियन्ता (एच.एस.ई.) / Supdtg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1313

1. Name : DALIM BORAUH
2. Guardian Name : LT PHULBOR BORUAH
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 5
   Adult: 5 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : 28 | Dag No. : 133 | Area : 5-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	6.00MX12.20M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Lungi	6 NOS. OF LUNGI DAMAGED (COUNT	Partial		6	150	900

Total Compensation on damage assessment: 900

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.5	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-30	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 44,820.00

Dr. U. Raj Konwar
A.D.C. Doom Dooma Circle
Tinsukia Sub-Division

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Vety. Dispensary
Tinsukia
Mobile
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (पद.एवं.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1314

1. Name : JOYSINGH BORUAH
2. Guardian Name : LT BATAI BORUAH
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : CULTIVATOR
5. Total Family Members : 2
   Adult: 2 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : 26	Dag No. : 132	Area : 8-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	9.00MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	4 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	2 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Gamosa	12 NOS. OF GAMUSA DAMAGED	Partial		12	150	1800

Total Compensation on damage assessment: 1800

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 1,800.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Pradnya Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1315

1. Name : HARUKANTA BORUAH

2. Guardian Name : LT LALURAM BORUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 5
Adult: 5 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 131	Area : 02-03-2010
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. :	Dag No. : 416	Area : 0-1-10
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	12.00MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	1 no.	Partial	Death	1	50	50

Total Compensation on damage assessment: 50

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Sadar	5 NOS. OF SADAR DAMAGED (COUNT	Partial		5	300	1500

Total Compensation on damage assessment: 1500

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-30	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 1,550.00

Bhabananda Saikia
Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1316

1. Name : RUBUL BORUAH

2. Guardian Name : LT BOKUL BORUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 6
Adult: 5 Minor: 1

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 194 | Area : 6-0-0
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	9.00MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	2.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-30	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1317

1. Name : TAPAN BORUAH

2. Guardian Name : LT BOKUL BORUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 2 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 194 | Area : 5-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	12.00MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Agriculture : Apple : Bare	NO DAMAGE REPORT FOR LIVESTOCK	nil	NO DAMAGE REPORT FOR LIVESTOCK			

Total Compensation on damage assessment:

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Sadar	5 NOS. OF SADAR DAMAGED (COUNT	Partial		5	300	1500

Total Compensation on damage assessment: 1500

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	1.5	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-30	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 1,500.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अनुरक्षण अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
Cottage Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1318

1. Name : GHUNU BORUAH

2. Guardian Name : LT JUDHA BORUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : PENSIONER

5. Total Family Members : 3
Adult: 3 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 128	Area : 03-02-2010
Patta Type :	Land Class :	Remark :
ii. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : 13	Dag No. : 129	Area : 03-02-2010
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Half Pacca	12.00MX6.00M	Minor Crack	MINOR WALL,FLOOR CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	NIL	nil	Not seen any pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (पुल.एवं.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
Agricultural Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1319

1. Name : PUTUL BORUAH

2. Guardian Name : LT RAMESWAR BORUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 199 | Area : 4-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Half Pacca	13.20MX6.60M	Minor Crack	MINOR WALL,FLOOR CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Mekhela	6 nos. of Mekhala Damaged	Partial		6	150	900

Total Compensation on damage assessment: 900

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	3.0	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-30	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 54,820.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सोकिया / Bhabananda Saikia
सहायक अभियन्ता (सहायक इं.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1320

1. Name : GULAP GOGOI

2. Guardian Name : LT NALIYA GOGOI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : FISHER MAN

5. Total Family Members : 3
Adult: 3 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 199 | Area : 02-02-2010

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Half Pacca	15.00MX7.80M	Minor Crack	MINOR WALL,FLOOR CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	3 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	3 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
3	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	3 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
4	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	3 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

15. Gross Total Compensation Amount : 53,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
पर्यवेक्षण अभियन्ता (एडब्ल्यू.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1321

1. Name : JYOTISH GOGOI
2. Guardian Name : LT NALIYA GOGOI
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : FISHER MAN
5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 199 | Area : 2-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	6.00MX12.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	0.5	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-30	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Gujan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1322

1. Name : PABAN GOHAIN

2. Guardian Name : KANKA GOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 6
Adult: 6 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 181 | Area : 3-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	14.50MX8.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	33 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Not Seen any Pond and Fishing	nil	Not Seen any Pond and Fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	2.5	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	Not Damaged	2020-06-30	DAMAGE OF TEA PLANT HAVE NOT SEEN AT THE TIME OF SURVEY	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1323

1. Name : MRIDULA CHETIA

2. Guardian Name : LT LAKHI CHETIA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 3
Adult: 3 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 82 | Area : 2-0-0
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	7.60MX3.60M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	13 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	10 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	EFFECT IN FISHING AND LIVELIHO	partial	EFFECT IN FISHING AND LIVELIHOOD	2 KG PER DA	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

भवानन्द सैकिया / Bhabananda Saikia
सुप्तो. अभियन्ता (एच.एस.ई.) / Suptdg.Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

Dr. U. Raj Konwar
A.D.O. Duliajan Revenue Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1324

1. Name : SURESH GOGOI

2. Guardian Name : LT LILADHAR GOGOI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 80 | Area : 0-2-10

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	12.60MX3.80M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	15 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	EFFECT IN FISHING AND LIVELIHO	partial	EFFECT IN FISHING AND LIVELIHOOD	2 KG PER DA	0	43920

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
2	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood(Bulen Gogoi is the son of Suresh Gogoi)	2 kg per da	0	43920

Total Compensation on damage assessment: 87840

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 87,840.00

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Assistant Manager
Industries & Commerce
Centre. Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Compensation Report of Baghjan Blowout

Beneficiary No. : 1325

1. Name : NARENDRA PATAR

2. Guardian Name : LT CHANDI PATAR

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : PENSIONER

5. Total Family Members : 5
Adult: 4 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 80 | Area : 2-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	9.80MX4.80M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Not Seen any Pond and Fishing	nil	Not seen any Pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
प्रशिक्षण अभियन्ता (स्नातक एवं डिप्लोमा) / Suptdg. Engr. (HS)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1326

1. Name : MOHESH GOGOI

2. Guardian Name : LT NUMAL GOGOI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 5
Adult: 4 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 85 | Area : 2-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	7.90MX8.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	EFFECT IN FISHING AND LIVELIHO	partial	EFFECT IN FISHING AND LIVELIHOOD	2 KG PER DA	0	43920
2	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood(Jun Gogoi is the Brother of Mahesh Gogoi)	2 kg per da	0	43920

Total Compensation on damage assessment: 87840

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 87,840.00

Fishery Demonstator
Guijan Dev. Block

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
अधिशाषी अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1327

1. Name : BIJIT GOGOI

2. Guardian Name : SURESH GOGOI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : FISHER MAN

5. Total Family Members : 2
Adult: 2 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 80 | Area : 0-2-10

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	12.00MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	10 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	EFFECT IN FISHING AND LIVELIHO	partial	EFFECT IN FISHING AND LIVELIHOOD	2 KG PER DA	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया (Bhabananda Saikia)
अधिशाषी अभियन्ता (सहायक ग्रेड-1) / Supdtg. Engr. (HSG)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1328

1. Name : ANUJ SONOWAL

2. Guardian Name : LT NOGEN SONOWAL

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : FISHER MAN

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 85 | Area : 1-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	24.10MX8.45M	Minor Crack	MINOR WALL,FLOOR CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	5 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Not Seen any Pond and Fishing	nil	Not Seen any Pond and Fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.S.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
सहायक अभियन्ता (पदच्युत ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1329

1. Name : BIPIN GOYARI

2. Guardian Name : LT SUREN GOYARI

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : FISHER MAN

5. Total Family Members : 4
Adult: 4 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 85 | Area : 1-0-0
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	13.15MX7.85M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	EFFECT IN FISHING AND LIVELIHO	partial	EFFECT IN FISHING AND LIVELIHOOD	2 KG PER DA	0	43920

Total Compensation on damage assessment: 43920

---

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Gamosa	10 nos.	partial		10	150	1500

Total Compensation on damage assessment: 1500

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 45,420.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
प्रशिक्षण अभियन्ता (सहायक इंजीनियर) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1330

1. Name : SUSHILA GHARPHALIA

2. Guardian Name : DARASING GHARPHALIA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : PENSIONER

5. Total Family Members : 2
Adult: 2 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : 5 | Dag No. : 86 | Area : 2-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	15.40MX11.40M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood	2 kg per da	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 43,920.00

Fishery Demonstator
Gujan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अवीक्षण अभियन्ता (मुख्य एच.क्यू.) / Supdtg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1331

1. Name : SMTI DEEPJYOTI PHUKAN

2. Guardian Name : SRI SANTA PHUKAN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : 7 | Dag No. : 90 | Area : 1-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	11.80MX10.90M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Not Seen any Pond and Fishing	nil	Not Seen any Pond and Fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
कनीष्ठ अभियन्ता (एड्स एवं ई) / Suntdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण Environment - HSE Deptt.

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1332

1. Name : RANGMAN GHARPHALIA

2. Guardian Name : DARASING GHARPHALIA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 3
Adult: 2 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : 5 | Dag No. : 86 | Area : 1-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	15.00MX12.00 M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	2 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	5 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Not Seen any Pond and Fishing	nil	Not Seen any Pond and Fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Lungi	5 NOS. OF LUNGI DAMAGED (COUNT	partial		5	150	750

Total Compensation on damage assessment: 750

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,750.00

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Fishery Demonstator
Guijan Dev. Block
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob: 8638412755

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1333

1. Name : OGEN BORGOHAIN

2. Guardian Name : LT KAMESWAR BORGOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 3 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : 6 | Dag No. : 88 | Area : 4-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Half Pacca	10.60MX8.55M	Minor Crack	MINOR WALL,FLOOR CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	EFFECT IN FISHING AND LIVELIHO	partial	EFFECT IN FISHING AND LIVELIHOOD	2 KG PER DA	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Industrial	Country Loom : Gamosa	12 nos.	partial		12	150	1800

Total Compensation on damage assessment: 1800

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 55,720.00

Fishery Demonstator
Guijan Dev. Block
Tin

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (पट्टन एवं ई) / Supdtg. Engr. (Ports)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1334

1. Name : DRUNA BORUAH

2. Guardian Name : LT BOLIN BORUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 1
Adult: 1 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : 28 | Dag No. : 133 | Area : 1-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	10.00MX6.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Not Seen any Pond and Fishing	nil	Not Seen any Pond and Fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 863641. 755

भवानन्द सैकिया / Bhabananda Saikia
अधिशाषी अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. U. Raj Konwar
A.D.C. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1335

1. Name : TOSHIL BORPATRA GOHAIN
2. Guardian Name : PADMESWAR BORPATRA GOHAIN
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : DAILY WORKER
5. Total Family Members : 2
   Adult: 1 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 179	Area : 0-2-10
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	1X14.30MX7.20 M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Not Seen any Pond and Fishing	nil	Not Seen any Pond and Fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. U. Raj Konwar
D. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1336

1. Name : MOHENDRA SONOWAL

2. Guardian Name : DHARANIDHAR SONOWAL

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : GOVT. SERVICE

5. Total Family Members : 5
Adult: 5 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 238	Area : 2-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	NIL :	NIL	nil				

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Not Seen any Pond and Fishing	nil	Not Seen any Pond and Fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob:: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
अभियन्ता (सुपर. एन्ड.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1337

1. Name : SANJOY BORUAH

2. Guardian Name : BIMAL BORUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 5
Adult: 4 Minor: 1

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 126 | Area : 4-0-0
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Dukan : Pacca	6.00MX6.00M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Not Seen any Pond and Fishing	nil	Not Seen any Pond and Fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
अनुरक्षण अभियन्ता (कनि.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1338

1. Name : BHIKO RAJ HATIBORUAH

2. Guardian Name : LT TILESWAR HATIBORUAH

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : FISHER MAN

5. Total Family Members : 6
Adult: 5 Minor: 1

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : 7 | Dag No. : 90 | Area : 1-0-0

Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	IAY House : Pacca_Ghar	12.00MX9.00M	Minor Crack	MINOR WALL,FLOOR CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	10 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	EFFECT IN FISHING AND LIVELIHO	partial	EFFECT IN FISHING AND LIVELIHOOD	2 KG PER DA	0	43920
2	Agricultural	Fishery : Pond : Area	Effect in fishing and liveliho	partial	Effect in fishing and livelihood(Hirak jyoti Gogoi is the son of Bhikoraj Gogoi)	2 kg per da	0	43920

Total Compensation on damage assessment: 87840

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Grand Total Compensation Amount : 97,840.00

Assistant Manager
Industries & Commerce
Centre. Tinsukia

Fishery Demonstator
Guijan Dev. Block
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (गृह,एस्टे.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यवेक्षण विभाग / S&E Deptt.

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Compensation Report of Baghjan Blowout

Beneficiary No. : 1339

1. Name : KHONEN GOHAIN

2. Guardian Name : LT LOLIT GOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 4
Adult: 4 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : 6 | Dag No. : 418 | Area : 1-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	NIL :	NIL	nil				

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Not Seen any Pond and Fishing	nil	Not Seen any Pond and Fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.:8638412755

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (पेट्रो.एवं.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.C. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1340

1. Name : PUNESWAR GOHAIN
2. Guardian Name : LT KUNESWAR GOHAIN
3. Address : NATUN RANGAGORA 4 NO FS GRANT
4. Livelihood : PENSIONER
5. Total Family Members : 1
   Adult: 1 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 97	Area : 1-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	9.00MX9.00M	Minor Crack	MINOR WALL,FLOOR CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Not Seen any Pond and Fishing	nil	Not Seen any Pond and Fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सोकिया / Bhabananda Sonkia
अभियन्ता (एन.एच.ई.) / Supdg. Engr. (HSE)
मुद्रण एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1341

1. Name : HITESWAR MORAN

2. Guardian Name : DANDIDHAR MORAN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 4
Adult: 2 Minor: 2

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 170 | Area : 1-0-0
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Ketcha	7.00MX9.00M	nil	CRACKS NOT FOUND			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Not Seen any Pond and Fishing	nil	Not seen any Pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PHE
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1342

1. Name : BIJOY GOHAIN

2. Guardian Name : DHARMESWAR GOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 5
Adult: 5 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 205 | Area : 1-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	9.00MX11.00M	Minor Crack	MINOR WALL CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	25 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	20 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Not Seen any Pond and Fishing	nil	Not Seen any Pond and Fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Tinsukia

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

भवानन्द सोकिया / Bhabananda Saikia
अनुरेखण अभिकर्ता (एड्स एण्ड ई) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Compensation Report of Baghjan Blowout

Beneficiary No. : 1343

1. Name : ANUPOMA GOHAIN

2. Guardian Name : LT SUNIL GOHAIN

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : GOVT. SERVICE

5. Total Family Members : 3
Adult: 3 Minor: 0

6. **Land Details** :

i. Revenue Village : Natun Rangagora	Mouza : Rangagora	Circle : Tinsukia
Patta No. : -	Dag No. : 222	Area : 3-0-0
Patta Type :	Land Class :	Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	NIL :	NIL	nil				

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Not Seen any Pond and Fishing	nil	Not seen any Pond and fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, PWD
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया (Bhabananda Saikia)
अवर अभियन्ता (एइच एण्ड ई) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1344

1. Name : JATIN HAZARIKA

2. Guardian Name : SAGAR HAZARIKA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : BUSINESSS

5. Total Family Members : 3
Adult: 3 Minor: 0

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 164 | Area : 1-0-0

Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	15.00MX18.00 M	Minor Crack	MINOR WALL,FLOOR CRACK REASON FOR CRACK CANNOT BE ASCERTAINED	1	10000	10000
2	Structural	Main House : Pacca	15.00mX18.00m	Minor Crack	Minor wall crack reason for crack cannot be ascertained			

Total Compensation on damage assessment: 10000

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Veterinary & Animal Husbandry : Livestock : Duck	33 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
2	Agricultural	Veterinary & Animal Husbandry : Livestock : Chicken	5 nos.	missing	Due to non availability of photographs and Gaon Bura report the damage could not be authenticated.			

Total Compensation on damage assessment:

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	EFFECT IN FISHING AND LIVELIHO	partial	EFFECT IN FISHING AND LIVELIHOOD	2 KG PER DA	0	43920

Total Compensation on damage assessment: 43920

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

(Doli Bhattacharyya)
Demonstrator (H)
Handloom & Textiles, Tinsukia

15. Gross Total Compensation Amount : 53,920.00

भवानन्द सैकिया / Bhabananda Saikia
अधीक्षण अभियन्ता (पट्टन एवं ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Pramilat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

Compensation Report of Baghjan Blowout

Beneficiary No. : 1345

1. Name : ANUPAM HAZARIKA

2. Guardian Name : KHIRESWAR HAZARIKA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : FISHER MAN

5. Total Family Members : 3
Adult: 2 Minor: 1

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 187 | Area : 1-0-0
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	6.60mx9.00m	Minor Crack	Minor wall crack reason for crack cannot be ascertained	1	10000	10000

Total Compensation on damage assessment: 10000

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	EFFECT IN FISHING AND LIVELIHO	partial	EFFECT IN FISHING AND LIVELIHOOD	2 KG PER DA	0	43920

Total Compensation on damage assessment: 43920

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 53,920.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W...
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सैकिया / Bhabananda Saikia
प्रशिक्षण अभियन्ता (सहा.एग्रे.) / Supdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1346

1. Name : DEEP SAIKIA

2. Guardian Name : BIPIN SAIKIA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 2 Minor: 2

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 296 | Area : 12-0-0
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	13.70mX6.00m	nil	Crack not found			

Total Compensation on damage assessment:

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Not Seen any Pond and Fishing	nil	Not seen any Pond and fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

भवानन्द सैकिया (एच.एस.ई.) / Bhabananda Saikia
सहायक अभियन्ता / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1347

1. Name : GOGA SAIKIA

2. Guardian Name : LT. BOLIN SAIKIA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 6
Adult: 3 Minor: 3

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia

Patta No. : - | Dag No. : 296 | Area : 5-0-0

Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	10.10mx5.80m	nil	Crack not found			

Total Compensation on damage assessment:

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Not Seen any Pond and Fishing	nil	Not Seen any Pond and Fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

---

15. Gross Total Compensation Amount : 0.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Bhabananda Saikia / Suptdg. Engr. (H&E) / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1348

1. Name : ROBIN SAIKIA

2. Guardian Name : LT. BOLIN SAIKIA

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : CULTIVATOR

5. Total Family Members : 4
Adult: 2 Minor: 2

---

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 296 | Area : 5-0-0
Patta Type : | Land Class : | Remark :

---

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	8.80mX11.25m	Minor Crack	Minor wall crack reason for crack cannot be ascertained	1	10000	10000

Total Compensation on damage assessment: 10000

---

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

---

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Not Seen any Pond and Fishing	nil	Not Seen any Pond and Fishing related activities			

Total Compensation on damage assessment:

---

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-30	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

Assistant Manager
District Industries & Commerce
Centre, Tinsukia

भवानन्द सैकिया | Bhabananda Saikia
अधीक्षण अभियन्ता (एच.एच.ई.) / Suptdg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

Compensation Report of Baghjan Blowout

Beneficiary No. : 1349

1. Name : PANKAJ PATHAK

2. Guardian Name : GOLAP CHANDRA PATHAK

3. Address : NATUN RANGAGORA 4 NO FS GRANT

4. Livelihood : DAILY WORKER

5. Total Family Members : 4
Adult: 2 Minor: 2

6. **Land Details** :

i. Revenue Village : Natun Rangagora | Mouza : Rangagora | Circle : Tinsukia
Patta No. : - | Dag No. : 145 | Area : 0-2-10
Patta Type : | Land Class : | Remark :

7. Surface (Land & Building) Damage Assessment:

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Structural	Main House : Pacca	6.00mX12.00m	Minor Crack	Minor wall crack reason for crack cannot be ascertained	1	10000	10000

Total Compensation on damage assessment: 10000

8. Agriculture Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

9. Animal Husbandry and Veterinary Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

10. Fishery Damage Assessment :

Sl. No.	Category	Name	Parameter	Damage Pattern	Remark	Qty	Rate	Total
1	Agricultural	Fishery : Pond : Area	Not Seen any Pond and Fishing	nil	Not Seen any Pond and Fishing related activities			

Total Compensation on damage assessment:

11. Handloom & Textile Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

12. Forest Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

13. Ornaments & Other Valuables Damage Assessment :

No Damage Reported

Total Compensation on damage assessment: 0.00

14. Tea Bush Damage Assessment :

Sl. No.	Area	Damage Description	Damage Type	Date of Assessment	Damage Remark	Qty	Rate	Total
1	NIL	NO TEA BUSHES AVAILABLE	Not Damaged	2020-06-03	NO TEA BUSHES	0	0.00	0.00

Total Compensation on damage assessment: 0.00

15. Gross Total Compensation Amount : 10,000.00

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Circle Officer
Tinsukia Revenue Circle
Tinsukia

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

Dr. Prabhat Ch. Dutta
Vety. Officer
Mobile Vety. Dispensary
Tinsukia
Mob.: 8638412755

भवानन्द सैकिया / Bhabananda Saikia
प्रशिक्षण अभियन्ता (इंजि.एच.ई.) / Supldg. Engr. (HSE)
सुरक्षा एवं पर्यावरण विभाग / S&E Deptt.

Assistant Manager
District Industries & Commerce
Centre. Tinsukia

Dr. U. Raj Konwar
A.D.O. Doom Dooma Circle
Tinsukia Sub-Division

অসম চৰকাৰ
চক্ৰ বিষয়াৰ কার্য্যালয় তিনিচুকীয়া ৰাজহ চক্ৰ
তিনিচুকীয়া

ANNEXURE-B

নং.টি.আৰ.চি. ৯/২০১৭/অংশ/

তাৰিখ-১৬-০৮-২০২১

প্ৰতি

উপায়ুক্ত মহোদয়,
তিনিচুকীয়া।

বিষয়:- ৰাঘজান গাওঁৰ তৈল খাদত হোৱা দুৰ্ঘটনাৰ ফলত ক্ষয়-ক্ষতিৰ সন্দৰ্ভত প্ৰতিবেদন দাখিল।

প্ৰসঙ্গঃ অতিৰিক্ত উপায়ুক্ত, তিনিচুকীয়াৰ চিঠি নং- TSK/OILCELL/Baghjan Matter/2020/194-195, Dtd. 3rd August, 2021.

মহোদয়,

উপৰুক্ত বিষয় সন্দৰ্ভত সন্মানসহকাৰে জনাওঁ যে- ডুমডুমা ৰাজহ চক্ৰৰ অধীনৰ ৰাঘজান গাঁৱত অৱস্থিত এটা তৈল খাদত জুই লগাৰ ফলত উক্ত খাদৰ পাৰ্শ্ববৰ্তী তিনিচুকীয়া ৰাজহ চক্ৰ অধীনৰ মুঠ ১১(এঘাৰ) খন গাঁৱৰ সৰ্ব্বমুঠ ২০৩৪টা পৰিয়ালৰ লগতে গুইজান গাওঁ আৰু এৰাসূতি গাঁৱৰ ক্ষয়-ক্ষতিৰ সন্দৰ্ভত জিলা কৃসি বিভাগ, জিলা উদ্যোগ বিভাগ, জিলা মীন বিভাগ, জিলা পশুপালন লোক নির্মাণ বিভাগ(গৃহ নির্মাণ), জিলা হস্তভাঁত আৰু বস্ত্ৰ শিল্প বিভাগ, জিলা ৰেচম বিভাগ আৰু অইল ইণ্ডিয়া লিমিটেড কর্তৃপক্ষৰ সৈতে ক্ষেত্ৰ পৰিদর্শন কৰা হল আৰু উক্ত বিভাগ সমূহে দাখিল কৰা প্ৰতিবেদন সমূহ "Baghjan Damage Reporting System" ত Beneficiary No. 1000ৰ পৰা 3033 লৈ ভুক্ত কৰা হল। উক্ত গাওঁসমুহ নাম, মুঠ পৰিয়াল আৰু গাওঁ অনুসৰি Beneficiary No, "Annexure-A" হিচাপে সংলগ্ন কৰি দিয়া হল।

গুইজান গাওঁ আৰু এৰাসূতি গাঁৱৰ ক্ষয়-ক্ষতিৰ সন্দৰ্ভত "Annexure-B" হিচাপে সংলগ্ন কৰি দিয়া হল।

সন্মানসহকাৰে আপোনাৰ জ্ঞাতার্থে ও বিহীত ব্যৱস্হার্থে বিভাগ সমুহে দাখিল কৰা প্ৰতিবেদনৰ প্ৰতিলিপিসহ দাখিল কৰা হল।

সংলগ্নঃ ওপৰত উল্লেখ কৰা মতে।

ভৱদীয়,

চক্ৰ বিষয়া
তিনিচুকীয়া ৰাজহ চক্ৰ
তিনিচুকীয়া

EXURE B1

প্রতি

চক্ষ বিষয়া মহোদয়
তিনিচুকীয়া-বাজহ চক্ষ
তিনিচুকীয়া

তাং: ১২/০৮/২০২১

মহোদয়,

তিনিচুকীয়া জিলাৰ অতিৰিক্ত উপাযুক্ত মহোদয়ৰ চিঠি নং TSK/OIL CELL/Baghjan Matter/2020/194-195 তাং 03/08/2021 আৰু চক্ষ বিষয়া মহোদয়ৰ চিঠি নং GRR-85 তাং 04/08/2021 ৰ অন্তৰ্গত মহোদয়ক জনাওঁ যে ঘূৰ্ণাঝড় বাজহ চক্ষৰ অধীনৰ বাযজান তৈলক্ষেত্ৰত নিৰ্গত হোৱা কুৎসিত গন্ধত তিনিচুকীয়া বাজহ চক্ষৰ অধীনৰ ১১ খন গাওঁ আমি নথুন কৰাণড়া ৪ নং এফ.এফ.ৰ ৩৫০ টা পৰিয়াল, গড়ং গাওঁৰ ৪৪৫ টা পৰিয়াল, বালিজান গাওঁৰ ৩৮ টা পৰিয়াল, বৈলমাৰি বাগান গাওঁৰ ৩৬৭ টা পৰিয়াল, বৈলমাৰি গাওঁৰ ৮০ টা পৰিয়াল, পেনাপুখুৰী টি.ই- 2৮৫ এন.এল আৰু মানৰ ২৪ টা পৰিয়াল, লিখুপতি ২৪৮/২৫১ এন.এল আৰু মানৰ ৬৫ টা পৰিয়াল, লিখুপতি ২৫২/২৪১ এন.এল আৰু মানৰ ১৬৭ টা পৰিয়াল, লিখুপতি 22৫/229 ৰ ২২৫ টা পৰিয়াল, কাকোৱাল গাওঁৰ 289 টা পৰিয়াল আৰু থাকিল গাওঁৰ ৮৬ টা পৰিয়ালৰ সৰ্বমুঠ 2008 টা পৰিয়ালৰ ঘৰৰ ক্ষয়ক্ষতিৰ অন্তৰ্গত জিলা কৃষি বিভাগ, জিলা উদ্যান বিভাগ, জিলা মীন বিভাগ, জিলা পশুপালন বিভাগ, জিলা PWD(Building) বিভাগ, জিলা হস্তশিল্প আৰু বস্ত্ৰ শিল্প বিভাগ, আৰু জিলা ৰেচম বিভাগ, ঘূৰ্ণীমাতাৰ চলফিনে তথ্য সংগ্ৰহ কৰিছিল। আৰু উক্ত বিভাগ সমূহে দাখিল কৰা Damage Assessment ৰ প্ৰতিবেদন সমূহ BDRS (Baghjan Damage Reporting System) ত Beneficiary No 1000 ৰ পৰা 3033 লৈ অন্তৰ্ভুক্ত কৰা হয়। বৰ্তমান উক্ত Damage Assessment ৰ প্ৰতিবেদন সমূহ গাওঁ ভিত্তিক ভিত্তি Beneficiary No. ৰ সহিতে দিয়ক কৰি Annexure-A ত সংলগ্ন কৰা হয়।

আৰো মহোদয়ক জনাওঁ যে অসম চৰকাৰৰ মুখ্যমন্ত্ৰী অভিযানৰ, অসম ৰ চিঠি নং CMO 5/2020/DC/7639 তাং 16/12/2020 আৰু Oil India Limited Duliajan ৰ Ref NO. CGM(A)/BAN/1279 তাং 07/12/2020 ৰ সন্দৰ্ভত লুৱাইজান গাওঁ আৰু ইয়াতে এবাৰুতি গাওঁৰ বাযজান তৈলক্ষেত্ৰত নিৰ্গত হোৱা কুৎসিত গন্ধত ঘৰ সমূহৰ ক্ষয় ক্ষতিৰ অন্তৰ্গত জিলা কৃষি বিভাগ, জিলা PWD(Building) বিভাগ, জিলা মীন বিভাগ, জিলা পশুপালন বিভাগ, জিলা হস্তশিল্প আৰু বস্ত্ৰ শিল্প বিভাগৰ, ঘূৰ্ণীমাতাৰ Damage Assessment ৰ চলফিনে তথ্য সংগ্ৰহ কৰা হৈছিল। আৰু উক্ত বিভাগ সমূহে দাখিল কৰা Damage Assessment ৰ প্ৰতিবেদন সমূহ Annexure-B ত সংলগ্ন কৰা হয়।

অতিকৈ মহোদয়ৰ জ্ঞাতাৰ্থে আৰু বিহিত ব্যৱস্থাৰ্থে প্ৰতিবেদন দাখিল কৰা হ'ল।

ভৱদীয়

ANNEXURE-A

..O.	NAME OF THE VILLAGES	NO. OF FAMILIES	BENEFICIARY NUMBER
1	NATUN RONGAGORA GAON 4 NO. FS	350	1000-1349
2	GOTTONG	445	1350-1794
3	LIMBUGURI 148/151 NLR	65	1795-1859
4	LIMBUGURI 152/149 NLR	137	1860-1996
5	LIMBUGURI 225/227	125	1997-2121
6	DHELAKHAT BAGAN GAON	367	2122-2488
7	DHELAKHAT GAON	80	2489-2568
8	DHAKUWAL	247	2569-2815
9	BALIJAN GAON	38	2816-2853
10	GELAPUKHURI T.E. 285 NLR GRANT	94	2854-2947
11	WATHOI	86	2948-3033
TOTAL		2034	

ANNEXURE-B

DEPARTMENTS REPORT SUBMITTED AGAINST BAGHJAN BLOW OUT AT GUIJAN GAON AND ERASUTI

SL. NO	NAME OF THE DEPARTMENTS	SURVEYED ASSESMENT COMMENTS
1	PWD (BUILDING)	NO PHYSICAL DAMAGE SEEN
2	AGRICULTURE	NO PHYSICAL DAMAGE SEEN
3	VETERINARY	NO ANY LOST OR DEAD OF LIFESTOCK AND POULTRY
4	FISHERY	NO DAMAGE
5	HANDLOOM AND TEXTILE	NO DAMAGE

caused LPI.

Urgent.

4-8-21

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER ::: DISTRICT TINSUKIA
(OIL CELL)

No.TSK/OIL CELL /BaghjanMatter/2020/ 194-195 Dated Tinsukia, the 3rd August'2021

To,

(1) The Circle Officer,
Tinsukia Revenue Circle,
Tinsukia.

(2) The Circle Officer,
Doomdooma Revenue Circle,
Doomdooma.

Office of the Deputy Commissioner ASS. TINSUKIA

Sub : Submission of survey report of damage assessment caused by Baghjan incident.

Sir,

With reference to the subject cited above, I would like to request you to submit the survey report of damage assessment caused by Baghjan incident duly signed by all the members of various departments who were engaged in survey works.

The reports may be submitted within 10/08/2021 positively.

Yours faithfully,

03/08/21

Addl. Deputy Commissioner
Tinsukia.

Dipjob Kakoti

Receipt
No. G.R. - 85
Date 04.08.2021

O/o the Circle Officer
Tinsukia Rev. Circle

Scanned with CamScanner

EXURE B2

GOVERNMENT OF ASSAM
OFFICE OF THE ASSTT. EXECUTIVE ENGINEER; P.W.D.::::TINSUKIA : BUILDING SUB DIVISION.

NO.TSK/BLD/SD/E-1/ 199 DATE 2/4/

To,

The Circle Officer,
Tinsukia Revenue Circle.

Sub : Survey report of Baghjan Blow out in the Guijan Gaon and Erasuti.

Sir,

With reference to the subject cited above, I would like to inform you that we had already completed joint survey which was conducted by official of various Departments in this Greater Natun Rangagora village which is located at 4.54 Km away from the Baghjan blow out area, where Damage (minor cracks) have been observed in some of the building. But the cause of the damage is not related to Baghjan blow out incident.

Also a similar ground level survey was conducted in the Guijan gaon and Erasuti gaon located about 5.47 Km away from Baghjan blow out area where the cause of Building damage is not associated with the Baghjan incident.

Hence, as per ground level survey of both this villages reflected no any physical damage in buildings due to Baghjan incident.

This is for favour of your kind information and needful action.

Junior Engineer, P.W.D.
Tinsukia Building Sub-Division
Tinsukia

Yours faithfully,

Asstt.Executive Engineer,P.W.D.
Tinsukia Building Sub Division::
Tinsukia.

Scanned by TapScanner

EXHIBIT B3

To,

The Circle Officer

Tinsukia Revenue Circle

Dtd 09/08/2021

Subject: Survey report of Baghjan Blow Out in the Guijan and Guijan Erashuti area.

Sir,

With reference to the subject cited above I would like to inform you that a joint ground level survey was conducted by Official of different Departments in the Grater Natun Rangagara village which is located at 4.54 Km away from the Baghjan Blow out point, where there was no sign of any agriculture damage.

A similar ground level survey were conducted in the Guijan and Guijan Erashuti areas located about 5.42 km away from the Baghjan Blow out point where same result was observed.

Hence, ground level survey of both the villages reflected no physical damage to any crops of those areas.

Yours Sincerely

ADO ,Doomdooma Circle

Scanned by TapScanner

GOVERNMENT OF ASSAM
OFFICE OF THE DISTRICT FISHERY DEVELOPMENT OFFICER,
TINSUKIA

No: AFT. 9/2021-22/163 Date: 09/8/2021

To,

The Circle Officer,
Tinsukia Revenue Circle
Tinsukia.

Sub: Survey report of Baghjan Blow Out in the Guijan area.

Sir,

With reference to the subject cited above, I would like to inform you that a join ground level survey was conducted by officials of different department in the Guijan Village and Erasuti gaon which is located around 5.42 km away from the blow out point, where there was observed no sign of any kind of fishery related damaged.

Hence, ground level survey of entire Guijan area reflected no damaged in relation to fishery department.

09/8/21

For District Fishery Development Officer,
Dist. Fishery Officer
Tinsukia

Surveyed by,

Fishery Demonstator
Guijan Dev. Block
Tinsukia

Scanned by TapScanner

To,

The Circle Officer

Tinsukia Revenue Circle

Dated: 07-08-2021

Sub: Survey report of Baghjan Blow Out in the Guijan gaon and Erasuti.

Sir,

With reference to the subject cited above I would like to inform you that preliminary assessment survey report of handloom assets in Guijan gaon and Erasuti area caused by Baghjan Oil Gas Leakage incident (Well No.5) under Tinsukia Revenue Circle has been completed. Actually we have already submitted the survey report of physical verification nearby villages of the Oil Gas Leakage incident of Gottong GP to your good office. We are submitting a similar report for above mentioned villages (Guijan gaon and Erasuti), during our spot verification for entire Guijan goan and Erasuti area under Guijan GP, which is 5.42 km distance from the incident area. We have got no damages in this area regarding handloom assets.

On the basis of our physical verification we may say that there are no damages found for the concern villages.

This is for favour of your kind information and necessary action.

Yours faithfully

7-8-21

(Doli Bhattacharyya)
Demonstrator (C)
Handloom & Textiles, Tinsukia

1. Doli Bhattacharyya

Manjuri Sharmah
Demonstrator
Handloom & Textiles (Retd)

2. Manjuri Sharmah

Scanned by TapScanner

Memo No. LBVO/F-3/2021-22/ 19 /Dated Tinsukia the August/ 2021

From

Dr. Ajoy Bhowal
Veterinary Officer,
Local Board Veterinary Dispensary, Tinsukia

To,

The Circle Officer
Tinsukia.

Sub: Submission of survey report of Baghjan Oil Blast incident.

Sir,

With reference to the subject cited above, I have the honour to inform you that we have already completed the survey of Guijan and Erasuti village areas, whether any lost/damages are there in respect of Livestock and poultry population.

In this context, I have the honour to inform you that there is no any lost or dead of Livestock and poultry found from the incidence of Baghjan Oil blast

This is for favour of your kind information and necessary action.

Yours faithfully

06/08/2021

Veterinary Officer
Local Board Veterinary Dispensary
Tinsukia

DR. A. BHOWAL
B.V.Sc & A.H., M.V.Sc
Vety. Officer
Local Board Vety. Dispensary
Tinsukia

ANNEXURE B4

Government of Assam
Office of the Revenue Circle::Tinsukia District

No.T.R.C.9/2017/Part/ Dated 16th August, 2021

To,

The Deputy Commissioner,
Tinsukia.

Sub: Submission of report regarding damages caused by the fire blow out accident at Baghjan oil field.

Ref: Addl. Deputy Commissioner, Tinsukia Letter No. TSK/OILCELL/Baghjan Matter/ 2020/194-195, Dtd. 3rd August, 2021.

Sir,

With reference to the subject cited above, I have the honour to inform you that a total of 2034 families of 11 villages under Tinsukia Revenue Circle, as well as Guijan and Erasuti village, adjacent to the fire affected area have been impacted due to the fire at the oil well located in Baghjan village under the Doomdooma Revenue Circle. The officials of the District Agriculture Department, District Industries & Commerce Centre Department, District Fisheries Department, District Animal Husbandry & Veterinary Department, Public Works Department (Buildings), District Handloom & Textiles Department, District Sericulture Department in coordination with the authorities of Oil India Limited conducted field inspections. The reports submitted by these departments have been compiled in the "Baghjan Damage Reporting System," covering Beneficiary Nos. 1000 to 3033. The list of the affected villages, along with the total number of families, has been included as **Annexure-A**.

Regarding the losses in Guijan and Erasuti villages, detailed information has been provided in **Annexure-B**.

With due respect, copies of the reports submitted by the departments have been submitted for your information and necessary action.

Enclosed : As stated above

Yours faithfully,

Circle Officer,
Tinsukia Revenue Circle,
Tinsukia

ANNEXURE B5

To,

Circle Officer,
Tinsukia Revenue Circle,
Tinsukia.

Date: 12/08/2021

Sir,

With reference to the letter No. TSK/OIL CELL/Baghjan Matter/2020/194-195 dated 03/08/2021 from the Additional Deputy Commissioner of Tinsukia District and letter No. GRR-85 dated 04/08/2021 from the Circle Officer, I have the honour to inform you regarding the damages caused by the fire that broke out in the Baghjan Oil Field under Doomdooma Revenue Circle.

As a result of the fire, the following 11 villages under Tinsukia Revenue Circle were affected as follows: 350 families of Natun Rangagara 4 No. FS Grant, 445 families of Gottong village, 38 families of Balijan village, 367 families of Dhelakhat Bagan village, 80 families of Dhelakhat village, 94 families of Gelapukhuri TE 285 NLR Grant, 65 families of Limbuguri 148/151 NLR Grant, 137 families of Limbuguri 152/149 NLR Grant, 125 families of Limbuguri 125/227, 247 families of Dhakowal village and 86 families of Wathoi village. A joint field verification of all the 2034 no. of families was conducted in presence of the officials of the District Agriculture Department, District Industries & Commerce Centre Department, District Fisheries Department, District Animal Husbandry & Veterinary Department, Public Works Department (Buildings), District Handloom & Textiles Department, District Sericulture Department in coordination with the authorities of Oil India Limited. The damage assessment reports submitted by these departments have been compiled into the **Baghjan Damage Reporting System (BDRS)**, covering Beneficiary Nos. 1000 to 3033. The reports are enclosed in **Annexure-A**, organized village –wise and beneficiary number - wise.

Additionally, with reference to letter No. CMO 5/2020/DC/7639 dated 16/12/2020 from the Joint Secretary, Chief Minister's Secretariat, Assam, and Ref. No. CGM(A)/BGN/1279 dated 07/12/2020 from Oil India Limited, Duliajan, another joint field inspection of the damage assessment was carried out regarding the losses in Guijan and Erasuti villages by the District Agriculture Department, District Fisheries Department, District Animal Husbandry & Veterinary Department, Public Works Department (Buildings), District Handloom & Textiles Department in coordination with the authorities of Oil India Limited. The reports of the damage assessment submitted by the aforementioned departments are annexed at **Annexure-B**.

Therefore, the report has been submitted for your kind information and necessary action.

(Signatures of the authorities are seen here)

EXURE C



PROGRESS REPORT

(VOLUME II)

Of

The Committee of Experts Constituted by the
Hon'ble National Green Tribunal
Principal Bench, New Delhi

Headed by

JUSTICE BROJENDRA PRASAD KATAKEY
Former Judge, Gauhati High Court

Dated
October 31, 2020

Constituted vide Order dated 24.06.2020 passed in OA 43/2020/EZ & OA 44/2020/EZ to look into the issues concerning Well Baghjan-5 in Tinsukia District

APPENDIX

Appendix	Particulars	Pages
A	A copy of summary chart titled "Consent Status of M/s Oil India Limited, Duliajan including Oil Well No. BGN-5 of Baghjan Oil Field in Tinsukia District".	1-2
B	A copy of letter dated 19.08.2020 submitted by OIL India Ltd.	3-5
C	A copy of communication dated 21.08.2020 and affidavit dated 05.08.2020 submitted by Assam State Biodiversity Board.	6-9
D Colly	Copies of reports received from the PCB Assam and DC Tinsukia.	10-20
E Colly	Communications including email exchanges between Sri A. K. Hazarika, former CMD, ONGC, Member of the Committee, and the representatives of OIL India Ltd.	21-128
F	A copy of Report dated 01.08.2020 submitted by Dr. Ranjita Bania.	129-137
G	A copy of Report dated 27.10.2020 submitted by Dr. Ranjita Bania.	138-145
H	A copy of Report dated 29.10.2020 submitted by Dr. Jihosuo Biswas.	146-151
I	A copy of Report dated 27.10.2020 submitted by Aaranyak	152-158
J	A copy of Report dated 30.10.2020 submitted by Dr. Ranjan Kumar Das.	159-166
K	A copy of the reference list	167
L	A copy of Letter No. DRC 16/2015-16/Pt-I/125 dated 24.08.2020 addressed by Circle Officer, Doomdooma Revenue	168-194

	Circle to Deputy Commissioner, Tinsukia.	
M	A copy of Letter No. DRC 16/2015-16/Pt-I/127 dated 24.08.2020 addressed by Circle Officer, Doomdooma Revenue Circle to Deputy Commissioner, Tinsukia.	195-205
N	A copy of Letter No. DRC 16/2015-16/Pt-I/128 dated 31.08.2020 addressed by Circle Officer, Doomdooma Revenue Circle to Deputy Commissioner, Tinsukia	206-215
O	A copy of Letter No. TCA.3/2020/570 dated 25.08.2020 addressed to the Chairman, Committee of Experts from DC, Tinsukia	216-219
P	A copy of Letter No. TCA.3/2020/580 dated 26.08.2020 addressed to the Chairman, Committee of Experts from DC, Tinsukia	220-223
Q	A copy of Letter No. TCA.3/2020/602 dated 29.08.2020 addressed to the Chairman, Committee of Experts from DC, Tinsukia	224-239
R	A copy of Letter No. TCA.03/2020/706 dated 31.08.2020 addressed to the Chairman, Committee of Experts from DC, Tinsukia	240-255
S	A copy of Letter No. TCA.3/2020/PT-I/781 dated 25.09.2020 addressed to the Chairman, Committee of Experts by the DC, Tinsukia	256-292
T	A copy of Report dated 18.09.2020-19.09.2020 submitted to the Committee of Experts by the Assam State Legal Services Authority.	293-299
U	A copy of the letter dated 27.10.2020 from the DC, Tinsukia addressed to the Committee of Experts.	300-322

Pollution Control Board, Assam
(Department of Environment & Forests :: Government of Assam)

অসম প্রদূষণ নিয়ন্ত্রণ পৰিষদ
(অসম চৰকাৰৰ বন আৰু পৰিৱেশ বিভাগ)

No. WB/G-1530/18-19/101

Dated Guwahati, the 21st Sept., 2020

To,

Mr. Justice B.P. Katakey,
Former Judge, Gauhati High Court,
House No. 30/30A, Kharghuli (Hillock Side)
Bylane No. 2, Opposite Sitala Enclave,
Guwahati-781004, Assam.

Sub: Summoning of relevant documents by the committee of Expert constituted by the Hon'ble national Green Tribunal.

Ref: Your letter dated 18th August, 2020.

Respected Sir,

With reference to the subject cited above, I have the honour to submit the desired documents as per the list of documents enclosed herewith. If, any document submitted by PCBA is not as per your requirement, may be intimated to us.

With regards.

Enclosed: As stated above.

Yours Sincerely

Chairman

21/9/20

Head Office : Bamunimaidam, Guwahati - 781021, Assam : India.
Phone : 2652774 & 2550258 : Fax : 0361-2550259 ; Gram : POLUTIONCONTOL
E-mail : membersecretary@pcbassam.org; Website : www.pcbassam.org
Regional Offices at : Dibrugarh, Golaghat, Sibsagar, Tezpur, Guwahati, Bongaigaon, Nagaon & Silchar.

Consent Status of M/s Oil India Limited, Duliajan including Oil Well No. BGN-5 of Baghjan Oil Field in Tinsukia district

Sl. No.	Year	Status of Consent	Consent granted / not granted	Remarks
1	2006-07	Applied for NOC	Not granted	The application was received on 13.07.2006 at RO, Dibrugarh and forwarded to HO on 07.10.2006. But there is no record of application in HO, PCBA.
2	2007-08	Applied for CTO	Granted	Annexure-I
3	2008-09	Applied for CTO	Granted	Annexure-II
4	2009-10	Applied for CTO	Not granted	As per Note sheet record, AE has put up the file to EE with a remarks to wait for inspection report.
5	2010-11	Applied for CTO	Not granted	Letter was issued to M/s OIL to deposit arrear fees under both the Act from the year 2003-04 to 2010-11. Letter No. WB/Z-I/T-879/94-95/301 dtd. 23.07.10 (Annexure-III).
6	2011-12	Applied for CTO	Not granted	Letter was issued to RO, Dibrugarh for realization of arrear fees on 05.09.11 (Annexure-IV-A), A reply was received from RO (Annexure-IV-B), but HO again wrote a letter to M/s OIL for depositing of arrear fees upto 2003-04 to 2011-12 vide letter No. 350 dtd. 26.12.2011. Finally calculating the balance arrear fees letter was issued vide Sl. No. 355 dtd. 13.02.2012 (Annexure-IV & V).
7	2012-13	Applied for CTO	Granted	CTO was granted with a note the amount of arrear fees is under enquiry and will be communicated at an early date (Annexure-VI).
8	2013-14	Applied for CTO	Not granted	Due to non deposition of arrear fees. For which an assessment committee was formed, submitted the report and finally written to OIL vide letter No. 614 dtd. 01.01.2014 (Annexure-VII).
9	2014-15	Applied for CTO	Granted	Subject to payment of arrear fees of Rs. 97 lakhs (Annexure-VIII).
10	2015-16	Applied for CTO	Not granted	RO, Dibrugarh was asked to serve Show cause Notice due to non deposition of arrear fees vide No. WB/Z-I/T-879/Pt-I/94-95/112 dtd. 11.12.2015 (Annexure-IX).
11	2016-17	Applied for CTO	Not granted	Letter was issued to RO, Dibrugarh for Action Taken Report on arrear fees vide Sl. 213 dtd. 25.11.2016 (Annexure-X).
12	2017-18	Applied for CTO	Not granted	As per note sheet, AE has put up the file to EE and EE to ACEE. Then letter was issued to OIL for submitting arrear fees vide letter No. 262 dtd. 20.01.2018 (Annexure-XI).
13	2018-19	Applied for CTO	Granted	It falls under eastern asset (Annexure-XII).
14	2019-20	Applied for CTO	Not granted	Application was received on 14.10.2019 after query forwarded to HO on 20.03.2020. But due to national lockdown financial year 2019-20 is over. Then they were asked to apply for 2020-21. Status of progress report in EODB is enclosed as Annexure-XIII.

ऑयल इंडिया लिमिटेड
(भारत सरकार का उद्यम)
Oil India Limited
(A Government of India Enterprise)

Safety & Environment Department
P.O. DULIAJAN-786602,
ASSAM, INDIA
Phone : 0374-2800542
Fax : 0374-2801796
Email : safety@oilindia.in

Ref. No. S&E/E/121/1171

Date: 19.08.2020

Hon'ble Justice B.P Katakey
Former Judge, Gauhati High Court
Chairman, Expert Committee constituted by the Hon'ble NGT.

Subject: Submission of relevant documents to Committee of Experts constituted by the Hon'ble National Green Tribunal

Ref: Orders passed in OA No. 43/2020/EZ (Bonani Kakkar Vs Oil India Limited) & OA No. 44/2020/EZ (Wild life and Environment Conservation Organisation Vs Union of India Board & Ors) by the Hon'ble National Green Tribunal, Principal Bench, New Delhi.

Hon'ble Sir,

Reference to above subject, we are herewith submitting the relevant details and documents summoned by Committee of Experts constituted by the Hon'ble National Green Tribunal vide letter dated 18.08.2020 succinctly:

Query 01: (1) All relevant records, other than the records already furnished, on the compliance of all relevant environmental laws, viz, Air (Prevention and Control of Pollution) Act, 1989, Water (Prevention and Control of Pollution) Act, 1974, EIA Notifications etc;

Reply: All the relevant information has already been submitted and there is no other records in this regard.

Query 02: Records of compliance of the direction issued by the Hon'ble Supreme Court vide order dated 07.09.2017, passed in Re T. N. Godavarman case.

Reply: The Hon'ble Supreme Court of India in its order in reference M/s Oil India Limited's (OIL) proposal (ERD Project) to extract hydrocarbon beneath 3900-4000 meters of Dibru-Saikhowa National Park has passed an order dated 07.09.2017

wherein OIL has been directed to comply the certain conditions for execution of the Project. The status of compliances are as per followings:

(i) OIL will carry out Bio-diversity Impact Assessment study: OIL has awarded a contract to carry out Biodiversity Study to Institute of Advanced Study in Science and Technology vide OIL letter ref. No. OIL/CONT/LOA/S/594/2018-19 dated 20.11.2018 (Copy enclosed as **Annexure I**) with necessary permission from the Principal Chief Conservator of Forests (Wildlife) & Chief Wildlife Warden, Govt. of Assam, ref. Office order no 54 dated 28.02.2020. (Copy enclosed as **Annexure II**). However, we have received a letter ref no No: IASST/1316/2019-20/103 dated 27.04.2020 from IASST wherein they had expressed their inability to carry out the Biodiversity study (Copy enclosed as **Annexure III**). Further discussion is going on with IASST for conducting the study.

(ii) OIL will carry out Subsidence Study: The subsidence study has been carried out by OIL by engaging National Remote Sensing Centre (NRSC), Indian Space Research Organisation (ISRO) Hyderabad (Copy of the report is enclosed as **Annexure IV**).

(iii) Will be complied at the time of execution of the Project.

(iv) Will be complied at the time of execution of the Project

(v) Compliance of EIA Notification 2006: Environmental Clearance obtained from the MoEF &CC for the proposed Project.

Query 03: Records relating to conduct of Biodiversity Impact Assessment Study, if any, conducted, after 07th September, 2017, in terms of the order dated 07.09.2017 passed by the Hon'ble Supreme Court in Re T. N. Godavarman Vs Union of India;

Reply : As per point no. (i) above.

Query 04: Report of the Institute of Advance Study in Science and Technology on the Biodiversity Impact Assessment stated to be done by OIL

Reply: The Report will be available after completion of the study.

Query 04: The records of the in-house monitoring of Air Quality/Noise Level/Gas Presence, if any, conducted by OIL, apart from the Bio-Remediation activities at affected areas, as stated in the OIL Press Release dated 17.08.2020

Reply: Detailed reports attached as per **Annexure V** .

Query 05: Reports, if any, submitted by :-

(i) M/S ERM India (Pvt) Limited;

(ii) The Energy Research Institute (TERI)

(iii) Assam Agricultural University;

(iv) CSIR – North East Institute of Science & Technology;

(v) Indian Institute of Technology (IIT), Guwahati;

The aforesaid organisations stated to have been engaged by OIL to study various impacts of the blow out in the area.

In the event any of the aforementioned reports is yet to be submitted to OIL, the time by which it is expected, may also be informed. Interim/Preliminary Reports, if any, submitted may also be sent.

Reply:. (i) The study by M/S ERM India Pvt Ltd is under process and completed after capping of the well. However the interim report is being prepared by the agency which will be submitted to you once we receive the same.

(ii) The data on air quality and noise level monitoring by TERI is enclosed as **Annexure VI**. The final report by TERI on air quality monitoring and noise level measurement will be submitted in 2-3 weeks.

(iii) The study by Assam Agricultural University will be carried out after capping of the well and normalization of the situation.

(iv) The interim reports submitted on different dates by CSIR-NEIST pertaining to the geophysical studies conducted by them in the vicinity of the blowout site at well Baghjan -5. Copy enclosed as **Annexure VII.**

The final report of the study is yet to be submitted by CSIR-NEIST.

(v) The report of Indian Institute of Technology (IIT), Guwahati on Thermal Mapping and Sound Frequency Measurement will be submitted in next few days

Thanking you.

Yours faithfully,
OIL INDIA LIMITED

(S Majumder)
Chief General Manager (S&E)
For Resident Chief Executive

APPENDIX C

From: Assam State Biodiversity Board <assambioboard@gmail.com>
Date: 21 August 2020 at 4:49:25 PM IST
To: "B.P. Katakey" <katakeybp@gmail.com>
Subject: Re: Summoning

Sir,

I am directed to inform that the Board have not conducted 'Biodiversity Impact Assessment' study pursuant to the order dated 07.09.2017.
In this regard, the Board have filed an Affidavit on 11.08.2020 to Hon'ble NGT (EZ), Kolkata.
A copy of the Affidavit which is self explanatory, is attached herewith for your reference.
Thanking you

With Regards
Dr. Oinam Sunanda Devi
Scientific Officer-ASBB

Assam State Biodiversity Board
Aranya Bhawan, 2nd Floor,
Panjabari, Guwahati-781037
Phone: 0361-2333917 : Fax: 0361-2333784
www.asbb.gov.in

Print this mail, only, if required!
"Reduce, Recycle & Reuse"

191

BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

APPEAL. NO. 04/2020/EZ with I.A. No.34/2020/EZ

IN THE MATTER OF:

05 AUG 2020

BIMAL GOGOI & ANR. ...APPELLANT (S)

VERSUS

UNION OF INDIA & ANR. ...RESPONDENTS

NOTARIAL GOVT. OF ASSAM

AFFIDAVIT ON THE MATTER - ON BEHALF OF THE ASSAM BIODIVERSITY BOARD - RESPONDENT NO. 4

I, K.S.P.V. Pavan Kumar S/o K.V.N.Nagendra Sayee, R/o C-205, Universal Ecogreen, Ahomgaon, Betkuchi, Guwahati, Assam, aged 51 years, do hereby solemnly affirm and state as under.

1. That the deponent is the Member Secretary, Assam Biodiversity Board and in course of discharge of his official duties, deponent has become conversant with the facts of the instant case and the deponent has been duly authorized to affirm and swear this affidavit on behalf of the Respondent No.4, i.e. Assam State Biodiversity Board.

2. That, the Board received an email from the Advocate of the Applicant on 22/07/2020, informing about the notice issued by the Hon'ble NGT (Eastern Zone) Bench, dated 22/07/2020, along with the order of Hon'ble NGT, Principal Bench, New Delhi dated 20.07.2020 in the Appeal No.04/2020/EZ (I.A. No.34/2020/EZ).

05 AUG 2020

Kumari Begum Kalita
Advocate (Retd.), Guwahati
Regd. No. KAM-1[illegible]

Member Secretary
Assam State Biodiversity Board

3. That the present Affidavit is being filed in pursuance to the statements made in the para-3 of the order dated 20/07/2020 of the Hon'ble NGT, Principal Bench, New Delhi, mentioning the Assam State Biodiversity Board.

4. These paras relate to a requirement to carry out 'Biodiversity Impact Assessment' study through the Assam State Biodiversity Board, for undertaking drilling operation in the Dibru-Saikhowa National Park by the Oil India Ltd.

That with regard to the statements made in the Para-3, the deponent states that:

i. The Assam State Biodiversity Board had received an official communication from the Oil India Limited on **28.01.2017** regarding 'Biodiversity Impact Assessment' for the proposed area of 7 nos. Extended Reach Drilling (ERD) wells beneath Dibru-Saikhowa National Park (DSNP), seeking budgetary offer for such a study.

ii. Accordingly, the Board sent a budgetary offer of Rs 21.23 Lakh for the 'Biodiversity Impact Assessment' study to the General Manager (HSE) & Nodal Officer, Oil India Limited, Duliajan on **12/05/2017.**

iii. That, after the submission of the budgetary offer on 12/05/2017, the Assam State Biodiversity Board, neither received any confirmation letter nor any kind of communication in this regard, from the Oil India Limited. Thus, the Board has not conducted any Biodiversity Impact Assessment study in the proposed site.

Member Secretary
Assam State Biodiversity Board

05 AUG 2020

iv. Finally, the Assam State Biodiversity Board is not aware of the Hon'ble Supreme Court order dated 07.09.2017 in I.A. No. 3934 in W.P. (C) No. 202 of 1995[1] requiring the company to carry out 'Biodiversity Impact Assessment' study through Assam State Biodiversity Board, as no communication was received from the Oil India Company, regarding the matter.

5. That, keeping in view, the above facts and circumtances, it is humbly submitted that, the answering respondent No.4 herein – the Assam State Biodiversity Board, is not involved in the matter, and is not a party to the commissions and omissions of any Act, by the Oil India Limited and therefore, may be exempted from any further proceedings of this Hon'ble Tribunal.

NOTARY GOVT. OF ASSAM

DEPONENT
Member Secretary
Assam State Biodiversity Board

VERIFICATION:

I, the above named deponent, do hereby verify that the contents of the above affidavit of mine are true and correct to the best of my knowledge. No part of it is false and nothing material has been concealed therein.

Verified at Guwahati on this 5th day of August, 2020.

DEPONENT
Member Secretary
Assam State Biodiversity Board

Identified by me

Prakali Buragohain.
AKALI BUGAR BARUAH
ADVOCATE

(Advocate's Clerk)

Mumtaz Begum Kalita
Kamrup (Metro), Guwahati
Regd. No. KAM-17
05 AUG 2020

Annexure - K

A Report of Ambient Air Quality Monitoring before and during fire incident of Oil Blow Out site at Baghjan Area,Tinsukia,Assam

Pollution Control Board Assam had conducted Ambient Air Quality Monitoring at 4 (four) different locations of the Gas Blow out site at Baghjan,Tinsukia District, Assam before and during the Explosion.

The detail report is tabulated below:-

Date of Monitoring	Place/Location	SO_2 ($\mu g/m^3$)	NO_2 ($\mu g/m^3$)	PM_{10} ($\mu g/m^3$)	Weather	Remarks
09.06.2020	Baghjan E.P.S., Baghjan, Tinsukia, Assam (Approx. 1 KM from the Accidental site)	52	97	78	Clear	Before Explosion
12.06.2020	Baghjan T.E. factory, Tinsukia, Assam (Approx. 3 KM from the Accidental site)	33	69	48	Cloudy/ Clear	During Explosion
13.06.2020	Guljan Ghat, Tinsukia, Assam (Approx. 4 KM from the Accidental site)	4	29	70	Rainy/ Clear	
14.06.2020	Rungagora,T.E. Hospital, Tinsukia, Assam (Approx. 2 KM from the Accidental site)	4	8	43	Clear	

National Standards for Ambient Air Quality in $\mu g/m^3$:

Sl. No.	Pollutant	Time Weighted Average	Conc. in Ambient Air
			Industrial, Residential, Rural and Other Area
1	Sulphur Dioxide (SO_2)	24 Hours	80
2	Nitrogen Dioxide (NO_2)	24 Hours	80
3	Particulate Matter (Size<10µm) or PM10	24 Hours	100

A Report on Ambient Noise Level Monitoring at Oil Blow out site of Baghjan Area

Pollution Control Board Assam along with the Expert Committee members had conducted Ambient Noise Level monitoring at different locations of the Oil Blow out site at Baghjan (BGN-5 : Loc: TN), Tinsukia District, Assam during Blow out and subsequent explosion.

The Ambient Noise Level during Blow out and subsequent explosion time are mentioned at Table No. 1 below:

Table No. 1: Ambient Noise Level at different locations from the Oil Blow out site

Sl. No.	Location	Date & Time	GPS Coordinates	Noise Level in Leq (dB(A))	Remarks
1	300 metres from the Oil Blowout Site BGN-5 (Loc: TN) near 2nd Security Gate on 09.06.2020	09.06.2020 12:50 P.M	..	88.7	The noise level was measured during blow out and the site was covered with thick vegetation (household, garden, fruit & betel nut trees, etc.) has been partially burnt down.
2	200 metres from the Oil Blowout Site BGN-5 (Loc: TN) near 2nd Security Gate on 09.06.2020	09.06.2020 01:50 P.M	..	92.3	The noise level was measured during blow out and subsequent explosion and the site was covered with thick vegetation (household, garden, fruit & betel nut trees, etc.) completely burnt down.
3	400 metres from the Oil Blowout Site BGN-5 (Loc: TN) near 2nd Security Gate on 09.06.2020	09.06.2020 02:00 P.M.	..	86.2	The noise level was measured during blow out and subsequent explosion and the site was covered with thick vegetation (household, garden, fruit & betel nut trees, etc.) completely burnt down.
4	800 metres from the Oil Blowout Site BGN-5 (Loc: TN) near 1st Security Gate	09.06.2020 03:10 P.M.	..	82.2	The noise level was measured during blow out and subsequent explosion and the site was covered with thick vegetation (household, garden, fruit & betel nut trees, etc.) completely burnt down.

Ambient Noise Standards in Leq (dB (A))

During day time (In between 6.00 AM & 10PM)		During night time (in between 10.00 PM & 6.00 AM)	
Industrial Zone	75	Industrial Zone	70
Commercial Zone	65	Commercial Zone	55
Residential Zone	55	Residential Zone	45
Silence Zone	50	Silence Zone	40

From the above data it has been observed that the Ambient Noise Level at different locations of Oil Blow out site at Baghjan were noticed above the prescribed standard irrespective of zone.

Similarly, during the explosion of Oil Blow out site at Baghjan, Pollution Control Board Assam had also conducted Ambient Noise Level Monitoring at different locations. The detail report is tabulated in Table No. 2:

Table No. 2: Ambient Noise Level Monitoring at different locations during explosion of Oil Blow out site at Baghjan, Tinsukia

Sl. No.	Location	Date & Time	GPS Coordinates	Noise Level in Leq (dB(A))	Remarks
1	Around 1.8 kms from the Oil Blowout Site BGN-5 (Loc: TI)at southeast direction of Dibru Saikhowa National Park	11.06.2020 10.42 A.M.	Latitude=N27°34'6" Longitude=E95°21'24"	51	The Noise Level was measured during explosion. The whole area was covered with thick vegetation of Tea Garden, Bamboo, Banana and betel nut trees, etc. which are burnt down completely in the nearby area.
2	Around 1.5 kms from the Oil Blowout Site BGN-5 (Loc: TN)at southeast direction of Dibru Saikhowa National Park	11.06.2020 11.07 A.M.	Latitude=N27°35'9" Longitude=E95°21'36"	51	
3	Around 2.5 kms from the Oil Blowout Site BGN-5 (Loc: TN) at south direction of Dibru Saikhowa National Park	11.06.2020 11.50 A.M.	Latitude=N27°36'37" Longitude=E95°23'44"	30	
4	Around 150 metres at northeast direction from the Oil Blowout Site BGN-5 (Loc: TN)	11.06.2020 12.10 P.M.	Latitude=N27°35'41" Longitude=E95°22'31"	87.7	
5	Around 150 metres at northeast direction from the Oil Blowout Site BGN-5 (Loc: TN)	11.06.2020 12.50 P.M.	Latitude=N27°35'66" Longitude=E95°22'29"	88.6	
6	Gehpukhuri R.D.,Umbrguri Gaon	12.06.2020	Latitude=N27°33'24.6924" Longitude=E95°21'51.6416"	65	
7	Baghjan N.C Apam	12.06.2020	Latitude=N27°34'90.0288" Longitude=E95°23'20.2314"	61	
8	Baghjan T.E.	12.06.2020	Latitude=N27°35'54.751" Longitude=E95°22'53.1936"	73	
9	Dibrugarh T.E.	12.06.2020	Latitude=N27°34'50.0268" Longitude=E95°23'20.2314"	58	
10	Gujjat Natungaon	12.06.2020	Latitude=N27°33'55.020" Longitude=E95°20'51.234"	65	
11	Mogut Bill around 2kms from the Oil Blowout Site BGN-5 (Loc: TN)	13.06.2020	Latitude=N27°33'43.026" Longitude=E95°20'31.9248"	76.5	
12	Gujjan Chat around 5 kms from the Oil Blowout Site BGN-5 (Loc: TN)	13.06.2020	Latitude=N27°33'39.0258" Longitude=E95°19'21.5568"	59	
13	Around 150 metres at northeast direction from the Oil Blowout Site BGN-5 (Loc: TN)	15.06.2020	Latitude=N27°35'41" Longitude=E95°22'31"	88	
14	Around 150 metres at northeast direction from the Oil Blowout Site BGN-5 (Loc: TN)	15.06.2020	Latitude=N27°35'46" Longitude=E95°22'29"	89	
15	Around 90 metres at northeast direction from the Oil Blowout Site BGN-5 (Loc: TN)	15.06.2020	Latitude=N27°35'52" Longitude=E95°22'46"	104	
16	Gelong Milanpur Basti around 800 metres from the Oil Blowout Site BGN-5 (Loc: TN)	13.06.2020	Latitude=N27°34'15.5" Longitude=E95°22'38.8"	66	
17	Natun Gaon Road near Mogut Bari around 1 kms from the Oil Blowout Site BGN-5 (Loc: TN)	15.06.2020	Latitude=N27°34'21.6" Longitude=E95°22'07.4"	71	

Ambient Noise Standards in Leq (dB (A))

During day time (In between 6.00 AM & 10PM)		During night time (In between 10.00 PM & 6.00 AM)	
Industrial Zone	75	Industrial Zone	70
Commercial Zone	65	Commercial Zone	55
Residential Zone	55	Residential Zone	45
Silence Zone	50	Silence Zone	40

From the above report it has been observed that the Ambient Noise Level were noticed above the prescribed standard for the Residential zone due to Explosion. Regarding Ambient Noise Level reduces at a distance of about of 1.5 km and above from the site.

Pollution Control Board:: Assam
Bamunimaidam; Guwahati-21
(Department of Environment & Forests :: Government of Assam)
Phone: 0361-2652774 & 2550258; Fax: 0361-2550259
Website: www.pcbassam.org

No. WB/DIB/T-396/08-09/187 "21

Dated Guwahati, the 04th June, 2020

To

The In-charge
Central Laboratory
Pollution Control Board, Assam
Bamunimaidam, Guwahati-21

Sub: **Monitoring at the blow-out site of Baghjan Oil Field, BGN-5 of M/s Oil India Ltd., Duliajan in Tinsukia district.**

With reference to above, you are hereby requested to make necessary arrangements for conducting the monitoring regarding Ambient Air Quality, Soil Quality, Ambient Noise level and water quality at Dungori, Dibru, Lohit and Brahmaputra River including the wetland (Maguri Beel) alongwith other water bodies around the blow-out site of Gas Well at Baghjan-5 (BGN-5) under Baghjan Oil Field in Tinsukia district and submit report for both, during and after the leakage of gas from the said oil field.

Please treat this as Most Urgent.

Member Secretary (i/c)

Memo No. WB/DIB/T-396/08-09/187-A, "21

Dated Guwahati, the 04th June, 2020

Copy to:

1. P.A. to the Chairman, PCBA for kind appraisal of the Hon'ble Chairman.
2. The Regional Executive Engineer (i/c), Regional Office, Dibrugarh, PCBA for information & necessary action. He is requested to provide necessary help & cooperation to the monitoring team.

Member Secretary (i/c)

(2) . The authority empowered under sub-rule (1) may, either oil its own motion, or on the ap any person aggrieved by an order made tinder sub-rule (1), either rescind, modify or al order:

Provided that before any such application is disposed of, the said authority shall afford to t an opportunity of appearing before if either in person or by a person representing him i cause against the order and shall, if it reflects any such application either wholly or in pa— reasons for such rejection.

SCHEDULE

(See rule 3 (1) and 4 (1)

Ambient Air Quality standards in respect of Noise

Area Code	Category of Area/Zone	Limits in dB(A) Leq*	
		Day Time	Night Time
(A)	Industrial area	75	70
(B)	Commercial area	65	55
(C)	Residential area	55	45
(D)	Silence Zone	50	40

: -1. Day time shall mean from 6.00 a.m. to 10.00 p.m.

2. Night time shall mean from 10.00 p.m. to 6.00 a.m.

3. Silence zone is defined as an area comprising not less than 100 meters around hospitals, institutions and courts. The silence zones are zones, which are declared as such by th authority.

4. Mixed categories of areas may be declared as one of the four-abovementioned categ competent authority.

*dB (A) Leq denotes the time weighted average of the level of sound in decibels on scale relatable to human hearing.

A "decibel" is a unit in which noise is measured.

"A" in dB (A) Leq, denotes the frequency weighting in the measurement of noise and co frequency response characteristics of the human ear.

Leq: It is an energy mean of the noise level over a specified period.

SYNOPSIS

Genera ... 1324

The noise nuisance ... 1324

Noise and psychology ... 1325

Concept of noise pollution ... 1325

Combating the smog and noise in cities ... 1326

Pollution Control Board:: Assam
Regional Office- Dibrugarh, P.O &Dist- Dibrugarh. Phone No-0373-2325527
E-mail-rocbdibrugarh@gmail.com,ro_dibrugarh@pcbassam.org
Website: www.pcbassam.org

No.RO/DBR/G-25/95-96/252/1602

Dated Dibrugarh, the 15th June'2020

To,

The Hon'ble Chairman,

Pollution Control Board Assam,

Bamunimaidam,Ghy-21.

Sub: Submission of Initial Report in connection with oil Blow out at BGN-S (Loc: TN),Baghjan,Tinsukia,Assam.

Ref: Office Order No: 100 from O/O Of The Prinicipal Chief Conservator of Forest and Head Of Forest Force,Assam,Panjabari:: Guwahati-37 dated 02.06.2020

Sir,

With reference to the subject above, I have the honour to submit the initial report of assessment of impact of Blow out at BGN-S (Loc: TN),Baghjan,Tinsukia,Assam which was carried along with the Expert Committee members which is enclosed herewith for your kind information.

Enclo: As stated

Yours faithfully

(H.Pegu)
Regional Executive Engineer(I/C)
P.C.B.A.,R.O, Dibrugarh

Scanned by CamScanner

NOISE LEVEL MONITORING

Location	Date & Time	GPS Coordinates	Noise Level (Measured by Sound Level Meter Envirotech SLM100)			Remarks
			Lmax	Lmin	Leq	
1.800 metres from the Oil Blowout Site BGN-S (Loc: TN) near 1st Security Gate	09.06.2020 03:10 P.M.	-	84 dB	62 dB	82.2 dB	The noise level was measured before explosion and the site was covered with thick vegetation (household,garden, fruit & betel nut trees,etc.)
2. 400 metres from the Oil Blowout Site BGN-S (Loc: TN) near 2nd Security Gate on 09.06.2020	09.06.2020 02:00 P.M.	-	83 dB	58 dB	86.2 dB	The noise level was measured before explosion and the site was covered with thick vegetation (household,garden, fruit trees,betel-nuts,etc.)
3. . 300 metres from the Oil Blowout Site BGN-S (Loc: TN) near 2nd Security Gate on 09.06.2020	09.06.2020 12:50 P.M		90 dB	68 dB	88.7 dB	The noise level was measured before explosion and the site was covered with thick vegetation (household,garden, fruit & betel nut trees,etc.)
4. . 200 metres from the Oil Blowout Site BGN-S (Loc: TN) near 2nd Security Gate on 09.06.2020	09.06.2020 01:50 P.M		95 dB	78 dB	92.3 dB	The noise level was measured before explosion and the site was covered with thick vegetation (household,garden, fruit & betel nut trees,etc.)

D/C Time weighted average

Scanned by CamScanner

5. Around 1.8 kms from the Oil Blowout Site BGN-5 (Loc: TN)at southeast direction of Dibru Saikhowa National Park	11.06.2020 10:42 A.M.	Latitude=N27°38'6" Longitude=E95°21'24"	56 dB	29 dB	51 dB	The noise level was measured after explosion.
6. Around 1.5 kms from the Oil Blowout Site BGN-5 (Loc: TN)at southeast direction of Dibru Saikhowa National Park	11.06.2020 11:20 A.M.	Latitude=N27°35'6" Longitude=E95°21'36"	54 dB	32 dB	51 dB	The noise level was measured after explosion.
7. Around 2.5 kms from the Oil Blowout Site BGN-5 (Loc: TN) at south direction of Dibru Saikhowa National Park	11.06.2020 11:58 A.M.	Latitude=N27°36'37" Longitude=E95°23'44"	42 dB	29 dB	30 dB	The noise level was measured after explosion.
8. Around 150 metres at northeast direction from the Oil Blowout Site BGN-5 (Loc: TN)	11.06.2020 12:10 P.M.	Latitude=N27°35'41" Longitude=E95°22'31"	105 dB	68 dB	87.7 dB	The noise level was measured after explosion.
9. Around 150 metres at northeast direction from the Oil Blowout Site BGN-5 (Loc: TN)	11.06.2020 12:50 P.M.	Latitude=N27°35'46" Longitude=E95°22'29"	110 dB	69.4 dB	88.6 dB	The noise level was measured after explosion.
10. Gelapukhuri R.D.,Limbuguri Gaon	12.06.2020	Latitude=N27°33'24.6924" Longitude=E95°21'55.6416"	82 dB	36 dB	65 dB	The noise level was measured after explosion
11. Bagjhan N.C. Assam	12.06.2020	Latitude=N27°34'50.0263" Longitude=E95°23'20.2346"	76 dB	39 dB	61 dB	The noise level was measured after explosion
12 Bagjhan T.E.	12.06.2020	Latitude=N27°35'54.751" Longitude=E95°22'53.1553"	87 dB	42 dB	73 dB	The noise level was measured after explosion
13. Dilamuli T.E.	12.06.2020	Latitude=N27°34'50.0263" Longitude=E95°23'20.2346"	75 dB	37 dB	58 dB	The noise level was measured after explosion
14.Guijan Natun gaon	13.06.2020	Latitude=N27°33'55.026" Longitude=E95°20'51.234"	69 dB	40 dB	65 dB	The noise level was measured after explosion

Scanned by CamScanner

15. Hagurt Bill around 2kms from the Oil Blowout Site BGN-5 (Loc: TN)	13.06.2020	Latitude=N27°33'43.026" Longitude=E95°20'31.9216"	82 dB	52 dB	76.5 dB	The noise level was measured after explosion
16. Gujan Ghat around 5 kms from the Oil Blowout Site BGN-5 (Loc: TN)	13.06.2020	Latitude=N27°33'39.0258" Longitude=E95°19'21.5658"	79 dB	49 dB	59 dB	The noise level was measured after explosion

13/06/2020

Hemanta kr. Sonar
AFE, RO, Dib.

Scanned by CamScanner

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::::::TINSUKIA
(CONFIDENTIAL BRANCH)

NO.TCA.3/2020/PT-1/809 Dated Tinsukia the 7th October' 2020

To

The Hon'ble Justice B.P. Katakey,
Chairman of the Committee of Experts
Constituted by the Hon'ble National Green Tribunal
Guwahati-781004, Assam.

Sub : Regarding submission of Noise Pollution Report of Baghjan Oil/Gas blow-out site.

Ref : Our telephonic discussion of dtd. 07/10/2020.

Sir,

In reference to the subject cited above and our telephonic discussion, I have the honour to submit herewith the monitoring report of Noise Level near Oil Well No.5 of Baghjan received from Regional Executive Engineer, PCBA, R.O., Dibrugarh vide letter No. RO/DBR/G-15/94-95/Pt-II/35 Dated.07/10/2020-for favour of your kind information.

Enclo: As stated above.

Yours faithfully,

(Diganta Saikia, ACS)
Deputy Commissioner
Tinsukia

Pollution Control Board:: Assam

Regional Office- Dibrugarh, P.O &Dist- Dibrugarh. Phone No-0373-2325527

E-mail-apcbdibrugarh@gmail.com,ro_dibrugarh@pcbassam.org

Website: www.pcbassam.org

No.RO/DBR/G-15/94-95/Pt-II/35 Dated Dibrugarh, the 07th October '2020

To,

The Add. Dy. Commissioner,

Cum CEO,DDMA, Tinsukia,

Dist-Tinsukia

Sub: Submission of Noise Pollution Report of Baghjan Oil/Gas blow-out site.

Ref: H.O Letter no. TRF.10/ENQUIRY/2020/68 dated 05.10.2020

Sir,

With reference to the subject above, I have the honour to forward herewith the monitoring report of Noise Level near OIL's Well No-5,Baghjan for favour of kind needful.

Noise Level Data

Date of Monitoring:07.10.2020

Noise Meter Model No: Sound Level Meter Envirotech SLM100

Sl NO	Source	Time	SPL(dB)		Leq (dB)	
			Min	Max	Min	Max
1	Near Maguri Beel Bridge (2.2 km from the source approx.)	11:40 a.m. -11:50 a.m	44.7	50.8	51.6	54.3
2	OIL's security gate (100 metres from the source)	12:10p.m.-12:20 p.m.	91.2	95.3	94.3	94.3
3	10 metres approx. from source	12:20p.m.-12:30 p.m.	93.9	97.8	95.3	98.2

Yours faithfully

7/10/20

(H.Pegu)

Regional Executive Engineer

P.C.B.A.,R.O. Dibrugarh

No.RO/DBR/ G-15/94-95/Pt-II/35 Dated Dibrugarh, the 07th October'2020

Copy to: i) The Member Secretary, Pollution Control Board Assam, Ghy-21 for favour of your kind information.

Yours faithfully

(H.Pegu)

Regional Executive Engineer

P.C.B.A.,R.O. Dibrugarh

Scanned by CamScanner

APPENDIX E COLLY

Gmail

B.P. Katakey <katakeybp@gmail.com>

Sub:- Next report of Enquiry Committee in October end.

Ajit Hazarika <hazarika.akh@gmail.com> Wed, Oct 14, 2020 at 10:31 AM
To: "B. P. Katakey" <katakeybp@gmail.com>

Dear Sri Katakey,
I forwarded series of mails that I had with OIL's technical nodal officer Sri Anjan Jyoti Phukan regarding the technical enquiry from my side and their replies though text or through Annexures. All these are to be date wise sorted out and are to be attached in the report as supporting documents of investigation. Some more are there which we received from Sri Sanjay Rai which I will find and send to you which will be very relevant.
Thanks and regards.
Hazarika.
[Quoted text hidden]

Sl No	Query	Comments
1	What is the role and responsibilities of IM and Production Engineer and whom they report? Are both responsible for operations in the well at the same time?	A) IM reports to DGM-Drilling (WO). As per prevailing practices he used to perform the following duties, e.g. Looks after three to four rigs depending upon operation exigency, Execution of Work over program as planned related Work over section of Drilling Services, uploading data and creation of documents in SAP, field visit & Inspection, Creation of SES, Maintaining material stock at site etc
		Production Engineer reports to CE, OGPS(C& W/O), Section In-Charge. The role of Production Engineer is to ensure proper/safe execution of all activities related to production testing in a work-over well in compliance of company's SOP.
		(2) In OIL the Work over operations is supervised collectively by various departments like G&R, Assets, Drilling Services, OGPS, Logistics, Chemical, Well logging, etc. For example, Well killing, well enlivening, packer setting/unsetting is with OGPS department ((OGPS personnel at site for the job), while tripping, fishing, rig movement etc under Drilling Services. At times some operations are carried out jointly by several departments with individual responsibilities specific to their domain. For example, like packer running-in is done by Drilling Services, but assembling of packer, drifting tubular and maintaining tally under OGPS. Sometimes several departments are responsible for the operations in the well at the same time while some time it is under single department depending upon the nature of the job(s). However, IM is the link person between OIL and JEL and accordingly, JEL is to comply with the instruction of IM as per contract. As already stated earlier, Production Engineer starts his job only after handing over by the IM as per prevailing practice.
2	Once rig is deployed for work-over operation in a well, under whose control from OIL side operations at site are done. I mean whose instructions Contractor will follow or seek advice. There should be only person to control from OIL side.	Operations are executed as per terms and conditions of contractual agreement (6113317). It is pertinent to note that in OIL the Work over operations are supervised by various departments like G&R, Assets, Drilling Services, OGPS, Logistics, Chemical, Well logging, etc. For example, Well killing, well enlivening, packer setting/unsetting is with OGPS department ((OGPS personnel at site for the job), while tripping, fishing, rig movement etc under Drilling Services. At times some operations are supervised jointly by several departments with individual responsibilities specific to their domain. For example, like packer running-in is done by Drilling Services, but assembling of packer, drifting tubular and maintaining tally is carried out by contractor on behalf of OGPS) OGPS. Sometimes several departments are

		responsible for the operations in the well at the same time while some time it is under single department depending upon the nature of the job(s). However, for day to day operation, the Contractor is to obtain instruction from IM, who is the link person between OIL and JEL, as per contract.
3	In one reply you mentioned that unless IM does not hand over the well, Production Engineer do not pass instruction to Driller of Contractor at site. That means for every operation in the well IM has to handover the well to Production Engineer (PE) for action. How does it function, I am not clear. Please clarify.	In OIL the Work over operations supervised by various departments like G&R, Assets, Drilling Services, OGPS, Logistics, and Chemical, Well logging, Civil etc. For example, Well killing, well enlivening, packer setting/unsetting is with OGPS department (OGPS personnel at site for the job) while tripping, fishing, rig movement etc under Drilling Services. At times some operations are supervised jointly by several departments with individual responsibilities specific to their domain. For example, like packer running-in is done by Drilling Services, but assembling of packer, drifting tubular and maintaining tally is carried out by contractor on behalf of OGPS.. Sometimes several departments are responsible for the operations in the well at the same time while some time it is under single department depending upon the nature of the job(s) and in such case, practice of handing over/taking over is followed as per prevailing practice. In view of the above system; the practice of handover and taking over depends upon the nature of the operation(s).
4	it is now clear from your replies that IM instructed Driller to pull out Drill string out of hole after WOC of 12 hours and then wait for another 33 to 34 hours to start further operation in the well. As per Driller PE instructed to N/D BOP and repair or replace WF Spool which you replied that PE denied such instructions to Driller. Are there some instances when Driller from contractor does such critical activity like N/D of BOP without any instruction from Company (OIL)? If IM instructed in writing that N/D of BOP would be done in presence of Production personnel which might had been communicated to Driller, then why Driller did not follow that instruction. Please ask Driller to answer that question.	Reply :send the mail received directly from M/s John Energy
4.a	Now my question to IM what are the reasons to pull out the string out of hole and then to wait for another 33 to 34 hours of WOC in well open condition. It is always better to keep some length of string inside the well during WOC period so that if any activity happens well can be circulated with heavy mud or bulldozed the well to kill the well. What were the	Operation was carried out as per program, i.e. POOH after cementation as stated by IM.

	advantages to keep string out of well and then wait on cement.	
5	From your replies I understood that Driller was taking instructions from both IM and PE during telephonic conversations. Please clarify who is the person to give instruction to Driller Contractor as per OIL policy.	Operations are executed as per terms and conditions of contractual agreement (6113317). As per OIL contract, in normal situation, Driller should obtain instruction from the Tool-pusher of M/s John Energy.
6(a)	My question to planning group who prepared the Cement Plug job as a safety barrier. Why cement plug job was planned at such a shallow depth of 1000 to 900 mtr whereas well perforated zone was at 3730 mtr? This zone was very active after perforation.	Cementing job was planned as per prevailing practice of OIL. Prior to plug job, since no activity was observed for three days, well was found to be stable and the well head repairing job was expected to completed in two to three hours time. Hence, it was decided to put a cement plug as a secondary barrier.
b)	Since Cement plug job was planned as a 2nd safety barrier to stop any activity from the well during N/D of BOP, why it was not planned to tag and test the Plug to check its integrity. It was more relevant after seeing DPR of 26th July where it was mentioned that even after pull out of DP by 355 mtr against cement plug of 100 mtr, during reverse circulation two tubing volume of DO surfaced. That was an indication that cement channeled during placement and so it was more important to check the integrity of the cement plug. Moreover DP was used to place the plug. During WOC OEDP could have been pulled out and rerun DP with Bit to tag and test Plug. Had this operation been done the plug job could have been repeated or planning team was confident that once well would be killed with 73 lb/cuft brine there would be no chance of well activity. Cement plug job was simply a formality. What is SOP of OIL in this type of operation if there is no OISD guideline? I want these answers from planning cell.	Cementing job was planned as per prevailing practice of OIL. Prior to plug job, since no activity was observed for three days, well was found to be stable and the well head repairing job was expected to completed in two to three hours time. Hence, it was decided to put a cement plug as a secondary barrier and the well program did not emphasis on tagging & testing of cement plug.

Gmail B.P. Katakey <katakeybp@gmail.com>

Fwd: FW: Final-NGT

2 messages

Ajit Hazarika <hazarika.akh@gmail.com> Wed, Oct 14, 2020 at 10:18 AM
To: "B. P. Katakey" <katakeybp@gmail.com>

---------- Forwarded message ---------
From: **Anjan Jyoti Phukan** <anjanphukan@oilindia.in>
Date: Sun, 26 Jul 2020 at 8:02 AM
Subject: FW: Final-NGT
To: hazarika.akh@gmail.com <hazarika.akh@gmail.com>

Anjan Jyoti Phukan
Chief General Manager (Drilling - Services)
Oil India Limited
Duliajan
Alternate mail: ap42528@gmail.com
Mobile No : 09435038857; 09435039004

From: Anjan Jyoti Phukan
Sent: Sunday, July 26, 2020 7:57 AM
To: hazarika.akh@gmail.com
Cc: Dilip Kumar Das; Pankaj Kumar Goswami; P. Chandrasekaran; Sushil Chandra Mishra; Biswajit Roy
Subject: FW: Final-NGT

The reply from M/s John Energy

Anjan Jyoti Phukan
Chief General Manager (Drilling - Services)
Oil India Limited
Duliajan
Alternate mail: ap42528@gmail.com
Mobile No : 09435038857; 09435039004

From: Uttam Kumar Sarma
Sent: Saturday, July 25, 2020 7:09 AM
To: Anjan Jyoti Phukan
Cc: Hrishichand Phookan
Subject: Fw: Final-NGT

From: Projectoffice John25 <projectoffice.john25@johnenergy.com>
Sent: Friday, July 24, 2020 3:59 PM
To: Uttam Kumar Sarma
Subject: Re: Final-NGT

CAUTION:Mail originated from outside of OIL mailing system(oilindia.in). Do not open attachments or click links unless you recognize the sender and are aware that the content is safe.

Respected Sir,
Find attached herewith reply against your query mail dated 23/07/2020 for your ready reference.

Regards
Shyamal Changmai
Rig Manager

From: Uttam Kumar Sarma <uttamsarma@oilindia.in>
Sent: 23 July 2020 13:36
To: Projectoffice John25 <projectoffice.john25@johnenergy.com>
Cc: Hrishichand Phookan <hrishi_phookan@oilindia.in>
Subject: Final-NGT

M/s John Energy Ltd.
101, Shapath-III, Near GNFC Tower,
S. G Road, Bodakdev
Ahmedabad-380053
Gujarat

Kind Attention: Mr. Shymal Changmai, Rig Manager (Rig CH#9)

Please get reply from Toolpusher and forward the same to Undersigned at the earliest.

1. Whether Toolpusher received instructions to Nipple down of BOP after pull out of D/P on 27 th morning from PE and what instruction he gave to Driller?
2. Why Toolpusher was not present at the time of N/D of BOP?

regards,

Oil India Limited
Uttam Kumar Sarma
GMD(WO)
For CGM- DS
For Resident Chief Executive

Disclaimer: The information contained herein (including attachments) is confidential and is intended solely for the addressee(s). If you have erroneously received this message, please notify the sender immediately and delete this message. If you are not the intended recipient, you are hereby notified that any disclosure, copying or distribution of this message or any accompanying document is strictly prohibited and is unlawful. Oil India Limited is not responsible for any damage caused by a virus or alteration of the e-mail by a third party or otherwise. Views or opinions in this email are not necessarily those of Oil India Limited.
Disclaimer: The information contained herein (including attachments) is confidential and is intended solely for the addressee(s). If you have erroneously received this message, please notify the sender immediately and delete this message. If you are not the intended recipient, you are hereby notified that any disclosure, copying or distribution of this message or any accompanying document is strictly prohibited and is unlawful. Oil India Limited is not responsible for any damage caused by a virus or alteration of the e-mail by a third party or otherwise. Views or opinions in this email are not necessarily those of Oil India Limited.

reply against quiry 23.07.20.pdf
94K

Ajit Hazarika <hazarika.akh@gmail.com> Wed, Oct 14, 2020 at 10:18 AM
To: "B. P. Katakey" <katakeybp@gmail.com>

[Quoted text hidden]

reply against quiry 23.07.20.pdf
94K

1. Whether toolpusher received instructions to N/D of BOP after pull out of DP on 27th morning from PE and what instructions he gave to Driller ?

Reply: On 27th morning, PE instructed TP over telephone to N/D BOP, top up 9 5/8" csg with fresh water and N/D well head spool. And the same message TP conveyed to the driller.

2. Why toolpusher was not present at the time of N/D of BOP.

Reply: On 27th morning, as instructed on telephone by IM to Toolpusher, he went to collect TCR bit from NIA (OIL INDIA) so he was not present at rig site during N/D BOP.

This was also mentioned in the IM instructions register the day before the incident.

Gmail B.P. Katakey <katakeybp@gmail.com>

Fwd: FW: final NGT

1 message

Ajit Hazarika <hazarika.akh@gmail.com> Wed, Oct 14, 2020 at 10:18 AM
To: "B. P. Katakey" <katakeybp@gmail.com>

---------- Forwarded message ---------
From: **Anjan Jyoti Phukan** <anjanphukan@oilindia.in>
Date: Tue, 21 Jul 2020 at 3:25 PM
Subject: FW: final NGT
To: hazarika.akh@gmail.com <hazarika.akh@gmail.com>
Cc: Dilip Kumar Das <dilipkdas@oilindia.in>, Pankaj Kumar Goswami <pankajgoswami@oilindia.in>, P. Chandrasekaran <pcran@oilindia.in>, Sushil Chandra Mishra <scmishra@oilindia.in>

From: Project office John25 <projectofficejohn25@johnenergy.com>
Sent: Friday, July 17, 2020 6:23 PM
To: Uttam Kumar Sarma

Subject: Re: final NGT

CAUTION:Mail originated from outside of OIL mailing system(oilindia.in). Do not open attachments or click links unless you recognize the sender and are aware that the content is safe.

Respected Sir,

Find attached herewith reply against your query mail dated 16/07/2020 for your ready reference.

Regards

Shyamal Changmai

Rig Manager

From: Uttam Kumar Sarma <uttamsarma@oilindia.in>
Sent: 16 July 2020 08:40
To: Projectoffice John25 <projectofficejohn25@johnenergy.com>
Cc: Hrishichand Phookan <hrishi_phookan@oilindia.in>

Subject: re: final NGT

M/s John Energy Ltd.
101, Shapath - III, Near GNFC Tower,
S. G Road, Boadkdev
Ahmedabad - 380053
Gujarat

Attention: Mr. Shyamal Changmai, Rig Manager, Rig CH#9, John Energy Ltd.

Please get reply on following point from Sri Sidhartha Gogoi, Driller of Rig CH#9 and forward the same to undersigned at the earliest.

1. If IM instructed in writing that N/D of BOP would be done in presence of Production personnel which might had been communicated to Driller, then why Driller did not follow that instruction.

Please treat this matter as urgent.
Yours faithfully

Oil India Ltd.
Uttam Kumar Sarma
GMD- WO
For CGM- DS
For Resident Chief Executive

Disclaimer: The information contained herein (including attachments) is confidential and is intended solely for the addressee(s). If you have erroneously received this message, please notify the sender immediately and delete this message. If you are not the intended recipient, you are hereby notified that any disclosure, copying or distribution of this message or any accompanying document is strictly prohibited and is unlawful. Oil India Limited is not responsible for any damage caused by a virus or alteration of the e-mail by a third party or otherwise. Views or opinions in this email are not necessarily those of Oil India Limited.

Disclaimer: The information contained herein (including attachments) is confidential and is intended solely for the addressee(s). If you have erroneously received this message, please notify the sender immediately and delete this message. If you are not the intended recipient, you are hereby notified that any disclosure, copying or distribution of this message or any accompanying document is strictly prohibited and is unlawful. Oil India Limited is not responsible for any damage caused by a virus or alteration of the e-mail by a third party or otherwise. Views or opinions in this email are not necessarily those of Oil India Limited.

reply against quiry 17.07.20.pdf
120K

1. **If IM instructed in writing that N/Dn BOP would be done in presence of production personal which might have been communicated to driller. Then why driller didn't follow that instructions?**

Reply: **Sir, No. The IM's instruction did not specify for N/Dn BOP in presence of production personal.**

IM wrote the instruction that *'Work on wellhead to be done in presence of production personal'.* After completing Pulling out, Production engineer, as he was on the way, telephonically instructed to Tool Pusher, to N/Dn the BOP and the same message was passed on to the driller.

Driller followed the instruction and N/Dn the BOP.

Gmail B.P. Katakey <katakeybp@gmail.com>

Fwd: FW: Final-NGT

1 message

Ajit Hazarika <hazarika.akh@gmail.com> Wed, Oct 14, 2020 at 10:17 AM
To: "B. P. Katakey" <katakeybp@gmail.com>

---------- Forwarded message ---------
From: **Anjan Jyoti Phukan** <anjanphukan@oilindia.in>
Date: Wed, 15 Jul 2020 at 7:57 PM
Subject: FW: Final-NGT
To: hazarika.akh@gmail.com <hazarika.akh@gmail.com>

D/Sir

Sending herewith the compiled reply of your queried dated 11/07/2020 and 12/07/2020 after getting the reply from M/s John Energy today afternoon

With regards

Anjan Jyoti Phukan
Chief General Manager (Drilling - Services)
Oil India Limited
Duliajan
Alternate mail: ap42528@gmail.com
Mobile No : 09435038857; 09435039004

From: Anjan Jyoti Phukan
Sent: Wednesday, July 15, 2020 5:22 PM
To: Saroj Kumar Deka
Cc: Anjan Jyoti Phukan; Sanjay Verma; Jayanta Phukan
Subject: RE: Final-NGT

PFA, for your perusal and comment for our reply against query dated 11.07.2020 & 12.07.2020, after reply from Driller of M/s John Energy Limited.

With Regards,

Anjan Jyoti Phukan

From: Anjan Jyoti Phukan
Sent: Monday, July 13, 2020 6:55 PM
To: Saroj Kumar Deka
Subject: FW: Final-NGT

PFA, for your perusal and comment for our reply dated 12.07.2020.

With Regards,

Anjan Jyoti Phukan

From: Anjan Jyoti Phukan
Sent: Monday, July 13, 2020 1:46 PM
To: Sanjay Verma; Uttam Kumar Sarma
Subject: FW: Final-NGT

Refer trailing mail; please revert with your comments at the earliest.

With Regards,

Anjan Jyoti Phukan

From: Ajit Hazarika [mailto:hazarika.akh@gmail.com]
Sent: Sunday, July 12, 2020 3:02 PM
To: Anjan Jyoti Phukan
Cc: B. P. Katakey; Biswajit Roy; Dilip Kumar Das; P. Chandrasekaran; Pankaj Kumar Goswami; Sushil Chandra Mishra
Subject: Re: Final-NGT

CAUTION:Mail originated from outside of OIL mailing system(oilindia.in). Do not open attachments or click links unless you recognize the sender and are aware that the content is safe.
Dear Sri Phukan,
Further to my observation which I described vide my mail dated 11 th July, please get replies on following points from Sri Sidhartha Gogoi, Driller and Production Engineer, OIL. Also send the replies of my queries asked earlier through my mail dated 11 th July

1. What were the nos of stands of D/P and Tubings in doubles in the rig floor after pull out of D/P on 27 th Morning?
2. Why there was problem to lower tubing in doubles after seeing the activity, so single by single lowering of tubing was attempted.
3. It is observed that in one hour time after seeing activity(as per driller) only one tubing with hanger cone could be lowered which was also thrown out by well pressure and final blowout happened. How and where the precious time was lost, it's break up. Was it that there was no tubing stands in double in Derrick floor. Where the tubing stands gone? Was that all length of tubing stands of nearly 3800 mtr broken into singles and laid off?
4. At what time Tool pusher reached site on 27 th morning?

Following points be clarified by Production Engineer..

1. Why he telephonically instructed Driller on 27 th morning to nipple down BOP after pull out of D/P ie after WOC of 15 hrs where as WOC was planned for 48 hrs. What was the reason of violating the operational plan? And why did he allow nipple down of BOP in his absence at site. Was he not considering nipple down BOP a critical operation?
2. When IM suggested to lower 10 stands of tubing in doubles after seeing the well activity in the well why he (Tool pusher) did not agree and advised Driller telephonically to lower D/P instead? What was logic behind?
3. At what time he reached site in the morning of 27 th May?

May please arrange reply to all my queries of today and of earlier mails as early as possible.
Thanks.

Hazarika.

Disclaimer: The information contained herein (including attachments) is confidential and is intended solely for the addressee(s). If you have erroneously received this message, please notify the sender immediately and delete this message. If you are not the intended recipient, you are hereby notified that any disclosure, copying or distribution of this message or any accompanying document is strictly prohibited and is unlawful. Oil India Limited is not responsible for any damage caused by a virus or alteration of the e-mail by a third party or otherwise. Views or opinions in this email are not necessarily those of Oil India Limited.

3 attachments

NGT-Baghjan -5 NGT-Final Reply-13 07 2020 (1)_With Reply of Driller.xlsx
13K

NGT-Baghjan -5 NGT-Final Reply-15 07 2020.xlsx

11K

Reply against quiry mail dated 13.07.20.pdf
325K

Sl No	Querries	Comments
1	In the plan also it was mentioned to lower tubing for cement plug job and in execution report also it was mentioned all through that tubing was used for cement plug job ie plan on dated 25 th May, and again on report on 27th May and also even in Cement Job report of 26 th May. Is it typographical error everywhere? Surprised! Then who decided to lower drill pipe for cement plug job and not even recorded anywhere. Why? What was the size of drill pipe used then?	1) Initially, as per program tubing was to be lowered. However tubings available in site were of premium tubing and normal EUE tubing was not available at site. During execution it was decided 2⅞ "drill pipe was used for cementing. (2) The cementing report is a standard format. The word "tubing" was stroked out in the report in one place, while the second one was left without striking out.
2	It is also clear that neither contractor tool pusher nor the Production Engineer of OIL was present at site to overview such a critical operation like removal of BOP that too when integrity of vital safety barrier of cement plug was not checked. **Where was tool pusher at the time of well activity? His name and his experience!** It is also observed that vital time was lost by the Driller in telephonic communication as no responsible officers were present at site to guide him what to do after seeing well activity ie displacement of well fluid from casing	**(1)** It is important to state that since well was under WOC as per Well Progam, no operation was planned on 27.05.2020. However, Production Engineer planned his visit to the Well Site on 27.05.2020 on the intimation of the Tool Pushar of M/s John Energy in the previous evening stating that well was ready for change of WF Spool. But, there was no instruction from the Production Personnel to N/down the BoP, as it is a standard practice in OIL that Production Engineer starts his job only after well is handed over by the IM to Production Personnel. Rather, personnel of M/s John Energy even did not inform IM about such operation. Besides, IM in his log diary clearly instructed the Tool Pushar to carry out the job of WF Spool change job in presence of Production Personnel. But, driller of M/s John Energy, even in absence of Tool Pushar and before arrival of the Production Personnel removed the BoP in violation of IM's direction. It is not out of context to mention that in view of lockdown situation, there were restrictions of visits and since, well was on WOC, there was no reason for IM to visit the well during the period. **(2)** It is a fact that Driller of M/s John Energy has wasted about 1 ½ hrs crucial time in telephonic conversation. Moreover, it is pertinent to note that as per the contract clause 19.1 "The Contractor shall be responsible for taking all preventive and corrective measures for initial control of kick, inflow, fire and blowouts. After initial control of well, Contractor shall inform the Company's Representative about the well condition and finally well shall be killed after mutual discussion with Company's representative" **(3)** Shri Pranjal Saikia of John Energy Limited was working as Tool pusher since Nov 2016.

3	It is also observed that there are quite difference between Planning and Execution. Example - Planned to lower Tubing for placement of Cement plug Job but in actual D/P was lowered and no record shows that. 2ndly WOC was planned for 48 hrs but that instruction was violated and activity started after 12 hrs through written and verbal instruction. Why? Is it to save some time. What was the urgency to cut short the planned WOC time? Why so?	(1) Initially, as per program tubing was to lowered. However tubing in site were premium tubing, so it was decided to use 2 7/8" drill pipe for cementing. (2) It is to be noted that the as per the policy there was an instruction to POOH after cementing and during WOC. However, as understood during interaction, Installation Manager decided to continue WOC for 48 hrs hours. Hence, It was decided to POOH after 12 hours of WOC after the cementing, but there was no instruction to reduce the WOC period of 48 hrs. Moreover, neither instruction was sought from the IM by M/s John Energy Personnel to remove BOP before the stipulated WOC period nor initiate any job on well head.
	Following queries are to be clarified by Driller.	
a	Can driller confirm that when D/P were pulled out, trip tank was connected to fill casing with brine and volume of brine filled was equal to metallic volume of D/P. Was it recorded in DPR?	Trip tank connected and regular hole fill was done during tripping. Well took 5.8 bbl of 73 PCF sodium formate solutions against 5.6 bbl metal displacement. Regular hole fill up was mentioned in DPR & fill up was recorded in Trip sheet.
b	What were the activities done from 7 am to 9.30 am on 27 th May. Their timings.	Started P/out from 04:00 hrs @ 27-05-2020 and completed at 07:00 hrs by 29 dbls (556.24 mtrs). Hole Fill up was done along with p/out. After completing POOH, observed well, found no activity. Arrangement were made and N/down BOP as per instruction of Oil Production Engineer, (i. e. remove flow line, remove riser nipple, Open all studs and remove riser, Cross over spool, Open all Studs of BOP and sling arrangement for Nipple Down BOP.) After N/Down BOP cleaned cellar pit, hooked up line from hydromantic tank to 9 5/8" casing for top up with fresh water and made up arrangement for removing well head spool after replacing lifting gears.

c	Was there no displacement activity before removal of BOP? How much time it took to remove the BOP? Considering well depth nearly 3800 mtr well might had given more time than one hour from start of activity to final blowout as claimed by Driller.	There was no displacement or any activity observed from the well before removal of BOP. Approximately it took 02 Hrs to N/DN BOP including all arrangements. (i.e. remove flow line, remove riser nipple, Open all studs and remove riser Cross over spool, Open all Studs of BOP and sling arrangement for Nipple down BOP). Cement plug was at 997.38 Mtr to 897.38 Mtr from top. Perforation zone was 2740 Mtr below the plug & was already open (3731.5 mtrs to 3737.5 mtrs). The gas though migrate over a distance of 2740 Mtr and exerted pressure below cement plug. So no activity was observed at well mouth. Cement plug might not have hardened enough as the Wait on cement period was shortened from 48 Hours to 12 hours. In that case, Cement plug holded the pressure upto an extent and then began to leak/crack. On failing of cement plug, the gas began channeling out, which resulted in little flow initially, during making arrangement to remove wellhead. Immediately the message was conveyed to Oil Installation manager & Production engineer & necessary actions were taken as described in Q.3, above. As the cement plug began failing, entire pressure builded below plug, due gas migration of 2740 Mtr, in no time travelled from 997 Mtr to surface with continuously increase in flow and finally resulted in blowout.
d	I also understand two officers of OIL were suspended after this incident, their name, designation and reason of suspension if any?	1.) Shri Bidyut Pawan Das, CHIEF ENGINEER (OGPS) 2) Shri Debojit Das, Suptd Engineer Drilling (WO). 3).They were Prima Facie involved in the operation from OIL, pending enquiry.

Sl No	Querries
	1. What were the nos of stands of D/P and Tubings in doubles in the rig floor after pull out of D/P on 27 th Morning? 2. Why there was problem to lower tubing in doubles after seeing the activity, so single by single lowering of tubing was attempted.
	3. It is observed that in one hour time after seeing activity(as per driller) only one tubing with hanger cone could be lowered which was also thrown out by well pressure and final blowout happened. How and where the precious time was lost, it's break up. Was it that there was no tubing stands in double in Derrick floor. Where the tubing stands gone? Was that all length of tubing stands of nearly 3800 mtr broken into singles and laid off?
	4. At what time Tool pusher reached site on 27 th morning?
	Following points be clarified by Production Engineer..
	1. Why he telephonically instructed Driller on 27 th morning to nipple down BOP after pull out of D/P ie after WOC of 15 hrs where as WOC was planned for 48 hrs. What was the reason of violating the operational plan? And why did he allow nipple down of BOP in his absence at site. Was he not considering nipple down BOP a critical operation?

Comments

2-7/8" VAM Tubing- 146 Dbls and 2-7/8" SLH 90 Drill Pipe 62 Dbls were racked at Monkey Board after pull out D/P's at 27th Morning.

Because VAM tubing stands were racked behind Drill Pipe stands. To lower tubing stands the Drill pipes needs to be shifted to the other sides on monkey board, which would have taken excessive time. So, it was decided to Run in tubing singles.

After Pull out of drill pipes observed well and no activity was found. Made arrangement and N/Dn of BOP. As instructed, arranged fill up lines and filled up 9-5/8" casing annulus with fresh water. Cleaned cellar pit. Arrangement with lifting gears to lift the WH spool was under progress, when a mild flow was observed. It was immediately, informed to OIL Installation manager and Production Engineer. Installation manager instructed to run 10 dbls Vam tbg and install cone to secure the well,(To N/Up BOP, it would have taken around 2 – 2.5 hours) but Production engineer denied to use VAM tubing and suggested to run D/P's. Tool pusher told that it would be difficult to install cone with D/P due to different thread connections. So the production engineer agreed. Then Tool pusher instructed driller to run VAM tubing dbls, but, driller told it would be difficult to run VAM dbls because D/Ps stand were racked in front of VAM tubing dbls, so it was decided to run in singles of tubing. To running in VAM singles, installed NUE elevator. The Kelly was on cat walk, so shifted aside. Started R/in 01 single, while picking up 2nd single for running in, observed flow increase from well. As per instruction and in presence of OIL production Engineer immediately, L/Dn 2nd single and picked up tubing hanger cone single assy, connected and tried to lower to install at well head, but couldn't succeed. The flow rate continuously went on increasing from the well. Tried to push down by exerting travelling block weight, but could not succeed. Flow rate and pressure then increased tremendously and threw tubing with cone & blowout occurred. After initial P/out of 2-7/8" EUE tubing of Depth 3800 Mtrs, it was laid down on ground and after setting the Retainer packer by Logging unit, R/in with new 2-7/8" VAM Tubing with LTSA for Well completion on dated 16-05-2020. But during production testing, observed Annulus pressure raised. Oil decided to P/out LTSA with VAM Tubing and P/out 146 Dbls tbgs. and kept on stand at Monkey board and 92 Singles laid down for Well Head replacing program. As per instruction, again R/In Drill
pipe 125 Singles for Cementing Job and after Cementing Job P/out 01 Single + 33 Dbls Drill Pipe and kept on stand at Monkey Board. Well kept for W.O.C. As per written instruction of Installation manager, instead of planned 48 hours, it was started after 12 Hrs of W.O.C P/out 29 Dbls of Drill Pipe and racked at Monkey Board. So all Tubing stands were left racked behind Drill pipes and this was the reason that the tubing dbls could not be run.
As Installation manager instructed Tool Pusher to pick up TCR bit from NIA (OIL) for cement drilling, But on receiving call from driller regarding the self flow from the well, he immediately rushed to the site and reached at 10:10 am.

There was no instruction from the Production Personnel to N/down the BoP, as it is a standard practice in OIL that Production Engineer starts his job only after well is handed over by the IM to Production Personnel. Rather, personnel of M/s John Energy even did not inform IM about such operation. Besides, IM in his log diary clearly instructed the Tool Pushar to carry out the job of WF Spool change job in presence of Production Personnel. But, driller of M/s John Energy, even in absence of Tool Pushar and before arrival of the Production Personnel removed the BoP in violation of IM's direction. It is not out of context to mention that in view of lockdown situation, there were restrictions of visits and since, well was on WOC, there was no reason for IM to visit the well during the period.

2. When IM suggested to lower 10 stands of tubing in doubles after seeing the well activity in the well why he (Tool pusher) did not agree and advised Driller telephonically to lower D/P instead? What was logic behind?

3. At what time he reached site in the morning of 27 th May?

NO, Tool pusher did not advice driller telephonically to lower D/P's. He instructed driller to start RIH with tubings.

As per telephonic advice from OIL Installation manager, started to run 10 dbls VAM Tubing to secure the well. But production Engineer didn't agree to run VAM Tubing and suggested to run Drill pipe. Then the Tool pusher told Production Engineer that it would be difficult to install Tubing hanger cone with DP due to difference in connection. Finally prod. Engr. agreed to RIH tubings. Tool Pusher, then instructed driller to run 10 dbls of VAM Tubing. Driller told to TP that it would be difficult to run VAM dbls due to drill pipe in stand at Monkey board in front of Vam Tubing stands. So, immediately, it was decided to run single by single tubings. Made up arrangement and run VAM tubing singles.

As Installation manager instructed Tool Pusher to pick up TCR bit from NIA (OIL) for cement drilling, But on receiving call from driller regarding the self flow from the well, he immediately rushed to the site and reached at 10:10 am.

Q no 1. What were the nos of stands of D/P and Tubings in doubles in the rig floor after pull out of D/P on 27th Morning?

Reply:. 2-7/8" VAM Tubing- 146 Dbls and 2-7/8" SLH 90 Drill Pipe 62 Dbls were racked at Monkey Board after pull out D/P's at 27th Morning.

Q no 2. Why there was problem to lower tubing in doubles after seeing the activity, so single by single lowering of tubing was attempted.

Reply: Because VAM tubing stands were racked behind Drill Pipe stands. To lower tubing stands the Drill pipes needs to be shifted to the other sides on monkey board, which would have taken excessive time. So, it was decided to Run in tubing singles.

Q no 3. It is observed that in one hour time after seeing activity (as per driller) only one tubing with hanger cone could be lowered which was also thrown out by well pressure and final blowout happened. How and where the precious time was lost, it's break up. Was it that there were no tubing stands in double in Derrick floor. Where the tubing stands gone? Was that all length of tubing stands of nearly 3800 mtr broken into singles and lay off?

Reply: After Pull out of drill pipes observed well and no activity was found. Made arrangement and N/Dn of BOP. As instructed, arranged fill up lines and filled up 9-5/8" casing annulus with fresh water. Cleaned cellar pit. Arrangement with lifting gears to lift the WH spool was under progress, when a mild flow was observed. It was immediately, informed to OIL Installation manager and Production Engineer. Installation manager instructed to run 10 dbls Vam tbg and install cone to secure the well.(To N/Up BOP, it would have taken around 2 – 2.5 hours) but Production engineer denied to use VAM tubing and suggested to run D/P's. Tool pusher told that it would be difficult to install cone with D/P due to different thread connections. So the production engineer agreed. Then Tool pusher instructed driller to run VAM tubing dbls, but, driller told it would be difficult to run VAM dbls because D/Ps stand were racked in front of VAM tubing dbls, so it was decided to run in singles of tubing. To running in VAM singles, installed NUE elevator. The Kelly was on cat walk, so shifted aside. Started R/in 01 single, while picking up 2nd single for running in, observed flow increase from well. As per instruction and in presence of OIL production Engineer immediately, L/Dn 2nd single and picked up tubing hanger cone single assy, connected and tried to lower to install at well head, but couldn't succeed. The flow rate continuously went on increasing from the well. Tried to push down by exerting travelling block weight, but could not succeed. Flow rate and pressure then increased tremendously and threw tubing with cone & blowout occurred.

After initial P/out of 2-7/8" EUE tubing of Depth 3800 Mtrs, it was laid down on ground and after setting the Retainer packer by Logging unit, R/in with new 2-7/8" VAM Tubing with LTSA for Well completion on dated 16-05-2020. But during production testing, observed Annulus pressure raised. Oil decided to P/out LTSA with VAM Tubing and P/out 146 Dbls tbgs. and kept on stand at Monkey board and 92 Singles laid down for Well Head replacing program. As per instruction, again R/in Drill

pipe 125 Singles for Cementing Job and after Cementing Job P/out 01 Single + 33 Dbls Drill Pipe and kept on stand at Monkey Board. Well kept for W.O.C. As per written instruction of Installation manager, instead of planned 48 hours, It was started after 12 Hrs of W.O.C P/out 29 Dbls of Drill Pipe and racked at Monkey Board. So all Tubing stands were left racked behind Drill pipes and this was the reason that the tubing dbls could not be run.

Q no 4. At what time Tool pusher reached site on 27 th morning?

Reply: As Installation manager instructed Tool Pusher to pick up TCR bit from NIA (OIL) for cement drilling, But on receiving call from driller regarding the self flow from the well, he immediately rushed to the site and reached at 10:10 am.

Q no 5. Can driller confirm that when D/P were pulled out, trip tank was connected to fill casing with brine and volume of brine filled was equal to metallic volume of D/P. Was it recorded in DPR?

Reply: Trip tank connected and regular hole fill was done during tripping. Well took 5.8 bbl of 73 PCF sodium formate solutions against 5.6 bbl metal displacement. Regular hole fill up was mentioned in DPR & fill up was recorded in Trip sheet.

Q no 6. What were the activities done from 7 am to 9.30 am on 27 th May. Their timings.

Reply:. Started P/out from 04:00 hrs @ 27-05-2020 and completed at 07:00 hrs by 29 dbls (556.24 mtrs). Hole Fill up was done along with p/out. After completing POOH, observed well, found no activity. Arrangement were made and N/down BOP as per instruction of OIL Production Engineer, (i.e. remove flow line, remove riser nipple, Open all studs and remove riser, Cross over spool, Open all Studs of BOP and sling arrangement for Nipple Down BOP.) After N/Down BOP cleaned cellar pit, hooked up line from hydromantic tank to 9 5/8" casing for top up with fresh water and made up arrangement for removing well head spool after replacing lifting gears.

Q no 7. Was there no displacement activity before removal of BOP? How much time it took to remove the BOP? Considering well depth nearly 3800 mtr well might had given more time than one hour from start of activity to final blowout as claimed by Driller.

Reply: There was no displacement or any activity observed from the well before removal of BOP. Approximately it took 02 Hrs to N/DN BOP including all arrangements. (i.e. remove flow line, remove riser nipple, Open all studs and remove riser Cross over spool, Open all Studs of BOP and sling arrangement for Nipple down BOP). Cement plug was at 997.38 Mtr to 897.38 Mtr from top. Perforation zone was 2740 Mtr below the plug & was already open (3731.5 mtrs to 3737.5 mtrs). The gas though migrate over a distance of 2740 Mtr and exerted pressure below cement plug. So no activity was observed at well mouth. Cement plug might not have hardened enough as the Wait on cement period was shortened from 48 Hours to 12 hours. In that case, Cement plug holded the pressure upto an extent and then began to leak/crack. On failing of cement plug, the gas began channeling out, which resulted in little flow initially, during making arrangement to

remove wellhead. Immediately the message was conveyed to Oil Installation manager & Production engineer & necessary actions were taken as described in Q.3, above. As the cement plug began failing, entire pressure builded below plug, due gas migration of 2740 Mtr, in no time travelled from 997 Mtr to surface with continuously increase in flow and finally resulted in blowout.

Q no 8. When IM suggested to lower 10 stands of tubing in doubles after seeing the well activity in the well why he (Tool pusher) did not agree and advised Driller telephonically to lower D/P instead? What was logic behind?

Reply: NO, Tool pusher did not advice driller telephonically to lower D/P's. He instructed driller to start RIH with tubings.

As per telephonic advice from OIL Installation manager, started to run 10 dbls VAM Tubing to secure the well. But production Engineer didn't agree to run VAM Tubing and suggested to run Drill pipe. Then the Tool pusher told Production Engineer that it would be difficult to install Tubing hanger cone with DP due to difference in connection. Finally prod. Engr. agreed to RIH tubings. Tool Pusher, then instructed driller to run 10 dbls of VAM Tubing. Driller told to TP that it would be difficult to run VAM dbls due to drill pipe in stand at Monkey board in front of Vam Tubing stands. So, immediately, it was decided to run single by single tubings. Made up arrangement and run VAM tubing singles.

Sl No	Querries
1	It is observed that after perforation of the 2nd zone SITP and SICP were observed which was abnormal. So on 21 st of May SLB punctured the tubing above packer and killed the well with 73 Lb/ cuft Brine solution. String along with TSA was pulled out. What were the other activities done in the well from 21st May to 25 th May. On 26 May only the Cement plug job was done. Please clarify.
2	How the high viscous pill was prepared as per plan to place inside 5-1/2 casing from 1200 to 1000 Mtr and it's Sp. gravity.
3	Do OIL use Cementing Unit and Silos for cementing job and same type of equipment were used for placing cement plug in this well.Please confirm.
4	To isolate the active zone why placement of Cement plug was decided. Why not alternate means like placement of Retrievable Bridge plug above the packer?
5	As no Officer from OIL was present at site during rig down of BOP, please ask Sri Sidhartha Gogoi Contractor's Driller who was present at site to explain the following through Mail to me.
(a)	Sequence of events from pulling out of tubings after WOC of 12 hrs with timings.
(b)	Why he decided to pull out the tubings and rig down BOP after 12 hrs of WOC though it was mentioned in the cement job plan WOC for 48 hrs
(c)	When did he notice flow from the well (clock time) after rig down of BOP and what did he advise the crew to do and why? Had there been an attempt to put back the BOP, if not why? How much time he had from start of flow to final blowout?
(d)	Did he inform concerned officer of OIL about the well activity, if yes then whom he informed and at what time.
(e)	At what time on 27 th May the actual blowout took place?

Comments

21.05.2020: SLB reported observed STP: 2600 psi, SICP 1700 psi. SLB punctured the tubing above packer 3574 meter. Shut the well 19:30 hrs.SITP:3000 psi, SICP:1000 psi. **22.05.2020:** SITP:3200 psi, SICP:1700 psi at 07:00 AM. Killed the well with 300 bbls 73 Lb/ cuft Sodium Format Solution. SICP:0 PSI, SITP: 0 PSI **23.05.2020 ;** Release 50 psi from Annulus of 9. 5/8" & 5.1/2" casing.X-Mass tree was rigged down and BOP was rigged up. Pressure test and function test performed and found OK. Retainer packer was unset. Circulated prior to PULL OUT. Pulled out retainer packer to 1724 m from 3590 M. **24.05.2020** Retainer packer was pulled out to 1252 M. Spool pressure test carried out upto to 1100 psi and confirmed that primary seal & secondary seal did not hold pressure. The pressure released to 0 psi. Thereafter Retainer packer was pulled out of hole from 1252 M.. Change-over spool and Riser nipple was installed. Open Ended Drill pipe was run in hole down to 143 M. **25.05.2020** open ended drill pipe was further run in hole down to 1198 m. Pipe integrity test was performed and found OK. Hi-Vis pill of 13 bbls was placed by displacing 12.50 bbls of Sodium Formate solution at 1197 mtr. Well ready for cement plug job. **26.05.2020** open ended drill pipe PULLED OUT to 997 M & cement plug job was arranged as per G&R policy. Immedietly after cementing job Open Drill pipe was pulled out to 655 M. Reverse circulation was done to remove excess cement. Job completed at 04:00 pm.
The high viscous pill was prepared in Blender unit using CMC (HVG) and XC-Polymer in 73 lb/cft Sodium Formate Solution. The Sp. Gravity of high visvous pill was 1.17

OIL use Cementing Unit and Silos for cementing job. In this well premixing method was used for cementing.

Using of Retrievable Bridge plug is not a practice for OIL., hence cement plug was placed.

Waiting for response

Waiting for response

Waiting for response

Waiting for response

Waiting for response

Waiting for response

Sl No	Querries
1	It is observed that after perforation of the 2nd zone SITP and SICP were observed which was abnormal. So on 21 st of May SLB punctured the tubing above packer and killed the well with 73 Lb/ cuft Brine solution. String along with TSA was pulled out. What were the other activities done in the well from 21st May to 25 th May. On 26 May only the Cement plug job was done. Please clarify.
2	How the high viscous pill was prepared as per plan to place inside 5-1/2 casing from 1200 to 1000 Mtr and it's Sp. gravity.
3	Do OIL use Cementing Unit and Silos for cementing job and same type of equipment were used for placing cement plug in this well.Please confirm.
4	To isolate the active zone why placement of Cement plug was decided. Why not alternate means like placement of Retrievable Bridge plug above the packer?
5	As no Officer from OIL was present at site during rig down of BOP, please ask Sri Sidhartha Gogoi Contractor's Driller who was present at site to explain the following through Mail to me.
(a)	Sequence of events from pulling out of tubings after WOC of 12 hrs with timings.
(b)	Why he decided to pull out the tubings and rig down BOP after 12 hrs of WOC though it was mentioned in the cement job plan WOC for 48 hrs

Comments

21.05.2020: SLB reported observed STP: 2600 psi, SICP 1700 psi. SLB punctured the tubing above packer 3574 meter. Shut the well 19:30 hrs.SITP:3000 psi, SICP:1000 psi. 22.05.2020: SITP:3200 psi, SICP:1700 psi at 07:00 AM. Killed the well with 300 bbls 73 Lb/ cuft Sodium Format Solution. SICP:0 PSI, SITP: 0 PSI 23.05.2020 : Release 50 psi from Annulus of 9. 5/8" & 5.1/2" casing.X-Mass tree was rigged down and BOP was rigged up. Pressure test and function test performed and found OK. **LTSA** was unset. Circulated prior to PULL OUT. Pulled out **LTSA** to 1724 m from 3590 M. 24.05.2020 LTSA was pulled out to 1252 M. Spool pressure test carried out upto to 1100 psi and confirmed that primary seal & secondary seal did not hold pressure. The pressure released to 0 psi. Thereafter LTSA was pulled out of hole from 1252 M. . Change-over spool and Riser nipple was installed. Open Ended Drill pipe was run in hole down to 143 M. 25.05.2020 open ended drill pipe was further run in hole down to 1198 m. Pipe integrity test was performed and found OK. Hi-Vis pill of 13 bbls was placed by displacing 12.50 bbls of Sodium Formate solution at 1197 mtr. Well ready for cement plug job. 26.05.2020 open ended drill pipe PULLED OUT to 997 M & cement plug job was arranged as per G&R policy. Immediely after cementing job Open Drill pipe was pulled out to 655 M. Reverse circulation was done to remove excess cement. Job completed at 04:00 pm.

The high viscous pill was prepared in Blender unit using CMC(HVG) and XC-Polymer in 73 lb/cft Sodium Formate Solution. The Sp. Gravity of high visvous pill was 1.17

OIL use Cementing Unit and Silos for cementing job. In this well premixing method was used for cementing.

Using of Retrievable Bridge plug is not a practice for OIL., hence cement plug was placed.

Details below as per Sri Sidhartha Gogoi Contractor's Driller statement

26/05/20 night shift crew p/out at 04:00 hrs to 07:00 hrs on 27/05/20.

As per written instruction of installation manager p/out tbg after 12 hrs of WOC and removed BOP as per telephonic instruction of production engineer.

(c) When did he notice flow from the well (clock time) after rig down of BOP and what did he advise the crew to do and why? Had there been an attempt to put back the BOP, if not why? How much time he had from start of flow to final blowout?

(d) Did he inform concerned officer of OIL about the well activity, if yes then whom he informed and at what time.

(e) At what time on 27 th May the actual blowout took place?

As Driller noticed a little amount of displacements from the well at around 09: 30 hrs. After the BOP had been N\Down, and crew topped up fresh water in 9 5/8" annulus, cleaned cellar & making arrangement for nippling down WF spool, observed little displacement from the well. Immediately the well condition was communicated to TP who informed IM & Later on to OIL production engineer. As per their telephonic advice from IM started to run 10 dbls VAM tbg to secure the well. But production engineer didn't agree to run VAM tbg and suggested to run drill pipe. Than TP told production engineer that it would be difficult to install tbg hanger cone with DP. Finally he agreed. TP instructed to driller to run 10 dbls of VAM tbg. Driller told to TP that it would be difficult to run VAM dbls due to drill pipe in stand. So driller decided to run sgl by sgl. M/A run VAM sgl.

As per the instructions received from TP after talking to IM and production engineer, it was decided to install tubing hanger cone. So BOP was not installed. To install the BOP it would have taken more than 2 hours time.

At that time production engineer reached the site. Driller had R/In 01VAM Sgl and picked up the second one than observed that flow rate is increase. Production engineer and TP shouted to pick up cone and install immediately. So driller laid down the 2nd sgl and picked up the cone and made up with string. During make up the flow rate increase so he decided to install cone and run about 2-3 mtrs but cone didn't go down. Tried to push down with travelling block weight. But didn't succeed. Pressure increased and throughout tbg with cone & blowout occurred. He had only 1 hours time(9.30 to 10.30) to start of initial displacement observation of flow to final blow out.

Driller informed to tool pusher over telephone about the flow and TP informed IM Mr. Debojit Das at 09.33 hrs and production Engineer Mr. Bidyut Paban Das at 09.35 hrs.
At around 10:30 hrs.

Sl No	Querries	Comments
1	In the plan also it was mentioned to lower tubing for cement plug job and in execution report also it was mentioned all through that tubing was used for cement plug job ie plan on dated 25 th May, and again on report on 27th May and also even in Cement Job report of 26 th May. Is it typographical error everywhere? Surprised! Then who decided to lower drill pipe for cement plug job and not even recorded anywhere. Why? What was the size of drill pipe used then?	1) Initially, as per program tubing was to be lowered. However tubings available in site were of premium tubing and N-80 tubing was not available at site. During execution it was decided 2⅞ "drill pipe was used for cementing. (2) The cementing report is a standard format. The word "tubing" was stroked out in the report in one place, while the second one was left without striking out.
2	It is also clear that neither contractor tool pusher nor the Production Engineer of OIL was present at site to overview such a critical operation like removal of BOP that too when integrity of vital safety barrier of cement plug was not checked. **Where was tool pusher at the time of well activity? His name and his experience!** It is also observed that vital time was lost by the Driller in telephonic communication as no responsible officers were present at site to guide him what to do after seeing well activity ie displacement of well fluid from casing	**(1)** It is important to state that since well was under WOC as per Well Progam, no operation was planned on 27.05.2020. However, Production Engineer planned his visit to the Well Site on 27.05.2020 on the intimation of the Tool Pushar of M/s John Energy in the previous evening stating that well was ready for change of WF Spool. But, there was no instruction from the Production Personnel to N/down the BoP, as it is a standard practice in OIL that Production Engineer starts his job only after well is handed over by the IM to Production Personnel. Rather, personnel of M/s John Energy even did not inform IM about such operation. Besides, IM in his log diary clearly instructed the Tool Pushar to carry out the job of WF Spool change job in presence of Production Personnel. But, driller of M/s John Energy, even in absence of Tool Pushar and before arrival of the Production Personnel removed the BoP in violation of IM's direction. It is not out of context to mention that in view of lockdown situation, there were restrictions of visits and since, well was on WOC, there was no reason for IM to visit the well during the period. **(2)** It is a fact that Driller of M/s John Energy has wasted about 1 ½ hrs crucial time in telephonic conversation. Moreover, it is pertinent to note that as per the contract clause 19.1 "The Contractor shall be responsible for taking all preventive and corrective measures for initial control of kick, inflow, fire and blowouts. After initial control of well, Contractor shall inform the Company's Representative about the well condition and finally well shall be killed after mutual discussion with Company's representative" **(3)** Shri Pranjal Saikia of John Energy Limited was working as Tool pusher since Nov 2016.

3	It is also observed that there are quite difference between Planning and Execution. Example - Planned to lower Tubing for placement of Cement plug Job but in actual D/P was lowered and no record shows that. 2ndly WOC was planned for 48 hrs but that instruction was violated and activity started after 12 hrs through written and verbal instruction. Why? Is it to save some time. What was the urgency to cut short the planned WOC time? Why so?	(1) Initially, as per program tubing was to lowered. However tubing in site were premium tubing, so it was decided to use 2 7/8" drill pipe for cementing. (2) It is to be noted that the as per the policy there was an instruction to POOH after cementing and during WOC. However, as understood during interaction, Installation Manager decided to continue WOC for 48 hrs hours. Hence, it was decided to POOH after 12 hours of WOC after the cementing, but there was no instruction to reduce the WOC period of 48 hrs. Moreover, neither instruction was sought from the IM by M/s John Energy Personnel to remove BOP before the stipulated WOC period nor initiate any job on well head.
	Following queries are to be clarified by Driller.	
a	Can driller confirm that when D/P were pulled out, trip tank was connected to fill casing with brine and volume of brine filled was equal to metallic volume of D/P. Was it recorded in DPR?	Reply awaited from John Energy Ltd
b	What were the activities done from 7 am to 9.30 am on 27 th May. Their timings. Was there no displacement activity before removal of BOP? How much time it took to remove the BOP?	Reply awaited from John Energy Ltd
c	Considering well depth nearly 3800 mtr well might had given more time than one hour from start of activity to final blowout as claimed by Driller.	Reply awaited from John Energy Ltd
d	I also understand two officers of OIL were suspended after this incident, their name, designation and reason of suspension if any?	Reply awaited from John Energy Ltd

I also understand two officers of OIL were suspended after this incident, their name, designation and reason of suspension if any?	1.) Shri Bidyut Pawan Das, CHIEF ENGINEER (OGPS) 2) Shri Debojit Das, Suptd Engineer Drilling (WO). 3).They were Prima Facie involved in the operation from OIL, pending enquiry.

Sl No	Querries	Comments
1	In the plan also it was mentioned to lower tubing for cement plug job and in execution report also it was mentioned all through that tubing was used for cement plug job ie plan on dated 25 th May, and again on report on 27th May and also even in Cement Job report of 26 th May. Is it typographical error everywhere? Surprised! Then who decided to lower drill pipe for cement plug job and not even recorded anywhere. Why? What was the size of drill pipe used then?	1) Initially, as per program tubing was to be lowered. However tubings available in site were of premium tubing and **normal EUE** tubing was not available at site. During execution it was decided 2⅞ "drill pipe was used for cementing. (2) The cementing report is a standard format. The word "tubing" was stroked out in the report in one place, while the second one was left without striking out.
2	It is also clear that neither contractor tool pusher nor the Production Engineer of OIL was present at site to overview such a critical operation like removal of BOP that too when integrity of vital safety barrier of cement plug was not checked. **Where was tool pusher at the time of well activity? His name and his experience!** It is also observed that vital time was lost by the Driller in telephonic communication as no responsible officers were present at site to guide him what to do after seeing well activity ie displacement of well fluid from casing	**(1)** It is important to state that since well was under WOC as per Well Progam, no operation was planned on 27.05.2020. However, Production Engineer planned his visit to the Well Site on 27.05.2020 on the intimation of the Tool Pushar of M/s John Energy in the previous evening stating that well was ready for change of WF Spool. But, there was no instruction from the Production Personnel to N/down the BoP, as it is a standard practice in OIL that Production Engineer starts his job only after well is handed over by the IM to Production Personnel. Rather, personnel of M/s John Energy even did not inform IM about such operation. Besides, IM in his log diary clearly instructed the Tool Pushar to carry out the job of WF Spool change job in presence of Production Personnel. But, driller of M/s John Energy, even in absence of Tool Pushar and before arrival of the Production Personnel removed the BoP in violation of IM's direction. It is not out of context to mention that in view of lockdown situation, there were restrictions of visits and since, well was on WOC, there was no reason for IM to visit the well during the period. **(2)** It is a fact that Driller of M/s John Energy has wasted about 1 ½ hrs crucial time in telephonic conversation. Moreover, it is pertinent to note that as per the contract clause 19.1 "The Contractor shall be responsible for taking all preventive and corrective measures for initial control of kick, inflow, fire and blowouts. After initial control of well, Contractor shall inform the Company's Representative about the well condition and finally well shall be killed after mutual discussion with Company's representative" **(3)** Shri Pranjal Saikia of John Energy Limited was working as Tool pusher since Nov 2016.

3	It is also observed that there are quite difference between Planning and Execution. Example - Planned to lower Tubing for placement of Cement plug Job but in actual D/P was lowered and no record shows that. 2ndly WOC was planned for 48 hrs but that instruction was violated and activity started after 12 hrs through written and verbal instruction. Why? Is it to save some time. What was the urgency to cut short the planned WOC time? Why so?	(1) Initially, as per program tubing was to lowered. However tubing in site were premium tubing, so it was decided to use 2 7/8" drill pipe for cementing. (2) It is to be noted that the as per the policy there was an instruction to POOH after cementing and during WOC. However, as understood during interaction, Installation Manager decided to continue WOC for 48 hrs hours. Hence, it was decided to POOH after 12 hours of WOC after the cementing, but there was no instruction to reduce the WOC period of 48 hrs. Moreover, neither instruction was sought from the IM by M/s John Energy Personnel to remove BOP before the stipulated WOC period nor initiate any job on well head.
	Following queries are to be clarified by Driller.	
a	Can driller confirm that when D/P were pulled out, trip tank was connected to fill casing with brine and volume of brine filled was equal to metallic volume of D/P. Was it recorded in DPR?	Reply awaited from John Energy Ltd
b	What were the activities done from 7 am to 9.30 am on 27 th May. Their timings. Was there no displacement activity before removal of BOP? How much time it took to remove the BOP?	Reply awaited from John Energy Ltd
c	Considering well depth nearly 3800 mtr well might had given more time than one hour from start of activity to final blowout as claimed by Driller.	Reply awaited from John Energy Ltd
d	I also understand two officers of OIL were suspended after this incident, their name, designation and reason of suspension if any?	Reply awaited from John Energy Ltd

I also understand two officers of OIL were suspended after this incident, their name, designation and reason of suspension if any?	1.) Shri Bidyut Pawan Das, CHIEF ENGINEER (OGPS) 2) Shri Debojit Das, Suptd Engineer Drilling (WO). 3).They were Prima Facie involved in the operation from OIL, pending enquiry.

Sl No	Querries
1	It is observed that after perforation of the 2nd zone SITP and SICP were observed which was abnormal. So on 21 st of May SLB punctured the tubing above packer and killed the well with 73 Lb/ cuft Brine solution. String along with TSA was pulled out. What were the other activities done in the well from 21st May to 25 th May. On 26 May only the Cement plug job was done. Please clarify.
2	How the high viscous pill was prepared as per plan to place inside 5-1/2 casing from 1200 to 1000 Mtr and it's Sp. gravity.
3	Do OIL use Cementing Unit and Silos for cementing job and same type of equipment were used for placing cement plug in this well.Please confirm.
4	To isolate the active zone why placement of Cement plug was decided. Why not alternate means like placement of Retrievable Bridge plug above the packer?
5	As no Officer from OIL was present at site during rig down of BOP, please ask Sri Sidhartha Gogoi Contractor's Driller who was present at site to explain the following through Mail to me.
(a)	Sequence of events from pulling out of tubings after WOC of 12 hrs with timings.
(b)	Why he decided to pull out the tubings and rig down BOP after 12 hrs of WOC though it was mentioned in the cement job plan WOC for 48 hrs
(c)	When did he notice flow from the well (clock time) after rig down of BOP and what did he advise the crew to do and why? Had there been an attempt to put back the BOP, if not why? How much time he had from start of flow to final blowout?
(d)	Did he inform concerned officer of OIL about the well activity, if yes then whom he informed and at what time.
(e)	At what time on 27 th May the actual blowout took place?

Comments

21.05.2020: SLB reported observed STP: 2600 psi, SICP 1700 psi. SLB punctured the tubing above packer 3574 meter. Shut the well 19:30 hrs.SITP:3000 psi, SICP:1000 psi. 22.05.2020: SITP:3200 psi, SICP:1700 psi at 07:00 AM. Killed the well with 300 bbls 73 Lb/ cuft Sodium Format Solution. SICP:0 PSI, SITP: 0 PSI
23.05.2020 : Release 50 psi from Annulus of 9. 5/8" & 5.1/2" casing.X-Mass tree was rigged down and BOP was rigged up. Pressure test and function test performed and found OK. Retainer packer was unset. Circulated prior to PULL OUT. Pulled out retainer packer to 1724 m from 3590 M. 24.05.2020 Retainer packer was pulled out to 1252 M. Spool pressure test carried out upto to 1100 psi and confirmed that primary seal & secondary seal did not hold pressure. The pressure released to 0 psi. Thereafter Retainer packer was pulled out of hole from 1252 M. . Change-over spool and Riser nipple was installed. Open Ended Drill pipe was run in hole down to 143 M. 25.05.2020 open ended drill pipe was further run in hole down to 1198 m. Pipe integrity test was performed and found OK. Hi-Vis pill of 13 bbls was placed by displacing 12.50 bbls of Sodium Formate solution at 1197 mtr. Well ready for cement plug job. 26.05.2020 open ended drill pipe PULLED OUT to 997 M & cement plug job was arranged as per G&R policy. Immedietly after cementing job Open Drill pipe was pulled out to 655 M. Reverse circulation was done to remove excess cement. Job completed at 04:00 pm.
The high viscous pill was prepared in Blender unit using CMC (HVG) and XC-Polymer in 73 lb/cft Sodium Formate Solution. The Sp. Gravity of high visvous pill was 1.17

OIL use Cementing Unit and Silos for cementing job. In this well premixing method was used for cementing.

Using of Retrievable Bridge plug is not a practice for OIL., hence cement plug was placed.

Waiting for response

Waiting for response

Waiting for response

Waiting for response

Waiting for response

Waiting for response

Sl No	Querries
1	It is observed that after perforation of the 2nd zone SITP and SICP were observed which was abnormal. So on 21 st of May SLB punctured the tubing above packer and killed the well with 73 Lb/ cuft Brine solution. String along with TSA was pulled out. What were the other activities done in the well from 21st May to 25 th May. On 26 May only the Cement plug job was done. Please clarify.
2	How the high viscous pill was prepared as per plan to place inside 5-1/2 casing from 1200 to 1000 Mtr and it's Sp. gravity.
3	Do OIL use Cementing Unit and Silos for cementing job and same type of equipment were used for placing cement plug in this well.Please confirm.
4	To isolate the active zone why placement of Cement plug was decided. Why not alternate means like placement of Retrievable Bridge plug above the packer?
5	As no Officer from OIL was present at site during rig down of BOP, please ask Sri Sidhartha Gogoi Contractor's Driller who was present at site to explain the following through Mail to me.
(a)	Sequence of events from pulling out of tubings after WOC of 12 hrs with timings.
(b)	Why he decided to pull out the tubings and rig down BOP after 12 hrs of WOC though it was mentioned in the cement job plan WOC for 48 hrs
(c)	When did he notice flow from the well (clock time) after rig down of BOP and what did he advise the crew to do and why? Had there been an attempt to put back the BOP, if not why? How much time he had from start of flow to final blowout?
(d)	Did he inform concerned officer of OIL about the well activity, if yes then whom he informed and at what time.
(e)	At what time on 27 th May the actual blowout took place?

Comments

21.05.2020: SLB reported observed STP: 2600 psi, SICP 1700 psi. SLB punctured the tubing above packer 3574 meter. Shut the well 19:30 hrs.SITP:3000 psi, SICP:1000 psi. **22.05.2020**: SITP:3200 psi, SICP:1700 psi at 07:00 AM. Killed the well with 300 bbls 73 Lb/ cuft Sodium Format Solution. SICP:0 PSI, SITP: 0 PSI **23.05.2020 :** Release 50 psi from Annulus of 9. 5/8" & 5.1/2" casing.X-Mass tree was rigged down and BOP was rigged up. Pressure test and function test performed and found OK. Retainer packer was unset. Circulated prior to PULL OUT. Pulled out retainer packer to 1724 m from 3590 M. **24.05.2020** Retainer packer was pulled out to 1252 M. Spool pressure test carried out upto to 1100 psi and confirmed that primary seal & secondary seal did not hold pressure. The pressure released to 0 psi. Thereafter Retainer packer was pulled out of hole from 1252 M. . Change-over spool and Riser nipple was installed. Open Ended Drill pipe was run in hole down to 143 M. **25.05.2020** open ended drill pipe was further run in hole down to 1198 m. Pipe integrity test was performed and found OK. Hi-Vis pill of 13 bbls was placed by displacing 12.50 bbls of Sodium Formate solution at 1197 mtr. Well ready for cement plug job. **26.05.2020** open ended drill pipe PULLED OUT to 997 M & cement plug job was arranged as per G&R policy. Immediatly after cementing job Open Drill pipe was pulled out to 655 M. Reverse circulation was done to remove excess cement. Job completed at 04:00 pm.
The high viscous pill was prepared in Blender unit using CMC (HVG) and XC-Polymer in 73 lb/cft Sodium Formate Solution. The Sp. Gravity of high visvous pill was 1.17

OIL use Cementing Unit and Silos for cementing job. In this well premixing method was used for cementing.

Using of Retrievable Bridge plug is not a practice for OIL., hence cement plug was placed.

Waiting for response

Waiting for response

Waiting for response

Waiting for response

Waiting for response

Waiting for response

Sl No	Querries
1	It is observed that after perforation of the 2nd zone SITP and SICP were observed which was abnormal. So on 21 st of May SLB punctured the tubing above packer and killed the well with 73 Lb/ cuft Brine solution. String along with TSA was pulled out. What were the other activities done in the well from 21st May to 25 th May. On 26 May only the Cement plug job was done. Please clarify.
2	How the high viscous pill was prepared as per plan to place inside 5-1/2 casing from 1200 to 1000 Mtr and it's Sp. gravity.
3	Do OIL use Cementing Unit and Silos for cementing job and same type of equipment were used for placing cement plug in this well.Please confirm.
4	To isolate the active zone why placement of Cement plug was decided. Why not alternate means like placement of Retrievable Bridge plug above the packer?
5	As no Officer from OIL was present at site during rig down of BOP, please ask Sri Sidhartha Gogoi Contractor's Driller who was present at site to explain the following through Mail to me.
(a)	Sequence of events from pulling out of tubings after WOC of 12 hrs with timings.
(b)	Why he decided to pull out the tubings and rig down BOP after 12 hrs of WOC though it was mentioned in the cement job plan WOC for 48 hrs

Comments

21.05.2020: SLB reported observed STP: 2600 psi, SICP 1700 psi. SLB punctured the tubing above packer 3574 meter. Shut the well 19:30 hrs.SITP:3000 psi, SICP:1000 psi. 22.05.2020: SITP:3200 psi, SICP:1700 psi at 07:00 AM. Killed the well with 300 bbls 73 Lb/ cuft Sodium Format Solution. SICP:0 PSI, SITP: 0 PSI 23.05.2020 : Release 50 psi from Annulus of 9. 5/8" & 5.1/2" casing.X-Mass tree was rigged down and BOP was rigged up. Pressure test and function test performed and found OK. **LTSA** was unset. Circulated prior to PULL OUT. Pulled out **LTSA** to 1724 m from 3590 M. 24.05.2020 LTSA was pulled out to 1252 M. Spool pressure test carried out upto to 1100 psi and confirmed that primary seal & secondary seal did not hold pressure. The pressure released to 0 psi. Thereafter LTSA was pulled out of hole from 1252 M. . Change-over spool and Riser nipple was installed. Open Ended Drill pipe was run in hole down to 143 M. 25.05.2020 open ended drill pipe was further run in hole down to 1198 m. Pipe,integrity test was performed and found OK. Hi-Vis pill of 13 bbls was placed by displacing 12.50 bbls of Sodium Formate solution at 1197 mtr. Well ready for cement plug job. 26.05.2020 open ended drill pipe PULLED OUT to 997 M & cement plug job was arranged as per G&R policy. Immedietly after cementing job Open Drill pipe was pulled out to 655 M. Reverse circulation was done to remove excess cement. Job completed at 04:00 pm.

The high viscous pill was prepared in Blender unit using CMC(HVG) and XC-Polymer in 73 lb/cft Sodium Formate Solution. The Sp. Gravity of high visvous pill was 1.17

OIL use Cementing Unit and Silos for cementing job. In this well premixing method was used for cementing.

Using of Retrievable Bridge plug is not a practice for OIL., hence cement plug was placed.

Details below as per Sri Sidhartha Gogoi Contractor's Driller statement

26/05/20 night shift crew p/out at 04:00 hrs to 07:00 hrs on 27/05/20.

As per written instruction of installation manager p/out tbg after 12 hrs of WOC and removed BOP as per telephonic instruction of production engineer.

(c) When did he notice flow from the well (clock time) after rig down of BOP and what did he advise the crew to do and why? Had there been an attempt to put back the BOP, if not why? How much time he had from start of flow to final blowout?

(d) Did he inform concerned officer of OIL about the well activity, if yes then whom he informed and at what time.

(e) At what time on 27 th May the actual blowout took place?

As Driller noticed a little amount of displacements from the well at around 09: 30 hrs. After the BOP had been N\Down, and crew topped up fresh water in 9 5/8" annulus, cleaned cellar & making arrangement for nippling down WF spool, observed little displacement from the well. Immediately the well condition was communicated to TP who informed IM & Later on to OIL production engineer. As per their telephonic advice from IM started to run 10 dbls VAM tbg to secure the well. But production engineer didn't agree to run VAM tbg and suggested to run drill pipe. Than TP told production engineer that it would be difficult to install tbg hanger cone with DP. Finally he agreed. TP instructed to driller to run 10 dbls of VAM tbg. Driller told to TP that it would be difficult to run VAM dbls due to drill pipe in stand. So driller decided to run sgl by sgl. M/A run VAM sgl.

As per the instructions received from TP after talking to IM and production engineer, it was decided to install tubing hanger cone. So BOP was not installed. To install the BOP it would have taken more than 2 hours time.

At that time production engineer reached the site. Driller had R/In 01VAM Sgl and picked up the second one than observed that flow rate is increase. Production engineer and TP shouted to pick up cone and install immediately. So driller laid down the 2nd sgl and picked up the cone and made up with string. During make up the flow rate increase so he decided to install cone and run about 2-3 mtrs but cone didn't go down. Tried to push down with travelling block weight. But didn't succeed. Pressure increased and throughout tbg with cone & blowout occurred. He had only 1 hours time(9.30 to 10.30) to start of initial displacement observation of flow to final blow out.

Driller informed to tool pusher over telephone about the flow and TP informed IM Mr. Debojit Das at 09.33 hrs and production Engineer Mr. Bidyut Paban Das at 09.35 hrs.
At around 10:30 hrs.

Sl No	Querries	Comments
1	In the plan also it was mentioned to lower tubing for cement plug job and in execution report also it was mentioned all through that tubing was used for cement plug job ie plan on dated 25 th May, and again on report on 27th May and also even in Cement Job report of 26 th May. Is it typographical error everywhere? Surprised! Then who decided to lower drill pipe for cement plug job and not even recorded anywhere. Why? What was the size of drill pipe used then?	1) Initially, as per program tubing was to be lowered. However tubings available in site were of premium tubing and N-80 tubing was not available at site. During execution it was decided 2⅜ "drill pipe was used for cementing. (2) The cementing report is a standard format. The word "tubing" was stroked out in the report in one place, while the second one was left without striking out.
2	It is also clear that neither contractor tool pusher nor the Production Engineer of OIL was present at site to overview such a critical operation like removal of BOP that too when integrity of vital safety barrier of cement plug was not checked. **Where was tool pusher at the time of well activity? His name and his experience!** It is also observed that vital time was lost by the Driller in telephonic communication as no responsible officers were present at site to guide him what to do after seeing well activity ie displacement of well fluid from casing	**(1)** It is important to state that since well was under WOC as per Well Progam, no operation was planned on 27.05.2020. However, Production Engineer planned his visit to the Well Site on 27.05.2020 on the intimation of the Tool Pushar of M/s John Energy in the previous evening stating that well was ready for change of WF Spool. But, there was no instruction from the Production Personnel to N/down the BoP, as it is a standard practice in OIL that Production Engineer starts his job only after well is handed over by the IM to Production Personnel. Rather, personnel of M/s John Energy even did not inform IM about such operation. Besides, IM in his log diary clearly instructed the Tool Pushar to carry out the job of WF Spool change job in presence of Production Personnel. But, driller of M/s John Energy, even in absence of Tool Pushar and before arrival of the Production Personnel removed the BoP in violation of IM's direction. It is not out of context to mention that in view of lockdown situation, there were restrictions of visits and since, well was on WOC, there was no reason for IM to visit the well during the period. **(2)** It is a fact that Driller of M/s John Energy has wasted about 1 ½ hrs crucial time in telephonic conversation. Moreover, it is pertinent to note that as per the contract clause 19.1 "The Contractor shall be responsible for taking all preventive and corrective measures for initial control of kick, inflow, fire and blowouts. After initial control of well, Contractor shall inform the Company's Representative about the well condition and finally well shall be killed after mutual discussion with Company's representative" **(3)** Shri Pranjal Saikia of John Energy Limited was working as Tool pusher since Nov 2016.

3	It is also observed that there are quite difference between Planning and Execution. Example - Planned to lower Tubing for placement of Cement plug Job but in actual D/P was lowered and no record shows that. 2ndly WOC was planned for 48 hrs but that instruction was violated and activity started after 12 hrs through written and verbal instruction. Why? Is it to save some time. What was the urgency to cut short the planned WOC time? Why so?	(1) Initially, as per program tubing was to lowered. However tubing in site were premium tubing, so it was decided to use 2 7/8" drill pipe for cementing. (2) It is to be noted that the as per the policy there was an instruction to POOH after cementing and during WOC. However, as understood during interaction, Installation Manager decided to continue WOC for 48 hrs hours. Hence, it was decided to POOH after 12 hours of WOC after the cementing, but there was no instruction to reduce the WOC period of 48 hrs. Moreover, neither instruction was sought from the IM by M/s John Energy Personnel to remove BOP before the stipulated WOC period nor initiate any job on well head.
	Following queries are to be clarified by Driller.	
a	Can driller confirm that when D/P were pulled out, trip tank was connected to fill casing with brine and volume of brine filled was equal to metallic volume of D/P. Was it recorded in DPR?	Reply awaited from John Energy Ltd
b	What were the activities done from 7 am to 9.30 am on 27 th May. Their timings.	Reply awaited from John Energy Ltd
c	Was there no displacement activity before removal of BOP? How much time it took to remove the BOP? Considering well depth nearly 3800 mtr well might had given more time than one hour from start of activity to final blowout as claimed by Driller.	Reply awaited from John Energy Ltd
d	I also understand two officers of OIL were suspended after this incident, their name, designation and reason of suspension if any?	Reply awaited from John Energy Ltd

I also understand two officers of OIL were suspended after this incident, their name, designation and reason of suspension if any?	1.) Shri Bidyut Pawan Das, CHIEF ENGINEER (OGPS) 2) Shri Debojit Das, Suptd Engineer Drilling (WO). 3).They were Prima Facie involved in the operation from OIL, pending enquiry.

Sl No	Querries	Comments
1	In the plan also it was mentioned to lower tubing for cement plug job and in execution report also it was mentioned all through that tubing was used for cement plug job ie plan on dated 25 th May, and again on report on 27th May and also even in Cement Job report of 26 th May. Is it typographical error everywhere? Surprised! Then who decided to lower drill pipe for cement plug job and not even recorded anywhere. Why? What was the size of drill pipe used then?	1) Initially, as per program tubing was to be lowered. However tubings available in site were of premium tubing and **normal EUE** tubing was not available at site. During execution it was decided 2⅞ "drill pipe was used for cementing. (2) The cementing report is a standard format. The word "tubing" was stroked out in the report in one place, while the second one was left without striking out.
2	It is also clear that neither contractor tool pusher nor the Production Engineer of OIL was present at site to overview such a critical operation like removal of BOP that too when integrity of vital safety barrier of cement plug was not checked. **Where was tool pusher at the time of well activity? His name and his experience!** It is also observed that vital time was lost by the Driller in telephonic communication as no responsible officers were present at site to guide him what to do after seeing well activity ie displacement of well fluid from casing	**(1)** It is important to state that since well was under WOC as per Well Progam, no operation was planned on 27.05.2020. However, Production Engineer planned his visit to the Well Site on 27.05.2020 on the intimation of the Tool Pushar of M/s John Energy in the previous evening stating that well was ready for change of WF Spool. But, there was no instruction from the Production Personnel to N/down the BoP, as it is a standard practice in OIL that Production Engineer starts his job only after well is handed over by the IM to Production Personnel. Rather, personnel of M/s John Energy even did not inform IM about such operation. Besides, IM in his log diary clearly instructed the Tool Pushar to carry out the job of WF Spool change job in presence of Production Personnel. But, driller of M/s John Energy, even in absence of Tool Pushar and before arrival of the Production Personnel removed the BoP in violation of IM's direction. It is not out of context to mention that in view of lockdown situation, there were restrictions of visits and since, well was on WOC, there was no reason for IM to visit the well during the period. **(2)** It is a fact that Driller of M/s John Energy has wasted about 1 ¾ hrs crucial time in telephonic conversation. Moreover, it is pertinent to note that as per the contract clause 19.1 "The Contractor shall be responsible for taking all preventive and corrective measures for initial control of kick, inflow, fire and blowouts. After initial control of well, Contractor shall inform the Company's Representative about the well condition and finally well shall be killed after mutual discussion with Company's representative" **(3)** Shri Pranjal Saikia of John Energy Limited was working as Tool pusher since Nov 2016.

3	It is also observed that there are quite difference between Planning and Execution. Example - Planned to lower Tubing for placement of Cement plug Job but in actual D/P was lowered and no record shows that. 2ndly WOC was planned for 48 hrs but that instruction was violated and activity started after 12 hrs through written and verbal instruction. Why? Is it to save some time. What was the urgency to cut short the planned WOC time? Why so?	(1) Initially, as per program tubing was to lowered. However tubing in site were premium tubing, so it was decided to use 2 7/8" drill pipe for cementing. (2) It is to be noted that the as per the policy there was an instruction to POOH after cementing and during WOC. However, as understood during interaction, Installation Manager decided to continue WOC for 48 hrs hours. Hence, it was decided to POOH after 12 hours of WOC after the cementing, but there was no instruction to reduce the WOC period of 48 hrs. Moreover, neither instruction was sought from the IM by M/s John Energy Personnel to remove BOP before the stipulated WOC period nor initiate any job on well head.
	Following queries are to be clarified by Driller.	
a	Can driller confirm that when D/P were pulled out, trip tank was connected to fill casing with brine and volume of brine filled was equal to metallic volume of D/P. Was it recorded in DPR?	Reply awaited from John Energy Ltd
b	What were the activities done from 7 am to 9.30 am on 27 th May. Their timings. Was there no displacement activity before removal of BOP? How much time it took to remove the BOP?	Reply awaited from John Energy Ltd
c	Considering well depth nearly 3800 mtr well might had given more time than one hour from start of activity to final blowout as claimed by Driller.	Reply awaited from John Energy Ltd
d	I also understand two officers of OIL were suspended after this incident, their name, designation and reason of suspension if any?	Reply awaited from John Energy Ltd

I also understand two officers of OIL were suspended after this incident, their name, designation and reason of suspension if any?	1.) Shri Bidyut Pawan Das, CHIEF ENGINEER (OGPS) 2) Shri Debojit Das, Suptd Engineer Drilling (WO). 3).They were Prima Facie involved in the operation from OIL, pending enquiry.

Q no 1. Sequence of events from pulling out of tubing after WOC of 12 hrs with timing.

Reply: 26/05/20 night shift crew p/out at 04:00 hrs to 07:00 hrs on 27/05/20.

2. Why he decided to pull out the tubing and rig down BOP after 12 hrs of WOC though it was mentioned in the cement job plan WOC for 48 hrs.

Reply: As per written instruction of installation manager p/out tbg after 12 hrs of WOC and removed BOP as per telephonic instruction of production engineer.

3. When did he notice flow from the well (clock time) after Rig down of BOP and what did he advise the crew to do and why? Had there been an attempt to put back the BOP if not why? How much time he had from start of flow to final blow out?

Reply: As Driller noticed a little amount of displacements from the well at around 09:30 hrs. After the BOP had been N\Down, and crew topped up fresh water in 9 5/8" annulus, cleaned cellar & making arrangement for nippling down WF spool, observed little displacement from the well. Immediately the well condition was communicated to TP who informed IM & Later on to OIL production engineer. As per their telephonic advice from IM started to run 10 dbls VAM tbg to secure the well. But production engineer didn't agree to run VAM tbg and suggested to run drill pipe. Than TP told production engineer that it would be difficult to install tbg hanger cone with DP. Finally he agreed. TP instructed to driller to run 10 dbls of VAM tbg. Driller told to TP that it would be difficult to run VAM dbls due to drill pipe in stand. So driller decided to run sgl by sgl. M/A run VAM sgl.

As per the instructions received from TP after talking to IM and production engineer, it was decided to install tubing hanger cone. So BOP was not installed. To install the BOP it would have taken more than 2 hours time.

At that time production engineer reached the site. Driller had R/In 01VAM Sgl and picked up the second one than observed that flow rate is increase. Production engineer and TP shouted to pick up cone and install immediately. So driller laid down the 2nd sgl and picked up the cone and made up with string. During make up the flow rate increase so he decided to install cone and run about 2-3 mtrs but cone didn't go down. Tried to push down with travelling block weight. But didn't succeed. Pressure increased and throughout tbg with cone & blowout occurred. He had only 1 hours time(9.30 to 10.30) to start of initial displacement observation of flow to final blow out.

4. Did he informed concerned officer of OIL about the well activity. If yes then whom he informed and at what time.

Reply: Driller informed to tool pusher over telephone about the flow and TP informed IM Mr. Debojit Das at 09.33 hrs and production Engineer Mr. Bidyut Paban Das at 09.35 hrs.

5. At what time on '27' May the actual Blow out took place ?

Reply: At around 10:30 hrs.

Sl No	**History of Baghjan field.**
1	When this field was discovered.
2	How many exploratory wells were drilled and Average target depth of wells.
3	Area of the field. In place reserves, Recoverable reserves.
4	
5	Reservoir pressure.
6	Is it a Gas field or both Oil and Gas.
7	How many hydrocarbon bearing sands were found, their average depth and content.
8	Main pay sand details and it's age.

Development of the field

1	When this field was developed
2	How many developmental wells are drilled so far, type of wells ie Vertical, Directional, Horizontal, ERD wells their nos.
3	Average target depth of wells and formation pressure

The discovery of hydrocarbon in this structure was made during March' 2003 after the successful completion of the first well Baghjan-1.

(1) **A total of 10 exploratory wells**
(2) **Target depth** of the wells are in and around 3800 m to 4300 m.

Baghjan field in around 20 km^2.

(1) **2P Oil Reserve (MMSKL)**: In Place: 13.5927 |Recoverable: 02.7859
(2) **Non Associated 2P Gas Reserve (BCM)**| In Place: 38.94|Recoverable: 25.60
(3) **Associated 2P Gas Reserve (BCM)**: In Place: 13.84 |Recoverable: 5.99|

Reservoir pressure varies in between 402 kg/cm2 to 429.5 kg/cm2 in Baghjan Area
Both Oil and Gas

Primarily three major hydrocarbon bearing (oil & gas) Formations viz. Langpar, Lk+Th and Narpuh are encountered in the Baghjan Field within the depth range of around 3700 m to 3900 m TVD.

Multiple reservoir sands are encountered in the field within Langpar to Narpuh Formation of Paleocene-Lower Eocene age.

Baghjan field development commenced from December 2005 after successful completion of well Baghjan-2. (The discovery of hydrocarbon was made in March' 2003 after completion of the first well Baghjan-1)

16 development wells have been drilled.
Types of well (of total 26 nos)Vertical: 01 well, J Bend : 08 wells, S bend : 17 Wells, Horizontal well: Nil, ERD well: Nil

(1) Target depth of the wells are in and around 3800 m to 4300 m. (2) Reservoir pressure varies in between 402 kg/cm2 to 429.5 kg/cm2 in Baghjan Area

When the field was put on production and initial volume of production and peak production volume

4

What is present production of the field ie Oil, Gas and Condensate and quantity of estimated loss of
5 production due to the blowout in well no 5.

General casing policy of wells and cement rise planned behind each casings.

6

7 Size of final production casing.

8 Is it packer completion or open ended tubing completion and tubing size.

Some information of Well No 5

Commercial oil production started in December 2005 after completion of well Baghjan-2 in Langpar Sand (BGN002 Block).The production of the area increased gradually and reached a peak production level of around 910 KLPD in March 2012 with completion of more wells in the area. Thereafter, the oil production rate shows a declining trend and reached a level of around 630 KLPD in September 2016 with increased water production. However, with drilling of new producer wells, production again rose to a level of around 1000 KLPD during November 2017. The current production of the area is around 950 KLPD oil, 1.29 MMSCMD gas and 280 KLPD water. The initial reservoir is around 422.8 kg/cm2 at a depth of 3646.8 m which is 58 kg/cm2 above hydrostatic as recorded in well BGN-1 in April 2003. The current reservoir pressure is around 411.2 kg/cm2 at a depth of 3977.2 m recorded in May 2020.

Baghjan Area is producing Oil+ Condensate @ 950 klpd, Water @ 284.1 klpd & 1.3 MMSCMD Gas. Estimated loss of production in well BGN 5 due to blowout would be 90,000-95,000 scum gas and 10-15 kls Condensate per day.

1) Surface Casing: 20" (94ppf K-55xBTC): 150-200 m (Cementing planned to surface)
2) 1st Intermediate Casing: 13.3/8" (68 ppf N-80xBTC): 1400-1900 m (Cementing planned to surface)
3) 2nd Intermediate Casing: 9.5/8" (47 ppf P-110xBTC, N-80xBTC): 3000-3400 m (Cementing planned approx. 200 m inside 13.3/8" casing shoe)
4) Final/ Production casing: 5.1/2" (20ppf P-110xBTC, N-80xBTC): 3900-4400 m (Cementing planned approx. 200 m inside 9.5/8" casing shoe but may vary depending upon the cement slurry weight to make sure not to exceed fracture pressure)

5½" production casing.

All the wells are completed with packer completions with 2⅞" tubing.

Details of this well.

1

2 When it was drilled and target depth in metre.

3 Casing policy adopted in this well.
Vertical or Deviated. If deviated its profile.

4

5 Final casing size and production tubing size.

6 Was it a packer completion well or open ended tubing Completion.

7 How many zones were encountered in this well, from which zone it was producing and what was production history of this well ie Oil, Gas and Condensate

Depth of the producing zone, it's formation pressure(BHP and Well Head flowing pressure) type of completion fluid and it's specific gravity.

8

9 Was any time this well was worked over in the past other than this time? If yes then provide the objective of the last work- over plan and execution details.

Baghjan 5 was completed in the year March'2007.
Measured Drilling Depth = 3904m
Target sands: 3829 m Langpar Sand, 3781 m Lk+Th Sand SG III+IV, 3729 m Lk+Th sand SG I+II , 3673 m Narpuh sand.

Date of spudding : 20.11.2006 drilling completed on 12.03.2007 , Target depth: 3904 m

4 Stage casing policy (As described above)

Deviated
Profile: S bend
KOP = 200 M
Maximum Drift angle = 26 degree at 811 m (mwd)
Deviation correction = 66.81 m

Final casing size: 5½" and Production tubing size: 2⅞"

Packer completion

1) 04 Zones
2) Earlier producing from 3870 m Langpar Sand (SG V) which was plugged back and perforated in 3729 m Lk+Th sand SG I+II during the current workover.
Production history: Attachment vide Annex-I

(1) Earlier producing from 3870 m Langpar Sand (SG V) which was plugged back and perforated in 3729 m Lk+Th sand SG I+II during the current workover.
(2) BHP data: No BHP data in this well however, static BHP in equivalent sand in neighbouring well is approx 408.2 Ksc at mid perforation depth of 3699 m BDF
(3) Specific Gravity: Not measured in this well

First Workover. Duration: 17.03.2015-08.04.2015,
Last Workover: Duration: 18.04.2020-Till date

10	Present work-over plan of this well, who prepared the plan and objective of the work-over job.
11	When the work-over rig was deployed and type of rig and Contractor's name

(1) Present work-over program has been attached (Original dated 28.04.2020 vide **Annex-II** , draft addendum-1 dated 25.05.2020 vide **Annex-III** and final addendum-1 dated 27.05.2020 vide **Annex-IV**),
(2) Plans were collectively prepared namely: G&R (Workover), Respective Assets (Eastern), Chemical, Drilling Services, Well Logging, Chemical, R&D, OGPS, Logistics and Civil.
(3) First WO Objective: To complete the well as gas well with permanent packer in the same 3870-m Langpar Sand (BGN 001 Block) sands after milling out the bridge plug.
(4) Second WO Objective: To PB the existing 3870-m Langpar Sand and complete the well higher-up in the 3729-m LK+TH I+II Sand

(1) 19.04.2020 and Pre-workover Audit on 24.04.2020, (2) Type: Mobile Rig and (3) Contractor's Name: M/s John Energy Ltd

Detail of activities done by this rig in this well till the date of blowout

12

Who was incharge of work -over job of this well and his experience and undergone training details.

13

SOP(Standard operating practices)

1 Do OIL follow SOP (Standard operating practices) as prescribed by OISD (OIL INDUSTRY SAFETY DIRECTORATE) in work-over operation of Oil & Gas wells. If so what is the SOP of work-over operation of Gas wells,

The well taken up for work-over to plug back the bottom most 3870-m Langpar Sand and complete in the higher-up 3729-m Lk+Th I+II Sand. Accordingly, during the current workover (April-May' 2020), the bottom most 3,870 m Langpar Sand was plugged back by setting a Bridge Plug at 3,865 m and the well was completed with 2.7/8" Premium connection tubing and LTSA (Locator Tube Seal Assembly) stabbed into retainer packer at 3,590 m for producing from the higher-up 3729-m LK+TH I+II Sand. The well perforated on 18/05/2020, in the range 3731.5 – 3737.5 m after which observed immediate pressure build-up of 300 psi (SITP) on the tubing. Casing pressure observed to be zero (SICP). Then, pressure gradually increased up to SITP: 4400 psi; SICP: 3900 psi and "B" Annulus pressure: 500 psi in next two days. Hence, on 20.05.2020 well was bull dozed and SICP & SITP was reduced to zero & 250 psi. On 21.05.2020, punctured tubing @ 3574 m and the well killed with 73 pound per cubic feet Sodium Formate solution. Further, LTSA was unstabbed and Pull out with tubing. The tubing head spool found leaking on testing. View above, the decision taken to repair/replace tubing head spool and recomplete the well in the 3729-m LK+TH I+II Sand with premium tubing. As per program, cement plug placed at 997 M by pumping 254 gallons of 114 pcf cement slurry. After waiting on cementing for 12 hours, open-ended tubing pulled out of hole. On day the day of the incident,i.e, 27th May 2020, BOP was rigdown for Wellhead repair job. While working on further rig down of wellhead (WF spool), observed displacement. Tried to place the tubing hanger cone for shuting the well without succses due to increase of intesity of flow.

The workover job is carried out collectively. The departments involoved during the policy preparation (i.e G&R (Workover), Respective Assets (Eastern), Chemical, Drilling Services, Well Logging, Chemical, R&D, OGPS, Logistics and Civil) are also invloved in monitoring and executing the job.

Yes, OIL follows relavent standards of OISD.

	Detailed Cement plug job planned in this well to isolate the producing zone and it's execution details.
2	
3	Depth of zone to be isolated. Depth of Cement plug and it's length, Cement Slurry design ie its thickening time and compressive strength after 24 hrs, 36 hrs, Cement test report be provided.
4	
5	Who executed the job at site and its execution report.
6	Was the Cement plug top checked after setting of cement and tested positively or negatively to ensure perfect placement of mechanical barrier before removal of BOP
7	What were the activities done from placement of cement plug to removal of BOP from the well head.
8	Who senior officers were present at site at the time of removal of BOP their name and designation (CONTRACTOR side and OIL side) and their experience details.

(1) Detailed Cement plug job plan:

Job was planned as per draft addendum -1 dated 25.05.2020 as follows: (1) R/in OE tubing down to 1200 m and carry out tubing integrity test using colored solution.

2) If OK, Place hi-vis pill in the range 1200 – 1000 m. P/out tubing upto1000 m and reverse circulate out excess pill.

3) Place ___ gallons of 118 pcf cement slurry from 1000 m up to 900 m. P/out tubing up to 900 m and reverse circulate out excess cement. POOH OE tubing.

4) WoC for 48 hours.

(2) **Execution Details:** (As per cementing Report vide **Annex-VII**) Cement plug placed at 997 M by pumping 254 gallons of 114 pcf cement slurry on 26.05.2020 and cementing completed at 04:00 pm

3731.5-3737.5 meter

(1) Depth of Cement Plug: 1000 m up to 900 m (as per plan) (2) Length: 100 meter (as per plan)

(3) **Cement Slurry design** : The Initial Setting Time (IST) and Final Setting Time (FST) of the slurry was 05 hours 45 minutes & 06 hours 05 minutes respectively. (4) **Compressive strength after 24 hrs, 36 hrs**: The compressive strength after 24 hrs and 36 hrs was 1560 psi & 1900 Psi respectively. (Cement Test Report provided vide **Annex-V)**

(1) Collectively executed by Chemical, Drilling Services (Drilling-Workover & Drilling-Cementing) and Contractor (2) Cementing Report (Job report attachted vide **Annex - VI)**

BOP was removed by the Contractor's crew before arrival of OIL personnel, but as per report, testing of cement plug was not done before the removal of BOP

(1) WOC (2) Open-ended drill pipe was pulled out of hole, (3) Flow nipple, riser and BOP were rigged down.;

Following Personnel from the Contractor, i.e M/s John Energy were present: Shri Sidhartha Gogoi, Driller. Experience 15 year (approximately)

9 Do they ever attended IADC (International Association of Drilling Contractors) recognised well control training course, if so when and where?

10 When well was initially flowing after removal of BOP and what action did the crew take as per advise of Rig Incharge

11 How much time the well gave from start of flow till to the time of actual blowout.

Others

1 What was initial flow from the well on 27 th May after blowout ie the day of blowout occurred,

2 How the well caught fire on 9th of June ie after nearly 14 days any idea?

3 What is the estimated present flow from the well

4 Is there any notice of fall of reservoir pressure in surrounding wells of the field.

1 *Their Names and designation of employees of OIL died in this incident and cause of death.*

(1) Yes, (2) Shri Sidhartha Gogoi, Driller attended Well servicing Workover, Certificate validity : 29.11.2018-29.11.2020, Certificate No: 57D67501-3162FF, Name of Institute: PetroTalent, Institute of Petroleum technology, Pune

(1) Well started to flow around 08:55 am, (2) Tried to shut the well.

(2) Approximately 01:30 Hrs

Kill fluid followed by gas and condensate

Enquiry is under process

Not measured

No production drop has been observed in any of the wells in Baghjan field during this period

(1) Late Tikheswar Gogoi,Asstt operator (Fire Service), and Late Dulrlov Gogoi, Asstt operator (Fire Service) (2) Enquiry process not completed

Sl No	Querries
1	I understand bottom zone at 3870 mtr was successfully isolated by putting BP at ie above the zone of perforation and tested at 1000 psi. Ok.
2	For testing upper sand ie 2nd sand at depth 3729 mtr a Retainer Packer was set at 3590 mtr ie about 140 mtr above the planned perforation depth and then lowered Tubing with LTSA and packer was stabbed in. **Why packer was set so much above the zone?**
3	Then I understand wire line perforation gun of 2-1/18 inch size was lowered through tubing and through packer and perforated the zone at 3731.5 to 3737.5 mtr. After perforation wire line gun was pulled out but observed THP and SICP. That means packer tubing seal was not working so SICP was observed. Am I correct?
4	Then tubing volume was bulldozed with liquid and tubing and casing pressure was brought down to zero. Then tubing was perforated above packer at 3574 mtr and circulated the well with 73 lb/cuft sodium formate solution and well was killed.
5	Please confirm the packer used in the well is a full bore packer without NRV. Am I correct? Otherwise in case of retainer packer with NRV once stabbed out the retainer would have worked as BP.
6	Cement plug was placed between 1000 to 900 mtr and at this depth what will be **deviated angle of 5-1/2 Casing?**
7	2ndly Cement slurry test report does not indicate compressive strength after 12 or 24 hrs.
8	In the plan WOC was suggested as 48 hrs, then **why crew** did not wait for 48 hrs before removing BOP and **whose instruction** tubings were pulled out after 12 hrs and BOP was removed much before 48 hrs.

Comments

Yes.

The Retainer packer was set @ 3590 m to keep expose the uppermost possible hydrocarbon bearing 3618-m Narpuh Sand, for future testing (i.e. 28 m above the uppermost sand zone). Being a permanent packer, the provision for testing and to successively complete all the sands was basically kept open in the well BGN-05. This is a general practise followed in OIL in case of multi-stack sands in close proximity and to avoid any future downhole complication that may arise due to milling/ pushing down of the Retainer packer.

Difficult to ascertain the point of leakage for pressure build up in casing after perforation.

Tubing pressure was brought down to 250psi and casing pressure was brought down to zero.

It was a retainer packer without NRV.

MD	INCLINATION
905m	26 °
998m	25 °

Yes, not indicated.

1) As per the amended plan, cementation job was completed at 16:00 Hrs on 26.05.2020 and WOC was 48 hrs. The Installation Manager recorded to carry out work on well head in presence of commissioing personnel. However, the Contractor's (M/s John Energy Ltd.) crew removed the BOP without the knowledge or Instruction from the Installation Manager and before arrival of the OIL's Commissioing Team. It is not known why the Contractor's personnel removed the BOP deviating the laid down procedures. (2) Tubings were pulled out of hole as per program.

9 Also observed in the plan there was no instruction to tag and test the cement plug positively or negatively. **Is it a normal practice followed by OIL** not to tag and test cement plug used as barrier specially in case of zone isolation of Gas well.

10 **Is there no practice** to put one BP above cement plug and testing to ensure 100% zonal isolation specially in case of Gas wells. That was done in case of isolation of bottom most zone at 3870 mtr. **Why** the same practice was not followed in the case of 2 nd zone?

11 **Why and who decided** to place the plug at 1000 to 900 Mtr but not at bottom above the packer. Is it a normal practice followed by OIL in past also to place cement plug much above the zone of isolation specially in case of Gas well? What is the OISD guidelines? Please provide.

12 What is likely formation pressure of this zone?

As per the normal practice followed by OIL cement plug is tagged and tested when it is placed for abandonment purpose (temporary / permanent).

For temporary and permenant abandonment OIL follows guidelines of OMR-2017 and OISD -175. However, in this case, as the isolation requirement was of temporary nature for a short period only to facilitate wellhead repair job, a cement plug was placed to act as a barrier during the repair job. Moreover, to the best of our knowledge, there is no existing OISD guideline in this regard specific to the situation of BGN-05.

(1) It was a collective decision. (2) OIL do not have separate practice/policy for Gas Well (3) To the best of our knowledge, it is not covered under any existing OISD guideline.

The Eocene reservoirs are multistaked and SBHP varies in the range 402 ksc to 429.5 ksc in different fault blocks in different point of time.

Sl No	Querries
1	The type and capacity (tonnage) of work-over rig deployed in Baghjan well-5.
2	The type, model and make of Production Packer used in the 2nd Zone of this well.
3	Whether Retainer packer or TSA was defective as after perforation of the zone both SITP and SICP were observed.
4	What was observed after pull out of tubing with TSA. If TSA was found damaged then how and why? Plan was to lower tubing with new TSA to stab in packer and to re-complete the well.
5	Actual casing policy of this well and cement rise behind casings.
6	What is the angle of deviation of the well at 900 to 1000 mtr.
7	Why the leakage in Tubing head spool was not noticed before perforating the 2nd zone. Should have been tested before perforation of the zone. This is a normal practice.

Comments

1) Self - Propelled, Mobile 550 HP, WORKOVER with hoisting capacity 138 tons (125 MT or Tonnes) (2) MAKE: SJ Petroleum Machinary Co., China Model: JC550, SN: 091204

Wire Line Set Retainer Production Packer, Model 'BFB-1', Make: BOTIL

No defect was detected during visual inspection of Retainer packer or TSA prior to running in of the same.

After pulling out ,the TSA was visually inspected and was not found to be damaged. The TSA was redressed as a regular practice prior to running in to re complete the well.

Casing Policy attached

MD	INCLINATION
905 m	26 °
998 m	25 °

During production of the well prior to workover, B-annulus pressure was not observed. During initial well killing operation no pressure was observed in the B-annulus. Hence Tubing head spool was not tested before perforating the 2nd zone.

Monthly Production Report

Run Time
03-Jul-20
15:14:21

OIL INDIA LIMITED, Duliajan

Well Number (Completion)	Reservoir :	Loc : TN	Station : Baghjan EPS
BGN005	Baghjan Langpar Sand (Well BGN001 Block)	Oil Field : Greater Chandmari Field Area : Baghjan	Lease : Baghjan M/L

Period	No of Prod Days	Interval Production			Average Production Rate			Water Cut (%)	GOR (scum/kl)	Cumulative Production		
		Oil (Kls)	Water (Kls)	Gas (MSCUM)	Oil (KLPD)	Water (KLPD)	Gas (mscumd)			Oil (KLS)	Water (KLS)	Gas (mscum)
Sep-2015	30.0	276.0	0.0	2457.1	9.2	0.0	81.9	0.00	8902.71	276.0	0.0	2457.15
Oct-2015	29.0	527.0	93.0	4031.9	18.2	3.2	139.0	15.00	7650.68	803.0	93.0	6489.06
Nov-2015	27.4	520.9	54.8	2049.1	19.0	2.0	74.7	9.52	3933.69	1323.9	147.8	8538.18
Dec-2015	30.9	589.0	93.0	2100.8	19.1	3.0	68.0	13.64	3566.73	1912.9	240.8	10638.99
Jan-2016	31.0	589.0	93.0	3659.3	19.0	3.0	118.0	13.64	6212.81	2501.9	333.8	14298.33
Feb-2016	29.0	551.0	87.0	4183.3	19.0	3.0	144.3	13.64	7592.19	3052.9	420.8	18481.62
Mar-2016	31.0	589.0	93.0	3945.1	19.0	3.0	127.3	13.64	6697.89	3641.9	513.8	22426.68
Apr-2016	30.0	570.0	90.0	4229.6	19.0	3.0	141.0	13.64	7420.44	4211.9	603.8	26656.33
May-2016	31.0	589.0	93.0	3774.0	19.0	3.0	121.7	13.64	6407.44	4800.9	696.8	30430.31
Jun-2016	30.0	810.0	30.0	3385.4	27.0	1.0	112.8	3.57	4179.56	5610.9	726.8	33815.76
Jul-2016	31.0	837.0	31.0	3885.2	27.0	1.0	125.3	3.57	4641.83	6447.9	757.8	37700.97
Aug-2016	31.0	837.0	31.0	3903.9	27.0	1.0	125.9	3.57	4664.17	7284.9	788.8	41604.88
Sep-2016	29.8	805.0	30.0	4628.0	27.0	1.0	155.3	3.59	5749.04	8089.9	818.8	46232.86
Oct-2016	31.0	868.0	31.0	4509.0	28.0	1.0	145.5	3.45	5194.71	8957.9	849.8	50741.87
Nov-2016	30.0	840.0	30.0	4664.8	28.0	1.0	155.5	3.45	5553.33	9797.9	879.8	55406.66
Dec-2016	31.0	840.0	30.0	4064.6	27.1	1.0	131.1	3.45	4838.83	10637.9	909.8	59471.27
Jan-2017	31.0	868.0	31.0	4108.8	28.0	1.0	132.5	3.45	4733.63	11505.9	940.8	63580.06
Feb-2017	26.6	742.0	26.0	3524.8	27.9	1.0	132.4	3.39	4750.34	12247.9	966.8	67104.81
Mar-2017	30.9	992.0	31.0	4186.1	32.1	1.0	135.5	3.03	4221.84	13239.9	997.8	71292.88
Apr-2017	30.0	960.0	60.0	3966.4	32.0	2.0	132.2	5.88	4131.63	14199.9	1057.8	75259.24

OIL INDIA LIMITED, Duliajan

Monthly Production Report

Well Number (Completion)	Reservoir :	Loc : TN	Station : Baghjan EPS
BGN005	Baghjan Langpar Sand (Well BGN001 Block)	Oil Field : Greater Chandmari Field Area : Baghjan	Lease : Baghjan M/L

Period	No of Prod Days	Interval Production			Average Production Rate			Water Cut (%)	GOR (scum/kl)	Cumulative Production		
		Oil (Kls)	Water (Kls)	Gas (MSCUM)	Oil (KLPD)	Water (KLPD)	Gas (mscumd)			Oil (KLS)	Water (KLS)	Gas (mscum)
May-2017	31.0	992.0	62.0	4941.4	32.0	2.0	159.4	5.88	4981.28	15191.9	1119.8	80200.67
Jun-2017	29.7	960.0	60.0	3611.3	32.4	2.0	121.7	5.88	3761.80	16151.9	1179.8	83811.99
Jul-2017	31.0	992.0	62.0	3696.6	32.0	2.0	119.2	5.88	3726.45	17143.9	1241.8	87508.63
Aug-2017	31.0	937.0	62.0	4046.0	30.2	2.0	130.5	6.21	4318.01	18080.9	1303.8	91554.61
Sep-2017	30.0	810.0	60.0	3915.2	27.0	2.0	130.5	6.90	4833.52	18890.9	1363.8	95469.76
Oct-2017	31.0	837.0	62.0	3648.8	27.0	2.0	117.7	6.90	4359.35	19727.9	1425.8	99118.54
Nov-2017	30.0	837.0	62.0	3518.1	27.9	2.1	117.3	6.90	4203.26	20564.9	1487.8	102636.67
Dec-2017	31.0	810.0	60.0	4150.2	26.1	1.9	133.9	6.90	5123.69	21374.9	1547.8	106786.86
Jan-2018	31.0	810.0	60.0	4196.5	26.1	1.9	135.4	6.90	5180.81	22184.9	1607.8	110983.31
Feb-2018	28.0	756.0	56.0	3264.7	27.0	2.0	116.6	6.90	4318.34	22940.9	1663.8	114247.98
Mar-2018	31.0	837.0	62.0	3885.4	27.0	2.0	125.3	6.90	4642.09	23777.9	1725.8	118133.41
Apr-2018	30.0	810.0	60.0	3924.5	27.0	2.0	130.8	6.90	4845.05	24587.9	1785.8	122057.90
May-2018	31.0	857.0	62.0	3791.0	27.6	2.0	122.3	6.75	4423.57	25444.9	1847.8	125848.90
Jun-2018	28.5	811.0	58.0	3466.6	28.5	2.0	121.6	6.67	4274.50	26255.9	1905.8	129315.52
Jul-2018	29.5	847.0	52.0	2817.6	28.8	1.8	95.6	5.78	3326.53	27102.9	1957.8	132133.09
Aug-2018	31.0	899.0	0.0	2639.0	29.0	0.0	85.1	0.00	2935.44	28001.9	1957.8	134772.05
Sep-2018	30.0	870.0	0.0	2556.7	29.0	0.0	85.2	0.00	2938.69	28871.9	1957.8	137328.71
Oct-2018	31.0	899.0	0.0	2648.8	29.0	0.0	85.4	0.00	2946.33	29770.9	1957.8	139977.46
Nov-2018	30.0	870.0	0.0	2558.4	29.0	0.0	85.3	0.00	2940.66	30640.9	1957.8	142535.83
Dec-2018	31.0	899.0	0.0	2558.1	29.0	0.0	82.5	0.00	2845.54	31539.9	1957.8	145093.97
Jan-2019	29.2	899.0	0.0	2666.2	30.8	0.0	91.4	0.00	2965.72	32438.9	1957.8	147760.15
Feb-2019	24.8	812.0	0.0	2087.5	32.7	0.0	84.1	0.00	2570.81	33250.9	1957.8	149847.65
Mar-2019	30.8	899.0	0.0	2814.3	29.2	0.0	91.5	0.00	3130.49	34149.9	1957.8	152661.96

OIL INDIA LIMITED, Duliajan

Monthly Production Report

Well Number (Completion)	Reservoir :	Loc : TN	Station : Baghjan EPS
BGN005	Baghjan Langpar Sand (Well BGN001 Block)	Oil Field : Greater Chandmari Field Area : Baghjan	Lease : Baghjan M/L

Period	No of Prod Days	Interval Production			Average Production Rate			Water Cut (%)	GOR (scum/kl)	Cumulative Production		
		Oil (Kls)	Water (Kls)	Gas (MSCUM)	Oil (KLPD)	Water (KLPD)	Gas (mscumd)			Oil (KLS)	Water (KLS)	Gas (mscum)
Apr-2019	30.0	870.0	0.0	2746.2	29.0	0.0	91.5	0.00	3156.51	35019.9	1957.8	155408.13
May-2019	30.6	841.0	0.0	2802.2	27.5	0.0	91.6	0.00	3331.95	35860.9	1957.8	158210.29
Jun-2019	29.0	870.0	0.0	2654.9	30.0	0.0	91.5	0.00	3051.58	36730.9	1957.8	160865.17
Jul-2019	30.7	899.0	0.0	2721.7	29.3	0.0	88.7	0.00	3027.43	37629.9	1957.8	163586.83
Aug-2019	29.0	899.0	0.0	2310.1	31.0	0.0	79.8	0.00	2569.67	38528.9	1957.8	165896.96
Sep-2019	30.0	870.0	0.0	4515.0	29.0	0.0	150.5	0.00	5189.66	39398.9	1957.8	170411.97
Oct-2019	31.0	899.0	0.0	4210.4	29.0	0.0	135.8	0.00	4683.38	40297.9	1957.8	174622.33
Nov-2019	29.7	870.0	0.0	3698.4	29.3	0.0	124.7	0.00	4250.99	41167.9	1957.8	178320.68
Dec-2019	22.9	612.0	0.0	1816.3	26.8	0.0	79.4	0.00	2967.81	41779.9	1957.8	180136.98
Jan-2020	31.0	899.0	0.0	3759.3	29.0	0.0	121.3	0.00	4181.69	42678.9	1957.8	183896.32
Feb-2020	28.1	730.2	0.0	3623.2	26.0	0.0	129.0	0.00	4962.21	43409.1	1957.8	187519.57
Mar-2020	29.7	771.3	0.0	4311.7	26.0	0.0	145.3	0.00	5589.94	44180.4	1957.8	191831.27
Apr-2020	24.1	780.0	0.0	2907.3	32.3	0.0	120.5	0.00	3727.27	44960.4	1957.8	194738.54

End of Data

M/s Rtvadhe Commuda

ऑयल इंडिया लिमिटेड
Oil India Limited
Conquering Newer Horizons

W/O & P
G&R department
workover@oilindia.in

Ref. No. CGM (G&R)/WO/010/2020-21

Date: 28th April, 2020

WELL BAGHJAN 005 (TN)

(Deviated)

WORKOVER PROGRAMME

(All depths are in metre below the original derrick floor)

A. BASIC DATA

Asset / Field / Area/ Installation	:	EA / Greater Chandmari / Baghjan / BGN EPS
D.F. Elevation	:	129.53 m asl
G.L. Elevation	:	120.39 m asl
Deviation Correction	:	66.54 m
9.5/8" Casing Shoe at	:	3336.46 m
Cement top behind 5.1/2" casing	:	3360 m
2.7/8" tubing with Botil Hydraulic packer	:	3818 m
Perforations in the range	:	3869.5 – 3872.5 m - Open *3870-m Langpar Sand (BGN001 Block)*
Bridge Plug milled/pushed down to	:	3876 m
5.1/2" Float collar at	:	3876.46 m
5.1/2" Casing shoe at	:	3899.57 m
SBHP at pool datum of 3665 mbd of BGN001 block in the well BGN020	:	402.15 ksc (recorded on 13.10.2016)
Cumulative gas produced till Mar 2020	:	191.83 MMSCM
Cumulative condensate produced till Mar 2020		44180 Kls

B. WELL HISTORY

Initially the well was completed in the 3870-m Langpar Sand (Well BGN 001 Block) through perforation in the range 3869.5 – 3872.5 m. There was an immediate pressure build-up of 48 ksc in tubing. On opening the well to well head setup (Baghjan-2) through 4 mm bean (FTHP: 239 Ksc), it produced mainly gas. However, detailed production testing could not be carried out on account of unavailability of infrastructure to produce gas at that time. Therefore, the well was killed with 85 lbs/cft mud and plugged back by setting a bridge plug at 3868 m with 5 feet of cement dumped on it. Subsequently, OE tubing was lowered down to top of cement plug/BP and changed over to water. Tubing was then pulled back and landed at 496 m and the well was kept shut-in.

In a workover in Mar 2015, the bridge plug was milled/pushed down to 3876 m (FC). Subsequently, WLD recorded CBL-VDL in the range 3875.5-3263.0 m on 29.03.2015 which showed good isolation against the prospective sand and MIT log in the range 3875 -15 m which indicated no significant casing damage. Further, the well was completed in the 3870-m Langpar Sand by setting hydraulic packer at 3818 m and it was kept shut in due to unavailability of testing facility.

The well was on production since Sep 2015. Currently the well is producing 88000 SCMD of gas with 29 Klpd condensate (API: 42 deg). Recently, it has been observed that the well is producing from the gas cap of BGN001 block which may lead to fast depletion of the reservoir pressure resulting in lesser recovery.

View above, it has been decided to plug back the existing 3870-m Langpar Sand and complete the well higher-up in the 3729-m Lk+Th I+II Sand.

C. OPERATIONAL STEPS

1. WLD to puncture tubing to facilitate well killing.
2. Kill the well with 73 pcf Sodium Formate brine. Observe the well for any inflow.
3. Unset packer, circulate thoroughly and p/out production string along with packer.
4. Make a round trip of rotovert with J-nipple down to 3876 m.
5. WLD to record CBL-VDL-CAST log.
6. WLD to set BP @ 3865 m. Test BP @ 1000/1500 psi.
7. If OK, lower OE tubing down to 3860 m & changeover to water. P/out OE tubing.
8. R/in 2.7/8" production string with Hydraulic packer & GLVs down to 3680 m and set packer.
9. WLD to perforate the 3729-m LK+TH sand (Details will be provided separately).
10. Bring the well on production using GLVs/NPU/CTU, if required.

D. GENERAL REMARKS

1. Number of shifts (12 hrs) required to complete the job would be 90.
2. BOP to be tested upto 10,000 psi. (RWP)
3. This is an S-bend deviated well with maximum drift angle of 26° at 811 m (MWD). Moreover, the well is nearly vertical below 1499 m.
4. All other necessary safety precautions to be taken during the entire operations.
5. Current FTHP: 280 ksc; SICP: 280 ksc.

(Sanjay Kumar Dhiraj)
Dy. General Manager (WO&P)
For Chief General Manager (G&R)

ऑयल इंडिया लिमिटेड
Oil India Limited

Conquering Newer Horizons

W/O & P
G&R Department

Ref. No. CGM (G&R)/WO/000/2020-21 Date: 25th May, 2020

WELL BAGHJAN005 (TN)

Addendum-1

(All depths are in metre below the original derrick floor)

A. WELL HISTORY

Further to issuance of original workover programme [Ref .No. CGM (G&R)/WO/010/2020-21Dated: 11thMay, 2020], WLD punctured tubing and the well was killed with 73 pcf Sodium Format solution. Further, tried to unset packer with WoSupto 150 klbs - without success.Hence, SLB cut tubing above packer and string got released at WoSupto 153 klbs. On p/out found hydraulic packer retrieved with cut tubing. Thereafter,a rotovert roundtrip was madedown to 3876 m.Further, on 09.05.2020 SLB lowered CBL-VDL-USIT tool but couldn't record log due to malfunctioning of tool. Next day SLB set BP at 3865 m which was tested at 1000 psi- found Ok. Then, OE tubing was lowered down to BP top and changeover the well fluid to water and OE tubing was p/out. Again on 13.05.2020, WLD recorded CBL-VDL-CAST log in the range 3862—3600 m and 500 m upto surface which showed poor cement bonding against the sand ranges but good bonding above and below the objective sand and no major casing anomaly was found. And on 14.05.2020 WLD set Retainer packer at 3590 m. Subsequently, the well was completed with premium tubing and TSA stabbed onto retainer packer through perforations in the range 3731.5-3737.5 m carried out on 18.05.2020 using 2.1/8" Power Enerjet gun. Immediate pressure build-up of 300 psi was observed. Then, pressure gradually increased uptoSITP:4400 psi; SICP: 3900 psi and B-Annulus pressure: 500 psi. Hence, on 21.05.2020, SLB punctured tubing @ 3574 m and the well was killed with 73 pcf Sodium Formatesolution. Further, TSA was unstabbed and P/out with tubing. On testing WF spool it was found to be leaking.

View above, it has been decided torepair/replace WF spool and recomplete the well in the 3729-m LK+TH I+II Sand with premium tubing.

B. OPERATIONAL STEPS

1. R/in OE tubing down to 1200 m and carry out tubing integrity test using colored solution.
2. If OK, Place hi-vis pill in the range 1200 – 1000 m. P/out tubing upto1000 m and reverse circulate out excess pill.
3. Place ___ gallons of 118 pcf cement slurry from 1000 m up to 900 m. P/out tubing up to 900 m and reverse circulate out excess cement. POOH OE tubing.
4. WoC for 48 hours.
5. Repair/replace& test WF spool.
6. R/in bit with mud motor, clean cement down to 1200 m and P/out bit.
7. Make a roundtrip of rotovert with J-nipple down to 3590 m.
8. R/in 2.7/8" premium tubing with TSA down to 3590 m and stab onto retainer packer.
9. Bring the well onto production using NPU&CTU, if necessary.

C. GENERAL REMARKS

1. Comments are required from concerned departments.
2. All necessary safety precautions to be taken during the entire operation.
3. This is an S-bend deviated well with maximum drift angle of 26° at 811 m (MWD). The well is nearly vertical below 1499 m.

ऑयल इंडिया लिमिटेड
Oil India Limited
Conquering Newer Horizons

W/O & P
G&R Department
workover@oilindia.in
6375

Ref. No. CGM (G&R)/WO/024/2020-21

Date: 27th May, 2020

WELL BAGHJAN 005 (TN)

Addendum-1

(All depths are in metre below the original derrick floor)

A. WELL HISTORY

Further to issuance of original workover programme [Ref .No. CGM (G&R)/WO/010/2020-21 Dated: 11th May, 2020], WLD punctured tubing and the well was killed with 73 pcf Sodium Formate solution. Further, tried to unset packer with WoS upto 150 klbs - without success. Hence, SLB cut tubing above packer and string got released at WoS upto 153 klbs. On p/out found hydraulic packer retrieved with cut tubing. Thereafter, a rotovert roundtrip was made down to 3876 m. Further, on 09.05.2020 SLB lowered CBL-VDL-USIT tool but couldn't record log due to malfunctioning of tool. Next day, SLB set BP at 3865 m which was tested at 1000 psi- found Ok. Then, OE tubing was lowered down to BP top and changeover the well fluid to water and OE tubing was p/out. Again on 13.05.2020, WLD recorded CBL-VDL-CAST log in the range 3862—3600 m and 500 m upto surface which showed poor cement bonding against the sand ranges but good bonding above and below the objective sand and no major casing anomaly was found. And on 14.05.2020 WLD set Retainer packer at 3590 m. Subsequently, the well was completed with premium tubing and TSA stabbed onto retainer packer through perforations in the range 3731.5-3737.5 m carried out on 18.05.2020 using 2.1/8" Power Enerjet gun. Immediate pressure build-up of 300 psi was observed. Then, pressure gradually increased upto SITP: 4400 psi; SICP: 3900 psi and B-Annulus pressure: 500 psi. Hence, on 21.05.2020, SLB punctured tubing @ 3574 m and the well was killed with 73 pcf Sodium Formate solution. Further, TSA was unstabbed and P/out with tubing. On testing tubing head spool, it was found to be leaking.

View above, it has been decided to repair/replace tubing head spool and recomplete the well in the 3729-m LK+TH I+II Sand with premium tubing.

B. OPERATIONAL STEPS

1. R/in OE tubing down to 1200 m and carry out tubing integrity test using colored solution.
2. If OK, Place hi-vis pill in the range 1200 – 1000 m. P/out tubing upto 1000 m and reverse circulate out excess pill.
3. Place 254 gals of 114 pcf cement slurry from 1000 m upto 900 m. P/out tubing upto 900 m and reverse circulate out excess cement. P/back tubing upto safe distance (cementing to decide).
4. WoC for 48 hours.
5. Repair/replace & test tubing head spool.
6. R/in bit with mud motor, clean cement down to 1200 m and P/out bit.
7. Make a roundtrip of rotovert with J-nipple down to 3590 m.
8. R/in 2.7/8" premium tubing with TSA down to 3590 m and stab onto retainer packer.
9. Bring the well onto production using NPU & CTU, if necessary.

C. GENERAL REMARKS

1. This is a high pressure gas well. All necessary safety precautions to be taken during the entire operation.
2. This is an S-bend deviated well with maximum drift angle of 26° at 811 m (MWD). The well is nearly vertical below 1499 m.

ऑयल इंडिया लिमिटेड
Oil India Limited
Energising Newer Horizons

CHEMICAL LABORATORY
(ISO 9001:2015 Certified Laboratory)
CHEMICAL DEPARTMENT, DULIAJAN-786602, ASSAM, INDIA
Phone: 91-374-2800329, Fax: 91-374-2801327
(Email:chemlab@oilindia.in)

CEMENT TEST REPORT

ChemLab/Cement/Report/Plug/05

DGM (DRILLING-CEMENTING)
Report Ref: Chem/Cmnt/Plug/09/20-21
Memo Ref No: OIL/G/CMTC/Mem/3351
Memo Date: 26.05.2020

Client: Drilling(Cementing)
Well No/LOC-Baghjan#05

Date: 26.05.2020
Rig: -
Field: Baghjan

Job Type:	Plug	Depth:	1000 to 900 m		
BHT:	46 degC	BHSQT:	37 degC	BHP-3176 psi	
Starting Temp:	27 °C	Time to Temp:	-		
Starting Pressure:		Time to Pressure:	-		

Composition:

Cement:	N/S Digvijay	Class:	API class 'G'	Sp.Gr.:	3.15
Slurry Density:	114 lbs/cft	Yield:	1.44 cft/bag (50Kg/bag)	Slurry Type:	Single
Grout(%):	50				

Chemical	Concentration (BWOC)	Concentration (BWOW)	Remarks
HR800	0.275%	0.55%	Retarder

Rheology

Viscometer (Rpm)	Dial Reading at 27degC	Dial Reading at 60degC
600	50	94
300	27	60
200	18	57
100	10	46
6	4	25
3	3	13

Temp	AV	PV	YV
At 27 degC	25	23	4
At 60 degC	47	34	26

Setting Time at 60degC

IST (hr:min)	FST (hr:min)
5:45	06:05

Compressive Strength@ BHSQT

Time(hrs)	CS(psi)
-	-

Free Fluid:

Fluid Loss

Comments

1.Sample collected by cementing section of Drilling Department.
2.The above sample is recommended for Plug cementing job at Well No:Baghjan#05
3.Gauging water to be treated with 0.55% HR800.

Tested By:
S.U.Rao
D.C.Dutta
R.Saikia
H.Phukan

(B.Kalita)
Dy Chief Chemist(Lab)
For DGM Chemical(Lab)
For GM-Chemical(Lab)

Copy:CED(cementing)/Cement Section/Chemist-in-charge

Gmail

B.P. Katakey <katakeybp@gmail.com>

Re: Technical data of Baghjan field and well no 5 of OIL.

Ajit Hazarika <hazarika.akh@gmail.com>
To: "B. P. Katakey" <katakeybp@gmail.com>

Wed, Oct 14, 2020 at 10:02 AM

---------- Forwarded message ---------
From: **Ajit Hazarika** <hazarika.akh@gmail.com>
Date: Fri, 3 Jul 2020 at 9:48 AM
Subject: Fwd: Technical data of Baghjan field and well no 5 of OIL.
To: anjanphukan@oilindia.in <anjanphukan@oilindia.in>
Cc: bpkatakey@ymail.com <bpkatakey@ymail.com>

Dear Sri Phukan,

Please refer to the high power committee constituted by NGT Govt of India to investigate the cause of Oil and Gas leakage and various environmental damages caused by the blowing well No-5 of Baghjan filed. I have been nominated as one of the member of the committee and your name has been nominated by CMD OIL as nodal officer to provide technical data to the committee.

I need following technical information of the Baghjan filed and well data of the blowing well ie Baghjan well no 5. I will ask further information if required during course of investigation later. As we have to submit our report within a period of 30 days from the date of issue of the order, so please provide the desired information at the earliest but not later than 7 days.

Annexure-1

1. History of Baghjan field.
When this field was discovered, how many exploratory wells were drilled, Average target depth of wells. Area of the field. In place reserves, Recoverable reserves. Reservoir pressure. Is it a Gas field or both Oil and Gas, How many hydrocarbon bearing sands were found, their average depth and content. Main pay sand details and it's age.

2. Development of the field.
When this field was developed, how many developmental wells are drilled so far, type of wells ie Vertical, Directional, Horizontal, ERD wells their nos, Average target depth of wells and formation pressure. When the field was put on production and initial volume of production and peak production volume. What is present production of the field ie Oil, Gas and Condensate and quantity of estimated loss of production due to the blowout in well no 5. General casing policy of wells and cement rise planned behind each casings. Size of final production casing. Is it packer completion or open ended tubing completion and tubing size,

3. Some information of Well no 5.
Details of this well. When it was drilled and target depth in metre. Casing policy adopted in this well. Vertical or Deviated. If deviated its profile. Final casing size and production tubing size. Was it a packer completion well or open ended tubing Completion, how many zones were encountered in this well, from which zone it was producing and what was production history of this well ie Oil, Gas and Condensate, Depth of the producing zone, it's formation pressure, (BHP and Well Head flowing pressure) type of completion fluid and it's specific gravity. Was any time this well was worked over in the past other than this time? If yes then provide the objective of the last work- over plan and execution details. Present work-over plan of this well, who prepared the plan and objective of the work-over job. When the work-over rig was deployed and type of rig and Contractor's name, detail of activities done by this rig in this well till the date of blowout. Who was Incharge of work -over job of this well and his experience and undergone training details.

4.Do OIL follow SOP(Standard operating practices) as prescribed by OISD(OIL INDUSTRY SAFETY DIRECTORATE) in work-over operation of Oil & Gas wells. If so what is the SOP of work-over operation of Gas wells, Detailed Cement plug job planned in this well to isolate the producing zone and it's execution details. Depth of zone to be isolated. Depth of Cement plug and it's length, Cement Slurry design ie its thickening time and compressive strength after 24 hrs, 36 hrs, Cement test report be provided. Who executed the job at site and its execution report. Was the Cement plug top checked after setting of cement and tested positively or negatively to ensure perfect placement of mechanical barrier before removal of BOP, what were the activities done from placement of cement plug to removal of BOP from the well head. Who senior officers were present at site at the time of removal of BOP, their name and designation(CONTRACTOR side and OIL side)and their experience details. Do they ever attended IADC (International Association of Drilling Contractors) recognised well control training course, if so when and where?. When well was initially flowing after removal of BOP what action did the crew take as per advise of Rig incharge, how much time the well gave from start of flow till to the time of actual blowout.

5. What was initial flow from the well on 27 th May after blowout ie the day of blowout occurred, how the well caught fire on 9th of June ie after nearly 14 days any idea? What is the estimated present flow from the well and is there any notice of fall of reservoir pressure in surrounding wells of the field.

6. It is very unfortunate and sad, we came to know that couple of employees of OIL died in this incident. Their Names and designation and cause of death. Our heartfelt condolences to bereaved family.

Please provide all the information I am seeking at this stage and after going through your reply I shall decide on any other information if required by me.

Thanks,

A.K.Hazarika,
Former CMD of ONGC.

[Quoted text hidden]

Gmail

B.P. Katakey <katakeybp@gmail.com>

Re: Technical data of Baghjan field and well no 5 of OIL.

Ajit Hazarika <hazarika.akh@gmail.com>
To: "B. P. Katakey" <katakeybp@gmail.com>

Wed, Oct 14, 2020 at 10:03 AM

---------- Forwarded message ---------
From: **Anjan Jyoti Phukan** <anjanphukan@oilindia.in>
Date: Sun, 5 Jul 2020 at 2:46 PM
Subject: RE: Technical data of Baghjan field and well no 5 of OIL.
To: Ajit Hazarika <hazarika.akh@gmail.com>
Cc: bpkatakey@gmail.com <bpkatakey@gmail.com>, Dilip Kumar Das <dilipkdas@oilindia.in>, P. Chandrasekaran <pcran@oilindia.in>, Sushil Chandra Mishra <scmishra@oilindia.in>, Sanjay Kumar Rai <sanjayrai@oilindia.in>

D/Sir

Sending herewith the reply of your queries with attached files.

With Regards
Anjan Jyoti Phukan
Chief General Manager (Drilling - Services)
Oil India Limited
Duliajan
Alternate mail: ap42520@gmail.com
Mobile No : 09435038857; 09435039004

From: Ajit Hazarika [hazarika.akh@gmail.com]
Sent: Friday, July 3, 2020 9:48 AM
To: Anjan Jyoti Phukan
Cc: bpkatakey@gmail.com
Subject: Fwd: Technical data of Baghjan field and well no 5 of OIL.

CAUTION:Mail originated from outside of OIL mailing system(oilindia.in). Do not open attachments or click links unless you recognize the sender and are aware that the content is safe.

Dear Sri Phukan,

Please refer to the high power committee constituted by NGT Govt of India to investigate the cause of Oil and Gas leakage and various environmental damages caused by the blowing well No-5 of Baghjan filed. I have been nominated as one of the member of the committee and your name has been nominated by CMD OIL as nodal officer to provide technical data to the committee.

I need following technical information of the Baghjan filed and well data of the blowing well ie Baghjan well no 5. I will ask further information if required during course of investigation later. As we have to submit our report within a period of 30 days from the date of issue of the order, so please provide the desired information at the earliest but not later than 7 days.

Annexure-1

1. History of Baghjan field,
When this field was discovered, how many exploratory wells were drilled, Average target depth of wells. Area of the field, In place reserves, Recoverable reserves. Reservoir pressure. Is it a Gas field or both Oil and Gas,
How many hydrocarbon bearing sands were found, their average depth and content. Main pay sand details and it's age.

2. Development of the field.

When this field was developed, how many developmental wells are drilled so far, type of wells ie Vertical, Directional, Horizontal, ERD wells their nos, Average target depth of wells and formation pressure. When the field was put on production and initial volume of production and peak production volume. What is present production of the field ie Oil, Gas and Condensate and quantity of estimated loss of production due to the blowout in well no 5. General casing policy of wells and cement rise planned behind each casings. Size of final production casing. Is it packer completion or open ended tubing completion and tubing size,

3. Some information of Well no 5,

Details of this well. When it was drilled and target depth in metre. Casing policy adopted in this well. Vertical or Deviated. If deviated its profile. Final casing size and production tubing size. Was it a packer completion well or open ended tubing Completion, how many zones were encountered in this well, from which zone it was producing and what was production history of this well ie Oil, Gas and Condensate. Depth of the producing zone, it's formation pressure, (BHP and Well Head flowing pressure) type of completion fluid and it's specific gravity. Was any time this well was worked over in the past other than this time? If yes then provide the objective of the last work- over plan and execution details. Present work-over plan of this well, who prepared the plan and objective of the work-over job. When the work-over rig was deployed and type of rig and Contractor's name, detail of activities done by this rig in this well till the date of blowout. Who was Incharge of work -over job of this well and his experience and undergone training details.

4.Do OIL follow SOP(Standard operating practices) as prescribed by OISD(OIL INDUSTRY SAFETY DIRECTORATE) in work-over operation of Oil & Gas wells. If so what is the SOP of work-over operation of Gas wells,
Detailed Cement plug job planned in this well to isolate the producing zone and it's execution details. Depth of zone to be isolated. Depth of Cement plug and it's length, Cement Slurry design ie its thickening time and compressive strength after 24 hrs, 36 hrs. Cement test report be provided. Who executed the job at site and its execution report. Was the Cement plug top checked after setting of cement and tested positively or negatively to ensure perfect placement of mechanical barrier before removal of BOP, what were the activities done from placement of cement plug to removal of BOP from the well head. Who senior officers were present at site at the time of removal of BOP, their name and designation(CONTRACTOR side and OIL side)and their experience details. Do they ever attended IADC (International Association of Drilling Contractors) recognised well control training course, if so when and where?. When well was initially flowing after removal of BOP what action did the crew take as per advise of Rig incharge, how much time the well gave from start of flow till to the time of actual blowout.

5. What was initial flow from the well on 27 th May after blowout ie the day of blowout occurred, how the well caught fire on 9th of June ie after nearly 14 days any idea? What is the estimated present flow from the well and is there any notice of fall of reservoir pressure in surrounding wells of the field.

6. It is very unfortunate and sad, we came to know that couple of employees of OIL died in this incident. Their Names and designation and cause of death. Our heartfelt condolences to bereaved family.

Please provide all the information I am seeking at this stage and after going through your reply I shall decide on any other information if required by me.

Thanks,

A.K.Hazarika
Former CMD of ONGC.

[Quoted text hidden]

7 attachments

NGT-Baghjan -5.xlsx
19K

Annex-I_Production History BGN 5.pdf
32K

Annex-II Original Program_BGN005 WO.pdf
1111K

Annex-III Addendum-1_Draft Program_BGN005 WOBGN05.docx
84K

Annex-IV Addendum-1 signed copy _BGN005 WOAdd-1.pdf
764K

Annex-V_Cement Test Repor_BGN#05.pdf
363K

Annex-VI Cementing Job Report_BGN#05.pdf
319K

Sl No	**History of Baghjan field.**
1	When this field was discovered.
2	How many exploratory wells were drilled and Average target depth of wells.
3	Area of the field. In place reserves, Recoverable reserves.
4	
5	Reservoir pressure.
6	Is it a Gas field or both Oil and Gas.
7	How many hydrocarbon bearing sands were found, their average depth and content.
8	Main pay sand details and it's age.

Development of the field

1	When this field was developed
2	How many developmental wells are drilled so far, type of wells ie Vertical, Directional, Horizontal, ERD wells their nos.
3	Average target depth of wells and formation pressure

The discovery of hydrocarbon in this structure was made during March' 2003 after the successful completion of the first well Baghjan-1.

(1) **A total of 10 exploratory wells** (2)

Target depth of the wells are in and around 3800 m to 4300 m.

Baghjan field in around 20 km^2.

(1) **2P Oil Reserve (MMSKL)**: In Place: 13.5927 | Recoverable: 02.7859

(2)

Non Associated 2P Gas Reserve (BCM) | In Place: 38.94 | Recoverable: 25.60

(3)

Associated 2P Gas Reserve (BCM): In Place: 13.84 | Recoverable: 5.99|

Reservoir pressure varies in between 402 kg/cm2 to 429.5 kg/cm2 in Baghjan Area

Both Oil and Gas

Primarily three major hydrocarbon bearing (oil & gas) Formations viz. Langpar, Lk+Th and Narpuh are encountered in the Baghjan Field within the depth range of around 3700 m to 3900 m TVD.

Multiple reservoir sands are encountered in the field within Langpar to Narpuh Formation of Paleocene-Lower Eocene age.

Baghjan field development commenced from December 2005 after successful completion of well Baghjan-2. (The discovery of hydrocarbon was made in March' 2003 after completion of the first well Baghjan-1)

16 development wells have been drilled.

Types of well (of total 26 nos)Vertical: 01 well, J Bend : 08 wells, S bend : 17 Wells, Horizontal well: Nil, ERD well: Nil

(1) Target depth of the wells are in and around 3800 m to 4300 m. (2) Reservoir pressure varies in between 402 kg/cm2 to 429.5 kg/cm2 in Baghjan Area

When the field was put on production and initial volume of production and peak production volume

4

What is present production of the field ie Oil, Gas and Condensate and quantity of estimated loss of
5 production due to the blowout in well no 5.

General casing policy of wells and cement rise planned behind each casings.

6

7 Size of final production casing.

8 Is it packer completion or open ended tubing completion and tubing size,

Some information of Well No 5

Details of this well.

1

2 When it was drilled and target depth in metre.

3 Casing policy adopted in this well,
Vertical or Deviated. If deviated its profile.

4

5 Final casing size and production tubing size.

Commercial oil production started in December 2005 after completion of well Baghjan-2 in Langpar Sand (BGN002 Block).The production of the area increased gradually and reached a peak production level of around 910 KLPD in March 2012 with completion of more wells in the area. Thereafter, the oil production rate shows a declining trend and reached a level of around 630 KLPD in September 2016 with increased water production. However, with drilling of new producer wells, production again rose to a level of around 1000 KLPD during November 2017. The current production of the area is around 950 KLPD oil, 1.29 MMSCMD gas and 280 KLPD water. The initial reservoir is around 422.8 kg/cm2 at a depth of 3646.8 m which is 58 kg/cm2 above hydrostatic as recorded in well BGN-1 in April 2003. The current reservoir pressure is around 411.2 kg/cm2 at a depth of 3977.2 m recorded in May 2020.

Baghjan Area is producing Oil+ Condensate @ 950 klpd, Water @ 284.1 klpd & 1.3 MMSCMD Gas. Estimated loss of production in well BGN 5 due to blowout would be 90,000-95,000 scum gas and 10-15 kls Condensate per day.

1) Surface Casing: 20" (94ppf K-55xBTC): 150-200 m (Cementing planned to surface)
2) 1st Intermediate Casing: 13.3/8" (68 ppf N-80xBTC): 1400-1900 m (Cementing planned to surface)
3) 2nd Intermediate Casing: 9.5/8" (47 ppf P-110xBTC, N-80xBTC): 3000-3400 m (Cementing planned approx. 200 m inside 13.3/8" casing shoe)
4) Final/ Production casing: 5.1/2" (20ppf P-110xBTC, N-80xBTC): 3900-4400 m (Cementing planned approx. 200 m inside 9.5/8" casing shoe but may vary depending upon the cement slurry weight to make sure not to exceed fracture pressure)

5½" production casing.

All the wells are completed with packer completions with 2⅞" tubing.

Baghjan 5 was completed in the year March'2007.
Measured Drilling Depth = 3904m
Target sands: 3829 m Langpar Sand, 3781 m Lk+Th Sand SG III+IV, 3729 m Lk+Th sand SG I+II , 3673 m Narpuh sand.
Date of spudding : 20.11.2006 drilling completed on 12.03.2007 , Target depth: 3904 m
4 Stage casing policy (As described above)
Deviated
Profile: S bend
KOP = 200 M
Maximum Drift angle = 26 degree at 811 m (mwd)
Deviation correction = 66.81 m
Final casing size: 5½" and Production tubing size: 2⅞"

6	Was it a packer completion well or open ended tubing Completion.
7	How many zones were encountered in this well, from which zone it was producing and what was production history of this well ie Oil, Gas and Condensate
8	Depth of the producing zone, it's formation pressure(BHP and Well Head flowing pressure) type of completion fluid and it's specific gravity.
9	Was any time this well was worked over in the past other than this time? If yes then provide the objective of the last work- over plan and execution details.
10	Present work-over plan of this well, who prepared the plan and objective of the work-over job.
11	When the work-over rig was deployed and type of rig and Contractor's name

Packer completion

1) 04 Zones
2) Earlier producing from 3870 m Langpar Sand (SG V) which was plugged back and perforated in 3729 m Lk+Th sand SG I+II during the current workover.
Production history: Attachment vide Annex-I

(1) Earlier producing from 3870 m Langpar Sand (SG V) which was plugged back and perforated in 3729 m Lk+Th sand SG I+II during the current workover.
(2) BHP data: No BHP data in this well however, static BHP in equivalent sand in neighbouring well is approx 408.2 Ksc at mid perforation depth of 3699 m BDF
(3) Specific Gravity: Not measured in this well

First Workover. Duration: 17.03.2015-08.04.2015, Last Workover: Duration: 18.04.2020-Till date

(1) Present work-over program has been attached (Original dated 28.04.2020 vide **Annex-II** , draft addendum-1 dated 25.05.2020 vide **Annex-III** and final addendum-1 dated 27.05.2020 vide **Annex-IV**). **(2)** Plans were collectively prepared namely: G&R (Workover), Respective Assets (Eastern), Chemical, Drilling Services, Well Logging, Chemical, R&D, OGPS, Logistics and Civil. **(3)**
First WO Objective: To complete the well as gas well with permanent packer in the same 3870-m Langpar Sand (BGN 001 Block) sands after milling out the bridge plug. **(4)**
Second WO Objective: To PB the existing 3870-m Langpar Sand and complete the well higher-up in the 3729-m LK+TH I+II Sand
(1) 19.04.2020 and Pre-workover Audit on 24.04.2020, (2) Type: Mobile Rig and (3) Contractor's Name: M/s John Energy Ltd

Detail of activities done by this rig in this well till the date of blowout

12

Who was Incharge of work -over job of this well and his experience and undergone training details.

13

SOP(Standard operating practices)

1 Do OIL follow SOP (Standard operating practices) as prescribed by OISD (OIL INDUSTRY SAFETY DIRECTORATE) in work-over operation of Oil & Gas wells. If so what is the SOP of work-over operation of Gas wells,

The well taken up for work-over to plug back the bottom most 3870-m Langpar Sand and complete in the higher-up 3729-m Lk+Th I+II Sand. Accordingly, during the current workover (April-May' 2020), the bottom most 3,870 m Langpar Sand was plugged back by setting a Bridge Plug at 3,865 m and the well was completed with 2.7/8" Premium connection tubing and LTSA (Locator Tube Seal Assembly) stabbed into retainer packer at 3,590 m for producing from the higher-up 3729-m LK+TH I+II Sand. The well perforated on 18/05/2020, in the range 3731.5 – 3737.5 m after which observed immediate pressure build-up of 300 psi (SITP) on the tubing. Casing pressure observed to be zero (SICP). Then, pressure gradually increased up to SITP: 4400 psi; SICP: 3900 psi and "B" Annulus pressure: 500 psi in next two days. Hence, on 20.05.2020 well was bull dozed and SICP & SITP was reduced to zero & 250 psi. On 21.05.2020, punctured tubing @ 3574 m and the well killed with 73 pound per cubic feet Sodium Formate solution. Further, LTSA was unstabbed and Pull out with tubing. The tubing head spool found leaking on testing. View above, the decision taken to repair/replace tubing head spool and recomplete the well in the 3729-m LK+TH I+II Sand with premium tubing. As per program, cement plug placed at 997 M by pumping 254 gallons of 114 pcf cement slurry. After waiting on cementing for 12 hours, open-ended tubing pulled out of hole. On day the day of the incident,i.e, 27th May 2020, BOP was rigdown for Wellhead repair job. While working on further rig down of wellhead (WF spool), observed displacement. Tried to place the tubing hanger cone for shuting the well without succses due to increase of intesity of flow.

The workover job is carried out collectively. The departments involoved during the policy preparation (i. e G&R (Workover), Respective Assets (Eastern), Chemical, Drilling Services, Well Logging, Chemical, R&D, OGPS, Logistics and Civil) are also involved in monitoring and executing the job.

Yes, OIL follows relavent standards of OISD.

	Detailed Cement plug job planned in this well to isolate the producing zone and it's execution details.
2	
3	Depth of zone to be isolated.
	Depth of Cement plug and it's length, Cement Slurry design ie its thickening time and compressive strength after 24 hrs, 36 hrs, Cement test report be provided.
4	
5	Who executed the job at site and its execution report.
6	Was the Cement plug top checked after setting of cement and tested positively or negatively to ensure perfect placement of mechanical barrier before removal of BOP
7	What were the activities done from placement of cement plug to removal of BOP from the well head.
8	Who senior officers were present at site at the time of removal of BOP their name and designation (CONTRACTOR side and OIL side) and their experience details.
9	Do they ever attended IADC (International Association of Drilling Contractors) recognised well control training course, if so when and where?
10	When well was initially flowing after removal of BOP and what action did the crew take as per advise of Rig Incharge
11	How much time the well gave from start of flow till to the time of actual blowout.

Others

(1) Detailed Cement plug job plan:
Job was planned as per draft addendum -1 dated 25.05.2020 as follows: (1) R/in OE tubing down to 1200 m and carry out tubing integrity test using colored solution.
2) If OK, Place hi-vis pill in the range 1200 – 1000 m. P/out tubing upto1000 m and reverse circulate out excess pill.
3) Place ___ gallons of 118 pcf cement slurry from 1000 m up to 900 m. P/out tubing up to 900 m and reverse circulate out excess cement. POOH OE tubing.
4) WoC for 48 hours.
(2) **Execution Details:** (As per cementing Report vide **Annex-VII**) Cement plug placed at 997 M by pumping 254 gallons of 114 pcf cement slurry on 26.05.2020 and cementing completed at 04:00 pm
3731.5-3737.5 meter
(1) Depth of Cement Plug: 1000 m up to 900 m (as per plan) (2) Length: 100 meter (as per plan) (3) **Cement Slurry design** : The Initial Setting Time (IST) and Final Setting Time (FST) of the slurry was 05 hours 45 minutes & 06 hours 05 minutes respectively. (4) **Compressive strength after 24 hrs, 36 hrs**: The compressive strength after 24 hrs and 36 hrs was 1560 psi & 1900 Psi respectively. (Cement Test Report provided vide **Annex-V)**
(1) Collectively executed by Chemical, Drilling Services (Drilling-Workover & Drilling-Cementing) and Contractor (2) Cementing Report (Job report attachted vide **Annex - VI)**

No

(1) WOC (2) Open-ended drill pipe was pulled out of hole, (3) Flow nipple, riser and BOP were rigged down.;

(1) OIL: None (2) Contractor: Shri Sidhartha Gogoi, Driller. Experience 15 year (approximately)

(1) Yes, (2) Shri Sidhartha Gogoi, Driller attended Well servicing Workover, Certificate validity : 29.11.2018-29.11.2020, Certificate No: 57D67501-3162FF, Name of Institute: PetroTalent, Institute of Petroleum technology, Pune

(1) Well started to flow around 08:55 am, (2) Tried to shut the well.

(2) Approximately 01:30 Hrs

1. What was initial flow from the well on 27 th May after blowout ie the day of blowout occurred,
2. How the well caught fire on 9th of June ie after nearly 14 days any idea?
3. What is the estimated present flow from the well
4. Is there any notice of fall of reservoir pressure in surrounding wells of the field.

1. *Their Names and designation of employees of OIL died in this incident and cause of death.*

Kill fluid followed by gas and condensate

Enquiry is under process

Not measured

No production drop has been observed in any of the wells in Baghjan field during this period

(1) Late Tikheswar Gogoi,Asstt operator (Fire Service), and Late Dulrlov Gogoi, Asstt operator (Fire Service) (2) Enquiry process not completed

Monthly Production Report

Run Time
03-Jul-20
15:14:21

OIL INDIA LIMITED, Duliajan

Well Number (Completion)	Reservoir :	Loc : TN	Station : Baghjan EPS
BGN005	Baghjan Langpar Sand (Well BGN001 Block)	Oil Field : Greater Chandmari Field Area : Baghjan	Lease : Baghjan M/L

Period	No of Prod Days	Interval Production			Average Production Rate			Water Cut (%)	GOR (scum/kl)	Cumulative Production		
		Oil (Kls)	Water (Kls)	Gas (MSCUM)	Oil (KLPD)	Water (KLPD)	Gas (mscumd)			Oil (KLS)	Water (KLS)	Gas (mscum)
Sep-2015	30.0	276.0	0.0	2457.1	9.2	0.0	81.9	0.00	8902.71	276.0	0.0	2457.15
Oct-2015	29.0	527.0	93.0	4031.9	18.2	3.2	139.0	15.00	7650.68	803.0	93.0	6489.06
Nov-2015	27.4	520.9	54.8	2049.1	19.0	2.0	74.7	9.52	3933.69	1323.9	147.8	8538.18
Dec-2015	30.9	589.0	93.0	2100.8	19.1	3.0	68.0	13.64	3566.73	1912.9	240.8	10638.99
Jan-2016	31.0	589.0	93.0	3659.3	19.0	3.0	118.0	13.64	6212.81	2501.9	333.8	14298.33
Feb-2016	29.0	551.0	87.0	4183.3	19.0	3.0	144.3	13.64	7592.19	3052.9	420.8	18481.62
Mar-2016	31.0	589.0	93.0	3945.1	19.0	3.0	127.3	13.64	6697.89	3641.9	513.8	22426.68
Apr-2016	30.0	570.0	90.0	4229.6	19.0	3.0	141.0	13.64	7420.44	4211.9	603.8	26656.33
May-2016	31.0	589.0	93.0	3774.0	19.0	3.0	121.7	13.64	6407.44	4800.9	696.8	30430.31
Jun-2016	30.0	810.0	30.0	3385.4	27.0	1.0	112.8	3.57	4179.56	5610.9	726.8	33815.76
Jul-2016	31.0	837.0	31.0	3885.2	27.0	1.0	125.3	3.57	4641.83	6447.9	757.8	37700.97
Aug-2016	31.0	837.0	31.0	3903.9	27.0	1.0	125.9	3.57	4664.17	7284.9	788.8	41604.88
Sep-2016	29.8	805.0	30.0	4628.0	27.0	1.0	155.3	3.59	5749.04	8089.9	818.8	46232.86
Oct-2016	31.0	868.0	31.0	4509.0	28.0	1.0	145.5	3.45	5194.71	8957.9	849.8	50741.87
Nov-2016	30.0	840.0	30.0	4664.8	28.0	1.0	155.5	3.45	5553.33	9797.9	879.8	55406.66
Dec-2016	31.0	840.0	30.0	4064.6	27.1	1.0	131.1	3.45	4838.83	10637.9	909.8	59471.27
Jan-2017	31.0	868.0	31.0	4108.8	28.0	1.0	132.5	3.45	4733.63	11505.9	940.8	63580.06
Feb-2017	26.6	742.0	26.0	3524.8	27.9	1.0	132.4	3.39	4750.34	12247.9	966.8	67104.81
Mar-2017	30.9	992.0	31.0	4188.1	32.1	1.0	135.5	3.03	4221.84	13239.9	997.8	71292.88
Apr-2017	30.0	960.0	60.0	3966.4	32.0	2.0	132.2	5.88	4131.63	14199.9	1057.8	75259.24

OIL INDIA LIMITED, Duliajan

Monthly Production Report

Well Number (Completion)	Reservoir :	Loc : TN	Station : Baghjan EPS
BGN005	Baghjan Langpar Sand (Well BGN001 Block)	Oil Field : Greater Chandmari Field	Lease : Baghjan M/L
		Area : Baghjan	

Period	No of Prod Days	Interval Production			Average Production Rate			Water Cut (%)	GOR (scum/kl)	Cumulative Production		
		Oil (Kls)	Water (Kls)	Gas (MSCUM)	Oil (KLPD)	Water (KLPD)	Gas (mscumd)			Oil (KLS)	Water (KLS)	Gas (mscum)
May-2017	31.0	992.0	62.0	4941.4	32.0	2.0	159.4	5.88	4981.28	15191.9	1119.8	80200.67
Jun-2017	29.7	960.0	60.0	3611.3	32.4	2.0	121.7	5.88	3761.80	16151.9	1179.8	83811.99
Jul-2017	31.0	992.0	62.0	3696.6	32.0	2.0	119.2	5.88	3726.45	17143.9	1241.8	87508.63
Aug-2017	31.0	937.0	62.0	4046.0	30.2	2.0	130.5	6.21	4318.01	18080.9	1303.8	91554.61
Sep-2017	30.0	810.0	60.0	3915.2	27.0	2.0	130.5	6.90	4833.52	18890.9	1363.8	95469.76
Oct-2017	31.0	837.0	62.0	3648.8	27.0	2.0	117.7	6.90	4359.35	19727.9	1425.8	99118.54
Nov-2017	30.0	837.0	62.0	3518.1	27.9	2.1	117.3	6.90	4203.26	20564.9	1487.8	102636.67
Dec-2017	31.0	810.0	60.0	4150.2	26.1	1.9	133.9	6.90	5123.69	21374.9	1547.8	106786.86
Jan-2018	31.0	810.0	60.0	4196.5	26.1	1.9	135.4	6.90	5180.81	22184.9	1607.8	110983.31
Feb-2018	28.0	756.0	56.0	3264.7	27.0	2.0	116.6	6.90	4318.34	22940.9	1663.8	114247.98
Mar-2018	31.0	837.0	62.0	3885.4	27.0	2.0	125.3	6.90	4642.09	23777.9	1725.8	118133.41
Apr-2018	30.0	810.0	60.0	3924.5	27.0	2.0	130.8	6.90	4845.05	24587.9	1785.8	122057.90
May-2018	31.0	857.0	62.0	3791.0	27.6	2.0	122.3	6.75	4423.57	25444.9	1847.8	125848.90
Jun-2018	28.5	811.0	58.0	3466.6	28.5	2.0	121.6	6.67	4274.50	26255.9	1905.8	129315.52
Jul-2018	29.5	847.0	52.0	2817.6	28.8	1.8	95.6	5.78	3326.53	27102.9	1957.8	132133.09
Aug-2018	31.0	899.0	0.0	2639.0	29.0	0.0	85.1	0.00	2935.44	28001.9	1957.8	134772.05
Sep-2018	30.0	870.0	0.0	2556.7	29.0	0.0	85.2	0.00	2938.69	28871.9	1957.8	137328.71
Oct-2018	31.0	899.0	0.0	2648.8	29.0	0.0	85.4	0.00	2946.33	29770.9	1957.8	139977.46
Nov-2018	30.0	870.0	0.0	2558.4	29.0	0.0	85.3	0.00	2940.66	30640.9	1957.8	142535.83
Dec-2018	31.0	899.0	0.0	2558.1	29.0	0.0	82.5	0.00	2845.54	31539.9	1957.8	145093.97
Jan-2019	29.2	899.0	0.0	2666.2	30.8	0.0	91.4	0.00	2965.72	32438.9	1957.8	147760.15
Feb-2019	24.8	812.0	0.0	2087.5	32.7	0.0	84.1	0.00	2570.81	33250.9	1957.8	149847.65
Mar-2019	30.8	899.0	0.0	2814.3	29.2	0.0	91.5	0.00	3130.49	34149.9	1957.8	152661.96

OIL INDIA LIMITED, Duliajan

Monthly Production Report

Well Number (Completion)	Reservoir :	Loc : TN	Station : Baghjan EPS
BGN005	Baghjan Langpar Sand (Well BGN001 Block)	Oil Field : Greater Chandmari Field Area : Baghjan	Lease : Baghjan M/L

Period	No of Prod Days	Interval Production			Average Production Rate			Water Cut (%)	GOR (scum/kl)	Cumulative Production		
		Oil (Kls)	Water (Kls)	Gas (MSCUM)	Oil (KLPD)	Water (KLPD)	Gas (mscumd)			Oil (KLS)	Water (KLS)	Gas (mscum)
Apr-2019	30.0	870.0	0.0	2746.2	29.0	0.0	91.5	0.00	3156.51	35019.9	1957.8	155408.13
May-2019	30.6	841.0	0.0	2802.2	27.5	0.0	91.6	0.00	3331.95	35860.9	1957.8	158210.29
Jun-2019	29.0	870.0	0.0	2654.9	30.0	0.0	91.5	0.00	3051.58	36730.9	1957.8	160865.17
Jul-2019	30.7	899.0	0.0	2721.7	29.3	0.0	88.7	0.00	3027.43	37629.9	1957.8	163586.83
Aug-2019	29.0	899.0	0.0	2310.1	31.0	0.0	79.8	0.00	2569.67	38528.9	1957.8	165896.96
Sep-2019	30.0	870.0	0.0	4515.0	29.0	0.0	150.5	0.00	5189.66	39398.9	1957.8	170411.97
Oct-2019	31.0	899.0	0.0	4210.4	29.0	0.0	135.8	0.00	4683.38	40297.9	1957.8	174622.33
Nov-2019	29.7	870.0	0.0	3698.4	29.3	0.0	124.7	0.00	4250.99	41167.9	1957.8	178320.68
Dec-2019	22.9	612.0	0.0	1816.3	26.8	0.0	79.4	0.00	2967.81	41779.9	1957.8	180136.98
Jan-2020	31.0	899.0	0.0	3759.3	29.0	0.0	121.3	0.00	4181.69	42678.9	1957.8	183896.32
Feb-2020	28.1	730.2	0.0	3623.2	26.0	0.0	129.0	0.00	4962.21	43409.1	1957.8	187519.57
Mar-2020	29.7	771.3	0.0	4311.7	26.0	0.0	145.3	0.00	5589.94	44180.4	1957.8	191831.27
Apr-2020	24.1	780.0	0.0	2907.3	32.3	0.0	120.5	0.00	3727.27	44960.4	1957.8	194738.54

End of Data

ऑयल इंडिया लिमिटेड
Oil India Limited

Conquering Newer Horizons

W/O & P
GSR Department

Ref. No. CGM (G&R)/WO/010/2020-21

Date: 28th April, 2020

WELL BAGHJAN 005 (TN)

(Deviated)

WORKOVER PROGRAMME

(All depths are in metre below the original derrick floor)

A. BASIC DATA

Asset / Field / Area/ Installation	:	EA / Greater Chandmari / Baghjan / BGN EPS
D.F. Elevation	:	129.53 m asl
G.L. Elevation	:	120.39 m asl
Deviation Correction	:	66.54 m
9.5/8" Casing Shoe at	:	3336.46 m
Cement top behind 5.1/2" casing	:	3360 m
2.7/8" tubing with Botil Hydraulic packer	:	3818 m
Perforations in the range	:	3869.5 – 3872.5 m - Open *3870-m Langpar Sand (BGN001 Block)*
Bridge Plug milled/pushed down to	:	3876 m
5.1/2" Float collar at	:	3876.46 m
5.1/2" Casing shoe at	:	3899.57 m
SBHP at pool datum of 3665 mbd of BGN001 block in the well BGN020	:	402.15 ksc (recorded on 13.10.2016)
Cumulative gas produced till Mar 2020	:	191.83 MMSCM
Cumulative condensate produced till Mar 2020		44180 Kls

B. WELL HISTORY

Initially the well was completed in the 3870-m Langpar Sand (Well BGN 001 Block) through perforation in the range 3869.5 – 3872.5 m. There was an immediate pressure build-up of 48 ksc in tubing. On opening the well to well head setup (Baghjan-2) through 4 mm bean (FTHP: 239 Ksc), it produced mainly gas. However, detailed production testing could not be carried out on account of unavailability of infrastructure to produce gas at that time. Therefore, the well was killed with 85 lbs/cft mud and plugged back by setting a bridge plug at 3868 m with 5 feet of cement dumped on it. Subsequently, OE tubing was lowered down to top of cement plug/BP and changed over to water. Tubing was then pulled back and landed at 496 m and the well was kept shut-in.

In a workover in Mar 2015, the bridge plug was milled/pushed down to 3876 m (FC). Subsequently, WLO recorded CBL-VDL in the range 3875.5-3263.0 m on 29.03.2015 which showed good isolation against the prospective sand and MIT log in the range 3875 -15 m which indicated no significant casing damage. Further, the well was completed in the 3870-m Langpar Sand by setting hydraulic packer at 3818 m and it was kept shut in due to unavailability of testing facility.

The well was on production since Sep 2015. Currently the well is producing 88000 SCMD of gas with 29 Klpd condensate (API: 42 deg). Recently, it has been observed that the well is producing from the gas cap of BGN001 block which may lead to fast depletion of the reservoir pressure resulting in lesser recovery.

View above, it has been decided to plug back the existing 3870-m Langpar Sand and complete the well higher-up in the 3729-m Lk+Th I+II Sand.

C. OPERATIONAL STEPS

1. WLD to puncture tubing to facilitate well killing.
2. Kill the well with 73 pcf Sodium Formate brine. Observe the well for any inflow.
3. Unset packer, circulate thoroughly and p/out production string along with packer.
4. Make a round trip of rotovert with J-nipple down to 3876 m.
5. WLD to record CBL-VDL-CAST log.
6. WLD to set BP @ 3865 m. Test BP @ 1000/1500 psi.
7. If OK, lower OE tubing down to 3860 m & changeover to water. P/out OE tubing.
8. R/in 2.7/8" production string with Hydraulic packer & GLVs down to 3680 m and set packer.
9. WLD to perforate the 3729-m LK+TH sand (Details will be provided separately).
10. Bring the well on production using GLVs/NPU/CTU, if required.

D. GENERAL REMARKS

1. Number of shifts (12 hrs) required to complete the job would be 90.
2. BOP to be tested upto 10,000 psi. (RWP)
3. This is an S-bend deviated well with maximum drift angle of 26° at 811 m (MWD). Moreover, the well is nearly vertical below 1499 m.
4. All other necessary safety precautions to be taken during the entire operations.
5. Current FTHP: 280 ksc; SICP: 280 ksc.

(Sanjay Kumar Dhiraj)
Dy. General Manager (WO&P)
For Chief General Manager (G&R)

ऑयल इंडिया लिमिटेड
Oil India Limited
Conquering Newer Horizons

W/O & P
C&R Department

Ref. No. CGM (G&R)/WO/000/2020-21 Date: 25th May, 2020

WELL BAGHJAN005 (TN)

Addendum-1

(All depths are in metre below the original derrick floor)

A. WELL HISTORY

Further to issuance of original workover programme [Ref .No. CGM (G&R)/WO/010/2020-21Dated: 11thMay, 2020], WLD punctured tubing and the well was killed with 73 pcf Sodium Format solution. Further, tried to unset packer with WoSupto 150 klbs - without success.Hence, SLB cut tubing above packer and string got released at WoSupto 153 klbs. On p/out found hydraulic packer retrieved with cut tubing. Thereafter,a rotovert roundtrip was madedown to 3876 m.Further, on 09.05.2020 SLB lowered CBL-VDL-USIT tool but couldn't record log due to malfunctioning of tool. Next day SLB set BP at 3865 m which was tested at 1000 psi- found Ok. Then, OE tubing was lowered down to BP top and changeover the well fluid to water and OE tubing was p/out. Again on 13.05.2020, WLD recorded CBL-VDL-CAST log in the range 3862—3600 m and 500 m upto surface which showed poor cement bonding against the sand ranges but good bonding above and below the objective sand and no major casing anomaly was found. And on 14.05.2020 WLD set Retainer packer at 3590 m. Subsequently, the well was completed with premium tubing and TSA stabbed onto retainer packer through perforations in the range 3731.5-3737.5 m carried out on 18.05.2020 using 2.1/8" Power Enerjet gun. Immediate pressure build-up of 300 psi was observed. Then, pressure gradually increased uptoSITP:4400 psi; SICP: 3900 psi and B-Annulus pressure: 500 psi. Hence, on 21.05.2020, SLB punctured tubing @ 3574 m and the well was killed with 73 pcf Sodium Formatesolution. Further, TSA was unstabbed and P/out with tubing. On testing WF spool it was found to be leaking.

View above, it has been decided torepair/replace WF spool and recomplete the well in the 3729-m LK+TH I+II Sand with premium tubing.

B. OPERATIONAL STEPS

1. R/in OE tubing down to 1200 m and carry out tubing integrity test using colored solution.
2. If OK, Place hi-vis pill in the range 1200 – 1000 m. P/out tubing upto1000 m and reverse circulate out excess pill.
3. Place ___ gallons of 118 pcf cement slurry from 1000 m up to 900 m. P/out tubing up to 900 m and reverse circulate out excess cement. POOH OE tubing.
4. WoC for 48 hours.
5. Repair/replace& test WF spool.
6. R/in bit with mud motor, clean cement down to 1200 m and P/out bit.
7. Make a roundtrip of rotovert with J-nipple down to 3590 m.
8. R/in 2.7/8" premium tubing with TSA down to 3590 m and stab onto retainer packer.
9. Bring the well onto production using NPU&CTU, if necessary.

C. GENERAL REMARKS

1. Comments are required from concerned departments.
2. All necessary safety precautions to be taken during the entire operation.
3. This is an S-bend deviated well with maximum drift angle of 26° at 811 m (MWD). The well is nearly vertical below 1499 m.

ऑयल इंडिया लिमिटेड
Oil India Limited
Conquering Newer Horizons

W/O & P
G&R Department
workoverrettindia.in

Ref. No. CGM (G&R)/WO/024/2020-21

Date: 27th May, 2020

WELL BAGHJAN 005 (TN)

Addendum-1

(All depths are in metre below the original derrick floor)

A. WELL HISTORY

Further to issuance of original workover programme [Ref .No. CGM (G&R)/WO/010/2020-21 Dated: 11th May, 2020], WLD punctured tubing and the well was killed with 73 pcf Sodium Formate solution. Further, tried to unset packer with WoS upto 150 klbs - without success. Hence, SLB cut tubing above packer and string got released at WoS upto 153 klbs. On p/out found hydraulic packer retrieved with cut tubing. Thereafter, a rotovert roundtrip was made down to 3876 m. Further, on 09.05.2020 SLB lowered CBL-VDL-USIT tool but couldn't record log due to malfunctioning of tool. Next day, SLB set BP at 3865 m which was tested at 1000 psi- found Ok. Then, OE tubing was lowered down to BP top and changeover the well fluid to water and OE tubing was p/out. Again on 13.05.2020, WLD recorded CBL-VDL-CAST log in the range 3862—3600 m and 500 m upto surface which showed poor cement bonding against the sand ranges but good bonding above and below the objective sand and no major casing anomaly was found. And on 14.05.2020 WLD set Retainer packer at 3590 m. Subsequently, the well was completed with premium tubing and TSA stabbed onto retainer packer through perforations in the range 3731.5-3737.5 m carried out on 18.05.2020 using 2.1/8" Power Enerjet gun. Immediate pressure build-up of 300 psi was observed. Then, pressure gradually increased upto SITP: 4400 psi; SICP: 3900 psi and B-Annulus pressure: 500 psi. Hence, on 21.05.2020, SLB punctured tubing @ 3574 m and the well was killed with 73 pcf Sodium Formate solution. Further, TSA was unstabbed and P/out with tubing. On testing tubing head spool, it was found to be leaking.

View above, it has been decided to repair/replace tubing head spool and recomplete the well in the 3729-m LK+TH I+II Sand with premium tubing.

B. OPERATIONAL STEPS

1. R/in OE tubing down to 1200 m and carry out tubing integrity test using colored solution.
2. If OK, Place hi-vis pill in the range 1200 – 1000 m. P/out tubing upto 1000 m and reverse circulate out excess pill.
3. Place 254 gals of 114 pcf cement slurry from 1000 m upto 900 m. P/out tubing upto 900 m and reverse circulate out excess cement. P/back tubing upto safe distance (cementing to decide).
4. WoC for 48 hours.
5. Repair/replace & test tubing head spool.
6. R/in bit with mud motor, clean cement down to 1200 m and P/out bit.
7. Make a roundtrip of rotovert with J-nipple down to 3590 m.
8. R/in 2.7/8" premium tubing with TSA down to 3590 m and stab onto retainer packer.
9. Bring the well onto production using NPU & CTU, if necessary.

C. GENERAL REMARKS

1. This is a high pressure gas well. All necessary safety precautions to be taken during the entire operation.
2. This is an S-bend deviated well with maximum drift angle of 26° at 811 m (MWD). The well is nearly vertical below 1499 m.

ऑयल इंडिया लिमिटेड
Oil India Limited
Duliajan, Assam, India

CHEMICAL LABORATORY
(ISO 9001:2015 Certified Laboratory)
CHEMICAL DEPARTMENT, DULIAJAN-786602, ASSAM, INDIA
Phone: 91-374-2808429 Fax: 91-374-2800533
(Email-ID: chem_lab@oilindia.in)

CEMENT TEST REPORT

ChemLab/Cement/Report/Plug/05

DGM (DRILLING-CEMENTING)
Report Ref: Chem/Cmnt/Plug/04/20-21
Memo Ref No: DRLG/CMTC/Memo/3351
Memo Date 26.05.2020

Client: Drilling(Cementing)
Well No/LOC-Baghjan#05
Depth: 1000 to 900 m
BHSQT: 37 degC
Time to Temp: -
Time to Pressure: -

Date: 26.05.2020
Rig: -
Field: Baghjan

Job Type: Plug
BHT: 46 degC
Starting Temp: 27 °C
Starting Pressure:
BHP-3176 psi

Composition:

Cement: M/S Digvijay
Slurry Density: 114 lbs/cft
Grout(%): 50
Class: API class 'G'
Yield: 1.44 cft/bag (50Kg/bag)
Sp.Gr.: 3.15
Slurry Type: Single

Solvent	Concentration W/W	Concentration W/V	Purpose
HR800	0.275%	0.55%	Retarder

Rheology

Viscometer (Rpm)	Dial Reading at 27degC	Dial Reading at 60degC
600	50	94
300	27	60
200	18	57
100	10	46
6	4	25
3	3	13

Temp	AV	PV	YV
At 27 degC	25	23	4
At 60 degC	47	34	26

Setting Time at 60degC

IST (hr:min)	FST (hr:min)
5:45	06:05

Compressive Strength@ BHSQT

Hrs	CS(psi)
	-

Free Fluid:
Fluid Loss

Comments

1.Sample collected by cementing section of Drilling Department.
2.The above sample is recommended for Plug cementing job at Well No:Baghjan#05
3.Gauging water to be treated with 0.55% HR800.

Tested By:
S.U.Rao
D.C.Dutta
R.Saikia
H.Phukan

(B.Kalita)
Dy Chief Chemist(Lab)
For DGM Chemical(Lab)
For GM-Chemical(Lab)

Copy:CED(cementing)/Cement Section/Chemist-in-charge

CEMENT PLUG JOB REPORT

WELL NO: BGNH005 RIG: CH-9 JOB DATE: 26/05/2020

REMARKS: Prepared & pumped 254 gals of pre-mixed 114 pcf cement slurry using 38 bags of API class 'G' Dyckerhoff cement & using DE HRD shoe at 997 m. Gauging water was treated with 0.5% - HR-P30 Pumped 162 gal of fresh water as pre flush and 51.56 gallons as post flush. Displaced the slurry with 9.5 bbls of FRW SE SW for 100 m of plug, range 997 to 897 m. Pulled back D.E. top shoe to 655 m. Reverse circulated 2.5 tubing volume to remove excess cement. W.O.C 48 HRS. From 4:00PM.

26/05/2020

CEMENT PLUG JOB REPORT

To

Shri Sushil Chandra Mishra
Chairman & Managing Director
OIL India Limited
Plot No. 19, Near Film City
Sector 16A, Noida-201301

June 29, 2020

Ref: Order dated 24.06.2020 in O.A No. 43/2020/EZ (Bonani Kakkar vs. Oil India Limited) & O.A No. 44/2020/ EZ (Wild Life and Environment Conservation Organisation vs. Union of India Board & Ors.) passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi

Sub: Summoning of relevant documents by Committee of Experts constituted by the Hon'ble National Green Tribunal

Dear Shri Sushil Chandra Mishra,

As you are aware, the Hon'ble National Green Tribunal, Principal Bench, New Delhi, has been pleased to constitute a Committee of Experts to look into the issues concerning the Baghjan gas and oil leak incident vide the above-mentioned order. The Committee has been directed to submit its preliminary report expeditiously and within 30 days from the date of the order.

In pursuance of the direction of the Hon'ble Tribunal, you are requested to appoint a nodal officer (technical) with adequate expertise and subjective knowledge and also another nodal officer (non-technical) forthwith, to assist and coordinate with the Chairman and the members of the Committee of Experts. It is expected that the nodal officers appointed by you would be competent to furnish all required information/ records to the Chairman and members of the Committee of Experts as may be asked from time to time, apart from the documents sought for by this communication. The names, designations, email IDs and mobile numbers of the nodal officers may also be provided.

You are further directed to submit your views, submissions and actions, if any, taken in respect of the Baghjan oil and gas leak incident including the expenditure, if any, incurred towards mitigation to the Committee of Experts. The Report, if any, submitted by any Expert Committee appointed to look into the various aspects of Baghjan oil and gas leak incident may also be provided within the time frame given below.

We are further summoning the following documents from your Company:

1. Terms of Reference(s) pertaining to all onshore Oil and Gas Development, production in Tinsukia and Dibrugarh districts and for extension drilling & testing of hydrocarbons under the Dibru Saikhowa National Park including the Baghjan area.

2. Pre-feasibility report for Drilling Extended Reach Drilling (ERD) wells in Baghjan Area in Tinsukia.

3. All Environmental Impact Assesment Reports for any projects pertaining to onshore Oil and Gas Development, production in Tinsukia and Dibrugarh districts and for extension drilling & testing of hydrocarbons under the Dibru-Saikhowa National Park including the Baghjan area.

4. All Environmental clearances granted to OIL to carry out extension drilling of oil & gas in the Baghjan area.

5. All mitigation plans to safeguard the ecological and livelihood impact emanating from all projects pertaining to onshore Oil and Gas Development, production in Tinsukia and Dibrugarh districts and for extension drilling & testing of hydrocarbons under the Dibru-Saikhowa National Park including the Baghjan area.

6. Minutes of all relevant meeting with stakeholders including the Ministry of Environment, Forests and Climate Change, Standing Committee- National Board for Wildlife, Centrally Empowered Committee and Expert Appraisal Committee.

The above-mentioned documents may be sent to the following email address within 7 days from the receipt of this email: katakevbp@gmail.com. The hardcopies of the relevant documents may be sent to the following address within the same time frame by a special messenger:

Justice B.P Katakey
Former Judge, Gauhati High Court
House No. 30/30A, Kharghuli (Hillock Side)
Bye Lane No. 2, Opposite Sitala Enclave
Guwahati- 781004, Assam
Mobile Number: +91 94355 49977

It is expected that in view of the mandate given by the Hon'ble Tribunal, the OIL India Limited will adopt a collaborative approach and assist the Committee of Experts in its functioning as the issue being studied is one of public interest and concerns the core principles of environmental justice.

Yours sincerely,
Justice B.P Katakey
Chairman of the Committee of Experts
constituted by the Hon'ble National Green Tribunal

Copy to:

1. Dr. P. Chandrasekaran
   Director (E&D)
   Oil India Limited

2. Mr. Pankaj Goswami
   Director (Operations)
   Oil India Limited

3. Mr. Atindra Roychoudhury
   Executive Director (Production Services)
   Oil India Limited

APPENDIX F

Preliminary report on Baghjan gas and oil leak incident of Tinsukia district, Assam and its impact on aquatic biota

Date: August 1, 2020

Dr. Ranjita Bania
Fishies Biologist & Head Aquaculture, Wetland & Livelihood Division
JEEVA SURAKSHA, Assam-785640
E-mail ID: ranjitabania@gmail.com
pH No: 9678891071
Technical Assistant: Nipen Nayak, Research Officer, JEEVA SURAKSHA
Field Assistant: Jiban Dutta, Natun Gaon, Tinsukia, Assam

Ref: No. B/GC/87/OIL/-Baghjan/2020 3157-158 Dt. 18-06-2020 (received by email.)

BACKGROUND

A major blowout started at the Baghjan Oilfield of Oil India Limited (OIL) in Tinsukia district of Assam on 27th of May, 2020 at around 10.30 AM. which was followed by a fire on June 9, 2020 where two fire persons (Durlov Gogoi and Tikeswar Gohain) lost their lives. The oil rig again had the 2nd blast on July 22, 2020 where 3 foreign experts (Anthony Steven Reynolds, Doug Dallas, Craig Neil Duncan) were injured while trying to cap the well. On June 9, when the gas well caught fire it devastated the surrounding area, houses, trees, plantations and the nearby grasslands everything was completely burnt.

HEALTH ISSUES

The blowout in gas well 5 at Baghjan oil field on May 27 and subsequent fire June 9 has compelled thousands of villagers to stay in relief camps even in amid of COVID-19. At the time when state government of Assam is putting rules and regulations to get rid of the pandemic, these people are forced to stay in unhygienic conditions. Most vulnerable category people viz. women, children and old fellows are most adversely affected. Sanitary conditions in the relief camps were very poor, as such people are willing to come back to their home in spite of all the odds.

The oil well blowout was accompanied by an extremely high level of sound causing continuous noise pollution in the surrounding area of the oil well. The sound coming from the incident site can be heard even from 5km distance very prominently. The continuous sound resulted in various major health issues viz. headache, difficulty in breathing, irritation of eyes, skins, and nasal passages. etc. Those who have relatives outside the infected area, they send the pregnant women and kids there, which is again not possible for all. The noise level

measured ranges from 66-114 decibels in different locations adjacent to the incident site. The lowest noise level is probably due to the change of direction of wind. People living in the proximity of the gas well are also experiencing hearing loss, as reported by people of Natungaon. A visible change in the tone of the people was also observed as they are continuously exposed to the loud sound which is expected to cause major heath issues for them.

TREMOR

Aftermath of Baghjan inferno on June 9, 2020, tremors started which is continued till date (August 1, 2020). It started two days after inferno. People living in the close proximity of the well (Natun Gaon, Rongagora, Milanpur etc) started experiencing tremor. It reached upto Guijan. The intensity of jolt is increasing day by day which can be felt very easily if one visits a house of the surrounding area. Even the walls of new built pucca houses are cracked making people insecure to stay in the houses. Now, the jolt can be felt up to a distance of 20km from the oil well.

THREAT TO THE ENVIRONMRNT

It needs to be mentioned that the well number 5 of Baghjan Oil Field is located in an ecologically diverse area, a region that is extremely rich in biodiversity both in terms of flora and fauna. It is in the close proximity to the Dibru Saikhowa Biosphere Reserve and Maguri Motapung wetland which is an important International Bird Area (IBA) and located in the buffer zone of Dibru Saikhowa Biosphere Reserve. The whole area harbours some of the rarest species of flora and fauna not commonly found in other parts. The entire area is rich in terms of diversity including ichthyofaunal diversity, avian diversity, mollusc diversity and wetland plant diversity. It also provide Ecosystem goods and services in terms of fish catch, collection of mollusc, and other natural resources including clean air, water, food, etc.

IMPACT ON MAGURI MOTAPUNG WETLAND COMPLEX

The maguri Motapung wetland system is hydrologically connected to the Lohit River through its distributary called the Dangori as well as the Dibru River. As a result, Maguri Motapung Wetland now acts as both lentic and lotic system throughout the year (Bania and Biswas, 2012). As such, the oil spill will contaminate the Rivers all the way to River Brahmaputra. The wetland is located in area which is extremely dynamic zone experiencing frequent changes and thus holds a unique ecosystem.

The oil spill granted a adverse effect on biodiversity of this area. Dense particles or condensates from the blow-out have turned the atmosphere misty; rain-like droplets falling

continuously on the vegetation till the fire on June 9, 2020 have formed a sticky oily layer. The nearby grassland is completely covered by layer of oil too. The roads become slippery again due to oil cover. It is even tuft to take out camera properly for our team; the lenses were covered by the oil droplets. Condensates are observed settling on the skins of livestock. As a result mortality was observed

At the initial stage, , the blowout spilt gas and condensate oil in the air, spraying the mixture to the nearby areas and polluted the grasslands, paddy fields, trees and plantations, damaging waterbodies. After the blowout water bodies, Maguri Motapung in Particular have turned into reservoirs of condensates with an unpleasant odour. Water bodies of Dibru Saikhowa National Park including River Dibru are also affected severely. Apart from our team of researchers, local residents also reported film of condensate in the water bodies inside the park.

ICHTHYOFAUNA

The water of the beel is wearing an oil cover (Video enclosed). A continuous leakage of oil has been observed till date in the Maguri Motapung beel. The hands become completely oily when put it to beel water to collect sample. It signifies the load of oil and condensate which is associated with very unpleasant odour. No any record of fish was found in the water bodies of the completely burnt area

Maguri has 87 species of ichthyofauna (Bania, 2011, 2018) out of which only 22 species were found in the present survey. Our team has also recorded 35 varieties of dead fish species till date (Table 1) belonging to 13 families. Among the dead species 22 species are Lower risk near threatened category as per IUCN status. A heavy decline in the catch amount is also reported after the blowout. The fisher could not go out for fishing for the first 7 days due to the fear of blowout. Heavy toll of death of fish were observed in the beel. After that some of them went for fishing but catch is near to the ground. Again this is the breeding season of fishes, which is expected to be hampered with the disturbances. *Mystus* sp, recorded were found gravid but from last March to July end, no any fish seedling was found in the beel which clearly indicate that their breeding cycle is impacted. Besides, sudden change in body colour was also reported. The dead fishes were full of mucous layer with a different kind of smell. The entire food chain have been disturbed, partly from the accumulation of oil and partly because oil has sapped the dissolved oxygen

Noticeably, immediately after the blowout large no of fishes died and found floating in the beel water. Mortality was more in the shallower parts than the deep parts as reported by the fisher. The dead fishes were not collected by any local fisher. It washed away in rain and flood water only. Our team has interviewed 28 fishers in ground, all of them showed their

concern for their livelihood and agreed that mortality of fish was high and the rest live fishes might have moved away to other places to avoid the suddenly changed circumstances and showed their distrust whether the fish will come back or not.

Table 1: Dead fish species found in the Maguri Motapung wetland

Sl.	Name of fish species
1	*Notopterus notopterus* (Pallas)
2	*Barilius barila* (Ham-Buch)
3	*Catla catla*(Ham-Buch)
4	*Cirrhinus mrigala* (Ham-Buch)
5	*C. reba* (Ham-Buch)
6	*Esomus danricus* (Ham-Buch)
7	*Parluciosoma daniconius* (Ham-Buch)
8	*Labeo bata* (Ham-Buch)
9	*L. calbasu* (Ham-Buch)
10	*L. gonius* (Ham-Buch)
11	*L. rohita* (Ham-Buch)
12	*Puntius. conchonius*(Ham-Buch)
13	*P. gelius*(Ham-Buch)
14	*P. sarana sarana* (Ham-Buch)
15	*P. sophore* (Ham-Buch)
16	*P. ticto ticto* (Ham-Buch)
17	*Rasbora Rasbora* (Ham-Buch)
18	*Salmphasia (Salmostoma) bacaila*
19	*Acanthocobittis botia* (Ham-Buch)
20	*Botia dario* (Ham-Buch)
21	*Mystus cavasius* (Ham-Buch)
22	*M. tengara* (Ham-Buch)
23	*M. vittatus* (Ham-Buch)
24	*Wallago attu* Scheidner
25	*Eutropichthys vacha* (Ham-Buch)
26	*Clarius batracus*
27	*Heteropneustes fossilis* (Bloch)
28	*Mastacembelus. armatus* (Lacepede)
29	*Mastacembelus pancalus* (Ham-Buch)
30	*Pseudambassis (Chanda) nama* (Ham-Buch)
31	*Badis badis* (Ham-Buch)
32	*Trichogaster fasciatus* (Schneider)
33	*T. lalia* (Ham-Buch)
34	*Channa. punctatus* (Bloch)
35	*Channa aurantimaculata* (Musikasinthorn

The sudden shock, oil cover and change in dissolved oxygen level have caused death of large number of fishes. The nearby ponds are even affected. On 26th of June, 2020, it was noticed that heavy toll of fishes are coming to the upper surface of water for oxygen. They exhibited lethargic and irregular body movement. Large number of fishes died on the very next day in the wetland which is 27th June, 2020. This mortality continued on 28th also. The dissolved oxygen value came down to 2.1ppm which cause the high mortality of fishes.

An oil India employee was also found collecting the death fishes with a boat in the Maguri beel, the objective of which was not clear to us. Fish carcases were found on 29th June too which were spoiled giving the complete area a grubby smell. The prominent fishes found dead on the day were Labeo gonius which were table sized along with Labeo rohita, Catla catla, Wallagu attu which bear very high commercial value as food fish.

It needs to be mentioned that Maguri Motapung harbours a wide range of ornamental fish species which are not easily available in other pockets and fetches high value in the international market. Species like Botia rostrata, *Channa bleheri, Badis badis, Macrognathus puncalus, Badis assamensis, Devario rerio, Ailia coila, Chaca chaca* etc are prominent among them. habitat destruction of these species can lead to loss of some important fish species of this region.

A river dolphin is also found dead in the beel after the blowout which is endangered in status.

AQUATIC MACROPHYTES

One among the important biota that Maguri Motapung harbours is the aquatic vegetation which is often neglected. Maguri has 57 species of aquatic macrophytes (Bania, 2011) out of which only 15 species (Table -2) under 12 families were recorded after the incident. The remaining aquatic vegetation is affected very prominently. The prominent ones including water hyacinths become dry. The leaves get oil cover. In some parts of the beel, complete burning was observed. The decayed parts were giving unpleasant odour and bubble of oil was observed when shacked with a bamboo pool. These are the habitats for many wetland birds and aquatic insects and other invertebrates. One more prominent observation came to light is that the high value ornamental plants available in the wetland including Vallisneria sp. are highly infected with the oil cover which is obligatory submerged in nature.

Table 2: Aquatic Macrophytes of Maguri Motapung Wetland

SL No	Name of Species	Ecological Habitat
1	*Ceratophyllum demersum*L.	OS
2	*Pistia stratiotes*L.	FF
3	*Ipomea aquatica* Forsk.	AFS
4	*Hydrilla verticillata* L. f.	OS
5	*Vallisneria spiralis* L.	OS
6	*Nymphoides indica* (L.)O. Ktze.	AFS
7	*Nymphaea pubescens* Willd.	AFL
8	*Ludwigia adscendens* (L.) Hara	AFS
9	*Spirodela polyrhiza* L. Schleid	FF
10	*Hygroryza aristata* (Retz.) Neesex W &A	AFS
11	*Leersia hexandra* Swartz	AFS
12	*Eichhornia crassipes* (Mart.)Solms	FF
13	*Monochoria* hastata (L.) Solms	EP
14	*Salvinia cucullata* Roxb. Ex Bory	FF
15	*Trapa natans* (L.) Roxb.	AFS

Abbreviations used: FF-Free floating; OS- Obligatory submerged; AFL- Anchored floating leaf; AFS Anchored floating stem; EP- Emerged plant.

MOLLUSCS

Out of the 26 mollusc species (Kardong et al. 2016) reported from the Maguri-Motapung wetland only 4 species (Table 3) are found after blowout in our survey. Important to mention that many people specially the lower economic class uses molluscs as their food and they play very crucial role in the food chain too.

Table 3: Mollusc diversity in Maguri-Motapung

Sl No	Name of species
1	*Angulyagra oxytropis*
2	*Lamellidens marginalis*
3	*Pisidium* sp.
4	*Sphaerium indicum*

PLANKTONS

The planktons are noticeably declining in the Maguri Motapung beel. The beel harbours 30 species of phyto planktons and 53 species of Zooplanktons. In this rapid survey only 11 species of phytoplankton (Table 4), 13 species of zooplankton were recorded (Table 5). Due to the plankton loss, whole food chain is disturbed leading to a long term impact in the ecosystem. Among the phytoplanktons Bacillariophyceae is represented by a single

species whereas Chlorophyceae and Cyanophyceae have 8 and 2 species each. Likewise among the Zooplanktons Rotifera, cladocera and copepods comprised of 8, 4 and one species respectively.

Table 4 : Phytoplanktons found in Maguri Motapung aftermath Baghjan case

SL NO	Name
1	*Navicula sp.*
2	*Cholerella sp.*
3	*Clamydomonas sp.*
4	*Cladophera sp*
5	*Closterium sp.*
6	*Cosmarium sp.*
7	*Desmidium sp.*
8	*Netrium sp.*
9	*Volvox sp.*
10	*Anabaena sp*
11	*Oscillatoria sp.*

Table 5 : Zooplanktons found in Maguri Motapung aftermath Baghjan case

SL NO	Name
1	*Anuraeopsis fissa*
2	*Collurella sulcata*
3	*Depheuchlanis propatus*
4	*Fillinia longiseta*
5	*Keratella cochlearis*
6	*Lecane aceleate*
7	*Lecane ovalis*
8	*Monostyla bulla*
9	*Alona sp.*
10	*Alonella dentifera*
11	*Bosmina longirostris*
12	*Daphnia sp.*
13	*Diaptomus sp.*

The planktons occupy the first tropic level in the food chain and act as a biological filter of aquatic ecosystems. The phytoplanktons are in the primary level whereas the zooplanktons are in the secondary level which plays a key role in the transformation of food energy synthesized by the phytoplankton to the higher trophic level. As such, if these are impacted the whole food chain is disturbed and the communities associated have to suffer.

Again both these group support the important fish population. Changes in their occurrences will directly affect the fish productivity and associated fauna. It's important to note that they are influenced by the quality of water which also changes in their population dynamics. Planktons cannot survive if there is not enough oxygen and this can lead to damage of ecosystem and the fisheries that rely on planktons.

During the field survey carcasses of amphibian and moths were also observed. In spite of the breeding season of frog, larvae were not observed which was even noticed by the local people.

A major portion of the local population who are mostly dependent of fishing in the Maguri Motapung wetland and River Dibru, Dangori lost their livelihood. They were engaged both in culture and capture fishery. Again, the inferno on June 9 has burned the nearby grassland completely which was habitat of numbers of grassland bird species. As the livelihood of the nearby people is completely dependent on the beel for fishing and eco tourism purpose, the serious damage of the beel due to the oil and condensate including the vegetation and the nearby grassland which harbours the bird fauna, their livelihood is in difficulty.

It can be noted that the entire area near Baghjan oil well is severely hit by flood due to rising water in River Brahmaputra and reverse flow to Maguri Beel, apart from continuous rain. Till date the area experienced third hit of flood which change the entire ecosystem causing human in severe conditions.

However, Oil India's effort to remove the oil from beel water with the help of Jute gunny bag is catching eyes of everyone. After this initiative they have taken some other option and used the boom as stated by the persons operating it in field (video enclosed). But they are failed to inform us what they are exactly willing to do and where the collected oil is going to be dispatched or what to be done with that.

NOTE

Our team is in field from the very beginning of the incident. The physical appearance of effect of oil blowout and subsequent fire in the area is changing with every passing day, but it does not mean that the effect is not there. One, who has not seen the scenario in the initial stage, cannot even think of the effect and change as the complete scenario is changing very fast over time.

- A detailed comprehensive study is required to assess the complete damage in terms of human and biodiversity point of view. Primary and secondary impacted area should be identified and both short term and long term effects need to be assessed. Not a single

village should be left out from assessment which is under threat due to the ecological disaster.

- Local institutions and available competent expertise in different fields in combination may also be engaged for a systematic scientific study to preserve and restore the unique habitat.
- While assessing the damage and formulation of restoration plan, the local community need to be taken in consideration as without their support any kind of restoration plan would not be fruitful.
- Effective and convenient measures should be taken to remove oil from water and the surrounding area at the earliest to avoid further adverse circumstances.
- The declining fish population must be restored through ranching indigenous varieties to support the fishers who are completely dependent on beel for their livelihood and to maintain the ichthyofaunal diversity.
- Approaches need to taken for live gene banking of fish fauna which bears high ornamental value in both domestic and international market in the form of public aquarium.
- The damage to plankton must be retrieved via inoculation to boost up the food chain.
- The macrophytic damage should be countered by introduction of valued species.
- The scenic beauty and available water area of the beel can be judiciously harvested for aqua based tourism prospective with unique and traditional touch to attract the tourist again.
- Location specific alternative livelihood strategies including women as main stakeholder can be viable in the present situation to regain the economic security.

I am also enclosing herewith some videos and photographs for your reference.

(Ranjita Bania)

APPENDIX G

Report on Baghjan gas and oil leak incident of Tinsukia district, Assam and its impact

Date: October 27, 2020

Dr. Ranjita Bania
Fisheries Biologist & Head Aquaculture, Wetland & Livelihood Division
JEEVA SURAKSHA, Assam-785640
E-mail ID: ranjitabania@gmail.com

Ref: Letter of Hon'ble Justice B. P. Katakey, Chairmen of Committee of Experts constituted by the Hon'ble National Green Tribunal Dated October 1, 2020 (received by email on October 2, 2020)

BACKGROUND

The blowout started at the Baghjan Oilfield (BGR 5) of Oil India Limited (OIL) in Tinsukia district of Assam on 27th of May, 2020 which was followed by a fire on June 9, 2020 could not be capped till date (27 October, 2020) i.e. after 5 months from the date of inception. Need not to mention that it is creating havoc to the environment and live of people and other living organisms including the rare and endemic species the surrounding area harbours. The Dibru Saikhowa National Park and the Maguri Motapung Wetland complex which is located in close proximity of the fragile ecosystem are the most affected by the incident.



Fig: The Baghjan fire (9-6-2020)



Fig: The flame of BGR 5 (17-10-2020)

Observations

The undersigned is working in both the areas since 2006 and the changes occurring in the surrounding environment due to the anthropogenic activities are quite prominent. As a member of the multidisciplinary committee formed by the Hon'ble Justice B.P. Katakey visited the site in October, 2020 again and compared the observation with our prior observations.

The following are the major points noted during the field visits –

1. As fisheries is the primary livelihood strategy in the surrounding area of Maguri Maguri Motapung Wetland complex and Dibru Saikhowa National Park, the area is investigated for ichthyofaunal diversity, catch per unit effort using various nets of different mesh size in both wetland and stretch of river Dibru and Dangori. Analysis is going on to find out species diversity index along with other parameters to determine the change. Some of the prominent species which are completely wiped out from the Maguri Motapung wetland area are- *Ompok pabo, Nundus nundus, Ailia coilia, Pseudeutopius atherinodes, Channa aurantimaculata, Danio rerio* etc. Interestingly, Very few numbers of *Nandus nundus* were observed at fish landing centre of Gujan ghat



Fig: Dead *Channa Punctatus* (25-06-2020)

2. The OIL incident has changed the operation of fishing gears as it is influenced by nature of fish stock along with others. The Bagh jal (Funnel net) operated in the rainy moths upto October (Bania *et al*, 2014) normally observed in Maguri Motapung is completely absent this year. Accordingly, catch per unit effort of others gear viz. Gill net, Bhor jal (Dip net) etc goes down alarmingly.
3. The diversity of species available in the Maguri Motapung beel has changed noticeably. The indigenous species available in the area are replaced by cultured Indian Major and minor carps along with the exotic carps which escaped from

the culture ponds of nearby villages up Dhola as the whole area was hit by six numbers of high flood started on June, 2020. The migratory behaviour of major groups of fishes and the annual flood has a tremendous effect on fish migration and auto stocking of the floodplain lakes (Bania, 2013). The beels especially the open type are dependent on the flooded river for autostocking (Biswas & Boruah, 2000, Bania, 2011)

4. The women fisher are more affected than their counterparts. Since the blowout, the first batch of women came out for fishing on 16th of October, 2020 only after a long break.
5. Majority of the fisher who earn on an average minimum Rs. 2000/- per day has to stop their primary occupation upto 3 months. Among many, the fisher cum local trader, Mohesh Hatibarua and his family has witnessed a difficult time with heavy loss during the blowout tenure.
6. Water, soil and plant samples have been collected from selected areas for further analysis. Major changes in the both plant and animal biota are observed in the most impacted part, which completely burn out on June 9, 2020. Not a single species of fish could be found.



(3-6-2020)



(12-6-2020)



(18-7-2020)

Fig: Waterbody within 1km radius of BGR 5



Fig: The burnt area within 600m radius from oil well (17-6-2020)



Fig: Oil effluent is prominent within 1km radius of BGR 5 (5-7-2020)



Fig : Waterbodies within 500m distance from BGR 5 stand the mark of pollution (17-10-2020)

7. This year flood has changed the complete landscape with deposition of heavy amount of silt resulting in formation of sand bars. The oil impacted water hyacinth colony were not observed in the portions as reported in earlier months after blowout, partially due to flashing out by the flood water or decomposition. The remaining parts are not in flowering stage. The change in macrophyte diversity is prominent in all parts of the beel.



Fig: Water hyacinth Damaged by blowout (27-6-2020)

8. The survey in the river stretch from Sobha Nallah (River Dangori) to Kalmi Nallah (River Dibru), only 2 numbers of river dolphin were observed on 18th October, 2020. The same team has observed 13 numbers of river dolphins at Koliapani ghat on 30th June, 2020. The Baghjan side of river Dangori is highly erosion prone area from where OIL is collecting water continuously from the date of incident.
9. A death of female hoolock gibbon was reported from Puroni Motapung Moran Suburi of Barekuri village on 27th October, 2020 which lost its baby on October 2, earlier this month. Out of the members of the group of 3 individuals, only the male is surviving. It is important to mention that Barekuri village has a total of 22 numbers of Hoolock gibbon which is the base of village tourism in the area. Diplob Chutia from the same village pointing it as an impact of the OIL incident.
10. The high level of sound caused by the blowout is continued till date causing continuous noise pollution. The well is shifted to an approximate distance of 200m towards the river Dangori on 19-10-2020.



Fig: Nearest water body of BGR 5 on18-6-2020 & 17-10-2020 (pollution level is still prominent)



Fig: Dead *Puntius sophore* in highly effected area (24-7-2020)

11. During interaction with people of Baghjan village and representatives of Milanjyoti Yuva Sangha, it came to light that due to the blockage of pool (first pool from BGR 5 towards Notungaon), Baghjan village is suffering from water logging causing damage to their remaining crops. The used untreated water released from the Oil site is expecting to have some chemicals as suspected by the villagers which again need further analysis.
12. The Baghjan EPS is releasing heavy amount of oil smoke polluting the environment as reported on 8th October, 2020 (2 pm), 25 October, 2020 (7.45am) and 27 October, 2020 (9.40am) which continued for almost 30-45min each time.
13. A report submitted by Milanjyoti Yuva Sagha dated 19/8/2020 showed that 28 years Sumitra Malla had given birth a still born baby boy on 17/8/2020 which was noted as baby IUFD (Intra Uterine Fatal Death). The health part needs to be reviewed vigorously to take precautions for long term effects.
14. The interaction with Raja Sahni of Guijan Ghat indicated that all the impacted households are not yet surveyed. A fish trader by occupation, Mr. Sahni's house was damaged due to the tremor caused by the Oil incident. Likewise discussion with Anita Kissan and Anjali Sitaram of Dighaltarang Tea Estate, it came to light that only 2 households of Dighaltarang TE has been surveyed for damage assessment which is confirmed by the Welfare officer of the same garden, Mr. Jishu Phukon. The garden was completely closed for few days (actual no of days were not provided by the garden authority) due to the incident. Same thing came to light for Baghjan Beel line where tea garden quarters of workers was damaged.



Fig: Interaction with workers of Dighal Tarang Tea Estate

15. The amount of Rs.50,000/- per month as decided by the OIL, Tinsukia District administration and the affected families as a support for accommodation to the families were not credited to all infected families till 19 October, 2020 as came to light during visit to the relief camp set up at Guijan High School.

NOTE

- A detail restoration plan of wetland emphasising on propagation and raising of high value indigenous ornamental fish species for establishment of live gene bank is required to combat the loss in natural stock.
- Ecotoxicogical impact on fishes as long term impact assessment is advisable.
- Culture based fishery can be explored as alternative livelihood (Bania, 2018) to switch over the pressure from capture fishery to culture fishery.
- All the impacted areas, which are damaged may be partially, should be covered for assessment. If the area under consideration is not sufficient to cover the damage, provisions should be made to expand it to get complete coverage.



Fig: Fish sampling in Maguri beel



Fig: Fish Sampling in River Dangori





Fig: Collection of sample from Maguri (20-10-2020) Fig: The newly sifted site of BGR 5 (20-10-2020)

References

Biswas, S.P. & Boruah, S.: 2000.Fisheries ecology of the North Eastern Himalaya with special reference to the Brahmaputra River. *Ecological Engineering*.16:39-50.

Bania,R.: 2011. Hydrobiology in relation to fishery with special reference to socio economics of fisherfolk in and around Dibru Saikhowa National Park, Assam. Unpublished Ph. D Thesis, Dibrugarh University, Dibrugarh.222p.

Bania,R.: 2013. Impacts of flood pulse on fish catch composition in Dibru-Saikhowa National Park. In: "Strategy for developing fisheries in flood affected areas of Assam", Assam Agricultural University, pp. 112-127.

Bania,R., Biswas,S.P. & Borgohain, A.: 2014. *Fishing gears of the Brahmaputra basin"* Jeeva-Suraksha, Sivasagar.p 130.

Bania, R., Nayak, N., Biswas S.P., & Krishna, G. 2018: Wetland shrinkage in Assam and the conservation needs. ICAR-Central Institute of Fisheries Education (GoI), Mumbai. P.12

Acknowledgement:

I am grateful to the District Administration, Tinsukia for the logistic support during our survey at Tinsukia, Divisional Forest Officer, Tinsukia for the arrangements to visit the Dibru Saikhowa National Park and District Fisheries Development Officer, Tinsukia for supporting with their staff. I am thankful to our team members, viz. Nipen Nayak, Jiban Dutta, Sourav Duarah, Humakhi Tasa, Kanak Keot of JEEVA SURAKSHA for supporting in field data collection. Mr. Sailen Baruah, Gaon Burah, Gotong and Mr. Kukhodhar Sonowal, Gaon Burah, Notun Rongagarah, Joynal Abedin, Niranta Gohain, Debojit Borgohain, Binanda Hatibaruah, Debo Gogoi, Mohesh Hatibarua, Satyajit Moran, Monoj Hazarika, Jintu Hazarika, Dhamen Moran, Diplob Chutia, the fisher of the area and all the persons who supported us in collection of data in one way or other are highly acknowledged. Team of JEEVA SURAKSHA, especially Saurav Duarah is acknowledged for the photographs.

(Ranjita Bania)

APPENDIX H

Preliminary Assessment of aftermath impact of Baghjan well-05 blowout on Mammalian fauna with in the vicinity of Maguri Motapung Beel and the Dibru-Saikhowa National Park.

Dated: 29.10.2020

Jihosuo Biswas[1], Imon Abedin[2] & Diplob Chutia[3]

1 – Primate Research Centre NE India, H/N 4, Byelane No 3, Ananda Nagar, Pandu, Guwahati 781012, Assam, India. E-mail: prcneindia@gmail.com / info@prcneindia.org
2 – Wild Feather Creation, Guijan, Tinsukia, Assam, India. E-mail: imon.jabedin@gmail.com
3 – Barekuri EDC, Dighal Haku, Borgaon, Tinsukia 786170, Assam, India. E-mail: diplobchutia@gmail.com

We analyzed the damage associated with condensate exposure to mammalian fauna aftermath of the blowout within the vicinity of a 5 km radius of Baghjan Well-05 in October 2020. Like other species, mammalian fauna particularly grazers, browsers, and leaf eaters were also exposed to toxic gases and condensate directly and might have bio-accumulated toxic substances indirectly by consuming contaminated fodder/food plants. Although immediate impact could not be ascertained due to the unavailability of data on the death of mammalian species, the damage associated with xenobiotic pollutants has studied in the aftermath.

In one such instance, a dead gibbon (*Hoolock hoolock*) was born on 28th September 2020 in Purani Motapung village, believed to be a stillbirth. The Purani Motapung village under Barekuri is situated in the southern periphery of the Maguri Motapung Beel which is 4.3 km away from the blowout site aerially (27°33'57.21"N & 95°24'46.84"E). It was reported that the female carried the dead baby for 4 days and on 2nd October 2020, she abandoned the body, and the carcass was taken by a dog. According to the villagers and media, this incident of gibbon stillbirth has a direct relation with Baghjan blowout.

We visited the area on 11th October 2020 to investigate the case. The group comprised four individuals, one adult male, one adult female, one sub-adult male, and one juvenile female. Purani Motapung has two such gibbon groups each having three individuals and two floating males. We found that the adult male of the group was missing and the mother of the deceased infant was hostile to the existing sub-adult male as an intense fight between the female and the sub-adult male was observed. The sign of parturition in female was observed, which confirmed the birth episode. We assumed that, since during pregnancy, the female gibbon compelled to feed on contaminated leaves and plant parts apart from direct exposure to the xenobiotic pollutants, the domestic cattle were also exposed to such pollutants and must have experienced

a similar situation. To assess this, we decided to conduct a semi-structured face-to-face questioner survey (Huntington, 2000) of Purani Motapung village on recent infant death of domestic animals particularly cattle and goats.

We interviewed 11% of households of Purani Motapung village and found that only 50% of households possess domestic cattle. The respondents reported that after the Baghjan blowout, during the last five months, 9 calves were born, and 44.4% of mortality or loss to all causes was observed. Among this, 22.2% of calves were born alive and died within a few days and 22.2% were stillbirth. Based on this data, we calculated the death rate by tallying the number of deaths throughout the observed period and dividing the number of cattle/year observed (Singh *et. al*, 2006). We calculated the death rate based on the assumption that unexplained abortion or stillbirth is also considered infant mortality. It was found that the death rate of calves in the Purani Motapung area was 0.29/year which is much higher than the state average in normal time (National Sample Survey Organization data, 1981). While the observed stillbirth rate of cattle was 0.14/year. Similarly, the observed death rate of the goat was 0.25/ year. The study thus suggests that calf mortality in domestic cattle in Purani Motapung village during this period could be linked to the xenobiotic pollutants of Baghjan blowout and indicates possible impacts on Hoolock gibbon, since the animals were also exposed to toxic gases and condensate during pregnancy and consumed toxins in contaminated plant parts.

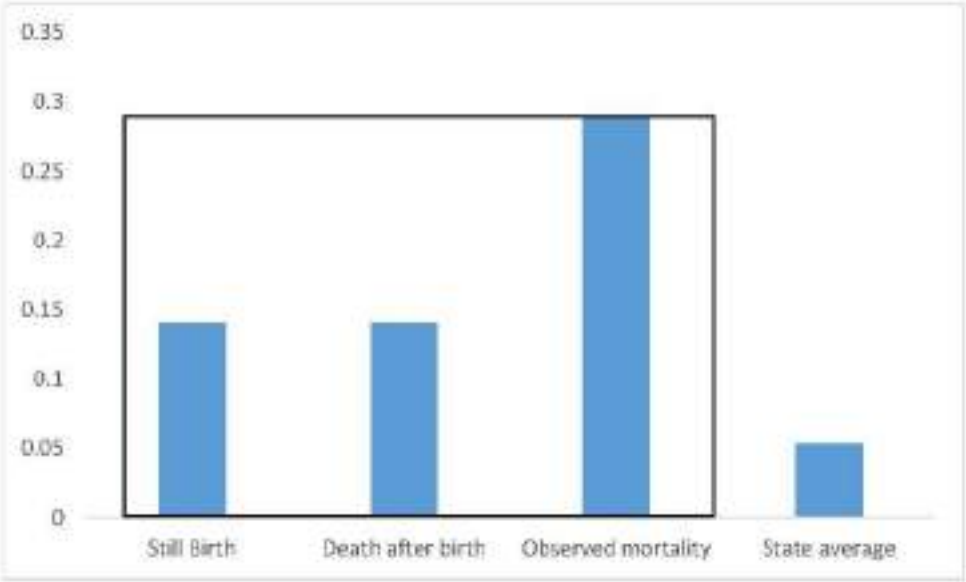


Fig – 1: Calf mortality rate at Purani Motapung village including stillbirth after Baghjan blow-up.



Photo: Calf died after seven days at Purani Motapung (Owner: Mr. Lambudhar Chutia, Coordinate - 27° 33' 38.43"N & 95° 25' 16.53"E)

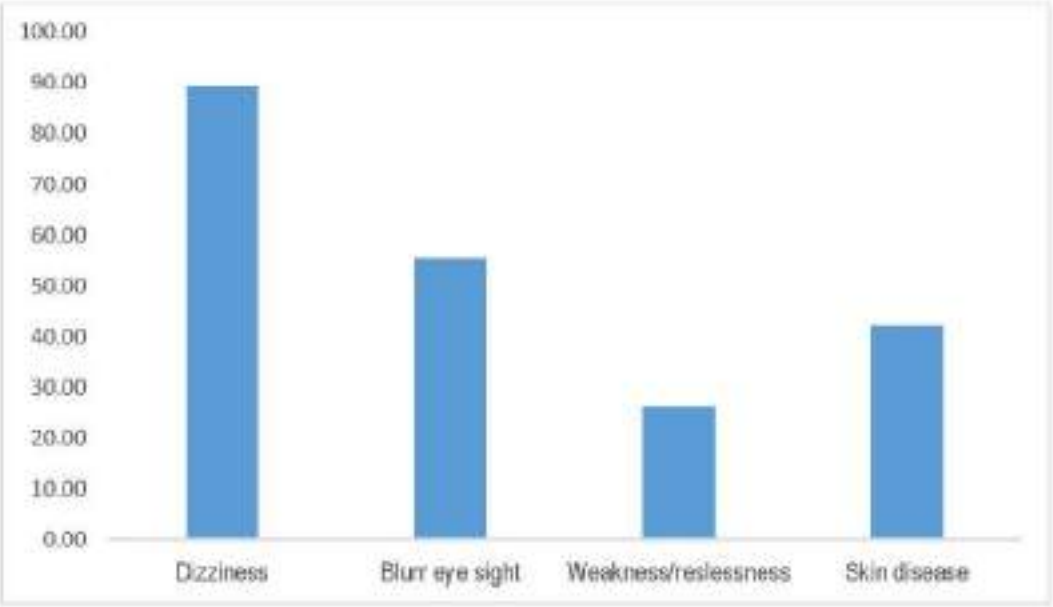


Fig -2: The impact associated with direct exposure of condensate to domestic animal in Purani Motapung village.

The study also suggests that after blow-up during the period from 27.05.2020 to 08.06.2020 when the toxic gases with condensate were being blown out, the immediate impact of exposure on domestic animals was dizziness, as 89.6% of respondents said that the cattle and goats became unbalanced and restlessness and ceased all activities, while 55.3% of respondents said that the animals were also suffered blur eyesight and 78.95% of respondents said that they witnessed premature fall of leaves from trees during that period. 42.1% of respondents said that the cattle were suffering from skin diseases after blow-up (fig -2).

During our short bout of field survey from 11th to 13th October 2020 in the Maguri Motapung Beel and in the Dibru River, we observed that bird density and diversity within a 2 km radius of the blow-up site had reduced substantially and encounter rate was invariably low even after 5 months which indicates their populations lower than before. We did not sight any threatened bird species in the grassland as most of their habitats has been badly affected. Even no migratory bird or winter visitors were observed during our visit in Maguri Beel, which is otherwise visited every year in the area in early to mid-October except wagtail. The noise pollution added extra deterrence to the winter migratory birds. We observed thin oil sleek in Maguri Beel and in the Dibru River as a small amount of oil and condensate still spill from the blow-up side and collected water samples from 8 such site and hand over it to Gauhati University for further analysis.

Our short field survey on mammalian fauna inside the national park yielded a very low encounter rate as we observed only Asiatic water buffalos (*Bubalus arnee*), Gangetic dolphin (*Platanista. g. gangetica*), Rhesus macaque (*Macaca mulatta*) and Hoary bellied squirrel (*Callosciurus pygerythrus*). We observed dolphin in two locations along the Dibru river (27°35'2.45"N 95°20'8.38"E and 27°35'12.9"N 95°16'43.3"E) and one inside the national park (27°37'9.88"N 95°19'12.61"E) but no dolphin was recorded from Maguri Motapung Beel. The encounter rate was 1.5/10km. Inside the park, we observed three fresh carcasses of domestic buffalos in the river, which depicted a grave picture of the park. Many other species like ungulates, primates, felid, canid, and rodents group apparently dispersed away during blowout but might have secondary exposure and it's still too early to tell definitively what the impact has been for these species and required detailed study. A comprehensive impact assessment is urgently required along with an integrated ecological restoration plan for bioremediation of hydrocarbons polluting the soil and wetland.



Fig -3: Carcass of domestic buffalos inside the park (27°38'34.55"N 95°20'37.23"E & 27°38'02.21"N 95°20'16.72"E)

Unfortunately, the deceased female gibbon of the PM1 group in Purani Motapung village died on 27th October 2020. The said gibbon was sick, did not took any food for the last two days, ceased all activities, and rest on the treetop. Although, the veterinarian from Wildlife Trust of India and the local forest officials tried to treat the gibbon, but failed. A post-mortem was conducted by the veterinarian of Wildlife Trust of India in presence of local forest officials and the viscera was sent to the forensic lab for further analysis.



Fig – 4: Carcass of the female gibbon at Purani Motapung village

Conclusion:

Based on our observation, it was apparent that the Baghjan blowout caused damage to the surrounding biodiversity. The close proximity of the site to the Dibru-Saikhowa NP and Maguri Motapung IBA site itself is a threat to the adjacent ecosystem. Both the wetland and terrestrial ecosystem which has been destroyed or damaged by this manmade disaster

should be documented properly for any intervention. A comprehensive impact assessment of bio-diversity is necessary for the understanding of species richness and diversity for appropriate conservation and restoration of biodiversity. For its recovery, ecological restoration activities need to be undertaken along with repairing the underlying damage in the soils through ecological succession. Involving communities/local people in the planning of restoration strategies can be effective in formulating restoration interventions and sustainable goals that address the needs of all stakeholders.

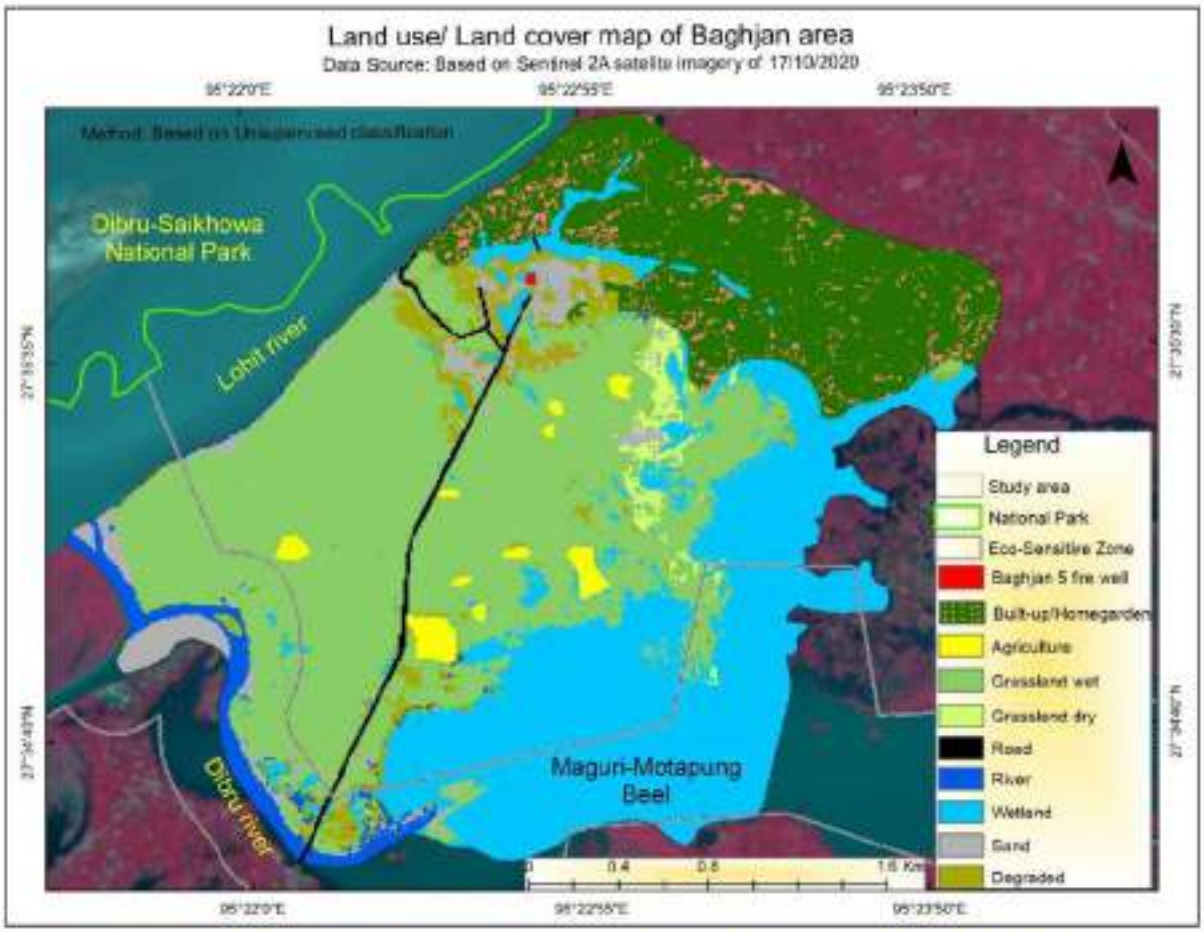


Hon'ble Chairman and distinguished members of the Expert Committee,

APPENDIX I

In reference to our earlier representation on the issue related to Gas-oil leakage and fire in Baghjan village submitted on 7th July 2020 by email, the following updated information are being shared below for further information. The fire from the well is still on despite attempts being made by Oil India Limited in past four months to extinguish it using all means available to them.

It is worth mentioning here that the change and recovery of habitats around Baghjan well will need long term seasonal monitoring to ascertain the short term as well as long term impacts on gas/oil leakage leading to fire in that area. As monsoon is retreating, the winter and dry months will be more convenient to observe and assess the impact of gas/oil leakage and fire On the surrounding ecosystems.



Map-1: showing the current land use / land cover map of Baghjan area on 17 October 2020

The above area as depicted in the map highlighting Baghjan-5, the detailed percentage of current land use/land cover are summarized in Table-1.

Table-1 Baghjan 5, Land use/ Land cover statistics for 17/10/2020

S.no		Area on 17/10/2020	
	Land use/ Land cover classes	Sq.km	Percentage
1	Fire well	0.002	0.02
2	Built-up/ Home garden	1.53	18.72
3	Agriculture	0.1	1.22
4	Grassland wet	3.31	40.50
5	Grassland dry	0.09	1.10
6	Road	0.07	0.86
7	River	0.21	2.57
8	Wetland	2.27	27.78
9	Sand	0.29	3.55
10	Degraded	0.3	3.67
	Total	8.172	100.00

Our member from Eastern Assam, Mr. Tikendrajit Gogoi visited Baghjan area yesterday - 26th October 2020 and shared the following images that reflects the current status of Baghjan well and its surrounding areas. The noise pollution from the Baghjan well-5 along with periodic vibration is being felt in the surrounding areas of Baghjan. It is also learnt that affected people are still in temporary shelter camps and as per information received, affected families are being given some monetary compensation by Oil India Limited.




BAGHJAN:
ALL NEARBY PLANTS GONE
Tikendrajit Gogoi
26.10.2020


BAGHJAN:
'IMPOSSIBLE TO RESIDE', ONLY CATTLES SEEN THERE
Tikendrajit Gogoi, 26.10.2020





Aaranyak

House No.13, Tayab Ali Byelane, Bishnu Rabha Path, PO: Beltola, Guwahati 781 028, Assam, India. Email: ceo@aaranyak.org


BAGHJAN:
EGRET IN A NOISY, OILY AND
HOT ENVIRONMENT NEAR THE FIRE
Tikendrajit Gogoi
26.10.2020


BAGHJAN ENVIRONMENT
Tikendrajit Gogoi
26.10.2020

The above images reflect mixed scenarios of the area from ecological perspectives. While due to monsoon rain, some effect of soil and water pollution due to gas/oil leakage and effect of burning may have been reduced to some extent due to rain water runoff, but its overall effect in surrounding habitats including Maguri-Motapung wetland can only be seen when surface water level goes further down as monsoon rain is in retreating phase and surface runoff will gradually decrease. As winter is approaching, the effect of the Baghjan gas/oil leakage leading to big fire on migratory bird species may only be ascertained from November onwards. It is pre-mature at this stage to assess impacts in nearby grassland and wetland habitats and also in paddy field as local people are yet to start any cultivation in their lands close to Baghjan accident site.

Similarly, it is not yet known to what extent the fish fauna in the Maguri-Motapung beel has been affected. We will try to get more information about the effect on fish-based livelihoods of the local villagers in the coming months when the situation becomes congenial for field investigation.

We have also been informed by our members about the consistent vibration still occurring around Baghjan well-5 and its possible impact on falling down of concrete houses along the bank of Lohit River adjacent to Dibru-Saikhowa NP in Guijan area. This need further expert opinion.



Picture-1: A broken house at the bank of river Lohit



Picture-2 & 3: The images of the broken house

There are some local reports on the death of about 100-150 domestic buffalos around Baghjan area, especially in Buffalo khutis. However, it is not known whether those deaths are due to any impact from Baghjan gas/oil leakage or subsequent fire or due to some other factors including diseases. Same may be investigated by the concerned government department to confirm the cause of such deaths.

Aaranyak shall continue to monitor the overall ecological scenarios in Baghjan area in coming months, and may provide further inputs to the esteemed committee if needed in future.

This report is being prepared by in-house expertise available with Aaranyak submitted to the Hon'ble Chairman of the Expert Committee Mr. Justice BP. Katakey on 28th October 2020 by email

[Bibhab Kumar Talukdar]
Secretary General & CEO

Aaranyak

House No.13, Tayab Ali Byelane, Bishnu Rabha Path, PO: Beltola, Guwahati 781 028, Assam, India. Email: ceo@aaranyak.org

APPENDIX J

Assessment of impact on grassland and wetland birds and their habitats in and around Baghjan blowout site in the district of Tinsukia, Assam

(2nd brief preliminary report)



Photograph by Ranjan Kumar Das

Submitted by
Dr. Ranjan Kumar Das
On 30 October 2020

Introduction: The Hon'ble National Green Tribunal, Principal Bench, New Delhi, has been pleased to constitute a Committee of Experts to look into the issues concerning the Baghjan gas and oil leak incident in the district of Tinsukia in the State of Assam vide the Order dated 24.06.2020 and 02.07.2020 in O.A No. 43/2020/EZ (Bonani Kakkar vs. Oil India Limited). The Committee has experts from various fields. As I am requested by the honourable Justice B.P Katakey Chairman of the Committee of Experts to submit my insights and inputs on the assessment of impact on the grassland and wetland birds and their habitats near the Baghjan blowout site of oil well No. 5. I have prepared this brief report which is restricted mainly to avian diversity in and around Maguri-Motapung wetland complex that is greatly damaged by the Baghjan gas and oil leak which ultimately became a disaster when it turned in to a raging fire damaging not only the life and properties of the people in and around Baghjan oil well No. 5 but also greatly damaged the ecosystems of Maguri-Motapung wetland and its adjacent grasslands. This is the 2nd brief report in continuations of my earlier brief report based on my frequent field visits to the area as well as based on my long term research work on the grassland and wetland birds of Dibru-Saikhowa N.P. and Maguri-Motapung wetland. **In any case no report can be considered as final report until and unless the blowout is contained permanently. It would be a long term study to assess the impact on the wildlife of the area near the blowout site even after the successful killing of the oil well No.5 as the impact on**

the micro-habitat would endure for a long time. So, this report is in continuation of my earlier brief report.

Brief Introduction of the area:

As already stated in the earlier report Maguri-Motapung wetland which formed after the great Assam earthquake of 1950 is located on the south bank of the Dibru-Saikhowa N. P. The Dibru River flows through the middle of the Maguri-Motapung wetland by a system of channels and is very rich in Lotic aquatic life which is the unique characteristic of this wetland where we get both the Lotic ((flowing water) and Lantic (standing water) ecosystems. Along with the Dibru-Saikhowa N.P. this wetland also falls under IBA (Important Bird and Biodiversity Area) where around 298 species of birds have been recorded till date. The area is very rich in biodiversity and is important for both resident and winter waterfowl and grassland birds of which are globally threatened and locally near endemic. All these grassland birds are severely affected due to the ongoing Baghjan oil well disaster as major portions of the grasslands are totally burned off due to the fire where these birds breed. Some of these important breeding grassland birds are listed below.

Table: 1 List of the breeding grassland birds of Maguri-Motapung grassland and there conservation status.

1.	Swamp Francolin	*Francolinus gularis*	VU
2.	Marsh Babbler	*Pellorneum palustre*	VU
3.	Jerdon's Babbler	*Chrysomma altirostre*	VU
4.	Black-breasted Parrotbill	*Paradoxornis flavirostris*	VU
5.	Swamp Prinia	*Prinia cinerascens*	NT

VU- Vulnerable, NT- Near threatened according to IUCN Red data book

Moreover, there are some globally threatened wetland birds which frequently visits this wet land during winter season. Apart from that two birds recorded for the first time in India and listed as new birds to India. They are Baikal Bush Warbler- *Locustila davidi* recorded by James A. Eaton and Ranjan Kumar Das in 22 April 2012 and 2 December 2013 respectively (http://indianbirds.in/pdfs/IB.9.3.Eaton.Das.BaikalBushWarbler.pdf) and White-browed Crake- *Amauronis cinerea* by Deborshee Gogoi and Porag Jyoti Phukan on 5 February 2016 (https://www.conservationindia.org/gallery/white-browed-crake-new-species-for-the-indian-subcontinent). Both the birds were recorded from Maguri-Motapung wetland complex. Another important sighting of critically endangered White-bellied Heron- *Adrea insignis* on

24-10-2015 in this wet land became national news because, this bird is globally the most important wet land bird from the conservation point of view as according to the recent data only 250-500 individuals left in the world. https://www.telegraphindia.com/north-east/bird-watcher-spots-rare-heron-in-tinsukia/cid/1527054.

Globally Threatened Birds found in Maguri-Motapung Complex and its status according to IUCN Red List are given below.

There are 23 species of birds found in Maguri-Motapung ecosystem which are included in the Red Data Book as globally threatened. They are listed below.

CRITICALLY ENDANGERED:

White-bellied Heron- *Adrea insignis* (last sighted in this wetland on 24-10-2015)

White-rumped Vulture- *Gyps bengalensis*

Slender-billed Vulture-*Gyps tenuirostris*

Baer's Pochard-*Aythya baeri* (regular winter visitor to this wetland)

ENDANGERED:

White-winged Duck-*Asarcornis scutulata* (last sighted in this wetland on 24-05-2015)

Black-bellied Tern- *Sterna acuticauda*,

Yellow-breasted Bunting- *Emberiza aureola*

VULNERABLE:

Lesser Adjutant- *Leptoptilos javanicus*

Lesser White-fronted Goose- *Anser erythropus*

Swamp Francolin-*Francolinus gularis*

Pale-capped Pigeon- *Columba punicea*

Marsh Babbler- *Pellorneum palustre*

Jerdon's Babbler- *Chrysomma altirostre*

Black-breasted Parrotbill- *Paradoxornis flavirostris*

NEAR THREATENED:

Oriental Darter- *Anhinga melanogaster*

Ferruginous Pochard- *Aythya nyroca*

Himalayan Griffon- *Gyps himalayensis*

River Lapwing- *Vanellus duvaucelii*

Eurasian Curlew- *Numenius arquata*

River Tern- *Sterna aurantia*

Alexandrine Parakeet- *Psittacula eupatria*

Red-breasted Parakeet- *Psittacula alexandri*

Swamp Prinia- *Prinia cinerascens*

Brief note on the damages to the grassland and wetland ecosystem due to this manmade disaster

Maguri-Motapung wetland and its adjacent grassland is a very complex and dynamic fluvial ecosystem where fluvial geomorphology plays an important role. Geologically entire area is very recent and very unstable. The changes are ever present. Even the entire landscape changes after every flood. Recently within two months the area experienced three waves of floods and two came after the Baghjan oil well disaster. The last and the 3rd flood wave was the greatest after the 1998 and 2004 mega floods. After the 1998 flood the entire drainage system gradually started to change in the north-east of Dibru-Saikhowa N.P. and the Lohit river took a new channel when it entirely captured two rivers like Dangari and Dibru as shown in the satellite imagery. Now it is flowing just approximately 300 meter away in the north of the Baghjan oil well no.5. Even the operation to douse the fire had to suspend at least for four days leaving the people of Baghjan at the mercy of nature who had to cope with flood, fire, pollution, noise and vibrations. Seismically, the entire area rest on a fault line and as already mentioned the huge wetland of Maguri-Motapung was the result of the great 1950 earth quake when the entire area sank due to the presence of syncline below. So, the location of oil well itself is in a very vulnerable situation which is threat not only to human life and property but also to the entire biodiversity and the ecosystem of the region.

There are two very prominent phases of impact.

1) Impact during 27-05-2020 to 08-06-2020 when the toxic gases with condensate were blown out.

2) Impact from 09-06-2020 after the raging fire broke out which is continuing for more than 150 days at the time of preparing this report.

Phase-1

Both the phases have their unique characteristics of damages that were very devastating. During the first phase the impact was widespread and the toxic gases dispersed to a long distances along with the wind directions. It was felt up to the distances of about 9 Km where I am writing this report at my place of residence. On the other hand the oil spill and condensate were thrown to a distances of about 2Km radius on the ground where all the phytoplankton and zooplankton were directly affected along with the effect on human life. During that phase many villagers complained with different health issues. Within the radius of 2 Km every plant and animal life was affected when most of the plants covered with oil and condensate, died off. There were coatings of oil film seen on each and every plant life, water bodies, tea gardens, agricultural fields and on the other manmade structures. The grasslands were severely affected and most of the breeding endemic Red data book grassland birds listed in the **Table: 1** abandoned their nest without hatching or left their chicks to die.

Phase-2

On 09-06-2020 suddenly the fire broke out and it engulfed a huge area. Immediately within the range of about 1Km radius everything came in contact with fire and almost all burned to ashes. Many people have been evacuated immediately and most of the houses with all their belongings near the Baghjan well No. 5 were totally damaged by raging inferno. Most of the small tea gardens near the well No. 5 burned to ashes. But the fire engulfed the most of the grasslands towards the south western side as they were already highly inflammable due to the presence of oil condensate both on the grounds as well as on the trees and grasses. Another threat was the blowing wind at that moment when fire started to spread in the direction of wind. A large area of the grassland in the western side of the oil well got fire and the ecosystem was badly affected. Most of the breeding endemic threatened birds fled the place leaving behind their nests. During my preliminary field survey it was observed that bird density and diversity was very less within the radius of 1Km where basically a few numbers of common gregarious birds were seen. Not a single threatened Red Data Book birds were observed during my field survey as most of their habitats were badly affected by fire. Even after the three waves of floods

we had seen the presence of oil sleek and condensate in the grassland habitat on 14-07-2020. Many species of herpitofauna, amphibian, and insect were killed after the fire broke out.

Phase-3

It's already been more than 150 days of continuous blowout which is still going on with high decibel noise, water and air pollution. This phase-3 has been based on the change of season which would be totally different from the view point of meteorological as well as hydrological characteristics. During winter the entire habitats for grassland and wetland bird changes. Some of the early winter migratory birds have already been arrived in the Brahmaputra valley through two different international flyways which are known as Central Asian-Indian flyway and East Asian-Australian flyway. Both these two flyways overlapped over north-east India.



On 25th of October 2020 there was sighting report of Amur Falcon- *Falco amurensis* a migratory raptor which comes all the way from Japan and East Asia. Moreover, some Plovers, Wagtails and Warblers are already sighted in and around Maguri-Motapung wetland. But these are widespread visitors covering different habitats and they can somehow adopt themselves in some adverse environmental situations up to a limit. The major winter migratory birds like

Ducks and Geese are not yet sighted which particularly needs undisturbed environmental conditions. By November last they will start to come. As the peak winter migratory season starts from last part of November to February both for the grassland and wetland birds, the constant monitoring during this period is most important. Only then the proper assessment of the impact on these birds can be done by observing their numbers, behaviors and foraging habit.

Some of the dates of sighting of important winter visitors to Maguri-Motapung wetland are given below:

Spot-winged Grosbeak- *Mycerobas melanozanthos* 09-10-2018
Red Knot- *Calidris canutus* 16-10-2015
Eurasian Hobby- *Falco severus* 22-10-2015
White-bellied Heron- *Ardea insignis* 24-10-2015
Amur Falcon- *Falco amurensis* 24-10-2015
Common Starling- *Sturnus vulgaris* 10-11-2014
Lesser White-fronted Goose- *Anser erythropus* 24-11-2008
Great Bittern- *Botaurus stellaris* 27-11-2014
Baikal Bush Warbler- *Locustella davidi* 02-12-2013
Grey-necked Bunting- *Emberiza buchanani* 02-12-2019
Common Golden Eye- *Bucephala clangula* 16-01-2015
Greater Painted Snipe- *Rostratula benghalensis* 31-01-2016
White-browed Crake- *Amaurornis cinerea* 05-02-2016
Bean Goose- *Anser fabalis* 09-03-2016

The impact on the resident birds is observed during different field visits and the results of which were almost the same as it was stated in the earlier report.

Recommendations:

1) Total ban on further oil drilling in and around Maguri-Motapung wetland and Dibru-Saikhowa N.P.
2) Expansion of Eco Sensitive Zone of Dibru-Saikhowa N.P.
3) Supreme court order of minimum 10Km Eco Sensitive Zone should be followed at any cost
4) Proper restoration planning should be there for both Maguri-Motapung wetland and its adjacent grasslands.

5) Priority should be given on the community based conservation and the development of eco - tourism as alternative means of livelihood should be encouraged considering the sentiment of the local people.

Report Submitted by:

Dr. Ranjan Kumar Das
Associate Professor
Vice-Principal
Tinsukia College, Tinsukia, Assam
Member, SSC group of IUCN for the conservation of White-bellied Heron

******

APPENDIX K

REFERENCES

Aaranyak (2020): Updated Brief report from Aaranyak to the Expert Committee constituted by National Green Tribunal vide NGT O.A. No. 43/2020/EZ & O.A. 44/2020/EZ.Pp.1-7. Pp 1-7. (Report submitted on 27th October, 2020)

Bania, R. (2020): Preliminary report on Baghjan gas and oil leak incident of Tinsukia district, Assam and its impact on aquatic biota. Pp.1-9. (Report submitted on 1st August, 2020)

Bania, R. (2020): Report on Baghjan gas and oil leak incident of Tinsukia district, Assam and its impact Pp. 1-8. (Report submitted on 27th October, 2020)

Biswas, J, I. Abedin & D. Chutia (2020): Preliminary Assessment of aftermath impact of Baghjan well – 05 blow-up on Mammalian fauna with in the vicinity of Maguri Motapung Beel and the Dibru-Saikhowa National Park. Pp. 1-4. (Report submitted on 27th October, 2020).

Noroh, (2013): Limnological studies in selected floodplain lakes of Tinsukia assam. Unpublished Phd. Thesis, North East Hill University Shillong Pp.1-268.

Wildlife Institute of India (2020): Impact of oil well blowout at Baghjan oil field, Assam and resulting oil spill, on surrounding landscape. Pp 1-171.(report submitted on 15th July, 2020).

57 families severely damaged

APPENDIX L

GOVERMENT OF ASSAM
OFFICE OF THE CIRCLE OFFICER::::::::::::: DOOMDOOMA REVENUE CIRCLE
DOOMDOOMA

NO DRC 16/2015-16/Pt-I/125 Dated Doomdooma the 24th August, 2020

To,

The Deputy Commissioner,
Tinsukia.

Sub: Submission of Severe Damage Report thereof.

Sir,

With reference to the subject cited above, as per your honour's verbal instruction and discussion in the meeting with Assessment Teams of concerned departments related to Baghjan Oil Fire incident, dated:10/08/2020, I have the honour to submit herewith the report on Severe Damage as submitted by the concerned departments of the Assessment Teams under the supervision and monitoring of Magistrate In –Charge Sri Soroj Sonowal, Election Officer, Tinsukia and Sri Palash Ahom, ADC, Tinsukia for your kind appraisal.

Enclosure: **Report along Soft of Photos.**

Yours Faithfully,

24/08/2020

Circle Officer,
Doomdooma Revenue Circle,
Doomdooma.

Severe Damaged Report on Baghjan Oil-Fire Incident of Baghjan under Doomdooma Revenue Circle, Doomdooma

Revenue Department

SL. No.	Sl. No. of Main list	Name of the Pattadar	Name of Dakhaldar	Details of the House	Population			Name of the Village	Kind of Land	Patta No.	Dag No,	Area of the Land
					Adult	Minor	Total					
1	1	Nil	Sri Mintu Borah S/o Bhutan Borah	Bamboo CI Sheet House(14x24), Cow Shed (10x15), Bhoral Bamboo(10x12) Tathal (loom) (10x12), Chicken Coop-Goral (8x10)	3	0	3	Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	5 B, 2 K, 10 L
								Baghjan Gaon	Gen. Govt.	Nil	445 Part	2 B
2	4	Nil	Smt. Kundeswari Borah W/o Thaneswar Borah (Thanuram)	Bamboo CI Sheet House(14x36), Cow Shed Bamboo CI Sheet (12x18), Bhoral Bamboo CI Sheet (12x18) , Chicken Coop-Goral (8x8)	2	0	2	Baghjan Gaon	Gen. Govt.	Nil	446 Part/1267	2 K 10 L
		Sri Thanuram Borah S/o Butanbor Borah							Patta	160	406 Part	
									Patta	109	405 Part	
		Nil						Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	6 B

3	9	Nil	Sri Aditya Borah S/o Thaneswar Borah	Nil	2	1	3	Baghjan Gaon	Gen. Govt.	Nil	446 Part/1287	1 B
		Sri Thaneswar Borah S/o Butanbor Borah							Patta	160	406 Part	
									Patta	109	405 Part	
		Nil						Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	6 B

4	10		Smt. Putali Nagbanshi D/o Dhaniram Nagbanshi	IAY House, Bamboo CI Sheet House 14x36, Cow Shed 10x12, Kitchen 10x12, Chicken Coop (Coral) 8x8	7	0	7	Baghjan Gaon	Gen. Govt.	Nil	1 No. Dag (Part)	5 B
								Baghjan NC	Gen. Govt.			
5	15	Sri Atowa Urang, S/o Lukhur Urang	Sri Sanjay Nagbanshi S/o Kartik Nagbanshi	Bamboo CI Sheet House (12x36), Bamboo CI Sheet Cow Shed (10x12)	5	0	5	Baghjan Gaon	Patta	8 (Eksana)	356	3 B, 2 K, 17 L
		Madha Nagbanshi S/o Lodi Nagbanshi							Patta	160 (Eksana)	404 Part	
		Nil						Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	5 B
6	30		Smt. Bonita Ghatowar S/o Jathu Ghatowar	IAY House12x24, Bamboo CI Sheet House 12x24, Cow Shed 10x12, Bhoral 10x12	6	0	6	Baghjan NC	Gen. Govt.	Nil	2 No. Dag Part	6 B
		Sri Rubin Chetia S/o Mangru		Assam Type Pucca House (112x112), Kitchen Foundation &				Baghjan Gaon	Patta	125	1231	1 B, 2 K, 10 L

7	31		Sri Pulin Chetia S/o Sanjay Chetia (Mijoh)	CI Sheet (16x24), Cow Shed Bamboo CI Sheet (14x16), Bhoral Kacha (14x15) Duck Coop (8x8), Tathal(Loom house) (12x10), Garrage (10x12) Chicken Coop (8x8)	3	0	3	Baghjan Gaon	Patta	125	1259	1 B, 2 K, 10 L
		Nil						Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	20 B
8	34	Sri Mangla Moran S/o Lutumoni Moran	Sri Rajeswar Neog S/o Bhogeswar Neog	Bamboo CI Sheet House (12x36), Under Construction Assam Type House (28x40), Kacha Bhoral (12x14), Tathal (Loom House) (12x12), Chicken Coop(6x8)	4	1	5	Baghjan Gaon	Patta	196	460 Part	5 B 2 K 10 L
		Sri Thulo Moran S/o Lutumoni Moran							Patta	199	461 Part	
9	36	Sri Hula Hazarika S/o Pt Hazarika	Sri Ratneswar Hazarika S/o Shola Hazarika	Assam Type Pucca House (28x48), Half Pucca House (12x20), Bhoral Kacha (12x18) Duck/Chicken Coop (8x8), Tathal(Loom house) (12x12), Toilet Bathroom (8x12)	5	0	5	Baghjan Gaon	Patta	128	408	3 B 16 L
		Nil						Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	20 B

10	39	NIL	Sri Kaphul Neog S/o Thula Neog	Katcha Bamboo House (20x36), Katcha Kitchen (18x28), Cow Shed Katcha (12x20), Bhoral (12x16), Chicken/Duck Coop(8x8), Tathal (Loom House) (12x12)	5	1	6	Baghjan Gaon	Gen. Govt	Nil	436 Part	3 B 16 L
								Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	4 B
11	46	Sri Bhadreswar Moran S/o Lukumoni Moran	Sri Luhit Neog, S/o Bhadreswar Neog	Bamboo-CI Sheet House (36x28), Cow Shed Pucca Piller(10x12), Chicken/Duck Coop Pucca Piller(8x8), Tathal-Loom House(10x12), Bhoral pucca Piller (12x18)				Baghjan Gaon	Patta	144	443 Part	3 B 1 K 17 L
		Sri Mangla Moran S/o Lubumoni Moran						Baghjan Gaon	Patta	198	460Part	1 B
		Nil						Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	12 B
		Sri Mangla Moran S/o						Baghjan Gaon	Patta	196	460 Part	

12	73	Lulumoni Moran	Smt. Anu Neog, Smt. Pubali Neog D/o Bolin Neog	Bamboo CI Sheet House (26x30), Kutcha Kitchen (12x16), Cow Shed (10x12), Chicken/Duck Coop(8x10), Tathal (Loom House) (12x12)	3	1	4	Baghjan Gaon	Patta	198	458 Part	4 Bigha
		Sri Thulo Moran, Sri Bhadreswar Moran S/o Lulumoni Moran						Baghjan Gaon	Patta	199	461 Part	
		Nil						Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	10 Bigha

13	75	Sri Mangla Moran S/o Lutumoni Moran	Smt. Pusparjali Neog D/o Sri Mrinal Neog	Bamboo/Timber CI Sheet House (14x40), Katcha Kitchen (14x20), Bhoral (10x12), Cow Shed (10x12), Chicken/Duck Coop(8x8), Tathal (Loom House) (12x12)	2	1	3	Baghjan Gaon	Patta	198	460 Part	2 B
		Nil						Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	3 B
14	76	Sri Kulo Borah S/o Buthbor Borah and others	Smt. Anima Borah D/o Nandeswar Borah	Half Pucca House (24x36), Kitchen Katcha (24x12), Cow Shed (10x12), Tathal(loom House)(10x12)	4	0	0	Baghjan Gaon	Patta	132	467 Part	1 B 2 K 10 L
								Baghjan Gaon	Patta	132	456 Part	1 B 2 K 10 L
		Nil						Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	5 B
15	80	Sri Tileswar Moran S/o Pesh Moran	Sri Prabhat Moran S/o	Half Pucca House (16x30), Bamboo CI Sheet House (8x30), Bhoral (12x14), Chicken	2	1	3	Baghjan Gaon	Myadi Patta	129	545 Dag Part	2K 0 K 0 L

		Nil	Phukon Moran	Coop(8x8), Tathal(loom House)(12x12), Shop attached to House, Toilet (Gov Scheme)				Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	7B 0 K 00L

16	94	Sri Thanuram Borah S/o Butanbor Borah	Smt. Dipika Borah D/o Mohendra Borah	Bamboo CI Sheet House (18x24), Cow Shed (12x15), Chicken/Duck Coop(8x8), Tathal(loom House)(10x12)	5	1	6	Baghjan Gaon	Myadi Patta	109	405 Dag Part	2 B 3 K 6 L
		Nil						Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	6 B
17	96	Sri Thanuram Borah S/o Butanbor Borah	Smt. Anju Borah D/o Jalin Borah	Half Pucca Assam Type House (28x36), Kitchen Katcha (12x24), Bhoral (12x14), Cow Shed (10x12) Chicken Coop(8x8), Tathal(loom House)(10x12)	4	3	7	Baghjan Gaon	Patta	19	405 Dag Part	2 B 1 K
		Nil						Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	5 B

18	97	Sri Thanuram Borah S/o Butanboor Borah Nil	Smt. Sabita Borah D/o Brojen Borah	Pucca Foundation, Bamboo/Timber/CI Sheet Assam Type House (24x24) Kitchen Katcha (12x28), Cow Shed (10x14), Chicken/Duck Coop(8x8), Tathal(Loom House)(12x12), Toilet (Govt. Scheme)	6	0	6	Baghjan Gaon Baghjan NC	Patta Gen. Govt.	109 Nil	446/1287,406/1232, 405 No. Dag Part 1 No. Dag (Part)	2 B 9 B
19	98	Nil	Sri Rupam Moran S/o Ritu Moran	Katcha Bamboo House (14x36), Katcha Kitchen (12x14), Cow Shed Katcha (12x14), Goat Shed (8x8), Chicken/Duck Coop(8x8), Tathal (Loom House) (10x12)	2	1	3	Baghjan Gaon Baghjan NC	Gen. Govt. Gen. Govt	Nil Nil	391 No. Dag Part 1 No. Dag (Part)	3 B 0 K 00 L 16 B

20	103	Sri Kulo Borah S/o Buthbor Borah and others	Smt. Punyalata Borah D/o Sri Bhoben Borah	Assam Type Pucca House (30x36), Pucca Kitchen (30x28), Bhoral (10x14), Cow Shed Katcha(12x14), Chicken/Duck Coop(8x10) Tathal Loom House (12x12), Goat Shed (8x8)	5	0	5	Baghjan Gaon	Patta	162	457 part	1 B 0 K 00 L
								Baghjan Gaon	Gen. Govt.	Nil	503 No. Dag Part	1 B
		Nil						Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	7 B

21	105	Sri Mangla Moran S/o Lutumoni Moran Sri Thulo Moran S/o Lutumoni Moran Nil	Smt. Dipoli Neog S/o Guno Neog	Half Pucca House (28x40), Katcha Kitchen (12x20), Cow Shed (10x12), Chicken/Duck Coop(8x8) Tathal Loom House (12x12), Goat Shed (10x10)	5	0	5	Baghjan Gaon	Patta	196	460	2 B 2K 10 L
									Patta	198	458	
									Patta	199	461	
								Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	5 B
22	174	Sri Bholok Moran S/o Bihudhar Moran	Sri Umakanta Boruah S/o Bholanath Boruah	Bamboo/GI Sheet House (12x24), Chicken Coop (8x8), Pucca House (26x36), Hand Tractor-1 No.	4	1	5	Baghjan Gaon	Gen. Govt.	Nil	444 Part	1 B 2 K 5 L
								Baghjan NC	Gen. Govt.	Nil	1248 Part	35 B 2 K 15L
23	196	Sri Janadhan Moran S/o Leheng Moran Nil	Smt. Rijumoni Nagbanshi S/o Late Kalu Nagbanshi	Bamboo/GI Sheet House (12x36), Bamboo Hay House (12x36), Cow Shed Bamboo Tin, Chicken Coop (8x6)	2	2	4	Baghjan Gaon	Patta	63	395	4 B 0 K 00 L
									Gen. Govt.	Nil	399	
									Gen. Govt.	Nil	398 part	
									Gen. Govt.	Nil	396 Part	

24	206	Sri Thanuram Borah S/o Butanbor Borah	Smt. Monova Bora D/o Sri Chandra Borah	Pucca Foundation, Bamboo/Timber/CI Sheet House (12x14) Bhoral Bamboo Tin (12x15), Tathal(Loom House)(12x12), Goat Shed (8x8) Toilet (Govt. Scheme)	4	0	4	Baghjan Gaon	Patta	109	446/1287	1 B 0 K 00 L
		Nil									405 No. Dag Part	
											406/1232	
25	212	Sri Jonadhan Moran S/o Leheng Moran	Smt. Dibyalata Boruah W/o Tarun Boruah	Half Pucca Assam Type House (28x36), Kitchen Katcha (20x24), Cow Shed (12x14), Bhoral Bamboo/Tin(12x14), Tathal(loom House)(12x12), Katcha Shop	6	3	9	Baghjan Gaon	Patta	64	473	2 B 15 L
		Nil						Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	13 B
26	262	Sri Kulo Borah S/o Buthbor Borah and others	Smt. Runu Borah W/o Jatin Borah	Nil				Baghjan Gaon	Patta	132	457 No. Dag Part	1 B 2 K 10 L
									Patta	132	456 No. Dag Part	1 B 2 K 10 L
		Nil						Baghjan NC	Gen. Govt	Nil	1 No. Dag (Part)	4 B

27	276	Nil	Smt. Faguni Urang W/o Dighaliya Nagbanshi	IAY House, bamboo CI Sheet House 12x14, Chicken Coop (Goral) 8x8	3	0	3	Baghjan Gaon	Gen. Govt.	Nil	391 No. Dag Part	1 B
								Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	1 B
28	286	Sri Debendra Moran S/o Bhadreswar Moran	Sri Debendra Moran S/o Bhadreswar Moran	Assam Type Pucca House (24x36), Cow Shed Katcha(10x12), Chicken/Duck Coop(6x8) Tathal Loom House (10x12)	2	0	2	Baghjan Gaon	Patta	160	406	3 B
		Nil							Gen. Govt.	Nil	445 No. Dag Part	
29	311	Nil	Sri Biren Mura S/o Fatu Mura	IAY House, bamboo CI Sheet House & Kitchen(12x14), Kitchen Katcha (12x12), Cow Shed (10x10), Chicken/duck Coop (Goral) 8x8	4	0	4	Baghjan Gaon	Gen. Govt.	Nil	446 No. Dag Part	3 B
								Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	2 B
30	312	Sri Mangla Moran S/o Lutumoni Moran & other 3 persons	Smt. Gothali Neog D/o	Half Pucca House (28x36)	2	0	2	Baghjan Gaon	Patta	196	460 No. Dag Part	3 K

		Sri Thulo Moran S/o Lutumoni Moran	Bhadreswar Neog	[illegible]				[illegible]	Patta	199	461 No. Dag Part	
31	477	Nil	Sri Akheswar Chetia S/o Pulin Chetia	Assam Type Pucca House (24x36), Kitchen Pucca(14x14), Cow Shed Katcha(10x12), Chicken/Duck Coop(8x8), Mill House (10x12), Tathal Loom House, Goat Shed (10x8), Toilet Katcha (4x6), Bathroom Pucca(4x6)				Baghjan Gaon	Gen. Govt	Nil	391 No. Dag Part	7 B
								Baghjan NC	Gen. Govt	Nil	1 No. Dag (Part)	22 B
32	490	Sri Sohan Kalowar S/o Khuru Kalowar & 4 other persons	Sri Babul Urang S/o Paban Urang	IAY House, Pucca Piller & CI Sheet House (12x36), Bamboo/CI Sheet House(10x12), Chicken/duck coop(8x8)	2	1	3	Baghjan Gaon	Myadi Patta	216	176 No. Dag Part	2 K 10 L
		Sri Lalit Urang S/o Sukla Urang & Others							Eksana Patta	176	388 No. Dag Part	

33	493	Smt. Mangli Urang S/o Rengta Urang	Smt. Anjali Urang W/o Bihu Urang	IAY House, Bamboo & CI Sheet Kitchen (12x18), Chicken/duck coop(8x8)	5	0	5	Baghjan Gaon	Myadi Patta	59	343 No. Dag Part 59 No. Dag Part 365 No. Dag Part 367 No. Dag Part	4 B 4 K 10 L
		Nil						Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	4 B 4 K 10 L
34	495	Sri Sohan Kalowar S/o Khuru Kalowar & 4 other persons	Sri Babul Urang S/o Paban Urang	IAY House, Chicken/Duck Coop(8x8)	1	0	1	Baghjan Gaon	Myadi Patta	216	176 No. Dag Part	2 K 10 L
		Sri Lalit Urang S/o Suklal Urang & Others							Eksana Patta	176	388 No. Dag Part	
35	496	Sri Lakhiya Koiri S/o Saina Koiri & 2 other Persons	Sri Dilbar Koiri S/o	IAY House, Bamboo/CI Sheet	3	0	3	Baghjan Gaon	Patta	14	356 No. Dag Part	2 B 2 K 10 L

		Nil	Shivprasad Kain	House (24x25), Cow Shed(10x15)				Baghjan NC	Gen. Govt	Nil	1 No. Dag (Part)	3 B

36	497	Sri Lakhiya Koiri S/o Saina Koiri & 2 other Persons	Sri Raju Koiri S/o Dibor Koiri	IAY House	2	2	4	Baghjan Gaon	Patta	14	356 No. Dag Part	2B 2K 10 L
		Nil						Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	3 B
37	498	Sri Atowa Nagbanshi S/o Lali Nagbanshi	Sri Boisali Urang S/o Bhado Urang	Bamboo/CI Sheet House (12x36), Kitchen Kaldha (12x15) Cow Shed(10x12), Chicken Coop (8x8)	5	0	5	Baghjan Gaon	Eksana Patta	9	425 No. Dag Part	2 B
									Eksana Patta	14	418 No. Dag Part	2 B
		Nil						Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	3 B
38	504	Nil	Sri Pancha Urang S/o Lalit Urang	Bamboo/CI Sheet House (12x36), Bamboo Hay House (12x24), Chicken/Duck Coop (8x8)	5	0	5	Baghjan Gaon	Gen. Govt.	Nil	389 No. Dag Part	2 B
		Sri Lalit Urang S/o Sukla Urang & Others						Baghjan Gaon	Eksana Patta	176	388	4 B 2 K 15 L

39	518	Sri Satyanarayan Sahani S/o Babulal & Other	Sri Fagu Urang S/o Lalit Urang	Pucca House (24x30), Kitchen bamboofin (12x30), Bhoral (10x18), Cow Shed (10x15)	3	0	3	[illegible]	[illegible]	82	385	[illegible]
		Nil						Baghjan NC	Gen. Govt	Nil	1 No. Dag (Part)	25 B 2 K 10 L

40	524	Sri Lakhiya Koiri S/o Saina Koiri & 2 other Persons	Sri Golap Koiri S/o Lakhiya Koiri	Foundation Pucca Bamboo Tin House (24x36), Cow Shed (10x15)	2	1	3	Baghjan Gaon	Eksana Patta	14	356 No. Dag Part	1 B 4 K 14 L
										140	318	2 B 6 L
										199	361	
		Nil						Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	2 B
41	529	Nil	Sri Sukhani Urang S/o Krishna Urang	Bamboo CI Sheet House (14x24), Cow Shed (12x12), Chicken Duck Coop (8x8)	1	0	1	Baghjan Gaon	Gen. Govt.	Nil	321 Part	1 B 2 K 10 L
42	536	Smt. Mangli Urang S/o Rangta Urang & 1 Other	Smt. Janaki Urang S/o Bishal Urang	IAY House, Bamboo Hay House (12x24), Kitchen Katcha (12x20) Cow Shed (12x10), Chicken Coop(8x8)	7	0	7	Baghjan Gaon	Patta	59	343 Part	3 B 2 K 5 L
								Baghjan Gaon	Patta	59	365 Part	
								Baghjan Gaon	Patta	59	367 Part	
		Nil						Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	6 B 2 K 10 L
		Sri Cheniram Gogoi S/o Dharma Gogoi & 5 others						Baghjan Gaon	Gen. Govt.	Nil	363 Part	4 B 2 K 10 L
								Baghjan Gaon	Patta	19	366 Part	

43	545	Sri Lakhiya Koiri S/o Saina Koiri	Smt. Munu Gogoi S/o Mintu Gogoi	Pucca House (18x36), Kitchen Hay (12x36), Cow Shed (10x15), Chicken/duck Coop (12x18)	5	1	6	Baghjan Gaon	Patta	19	364 Part	
		Nil						Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	5 B

44	547	Sri Sohan Kalowar S/o Khuru Kalowar & 4 other persons	Sri Matlu Urang S/o Pabon Urang	IAY House, Bamboo CI Sheet House (12x30), Cow Shed (12x10) Chicken Coop(8x8)	5	1	6	Baghjan Gaon	Patta	216	176 Part	2 K 10 L
								Baghjan Gaon	Patta	176	388 Part	
45	548	Sri Mangi Urang S/D/o Rengia Urang	Smt. Puja Urang D/o Ajoy Urang	IAY House, Bamboo CI Sheet House (14x36), Chicken/Duck Coop (8x8)	2	3	5	Baghjan Gaon	Patta	59	343 Part	1 B
46	549	Nil	Smt. Bebik Urang D/o Jimi Urang	Bamboo CI Sheet House (12x36), Bamboo Hay House (12x24), Chicken Coop (8x8)	6	0	6	Baghjan Gaon	Gen. Govt.	Nil	389 Part	1 B 2 K 10 L
47	552	Nil	Smt. Hemolata Das Gogoi D/o Sadananda Gogoi	Half Pucca House (28x36), Cow Shed (10x15), Tathal Loom House (10x12), Goat Shed (12x14), Gosai Ghar (10x15)	2	1	3	Baghjan Gaon	Gen. Govt.	Nil	363 Part	1B 5 L
		Sri Cheniram Gogoi S/o Dharma Gogoi & 5 others						Baghjan Gaon	Patta	19	365 Part	
		Nil						Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	5 B

		Sri Sohan Karowa S/o Thuru Karowa & 3 Others	Smt. Junali Urang W/o Sri Bitai Urang	Bamboo CI Sheet House (12x24), Cow Shed (10x12), Chicken / Duck (8x8)	2	0	2	Baghjan Gaon	Eksana Patta	216	176 No. Dag Part	2 K 11 L
										176	388 No. Dag Part	

49	562	Smt. Mangli Urang D/o Rengia Urang	Smt. Arpina Urang W/o Sanjay Urang	IAY House, Bamboo CI Sheet Kitchen (12x18), Cow Shed (10x12)	2	2	4	Baghjan Gaon	Eksana Patta	59	343 No. Dag Part 365 No. Dag Part 367 No. Dag Part	2 B
		Nil						Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	4 B 2 K 10 L
50	569	Nil	Sri Jilu Dihingia S/o Tuniram Dihingia	Half Pucca House (28x36), Kitchen Katcha (12x24), Chicken/duck Coop (8x8)	3	1	4	Baghjan Gaon	Patta	14	358 Part	3 B
51	561	Nil	Smt. Parashmoni Boruah D/o Nomal Boruah	Pucca House (14x20), Kitchen (Bamboo/tin)(12x16), Toilet/Bathroom (6x9), Tathal Loom House (12x12)	2	2	4	Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	23 B
52	614	Nil	Smt. Dipali Urang S/o Dom Urang	Bamboo CI Sheet House (12x30), Bamboo Hay House (12x24), Chicken/duck coop (8x8), Cow Shed(10x12 Sqm), Loom House Tathal	6	1	9	Baghjan Gaon	Gen. Govt.	Nil	389 Part	2 B

53	617	Nil	Sri Dhani Nagbanshi S/o Aghuni Nagbanshi	Bamboo CI Sheet House, Kitchen (14x36) Chicken Coop	5	0	5	Baghjan Gaon	Gen. Govt	Nil	351 Part	1 B 2 K 10 L
								Baghjan NC	Gen. Govt	Nil	1 No. Dag (Part)	1 B 2 K 10 L
54	624	Sri Tangkeshwar Gogoi S/o Deobor Gogoi	Smt. Krishna Proja D/o Ghashi Proja	IAY House (12x20), Chicken/Duck Coop (8x8)	1	0	1	Baghjan Gaon	Patta	57	420 Part	2 K 10 L
55	44	Sri Duhan Nagbanshi, Sukra Nagbanshi	Smt. Reboti Neog D/o Sukla Neog	IAY House, bamboo Hay House (12x24), Kitchen Katcha (14x24) Cow Shed (12x15), Tathal loom House (10x12)	6	1	7	Baghjan Gaon	Eksana Patta	71	392	2 K 10 L
56	Nil	Nil	Sri Sukram Mura S/o Joymashi Mura	Bamboo CI Sheet House (12x24, Bhoral (10x18)	2	0	2	Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	2 K 10 L

57	167	Sri Dinesh Chutia S/o Lehuk Chutia	Sri Khirud Chutia S/o Rekhakanta Chutia	Nil	1	0	1	Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	2 B
								Baghjan Gaon	Myadi Patta	204	449 Part	3 B

Concerned SK

Assesment Team

Circle Officer
Doomdooma Revenue
Doomdooma

563 ##

APPENDIX M

GOVERMENT OF ASSAM
OFFICE OF THE CIRCLE OFFICER:::::::: DOOMDOOMA REVENUE CIRCLE
DOOMDOOMA

NO DRC 16/2015-16/Pt-I/127 Dated Doomdooma the 24th August, 2020

To,

The Deputy Commissioner,
Tinsukia.

Sub: Submission of the List of Affected Families of Baghjan Gaon (Staying in Baghjan ME & High School) under Doomdooma Revenue Circle thereof.

Sir,

With reference to the subject cited above, as per your honour's verbal instruction and discussion in the meeting with Assessment Teams of concerned departments related to Baghjan Oil Fire incident, dated:10/08/2020, I have the honour to submit herewith the List of Affected Families of Baghjan Gaon (Staying in Baghjan ME & High School) excluding the Families included in Fully & Severe Damaged List under Doomdooma Revenue Circle submitted by the concerned departments of the Assessment Teams under the supervision and monitoring of Magistrate In -Charge Sri Soroj Sonowal, Election Officer, Tinsukia and Sri Palash Ahom, ADC, Tinsukia for your kind appraisal.

Enclosure: As stated above.

Yours Faithfully,
24/08/2020
Circle Officer,
Doomdooma Revenue Circle,
Doomdooma.

Substitution of the List of Affected Families of Baghjan Gaon (Stayling in Baghjan ME & High School) excluding the Families included in Petty & Service Dropped Umrandur Duyodhoniya Revenue Circle.			
Sl. No.	NAME OF THE PERSONS	NAME OF THE GUARDIANS	REMARKS
1	KHILA DOHUTIA		
2	PUTUL MOG	SUKHEN MOG	
3	DINESWAR BORAH		
4	MARIYAM MURA	MUNU MURA	
5	ARUP MOG		
6	PUTUMONI MORAN	JIRON MORAN	
7	KHAGESWAR HAZARIKA	DULA HAZARIKA	
8	BAPI CHUTIA		
9	BULAN MOG	BUHENG	
10	PATIDEB HAZARIKA	PATIDEB HAZARIKA	
11	MUKUL MORAN	LADHESWAR MORAN	
12	JUNMONI MORAN	JANJIT MORAN	
13	KATHERINA MORAN	UDIT MORAN	
14	GOBU MORAN	GHANSHYAM MORAN	
15	BENU MORAN	MOHANTO MORAN	
16	RAMESWAR MORAN	MODE MORAN	
17	BIRAKANTA MORAN	RATEN MORAN	
18	PHULA GOGOI	KULANDAN GOGAI	
19	PUMINA HAZARIKA	MOHIN HAZARIKA	
20	CARDAN MORAN	JIBA MORAN	
21	SUNALI MORAN	SIBON MORAN	
22	RAMZALI BARUAH		
23	BITUPAN MOG	RATI MOG	
24	AJAP MORAN	BABUL MORAN	
25	METHONG DOHUTIA	TUTON DOHUTIA	
26	TAPON MORAN	BABUL MORAN	
27	BOLEN MOG		
28	JAHNAR ALITA GOHAIN	MARJOB GOHAIN	
29	KEHE MORAN	MANESWAR MORAN	
30	LOKHIMO MORAN	AKUL BARUAH	
31	RAMESWAR MORAN	MATESWAR MORAN	
32	LAXMI PHUKAN	LATE SUKARAM PHUKAN	
33	BIRAJ MOG	PHULA MOG	
34	ANJELYA MORAN	BABUL MORAN	
35	DALIK MOG		
36	TULASHI BARUAH	MONIRAM BARUAH	
37	SUBITA BARUAH	SAURAB BARUAH	
38	LILAVATA HAZARIKA	MONOJ HAZARIKA	
39	AMAL GOGAI	BORSADE GOGAI	
40	BUDHA MOG		
41	SOMUMAI MORAN	TITO MORAN	
42	BIPUL MOG	BIPANG MOG	
43	DIPOK MORAN	LAKHOT MORAN	
44	BIPLOB MOG	BHUPENDRA MOG	
45	DHANESWARI HAZARIKA	DHANIRAM HAZARIKA	
46	RAJIB MOG	SOPANG MOG	
47	NAREN GOGAI		
48	KALIMOTI MORAN		
49	NOREN MORAN	BHATESWAR MORAN	
50	APURBA MORAN		
51	BABUMAI MORAN	RANADHAR MORAN	
52	PRABHANTA MORAN	BHUBAN MORAN	
53	BIDYALI MORAN	TANESWAR MORAN	
54	BIJAY MOG	BUNDY MOG	
55	BHISWAR MORAN	PONGAL MORAN	
56	PRESWARI MORAN		

57	MONALISHA BARUAH	TOLASH BARUAH	
58	NASIMI BARUAH		
59	BIJAGYAPOTI NEOG		
60	GOPI MORAN		
61	BANALATA NEOG	SUBEN NEOG	
62	PHUKAN MORAN	MONIRUL MORAM	
63	BANTAN BARUAH	JUNABOR BARUAH	
64	MAMAMONI MORAN	PRANGHAR MORAN	
65	ABHIJIT PEGUKAN	KHELANG PEGUKAN	
66	TILOK NEOG		
67	ALPANA MORAN HAZARIKA		
68	BULLYPHORIA MORAN	LIBIP MORAN	
69	HEMODA BORUAH		
70	TARADAI NEOG		
71	SATIN GOGOI	PURNAPANAT GOGOI	
72	PHULESWAR PEGUKAN	HAREK PEGUKAN	
73	KACHANNEOG		
74	BASANTA NEOG		
75	MANJIT NEOG		
76	MUKESWARI MORAN	PANDESWAR MORAN	
77	SURAJIT NEOG	PUJYA NEOG	
78	KITPO NEOG	ANANDA MORAN	
79	KABUA NEOG	PUTUL NEOG	
80	HUNMAI BORAH		
81	RAJENDRA MORAN	LT. LAYOT MORAN	
82	BINUD MORAN		
83	MAGHESWAR MORAN	LT. MOHENO MORAN	
84	SOJATNA CHETIA		
85	DENJIT HAZARIKA		
86	RUPANTA MORAN	BIPSUR MORAN	
87	PONITA MORAN	GOKUL MORAN	
88	DHONIL NEOG		
89	NASATE GOGOI		
90	BINA CHETIA		
91	TILAK MORAN	SUL MORAN	
92	SOBIN HAZARIKA		
93	MINUSREE GOGOI	MOHRAM GOGOI	
94	PRIYANKA CHETIA		
95	MADHI MORAN		
96	MUNMUN CHETIA	GHANESWAR CHETIA	
97	SUMAN PATRA MORAN	PRAKHASTA MORAN	
98	BINDU DEVI	MAHABIR SAH	
99	TOSIKA MORAN		
100	A. MALLAH		
101	DEBOJANI MORAN	PROMOD BORAH	
102	BHARGAB MORAN	MADHU MORAN	
103	BISHAMJYOTI HAZARIKA	JETUN HAZARIKA	
104	DULAL NEOG		
105	PROBIN BORAH		
106	BOBY MOHAN MORAN	RAJEN MORAN	
107	BIMA PEGUAN		
108	ANUPAM NEOG		
109	SATYADHAR MORAN	MAHANANDA MORAN	
110	ROSOMA MORAN		
111	DIPANJALI MORAN		
112	ANINATH HAZARIKA		
113	SUPATI MORAN		
114	DIPU MORAN		
115	ROSOTI MORAN		
116	MANU GOGOI		
117	LITESWAR MORAN		

118	SUSHIL MORAN		
119	IMONI MORAN		
120	PUROBI MORAN		
121	MONIKHA NEOG		
122	NILESWAR MORAN		
123	SURESH MALLAH		
124	RITA MORAN	MILOMI MORAN	
125	BIJUMONI MORAN		
126	UPASUTI MORAN	GAJENDRA MORAN	
127	BISWAJIT SONOWAL	TARUN SONOWAL	
128	RAHUL HAZARIKA		
129	MALOBIKA NEOG	RAJIV NEOG	
130	BHUPEN MORAN		
131	MINTU MORAN	ROHIT MORAN	
132	ANIMA BORUAH		
133	PULIN MORAN	TAKAU MORAN	
134	IMONI MORAN	BOTUT MORAN	
135	PUSHPA MORAN	BILESWAR MORAN	
136	MONTU MORAN	JOGESH MORAN	
137	DEVANTA NEOG	JAGANATH NEOG	
138	PAPUL MORAN		
139	KAJOL MORAN		
140	KHIRUD CHUTIA	BEGUAKANT CHUTIA	
141	MALA MORAN	BT MORAN	
142	BITUPON NEOG	DHIRENDRA NEOG	
143	BULEN MORAN	BABRA MORAN	
144	MANIK BORUAH	DHANESWAR BORUAH	
145	LABANYA BORA	BHASHIDHAR BORA	
146	BHASKAR MORAN	LOLIT MORAN	
147	DHIREN CHUTIA		
148	NILU CHUTIA		
149	AKHESWAR CHETIA	PULIN CHETIA	
150	AJOGEN MORAN	PORAMESWAR MORAN	
151	SUNANDA HAZARIKA		
152	SONALI NEOG	BHOGNEOG	
153	KUMALI NEOG	GANDHA NEOG	
154	PURUNA MORAN	BODAN MORAN	
155	SATYAJIT MORAN		
156	BADUL MORAN		
157	ASHUJIT MORAN	JADUNATH MORAN	
158	TARA CHUTIA		
159	PUTUMONI MORAN		
160	SHILPI GOGOI	ISHWAR GOGOI	
161	MONUMADHAB MORAN	DILIP MORAN	
162	TAPAN BARUAH		
163	MUNI GOGOI	MONTU GOGOI	
164	DIPTI LAKAR	MINTU GOGOI	
165	GOVINDESWAR HAZARIKA		
166	DOLLY BORUAH	BULEN BORUAH	
167	DIBAKAR MORAN	LITESWAR MORAN	
168	KALPONA PEGORAN	PURNADHAR PEGORAN	
169	PRIBINA MORAN		
170	MONA MORAN		
171	HELU MORAN		
172	LABANYA MORAN & DIGANTA MORAN		
173	BISWAJIT MORAN	LAMESWAR MORAN	
174	KHANIEN MORAN	SONE MORAN	
175	GINORA MORAN	SUKHOLATA MORAN	
176	KANAKLATA DOLUTIA	LALIT DOLUTIA	
177	RUPA DOLUTIA	KULBOR DOLUTIA	
178	PUTU MORAN	LAKHESWAR MORAN	

179	PRABINA BARUAH	BHAMAKETARUAH	
180	GONAMALA HAZARIKA	MONESWAR HAZARIKA	
181	MONIKA MORAN	JONARDHAN MORAN	
182	RINALI MORAN	RAJESH MORAN	
183	HEMANTI HAZARIKA	GADADHAR HAZARIKA	
184	PALI GOGOI	MONOJ GOGOI	
185	JURI MORAN	DHIREN MORAN	
186	RITAMONI MORAN	LT. DEBEN MORAN	
187	RAJANTI NEOG	PIJIA NEOG	
188	RITUMONI MORAN	BIREN MORAN	
189	ARABINDRA BARUAH	KAMAL BARUAH	
190	RAMDANA MORAN	ANIL MORAN	
191	TUNUMONI MORAN	DILOB MORAN	
192	MOTI MAHASUDRA		
193	BAKHANTI BARUAH	KAMAL BARUAH	
194	PAGHNI RAVA	SONJOY NAGBONSHI	
195	DOMOTI CHUTIA	BIJOY CHUTIA	
196	ANITA MORAN	NITESWAR MORAN	
197	BUDUDU MORAN	JUCANTA MORAN	
198	KEHE MORAN	THANESWAR MORAN	
199	ARUA MORAN		
200	MONTU MORAN	BINDESWAR MORAN	
201	SILPA NAGBANSHI	MONOLA NAGBANSHI	
202	BIMPA GOWALA	BANJAY GOWALA	
203	MAINA NEOG	PEMOT NEOG	
204	DIPTI NEOG	DINESWAR NEOG	
205	ANJANA PARBUNA	PRABINATH KORUWA	
206	AKONI BORUAH	DIGITH BORUAH	
207	SUNJUN HAZARIKA	BISWAJIT HAZARIKA	
208	GULESWARI MORAN		
209	MANJULA PHUKAN		
210	CHANDRAMA MORAN CHUTIA		
211	MONUJ MORAN		
212	MINU GOGOI		
213	ROGEN HAZARIKA	PROBIR HAZARIKA	
214	LAKHESWAR NEOG		
215	SUSHMA BORUAH	DIPUNJU BORUAH	
216	PARISMITA GOSAIN MORAN	DEPANKAR MORAN	
217	NABAKANTA NEOG	ROMEN NEOG	
218	SURUJ BARUAH		
219	PURNAKANTA MORAN	MAGESWAR MORAN	
220	BHANU NEOG		
221	DIPALI MORAN		
222	ANAMIKA MORAN HAZARIKA	NILESWAR MORAN	
223	ROBY NAGBANSHI		
224	PRAKHMONI NEOG	SUBHASH CHETIA	
225	KETAKI NEOG	LANKESWAR NEOG	
226	BIMA MORAN	BIPIN MORAN	
227	ARCHANA MORAN	PRANJIT MORAN	
228	PANKAJ MORAN	BADON MORAN	
229	SWEETY SAIKIA MORAN	BIPLOB MORAN	
230	BODUMONI BORUAH	ATUL BORUAH	
231	ANITA MORAN		
232	PRANAB NEOG		
233	ROLEN MORAN		
234	MAMPI CHETIA MORAN		
235	DIPIKA MORAN GOHAIN		
236	SUMITRA MALLAH	DILIP MALLAH	
237	AMBI NEOG		
238	BILESWARI MORAN		
239	UNUMAI MORAN		

240	RUNU MORAN		
241	PAPU MORAN		
242	RANJAN MORAN		
243	JATIN MORAN		
244	MADHURIYA MORAN		
245	JONAPOR MORAN		
246	ANANTA MORA		
247	RITU MORAN		
248	HEMONTO MORAN		
249	ANITA CHUTIA		
250	RITUPOAN MORAN		
251	NOROTTOTI MORAN		
252	MINA CHUTIA		
253	DHANANG DAHUTIA		
254	RUNU MORAN	RATON MORAN	
255	HEMONTI MORAN	MADON MORAN	
256	PENDUKI CHUTIA	KRAMESWAR CHUTIA	
257	LALIT MORAN		
258	RUPAJYOTI BORUAH	UMESH BORUAH	
259	CHAYANTI BORUAH	UMESH BORUAH	
260	DIPTAK MORAN		
261	JUSMONI HAZARIKA	ANUP HAZARIKA	
262	DIPALI MORAN	BIPUL MORAN	
263	PRANJAL GOGOI		
264	PRAMILA URANG	PONCHO URANG	
265	RUNUMONI MORAN	MONIRAM MORAN	
266	MANISHA SARKAR	RANJIT SARKAR	
267	NIRANTA MORAN	PHURAN MORAN	
268	LOKKANTA MORAN	NORESWAR NEOG	
269	SUJIT NEOG	NORESWAR NEOG	
270	KAHABOR HAZARIKA	KACHARI HAZARIKA	
271	HIRAKJYOTI CHUTIA		
272	DOLONNA MORAN		
273	AJANTA BORUAH		
274	BWINI MORAN		
275	DINESWAR CHUTIA	UPHIK CHUTIA	
276	MALAK HAZARIKA	TOPNOR HAZARIKA	
277	MEENA MORAN	NITEN MORAN	
278	KEHUDHAR HAZARIKA	POONESWAR HAZARIKA	
279	TOMON MORAN	AME MORAN	
280	HEMAJIT HAZARIKA	PROMEDESWAR HAZARIKA	
281	SHANTI MORAN	RAJIR MORAN	
282	SUCHENTI MORAN	SUNIRO DOHAIN	
283	UJJAL MORAN	UPTUK MORAN	
284	VELEC CHETIA	TUNESWAR CHETIA	
285	JOYAMAY MORAN	BIJOY MORAN	
286	NAUHA MORAN	RAJIR MORAN	
287	PRATIBHA MORAN	KHETE MORAN	
288	APURBA HAZARIKA	PANDIT HAZARIKA	
289	RIJUMONI MORAN	DIPESWAR MORAN	
290	BOGIMOTI DOHUTIA	LT. JAMUNA DOHUTIA	
291	PUNYALOTA HAZARIKA	ANUPON HAZARIKA	
292	BONJIT HAZARIKA	INDRESWAR HAZARIKA	
293	BINANTA MORAN	LETUK MORAN	
294	NIJARA MORAN	LETUK MORAN	
295	RICHA MORAN	BIRUDHAR MORAN	
296	DIPESWAR MORAN	NAREN MORAN	
297	ALPONA HAZARIKA	GREEN HAZARIKA	
298	SUJIT MORAN	TILESWAR MORAN	
299	RAHITA HAZARIKA	JITU HAZARIKA	
300	NIVA MORAN	MUTHONG MORAN	

301	GHANAKANTA MORAN	BHUGESWAR MORAN	
302	HILESWARI MORAN	MOHENDRA MORAN	
303	BITUPON CHETIA	TULESWAR CHETIA	
304	PRAFULLA HAZARIKA, HUNESWAR HAZARIKA		
305	AMALPRABHA BORUAH	SURESH BORUAH	
306	SUNESWAR CHETIA	LT. MOHESWAR CHETIA	
307	BABITA BORUAH	SOKIB BORUAH	
308	GEU CHETIA	LT. SHASHIDHAR CHETIA	
309	NAMI HAZARIKA	JOHIN HAZARIKA	
310	RABINDRA MORAN	YOGESWAR MORAN	
311	MALOBIKA BORAH	LATIK MORAH	
312	RUBUL HAZARIKA	NARENDRA HAZARIKA	
313	ANIMA MORAN	SUJIT KHUWAL	
314	MAINU MORAN	TUHIN MORAN	
315	MIJE CHETIA	SOSHI CHETIA	
316	HUNESWAR HAZARIKA	KESHO HAZRIKA	
317	NUREN MORAN	BHUGESWAR MORAN	
318	ANTU HAZARIKA	NIRMOL HAZARIKA	
319	YUPI MORAN	PRANJAL MORAN	
320	PUTU HAZARIKA	RUMAL HAZARIKA	
321	JODU NEOG	MOHESWAR NEOG	
322	JUNALI CHETIA	AMULYA NEOG	
323	BHADESWARI MORAN	PANIRAM MORAN	
324	HUNESWAR HAZARIKA	TELEKI HAZARIKA	
325	PANDIT HAZARIKA	TORAB HAZARIKA	
326	PIUSH HAZARIKA	BHIPANG HAZARIKA	
327	MOHINI HAZARIKA	HITESWAR HAZARIKA	
328	MUNINDRA HAZARIKA	HITESWAR HAZARIKA	
329	JANITA HAZARIKA	REPAN HAZARIKA	
330	SORABHI MORAN	PANIRAM MORAN	
331	JEOTI MORAN	ROTHESWAR MORAN	
332	NIRMAL HAZARIKA	LT. KEM HAZARIKA	
333	KHAHULI MORAN	RAHESWAR MORAN	
334	JAYA MORAN	DOUL MORAN	
335	MAINI NEOG	RANJIT NEOG	
336	JITUL BORUAH	MONIKANTA BORUAH	
337	MONI HAZARIKA	RUMI HAZARIKA	
338	DIPAK MORAN	SOHEN MORAN	
339	SUKHESWAR HAZARIKA	KAMO HAZARIKA	
340	JUGESWAR MORAN	LT. SHINGORA MORAN	
341	JAYANTI MORAN	KUSHUDRA MORAN	
342	NOMITA BORAH	DAYAN BORAH	
343	SABITA MORAN	CHUCHEN MORAN	
344	TIPI MORAN	BOLU MORAN	
345	ROMESH HAZARIKA	CHIPONG HAZARIKA	
346	MONTU BORUAH	MANIKANTA BORUAH	
347	PATIMESWAR HAZARIKA	LT. TOHOR HAZARIKA	
348	MALASRI MORAN	PEMU MORAN	
349	PALLABI MORAN	TARING MORAN	
350	BIJOAH MORAN	GOPURAR MORAN	
351	ANUBALA MORAN	RAJENDRA MORAN	
352	LUHAI CHETIA	MOHESWAR CHETIA	
353	JUYONTI MORAN	DHIREN MORAN	
354	ARUP MORAN	KHUGEN MORAN	
355	MAMONI DEKA	RUPOM DEKA	
356	RABITA BORUAH	ANIL BORUAH	
357	SUSILA HAZARIKA	BENUESWAR HAZARIKA	
358	JITUL HAZARIKA	NOKHESWAR HAZARIKA	
359	DIPALI BORA	N. BORA	
360	NADAY CHETIA	TUNESWAR CHETIA	

361	KAMAL BORUAH	DHONGWAR BORUAH	
362	BIMAL MORAN	HINGARA MORAN	
363	ANITA HAZARIKA	INDESWAR HAZARIKA	
364	JONALI MORAN	BASANTA MORAN	
365	KARISHMA MORAN	BITUL MORAN	
366	DIPEN HAZARIKA	HUNESWAR HAZARIKA	
367	POHITRA HAZARIKA	JON HAZARIKA	
368	MOTESWAR MORAN	BHOGESWAR MORAN	
369	PAKUMONI MORAN	BOGON MORAN	
370	MINGESWARI DOHUTIA	PABITRA DOHUTIA	
371	ATUL CHETIA	TUNESWAR CHETIA	
372	ILASATI HAZARIKA	LITUK HAZARIKA	
373	JITUR UN NEOG	HORESWAR NEOG	
374	NARAYE HAZARIKA	NALI HAZARIKA	
375	PADMESWARI HAZARIKA	MOHIN HAZARIKA	
376	BHONIMAI MORAN	SHYAMAL MORAN	
377	CHANTI MORAN	PADMESWAR MORAN	
378	DIPYAJYOTI HAZARIKA	MAZIN HAZARIKA	
379	JUCESWARI HAZARIKA	RAJANI HAZARIKA	
380	JADAB CHETIA	JAYANTA CHETIA	
381	MUNU MORAN	MRIDNYOTI MORAN	
382	RUPATI MORAN	KANTESWAR MORAN	
383	MOUTI HAZARIKA	KHIRESWAR HAZARIKA	
384	TILESWAR MORAN	LT. PECH MORAN	
385	BONBUN GOGOI	BUDHING GOGOI	
386	PROBIN MORAN	LT. TAKTU MORAN	
387	MUKUT CHETIA	JUYANTO CHETIA	
388	HANTESWAR MORAN	LT. AME MORAN	
389	DULIN HAZARIKA	LT. RUPEN HAZARIKA	
390	NALI HAZARIKA	NARE HAZARIKA	
391	BRINMONI MORAN	BORUL MORAN	
392	BANDITA MORAN	HUNESWAR HAZARIKA	
393	DHANESWAR MORAN	PENU MORAN	
394	MONIKA HAZARIKA	MANOJ HAZARIKA	
395	INDRAJIT HAZARIKA	PADMESWAR HAZARIKA	
396	RAJU BORAH	RAJENDRA BORAH	
397	DULAN BORAH	RAJEN BORAH	
398	BHOGESWARI BORUAH	MEANG HAZARIKA	
399	PATULI BORAH	RAJEN BORAH	
400	PADMESWAR HAZARIKA	BUDE HAZARIKA	
401	SUSHANJIT HAZARIKA	PADMESWAR HAZARIKA	
402	APOTI MORAN	BIGAN MORAN	
403	THANESWARI MORAN	HOKENDRA MORAN	
404	BOBY MORAN	ATUL MORAN	
405	KANAKESWAR MORAN	MOLOYA MORAN	
406	GOKEN MORAN	TILESWAR MORAN	
407	UMESH BORUAH	LACHIT BARUAH	
408	NIRMOYA NEOG	HODE NEOG	
409	ARUN HAZARIKA	INDESWAR HAZARIKA	
410	PRIYADA MORAN	PULIRIO MORAN	
411	BISWAJIT HAZARIKA	PRAMESWAR HAZARIKA	
412	PINKY NEOG	MITHU NEOG	
413	HOPUNJYOTI BORAH HAZARIKA	HEMONTA HAZARIKA	
414	HABIN HAZARIKA	LOHESWAR HAZARIKA	
415	ROHAGE HAZARIKA	RUMOI HAZARIKA	
416	APOTI CHOWRAK	BAPUKON CHAOWRAK	
417	NIRMALI BORUAH	NAGENDRA BORUAH	
418	NILAMONI BORUAH	MANAB BORUAH	
419	PANIRAM NORA	BAIDYAR NORA	
420	PRANITA HAZARIKA	PIJIK HAZARIKA	
421	MAINA DEKA	ARUN DEKA	
422	BHANU HAZARIKA	NARENDRA HAZARIKA	

425	GB. HAZARIKA	KANTESWAR HAZARIKA	
424	PRAKASH HAZARIKA	PANDIT HAZARIKA	
425	RUPALI HAZARIKA	MRIGUL HAZARIKA	
426	ADITYA MORAN	AME MORAN	
427	LATOI HAZARIKA	ANE HAZARIKA	
428	UJALATA CHUTIA HAZARIKA	NABAJIT HAZARIKA	
429	DIPJYOTI MORAN	LAKHESWAR MORAN	
430	DHAMAN MORAN	MOTE MORAN	
431	SEWALI DEKA	BOKUL DEKA	
432	JONAKI CHAPUATI		
433	DIPAJYOTI GOGOI	NARAN GOGOI	
434	LILAWATI HAZARIKA	PURNESWAR HAZARIKA	
435	KETEKI GOHAIN	BHROR GOHAIN	
436	ATIMI MORAN	JUGANTA MORAN	
437	SANTU MORAN	JADUNATH MORAN	
438	PRANAMI MORAN	SUKHANTA MORAN	
439	NAMITA MORAN	GOGON MORAN	
440	DILIP MORAN	AANAN MORAN	
441	TUTUMONI DEY	MONOHAR DEY	
442	HIJUMANI HAZARIKA	ARUN MORAN	
443	GITIMONI DOHUTIA	HEM CHENDRA DOHUTIA	
444	PRADIP KUMAR BARUAH	DHANANJAY BARUAH	
445	KANCHE HAZARIKA	LT. DIMESWAR HAZARIKA	
446	ANUPAM NEOG	JUTAP NEOG	
447	PRONATI NEOG	PROTAP NEOG	
448	DIPAK KONH	LAKHYA KONH	
449	BHADRA GOGOI	KULODHAR GOGOI	
450	KALYAN JYOTI BORUAH	PROMOD BORUAH	
451	LAKHI PATOR	LAKHIT PATOR	
452	MAHESWARI GHATUWAR	SUNU GHATUWAR	
453	MANJUMONI CHETIA	KULADHA CHETIA	
454	DIPEN BORUAH	MONIKANTA BORUAH	
455	RUPALI HAZARIKA	DIMESWAR HAZARIKA	
456	DIMESWAR BARUAH	MONIKANTA BORUAH	
457	PENU GOGOI	KIRON GOGOI	
458	MANJU KHERUWAR	BONU KHERUWAR	
459	JAMUNA KR. SAHANI	RAJENDRA SAHANI	
460	JAMUNA SAHANI	TRIBHUBAN SAHANI	
461	SEEMA DEVI	DENESH SAHANI	
462	KAMALA KONH	MANOJ KONH	
463	LALITA SAHANI	RAJADA SAHANI	
464	SABITA PHUKAN	BISWAJIT PHUKAN	
465	RUKMINI KHELWAR	BHADRA KHERUWAR	
466	SONJIB MOHAN	TULON MOHAN	
467	ABHIRAJ MOHAN	TULON MOHAN	
468	ANIL CHETIA	MANIK CHETIA	
469	KIRAN KR. BAILUNG	DINA BAILUNG	
470	KARUNA MOHAN	TULON MOHAN	
471	GITANJALI PHUKAN	JADUNATH PHUKAN	
472	KANAK PHUKAN	PADMADHAR PHUKAN	
473	SUFER SAHANI	BABULAL SAHANI	
474	MONIKHA GOGOI	ITASANTA GOGOI	
475	PULAMOTI SAHANI	RABINDRA SAHANI	
476	LOLITA GHATUWAR	BOKUL GHATUWAR	
477	CHANDRAMA NEOG	PROTAP NEOG	
478	NIRADA BAILUNG	LT. DINA BAILUNG	
479	ARUN GHATUWAR	SUNU GHATUWAR	
480	DULUMONI BORUAH	HAREN BORUAH	
481	AJOY KHERUWAR	MOTILAL KHERUWAR	
482	REKHA KHERUWAR	RAJEN KHERUWAR	
483	HEM JYOTI BORUAH	RAJEN BORUAH	

484	BHABEN BARUAH	ANDESWAR BARUAH	
485	MANAKHI BAILUNG	NANTESWAR BORAH	
486	CHANDANA BAI	SURAJ BAILUNG	
487	TITU CHETIA	ANIL CHETIA	
488	ANU BAILUNG	BIMAL BAILUNG	
489	BOBITA DIHINGIA	TULON DIHINGIA	
490	KIRAN GOGOI	GREEN GOGOI	
491	RATUL NEOG	KANDESWAR NEOG	
492	RINA MOHAN	TULON MOHAN	
493	NIRU GOGOI	SHRUBAN GOGOI	
494	UJJINILAL KONY	MAINA KONY	
495	USHA DEY GOGOI	BHIMKANTA GOGOI	
496	RANUMAI GOGOI	ANIL GOGOI	
497	BUDHNI KHETUWAR	MATILAL KHETUWAR	
498	NUMALI BAILUNG	SIVANATH BAILUNG	
499	SANDANA GOGOI	ANIL GOGOI	
500	PRODIP PHUKAN BAILUNG	SIVA BAILUNG	
501	BIPEN GOGOI	ANIL GOGOI	
502	MADHURYA GOGOI	HEMONTA GOGOI	
503	BASAT DIHINGIA	TUNIRAM DIHINGIA	
504	SUSHIL BAILUNG	BIMAL BAILUNG	
505	JITUL GOGOI	LAKHI GOGOI	
506	KANAK BURAGOHAIN	BIJUBAN BURAGOHAIN	
507	BHUPEN BURAGOHAIN	LOKHI BURAGOHAIN	
508	RANJIT GOGOI	LOKHI GOGOI	
509	DULEN CHANDRA GOGOI	LOKHI GOGOI	
510	PRIMOLATA BORUAH	MONOKANTA BORUAH	
511	DITALI DIHINGIA	SUKHESWAR DIHINGIA	
512	BOBY MORAN	TOK MORAN	
513	MONA BORUAH	LAKHINATH BORUAH	
514	HOMEN MORAN	LITESWAR MORAN	
515	PROMITA NEOG	ROMEN NEOG	
516	MATAJI NEOG	TIUNURA NEOG	
517	MAMONI BAILUNG	LACHIT BAILUNG	
518	KEE HAZARIKA		
519	SWAPNAPUTI MORAN		
520	AMITI BORUAH		
521	MALA GOHAIN	BIJUBAN GOHAIN	
522	PONGHONATI BORUAH	BHUMESWAR BORUAH	
523	NAYANMONI DOHUTIA	KULIO DOHUTIA	
524	ANITA HAZARIKA	MOHIN HAZARIKA	
525	MRIGSWARI HAZARIKA	NITESWAR HAZARIKA	
526	ANITA MORAN	TILESWAR MORAN	
527	ANJALI HAZARIKA	RAMESWAR HAZARIKA	
528	NIRAMA DOHUTIA	MOHEL DOHUTIA	
529	KHAGESWARI HAZARIKA	RIMO HAZARIKA	
530	ANU DEKA	BADOL DEKA	
531	NISSANTA BORAH	BIARAT BORAH	
532	GUNAPOTI HAZARIKA	RUPESWAR HAZARIKA	
533	PRANTI HAZARIKA		
534	RUMALI MORAN	HARIGOV MORAN	
535	NILIMA MORAN	ARUN MORAN	
536	PAPU MORAN		
537	TULUKI BORUAH	TANKESWAR BORUAH	
538	USHA BORUAH		
539	RIPUJIT MORAN	MUKUNDA MORAN	
540	PANKAJ CHUTIA		
541	MANAMOYA SARKAR		
542	UJIT MORAN		
543	DHORMESWAR CHETIA		
544	LABANYA MORAN		

546	DIPIKA MORAN		
546	PABI MORAN	KOTAON MORAN	
547	MITALI MORAN		
548	NIMMOHAR MORAN HAZARIKA		
549	MINAKSHI PHUKAN	TADUN BARUAH	
550	MODI CHUTIA	MAJID	
551	KARAN BAILUNG	BISWAJIT BAILUNG	
552	MOHESH GHATOWAR	SUNU GHATOWAR	
553	MANJIT BARUA	NUMAL BORUAH	
554	CHIRANJIT GOGOI	JOLA GOGOI	
555	NOBIN NEOG	LANKE NAAG	
556	TRIDIP KIRON MORAN	DHONEN MORAN	
557	MONUJ GOGOI	KIRAN GOGOI	
558	MIYA KHERUWAR	DELAW KHERUWAR	
559	RUPU URANG	DHUGA URANG	
560	HORILAL URANG	DHUGA URANG	
561	KAMINI NEOG	HUKHEN NEOG	

Circle Officer,
Dimoria Revenue Circle,
Dimoria

APPENDIX N

Annexure 2

GOVERMENT OF ASSAM
OFFICE OF THE CIRCLE OFFICER::::::::::: DOOMDOOMA REVENUE CIRCLE
DOOMDOOMA

NO DRC 16/2015-16/Pt-I/128 Dated Doomdooma the 31st August, 2020

To,

The Deputy Commissioner,
Tinsukia.

31-8-20.

Sub: Resubmission of the verified List of Affected Families of Baghjan Gaon (Staying in Baghjan ME & High School) under Doomdooma Revenue Circle thereof.

Ref: No DRC 16/2015-16/Pt-I/127, Dated Doomdooma the 24th August, 2020

Sir,

With reference to the subject cited above, I have the honour to have the honour to state that the submitted list vide letter under reference comprises with 561 Nos. of beneficiaries are re-verified by the Assessment Team and Magistrate In-Charge and accordingly it was found that some of the names are repeated and some of the beneficiaries are already included in the first list of complete burnt houses category.

Therefore, those names are removed from the list and the reverified list comprises of 543 nos. of beneficiaries is now submitted to your honour for your kind appraisal.

Enclosure: As stated above.

Yours Faithfully,

31/08/20

Circle Officer,
Doomdooma Revenue Circle,
Doomdooma.

ANNEXURE - 2

SUBMISSION OF THE LIST OF AFFECTED FAMILIES OF BAGHJAN GAON(STAYING IN BAGHJAN ME & HIGH SCHOOL) EXCLUDING THE FAMILIES INCLUDED IN FULLY & SEVERE DAMAGED LIST UNDER DOOMDOOMA REVENUE CIRCLE

Sl. No.	NAME OF THE PERSONS	NAME OF THE GUARDIANS	REMARKS
1	KHILA DOHUTIA	NABEN DOHUTIA	
2	PUTUL NEOG	SUKHEN NEOG	
3	TIPESWAR BORAUH	JUNAPOR BARUAH	
4	ARUP NEOG	LONGKE NEOG	
5	PUTUMONI MORAN	JIBON MORAN	
6	KHAGESWAR HAZARIKA	HULA HAZARIKA	
7	BAPPI CHUTIA	NIMNA CHUTIA	
8	BULAN NEOG	ROTI NEOG	
9	DIPJYOTI HAZARIKA	RATNESWAR HAZARIKA	
10	MUKUL MORAN	LABHESWAR MORAN	
11	JUNMONI MORAN	ANAJIT MORAN	
12	KARISHMA MORAN	UDIT MORAN	
13	GODU MORAN	OHONIDHAR MORAN	
14	RENU MORAN	MOHANDO MORAN	
15	KAMLESWAR MORAN	NODE MORAN	
16	JIBOKANTA MORAN	JATIN MORAN	
17	PRALA GOGOI	KULAMON GOGOI	
18	ROBINA HAZARIKA	NOBIN HAZARIKA	
19	GAGAN MORAN	TIKI MORAN	
20	JUNALI MORAN	LOBON MORAN	
21	RANGALI BARUAH	AKUL BARUAH	
22	BITUPON NEOG	RATI NEOG	
23	ARUP MORAN	BABULI MORAN	
24	METHONG DOHUTIA	TULON DOHUTIA	
25	TAPON MORAN	BABUL MORAN	
26	BOLIN NEOG	THULA NEOG	
27	ASONIKANTA GOHAIN	BIRABOR GOHAIN	
28	KEHE MORAN	SUNESWAR MORAN	
29	LOKHIMOI MORAN	AKUL BARUAH	
30	NANDESWAR MORAN	SUNESWAR MORAN	
31	UMESH PHUKAN	LATE SUNABOR PHUKAN	
32	AMULYA MORAN	BABULI MORAN	
33	DALUK NEOG	LIGON NEOG	
34	TULASHI BARUAH	SENIDHAR BARUHA	
35	BOBITA BARUAH	SAURAB BARUAH	
36	UJJALATA HAZARIKA	MONUJ HAZARIKA	
37	AMAL GOGOI	DURLABH GOGOI	
38	RUDRA NEOG	BUNDE NEOG	
39	SORUMAI MORAN	TITO MORAN	
40	BITUL NEOG	SIPANG NEOG	
41	DIPOK MORAN	LABHOT MORAN	
42	BIPLOB NEOG	DEBENDRA NEOG	
43	DHANSWARI HAZARIKA	DHANIRAM HAZARIKA	
44	RAHIB NEOG	SIPANG NEOG	
45	NAREN GOGOI	BAKHON NEOG	
46	KALIMOTI MORAN	ILESWAR MORAN	
47	NOREN MORAN	MOTESWAR MORAN	
48	APURBA MORAN	RAJEN MORAN	
49	SARUMAI MORAN	BANKIDHAR MORAN	
50	PRAKHANTA MORAN	BIDESWAR MORAN	
51	HEWALI MORAN	TANESWAR MORAN	
52	RUMI NEOG	BUNDE NEOG	
53	BIDESWAR MORAN	TOKOU MORAN	
54	HITESWARI MORAN	BABUL MORAN	
55	MONALISHA BARUAH	POLASH BARUAH	

Fishery Field Asstt.
HAP[illegible] DEV BLOCK

Asstt. Engineer, P.W.D.
Nibrugarh Building Division

[illegible] Forest Office
Doom Dooma Division

57	BHAGYAJYOTI NEOG	BUNDESWAR NEOG	
58	DIPTI MORAN	MADHAP MORAN	
59	BANALATA NEOG	SUREN NEOG	
60	PITUKAN MORAN	MONIPUR MORAN	
61	RANJAN BARUAH	JUNAROK BARUAH	
62	MAMAMONI MORAN	PHANIDHAR MORAN	
63	ABHIJIT PHUKAN	KHELANG PHUKAN	
64	TILOK NEOG	LIKHON NEOG	
65	ALPANA MORAN HAZARIKA	MUNINDRA HAZARIKA	
66	BULUTBOBLIA MORAN	LITU MORAN	
67	HUNODA BORUAH	NIRMAL BARUAH	
68	TARAMAI NEOG	UBANTA NEOG	
69	JATIN GOGOI	PUENAKANAT GOGOI	
70	PITULESWAR PHUKAN	DOBEN PHUKAN	
71	KACHAN NEOG	GOBIN NEOG	
72	BASANTA NEOG	GOBIN NEOG	
73	MONJIT NEOG	PILIYA NEOG	
74	ALISWARI MORAN	PAMESHWAR MORAN	
75	SURAJIT NEOG	PILIYA NEOG	
76	KITEKI NEOG	ANANDA MORAN	
77	KABITA NEOG	PUTUL NEOG	
78	HUNAMI BORAH	BORUTA BORAH	
79	RABINDRA MORAN	LT. LAVOT MORAN	
80	BINUD MORAN	THAIBULA MORAN	
81	MAGHESWAR MORAN	LT. MEHENG MORAN	
82	SIDARTHA CHETIA	MULAI CHETIA	
83	DEBOJIT HAZARIKA	DHANIRAM HAZARIKA	
84	RUPANTA MORAN	FLESOR MORAN	
85	PONITA MORAN	GOKUL MORAN	
86	DIBONIL NEOG	BUNDESWAR NEOG	
87	BINA CHETIA	PHATIK CHETIA	
88	TILAK MORAN	RUL MORAN	
89	SOBIN HAZARIKA	LOMBHESWAR HAZARIKA	
90	MINASHEE GOGOI	MOHIRAM GOGOI	
91	PRIYANKA CHETIA	MAHAN CHETIA	
92	MAINE MORAN	DIGEN MORAN	
93	MUNMUN CHUTIA	CHAKRESWAR CHUTIA	
94	SUMON PATRA MORAN	PROKHANTA MORAN	
95	BINDU DEVI	MAHABIR SAH	
96	TOLISA MORAN	JUGESH MORAN	
97	A. MALLAH		
98	DEBOJANI MORAN	PROBIN BORAH	
99	BHADESH MORAN	MAGHE MORAN	
100	REKHAMONI HAZARIKA	TEON HAZARIKA	
101	DULAL NEOG	SUREN NEOG	
102	ROBIN BORAH	KULO BORAH	
103	BOBY MOHAN MORAN	BARUN MORAN	
104	BIMA PHUKAN	LOKHINATH PHUKAN	
105	ANUJAM NEOG	TUTUL NEOG	
106	SATYADHAR MORAN	MAHANANDA MORAN	
107	BINOMA MORAN	KUMBHESWAR MORAN	
108	DIPANJALI MORAN	LOMBHESWAR MORAN	
109	ANNAJIT HAZARIKA	NORENDRA HAZARIKA	
110	SOPATI MORAN	JADUNATH MORAN	
111	DIPU MORAN	LOMBHESWAR MORAN	
112	BOBJIT MORAN	BISHAJIT MORAN	
113	MANJU GOGOI	UBENDRA GOGOI	
114	LITESWAR MORAN	ABHAI MORAN	
115	SUSHIL MORAN	LITESWAR MORAN	
116	MONI MORAN	DIPEN MORAN	
117	MONIKHA NEOG	JITU NEOG	

Fishery Field Assit.
HAPJAN DEV BLOCK

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

119	SURESH MATLAH	MIHIRAN MATLAH	
120	RITA MORAN	MIHAN MORAN	
121	BHUMONI MORAN	HEMANTA PHUKAN	
122	USHYOTI MORAN	GAUSHIA MORAN	
123	BISWAJIT SONOWAL	TARUN SONOWAL	
124	RAHUL HAZARIKA	SUKHESWAR HAZARIKA	
125	MALOBIKA NEOG	RABY NEOG	
126	BHUPEN MORAN	PRAMESWAR MORAN	
127	MINTU MORAN	BOBBY MORAN	
128	ANIMA BORUAH	AKON BORUAH	
129	PULIN MORAN	LAKAI MORAN	
130	IMONI MORAN	BIDYUT MORAN	
131	PUSHPA MORAN	PLESWAR MORAN	
132	MONTU MORAN	BOGESH MORAN	
133	DHONITA NEOG	PRIYANATH NEOG	
134	PAPUL MORAN	LABHAT MORAN	
135	KAROLI MORAN	AMOL MORAN	
136	MALA MORAN	JIT MORAN	
137	BIDYUN NEOG	DEBENDRA NEOG	
138	BIBULEN MORAN	BABIKA MORAN	
139	MANIK BORUAH	DHANESWAR BORUAH	
140	LAHANYA BORA	SUASHILLAR BORA	
141	PITASKAR MORAN	LALIT MORAN	
142	DHIREN CHUTIA	LAMBESWAR CHUTIA	
143	KEROGEN MORAN	BORAMESWAR MORAN	
144	SUNANDA HAZARIKA	NARESWAR HAZARIKA	
145	SONALI NEOG	BHOG NEOG	
146	KUMALI NEOG	GANDHA NEOG	
147	PERUNA MORAN	BODAN MORAN	
148	SATYAJIT MORAN	SONE MORAN	
149	BABUL MORAN	BINADHAN MORAN	
150	ASHYUT MORAN	JADUNATH MORAN	
151	TARA CHUTIA	RATAN CHUTIA	
152	SHILPI GOGOI	PROKHEN GOGOI	
153	MONUMADHAB MORAN	DILIP MORAN	
154	TAPAN BARUAH	DHONESWAR BORUAH	
155	MUNI GOGOI	MONTU GOGOI	
156	DITTI GOGOI	MONTU GOGOI	
157	GONDHESWAR HAZARIKA	GOHIT HAZARIKA	
158	DOLEE BORUAH	KULEN BORUAH	
159	DIBAKAR MORAN	LEESWAR MORAN	
160	KALPANA PHUKAN	PADMADHAR PHUKAN	
161	PURNIMA MORAN	BIPIN MORAN	
162	MOINA MORAN	PULAK MORAN	
163	LAHANYA MORAN & DIGANTA MORAN	W/O DIGANTA MORAN, S/O DHANESWAR MORAN	
164	BISWAJIT MORAN	LAMBESWAR MORAN	
165	KHANEN MORAN	SONE MORAN	
166	GENDRA MORAN	SUKHLALATA MORAN	
167	KANAKLATA DOHUTIA	LALIT DOHUTIA	
168	RUPA DOHUTIA	KULBOR DOHUTIA	
169	PUTU MORAN	LAKHESWAR MORAN	
170	PRABINA BARUAH	BIRAMAK BARUAH	
171	GOPAMALA HAZARIKA	MANESWAR HAZARIKA	
172	MONIKA MORAN	BINADHAN MORAN	
173	RINALI MORAN	RAJESH MORAN	
174	HEMANTI HAZARIKA	GADADHAR HAZARIKA	
175	PALI GOGOI	MONOJ GOGOI	
176	JUJU MORAN	DHIREN MORAN	
177	BIJAMONI MORAN	LT. DHIREN MORAN	
178	BASANTI NEOG	PELA NEOG	

Fishery Field Asstt.
HAZARIKA

Asstt. Engineer, P.W.D.
Women Building Division

Asstt. Engineer
Women Building Division

180	ARAPINDRA BARUAH	KAMAL BARUAH	
181	BANDANA MORAN	ANIL MORAN	
182	TUNUMONI MORAN	DIPLOB MORAN	
183	MOTI NAMASUDRA	SANAL NAMASUDRA	
184	BAKHANTI BARUAH	KAMAL BARUAH	
185	FAGHNI RATA	SONJOY NAGBONSHI	
186	DOMOTI CHUTIA	RUPOM CHUTIA	
187	ANITA MORAN	NITESWAR MORAN	
188	BULBULI MORAN	JUGANTA MORAN	
189	KEHF MORAN	DHANESWAR MORAN	
190	ABOLA MORAN	DITESWAR MORAN	
191	MONTU MORAN	BINDESWAR MORAN	
192	SILPA NAGBONSHI	MONGLA NAGBONSHI	
193	PRIMPA GOWALA	SANJAY GOWALA	
194	MAINA NEOG	PEMOT NEOG	
195	DIPTI NEOG	DEBESWAR NEOG	
196	ANJANA PABUNA	PRABUNATH KORUVA	
197	ASONI BORUAH	DINESH BORUAH	
198	PUNJUN HAZARIKA	BISWAJIT HAZARIKA	
199	GULESWARI MORAN	TIKESWAR MORAN	
200	MANJULA PHUKAN	DEBAJIT PHUKAN	
201	CHANDRAMA MORAN CHUTIA	JITENDRA CHUTIA	
202	MONJU MORAN	PANIDHAR MORAN	
203	MINU GOGOI	DEVOJIT GOGOI	
204	NOGEN HAZARIKA	KEHBOR HAZARIKA	
205	LAKHESWAR NEOG	BHADESWAR NEOG	
206	SUPOENA BORUAH	DIPUNJU BORUAH	
207	PARISHMITA GOHAIN MORAN	DEPANKAR MORAN	
208	NABAKANTA NEOG	ROMEN NEOG	
209	SURJI BARUAH	MANIK BARUAH	
210	PURNAKANTA MORAN	MAGESWAR MORAN	
211	DHANU NEOG	HUNDA NEOG	
212	DIPALI MORAN	AMAL MORAN	
213	ANAMIKA MORAN HAZARIKA	NILESWAR MORAN	
214	JOBY NAGBONSHI	JITEN NAGBONSHI	
215	PRATIMONI NEOG	SUBHASH CHETIA	
216	KETEKI NEOG	LANGKE NEOG	
217	BIMA MORAN	BIJEN MORAN	
218	ARCHANA MORAN	PRANJIT MORAN	
219	PANKAJ MORAN	BADON MORAN	
220	SWEETY SAIKIA MORAN	DIPLOB MORAN	
221	JODUMONI BORUAH	ATUL BORUAH	
222	PRANAB NEOG		
223	HOLEN MORAN	JATIN MORAN	
224	MAMTI CHETIA MORAN	NITRANTA MORAN	
225	DIPIKA MORAN GOHAIN	HAMONJYOTI GOHAIN	
226	SUMITRA MALLAH	DILIP MALLAH	
227	AMIR NEOG		
228	BILESWAR MORAN	LADESWAR MORAN	
229	JUNUMAI MORAN	PHULEN MORAN	
230	RUNU MORAN	RAJEN MORAN	
231	PAPU MORAN	LALIT MORAN	
232	RANJAN MORAN	PULIN MORAN	
233	JATIN MORAN	BIJEK MORAN	
234	MAPHURIYA MORAN	TITU MORAN	
235	BINABOR MORAN	ABHAI MORAN	
236	ANANTA MORAN	PHUKAN MORAN	
237	BITU MORAN	NARUN MORAN	
238	ANITA CHUTIA	PHUKAN MORAN	
239	BHUPAN MORAN	LABON MORAN	
240	NOBOJYOTI MORAN	MADAN MORAN	

Fishery Field Asstt.
HAPJA / DEV B. JCK

Asstt. Engineer, P.W.D.
Nirmugarh Building Division

Assistant Forest Officer
Joypur Upazila Division

242	DHABANG DAHUTIA	MEHONG DAHUTIA	
243	RUNU MORAN	BADON MORAN	
244	HEMONTI MORAN	MADON MORAN	
245	PENDUKI CHUTIA	KEAMESWAR CHUTIA	
246	LALIT MORAN	BULESWAR MORAN	
247	BITROJYOTI BORUAH	UMESH BORUAH	
248	CHAYANTI BORUAH	UMESH BORUAH	
249	DEEPAK MORAN	ABHAI MORAN	
250	JUNMONI HAZARIKA	ANUP HAZARIKA	
251	DIPALI MORAN	BIPIL MORAN	
252	PRANJAL GOGOI	DURLAB GOGOI	
253	PRAMILA URANG	PONCHO URANG	
254	RUNUMONI MORAN	MONIRAM MORAN	
255	MANISHA SARKAR	RANJIT SARKAR	
256	NIRANTA MORAN	PHUKAN MORAN	
257	LOBOKANTA MORAN	NOTESWAR NEOG	
258	SUIT NEOG	NORESWAR NEOG	
259	KAHABOR HAZARIKA	KACHARI HAZARIKA	
260	DHRAKJYOTI CHUTIA	JITENDRA CHUTIA	
261	DOLOBHA MORAN	AKON MORAN	
262	ANANTA BORUAH	BIDYUT BORUAH	
263	MALAK HAZARIKA	TOBBOR HAZARIKA	
264	MEENA MORAN	NIPEN MORAN	
265	KEHUDHAR HAZARIKA	PODMESWAR HAZARIKA	
266	TOMON MORAN	AMI MORAN	
267	HURAJIT HAZARIKA	PROMEDSWAR HAZARIKA	
268	SHANTI MORAN	BAJIK MORAN	
269	SUCHENTI MORAN	BOHIBO GOHAIN	
270	UJJAL MORAN	LETUK MORAN	
271	VELEC CHETIA	TUNESWAR CHETIA	
272	JOYAMAY MORAN	BIJOY MORAN	
273	NIKHA MORAN	RAJIB MORAN	
274	PRATIBHA MORAN	KHETE MORAN	
275	APUPBA HAZARIKA	PANDIT HAZARIKA	
276	BIJUMONI MORAN	DIPESWAR MORAN	
277	BOGINIOTI DOHUTIA	LT. JAMUNA DOHUTIA	
278	PUNYALOTA HAZARIKA	ANIPON HAZARIKA	
279	BONJIT HAZARIKA	INDESWAR HAZARIKA	
280	BINANDA MORAN	LETUK MORAN	
281	NIJARA MORAN	LETUK MORAN	
282	REKHA MORAN	BIHUDHAR MORAN	
283	DIPESWAR MORAN	NABEN MORAN	
284	ALPONA HAZARIKA	GREEN HAZARIKA	
285	SIBAJIT MORAN	TILESWAR MORAN	
286	PAHITA HAZARIKA	JITU HAZARIKA	
287	NIVA MORAN	MOTHONG MORAN	
288	GHANAKANTA MORAN	BHUGESWAR MORAN	
289	LILESWARI MORAN	MOHENDRA MORAN	
290	BITUPON CHETIA	TULESWAR CHETIA	
291	PRAFULLA HAZARIKA	HUNESWAR HAZARIKA	
292	AMAL PRABHA BORUAH	SURESH BORUAH	
293	SUNESWAR CHETIA	LT. MOHESWAR CHETIA	
294	PAMITA BORUAH	SONIB BORUAH	
295	GOJU CHETIA	LT. SHASHIDHAR CHETIA	
296	NAMI HAZARIKA	GOBIN HAZARIKA	
297	RABINDRA MORAN	YOGESWAR MORAN	
298	MALOBIKA BORAH	LATIK NBORAH	
299	RUBUL HAZARIKA	NARENDRA HAZARIKA	
300	ANIMA MORAN	RUHIT KHRUWAL	
301	MAINU MORAN	PUHEN MORAN	
302	MEE CHETIA	SOSHI CHETIA	

Fishery Flah Asstt.
HAP Jt. Dte. [illegible]

Asstt. Engineer, P.W.D.
Irrigation Building Division

Assistant Director
Animal Husbandry & Vet.
Dhemaji Dooma Division

304	NOBIN MORAN	BHUGESWAR MORAN	
305	ANTU HAZARIKA	NIRMOL HAZARIKA	
306	YUPI MORAN	PRANJAL MORAN	
307	FUFU HAZARIKA	KUMAL HAZARIKA	
308	JODU NEOG	HODESWAR NEOG	
309	JUNALI CHETIA	AMULYA NEOG	
310	BHADESWARI MORAN	PANIRAM MORAN	
311	HUNESWAR HAZARIKA	TELEKI HAZARIKA	
312	PANDIT HAZARIKA	BOBAR HAZARIKA	
313	PRESH HAZARIKA	SUBPANG HAZARIKA	
314	MODHE HAZARIKA	DHESWAR HAZARIKA	
315	MUNINDRA HAZARIKA	DHESWAR HAZARIKA	
316	JANTA HAZARIKA	BEPAN HAZARIKA	
317	SURABHI MORAN	PANIRAM MORAN	
318	JUTI MORAN	ROTHESWAR MORAN	
319	NIRMAL HAZARIKA	LT. KEM HAZARIKA	
320	KHATULI MORAN	RATHESWAR MORAN	
321	JAYA MORAN	DOUL MORAN	
322	MAINI NEOG	RANJIT NEOG	
323	JETUL BORUAH	MONIKANTA BORUAH	
324	SHILI HAZARIKA	RUMI HAZARIKA	
325	DIPAK MORAN	NOBIN MORAN	
326	SUKHESWAR HAZARIKA	KEMO HAZARIKA	
327	BUGESWAR MORAN	LT. SHINGORA MORAN	
328	JAYANTI MORAN	KUNINDRA MORAN	
329	NOMITA BORAH	DADAN BORAH	
330	SABITA MORAN	CHUCHEN MORAN	
331	TIPI MORAN	BOLU MORAN	
332	RAMESH HAZARIKA	CHIPONG HAZARIKA	
333	MONTU BORUAH	MONIKANTA BORUAH	
334	PADMESWAR HAZARIKA	LT. TOBOR HAZARIKA	
335	MALAKA MORAN	PEMU MORAN	
336	PALLABI MORAN	TARENG MORAN	
337	RUPAHI MORAN	GODUBAR MORAN	
338	ANUPALA MORAN	BARENDRA MORAN	
339	LOHAI CHETIA	MOHESWAR CHETIA	
340	JOYONTI MORAN	DHIREN MORAN	
341	ARUP MORAN	KHOCEN MORAN	
342	MAMONI DEKA	RUPOM DEKA	
343	KABITA BORUAH	ANIL BORUAH	
344	SOJILA HAZARIKA	RENGESWAR HAZARIKA	
345	BITUL HAZARIKA	NORENDRA HAZARIKA	
346	DIPALI BORA	N. BORA	
347	NADAY CHETIA	TUNESWAR CHETIA	
348	KAMAL BORUAH	DHONESWAR BORUAH	
349	BIMAL MORAN	HINGARA MORAN	
350	ANITA HAZARIKA	INDESWAR HAZARIKA	
351	JONALI MORAN	BASANTA MORAN	
352	KARISHMA MORAN	BETUL MORAN	
353	DIPEN HAZARIKA	HUNESWAR HAZARIKA	
354	JOSITA HAZARIKA	JON HAZARIKA	
355	MOHESWAR MORAN	BHUGESWAR MORAN	
356	HIRUMONI MORAN	BOBON MORAN	
357	MINESWARI DOHUTIA	PABITRA DOHUTIA	
358	ATUL CHETIA	TUNESWAR CHETIA	
359	HABATI HAZARIKA	HETOK HAZARIKA	
360	DHUSON NEOG	HODESWAR NEOG	
361	NABAJIT HAZARIKA	NALI HAZARIKA	
362	PADMESWARI HAZARIKA	MOHIN HAZARIKA	
363	BIRENIMAL MORAN	SHYAMAL MORAN	
364	CHANTI MORAN	PUNESWAR MORAN	

Fishery Field Asstt.
HAFJAN DEV BLOCK

Asstt. Engineer, P.W.D.
Nagaon Building Division

Regional Fodder Station
Nagaon Doloor Dimoria

366	RUGESWARI HAZARIKA	RAMANI HAZARIKA	
367	LAPAB CHETIA	JAYANTA CHETIA	
368	MUNU MORAN	MRIGENDYOTI MORAN	
369	RUPALI MORAN	KANTESWAR MORAN	
370	BIBHUTI HAZARIKA	KHIRESWAR HAZARIKA	
371	TILESWAR MORAN	LT. PECH MORAN	
372	RUNJUN GOGOI	KULSING GOGOI	
373	PROBIN MORAN	LT. TAMUC MORAN	
374	MUKUT CHETIA	JOYONTO CHETIA	
375	RANTESWAR MORAN	LT. AME MORAN	
376	JONJIN HAZARIKA	LT. RUTEN HAZARIKA	
377	KALI HAZARIKA	SAHI HAZARIKA	
378	HUNMOYEI MORAN	BOKUL MORAN	
379	BANDITA MORAN	HUNESWAR HAZARIKA	
380	DIKONESWAR MORAN	PENU MORAN	
381	MONIHLA HAZARIKA	MANOJ HAZARIKA	
382	INDRAJIT HAZARIKA	PODMESWAR HAZARIKA	
383	RAJU BORAH	RAJENDRA BORAH	
384	DULAN BORAH	RAJEN BORAH	
385	BIRESWARI BORUAH	SIPANG HAZARIKA	
386	PATOLI BORAH	RAJEN BORAH	
387	PADMESWAR HAZARIKA	JILIK HAZARIKA	
388	SUBHAJIT HAZARIKA	PODMESWAR HAZARIKA	
389	ABOTI MORAN	POSAN MORAN	
390	THANASWARI MORAN	HORENDRA MORAN	
391	BOBY MORAN	ATUL MORAN	
392	KANAK MORAN	MOLOKA MORAN	
393	GOJEN MORAN	TILESWAR MORAN	
394	UMESH BORUAH	LACHIT BARUAH	
395	NIRMOLA NEOG	HODE NEOG	
396	ARUN HAZARIKA	INDESWAR HAZARIKA	
397	PRIYADA MORAN	POUSHO MORAN	
398	PESHWAJIT HAZARIKA	PRAMESWAR HAZARIKA	
399	PINKY NEOG	MITHU NEOG	
400	HOPUNJYOTI BORAH HAZARIKA	HEMONTA HAZARIKA	
401	PRABIN HAZARIKA	LOBHESWAR HAZARIKA	
402	BOHAGI HAZARIKA	RUMOI HAZARIKA	
403	AROTI CHOWRAK	BAPUKON CHAOIWRAK	
404	NIRMALI BORUAH	NAGENDRA BORUAH	
405	NITUMONI BORUAH	MANAB BORUAH	
406	PANIRAM BORA	RAJESWAR BORA	
407	PRANITA HAZARIKA	PIJIK HAZARIKA	
408	MAINA DEKA	ARUN DEKA	
409	BHANU HAZARIKA	NARENDRA HAZARIKA	
410	GEL HAZARIKA	KANTESWAR HAZARIKA	
411	PRAKASH HAZARIKA	PANDIT HAZARIKA	
412	RUPALI HAZARIKA	MIDUL HAZARIKA	
413	ADITYA MORAN	AME MORAN	
414	LATOI HAZARIKA	JONE HAZARIKA	
415	UJALATA CHUTIA HAZARIKA	NABAJIT HAZARIKA	
416	HELOSHEE MORAN	LAKHESWAR MORAN	
417	DHAMAN MORAN	NOPE MORAN	
418	SEWALI DEKA	BOKUL DEKA	
419	JUNAPOR BARUAH	BEHUDHAR BARUAH	
420	HIRAJYOTI GOGOI	NARAN GOGOI	
421	LILABATI HAZARIKA	PODMESWAR HAZARIKA	
422	KETEKI GOHAIN	BIBHOR GOHAIN	
423	ALIMI MORAN	BUGANTA MORAN	
424	JANTU MORAN	JADUNATH MORAN	
425	PRANAMI MORAN	SUSHANTA MORAN	
426	NAMITA MORAN	GOGUN MORAN	

Fishery Field Asstt.
HAJUAN DEV BLOCK

Asstt. Engineer, P.W.D.
Pengaon Building Division

Room Deema Division

428	BHUMONI DEY	MOSUBASH DEY	
429	BHUMONI HAZARIKA	AKON MORAN	
430	GITIMONI DOWERTIA	HEM CHENDRA DOWERTIA	
431	PRADIP KUMAR BARUAH	DHAMALAN BARUAH	
432	KISHORE HAZARIKA	LT. DIMBESWAR HAZARIKA	
433	ANUPAM NEOG	POTAB NEOG	
434	PRONATI NEOG	PRATAP NEOG	
435	DIPOK KORI	LOKHYA KORI	
436	BHADRA GOGOI	KULODHAR GOGOI	
437	KOLYAN JYOTI BORUAH	PRODIP K. BORUAH	
438	LAKHI PATOR	LAKHI PATOR	
439	MAHESWARI GHATUWAR	SUNU GHATUWAR	
440	MANIK MONI CHETIA	KULADHA CHETIA	
441	DIPEN BORUAH	MONIKANTA BORUAH	
442	RUPALI HAZARIKA	DIMBESWAR HAZARIKA	
443	DIMBESWAR BARUAH	MONIKANTA BORUAH	
444	RENU GOGOI	KIRAN GOGOI	
445	MANJU KHERUWAR	HONU KHERUWAR	
446	LAMUNA KR. SAHANI	RABINDRA SAHANI	
447	LAMUNA SAHANI	TEJBHUDAN SAHANI	
448	SUTAMA DEVI	DENESH SAHANI	
449	KAMALA KORI	MARMU KORI	
450	LALITA SAHANI	SARADA SAHANI	
451	BABITA PHUKAN	BISWAJIT PHUKAN	
452	RUKMINI KHERUWAR	BHADRA KHERUWAR	
453	SONJIB MOHAN	TULON MOHAN	
454	ABHIRAJ MOHAN	TULON MOHAN	
455	ANIL CHETIA	MANIK CHETIA	
456	KIRAN KR. BAILUNG	DINA BAILUNG	
457	KARUNA MOHAN	TULON MOHAN	
458	GITANJALI PHUKAN	PADMADHAR PHUKAN	
459	KANAK PHUKAN	PADMADHAR PHUKAN	
460	SUFFE SAHANI	BABULAL SAHANI	
461	MONIKHA GOGOI	PRASANTA GOGOI	
462	JUTI ANJALI SAHANI	RABINDRA SAHANI	
463	LALITA GHATUWAR	NOKUL GHATUWAR	
464	CHANDRAMA NEOG	PROTAP NEOG	
465	NIRADA BAILUNG	LT. DINA BAILUNG	
466	ARJUN GHATUWAR	SUNU GHATUWAR	
467	DULJAMONI BORUAH	HAREN BORUAH	
468	ARJY KHERUWAR	MOTILAL KHERUWAR	
469	REKHA KHERUWAR	RAJUN KHERUWAR	
470	HEROKJYOTI BORUAH	RAJEN BORUAH	
471	BIJAMEN BARUAH	ANDESWAR BARUAH	
472	MANAKHI BAILUNG	NANDESWAR BORAH	
473	CHANDANA RAI	SURAJ SAHANI	
474	TUTU CHETIA	ANIL CHETIA	
475	ANJU BAILUNG	BIMAL BAILUNG	
476	BOBITA DHINGIA	TULON DHINGIA	
477	KIRAN GOGOI	GREEN GOGOI	
478	RATUL NEOG	KANDESWAR NEOG	
479	RINA MOHAN	TULON MOHAN	
480	NIRUPA GOGOI	SHISURAM GOGOI	
481	CHUNILAL KORY	SAINA KORY	
482	USHA DEY GOGOI	BHIMKANTA GOGOI	
483	RANUMAI GOGOI	ANIL GOGOI	
484	BUDHNI KHERUWAR	MATILAL KHERUWAR	
485	NUMALI BAILUNG	SIVANATH BAILUNG	
486	DIPEN GOGOI	ANIL GOGOI	
487	MADHURYA GOGOI	HEMONTA GOGOI	
		[illegible] DHINGIA	

Fishery Field Asstt.
H.-PJAN DEV BLOCK

Asstt. Engineer, P.W.D.
Dibrugarh Rail Marg Division

Divisional Forest Officer
Neem Doomo Division

490	[illegible]	LAKHI GOGOI	
491	PANAF BURAGOHAIN	BHUBAN BURAGOHAIN	
492	BHUPEN BURAGOHAIN	LOKHI BURAGOHAIN	
493	PANJU GOGOI	LOKHI GOGOI	
494	DHIRENDRA GOGOI	LOKHI GOGOI	
495	PRAMOLATA BORGAH	MONIKANTA BORUAH	
496	DIPALI DHINGIA	SUKHESWAR DHINGIA	
497	BOJIT MORAN	TOK MORAN	
498	MOINA BORUAH	LAKHINATH BORUAH	
499	[illegible] MORAN	LITESWAR MORAN	
500	PROMILA NEOG	BOMEN NEOG	
501	MATAH NEOG	THUNUKA NEOG	
502	MAMONI BAILUNG	LACHIT BAILUNG	
503	KEJE HAZARIKA	TEKLO HAZARIKA	
504	SWARNALOTI MORAN	TITO MORAN	
505	AMIT BORUAH	DHANESWAR BORUAH	
506	MALA GOHAIN	BHUBAN GOHAIN	
507	[illegible]NEHUBHAR BORUAH	BHUMESWAR BORUAH	
508	[illegible]AYANMONI DOHUTIA	KULAO DOHUTIA	
509	ANITA HAZARIKA	MOLEN HAZARIKA	
510	NELESWARI HAZARIKA	HITESWAR HAZARIKA	
511	ANITA MORAN	PILESWAR MORAN	
512	ANJALI HAZARIKA	PODMESWAR HAZARIKA	
513	NIRAMA DOHUTIA	MODEL DOHUTIA	
514	[illegible]RHAGESWARI HAZARIKA	KEMO HAZARIKA	
515	ANU DEKA	BADOL DEKA	
516	[illegible]MANTA BORAH	BHARAT BORAH	
517	[illegible]UNUGOTI HAZARIKA	ROTNESWAR HAZARIKA	
518	[illegible]PABITI HAZARIKA	RAMESH HAZARIKA	
519	[illegible]ILIMA MORAN	ARUN MORAN	
520	TULUKI BORUAH	TANKESWAR BORUAH	
521	USHA BORUAH	RAJEN BARUAH	
522	RIPUJIT MORAN	MODON MORAN	
523	PANKAJ CHUTIA	JITENDRA CHUTIA	
524	MANTUDRA SARKAR	RAJKUMAR SARKAR	
525	UJIT MORAN	BODON MORAN	
526	LABANYA MORAN	DILIP MORAN	
527	PARI MORAN	KHAGEN MORAN	
528	NIMIRHA MORAN HAZARIKA	SUBHAJIT HAZARIKA	
529	MINAKSHI BORUAH	TAPON BARUAH	
530	MODI CHUTIA	MAJID CHUTIA	
531	KARABI BAILUNG	BISWAJIT BAILUNG	
532	MAHESH GHATOWAR	SUNU GHATOWAR	
533	MANJIT PAREA	NUMAL BORUAH	
534	CHIRANJIT GOGOI	POLA GOGOI	
535	NOBIN NEOG	LANKE NEOG	
536	PRADIP KIPON MORAN	DHOMEN MORAN	
537	MONUJ GOGOI	KIRAN GOGOI	
538	MIYA KHERUWAR	TELAW KHERUWAR	
539	PUPU URANG	DHUGA URANG	
540	RAMPU NEOG	HUKHEN NEOG	
541	MUKTINATH CHUTIA	DINESWAR CHUTIA	
542	DHANESWAR CHUTIA	LEHUK CHUTIA	
543	HEMANTA MORAN	LOMESWAR MORAN	

"Fishery Extn Asstt.
HAPJAN, Dist. - SIBSAGAR

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Circle Officer,
Doomdooma Revenue Circle.
Doomdooma

leading upto interim report

APPENDIX O

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::::TINSUKIA
(CONFIDENTIAL BRANCH)

NO.TCA.3/2020/570 Dated Tinsukia the 25th August' 2020

To

The Hon'ble Justice B.P. Katakey,
Chairman of the Committee of Experts
Constituted by the Hon'ble National Green Tribunal
Guwahati-781004, Assam.

Sub : Submission of list of affected families for compensation under different categories as determined by Hon'ble NGT.

Ref : This Office Letter No.TCA.3/2020/510 Dated.09/08/2020.

Sir,

In inviting a reference to the above subject, I have the honour to refer to the letter dated 9th August,2020 cited above which was sent to you in the wake of the agitational programme undertaken by one organization from Baghjan gaon, namely "Baghjan Gaon Milonjyoti Yuba Sangha" and villagers from Baghjan gaon on 9th August,2020.

2.0 They had submitted a memorandum on date and had inter alia/demanded the following:-

(I) The families of Baghjan Gaon who have been affected fully/severely should be included in the Category (I) (Rs. 25 lacs for each family) in terms of the Hon'ble NGT order in addition to those families whose houses have been gutted.

(II) The remaining affected families from Baghjan gaon should be included in Category (II). They demanded that Category (II) affected families from Baghjan gaon should each be paid advance amount of Rs.20.00 Lakhs.

1

(iii) They further demanded that instead of 03/11/2020 for declaring the final compensation by Hon'ble NGT, it should be done expeditiously.

3.0 The matter was discussed with your good-self over telephone on the day and also subsequently in detail in the VC held on 10/08/2020 with your good-self and other members of the Experts Committee constituted by the Hon'ble NGT.

4.0 In pursuance of the discussions as referred to above, I am submitting herewith the list of the families affected by the Baghjan Gas Blowout and Fire Breakout. The lists are being submitted in two parts . (i) Severe damage report on Baghjan fire incident under Doomdooma Revenue Circle. The severe damage report consists of 57(Fifty-seven) severely affected families(list enclosed).

5.0 The Hon'ble NGT has divided the advance payment to be made through District Administration, Tinsukia into 3(three) Categories.

CATEGORY (I). Whose houses have been completely gutted by the fire- Rs. 25 Lacs.
CATEGORY (II). Whose houses have been severely damaged- Rs. 10 Lacs and
CATEGORY (III). Whose houses have been moderately/partially damaged or whose standing crops and horticulture have been partially damaged- Rs. 2.5 Lacs.

6.0 In terms of the order of the Hon'ble NGT, although the list of severely damaged house/severely affected families being submitted herewith numbering 57 families as mentioned above at Para 4.0 would fall in Category (ii), yet as per the demand of the affected families of Baghjan gaon, the severely affected families may be included in Category (i), the reason being their houses have been severely damaged to the extent that these have become inhabitable and also standing crops/horticulture have been severely affected.

7.0 In this regard, the Experts Committee headed by your honour may like to recommend for widening the ambit/definition of **Category (i)** to include, in addition to houses which have been completely gutted by the fire, also the **houses which have been severely damaged including the agriculture/ horticulture and other property**.

2

8.0 In pursuance of the demand of the "Baghjan Gaon Milonjyoti Yuba Sangha" and the villagers, the remaining affected families from Baghjan gaon numbering 561 families (list enclosed) who are at present staying in the relief camp at Baghjan Dighaltarang ME School and High School may be included in Category (ii) as determined by the Hon'ble NGT. These affected families whose houses have been partially damaged including standing crops and horticulture , otherwise falling in category (iii) as per categorization by the Hon'ble NGT, may be included in Category(ii), the reason being these families have been affected the most, in all ways, being in the closest vicinity to the blowout site, from 0 to 1.5 Km(aprox), and they have been subjected to continuous sound and air pollution resulting from the blowout and fire. Further, they have apparently faced the maximum impact on their health, including mental stress and disorientation .

9.0 In view of the above factors, the Experts Committee headed by your honour may like to recommend to the Hon'ble NGT to consider the remaining affected families from Baghjan gaon, numbering 561 families, in Category (ii) on special consideration as explained in detail above in Para 8.0.

10.0 In such a case, the distance factor of affected families within the range of 0 to 1.5 Km from the blowout site could be one of the criteria to determine Category(ii), irrespective of whether houses have been severely damaged or not. This additional criteria for Category (ii) as "**Severely affected families in a distance/range of 0 to 1.5 Km from the blowout site**" could perhaps be included as an option to the criteria for category (ii) already fixed by the Hon'ble NGT. The severity may in such a case be calculated not on just on the houses damaged, but on the overall severity of the impact of the blowout on the affected villagers because of the proximity to the blowout site(0 to 1.5 Km)

11.0 Further, the amount of Category(ii) may perhaps be enhanced as demanded by the "Baghjan Gaon Milonjyoti Yuba Sangha" and Baghjan gaon villagers, if deemed appropriate.

12.0 In view of the elaborate discussion on the subject above, the Hon'ble Experts Committee headed by your honour is requested to kindly examine the matter

3

and take a considered view so as to fulfill the aspirations of the affected families/population of Baghjan gaon.

13.0 In fine, if accepted by the Hon'ble Experts Committee and the Hon'ble NGT, the effective result of the proposals being submitted herewith would be inclusion of 57(Fifty-seven) families (list enclosed) in Category(i), and 561(Five hundred Sixty-one) families in Category(ii) (list enclosed).

This is submitted for favour of kind consideration and necessary instructions/orders of the Hon'ble Experts Committee and the Hon'ble NGT.

Enclosed:-

(i) Severe damaged report on Baghjan Oil-fire incident at Baghjan under Doomdooma Revenue Circle, proposal of 57 families(Proposed in Category-i).

(ii) List of 561 affected families of Baghjan gaon(staying in Baghjan Dighaltarang ME & High School Relief camp) excluding the families included in fully and severe damaged list under Doomdooma Revenue Circle (Proposed in Category-ii).

Yours faithfully,

Deputy Commissioner
Tinsukia

Memo No. TCA.3/2020/570 -A- Dated Tinsukia the 25th August,2020.

Copy for favour of kind information to :

1. The Addl. Chief Secretary to the Govt. of Assam, Home & Political Department, Dispur
2. The Principal Secretary to the Hon'ble Chief Minister, Assam, Dispur
3. The Commissioner & Secretary to the Govt. of Assam, Home & Political Department, Dispur
4. The Commissioner, Upper Assam Division, Jorhat
5. The SO to Chief Secretary, Assam, Dispur.

Deputy Commissioner
Tinsukia

4

APPENDIX P

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::::::TINSUKIA
(CONFIDENTIAL BRANCH)

NO.TCA.3/2020/580 Dated Tinsukia the 26th August' 2020

To

The Hon'ble Justice B.P. Katakey,
Chairman of the Committee of Experts
Constituted by the Hon'ble National Green Tribunal
Guwahati-781004, Assam.

Sub : Baghjan Oil Blowout Compensation issue and Law & Order-regarding.

Ref : This Office Letter No.TCA.3/2020/570 Dated 25/08/2020. (Copy enclosed)

Sir,

In continuation of this office letter referred to the above, I have the honour to state that on 24/08/2020, about 120 persons including females from Baghjan Gaon led by "Baghjan Gaon Milaniyoti Yuba Sangha" started a sit-in-demonstration adjacent to the DC's Office, Tinsukia. They submitted a memorandum, among others, to the Hon'ble Chief Minister of Assam through the undersigned demanding the following:-

- Fire in the Baghjan BGR Well No 5 should be extinguished /doused immediately with the best of modern technology.
- That the compensation declared by the Hon'ble NGT on 06/08/2020 should be paid immediately.
- Arrangement for fulfillment of demands given in earlier memorandum should be made.
- Arrangement for treatment of people affected by sound pollution should be made through psychiatrist.
- One permanent testing center to measure sound pollution and tremors in the area should be established near BGR 5 No Well.

1

- The water which is being pumped from the nearby Dangari river to control the fire of BGR 5 No Well is reportedly flooding the paddy field and homestead land by getting mixed with condensate. That accumulated water should be removed.

2.0 The undersigned discussed with the President of "Baghjan Gaon Milonjyoti Yuba Sangha" and other members and also with the villagers and apprised them about the action being taken for payment of compensation based on field survey as declared by the Hon'ble NGT, and tried to persuade them to withdraw the agitational programme. However, they were not amenable to persuasion, and they stated that they will be observing the sit-in-demonstration by the side of the DC Office, Tinsukia main gate and camping here round the clock till their demands for compensation are met.

3.0 They reiterated their demand as submitted vide their memorandum dated 9th August, 2020:-

(I) The families of Baghjan Gaon who have been affected fully/severelyshould be included in the Category (i) (Rs. 25 lacs for each family) in terms of the Hon'ble NGT order in addition to those families whose houses have been gutted.

(II) The remaining affected families from Baghjan gaon should be included in Category (ii). They demanded that Category (ii) affected families from Baghjan gaon should each be paid advance amount of Rs 20.00 Lakhs. {They refused to accept compensation under category (iii) (2.5 lakhs)}

(III) They further demanded that instead of 03/11/2020 for declaring the final compensation by Hon'ble NGT, it should be done expeditiously.

4.0 It may be stated here that the said memorandum dated 9th August, 2020 was forwarded to your honour for your appraisal and consideration (Copy enclosed)

5.0 Now, since 24/08/2020 around 1100 hrs till today (26/08/2020), these villagers from Baghjan gaon along with members from "Baghjan Gaon Milonjyoti Yuba Sangha" are still camping adjacent to the DC's Office main gate at Tinsukia, and from all appearances and as informed by them, they are going to stay put at this site for an indefinite period till their demands for compensation as sought for are met.

2

6.0 The group of people who are thus camping here near DC Office, Tinsukia main gate comprises a substantial number of women.

7.0 As highlighted in my report/letter submitted to your honour yesterday on 25/08/2020, these villagers from Baghjan gaon led by "Baghjan Gaon Milonjyoti Yuba Sangha" fall in the closest proximity zone from the blowout site (0 to 1.5 Km approximately), and they are the people who have faced the maximum impact on their health, mental stress and disorientation due to continuous sound and air pollution resulting from the blowout site and fire, besides innumerable hardships being out of their homes and staying in Relief Camp for such a long time since the blowout on 29th May, 2020.

8.0 Based on these grounds, they have demanded that they should be paid advance compensation under Category (i) and Category(ii) only, and they have refused to accept payment under Category(iii).

As per their demand, to reiterate, the severely affected families otherwise falling in Category(ii) as per the only criteria of house damage fixed by Hon'ble NGT, may be included in Category(i), the reason being, not only their houses have been severely damaged but also standing crops/horticulture and property have been severely affected, and their houses have become inhabitable, and they have suffered the most and deserve to be placed in Category (i) along with houses gutted.

9.0 Secondly, the affected families whose houses have been partially damaged including standing crops/horticulture, otherwise falling in Category (iii) as per criteria of house damage fixed by Hon'ble NGT, may be included in Category(ii), the reason being these families have been affected the most in all ways, being in the closest vicinity to the blowout site(from 0 to 1.5 Kms).

10.0 Accordingly, as discussed over phone and in the VC held on 10/08/2020 with your good self and other members of Experts Committee constituted by the Hon'ble NGT, the survey of the severely affected families was carried out and re-verified, and a list of 57 such severely affected families in a distance/range of 0 to 1.5 Km from the blowout site has been submitted to your good self for consideration under Category(i) on grounds cited above vide this Office letter dated.25/08/2020 cited above.

11.0 Further, the remaining affected families from Baghjan gaon numbering 561(Five Hundred Sixty-One) families who are staying at the relief camp of Baghjan Dighaltarang ME School and High School was submitted to your honour for consideration in Category(ii) vide this office letter dated.25/08/2020 cited above on the grounds cited above and therein.

12.0 In view of the circumstances and facts mentioned above, the Hon'ble Experts Committee and the Hon'ble NGT may like to consider the demands placed by the Baghjan villagers led by "Baghjan Gaon Milonjyoti Yuba Sangha" and the submissions made by the undersigned.

Your kind consideration in this regard is solicited.

Enclosed: As stated above

Yours faithfully,

Deputy Commissioner
Tinsukia

Memo No. TCA.3/2020/580 -A- Dated Tinsukia the 26th August,2020.

Copy for favour of kind information to :

1. The Addl. Chief Secretary to the Govt. of Assam, Home & Political Department, Dispur
2. The Principal Secretary to the Hon'ble Chief Minister, Assam, Dispur
3. The Commissioner & Secretary to the Govt. of Assam, Home & Political Department, Dispur
4. The Commissioner, Upper Assam Division, Jorhat
5. The SO to Chief Secretary, Assam, Dispur.

Deputy Commissioner
Tinsukia

APPENDIX Q

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::::::TINSUKIA
(CONFIDENTIAL BRANCH)

No.TC.V/2020/802 Dated Tinsukia the 29th August' 2020

To

The Hon'ble Justice B.P. Katakey,
Chairman of the Committee of Experts
Constituted by the Hon'ble National Green Tribunal
Guwahati-781004, Assam.

Sub : Baghjan Oil Blowout Compensation issue -regarding.

Ref : This Office Letter No.TCA.3/2020/570 Dtd.25/08/2020 & TCA.3/2020/580 Dated 26/08/2020

Sir,

In continuation of this office letter no. TCA.3/2020/570, dated 25/08/2020, I have the honour to send herewith the minutes of the meeting held on 29-08-2020 (copy enclosed) in the Chamber of Secretary, District Legal Services Authority, Tinsukia regarding compensation to be paid to the affected persons/institution of BGR Well No.5 of Oil India Ltd. at Baghjan.

2.0 In the meeting, the proposals submitted by letter cited above have been endorsed by the Hon'ble Secretary, District Legal Services Authority, Tinsukia.

3.0 Signed copies of the spot damage report on Baghjan Gas Blowout/ fire incident of the undersigned, Addl. Deputy Commissioner, Tinsukia and all concerned departmental officers, are attached herewith.

4.0 It may be mentioned here that earlier vide letter dated 25-08-2020 they proposed of [illegible] were already submitted for consideration under Category (I). The signed copies are now enclosed herewith as mentioned at para 3.0 above.

This is for your kind information.

Encls: As stated above.

Yours faithfully,

Deputy Commissioner
Tinsukia

Minutes of the meeting held on 29th August,2020 at 12.30 PM in the Office Chamber Deputy Commissioner, Tinsukia to discuss on compensation issue of the affected persons due to Gas blowout/fire breakout incident at Well No.5 of Baghjan.

The Following members were present in the meeting.

1. Sri Bhaskar Pegu, ACS, DC, Tinsukia.
2. Sri Nayan Jyoti Dutta, Secretary DLSA, Tinsukia.

The Hon'ble NGT had vide its order dated 06/08/2020 inter alia directed that the disbursement of compensation to be paid to the affected families may be overseen by the State Legal Services Authority.

Accordingly, a joint meeting with the District Legal Services Authority(as authorized by S.L.S.A) was held in the conference hall of the District and Session Judge on 12-08-2020 where a VC was also held with the State Legal Services Authority .

The Member Secretary DLSA, Tinsukia, also invited to the meeting held with the stakeholder organization "Baghjan Gaon Milonjyoti Yuba Sangha"

In today's sitting with Member Secretary DLSA, Tinsukia the matter of enhanced amount of compensation as demanded by the "Baghjan Gaon Milonjyoti Yuba Sangha" was discussed along with the memorandum submitted by "Baghjan Gaon Milonjyoti Yuba Sangha" in this regard.

The report already submitted by DC, Tinsukia to the Hon'ble Chairman, Committee of Experts constituted by Hon'ble NGT vide its letter No.TCA.03/2020/570 Dated.25th August,2020 and No.TCA.3/2020/570 Dated 26th August,2020 were apprised to the Member Secretary DLSA, Tinsukia who perused the same and agreed with the proposals as submitted by DC, Tinsukia for payment of enhanced amount to the affected families of Baghjan Gaon on the ground cited in the reports and the special circumstances existing at present.

Deputy Commissioner,
Tinsukia

Memo No. TCA.3/2020/ Dated. Tinsukia the 29th August,2020

Copy to:
The Member Secretary, District Legal Services Authority, Tinsukia.

Deputy Commissioner,
Tinsukia

Severe Damaged Report on Baghjan Oil Fire Incident of Baghjan under Doomdooma Revenue Circle, Doomdooma

Revenue Department

Sl. No.	El No. of Rain Gauge	Name of the Patta Holder	Name of Dakhalkar	Details of the House	Population			Name of the Village	Kind of Land	Patta No.	Dag No.	Area of the Land	Occupation	Remarks
					Adult	Minor	Total							
1	1	(i)	Sri Manu Borah S/o Rubon Borah	Pucca G.I Sheet House (18x20), Cow Shed (10x15), Bicol Bamboo (15x12) Tulsi (pucca) (10x12), Chicken Coop Good (8x10)	3	0	3	Baghjan NC	Gen. Govt	Nil	1 No. Dag (Part)	5B. 2K. 10L	Fishing, Cultivation	Nil
								Baghjan Gaon	Gen. Govt	Nil	445 Part	2B		
2	4	(i)	Smt. Kandimoon Borah W/o Thaneswar Borah (Thaneswar)	A/F House, Garage, CI Sheet Roofed Mud, Cow Shed 10x12, Kutcha 12x12, Chicken Coop (Good) 6x8	2	0	2	Baghjan Gaon	Gen. Govt	Nil	449 Part/1267	2 K. 10 L	Fishing, Cultivation	Nil
		Sri Thaneswar Borah S/o Rubindra Borah							Patta	182	436 Part			
		(ii)							Patta	109	428 Part			
								Baghjan NC	Gen. Govt	Nil	1 No. Dag (Part)	5B		
3	9	(i)	Sri Aditya Borah S/o Thaneswar Borah	Nil	2	1	3	Baghjan Gaon	Gen. Govt	Nil	449 Part/1267	1B	Fishing, Cultivation	Nil
		Sri Thaneswar Borah S/o Sitaram Borah							Patta	182	436 Part			
		(ii)							Patta	109	435 Part			
								Baghjan NC	Gen. Govt	Nil	1 No. Dag (Part)	5B		

Agriculture Extension Asstt.
Baghjan Eleka

Abhishek Borah (Verify Department)

Extension Officer
District Industries & Commerce Centre
TINSUKIA

Asstt. Engineer, P.W.D.
Dibrugarh Building Divisio

Addl. Deputy Com
TINSUKIA

Divisional Forest Office
Doom Dooma Division

Fishery Extension
Kakapather

4	10		Smt. Pabi Nachiary W/o Dhaniram Nagbanshi	WT House, Bamboo CI Sheet House 14x36, Cow Shed 10x12, Kitchen 10x12, Chicken Coop (Gone) Full	7	0	7	Baglyan Gaon	Gen. Govt	NI	1 No Dag (Part)	5B	Fishing, Cultivation	NI
								Baglyan MC	Gen. Govt						
5	15	Sri Rewa Urang S/o LtAthur Urang	Sri Sanjay Nagbanshi S/o Late Kanik Nagbanshi	Bamboo CI Sheet House (12x30), Bamboo CI Sheet Cow Shed (10x12)	5	0	5	Baglyan Gaon	Pathi	8 (Eleven)	ten	3B, 2K, 17L	Day Labourer, Fishing	NI
		Madhu Nagbanshi S/o Late Nagbanshi							Pathi	150 (Eleven)	404 Part			
		Sr						Baglyan MC	Gen. Govt	NI	1 No Dag (Part)	5B		
6	30	JAY House 12x24, Bamboo CI Sheet House 10x24, Cow Shed 10x12, Bhoral 10x12	Smt. Bimla Ghatowar S/o Late Ghatowar	JAY House 12x24, Bamboo CI Sheet House 12x24, Cow Shed 10x12, Bhoral 10x12	6	0	6	Baglyan MC	Gen. Govt	NI	2 No. Dag Part	6B	Fishing, Cultivation	NI
7	31	Sri Pulin Chetia S/o Mansu	Sri Pulin Chetia S/o Sanjay Chetia (Major)	Assam Type Purpa House (12x12), Kitchen Foundation & CI Sheet (16x24), Cow Shed Bamboo CI Sheet (14x18), Bhoral Kachu (14x15) Duck Coop (8x8), Tulsi(Loom House) (12x10), Garage (10x12) Chicken Coop (8x8)	3	0	3	Baglyan Gaon	Pathi	125	zero	1B,2K, 0L	Cultivation	NI
								Baglyan Gaon	Pathi	125	zero	1B,2K, 0L		
		III						Baglyan MC	Gen. Govt	NI	1 No Dag (Part)	2OS		
8	34	Sri Mangla Moran S/o Lakhmiya Moran	Sri Rajeswar Neog S/o Dhogeswar Neog	Bamboo CI Sheet House (12x36), Under Construction Assam Type House (23x40), Kacha Bhoral (12x14) Tulsi (Loom House) (12x12), Chicken Coop(8x8)	4	1	5	Baglyan Gaon	Pathi	Nil	400 Part	5B2K 0L	Fishery, Cultivation	Nil
		Sri Thuda Moran S/o Late Hom Moran							Pathi	135	401 Part			

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Addl. Deputy Commissioner
DIBRUGARH

9	36	Sri Hula Hazarika S/o IM Hazarika Nil	Sri Rabeswar Hazarika S/o Shyha Hazarika	Assam Type Pucca House (28x40), Hut Pucca House (12x20), Phool Kuchu (12x18) Duck/Chicken Coop (8x8), Tatti (Loom house) (12x12), Toilet Bathroom (8x12)	5	0	5	Baghjan Goan Baghjan HC	Pucca Gen. Govt	128 Nil	Apt 1 No Dig (Part)	5 & Nil 20 B	Fishing Cultivation	Nil
10	39	Nil	Sri Kushal Neog S/o Thuta Neog	Kutcha Bamboo House (20x30), Kutchu Kitchen (16x20), Cow Shed/Kuchu (12x20), Bheral (12x16), Chicken/Duck Coop(8x8), Tatti(Loom House) (12x12)	5	1	6	Baghjan Goan Baghjan HC	Gen. Govt Gen. Govt	Nil Nil	400 Part 1 No Dig (Part)	3 B 16 L 4 B	Fishing Cultivation	Nil
11	40	Sri Bhadreswar Moran S/o Late Hara Moran Sri Mrigda Moran S/o Lakshmi Moran Nil	Sri Luhit Neog, S/o Bhadreswar Neog	Bamboo CI Sheet House (30x20), Cow Shed Pacca Pillar (16x12) Chicken/Duck Coop Pucca Pillar(8x8), Tatti(Loom House)(12x12), Bheral pucca Pillar (12x16)				Baghjan Gaon Baghjan Gaon Baghjan HC	Patta Patta Gen. Govt	144 138 Nil	440 Part 850 Part 1 No Dig (Part)	3 B 1 K 17 L 1 B 12 B	Fishing, Cultivation	Nil
12	73	Sri Mrinda Moran S/o Lakshman Moran Sri Thuta Moran, S/o Late Bhadreswar Moran S/o Lakshmi Moran Nil	Smt. Anu Neog, Smt Pabon Neog D/o Bulu Neog	Bamboo CI Sheet House (28x30), Kutcha Kitchen (12x16), Cow Shed (12x12), Chicken/Duck Coop(8x16), Tatuli (Loom House) (12x10)	3	1	4	Baghjan Gaon Baghjan Gaon Baghjan Gaon Baghjan HC	Patta Patta Patta Gen. Govt	108 108 109 Nil	460 Part 458 Part 461 Part 1 No Dig (Part)	4 Bighs 10 Bighs	Fishing, Cultivation	Nil

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Agriculture Extension Asstt.
Baghjan Eleka

Addl. Deputy Commissioner
TINSUKIA

Extension Officer
District Industries & Commerce Centre
TINSUKIA

Assistant
Handloom Training Centre
Tinsukia

Fishery Field Asstt.
Kapjahar Dev Block

Assistant Forest Officer
Doom Dooma Division

13	75	Sri Manjula Moran S/o [illegible] Moran NA	Smt. Pungpuri Hatiraj D/o Sri Moran Neog	Bamboo/Tarpaulin GI Sheet House (14x42), Kitchen Kitchen (16x20), Privy (10x12), Cow Shed (7x12) Chicken/Duck Coop(8x8), Tatha(Bamboo House) (12x12)	7	1	3	Beghan Gaon	Patta	111	40 Pani	28	Homestead, Fishing Cultivation	NA
								Bastum NC	Gen. Gaon	na	1 No. Dag (Part)	30		
14	76	Sri Kuldi Borah S/o Purbidhar Borah, Kitchen NA	Smt. Amma Borah D/o Parameswar Borah	Half Pacca House (24x36), Kitchen Kutcha (24x12), Cow Shed (10x12), Tatha(Bare House) (8x17)	4	0	0	Beghan Gaon	Patta	102	407 Pani	1 B 2 K 10 L	Fishing Cultivation	NA
								Beghan Gaon	Ayua	102	60 Pani	1 B 2 K 10 L		
								Beghan NC	Gen. Gaon	56	1 No. Dag (Part)	5 B		
15	80	Sri Tarapee Moran S/o Phokhi Moran NA	Sri Prithul Moran S/o Phokhi Moran	Half Pacca House (16x30), Bamboo GI Sheet House (8x30), Bhatar (12x14) Canteen Coop(8x8), Tatha(Bare House) 12x12), Shop attached to House, Toilet (Gov Scheme)	2	1	3	Beghan Gaon	Mandi Patta	178	540 Dag Pani	2 K 6 K 0 L	Fishing	NA
								Beghan NC	Gen. Gaon	94	1 No. Dag (Part)	7 B 6 K 0 L		
16	84	Sri Thanaram Borah S/o Ramdhar Borah NA	Smt. Dipika Borah D/o Mukunda Borah	Bamboo GI Sheet House (18x24), Cow Shed (12x15), Chicken/Duck Coop(8x8), Tatha(Bamboo House) (12x12)	5	1	5	Beghan Gaon	Mandi Patta	109	435 Dag Pani	2 B 3 K 6 L	Horticulture Cultivation, Kitchen Homestead	NA
								Beghan NC	Gen. Gaon	NA	1 No. Dag (Part)	9 B		

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Addl. Deputy Commissioner
TINSUKIA

Extension Officer
District Industries & Commerce Centre
TINSUKIA

Instructor
Handloom Training Centre
Dibrugarh

Regional Forest Office
Joint Deema Division

Fisheries Development Officer

17	86	Sri Bhaskar Gogoi S/o Late Rupeshor Gogoi	Smti Anju Borah W/o Late Jadu Borah	Pucca Assam Type House (20x36), Kitchen Kutcha (12x24), Bhandar (10x14), Cow Shed (18x12) Chicken Coop(6x8), Toilet(Sanitary) (6x12)	4	3	3	Baghuan Gaon	Patta	16	406 Dag Part	2B 1 K	Fishing Dag Mauzadar	101
								Baghuan NC	Gen Govt	16	1 No Dag (Part)	5B		
18	87	Sri Ratnakanta Borah S/o Late Rupeshor Borah	Smti Sati Ira Borah W/o Late Jadu Borah	Pucca Foundation, Bamboo/Timber(Ply) Sheet Assam Type House (20x24) Kitchen Kutcha (12x20) Cow Shed (10x12), Chicken/Duck Coop(6x8) Toilet(Sanitary) (2x10), Tulsi (Govt Scheme)	5	2	5	Baghuan Gaon	Patta	109	440 (237, 406) (272, 405 No Dag Part)	2 B	Fishing Contractor	102
								Baghuan NC	Gen Govt	10	1 No Dag (Part)	1B		
19	88	Nil	Sri Rupam Moran S/o Late Moran	Kutcha Bamboo Hazra (14x20) Kutcha Kitchen (12x10) Cow Shed Kutcha (10x14) Goat Shed (8x6) Chicken/Duck Coop(6x8) Toilet Sanitary House) (3x10)	2	1	3	Baghuan Gaon	Gen Govt	10	351 No Dag Part	3 B 0 K 0 L	Contractor	81
								Baghuan NC	Gen Govt	14	1 No Dag (Part)	1B		
20	123	Sri Kuti Borah S/o Late Bhaga Borah and others	Sri Punyadhar Borah S/o Late Jhapan Borah	Assam Type Pucca House (30x20) Pucca Kitchen (20x20) Bhandar (10x10) Cow Shed Kutcha (10x14) Chicken/Duck Coop(6x12) Toilet Sanitary House (3x12) Goat Shed (6x8)	5	2	3	Saphan Gaon	Patta	102	457 part	1 B 2 K 0 L	Fishing Contractor	10
								Saphan Gaon	Gen Govt	14	50 No Dag Part	1B		
								Saphan NC	Gen Govt	14	1 No Dag Part	7B		

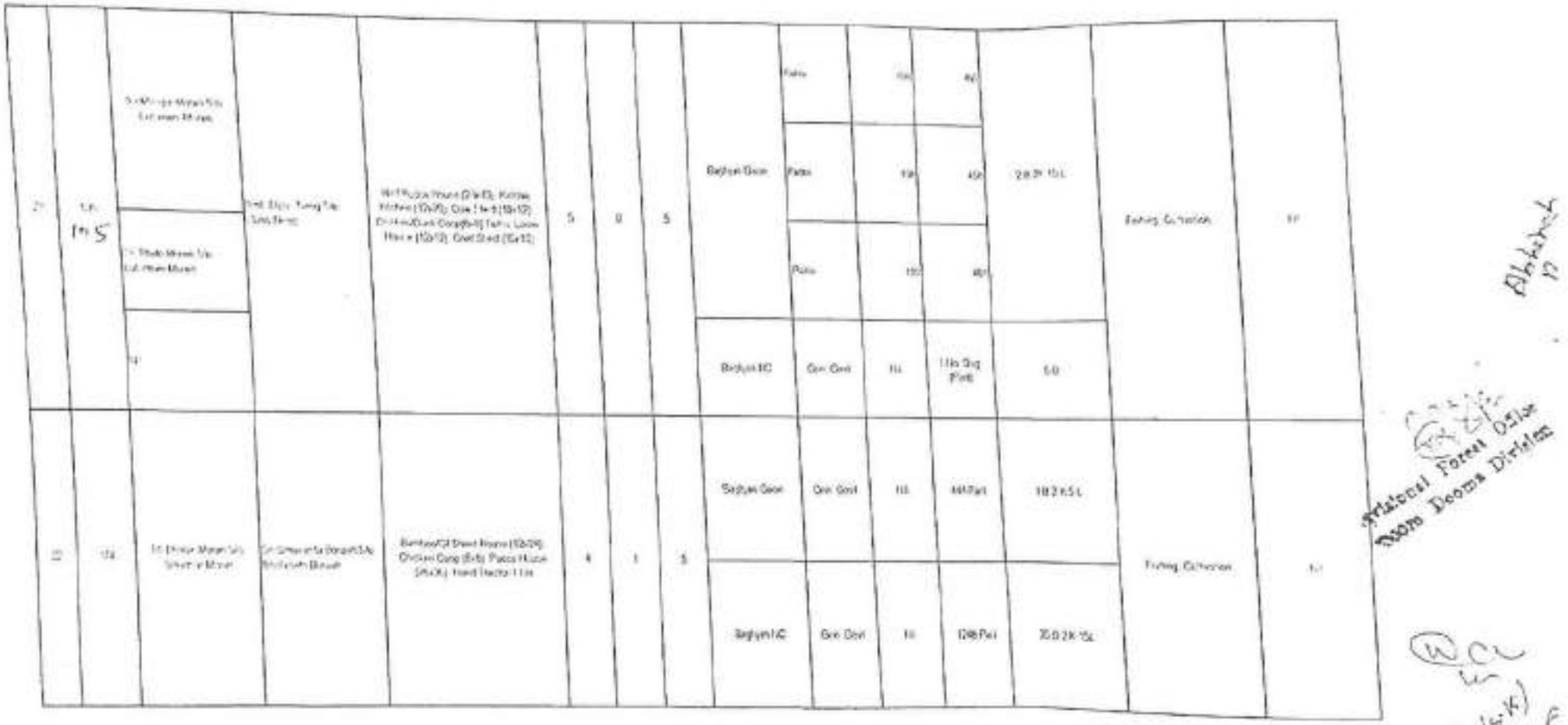
Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Addl. Deputy Commissioner
TINSUKIA

Extension Officer
Rural Industries & Commerce Centre
TINSUKIA

Principal
Regional Training Centre
DIBRUGARH

Principal Forest Officer
Saikhowa Deoma Division



Asstt. Engineer, P.W.D
Sibsagar Building Division

Agriculture Extension Asstt.
Baghjan Eleka

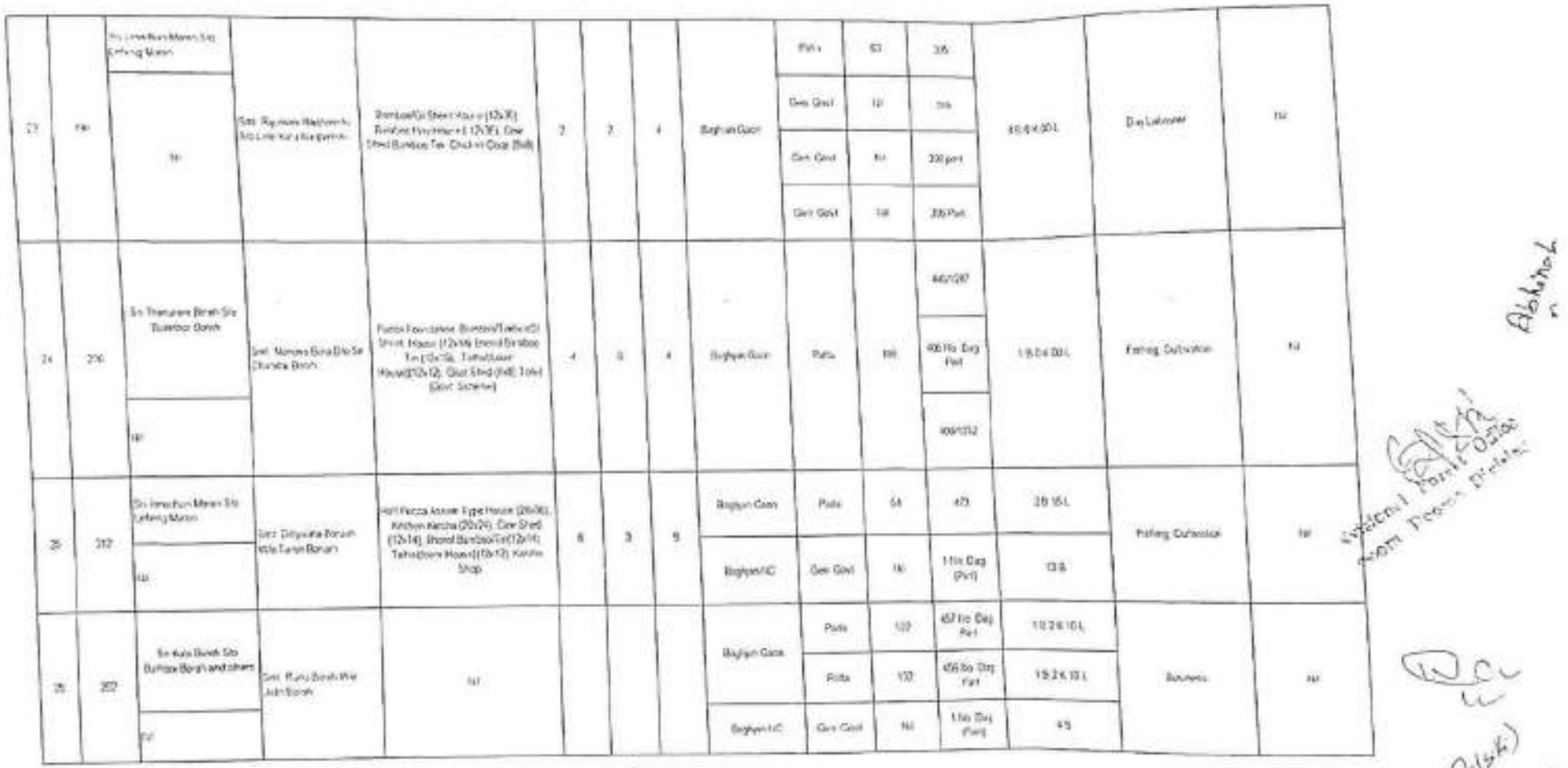
Addl. Deputy Commissioner
TINSUKIA

Extension Officer
District Industries & Commerce Centre
TINSUKIA

Instructor
Handloom Training Centre
Jhabua

Fishery Development Officer
Tinsukia Dev. Block

Divisional Forest Officer
Digboi Deoma Division



23	199	Sri Lohit Ram Moran, S/o Lohing Moran Nil	Smt. Rajmoni Rajkhowa W/o Late Kul Kalita	Semi Load(Gi Steel House (12x30) Reinforced Kitchen (12x30), One Shed Bamboo Tea Chicken Coop (Bell)	2	2	4	Baghjan Gaon	Pkt-I Gen Govt Gen Govt Gen Govt	63 Nil Nil Nil	3/6 3/6 3/6 part 3/6 Part	10.0.0 X 10 L	Day Labourer	Nil
24	200	Sri Thanuram Borah S/o Buleshor Borah Nil	Smt. Mamoni Bora D/o Sri Dhanda Borah	Pucca Foundation (Bamboo/Timber(2) Shed House (12x16) Semi Bamboo Tin (12x12), Tube/Tower House(12x12), Goat Shed (Hill) Toilet (Govt. Scheme)	4	0	4	Baghjan Gaon	Patta	Bill	440/287 406 No Dag Part 406/332	1.9.0.0 Bi L	Fishing, Cultivation	Nil
25	202	Sri Hemchun Moran S/o Lohing Moran Nil	Smt. Dibyanta Boruah W/o Tarun Boruah	Half Pucca Assam Type House (28x36), Kitchen Kaccha (20x24), Cow Shed (12x14), Shared Bamboo Tin (12x14) Tube/Bore Room (10x12), Kaccha Shop	6	3	5	Baghjan Gaon Baghjan HC	Patta Gen Govt	54 Nil	473 1 No Dag (Pvt)	2.0.16 L 13 B	Fishing, Cultivation	Nil
26	203	Sri Kulo Borah S/o Buhiram Borah and others Nil	Smt. Runu Borah W/o Late Borah	Nil				Baghjan Gaon Baghjan HC	Patta Patta Gen Govt	1/2 1/2 Nil	457 No Dag Part 456 No Dag Part 1 No Dag (Part)	1.0.2.6.10 L 1.0.2.6.10 L 4 B	Business	Nil

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Addl. Deputy Commissioner
TINSUKIA

Extension Officer
District Industries & Commerce Centre
TINSUKIA

Fishery Field Asstt.
Panitola Gaon Block

27	278	Nil	Smt. Pawan Orang W/o Dipanjya Moshahary	RT House Bamboo CI Sheet House 12x14 Chicken Coop (Good Roof)	3	0	3	Bogijan Gaon	Gen Govt	Nil	350 No Dag Part	1B	Day Labourer	Nil
								Bogijan NC	Gen Govt	Nil	1 No Dag (Part)	1B		
28	280	Sri Dhirendra Moran S/o Bhadreswar Moran Nil	Sri Dhirendra Moran S/o Bhadreswar Moran	Assam Type Pucca House (24x36), Cow Shed Kutcha (8x12), Chicken/Duck Coop (Roof) Tin Hut Loom House (10x12)	3	0	3	Bogijan Gaon	Patta	165	466	3B	Fishing	Nil
									Gen Govt	Nil	446 No Dag Part			
29	311	Nil	Sri Bhimkanta S/o Late	4R House Semi CI Sheet House & Kitchen (2x16), Kitchen Kutcha (12x12) Cow Shed (10x08), Chicken/Duck Coop (Good) (bill	4	0	4	Bogijan Gaon	Gen Govt	Nil	446 No Dag Part	3B	Day Labourer, Fishing	Nil
								Bogijan NC	Gen Govt	Nil	1 No Dag (Part)	2B		
30	313	Sri Manoja Moran S/o Late Mohan Moran & other 2 persons Sri Dhulo Moran S/o Late Mohan Moran	Smt. Gothali Neog W/o Bhadreswar Neog	Half Pucca House (28x06)	2	0	2	Bogijan Gaon	Patta	155	460 No Dag Part	2A	Housewife, Cultivation	Nil
									Patta	159	461 No Dag Part			
31	477	Nil	Sri Ashoswar Chetia S/o Late Chetia	Assam Type Pucca House (24x36), Kitchen Pucca (14x16), Cow Shed Kutcha (10x12) Chicken/Duck Coop (Roof) MT House (10x 0), Tailor Loom House Goat Shed (15x8), Store Kutcha (1x6), Bathroom Pucca (4x6)				Bogijan Gaon	Gen Govt	Nil	381 No Dag Part	7B	Fishing Cultivation	Nil
								Bogijan NC	Gen Govt	Nil	1 No Dag (Part)	2B		

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Addl. Deputy Commissioner
TINSUKIA

Extension Officer
District Industries & Commerce Centre
TINSUKIA

Divisional Forest Officer
Assam Doomo Division

Fishery Dept.
Kakanarine

X	XX	Sri Sibram Kalwar S/o Khaga Kalwar & 4 other persons Sri Lalit Lohang S/o Sukhlal Lohang & Others	Sri Sibram Kalwar S/o Khaga Kalwar & 4 other persons Sri Lalit Lohang S/o Sukhlal Lohang & Others	IAY House Purpa Pitha & CI Sheet House (12x16), Bamboo/CI Sheet House (12x12), Chicken/Duck cage(8x8)	7	1	8	Baghjan Gaon	Mysil Potia	216	115 No Dag Part	2K 10 L	Dag Labourer	Hi
									Dibrani Pathar	155	368 No Dag Part			
XI	XXI	Smt. Mangli Lohang S/o Ramjan Lohang Nil	Smt. Anuk Lohang W/o Dhan Lohang	IAY House, Bamboo & CI Sheet Kitchen (12x16), Chicken/duck cage(8x8)	5	0	5	Baghjan Gaon	Mysil Potia	59	545 No Dag Part 58 No Dag Part 345 No Dag Part 367 No Dag Part	4 B 4 K 16 L	Dag Labourer	Hi
								Baghjan NC	Gas Gaon	Hi	1 No Dag (Part)	4 B 4 K 16 L		
XII	XXII	Sri Sibram Kalwar S/o Khaga Kalwar & 4 other persons Sri Lalit Lohang S/o Sukhlal Lohang & Others	Sri Bishnu Lohang S/o Purkan Lohang	IAY House, Chicken/Duck Cote(8x8)	1	0	1	Baghjan Gaon	Mysil Potia	216	170 No Dag Part	2K 10 L	Dag Labourer	Hi
									Dibrani Pathar	155	368 No Dag Part			
XIII	XXIII	Sri Lakhmi Kalwar S/o Sarna Kalwar & 2 other Persons Nil	Sri Dinesh Kalwar S/o Dhaniram Kalwar	IAY House, Bamboo/CI Sheet House (12x20), Cow Shed (10x15)	3	0	3	Baghjan Gaon	Pathar	14	356 No Dag Part	2 B 2 K 10 L	Cultivation	Hi
								Baghjan NC	Gas Gaon	14	1 No Dag (Part)	3 B		

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Agriculture Extension Ar...
Baghjan Eleka

Addl. Deputy Commissioner
TINSUKIA

Extension Officer
District Industries & Commerce Centre
TINSUKIA

Instructor
Training Centre
Digboi

Fishery Field Assr
...akapather Dev Block

36	497	Sri Lakmya Kon S/o Sarra Kon & 2 other Persons Nil	Sri Rau Kon S/o Dihar Kon	Mud House	3	2	4	Baghjan Gaon	Patta	11	360 No Dag Part	2K2R 10L	Cultivator	Nil
								Baghjan NC	Gen Govt	Nil	1 No Dag (Full)	3B		
37	498	Sri Manas Hazarika S/o Lal Hazarika Nil	Sri Ranoli Ulung S/o Bhabo Ulung	Bamboo/CI Sheet House (12x30), Kitchen Kuccha (10x10), Cow Shed (10x10), Chicken Coop (5x8)	5	0	5	Baghjan Gaon	Khasra Patta	9	425 No Dag Part	3B	Cultivator	Nil
									Ekasra Patta	16	438 No Dag Part	2B		
								Baghjan NC	Gen Govt	16	1 No Dag (Part)	3B		
38	504	Nil	Sri Ranoli Ulung S/o Lati Ulung	Bamboo/CI Sheet House (12x30), Kuccha Dry House (12x24), Chicken/Duck Coop (5x8)	5	0	5	Baghjan Gaon	Gen Govt	Nil	399 No Dag Part	2B	Day Labourer	Nil
39	518	Sri Lalit Lalung S/o Sukal Lalung & Others Sri Satyanarayan Saikia S/o Babulal & Other Nil	Sri Pagu Ulung S/o Lalit Ulung	Pucca House (24x30), Kitchen Kuccha (12x30), Bharal (20x18), Cow Shed (10x15)	3	0	3	Baghjan Gaon	Ekasra Patta	175	358	4 B 2 K 13 L	Day Labourer	Nil
										82	385			
								Baghjan NC	Gen Govt	Nil	118 Dag (Part)	2 B 2 K 10 L		
40	528	Sri Lakhya Kon S/o Sarra Kon & 2 other Persons Nil	Sri Golap Kon S/o Lakhya Kon	Foundation Pucca Bamboo Tin House (24x30), Cow Shed (10x15)	2	1	3	Baghjan Gaon	Ekasra Patta	14	206 No Dag Part	1 B 4 K 14 L	Mason	Nil
										140	319	2 B 6 L		
										163	361			
								Baghjan NC	Gen Govt	Nil	1 No Dag (Part)	2 B		
41	529	Nil	Sri Sekhar Ulung S/o Bishwa Ulung	Bamboo CI Sheet House (14x24), Cow Shed (10x12), Chicken Duck Coop (8x8)	1	0	1	Baghjan Gaon	Gen Govt	Nil	321 Part	1 B 2 K 10 L	Day Labourer	Nil

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Addl. Deputy Commissioner
TINSUKIA

Extension Officer
District Industries & Commerce Centre
TINSUKIA

Instructor
Handloom Training Centre
Sadiya

42	346	Sri Manoj Chang S/o Ram Ch Chang & 1 Other Na	Smt Jonaki Chang D/o A Ash Chang	RH House, Bamboo Hay House (12x20), Kitchen Hay House (12x20), Cow Shed (12x10), Chicken Coop(Deft)	7	0	7	Bagiyan Gaon	Patta	35	343 Pari	3B2 K 5L	Day Labourer	Nil
								Bagiyan Gaon	Patta	35	343 Pari			
								Bagiyan Gaon	Patta	35	362 Pari			
								Bagiyan NC	Gen Govt	Nil	1 No Dag (Part)	6B2 K 0L		
43	345	Sri Chinmoy Gogoi S/o Dhireswar Gogoi & 5 others Sri Lakhya Kon S/o Sarva Kon Na	Smt Manju Gogoi W/o Kiran Gogoi	Pucca House (18x35), Kitchen Hay House (12x20), Cow Shed (10x15) Chicken/Duck Coop (10x15)	5	1	6	Bagiyan Gaon	Govt. Govt	00	343 Pari	4B 2 K 0L	Day Labourer	Nil
								Bagiyan Gaon	Patta	00	308 Pari			
								Bagiyan Gaon	Patta	00	554 Pari			
								Bagiyan NC	Gen. Govt	Nil	1 No. Dag (Part)	5B		
44	347	Sri Satish Kalowar S/o Khelu Kalowar & 4 other owners	Sri Mukti Urang S/o Pulam Urang	RH House, Bamboo CI Sheet House (12x30), Cow Shed (12x10) Chicken Coop(Deft)	5	1	6	Bagiyan Gaon	Patta	2B	170 Pari	2 K 10 L	Day Labourer	Nil
								Bagiyan Gaon	Patta	03	359 Pari			
45	348	Sri Mukti Urang & Bro Hemlal Urang	Smt. Puja Urang D/o Ajoy Urang	RH House, Bamboo CI Sheet House (14x36), Chicken/Duck Coop (5x8)	7	3	5	Bagiyan Gaon	Patta	00	343 Pari	1 B	Day Labourer	Nil
46	349	Sri	Smt. Bidhi Urang D/o Jiten Urang	Sun Mata CI Sheet House (12x36) Bamboo Hay House (12x24) Chicken Coop (Deft)	8	0	8	Bagiyan Gaon	Gen Govt	Nil	359 Pari	1 B 2 K 10 L	Day Labourer	Nil
		Na						Bagiyan Gaon	Gen Govt	Nil	323 Pari			

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Addl. Deputy Commissioner
TINSUKIA

Extension Officer
Cluster Industries & Commerce Centre
TINSUKIA

Fishery
Lakhapani

4	142	Sri Dhananjoy Gogoi & Sri Dharma Gogoi & 5 others	Gen. Hemchandra Das Gogoi (Pt) & Ashirwada Gogoi	Hall Pucca Room (28×28) Cow Shed (30×18) Tatha Loom House (18×12) Goat Shed (12×14) Go-w Dhal (12×10)	2	1	3	Baghjan Gaon	Pathar	11	WA Pipe	...	Dulwakath	1+
		Nil						Baghjan HC	Gen. Gaon	10	Hly Dig (Park)	38		

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Addl. Deputy Commissioner
TINSUKIA

...ture Extension Assit.
Baghjan Eleka

Extension Officer
District Industries & Commerce Centre
TINSUKIA

Instructor
Tarajan Training Centre
Digboi

Fisher...
Kakajan...

8	114	Sri Arjun Kalita S/o [illegible]	[illegible]	Building C.I Sheet House (10x24) Cow Shed (10x12) Chicken Shed (5x8)	2	0	1	Baghjan Gaon	Dhemaji Patia	210	105 No. Day Part	2 of 111	Day Labourer	1
										111	348 No. Day Part			
9	3/2	Smt. Mridu Chetia W/o [illegible]	Smt. Arpana Chetia W/o [illegible]	RR House, Bungoo CI Sheet Kitchen (10x12) Cow Shed (10x12)	2	2	4	Baghjan Gaon	Dhemaji Patia	51	303 No. Day Part	28	Day Labourer	1
		1/1									305 No. Day Part			
											307 No. Day Part			
								Baghjan NC	Gaon Gaon	16	1 No. Day (Full)	4 (1/2 x 16)		
10	111	Sri	Sri Anil Bhengra S/o Purnesh Bhengra	Hut Pucca House (7x10) T/Shed Kutcha (12x20) Chicken shed Cow Shed	3	1	4	Baghjan Gaon	Patia	13	356 Pen	39	Fishing Co-Worker	1
11	5/1	13	Smt. Purushmoni Boruah D/o Nilmoni Boruah	Pucca House (14x20), Kitchen Sanitation (13x15), Toilet/Bath room (4x5) Tarpaulin House (10-12)	2	2	4	Baghjan NC	Gaon Gaon	111	1 No. Day (Full)	2 (3	Service	1
12	114	14	Smt Dipu Chetia S/o [illegible]	Sanitary C. Own House (12x20) Sanitary Kitchen House (10x20) Chicken Shed (Kutcha) Cow Shed (Kutcha) Latrin House Kutcha	0	1	0	Baghjan Gaon	Gaon Gaon	16	359 Pen	28	Day Labourer	1

Asstt. Engineer, P.W.D.
Tibrugarh Building Division

Addl. Deputy Commissioner
T...

Abhijeet Barua (Retd.)

Principal
Apprentice Training Centre

Forest Ofr...
Dibru Doom Division

Fishery Extension Officer
Kakrajhar

53	117	Sj	Sr Office Engineer, Silj Kitchen Engineering	Residence Of Forest House At new (11x28) Canteen Comp	5	0	5	Dejhyan Gaon	Fern Flor	10	Kutcha	110 FT SQ.	Day Labourer Farming	
								Dejhyan GC	Fern Flor	10	Tile Roof Pucca	110 FT SQ.		
54	118	Sr Tangbe Pertin Gogoi S/O Dhaba Gogoi	Sjet Kitchen Resi Div Dhemaji Range	Hill House (10x20) Chicken/Duck Coop (8x8)	1	0	1	Bejhyan Gaon	Kutia	57	400 Feet	2 x BL	Day Labourer	
55	46	Sr Bikash Hagjer S/o Subhas Nath Gogoi	Sjet Rubber Farming Div Tamulpur	Jet House, Bamboo Hay House (10x24), Kutcha Kutcha (10x24) Dow Shed (10x15), Tatha Room House (8x12)	6	1	7	Bejhyan Gaon	Ekcara Kutia	21	300	2 x BL	Fishing Cultivation	
56	121	Sjt	Sr Subash Mura S/o Lagman Mura	Bamboo GI Sheet House (10x24 Bhorg (10x10)	2	0	2	Bejhyan GC	Gaon Gaon	10	Tile Roof Pucca	1 x BL	Day Labourer Cultivation	Name for Name in the Hall of Rubber Complex Bejhyan
57	122	Sri Dimon Chutia S/o Late A Chutia	Sri Ahmad Chutia C/o Rajkumari Chutia	Sjt	1	0	1	Bejhyan GC	Gaon Gaon	10	Tile Roof Pucca	2 SQ	Fishing Cultivation	
								Bejhyan Gaon	Kutia Kutia	10	Kutcha	3 SQ		

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Agriculture Extension Asstt.

Election Officer
Tinsukia

Circle Officer
Doomdooma Revenue Circle, Doomdooma
Doomdooma

Fisheries Field Assistant
Lekhapani Dev Block

Instructor
Handloom Training Center
Jaipur

APPENDIX R

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::::::TINSUKIA
(CONFIDENTIAL BRANCH)

NO.TCA.03/2020/706

Dated Tinsukia the 31st August' 2020

To

The Hon'ble Justice B.P Katakey,
Chairman of the Committee of Experts
Constituted by the Hon'ble National Green Tribunal.
Guwahati-781004, Assam

Sub: Baghjan Oil Blowout Compensation issue- regarding

Ref: This Office Letter No. TCA.03/2020/570, Dated 25-08-2020 & TCA.03/2020/580, Dated 26-08-2020

Sir,

I have the honour to refer to the subject cited above, and to refer to the reports submitted to your honour by the undersigned regarding the proposals for payment of interim compensation to the affected families of the Baghjan blow out incident.

2.0 In this regard, it may be mentioned that the undersigned had submitted the proposal for interim compensation on the basis of memorandum/ demand from villagers led by Baghjan Gaon Milonjyoti Yuva Sangha under two categories:-

(i) Category (i)- 57 families

(ii) Category (ii)- 561 families

3.0 However, the figure of total affected families in Category (ii) earlier mentioned as 561 families is modified now after re- verification, and the figure of affected families under Category (ii) after re-verification and correction now may be considered as 543 families.

4.0 The report from Circle Officer, Doomdooma Revenue Circle along with the list of 543 families to be included in Category (ii) is enclosed herewith as Annexure-2

1

5.0 The list of 57 families to be included in Category (i) is once again submitted and enclosed herewith for ready reference as Annexure- 1

This is favour for your kind information.

Enclo: As stated above

Yours faithfully

Deputy Commissioner
Tinsukia

Memo No.TCA.03/2020/706- A Dated Tinsukia the 31st August' 2020

Copy to:

1. The Addl. Chief Secretary to the Govt. of Assam, Home & Political Department, Dispur
2. The Principal Secretary to the Hon'ble CM of Assam, Dispur
3. The Commissioner & Secretary to the Govt. of Assam, Home & Political Department, Dispur
4. The Commissioner, Upper Assam Division, Jorhat
5. The SO to Chief Secretary, Assam, Dispur.

Deputy Commissioner
Tinsukia

Severe Damaged Report on Baghjan Oil Fire Incident of Baghjan under Doomdooma Revenue Circle, Doomdooma

Revenue Department

Sl. No.	Sl. No. of Male list	Name of the Patadar	Name of Dakhaldar	Details of the House	Population			Name of the Village	Kind of Land	Patta No.	Dag No.	Area of the Land	Occupation	Remarks
					Adult	Minor	Total							
1	1	Nil	Sri Mrs. Bimla Sfo Bhuban Borah	Bamboo CI Sheet House(14x21), Cow Shed (10x15), Shoot Bamboo(8x12) Tatted (bond)(10x12), Chicken Coop Gond (8x10)	3	0	3	Baghjan N.C	Gen. Govt	xx	1 No. Dag (Part)	5B, 2K, 10L	Fishing, Cultivation	Nil
								Baghjan Gaon	Gen. Govt	xx	445 Part	2B		
2	4	Nil	Smt. Kusumwari Borah w/o Bhuneswar Borah (Deceased)	RT House, Gunboo CI Sheet House 14x30, Cow Shed 10x12, Kitchen 10x12, Chicken Coop (Gond Bell)	2	0	2	Baghjan Gaon	Gen. Govt	Nil	448 Part 1287	2K 10L	Fishing, Cultivation	Nil
		Sri Thaneswar Borah S/o Balandar Borah							Patta	102	435 Part			
		Nil							Patta	103	435 Part			
								Baghjan N.C	Gen. Govt	Nil	1 No. Dag (Part)	5B		
3	0	Nil	Sri Aditya Borah S/o Thaneswar Borah	Nil	2	1	3	Baghjan Gaon	Gen. Govt	Nil	448 Part 1287	1B	Fishing, Cultivation	Nil
		Sri Thaneswar Borah S/o Balandar Borah							Patta	103	435 Part			
		Nil							Patta	103	435 Part			
								Baghjan N.C	Gen. Govt	Nil	1 No. Dag (Part)	5B		

Asstt. Engineer, P.W.D.
Dibrugarh Building Divisio

Addl. Deputy Co
TINSUKIA

National Forest Office
Doom Dooma Divisio

Agriculture Extension Asstt
Baghjan Eleka

Abhijeet Boruah (Secty. Anantaram)

Extension Officer
District Industries & Commerce Centre
TINSUKIA

Fishery Field Ass
Kakopather Se

4	10		Smt. Puki Nagbanshi D/o Dhaneram Nagbanshi	WY House, Bamboo CI Sheet House 14x30, Cow Shed 10x12, Kitchen 10x12, Chicken Coop (Scm.) 8x8	7	0	7	Baghjan Gaon	Gen. Govt	Nil	1 No Dug (Pvt)	S.B	Fishing Cultivator	Nil
								Gogijan NC	Gen. Govt					
5	15	Sri Ahowa Utang, S/o Lukhai Utang	Sri Sanjay Nagbanshi S/o Kartik Nagbanshi	Bamboo CI Sheet House (12x36), Bamboo CI Sheet Cow Shed (10x12)	5	0	5	Baghjan Gaon	Pvt.	9 (Eleven)	Yes	3B, 2K, 1TL	Dry Labourer, Fishing	Nil
		Medha Nagbanshi S/o Lodi Nagbanshi							Pvt.	100 (Six one)	4Cft Pvt			
		Nil						Baghjan NC	Gen. Govt	Nil	1 No Dug (Pvt)	S.B		
6	30	WY House 12x24, Bamboo CI Sheet House 12x24, Cow Shed 10x12, Bhandi 10x12	Smt. Bonita Bhatbewa W/o Jetku Bhatbewa	WY House 12x24, Bamboo CI Sheet House 12x24, Cow Shed 10x10, Bhandi 10x12	6	0	6	Baghjan NC	Gen. Govt	Nil	2 No Dug Pvt	4 B	Fishing Cultivation	Nil
7	31	Sri Pulin Chetia S/o Mamoni	Sri Pulin Chetia S/o Sanjay Chetia (Majoli)	Assam Type Pucca House (12x11), Kitchen Foundation & CI Sheet (16x24), Cow Shed,Bamboo CI Sheet (14x18), Bhandi Kacha (14x15) Duck Coop (8x6) Tatibali(Loom House) (12x15), Garage (10x12) Chicken Coop (8x6)	3	0	3	Baghjan Gaon	Pvt.	125	Yes	1B,2K, 1TL	Cultivation	Nil
		Nil						Baghjan Gaon	Pvt.	125	Yes	1B,2K, 1TL		
								Baghjan NC	Gen. Govt	Nil	1 No Dug (Pvt)	2B S		
8	34	Sri Mrigju Moran S/o Late Khoi Moran	Sri Rajeswar Neog S/o Bhogeswar Neog	Bamboo CI Sheet House (12x36), Under Construction Assam Type House (20x40), Kacha Bhandi (10x14) Tatibali (Loom House) (12x12), Chicken Coop(8x6)	4	1	5	Baghjan Gaon	Pvt.	88	4Cft Pvt	5B,2K,1TL	Fishing Cultivation	Nil
		Sri Thuje Moran S/o Late Moje Moran							Pvt.	89	4Cft Pvt			

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Addl. Deputy Commissioner
DIBRUGARH

9	36	Sri Hulli Hazarika S/o Ni Hazarika Nil	Sri Rishiswar Hazarika S/o Shiba Hazarika	Assam Type Pucca House (28x48), Hut Purpo House (12x20), Bhoral Kacha (12x18)Duck/Chicken Coop (8x8), Tathal(Loom house) (12x12), Toilet Bathroom (8x12)	3	0	5	Baghjan Gaon Baghjan NC	Patta Gen. Govt	128 Nil	400 1 No Dag (Part)	2 B 16 L 2 B 8	Fishery Cultivation	Nil
10	39	NIL	Sri Kashu/ Nuay S/o Thula Neog	Kachha Bamboo House (20x30), Kachha Kitchen (16x26), Cow Shed Kaccha (12x20), Bhoral (12x18), Chicken/Duck Coop(8x8), Tathal (Loom House) (12x12)	5	1	6	Baghjan Gaon Baghjan NC	Gen. Govt Gen. Govt	Nil Nil	450 Port 1 No Dag (Part)	2 B 16 L 4 B	Fishing Cultivation	Nil
11	40	Sri Bhadreswar Moran S/o Lakshmee Moran Sri Mangla Moran S/o Lakshmee Moran Nil	Sri Lachit Neog, S/o Chintaswar Neog	Bamboo CI Sheet House (30x20), Cow Sheet Pucca Pillar(16x12) Chicken/Duck Coop Pucca Pillar(8x8), Tathal Loom House(10x12), Bhoral pacca Pillar (12x18)				Baghjan Gaon Baghjan Gaon Baghjan NC	Patta Patta Gen. Govt	141 138 Nil	450 Port 450Port 1 No Dag (Part)	3 B 15 97 L 1 B 12 B	Fishing Cultivation	Nil
12	73	Sri Mangla Moran S/o Lakshmee Moran Sri Thula Moran, Sri Bhadreswar Moran S/o Lakshmee Moran Nil	Smt. Anu Neog, Smt Pabuti Neog D/o Sri Neog	Bamboo CI Sheet House (20x30), Kaccha Kitchen (12x16), Cow Shed (12x12), Chicken/Duck Coop(8x16), Tathal (Loom House) (12x12)	3	1	4	Baghjan Gaon Baghjan Gaon Baghjan Gaon Baghjan NC	Patta Patta Patta Gen. Govt	139 138 139 Nil	500 Port 450 Port 450 Port 1 No Dag (Part)	4 Bigha 10 Bigha	Fishing Cultivation	Nil

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Agriculture Extension Asstt.
Baghjan Eleka

Addl. Deputy Commissioner
TINSUKIA

Extension Officer
District Industries & Commerce Centre
TINSUKIA

Assistant Forest Officer
Doom Dooma Division

Fishery Cultivation
Kapaheni Tea Block

13	75	Sri Manjit Moran S/o Lt.Phon Moran W	Smt. Pungumi Hiloing D/o Sri Mirror Neog	Semi Pucca (Tandon CI Sheet House (16x42), Kitchen Attached (16x20), Bhatal (12x12), Cow Shed (7x12), Chicken Coop & Cage(8x8), Tathu(Bamboo House)(12x12)	2	1	3	Boghon Gaon	Patta	5th	450 Pan	20	Homemade Fishing Contractor	Fishing
								Boghon NC	Gen. Gaon	Nil	1 No. Dag (Part)	38		
14	76	Sri Arun Borah S/o Rudhar Borah and others W	Smt. Aruna Borah D/o Hareshwar Borah	Half Pucca House (24x36), Kitchen Attached (24x12), Cow Shed (10x12), Tathu(Bamboo House)(10x12)	4	0	0	Boghon Gaon	Patta	132	457 Pan	1 B 2 K 10 L	Fishing Cultivation	Fishing
								Boghon Gaon	Patta	132	455 Pan	1 B 2 K 10 L		
								Boghon NC	Gen. Gaon	Nil	1 No. Dag (Part)	38		
15	80	Sri Tinsukai Moran S/o Ranchi Moran W	Sri Prabhat Moran S/o Ranchi Moran	Half Pucca House (16x36), Semi Pucca CI Sheet House (8x30), Bhatal (12x16), Chicken Coop(8x8), Tathu(Bamboo House)(12x12), Shop attached to House, Toilet (Gov. Scheme)	2	1	3	Boghon Gaon	Mykli Patta	129	540 Dag Part	3K 3 N 01	Fishing	Fishing
								Boghon NC	Gen. Gaon	Nil	1 No. Dag (Part)	7B 0 K 00L		
16	84	Sri Thaneswar Bora S/o Surendra Bora W	Smt. Gopika Borah D/o Mukundra Borah	Bamboo CI Sheet House (16x24), Cow Shed (12x15), Chicken/Duck Coop(6x8), Tathu(Bamboo House)(12x12)	5	1	6	Boghon Gaon	Mykli Patta	133	405 Dag Part	2B 3 K 5L	Husband- Cultivation, Wife- Housewife	Fishing
								Boghon NC	Gen. Gaon	Nil	1 No. Dag (Part)	6B		

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Addl. Deputy Commissioner
TINSUKIA

Extension Officer
District Industries & Commerce Centre
TINSUKIA

Instructor
Handloom Training Centre
Tinsukia

Regional Forest Office
Dam Deema Division

Fishery Worker

17	06	Sri Thiruvana Borah S/o Rubeshor Borah Ward	Smt. Anu Borah D/o Jotin Borah	Two Pucca Assam Type House (20x36), Kitchen Kotcha (12x24), Bhandi (12x14), Cow Shed (18x12) Chicken Coop(8x8), Tulsi/Cow Mandi(10x12)	4	3	1	Baghan Gaon	Patia	Ws	4/5 Dag Pcs	2 B 1 K	Fishing Distribution	Nil
								Baghan NC	Gen Govt	Nil	1 No Dag (Part)	5 B		
18	07	Sri Thiruvana Borah S/o Subhadra Borah Nil	Smt. Sujata Borah D/o Jotin Borah	Pucca Foundation, Bamboo/Timber/G Sheet Assam Type House (20x24) Kitchen Kotcha (12x20) Cow Shed (30x14), Chicken/Duck Coop(3x3), Tulsi/Cow Mandi(10x12), Toilet (Govt Scheme)	5	0	6	Baghan Gaon	Patia	109	4/5/137-4/5/ (132, 4/5 No Dag Pcs	2 B	Fishing Division	Nil
								Baghan NC	Gen Govt	Nil	1 No Dag (Part)	5 B		
19	08	Nil	Sri Rupam Moran S/o Rita Moran	Kutcha Bamboo House (14x20), Kutcha Kitchen (12x16), Cow Shed Kotcha (12x16), Goat Shed (8x8), Chicken/Duck Coop(8x8), Tulsi/ Cow Mandi (12x12)	3	1	3	Baghan Gaon	Gen Govt	Nil	3/4 No Dag Pcs	3 B 0 K 3 D L	Division	Nil
								Baghan NC	Gen Govt	Nil	1 No Dag (Part)	1 B 5		
20	12	Sri Kuji Borah S/o Sri Nabin Borah and others Nil	Sri Purnajyoti Borah D/o Sri Bhupen Borah	Assam Type Pucca House (20x36) Pucca Kitchen (20x8), Bhandi (12x14) Cow Shed Kotcha (12x14) Chicken/Duck Coop(8x12), Tulsi/ Cow House (12x12), Goat Shed (8x8)	5	2	5	Baghan Gaon	Patia	122	4/5 part	1 B 2 K 3 D L	Fishing Division	Nil
								Baghan Gaon	Gen Govt	Nil	5/5 No Dag Pcs	1 B		
								Baghan NC	Gen Govt	Nil	1 No Dag Pcs	7 B		

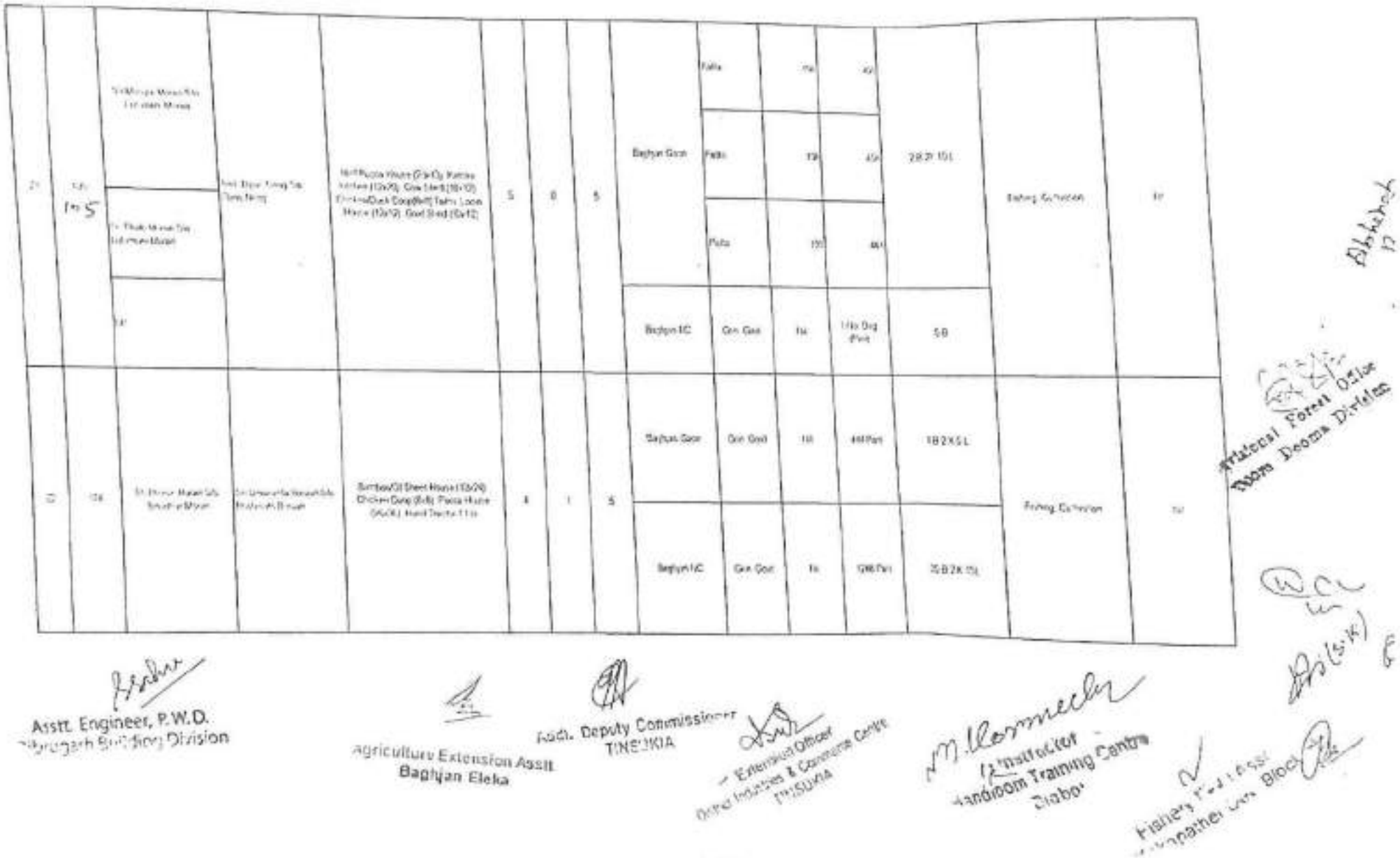
Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Addl. Deputy Commissioner
Dibrugarh

Extension Officer
Rural Industries & Commerce Centre
Dibrugarh

Principal
Assam Training Centre
Dibrugarh

Divisional Forest Officer
Eastern Dooma Dibrugarh



Asstt. Engineer, P.W.D.
Agriculture Extension Asstt
Baghjan Eleka
Addl. Deputy Commissioner
TINSUKIA
Extension Officer
Rural Industries & Commerce Cell
TINSUKIA
Instructor
Handloom Training Centre
Digboi
Assistant Forest Officer
Doom Dooma Division
Fishery Professional
Margherita Sub Block

23	Nil	Sri Jonathan Moran S/o Lohing Moran	Smt. Rajaram Hazarika W/o Late Kanakeswar Hazarika	Pucca(G) Steel House (12x30) Bamboo Hog House (12x16), Cow Shed Bamboo Tin Chicken Coop (Fully	2	2	4	Baghjan Gaon	Patta	83	3/5	68.0K IBL	Day Labourer	Nil
		Nil							Gen. Govt	117	Nil			
									Gen. Govt	Nil	3/5 part			
									Gen. Govt	114	3/5 Part			
24	206	Sri Tranquilo Borah S/o Sukanor Borah	Smt. Monowa Bora D/o Sri Chandra Borah	Pucca Foundation Bamboo/Timber(G) Shed House (12x14) Chotal Building Tin (12x15), Tatta(Loom House)(12x12) Goat Shed (Nil) Toilet (Gen. Scheme)	4	0	4	Baghjan Gaon	Patta	100	44p/1287	1.6.0 K IBL	Fishing Cultivation	Nil
		Nil									40p/Nil Dag Pkd			
											40p/1222			
25	212	Sri Jonathan Moran S/o Lohing Moran	Smt. Dayadia Baruah W/o Tarun Boruah	Kutti Pacca Assam Type House (28x30), Kitchen Kotcha (20x24), Cow Shed (12x14), Dhowa Bunkhouse Tin (12x14), Tatta(Loom House)(12x12) Kutcha Shop	0	2	0	Baghjan Gaon	Patta	84	4/3	2.9 IBL	Fishing Cultivation	Nil
		Nil						Baghjan NC	Gen. Govt	Nil	1 No. Dag (Part)	1.0 B		
26	227	Sri Kuro Borah S/o Bishnow Borah and others	Smt. Runu Borah W/o Jeon Borah	Nil				Baghjan Gaon	Patta	122	4/3 No. Dag Pkd	1.0.2 K IBL	Business	Nil
		Nil							Patta	132	4/3 No. Dag Pkd	1.0.2 K IBL		
								Baghjan NC	Gen. Govt	Nil	1 No. Dag (Part)	4.0		

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Addl. Deputy Commissioner
TINSUKIA

Extension Officer
Cottage Industries & Commerce Centre
TINSUKIA

Fishery Field Asst
Lakhanathen Dev Block

27	278	[illegible]	Smt. Pasuni Urang W/o Dipharua Hazbaru [illegible]	MV House bamboo CI Sheet Hazra 12x14, Chicken Coop (Good) Built	3	0	3	Bajhuni Gaon	Gaon Gaon	Nil	3Yrs to Dry Part	1B	Day Labourer	Nil
								Beghjan NC	Govt Govt	Nil	1Yrs Dry (Part)	1B		
28	279	Sri Debendra Moran S/o Rhadhimwar Moran Bal	Sri Debendra Moran S/o Rhadhimwar Moran	Assam Type Pucca House (24x30), Cow Shed Kutcha(18x12), ChickenDuck Coop(Built) Tahul Loom House (10x10)	2	0	2	Baghjan Gaon	Patta Gaon Govt	900 Nil	40B 445 Nil Dry Part	3B	Fishing	Nil
29	280	Nil	Smt Binni Muni S/o Fuzu Muni	MV House bamboo CI Sheet Hazra & Kitchen(12x10), Kitchen Kutcha (12x12), Cow Shed (10x10), Chicken Kutch Coop (Good) Built	4	0	4	Baghjan Gaon Borjuan NC	Gen Govt Gen Govt	Nil Nil	445 Nil Dry Part 1Yrs Dry (Part)	3B 2B	Day Labourer, Fishing	Nil
30	312	Sri Manjula Moran S/o Late Anjan Moran & other 3 persons Sri Thaki Moran S/o Late Anjan Moran	Smt. Dipthali Neog W/o Bhadreswar Neog	Half Pucca House (28x30)	2	0	2	Baghjan Gaon	Patta Patta	198 108	80 Nil Dry Part 42 Nil Dry Part	2B	Honeywax Collection	Nil
31	477	Nil	Sri Ashishwar Dhoria S/o Late Dhoria	Assam Type Pucca House (24x36), Kitchen Pucca (14x11), Cow Shed Kutcha(18x12), ChickenDuck Coop(Built), MV House (15x12), Tahul Loom House, Goat Shed (10x8), Toilet Kancha (4x5), Bathroom Pucca(4x5)				Dagjuan Gaon Borjuan NC	Gaon Govt Gen Govt	Nil Nil	3Yrs to Dry Part 1Yrs Dry (Part)	7B 2B	Fishing, Collection	Nil

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Addl. Deputy Commissioner
TINSUKIA

Extension Officer
District Industries & Commerce Centre
TINSUKIA

Divisional Forest Officer
Assam Doomo Division

Fishery Dev. Officer
Kakapathar

Asstt. Engineer, P.W.D.
Dibrugarh Sadiya Division

Agriculture Extension Officer
Baghjan Eleka

Addl. Deputy Commissioner
TINSUKIA

Extension Officer
District Industries & Commerce Centre
TINSUKIA

Instructor
Craftsman Training Centre
Digboi

Fisheries Development Officer
Fisheries Development Officer

36	607	Sri Lakhya Kori S/o Sarra Kori & 2 other Persons Nil	Sri Raju Kora S/o Dibor Kori	MT House	2	2	4	Beghom Gaon	Pathi	14	356 No. Dag Part	2B2K 10L	Cultivation	Kr
								Baghan KC	Gan Gaon	Nil	1No. Dag (Part)	3B		
37	608	Sri Rewa Rachbansh S/o Late Raghuram Nil	Sri Ronak Ulung S/o Bhadu Ulung	Bamboo/CI Shed House (12x30), Kitchen Kutcha (12x15) Cow Shed(15x12), Chicken Coop (6x8)	5	0	5	Dighum Gaon	Bagkata Pathi	8	425 No. Dag Part	2B	Cultivation	Nil
									Dhoma Pathi	14	485 No. Dag Part	2B		
								Baghan KC	Gan Gaon	Nil	1No. Dag (Part)	3B		
38	565	Nil	Sri Pancha Ulung S/o Late Ulung	Bamboo/CI Shed House (12x30), Bamboo Hay House (12x24), Chicken/Duck Coop (6x8)	5	0	5	Beghom Gaon	Gan Gaon	16	361 No. Dag Part	2B	Day Labourer	Kr
39	548	Sri Lal Ulung S/o Gulab Ulung & Others Sri Satyanarayan Saikia S/O Babulal & Other Nil	Sri Pagu Ulung S/o Lari Ulung	Pucca House (24x30), Kitchen, Bamboo/tin (12x30) Shed (10x18), Cow Shed (15x15)	3	0	3	Beghom Gaon	Dhoma Pathi	176	388	4B2K 10L	Day Labourer	Nil
										62	365			
								Beghom KC	Gan Gaon	Nil	1 No. Dag (Part)	2B3K 10L		
40	524	Sri Lakhya Kora S/o Gurra Kori & 2 other Persons Nil	Sri Gitka Kora S/o Lakhya Kori	Foundation Pucca Bamboo Tin House (24x30), Cow Shed (15x15)	2	1	3	Beghom Gaon	Dhoma Pathi	14	264 No. Dag Part	1B4K 10L	Mason	Nil
										140	288	3B4L		
										109	365			
								Baghan KC	Gan Gaon	Nil	1 No Dag (Part)	2B		
41	529	Nil	Sri Sukhlen Ulung S/o Khaiten Ulung	Bamboo CI Shed House (16x24), Cow Shed (12x12), Chicken Duck Coop (6x8)	1	0	1	Beghom Gaon	Gan Gaon	111	321 Part	1B2K 10L	Day Labourer	Kr

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Addl. Deputy Commissioner
TINSUKIA

Extension Officer
District Industries & Commerce Centre
TINSUKIA

Assistant Training Centre
Dibrugarh

Bishnu Bonard

Fisher
Kaka

42	539	Smt. Monoj Uzang S/o Ramjin Uzang & 1 Other Pa	Smt. Jenaki Doley S/o N. Bali Doley	JAY House, Bamboo Hay House (12x24), Kitchen cum Ka (12x20) Cow Shed (12x18), Chicken Coop(9x8)	1	0	7	Baghjan Cocos	Patta	33	342 Pati	2.3.2 K.V.L	Day Labourer	IV
								Baghjan Cocos	Patta	33	365 Pati			
								Baghjan Cocos	Patta	33	367 Pati			
								Baghjan NC	Govt. Govt	33	1 No Day (Pati)	68.2 K.V.L		
43	545	Sri Chenwara Gogoi S/o Dhaniram Gogoi & 5 others Sri Lakhan Kon S/o Sakia Kon Pa	Smt. Mutu Gogoi W/o Late Gogoi	Pucca House (18x35), Kitchen cum (12x31), Cow Shed (10x15), Chicken/Duck Coop (12x16)	5	1	6	Baghjan Cocos	Govt. Govt	33	350 Pati	4.8.2 K.V.L	Day Labourer	IV
								Baghjan Cocos	Patta	33	355 Pati			
								Baghjan Cocos	Patta	33	364 Pati			
								Baghjan NC	Govt. Govt	33	1 No Day (Pati)	5.0		
44	547	Sri Sibram Bakhar S/o Khiru Kalowar & 4 other person	Sri Mutu Uzang S/o Pabati Uzang	JAY House, Bamboo CI Sheet House (12x30), Cow Shed (12x10), Chicken Coop(8x8)	5	1	6	Baghjan Cocos	Patta	33	125 Pati	2.4 K.V.L	Day Labourer	IV
								Baghjan Cocos	Patta	195	288 Pati			
45	549	Sri Munif Uzang S/O Ramdia Uzang	Smt. Raj Uzang W/o Ajay Uzang	JAY House, Bamboo CI Sheet House (14X36), Chicken/Duck Coop (8x8)	2	3	5	Baghjan Cocos	Patta	55	342 Pati	1.0	Day Labourer	IV
46	549	Sri	Smt. Bakhi Uzang W/o Late Uzang	Bamboo CI Sheet House (12x30), Bamboo Hay House (10x20), Coches Coop (8x8)	6	0	6	Baghjan Cocos	Govt. Govt	33	363 Pati	1.5.2 K.V.L	Day Labourer	IV
		Pa						Baghjan Cocos	Govt. Govt	33	363 Pati			

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Addl. Deputy Commissioner
TINSUKIA

Extension Officer
Dibrugarh Industries & Commerce Centre
DIBRUGARH

Fisheries
Kakopathar

4	[illegible]	Sri Dhaniram Gogoi S/o Chanra Gogoi & 5 others do	Smt. Nemoni Bru Gogoi W/o Sri Dhaniram Gogoi	Ind Dhajra Mazar (28x36) Cow Shed (10x10) Tarpal Dam House (8x12) Goat Shed (12x16) Store Shed (12x10)	2	1	3	Rajhan Gaon Rajhan NC	Tetia Dev Gaon	B KA	3(A Plot) 1(No Dag (Part)	58	Extension	1

Addl. Deputy Commissioner
TINSUKIA

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Extension Officer
District Industries & Commerce Centre
TINSUKIA

Extension Asstt.
Baghjan Eleka

Instructor
Extension Training Centre
Jagiroad

Abhinab Baruah
Secretary, Rajpathargaon

Fisher. Co-
Kakanathur

8	7/4	[illegible]	[illegible]	Bamboo CI Sheet House (12x24) Cow Shed (10x12) Chicken (Bam Drill)	7	7	4	Baghjan Gaon	Hiloni Pathar	25	1/6 Kh Dag Part	2/7 1/1	Day Labourer	1/-
										10	5/4 Kh Dag Part			
49	5x2	Smt. Manju Gowala D/o Ramjan Gowala	Smt. Anjana Gowala W/o Purnaj Gowala	RF House, Bamboo CI Sheet Kitchen (10x10) Cow Shed (10x12)	7	7	4	Baghjan Gaon	Dhawra Pathar	50	3/3 Kh Dag Part	2/8	Day Labourer	1/-
		1/-									3/6 Kh Dag Part			
								Baghjan NC	Gaw Gaon	10	3/7 Kh Dag Part			
												4/8 2/4 10/4		
50	6/1	/-	[illegible]	Hut Patca House (25x30) Kitchen (12x20) Chicken Coop (Brik)	3	1	4	Baghjan Gaon	Pathar	15	3/8 Part	2/8	Fishing Collection	1/-
51	5/1	/-	[illegible]	Patca House (14x20) Kitchen (Semi-Brick)(12x15) Toilet/Bathroom (Ply) Tarhal Loom House (12x12)	2	2	4	Baghjan NC	Gaw Gaon	10	1/6 Kh Dag (Part)	2/0	Service	1/-
52	1/4	/-	[illegible]	Bamboo CI Sheet House (12x30) Semi-Brick House (12x24) Chicken Duck coop (Brik) Cow Shed (12x12) Tarhal Loom House Tarhal	6	1	3	Baghjan Gaon	Gaw Gaon	10	3/3 Part	2/0	Day Labourer	1/-

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Addl. Deputy Commissioner

Sectional Forest Officer
Dum Duma Division

Fisheries Extension Officer
Kakanathur

23	124	Sri Tarajan Hazarika S/o Dhiraj Gogoi	Smt. Archana Hazarika D/o Dharm Patar	Mud House (10x20), Dhakria/Dubi Corp (9x9)	1	0	1	Bogiyan Gogoi	Patar	57	ASPatar	2# 10/-	Day Labourer	Nil
24	46	Sri Dulumoni Nagbanshi Sukra Mai Lachit	Smt Bidyut Alung D/o Sukra Miring	MT House, Sattiddi Hay House (12x24), Kitchen Kaccha (14x24) Cow Shed (12x15), Tathukkara House (10x12)	6	1	7	Bigbyan Gogoi	Dhiana Rata	71	200	2# 10/-	Fishing Contractor	Nil
25	125	Sri Sukumar Murla S/o Joymoti Murla	Sri Sukumar Murla S/o Joymoti Murla	Sattiddi CI Sheet House (10x24, Kitchen (8x16)	2	0	2	Bigbyan Gogoi	Gun Gogoi	59	1 Nos Cow (Pet)	3# 10/-	Day Labourer Contractor	Name not found in the list Tukubangra Sapori
27	127	Sri Dimbeswar Chutia S/o Lohak Chutia	Sri Arnold Chutia S/o Ranchumoni Chutia	Nil	1	0	1	Bichyan MC	Gun Gogoi	59	Four Cow	2/-	Fishing Contractor	Nil
								Bichyan Gogoi	Mykai Patar	204	40 Pet	1/-		

Clerk Officer,
Doomdooma Revenue Circle, Doomdooma
Dooradooma

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Agriculture Extension Assistant
Margherita

Election Officer
Tinsukia

Fisheries Development Assistant
Lakhimpur Dev. Block

Page 961 of 1251

APPENDIX S

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::::::TINSUKIA
(CONFIDENTIAL BRANCH)

NO.TCA.3/2020/PT-I/781 Dated Tinsukia the 25th September' 2020

To

The Hon'ble Justice B.P. Katakey,
Chairman of the Committee of Experts
Constituted by the Hon'ble National Green Tribunal
Guwahati-781004, Assam.

Sub : Submission of final affected families of Baghjan affected villages for consideration under different categories as determined by Hon'ble NGT.

Ref : 1. This Office letters-

(i) No. TCA.03/2020/570 dated 25-08-2020

(ii) No. TCA.03/2020/580 dated 26-08-2020

(iii) No. TCA.03/2020/706 dated 31-08-2020

(iv) No. TCA.03/2020/ 742 dated 12-09-2020

2. Telephonic discussion with your good-self.

Sir,

With reference to the above, I have the honour to state that a tripartite talk involving the District Administration/Police Administration/Senior most Oil India Ltd. Officials along with members of Baghjan Gaon Milanjyoti Yuva Sangha was held in the backdrop of agitational programme by Baghjan Gaon Milanjyoti Yuva Sangha since 17th September, 2020. The roads leading to the operational area of BGR 5 Oil well were closed by the protesters.

The moot points of discussion in the meeting held in the Conference Hall of Office of the Deputy Commissioner, Tinsukia were:-

(1) The meeting started off with discussion on various issues concerning compensation to be paid to the affected families as stated in the petition submitted by BGMYS. The minutes of the meeting held on 18-09-2020 is

enclosed herewith. (Annexure-C) In the meeting it was decided for re-survey of the affected families.

(2) The earlier submitted list included 57 families in Category-I that is @Rs.25.00 Lakhs per family and @Rs.20.00 Lakhs per family for Category-II for 543 families. In all a total of 612 families are involved including 12 families who had already been paid Rs. 25 Lakhs per family.

(3) As per the discussion in the meeting, the re-survey was started immediately from 19th September,2020 comprising of a team headed by C.O. Doomdooma, PWD(Bld), Agriculture, DICC, Forest, Veterinary, Handloom & Textile & Fishery departments which was completed on the 23rd of September,2020. Baghjan Gaon Milonjyoti Yuba Sangha members also assisted the survey team in the field and the list was accordingly submitted on 23rd September, 2020 evening.

(4) During the re- survey the list of additional affected families were prepared and added in the Category-I. An additional 104 families were inducted into Category-I to the earlier list containing 57 families which is being attached herewith as Annexure-E. Now the number of families stands at 161. The remaining 439 families have been categorized as Category-II (List enclosed Annexure-F).

(5) It may be mentioned that 12 families have already received an amount of Rs.25.00 Lakhs each as their houses totally destroyed in the fire.

(6) The letter under referred NoTCA.3/2020/570 Dated.25/08/2020 submitted to your good-self has brought all the points under categorization.(Enclosed herewith as Annexure-D)

(7) On the 20th September, 2020 self made a spot visit to the affected area within the vicinity of Baghjan BGR well no. 5 along with Addl. Deputy Commissioner, Tinsukia. It was observed that the fire in the well no.5 was still causing a palpable impact on the surroundings. The furious sound from the well fire was intolerable even from a considerable distance from the well and is a concern and trauma for people. It is a fact that, the living conditions for people of the locality are still very difficult and inhospitable. The land appeared unfavorable even for routine cropping activities. To add to the problem, the smoke caused by the incessant fire is still visible and may have serious health related /environmental implications.

In kind considerations of the above, the Experts Committee headed by your kind office may like to recommend to the Hon'ble NGT to consider the

affected families of Baghjan Gaon in two categories- Category-I (12+57+104= 173 Nos of families) and Category- II (439 Nos. of families) as the final compensation of Baghjan affected families.

This is submitted for favour of kind consideration and necessary instructions/orders of the Hon'ble Experts Committee and the Hon'ble NGT.

Enclosed: Annexure A (petition of BGMYS dated 04-09-2020)
Annexure B (petition of BGMYS dated 16-09-2020)
Annexure C-as stated above
Annexure D- as stated above
Annexure E- as stated above
Annexure F- as stated above

Yours faithfully,

(Diganta Saikia, ACS)
Deputy Commissioner
Tinsukia.

BAGHJAN GAON MILANJYOTI YUVA SANGHA

বাঘজান গাঁও মিলনজ্যোতি যুব সংঘ

Ref No. ...

আজি 2৫ 4/9/2020 তাৰিখৰ পৰা সকলো ধৰণৰ ব্যৱসায়ী-প্ৰতিষ্ঠান সমূহ চৰকাৰী নিৰ্দেশ অনুযায়ী খোলা ৰখাৰ সিদ্ধান্ত লোৱা হৈছে। এই সময়ছোৱাত চাবধান :-

১। আজি কাৰ্যালয় খোলাৰ পৰা সন্ধিয়া ৫ বজালৈকে কৰ্মচাৰী ১৫ জনতকৈ অধিক নহব লাগে। সুনন্দা ওনলাইন আছোৱাৰ অধিক Category I আৰু Category II ৰ অন্তৰ্ভুক্ত দোকানসমূহ সপ্তাহৰ ছয়দিন সন্ধিয়া ৫ বজালৈকে খোলা ৰখা যাব। - এনেদৰে কৰা যাব।

২। আজি কাৰ্যালয় খোলাৰ পৰা সন্ধিয়া ৫ বজালৈকে Category I আৰু Category II ৰ অন্তৰ্ভুক্ত নোহোৱা অন্যান্য দোকানসমূহ বন্ধ ৰাখিব লাগিব। এই দোকানসমূহ আগৰ নিয়মৰ দৰে খোলা ৰখা যাব।

৩। আজি কাৰ্যালয় খোলাৰ পৰা সন্ধিয়া ৫ বজালৈকে যি কোনো প্ৰকাৰ দোকান-পাতি ওপৰত চৰ্তসাপেক্ষে খোলা ৰখা যাব। কিন্তু সকলো ক্ষেত্ৰতে সামাজিক দূৰত্ব বজাই ৰাখিব লাগিব। ৰেষ্টুৰেণ্ট সমূহ কেৱল পাৰ্চেল ছেৱা দিব পাৰিব। ৰেষ্টুৰেণ্টত কোনো ধৰণৰ বহি খোৱাৰ ব্যৱস্থা কৰিব নোৱাৰিব।

ধন্যবাদ

MINUTE No. 6

BAGHJAN GAON MILANJYOTI YUVA SANGHA
বাঘজান গাঁও মিলনজ্যোতি যুব সংঘ
পঞ্জীয়ন নং - ১০৯৪ :: স্থাপিত - ১৯৯০ইং
ডাকঘর : দিগলীমুখ - ৭৮৬১৫১, জিলা : তিনসুকীয়া (অসম)
শ্রীকৃষ্ণজ্যোতি রাজবংশী
সম্পাদক
ফোন : ৬৬০০২৯০৩১১

Date / দিনাংক 16/12/2020

Ref No. _____

প্রতি
মাননীয়
পরিচালক মহোদয়
আসাম চাহ

বিষয়: আসামৰ সাঁচি তামোলত তাইনৰ পৰিপূৰ্ণ মাত্ৰা ভাত্ৰে
মুক্ত আহাৰ আদায়ৰ আবেদন।

আবেদন,
আপুনি আমোলালৈ অৱগত থকাকৈ যে মোৰ ই:
২৭/০৫/২০২০ তাৰিখৰ আমাৰ BGR 5 নং আদত মোৰ জীননৰ
পৰিপোষিকতাত ১৫ মাহ অন্তি আপুনাৰ জীকৰ ভাত্ৰিমাহিত কৰিবলগীয়া
হৈছে। সেইমতে ২৯৩ দিন অতিবাহিত হোৱাত পিছলৈ তাহানিৰোৱ
ৰক্তিগ্ৰস্ত লোকসাধাৰণৰ তাইন তথা প্ৰসাধনৰ ভাত্ৰিত অতিশুদ্ধন
আমাৰ জনানি সাধীকণ্ঠৰ পূৰণ কৰাৰ কৈতে তানিবা এখনি
সচিত কৰিছোঁ। তাছাড়া আমাৰ এটিত মোৰা আমাৰ্ত্তা সম্পৰ্কে
আমাৰ্ত্তাৰ EPS ৰ সমাপ্তে BGR 5 নং আদিত আপুনো মাত্ৰা
কাত আছে ই: ১৭।০৯।২০ তাৰিখৰ পুনৰ্ত্তা ৫ মাহৰো পাছা
পৰিনিৰিক্টোনীন কাৰ্ত্তে তাইনৰ মাত্ৰা মাত্ৰ বন্ধ কৰিবৰ বাবে
আমাৰ্ত্তাৰ ইতিমধ্যে প্ৰকাশ কৰা হয়।

এতিয়াৰ আমাৰ আমোলাৰ মুক্তিপ্ৰাপ্ত পৰিচালনাৰ মাৰীৰ
প্ৰতি আমাৰ অনুৰোধ আমাৰ আইনৰ পৰা আমাৰ আমোলাৰ
তাইনৰ মাত্ৰা মাত্ৰ বন্ধ কৰিবৰ বাবে চলিমাত্ৰাৰে তাত্ত্বিক
ব্যৱস্থা।

ধন্যবাদান্তে

Thanking you Yours

MINUTES OF THE MEETING HELD WITH THE MEMBERS OF BAGHJAN GAON MILANJYOTI YUVA SANGHA(BGMYS) AND OFFICIALS OF OIL INDIA LIMITED,DULIJAN IN THE CONFERENCE HALL OF OFFICE OF THE DEPUTY COMMISSIONER, TINSUKIA AT 12:00 NOON on 18th OF SEPTEMBER,2020 REGARDING BLOWOUT AT OIL WELL IN BAGHJAN AND RELIEF MEASURES TO THE AFFECTED FAMILIES.

Members present as per Annexure-A

The meeting was presided over by Shri Diganta Saikia, ACS, Deputy Commissioner, Tinsukia. The meeting was convened for discussing the issues raised due to fire breakout at Baghjan Oil Well on 09/06/2020, especially with regard to the relief measures to be taken for the people residing in relief camps, providing adequate compensation in view of the petitions submitted by them dated 04-09-2020 and 16-09-2020 and also measures to be taken by OIL authorities to douse the fire.

At the very outset Deputy Commissioner, Tinsukia welcomed all the members present in the meeting and of BGMYS members to express their views with regard to various issues related to Baghjan incident. Sri Satyajit Moran, President BGMYS stated students do not have atmosphere to study and they could possibly be affected due to the pollution in the environment and incessant sound related trauma. In this regard they requested District Administration/ OIL authorities to make laboratory facilities available preferably in the locality for the rural populace.

The members of BGMYS stated there is still loss and adverse impact on livestock of the Baghjan area due to stagnation of the condensate residue in the water bodies. Further, they expressed their concern regarding the water logging near the well and requested Oil India Ltd. to sort out the matter immediately.

Deputy Commissioner, Tinsukia proposed for psychological counseling by doctors and professionals for the people of Baghjan to which OIL authorities agreed.

Discussing the matter of compensation, the Deputy Commissioner, Tinsukia informed the house that the previous Deputy Commissioner, Tinsukia had already submitted a proposal to Experts Committee through the Hon'ble Chairman of the Committee of Experts for submission of the required proposal to the Hon'ble NGT. In the said proposal two Categories namely Category-I (57 Nos. of families @ Rs. 25Lakh per family) and Category-II (543 Nos. of families @ Rs. 20 Lakh per family) were proposed. The Experts Committee submitted an interim report to the Hon'ble NGT on 01-09-2020 making certain recommendations.

In response, President and other members of BGMYS collectively informed the house that they were not satisfied with the total numbers of families submitted in Category- I and requested for a further survey and include the left out affected families in Category- I. CO, Doomdooma Revenue Circle was requested to submit the list of affected families afresh within 23-09-2020 and informing the BGMYS. The OIL officials, RCE/ED, HR&A/ CGM, ADMIN, Oil India Ltd. present in the meeting were accordingly apprised regarding the possible increase of families in Category- I as submitted by BGMYS as well as the increase of one time compensation in Category-I & Category-II. The house agreed for submission of the required report by the Deputy Commissioner, Tinsukia to the Experts Committee through the Hon'ble Chairman for onward submission to the Hon'ble NGT. The members of BGMYS agreed on the final compensation and the final list on all counts.

An agreement was reached between RCE, Oil India Ltd. and BGMYS in presence of District and Police Administration, Tinsukia whereln OIL agreed to pay Rs 50,000.00(Rupees Fifty Thousand) only to 612 Nos. of families per month per family for

1

yment as per breakup below against expenditure to be incurred in rented accommodation ong with food etc. till the fire is doused. The members of BMYS agreed to the proposal. As 'oposed by OIL officials, Rs. 50,000/- will cover the following expenditure:-

House Rent including gas, water, electricity.
Food for the family.
Medical expenses.
Hygiene items/Sanitation Kits.
Day to day expenditure like travel to hospitals, schools, markets.
Routine household maintenance expenses.
Security services.
Daily need clothing.
Rituals.
- Children education.
- Social functions / gifts to relatives.
- Incidental expenses.
- Any other items not covered in the above list but required as a consequence of shifting to relief camp because of accident at Baghjan # 5 well.

Deputy Commissioner, Tinsukia and Superintendent of Police, Tinsukia stated that all measures will be taken to compensate the affected people and requested the members of BGMYS to call off the blockade to which they replied in affirmative.

An amount of Rs. 19.25 crores has been deposited by OIL on 18-09-2020 as per earlier compensation fixed and Categories I, II &III. BGMYS expressed their discontent regarding the same.

OIL officials also informed regarding preparation of a new blow out field as a part of their operational requirements to douse the fire.

The meeting ended with vote of thanks from the chair.

(Diganta Saikia, ACS)
Deputy Commissioner
Tinsukia

Memo No. TRF.3/2017-19/Pt-I/ Dated Tinsukia the 18th of September, 2020

Copy for information and necessary action to:

1. The Superintendent of Police, Tinsukia
2. The Resident Chief Executive, Oil India Ltd. Duliajan
3. The ED (HR&A), Oil India Ltd., Duliajan.
4. The ADC (Baghjan), Tinsukia
5. The Circle Officer, Doomdooma/Tinsukia Revenue Circle.
6. All members present in the meeting.

(Diganta Saikia, ACS)
Deputy Commissioner
Tinsukia

2

ATTENDANCE OF THE MEETING HELD IN THE CONFERENCE HALL OF OFFICE OF DEPUTY COMMISSIONER, TINSUKIA WITH THE MEMBERS OF MILANJYOTI YUVA SANGHA 18/09/2020 AT 12:00 NOON

Sl.No	Name	Designation	Contart No.	Signature
1.	Sri Diganta Saikia, ACS	Deputy Commissioner, Tinsukia		
2.	Sri Shiladitya Chetia, IPS	SP, Tinsukia		
3.	[illegible]	ADC		
4.	P. Nayhamsh	ADC		
5.	NANDITA ROY GOHAIN	C.O. DOOMDOOMA REV. CIRCLE		
6.	Jintu Hazarika	A/C. S B.G.M.Y.S.	9957013150	
7.	Satyajit Moran	BGMYS President	8011847598	18/9/2020
8.	Amajit Hazarika	BGMYS A.S	9678982408	
9.	Jantu Moran	B.G.M.Y.S Advisor	9957455457	
10.	Rotin chetia	Advisor	9101141409	
11.	Hemanta Moran	Adviser	8011971341	
12.	Bishwajit Hazarika	JO	8811964720	
13.	Tilu Chetia		8011582963	
14.	Tilak Neog	"	[illegible]	
15.	Bhaskar Moran	Adviser	60000 36831	
16.	Dulal Neog		7099402820	
17.	Prabhat moran		8811767765	
18.	Abhinaj Moran		9101620185	
19.	Subhajit Hazarika	BM.Y.S.	6002752282	
20.	Rupam moran	Baghajan	7086205316	
21	Anupam Neog	B.M.Y.S. A.S.S	8812087982	
22.	Utkajyoti Moran	Baghjan	8974942922	

23.	Smt. Pronita Moran	Baghjan Gaon	6901857765	Pronita Moran
24.	[illegible]	[illegible]	763683[illegible]4	[illegible]
25.	SUSHIL MORAN	B J N		
26.	Ajit Moran	B.J.N-	7086363935	
27.	Diganta Hazarika	Baghjan gaon	9957386561	
28.	[illegible]	[illegible]		
29.	[illegible]	[illegible]	801[illegible]404	
30.	[illegible]	[illegible]	8011862590	
31.	Dipu Moran	বাহজান গাঁও	9707146849	
32.	Hunjir Moran	Baghjan Gaon	600065728[illegible]0	
33.	Ripujit Moran	Baghjan Gaon	7896274946	
34.	Monoj Hazarika	Baghjan	9954555958	
35.	Sanjib Mahan	Baghjan	9401961093	
36.	Dhamen Moran	Baghjan	881204[illegible]0576	
37.	Mintu Moran	Baghjan		
38.	Nirmanta Moran	Adviser	9957716179	
39.	Pobitra Hazarika	Bagh jan	7086137048	
40.	Khagen Moran	Baghjan	8011790841	
41.	Bitul Hazarika	Bagh jan		
42.	Arabin Mahi	Baghjan	9401342224	
43.	Ashyut Moran	Baghjan	7637860411	
44.	Bishajit moran	〃 〃	9707[illegible]4040	
45.	Rudra Neog	Baghjan gaon	7638035[illegible]87	
46	Ranjit Bora	〃	9345[illegible]857	

47	Mukhil Pathak			
48	Jonathan Mosop	Sr. Asstt. - ABAU	9954[illegible]7510	Pathak
49	Mani Chetri		[illegible]8610[illegible]6[illegible]	[illegible]
50	D.K. Rajan		7099[illegible]284	[illegible]
51	P. Boruah (OT)	CGM(PA)	9435037067	
52	S.K. Deka	ED (HRD) / GM(Legal)	OIL	Pranab Pathak
53	R. N. Borah	CGM-Prod, OIL	OIL	
54	D. K. Das	RCE, OIL	OIL	
55				
56				
57				
58				
59				
60				
61				
62				
63				
64				
65				
66				
67				
68				
69				

ANNEXURE – D

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::::::TINSUKIA
(CONFIDENTIAL BRANCH)

NO.TCA.3/2020/570 Dated Tinsukia the 25th August' 2020

To

The Hon'ble Justice B.P. Katakey,
Chairman of the Committee of Experts
Constituted by the Hon'ble National Green Tribunal
Guwahati-781004, Assam.

Sub : Submission of list of affected families for compensation under different categories as determined by Hon'ble NGT.

Ref : This Office Letter No.TCA.3/2020/510 Dated.09/08/2020.

Sir,

In inviting a reference to the above subject, I have the honour to refer to the letter dated 9th August,2020 cited above which was sent to you in the wake of the agitational programme undertaken by one organization from Baghjan gaon, namely "Baghjan Gaon Milonjyoti Yuba Sangha" and villagers from Baghjan gaon on 9th August,2020.

2.0 They had submitted a memorandum on date and had inter alia/demanded the following:-

(I) The families of Baghjan Gaon who have been affected fully/severely should be included in the Category (i) (Rs. 25 lacs for each family) in terms of the Hon'ble NGT order in addition to those families whose houses have been gutted.

(II) The remaining affected families from Baghjan gaon should be included in Category (II). They demanded that Category (II) affected families from Baghjan gaon should each be paid advance amount of Rs.20.00 Lakhs.

1

8.0 In pursuance of the demand of the "Baghjan Gaon Milonjyoti Yuba Sangha" and the villagers, the remaining affected families from Baghjan gaon numbering 561 families (list enclosed) who are at present staying in the relief camp at Baghjan Dighaltarang ME School and High School may be included in Category (ii) as determined by the Hon'ble NGT. These affected families whose houses have been partially damaged including standing crops and horticulture , otherwise falling in category (iii) as per categorization by the Hon'ble NGT, may be included in Category(ii), the reason being these families have been affected the most, in all ways, being in the closest vicinity to the blowout site, from 0 to 1.5 Km(aprox), and they have been subjected to continuous sound and air pollution resulting from the blowout and fire. Further, they have apparently faced the maximum impact on their health, including mental stress and disorientation .

9.0 In view of the above factors, the Experts Committee headed by your honour may like to recommend to the Hon'ble NGT to consider the remaining affected families from Baghjan gaon, numbering 561 families, in Category (ii) on special consideration as explained in detail above in Para 8.0.

10.0 In such a case, the distance factor of affected families within the range of 0 to 1.5 Km from the blowout site could be one of the criteria to determine Category(ii), irrespective of whether houses have been severely damaged or not. This additional criteria for Category (ii) as "Severely affected families in a distance/range of 0 to 1.5 Km from the blowout site" could perhaps be included as an option to the criteria for category (ii) already fixed by the Hon'ble NGT. The severity may in such a case be calculated not on just on the houses damaged, but on the overall severity of the impact of the blowout on the affected villagers because of the proximity to the blowout site(0 to 1.5 Km)

11.0 Further, the amount of Category(ii) may perhaps be enhanced as demanded by the "Baghjan Gaon Milonjyoti Yuba Sangha" and Baghjan gaon villagers, if deemed appropriate.

12.0 In view of the elaborate discussion on the subject above, the Hon'ble Experts Committee headed by your honour is requested to kindly examine the matter

and take a considered view so as to fulfill the aspirations of the affected families/population of Baghjan gaon.

13.0 In fine, if accepted by the Hon'ble Experts Committee and the Hon'ble NGT, the effective result of the proposals being submitted herewith would be inclusion of 57(Fifty-seven) families (list enclosed) in Category(i), and 561(Five hundred Sixty-one) families in Category(ii) (list enclosed).

This is submitted for favour of kind consideration and necessary instructions/orders of the Hon'ble Experts Committee and the Hon'ble NGT.

Enclosed:-

(i) Severe damaged report on Baghjan Oil-fire incident of Baghjan under Doomdooma Revenue Circle, proposal of 57 families(Proposed in Category-i).

(ii) List of 561 affected families of Baghjan gaon(staying in Baghjan Dighaltarang ME & High School Relief camp) excluding the families included in fully and severe damaged list under Doomdooma Revenue Circle (Proposed in Category-ii) .

Yours faithfully,

Deputy Commissioner
Tinsukia

Memo No. TCA.3/2020/570 -A- Dated Tinsukia the 25th August,2020.

Copy for favour of kind information to :

1. The Addl. Chief Secretary to the Govt. of Assam, Home & Political Department, Dispur
2. The Principal Secretary to the Hon'ble Chief Minister, Assam, Dispur
3. The Commissioner & Secretary to the Govt. of Assam, Home & Political Department, Dispur
4. The Commissioner, Upper Assam Division, Jorhat
5. The SD to Chief Secretary, Assam, Dispur.

Deputy Commissioner
Tinsukia

Assam Damaged Report on Borghan Gaon Flood Protection Embankment Breaches Circle, Dibrugarh

Revenue Department

SL No.	GI No. of Rabi list	Name of the Pattadar	Name of Pattadar	Details of the Breaches	Population			Name of the Village	Area of the Land	Patta No.	Dag No.	Area of the Land	Description	Remarks
					Adult	Minor	Total							
1	1	(1)	Sri Binky Gogoi S/o Rupeny Gogoi	Between GI Sheet Gogoi Height Cow Shed(30x15) Bhend Dombed(15x15) Canal Dam(-)(12x12) Chicken Coop Gogoi (8x10)	3	0	3	Borghan NC	One Gozi	61	1 No Dag (Part)	Ab 3K 15L	Fishing Collection	(1)
								Borghan Gaon	One Gozi	61	165 Part	3 0		
2	4	(1) Sri Pranjal Gogoi S/o Late Dhiren Gogoi (2)	Smt Bandana Gogoi W/o Thaneswar Gogoi (Thaneswar)	All House, Bandana Gitbond House 16x35 Cow Shed 12x12 Kitchen 15x12 Chicken Coop (Deo) 8x8	2	0	2	Borghan Gaon	One Gozi	10	69 Pty 51291	3K 10L	Fishing Collection	(2)
									Party	100	450 Part			
									Party	129	65 Part			
								Borghan NC	One Gozi	58	1 No Dag (Part)	0 5		
3	5	(1) Sri Bhaneswar Borah S/o Late Dhiren Borah (2)	Sri Alfaz Baigh S/o Thaneswar Borah	(1)	1	1	2	Borghan Gaon	One Gozi	61	441 Part 1241	1 8	Fishing Collection	(1)
									Party	100	150 Part			
									Party	129	695 Part			
								(Borghan NC)	One Gozi	61	1 No Dag (Part)	5 5		

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Addl. Deputy Commissioner
Tinsukia

National Yuvak Kendra
Borghan, Tinsukia, Dibrugarh

Agriculture Extension Asstt.
Borghan Gaon

Extension Officer
Rural Industries & Commerce Centre
TINSUKIA

Principal
Rangagora Training Centre
Digboi

Project Technical Assistant
Rehabilitation Unit, Digboi

4	15														
5	16														
6	20														
7	24														
8	34														

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Addl. City Commissioner

9	32	Sri Hiranya Kumar Saikia Hazarika Vill	Sri Rameswar Hazarika S/o Late Dhaniram Hazarika	Assam Type Farm House (15x40), Hen/ Ruiner House (12x20), Shed/ Parlia (12x18) Duck/Chicken Coop (5x8), Toilet/Latrine house (10x2), Toilet Enclosure (5x12)	5	8	5	Brahmin Cross Brahmin HG	Parlia Desi Breed	128 52	60 1 No. Dog (Part)	38.95 L 20.8	Fishing Cultivator	IV
10	35	HQ	Sri Keshab Nong S/o Prabin Nong	Kutcha Bamboo House (20x30), Kutcha Kitchen (10x20), One Deep/Pakka (12x20), Shed (12x15), Chicken/Duck Coop (5x8), Toilet (Latrine House) (12x2)	5	1	6	Brahmin Cross Brahmin HG	Desi Breed Desi Breed	60 14	40/Part 1 No. Dog (Part)	23.75 L 4.8	Fishing Cultivator	III
11	46	Sri Bhadreswar Hazarika S/o Late Hareswar Hazarika Sri Bhargab Hazarika S/o Late Hareswar Hazarika HQ	Sri Lalit Nong, S/o Late Bhimsen Nong	Bamboo G.I Sheet House (40x20), Cow Shed Pucca (10x10), Chicken/Duck Coop Pucca (Part Built), Toilet Latrine House (10x12), Shed/ pucca (10x10)				Brahmin Cross Brahmin Cross Brahmin HG	Parlia Parlia Desi Breed	144 128 52	48/Part 48/Part 1 No. Dog (Part)	34.5 X 2 L 1.8 12.8	Fishing Cultivator	III
12	73	Sri Bhargab Hazarika S/o Late Hareswar Hazarika Sri Tridib Hazarika S/o Bhadreswar Hazarika S/o Late Hareswar Hazarika HQ	Shri Anup Nong, Shri Pulok Nong S/o Late Nong	Bamboo G.I Sheet House (20x20), Kaching Kitchen (10x18), Cow Shed (10x10), Chicken/Duck Coop (5x10), Toilet/Latrine House (10x10)	3	1	4	Brahmin Cross Brahmin Cross Brahmin Cross Brahmin HG	Parlia Parlia Parlia Desi Breed	114 128 128 52	60/Part 48/Part 48/Part 1 No. Dog (Part)	4 Digha 19 Digha	Fishing Cultivator	III

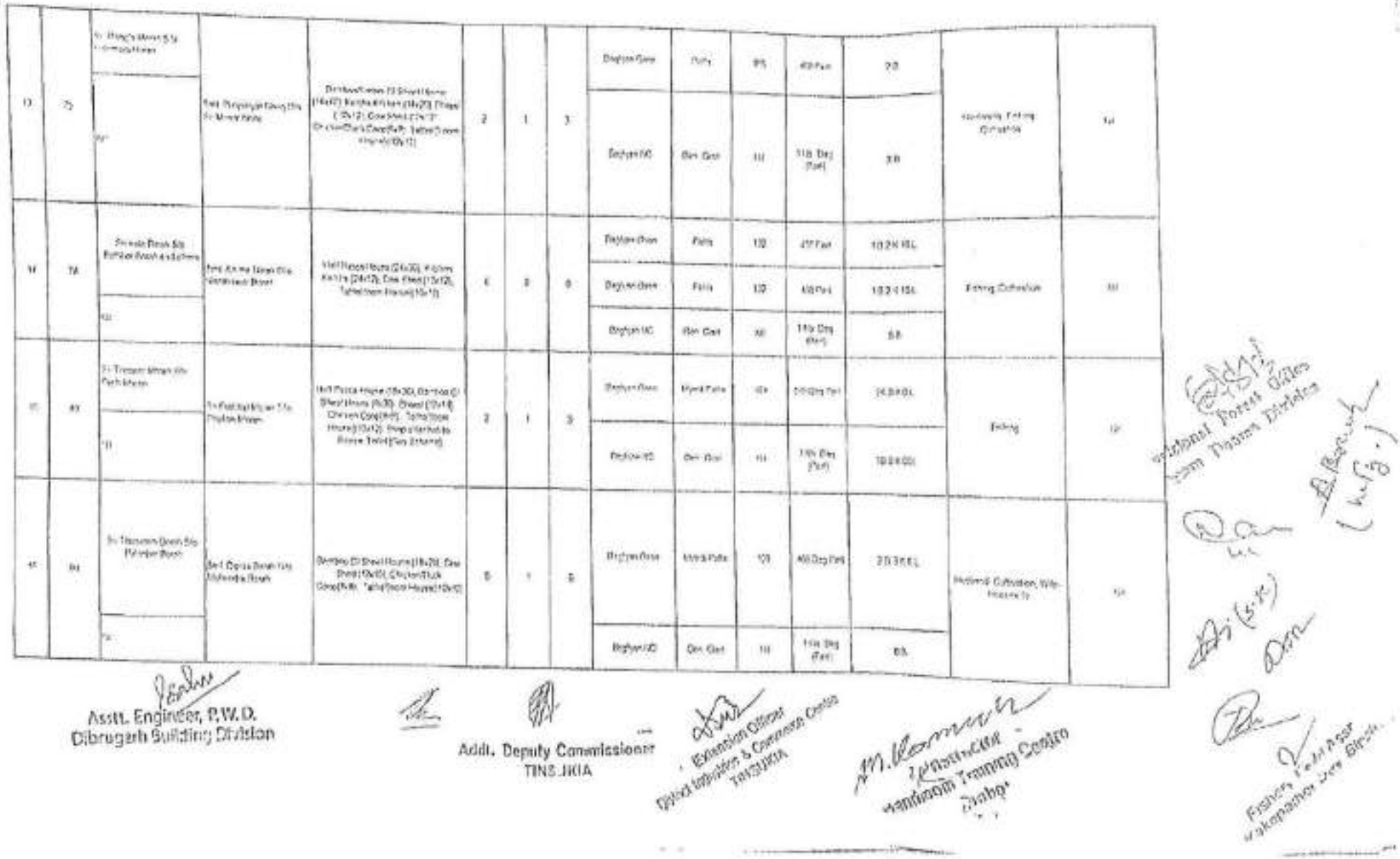
Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Agriculture Extension Asstt.
Baghjan Ellaka

Addl. Deputy Commissioner
TINSUKIA

Extension Officer
District Industries & Commerce Centre
TINSUKIA

Fishery Extension
Kapathar Dev Block



Asstt. Engineer, P.W.D.
Dibrugarh Building Division

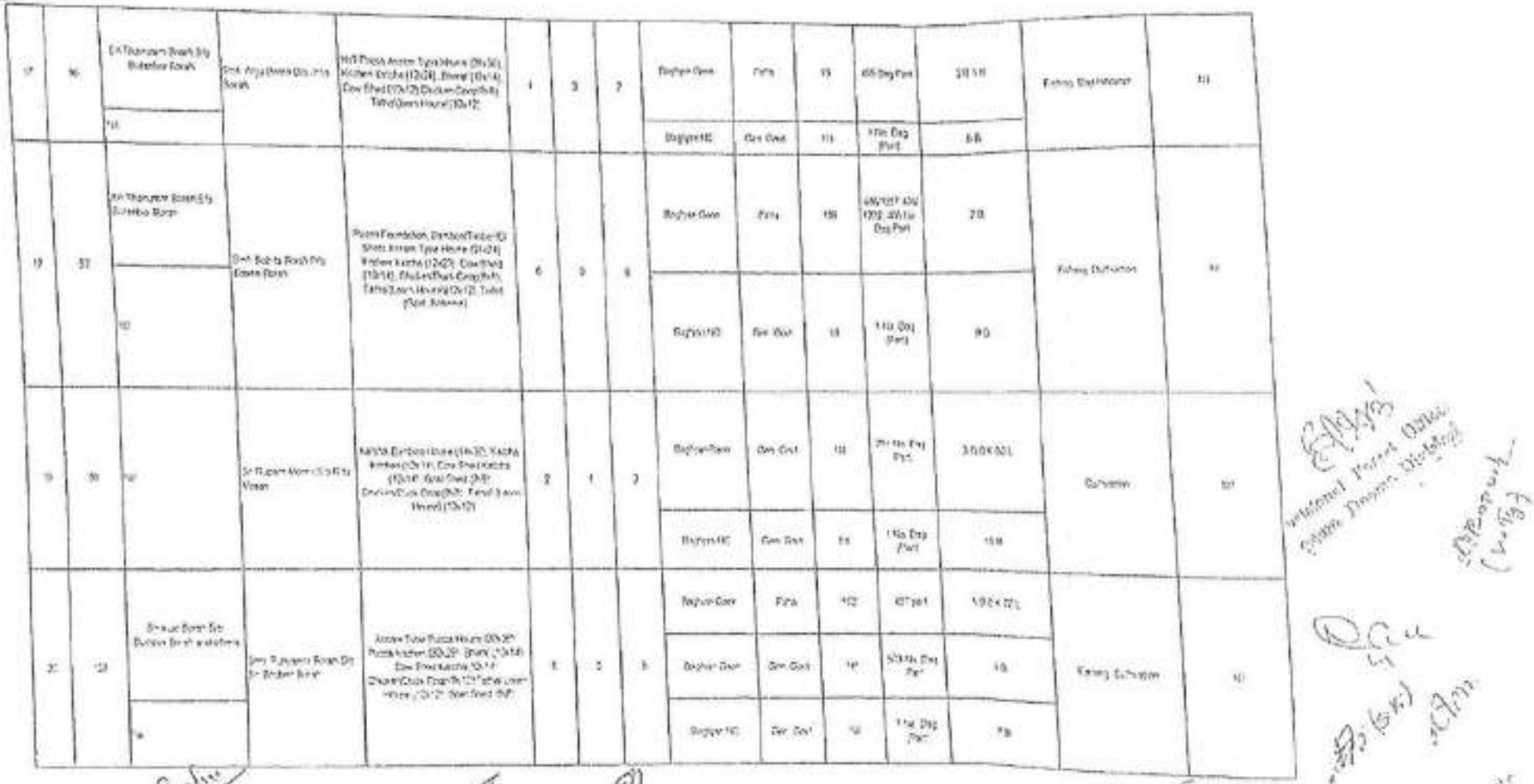
Addl. Deputy Commissioner
TINSUKIA

Extension Officer
Block Upliftion & Community Centre
TINSUKIA

Principal
Handloom Training Centre
Dibrugarh

Assistant Forest Officer
Joint Patrol Party
Forest Division

Fishery Development Officer
Fishery Farm Area
Dibrugarh

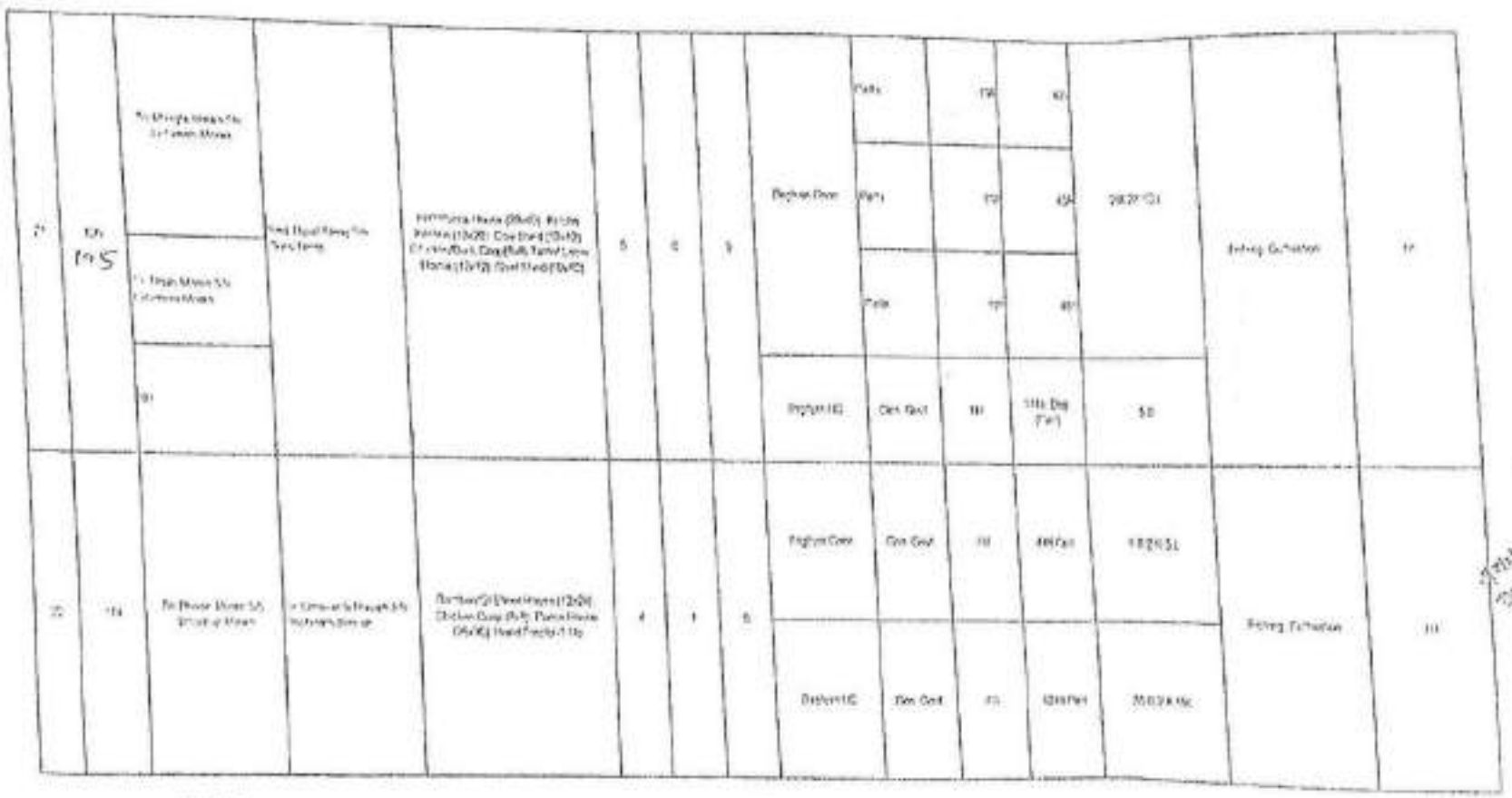


Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Addl. Deputy Commissioner
TINSUKIA

Extension Officer
Cottage Industries & Extension Centre
TINSUKIA

Principal
Assam Rural Training Centre
Dibrugarh



Asstt. Engineer, P.W.D.
Bongaigaon Building Division

Agriculture Extension Asstt.
Baghjan Ekeka

Addl. Deputy Commissioner
TINSUKIA

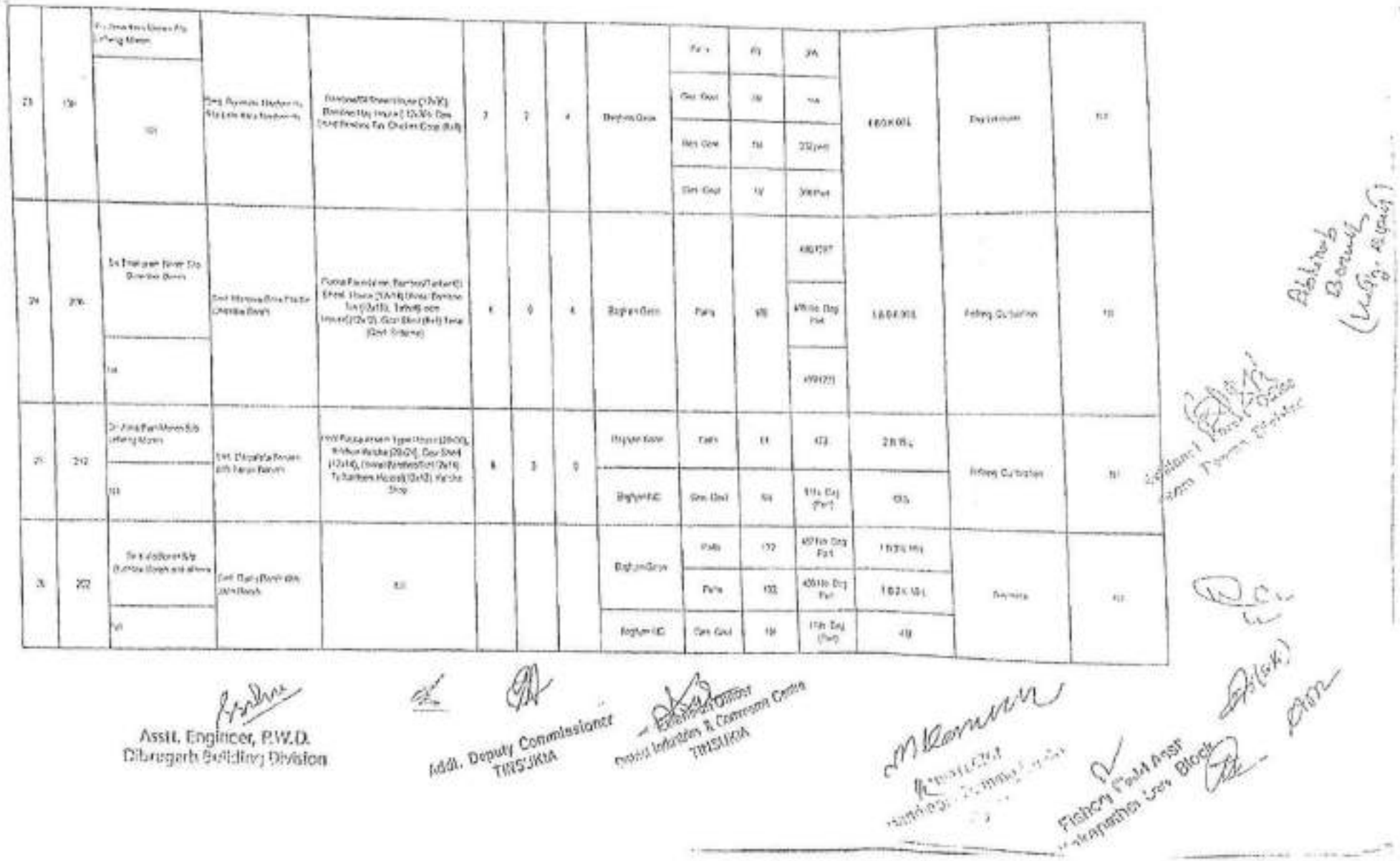
Extension Officer
Rural Industries & Commerce Cell
Tinsukia

Principal
Handloom Training Centre
Dibrugarh

Fishery Development Officer
Margherita Sub Division

Assistant Farms Officer
Sapkhowa Farming Division

Bhabesh Barua (Secty.)

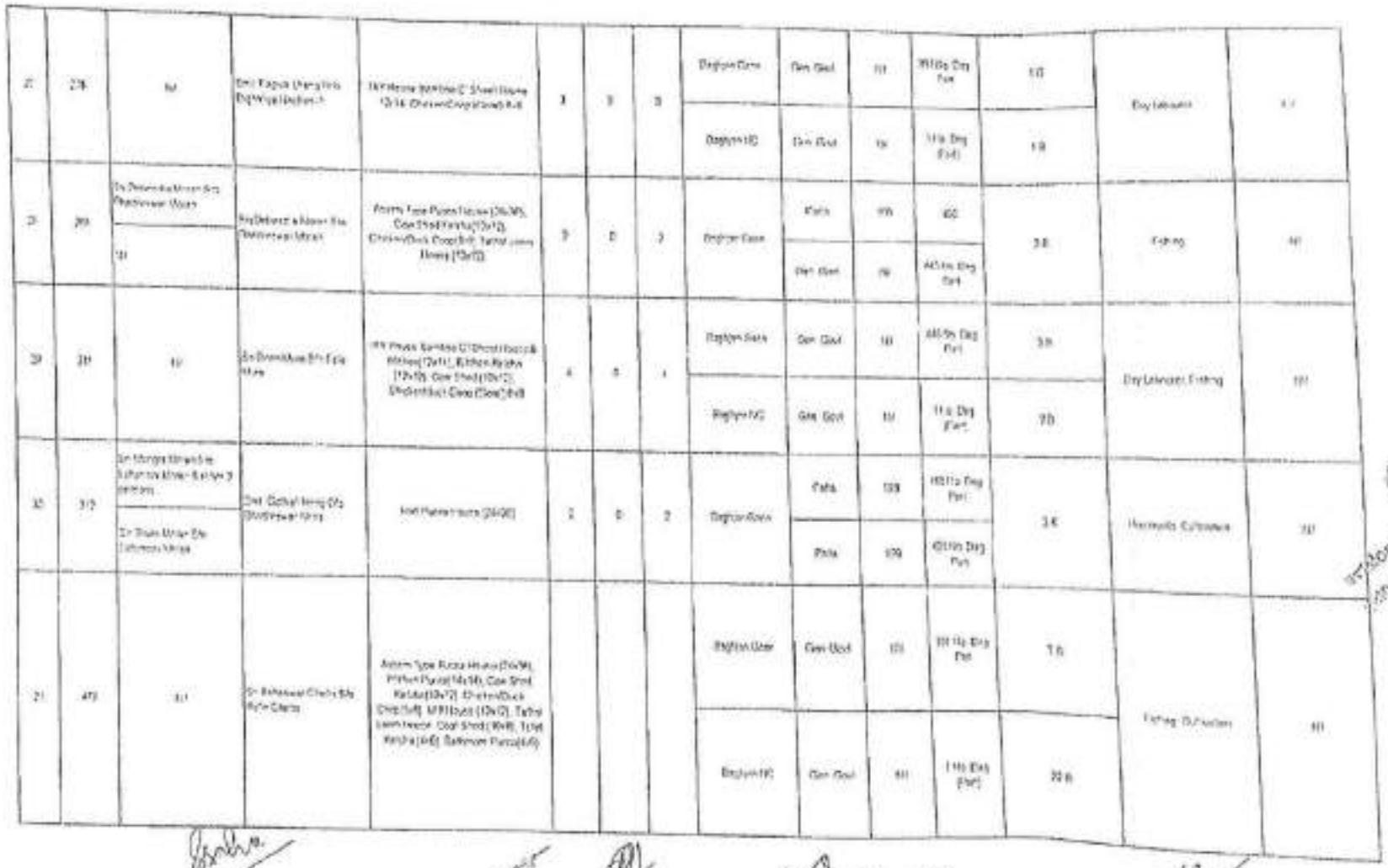


Assit. Engineer, P.W.D.
Dibrugarh Building Division

Addl. Deputy Commissioner
TINSUKIA

Extension Officer
Public Infotech & Common Centre
TINSUKIA

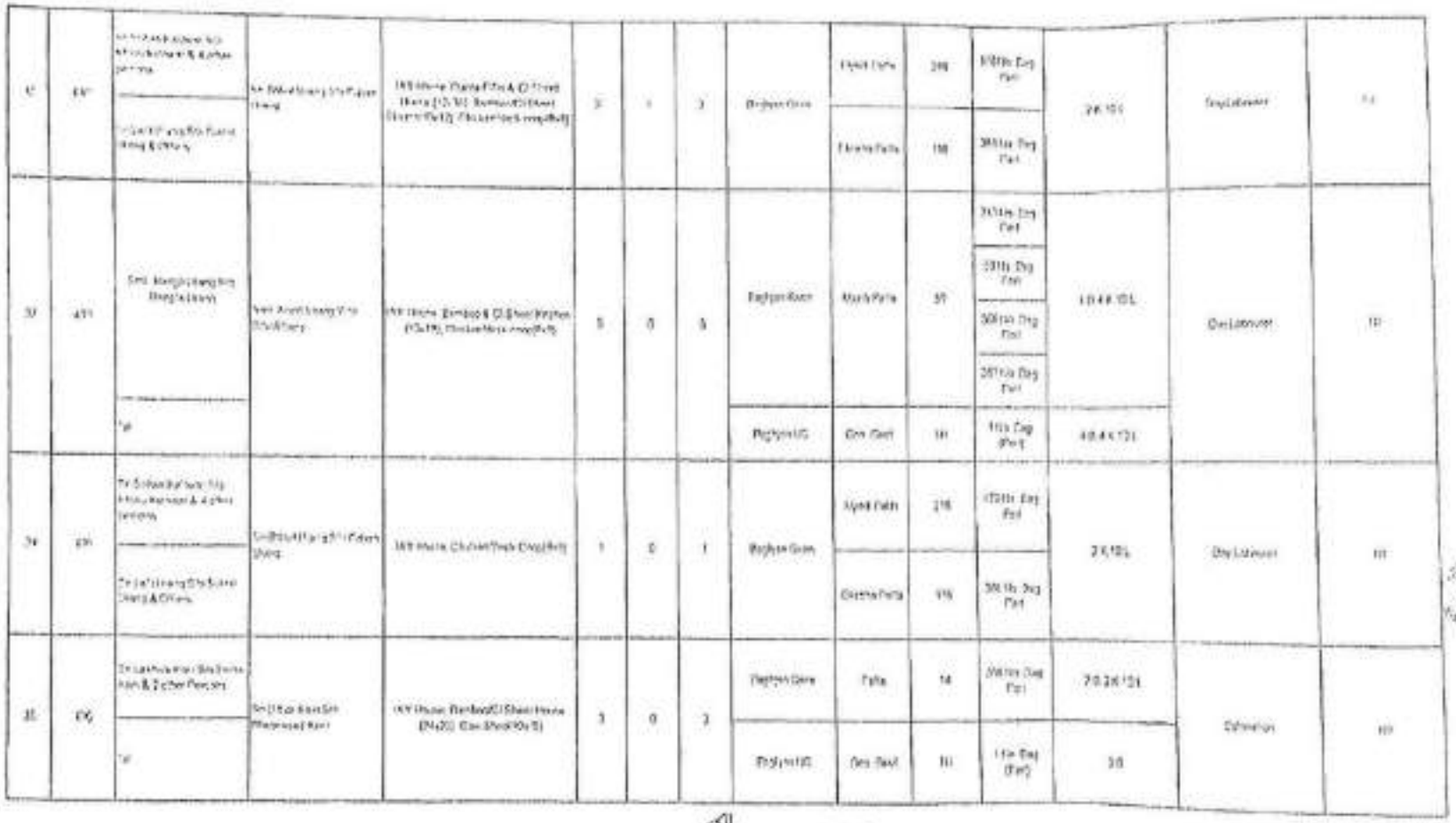
Fishery Field Asstt.
Margherita Dev Block



Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Addl. Deputy Commissioner
TINSUKIA

Extension Officer
District Industries & Commerce Centre
TINSUKIA



Asstt. Engineer, P.W.D.
Dibrugarh Building Division

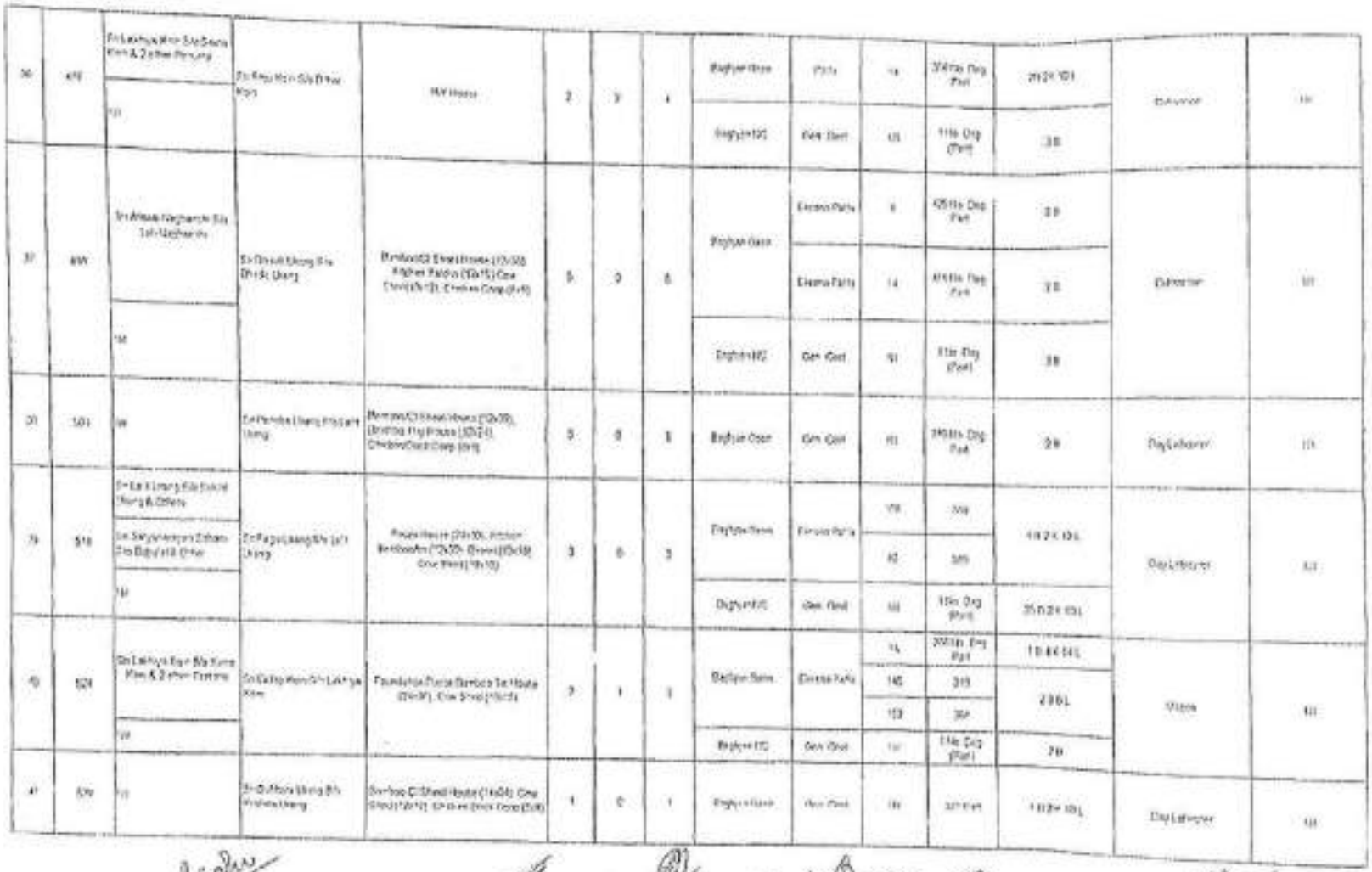
Agriculture Extension Officer
Baghjan Ekeka

Addl. Deputy Commissioner
Tinsukia

Extension Officer
Cottage Industries & Commerce Deptt.
Tinsukia

Principal
Handloom Training Centre
Digboi

Fishery Extension Officer
Margherita Dev Block



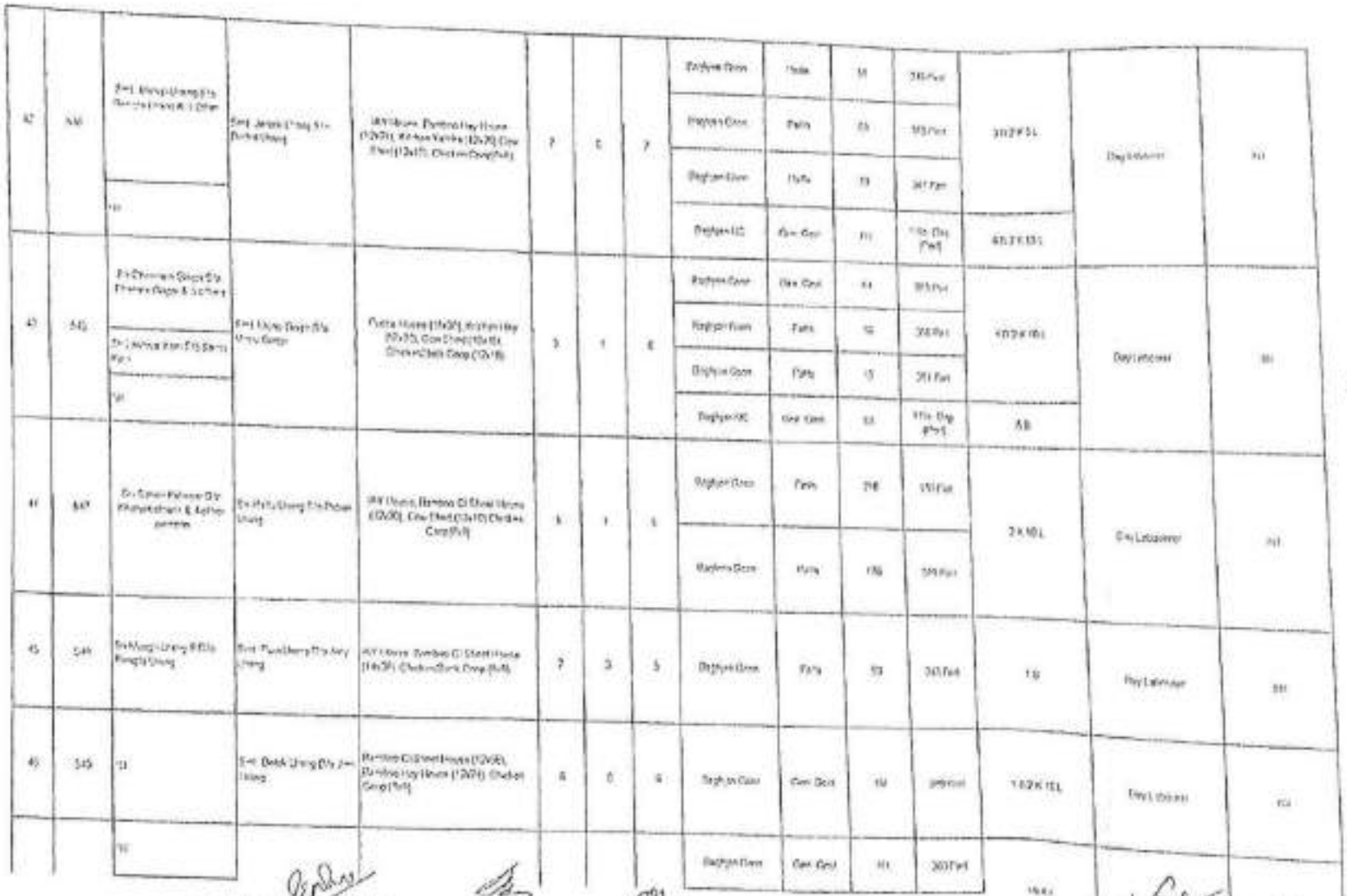
Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Addl. Deputy Commissioner
TINSUKIA

Executive Officer
District Industries & Commerce Centre
TINSUKIA

Handloom Training Centre
Saphai

Fisheries Extension Officer
Kakopathar Sub Division



Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Addl. Deputy Commissioner
TINSUKIA

Page 9859 of 1251

C	SC	[illegible]	[illegible]	[illegible]	2	1	2	Refrigeration	Fitter	ITI	365Days	[illegible]	Selection	[illegible]
								Engineering	Dry Skill	ITI	ITI Duly Passed	30		

Addl. Deputy Commissioner
TINSUKIA

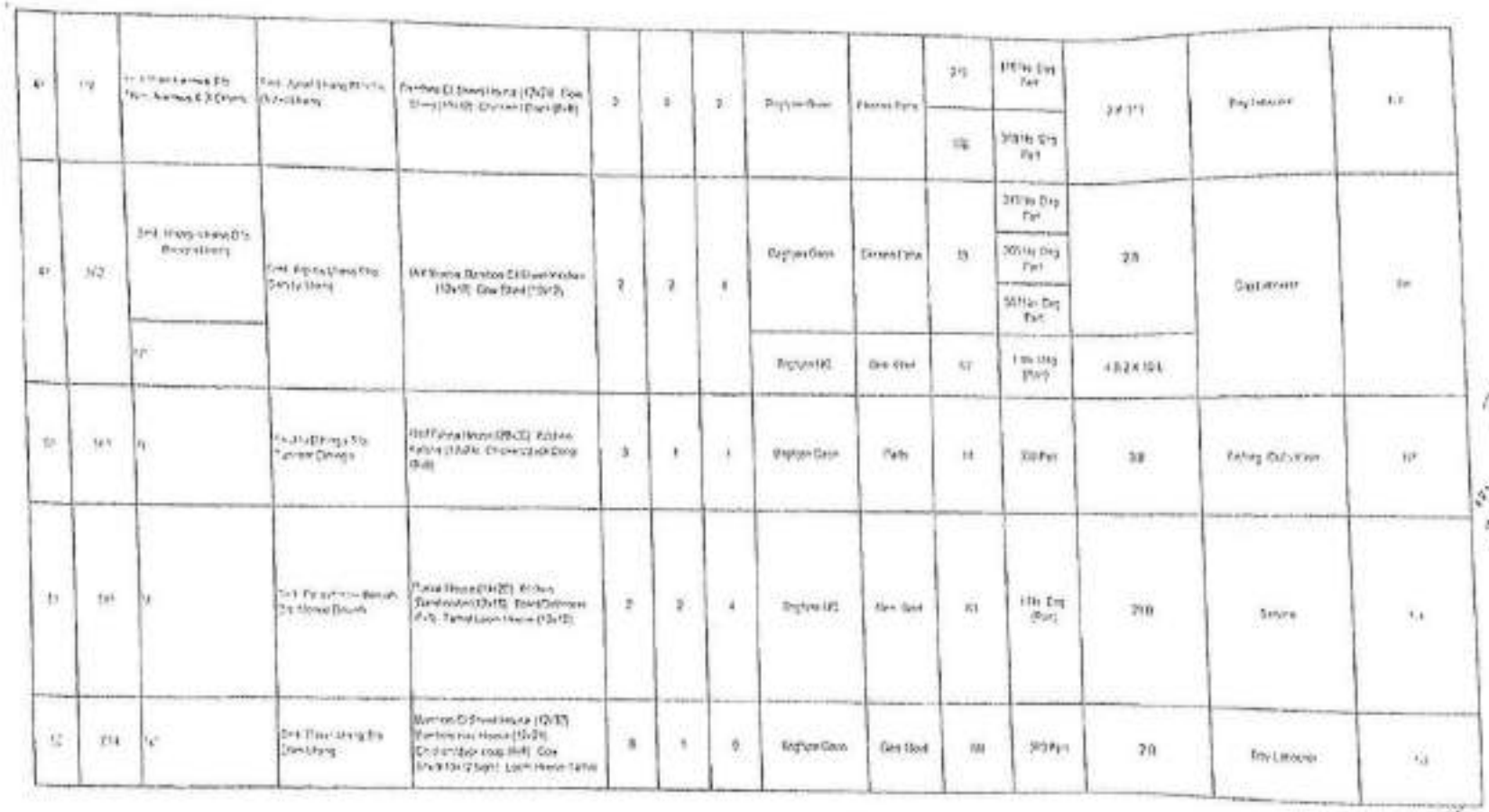
Assit. Engineer, P.W.D.
Tinsukia Building Division

...ure Extension Assit.
Baghjan Eleka

Extension Officer
District Industries & Commerce Centre
TINSUKIA

Director
Industrial Training Centre
Digboi

Fishery Field Assistant
Kakopathar Dev. Block



Asstt. Engineer, P.W.D.
Chirugaon Building Division

Addl. Deputy Commissioner

Fisher's Training Centre

Assst. Engineer, P.W.D.
Dibrugarh Building Division

Election Officer
Tinsukia

Fisher Road Boat
Lekhapathar Dev Block

1	2	KHILA DOHUTIA	NARIN DOHUTIA
2	5	TIPESWAR BORAH	JUNAKI BARUAH
3	13	BITAN NEOG	BATINEOG
4	20	RANGALI BARUAH	AMIT BARUAH
5	29	BITUPAN NEOG	BATINEOG
6	41	LOKHIMOLA MORAN	AMIT BARUAH
7	49	BOBITA BARUAH	SAUBAT BARUAH
8	69	MONALISHA BARUAH	POLASH BARUAH
9	79	RANJAN BARUAH	JUNAKI BARUAH
10	87	HEMODA BORUAH	NIRMAL BARUAH
11	88	TARAMAI NEOG	HEMANTA NEOG
12	92	KACHAN NEOG	GOHIN NEOG
13	93	BASANTA NEOG	GOHIN NEOG
14	95	MONTU NEOG	TILIYA NEOG
15	100	SURAJIT NEOG	TILIYA NEOG
16	101	KITEKI NEOG	JANANDA MORAN
17	102	RABILA NEOG	PUTUL NEOG
18	104	HUNMAI BORAH	DURULA BORAH
19	106	RABINDRA MORAN	LT. LAVOT MORAN
20	130	BUDAL NEOG	SUREN NEOG
21	143	LITESWAR MORAN	ABHAI MORAN
22	144	SUSHIL MORAN	LITESWAR MORAN
23	147	MONIKHA NEOG	ITU NEOG
24	150	RITA MORAN	MILON MORAN
25	164	UHONIHA NEOG	PRIYANATH NEOG
26	166	PAPUL MORAN	LABHAT MORAN
27	170	BHUGEN MORAN	BABIKA MORAN
28	172	LABANYA BORA	SHASHIDHAR BORA
29	181	SONALI NEOG	BHOG NEOG
30	196	DEBAKAR MORAN	LITESWAR MORAN
31	207	GENDRA MORAN	SUKHOLATA MORAN
32	209	RUPA DOHUTIA	KULBOR DOHUTIA
33	211	PRABINA BARUAH	SHAMAK BARUAH
34	214	MONIKA MORAN	JONARDHAN MORAN
35	220	RAJANTI NEOG	PILIA NEOG
36	221	RITUMONI MORAN	BIJAY MORAN
37	236	MAINA NEOG	PEMOT NEOG
38	250	NABAKANTA NEOG	BOMEN NEOG
39	268	PRANAB NEOG	BATI NEOG
40	273	AMIR NEOG	DHESWAR NEOG
41	282	JONABOR MORAN	ADHAI MORAN
42	298	DEEPAK MORAN	ADHAI MORAN
43	300	DIPALI MORAN	BITUL MORAN
44	305	RUNU MONI MORAN	MONIRAM MORAN
45	309	LOKOKANTA MORAN	PHONIDHAR MORAN
46	310	DORATHA MORAN	AKON MORAN
47	319	TOMON MORAN	AME MORAN
48	320	RAJITA HAZARIKA	ITU HAZARIKA
49	428	HANTESWAR MORAN	LT. AME MORAN
50	447	UMESH BORUAH	LAGHIT BARUAH
51	449	ARUN HAZARIKA	INDESWAR HAZARIKA
52	450	TOJADA MORAN	PUNGRU MORAN
53	479	DIJAMAN MORAN	[illegible] MORAN
54	481	DILIP MORAN	AJANAN MORAN
55	510	KAMALA KOIRI	MARMU KOIRI
56	541	BOBITA DIHINGIA	[illegible] DIHINGIA
57	550	CHUNILAL KORY	SAINA KORY
58	561	SARAT DIHINGIA	[illegible] DIHINGIA
59	573	PROMITA NEOG	[illegible] NEOG

63	313	DINESWAR CHUTIA	LUHUNA CHUTIA
64	7	ARUP NEOG	DANGAR NEOG
65	14	DIPJYOTI HAZARIKA	RATNESWAR HAZARIKA
66	38	ASONIKANTA GOHAIN	BIRABUR GOHAIN
67	40	KEHE MORAN	SUNESWAR MORAN
68	59	NAREN GOGOI	BAKHUN NEOG
69	74	DIPTI MORAN	MADHAP MORAN
70	128	BHABESH MORAN	MAGUL MORAN
71	131	PROBIN BORAH	MOTA BORAH
72	157	BHUPEN MORAN	PREMESWAR MORAN
73	169	BITUPON NEOG	DEBENDRA NEOG
74	179	KHOGEN MORAN	BORAMESWAR MORAN
75	223	MUNA MORAN	PULUK MORAN
76	247	LAKHESWAR NEOG	BHAIRESWAR NEOG
77	252	PURNAKANTA MORAN	MAGHSWAR MORAN
78	257	PRAKHAMONI NEOG	SUBHASH CHUTIA
79	271	DIPIKA MORAN GOHAIN	HAMONTYUTI GOHAIN
80	279	RANJAN MORAN	PULIN MORAN
81	281	MADHURYA MORAN	TITU MORAN
82	489	PANIRAM BORA	RAJESWAR BORA
83	499	MAHESWARI GHATOWAR	SUNU GHATOWAR
84	501	DIPEN BORUAH	MONIKANTA BORUAH
85	505	DIMBESWAR BARUAH	MONIKANTA BORUAH
86	505	RENU GOGOI	KIRAN GOGOI
87	506	MANJU KHERUWAR	HONU KHERUWAR
88	508	JAMUNA SAHANI	TRIDHIBAN SAHANI
89	509	SEEMA DEVI	DINESH SAHANI
90	513	RUKMINI KHERUWAR	BHADRA KHERUWAR
91	517	KIRAN KR. BAILUNG	DINA BAILUNG
92	530	ARJUN GHATUWAR	SUNU GHATUWAR
93	533	REKHA KHERUWAR	RAJEN KHERUWAR
94	536	CHANDANA RAI	SURAJ SAHANI
95	543	RATUL NEOG	KANDESWAR NEOG
96	554	BUDHNI KHERUWAR	MATILAL KHERUWAR
97	560	MADHURYA GOGOI	HEMONTA GOGOI
98	573	MORNA BORUAH	LAKHINATH BORUAH
99	613	MOHESH GHATOWAR	SUNU GHATOWAR
100	620	MONUT GOGOI	KIRAN GOGOI
101	Nil	PADMA MORAN	CHANAKANTA MORAN
102	185	BABUL MORAN	JONADHAN MORAN
103	292	RUNU MORAN	BADON MORAN
104	336	HUNESWAR HAZARIKA	KEMUD HAZRIKA

LIST OF OTHER DAMAGED PERSONS OF BAGHJAN GAON AREA			
SL. NO	OLD SL. NO.	NAME OF THE PERSONS	NAME OF THE GUARDIANS
1	3	PUTUL NEOG	SUKHEN NEOG
2	8	PUTUMONI MORAN	JIBON MORAN
3	11	KHAGESWAR HAZARIKA	HULA HAZARIKA
4	12	BAPPI CHUTIA	NINNA CHUTIA
5	16	MUKUL MORAN	LABHESWAR MORAN
6	17	JUNMONI MORAN	ANAJIT MORAN
7	18	KARISHMA MORAN	UDIT MORAN
8	19	GODU MORAN	DHONIDHAR MORAN
9	20	RENU MORAN	MOHANDO MORAN
10	21	KAMLESWAR MORAN	NODE MORAN
11	22	JIBOKANTA MORAN	JATIN MORAN
12	23	PRALA GOGOI	KULAMON GOGOI
13	24	ROBINA HAZARIKA	NOBIN HAZARIKA
14	25	GAGAN MORAN	TIKI MORAN
15	26	JUNALI MORAN	LOBON MORAN
16	32	ARUP MORAN	BABULI MORAN
17	33	METHONG DOHUTIA	TULON DOHUTIA
18	35	TAPON MORAN	BABUL MORAN
19	37	BOLIN NEOG	THULA NEOG
20	42	NANDESWAR MORAN	SUNESWAR MORAN
21	43	UMESH PHUKAN	LATE SUNABOR PHUKAN
22	45	AMULYA MORAN	BABULI MORAN
23	47	DALUK NEOG	LIGON NEOG
24	48	TULASHI BARUAH	SENIDHAR BARUHA
25	50	UBALATA HAZARIKA	MONUJ HAZARIKA
26	51	AMAL GOGOI	DURLABH GOGOI
27	52	RUDRA NEOG	BUNDE NEOG
28	53	SORUMAI MORAN	TITO MORAN
29	54	BIPUL NEOG	SIPANG NEOG
30	55	DIPOK MORAN	LABHOT MORAN
31	56	BIPLOB NEOG	DEBENDRA NEOG
32	57	DHANSWARI HAZARIKA	DHANIRAM HAZARIKA
33	58	RAJIB NEOG	SIPANG NEOG
34	60	KALIMOTI MORAN	ILESWAR MORAN
35	61	NOREN MORAN	MOTESWAR MORAN
36	62	APURBA MORAN	RAJEN MORAN
37	63	SARUMAI MORAN	BANIDHAR MORAN
38	64	PRAKHANTA MORAN	BIDESWAR MORAN
39	65	HEWALI MORAN	TANESWAR MORAN
40	66	RUMI NEOG	BUNDE NEOG
41	67	BIDESWAR MORAN	TOKOU MORAN
42	68	HITESWARI MORAN	BABUL MORAN
43	70	NASHMI BARUAH	RATUL COHAIN
44	71	BHAGYAPOTI NEOG	BUDESWAR NEOG
45	77	BANALATA NEOG	SUREN NEOG
46	78	PHUKAN MORAN	MONPUR MORAN
47	81	MAMONI MORAN	PRANIDHAR MORAN
48	82	ABHITI PHUKAN	KHELANG PHUKAN
49	83	TILOK NEOG	LIGION NEOG
50	85	ALPANA MORAN HAZARIKA	MUNINDRA HAZARIKA
51	86	BUDHPROBHA MORAN	LITU MORAN
52	89	JATIN GOGOI	PURNAKANAT GOGOI
53	90	PHULESWAR PHUKAN	HOREN PHUKAN
54	99	ALESWARI MORAN	PAMESHWAR MORAN
55	107	BINUD MORAN	THAHULA MORAN
56	108	MAGHESWAR MORAN	LT. MEHENG MORAN
57	109	SIDARTHA CHETIA	MULAI CHETIA
58	111	DEBOJIT HAZARIKA	DHANIRAM HAZARIKA
59	112	RUPANTA MORAN	ELESOR MORAN
60	113	PONITA MORAN	GOKUL MORAN

Asstt. Deputy Commissioner Tinsukia

Asstt. Engineer, P.W.D. Dibrugarh Building Division

Divisional Forest Officer Assam Doom Dibrugarh

Honorary Field Asstt. HAPJAN DEV BLOCK

61	114	DHONIL NEOG	BUNDESWAR NEOG
62	116	BINA CHETIA	BHATIK CHETIA
63	117	TILAK MORAN	RUL MORAN
64	118	SOBIN HAZARIKA	LOMBHESWAR HAZARIKA
65	119	MINASHEE GOGOI	MOHIRAM GOGOI
66	120	PRIYANKA CHETIA	MAHAN CHETIA
67	121	MAINE MORAN	DIGEN MORAN
68	122	MUNMUN CHUTIA	CHAKRESWAR CHUTIA
69	123	SUMON PATRA MORAN	PROKHANTA MORAN
70	124	BINDU DEVI	MAHABIR SAH
71	125	TULIKA MORAN	JUGESH MORAN
72	126	A. MALLAH	SHEWDAT MALLAH
73	127	DEBOJANI MORAN	PROBIN BORAH
74	129	REKHAMONI HAZARIKA	TETON HAZARIKA
75	132	BOBY MOHAN MORAN	BARUN MORAN
76	133	TUMA PHUKAN	LOKHINATH PHUKAN
77	134	ANUPAM NEOG	PUTUL NEOG
78	135	SATYADHAR MORAN	MAHANANDA MORAN
79	136	BINOMA MORAN	KUMBHESWAR MORAN
80	137	DIPANJALI MORAN	LOMBHESWAR MORAN
81	138	ANNAJIT HAZARIKA	NORENDRA HAZARIKA
82	139	SOPATI MORAN	JADUNATH MORAN
83	140	DIPU MORAN	LOMBHESWAR MORAN
84	141	ROJOTI MORAN	BISHAJIT MORAN
85	142	MAINU GOGOI	HIRENDRA GOGOI
86	146	MONI MORAN	DIPEN MORAN
87	148	NILESWAR MORAN	LONBESWAR MORAN
88	149	SURESH MALLAH	SIUDAN MALLAH
89	152	RIJUMONI MORAN	HEMANTA MORAN
90	153	USHJYOTI MORAN	GAJENDRA MORAN
91	154	BISWAJIT SONOWAL	TARUN SONOWAL
92	155	RAHUL HAZARIKA	SUKHESWAR HAZARIKA
93	156	MALOBIKA NEOG	RAJIV NEOG
94	158	MINTU MORAN	BOHUT MORAN
95	159	ANIMA BORUAH	AHON BARUAH
96	160	PULIN MORAN	TAKAU MORAN
97	161	IMONI MORAN	BIDYUT MORAN
98	162	PUSHPA MORAN	ELESWAR MORAN
99	163	MONTU MORAN	JOGESH MORAN
100	166	RAJOLI MORAN	AMOL MORAN
101	168	MALA MORAN	JIT MORAN
102	171	MANIK BORUAH	DHANESWAR BORUAH
103	173	BHASKAR MORAN	LOLIT MORAN
104	175	DHIREN CHUTIA	LAMBESWAR CHUTIA
105	180	SUNANDA HAZARIKA	NARESWAR HAZARIKA
106	182	KUMALI NEOG	GANDHA NEOG
107	183	PERUNA MORAN	BODAN MORAN
108	184	SATYAJIT MORAN	SONE MORAN
109	186	ASHYUT MORAN	JADUNATH MORAN
110	187	TARA CHUTIA	RATAN CHUTIA
111	189	SHILPI GOGOI	PROKHEN GOGOI
112	190	MONUMADHAB MORAN	DILIP MORAN
113	191	TAPAN BARUAH	DHONESWAR BORUAH
114	192	MUNI GOGOI	MONTU GOGOI
115	193	DIPTI GOGOI	MONTU GOGOI
116	194	GONDHESWAR HAZARIKA	GOHIT HAZARIKA
117	195	DOLEE BORUAH	KULEN BORUAH
118	197	KALPONA PHUKAN	PURNADHAR PHUKAN
119	199	PURNIMA MORAN	BIPIN MORAN

Addl. County Commissioner Tinsukia

Asstt. Engineer, P.W.D. Dibrugarh Building Division

Page 926 of 1251

120	202	LABANYA MORAN & DIGANTA MORAN	W/O DIGANTA MORAN, S/O:DIMBESWAR MORAN
121	203	BISWAJIT MORAN	LAMBESWAR MORAN
122	205	KHANEN MORAN	SUNE MORAN
123	208	KANAKLATA DOHUTIA	LALIT DOHUTIA
124	210	PUTU MORAN	LAKHESWAR MORAN
125	213	GONAMALA HAZARIKA	MONESWAR HAZARIKA
126	215	RINALI MORAN	RAJESH MORAN
127	216	HEMANTI HAZARIKA	GADADHAR HAZARIKA
128	217	PALI GOGOI	MONOJ GOGOI
129	218	JURI MORAN	DHIREN MORAN
130	219	RITAMONI MORAN	LT. DEBEN MORAN
131	222	ARABINDRA BARUAH	KAMAL BARUAH
132	223	BANDANA MORAN	ANIL MORAN
133	224	TUNUMONI MORAN	BIPLOB MORAN
134	225	MOTI NAMASUDRA	SANAL NAMASUDRA
135	226	BAKHANTI BARUAH	KAMAL BARUAH
136	227	FAGHNI RATA NAGBONSHI	SONJOY NAGBONSHI
137	228	DOMOTI CHUTIA	BUPOM CHUTIA
138	229	ANITA MORAN	NITESWAR MORAN
139	230	BULBULI MORAN	JUGANTA MORAN
140	231	KEHE MORAN	THANESWAR MORAN
141	232	ABOLA MORAN	DIPESWAR MORAN
142	233	MONTU MORAN	BINDESWAR MORAN
143	234	SILPA NAGBONSHI	MONGLA NAGBONSHI
144	235	PRIMPA GOWALA	SANJAY GOWALA
145	237	DIPTI NEOG	DEBESWAR NEOG
146	238	ANJANA PARSUNA	PRASUNATH KORUWA
147	239	AKONI BORUAH	DINESH BORUAH
148	240	RUNJUN HAZARIKA	BISWAJIT HAZARIKA
149	241	GULESWARI MORAN	TIKESWAR MORAN
150	242	MANJULA PHUKAN	DEBAJIT PHUKAN
151	243	CHANDRAMA MORAN CHUTIA	JITENDRA CHUTIA
152	244	MONUJ MORAN	PANIDHAR MORAN
153	245	MINU GOGOI	DEBOJIT GOGOI
154	246	NOGEN HAZARIKA	KENBOR HAZARIKA
155	248	SUDORNA BORUAH	DIPUNJU BORUAH
156	249	PARISHMITA GOHAIN MORAN	DEPANKAR MORAN
157	251	SURUJ BARUAH	MANIK BARUAH
158	253	BHANU NEOG	HUNDA NEOG
159	254	DIPALI MORAN	AMAL MORAN
160	255	ANAMIKA MORAN HAZARIKA	NILESWAR MORAN
161	256	DOBY NAGBONSHI	JITEN NAGBONSHI
162	258	KETEKI NEOG	LANGKE NEOG
163	259	RIMA MORAN	BIPIN MORAN
164	261	ARCHANA MORAN	PRANJIT MORAN
165	263	PANKAJ MORAN	BADON MORAN
166	264	SWEETY SAIKIA MORAN	BIPLOB MORAN
167	265	JODUMONI BORUAH	ATUL BORUAH
168	269	HOLEN MORAN	JATIN MORAN
169	270	MAMPI CHETIA MORAN	NITRANTA MORAN
170	272	SUMITRA MALLAH	DILIP MALLAH
171	274	BILESWAR MORAN	LOKESWAR MORAN
172	275	JUNUMAI MORAN	PHULEN MORAN
173	277	RUNU MORAN	RAJEN MORAN
174	278	PAPU MORAN	LALIT MORAN
175	280	JATIN MORAN	GETEK MORAN
176	283	ANANTA MORAN	PHUKAN MORAN
177	284	BITU MORAN	NAREN MORAN

178	287	ANITA CHUTIA	PHUKAN MORAN
179	288	BITUPAN MORAN	LABON MORAN
180	289	NOBOJYOTI MORAN	MADAN MORAN
181	290	MINA CHUTIA	GUPON CHUTIA
182	291	DHABANG DAHUTIA	METHONG DOHUTIA
183	293	HEMONTI MORAN	MADON MORAN
184	294	PENDUKI CHUTIA	KEAMESWAR CHUTIA
185	295	LALIT MORAN	BULESWAR MORAN
186	296	BIPROJYOTI BORUAH	UMESH BORUAH
187	297	CHAYANTI BORUAH	UMESH BORUAH
188	299	JUNMONI HAZARIKA	ANUP HAZARIKA
189	301	PRANJAL GOGOI	DURLAB GOGOI
190	302	PRAMILA URANG	PONCHO URANG
191	304	MANISHA SARKAR	RANJIT SARKAR
192	305	NIRANTA MORAN	PHUKAN MORAN
193	307	SUIT NEOG	NORESWAR NEOG
194	308	KAHABOR HAZARIKA	KACHARI HAZARIKA
195	309	HIRAKJYOTI CHUTIA	JITENDRA CHUTIA
196	313	AJANTA BORUAH	BIDYUT BORUAH
197	316	MALAK HAZARIKA	TORBOR HAZARIKA
198	317	MEENA MORAN	NIPEN MORAN
199	319	KSHUDHAR HAZARIKA	PODMESWAR HAZARIKA
200	320	HURAIT HAZARIKA	PROMEDSWAR HAZARIKA
201	321	SHANTI MORAN	BABIK MORAN
202	322	SUCHENTI MORAN	BOHIBO GOHAIN
203	323	UJJAL MORAN	LETUK MORAN
204	324	VELEC CHETIA	TUNESWAR CHETIA
205	325	JOYAMAY MORAN	BIDY MORAN
206	326	NIKHA MORAN	RAJIB MORAN
207	327	PRATIBHA MORAN	KHETE MORAN
208	328	APURBA HAZARIKA	PANDIT HAZARIKA
209	329	RITUMONI MORAN	DIPESWAR MORAN
210	330	BOGIMOTI DOHUTIA	LT. JAMUNA DOHUTIA
211	331	PUNYALOTA HAZARIKA	ANIPON HAZARIKA
212	332	BONJIT HAZARIKA	INDESWAR HAZARIKA
213	333	BINANDA MORAN	LETUK MORAN
214	334	NIJARA MORAN	LETUK MORAN
215	335	REKHA MORAN	BIRUDHAR MORAN
216	336	DIPESWAR MORAN	NABEN MORAN
217	337	ALPONA HAZARIKA	GRESN HAZARIKA
218	338	SIRAJIT MORAN	TILESWAR MORAN
219	340	NIYA MORAN	MOTHONG MORAN
220	341	GHANAKANTA MORAN	BHUGESWAR MORAN
221	342	HILESWARI MORAN	MOHENDRA MORAN
222	343	BITUPON CHETIA	TULESWAR CHETIA
223	344	PRAFULLA HAZARIKA/ HUNESW	HUNESWAR HAZARIKA
224	345	AMAL PRABHA BORUAH	SURESH BORUAH
225	346	SUNESWAR CHETIA	LT. MOHESWAR CHETIA
226	347	BABITA BORUAH	SONIS BORUAH
227	348	GEJU CHETIA	LT. SHASHIDHAR CHETIA
228	349	NAMI HAZARIKA	GOBIN HAZARIKA
229	350	RABINDRA MORAN	YOGESWAR MORAN
230	351	MALOBIKA BORAH	LATIK NEOGAH
231	352	RUBUL HAZARIKA	NARENDRA HAZARIKA
232	353	ANIMA MORAN	RIHIT KHUWAL
233	354	MANU MORAN	PUNEN MORAN
234	355	MEJE CHETIA	SOSHI CHETIA
235	357	NOBEN MORAN	BHUGESWAR MORAN
236	358	ANTU HAZARIKA	NIRMOL HAZARIKA
237	359	YUPI MORAN	PRANJAL MORAN
238	360	PUTU HAZARIKA	KUMAL HAZARIKA
239	361	JODU NEOG	HODESWAR NEOG

Asstt. Deputy Commissioner Tinsukia

Circle Officer Doomdooma Revenue Circle Doomdooma

Asstt. Engineer, P.W.D. Margherita Building Division

Assistant Director Block Development Officer Duars Division

Fishery Field Asst. HAPJAN DEV BLOCK

240	362	JUNALI CHETIA	AMULYA NEOG
241	363	BHADESWARI MORAN	PANIRAM MORAN
242	364	HUNESWAR HAZARIKA	TELEKI HAZARIKA
243	365	PANDIT HAZARIKA	TOBAR HAZARIKA
244	366	PILESH HAZARIKA	SHIPANG HAZARIKA
245	367	MODHE HAZARIKA	HITESWAR HAZARIKA
246	368	MUNINDRA HAZARIKA	HITESWAR HAZARIKA
247	369	JANITA HAZARIKA	REPAN HAZARIKA
248	370	SURABHI MORAN	PANIRAM MORAN
249	371	JEOTI MORAN	ROTHESWAR MORAN
250	372	NIRMAL HAZARIKA	LT. KEM HAZARIKA
251	373	KHAHULI MORAN	RAHESWAR MORAN
252	374	JAYA MORAN	DOUL MORAN
253	375	MAINI NEOG	RANJIT NEOG
254	376	JITUL BORUAH	MONIKANTA BORUAH
255	377	MIHI HAZARIKA	RUMI HAZARIKA
256	378	DIPAK MORAN	NOREN MORAN
257	379	SUKHESWAR HAZARIKA	KEMO HAZARIKA
258	380	JUGESWAR MORAN	LT. SHINGORA MORAN
259	381	JAYANTI MORAN	KUNINDRA MORAN
260	382	NOMITA BORAH	DADAN BORAH
261	383	SABITA MORAN	CHUCHEN MORAN
262	384	TIPI MORAN	BOLU MORAN
263	385	ROMESH HAZARIKA	CHIPONG HAZARIKA
264	386	MONTU BORUAH	MONIKANTA BORUAH
265	387	PADMESWAR HAZARIKA	LT. TOBOR HAZARIKA
266	388	MALAKA MORAN	PEMU MORAN
267	389	PALLABI MORAN	TARENG MORAN
268	390	RUPAHI MORAN	GOBUBAR MORAN
269	391	ANUBALA MORAN	BARENDRA MORAN
270	392	LUHAI CHETIA	MOHESWAR CHETIA
271	393	JOYONTI MORAN	DHIREN MORAN
272	394	ARUP MORAN	KHOGEN MORAN
273	395	MAMONI DEKA	RUPOM DEKA
274	396	KABITA BORUAH	ANIL BORUAH
275	397	SOJILA HAZARIKA	RENGESWAR HAZARIKA
276	398	BITUL HAZARIKA	NORENDRA HAZARIKA
277	399	DIPALI BORA	N. BORA
278	400	NADAY CHETIA	TUNESWAR CHETIA
279	401	KAMAL BORUAH	DHONESWAR BORUAH
280	402	BIMAL MORAN	HINGARA MORAN
281	403	ANITA HAZARIKA	INDESWAR HAZARIKA
282	404	JONALI MORAN	BASANTA MORAN
283	405	KARISHMA MORAN	BITUL MORAN
284	406	DIPEN HAZARIKA	HUNESWAR HAZARIKA
285	407	POBITRA HAZARIKA	JON HAZARIKA
286	408	MOTESWAR MORAN	BHUGESWAR MORAN
287	409	PIKUMONI MORAN	BODON MORAN
288	410	MINESWARI DOHUTIA	PABITRA DOHUTIA
289	411	ATUL CHETIA	TUNESWAR CHETIA
290	412	ILABATI HAZARIKA	LETUK HAZARIKA
291	413	JITUSON NEOG	HODESWAR NEOG
292	414	NABAJIT HAZARIKA	NALI HAZARIKA
293	415	PADMESWARI HAZARIKA	MOHIN HAZARIKA
294	416	BHONIMA MORAN	SHYAMAL MORAN
295	417	CHANTI MORAN	PUNESWAR MORAN
296	418	DIBYAJYOTI HAZARIKA	NAZIN HAZARIKA
297	419	JUGESWARI HAZARIKA	RAJANI HAZARIKA
298	420	JADAB CHETIA	JAYANTA CHETIA
299	421	MUNU MORAN	MILONJYOTI MORAN
300	422	RUPATI MORAN	KANTESWAR MORAN
301	423	BIHUTI HAZARIKA	KHERESWAR HAZARIKA

Asstt. Deputy Commissioner Tinsukia

Assit. Engineer, P.W.D. Building Division

Assistant Forest Officer

HARJAN DEV BLOCK

303	424	TILESWAR MORAN	LT. PUCH MORAN
304	425	RUNJUN GOGOI	KULSING GOGOI
305	426	PROBIN MORAN	LT. TAKOU MORAN
306	427	MUKUT CHETIA	JOYONTO CHETIA
307	429	DOLIN HAZARIKA	LT. RUPEN HAZARIKA
308	430	MALI HAZARIKA	SABE HAZARIKA
309	431	RUNMONI MORAN	BOKUL MORAN
310	432	BANDITA MORAN	DINESWAR HAZARIKA
311	433	DHONESWAR MORAN	PENU MORAN
312	434	MOSHILA HAZARIKA	MANOJ HAZARIKA
313	435	INDRAJIT HAZARIKA	PODMESWAR HAZARIKA
314	436	RAJU BORAH	RAJENDRA BORAH
315	437	DULAN BORAH	RAJEN BORAH
316	438	BIRESWARI BORUAH	SIPANG HAZARIKA
317	439	PATOLI BORAH	RAJEN BORAH
318	440	PADMESWAR HAZARIKA	JIMIK HAZARIKA
319	441	SUBHAJIT HAZARIKA	PODMESWAR HAZARIKA
320	442	AROTI MORAN	POSAN MORAN
321	443	THANASWARI MORAN	HORENDRA MORAN
322	444	BOBY MORAN	ATUL MORAN
323	445	KANAK MORAN	MOLOKA MORAN
324	446	GOJEN MORAN	TILESWAR MORAN
325	448	NIRMOLA NEOG	HODE NEOG
326	451	BISHWAJIT HAZARIKA	PRAMESWAR HAZARIKA
327	452	PINKY NEOG	MITHU NEOG
328	453	HOPUNJYOTI BORAH HAZARIKA	HEMONTA HAZARIKA
329	454	PRABIN HAZARIKA	LOBHESWAR HAZARIKA
330	455	BOHAGI HAZARIKA	RUMOI HAZARIKA
331	456	AROTI CHOWRAK	BAPUKON CHAOWRAK
332	457	NIRMALI BORUAH	NAGENDRA BORUAH
333	458	NITUMONI BORUAH	MANAB BORUAH
334	460	PRANITA HAZARIKA	PIJIK HAZARIKA
335	461	MAINA DEKA	ARUN DEKA
336	462	BHANU HAZARIKA	NURENDRA HAZARIKA
337	463	GEL HAZARIKA	KANTESWAR HAZARIKA
338	464	PRAKASH HAZARIKA	PANDIT HAZARIKA
339	465	RUPALI HAZARIKA	MIDUL HAZARIKA
340	466	ADITYA MORAN	AME MORAN
341	467	LATOI HAZARIKA	JONS HAZARIKA
342	468	UJALATA CHUTIA HAZARIKA	NARAJIT HAZARIKA
343	469	HRILOSHEE MORAN	LAKHESWAR MORAN
344	471	SEWALI DEKA	BOKUL DEKA
345	472	JUNABOR BARUAH	BEHUDHAR BARUAH
346	473	HIRAJYOTI GOGOI	NARAN GOGOI
347	474	LILAWATI HAZARIKA	PODMESWAR HAZARIKA
348	475	KETEKI GOHAIN	BIKBOR GOHAIN
349	476	ALIMI MORAN	UGANTA MORAN
350	478	JANTU MORAN	JADUNATH MORAN
351	479	PRANAMI MORAN	SUSHANTA MORAN
352	480	NAMITA MORAN	GOGON MORAN
353	482	TULUMONI DEY	NOSUBASH DEY
354	483	RIJUMONI HAZARIKA	AKON MORAN
355	484	GITIMONI DOHUTIA	HEM CHENDRA DOHUTIA
356	485	PRADIP KUMAR BARUAH	DHANJAN BARUAH
357	486	KISHORE HAZARIKA	LT. BIMBESWAR HAZARIKA
358	487	ANUPAM NEOG	POTAB NEOG
359	488	PRONATI NEOG	PROTAP NEOG
360	489	DIPOK KOIRI	LONGIYA KOIRI
361	491	BHADRA GOGOI	BULUDHAR GOGOI
362	492	KOLYAN JYOTI BORUAH	PRODIP K. BORUAH
363	494	LAKHI PATOR	LAKHIT PATOR
364	500	MANJUMONI CHETIA	BULADHA CHETIA

Asstt. Deputy Commissioner Tinsukia

23/09/20

Asst. Engineer, P.W.D. Dibrugarh Building Division

Fishery Field Asst. HAPJAN DEV BLTC

354	502	RUPALI HAZARIKA	DIMBESWAR HAZARIKA
356	507	JAMUNA KR. SAHANI	RABINDRA SAHANI
366	511	LALITA SAHANI	SARADA SAHANI
367	512	BABIYA PHUKAN	BISWAJIT PHUKAN
368	514	SONJIB MOHAN	TULON MOHAN
369	515	ABHIRAJ MOHAN	TULON MOHAN
370	516	ANIL CHETIA	MANIK CHETIA
371	519	KARUNA MOHAN	TULON MOHAN
372	520	GITANJALI PHUKAN	PADMADHAR PHUKAN
373	521	KANAK PHUKAN	PADMADHAR PHUKAN
374	522	SUJEE SAHANI	BABULAL SAHANI
375	523	MONIKHA GOGOI	PRASANTA GOGOI
376	525	PULANUTI SAHANI	RABINDRA SAHANI
377	526	LOLITA GHATUWAR	NOKUL GHATUWAR
378	527	CHANDRAMA NEOG	PROTAP NEOG
379	528	NIRADA BAILUNG	LT. DINA BAILUNG
380	531	DULIMONI BORUAH	KAREN BORUAH
381	532	AJOY KHERUWAR	MOTILAL KHERUWAR
382	534	HEROKTYOTI BORUAH	RAJEN BORUAH
383	535	BHAREN BARUAH	ANDESWAR BARUAH
384	537	MANAKHI BAILUNG	NANDESWAR BORAH
385	539	TITU CHETIA	ANIL CHETIA
386	540	ANU BAILUNG	BIMAL BAILUNG
387	542	KIRAN GOGOI	GREEN GOGOI
388	544	RINA MOHAN	TULON MOHAN
389	546	NIRU GOGOI	SHISURAM GOGOI
390	551	USHA DEY GOGOI	BHIMKANTA GOGOI
391	553	RANUMAI GOGOI	ANIL GOGOI
392	555	NUMALI BAILUNG	SIVANATH BAILUNG
393	559	BIREN GOGOI	ANIL GOGOI
394	563	SUSHIL BAILUNG	BIMAL BAILUNG
395	564	JITUL GOGOI	LAKHI GOGOI
396	565	KANAK BURAGOHAIN	BHUBAN BURAGOHAIN
397	566	BHUPEN BURAGOHAIN	LOKHI NURAGOHAIN
398	567	RANJIT GOGOI	LOKHI GOGOI
399	569	DULEN CHANDRA GOGOI	LOKHI GOGOI
400	570	PREMOLATA BORUAH	MONIKANTA BORUAH
401	571	DIPALI DIHINGIA	SUKHESWAR DIHINGIA
402	572	BOJIT MORAN	TOK MORAN
403	574	HOMEN MORAN	LITESWAR MORAN
404	577	MAMONI BAILUNG	LACHIT BAILUNG
405	578	KEJE HAZARIKA	TEKLO HAZARIKA
406	579	SWAPNAJYOTI MORAN	TITO MORAN
407	580	AMITI BORUAH	DHANESWAR BORUAH
408	582	MALA GOHAIN	BHUBAN GOHAIN
409	584	NAYANMONI DOHUTIA	KULBO DOHUTIA
410	585	ANITA HAZARIKA	MOLEN HAZARIKA
411	586	NELESWARI HAZARIKA	HITESWAR HAZARIKA
412	587	ANITA MORAN	PILESWAR MORAN
413	588	ANJALI HAZARIKA	PODMESWAR HAZARIKA
414	589	NIRAMA DOHUTIA	MODEL DOHUTIA
415	590	KHAGESWARI HAZARIKA	KEMO HAZARIKA
416	591	ANU DEKA	BADOL DEKA
417	592	NIMANTA BORAH	BHARAT BORAH
418	593	GUNOBOTI HAZARIKA	ROTNESWAR HAZARIKA
419	594	PRABITI HAZARIKA	RAMESH HAZARIKA
420	596	NILIMA MORAN	ARUN MORAN
421	598	TULIKI BORUAH	TANKESWAR BORUAH
422	599	USHA BORUAH	RAJEN BARUAH
423	600	RIPUJIT MORAN	MODON MORAN
424	601	PANKAJ CHUTIA	JITENDRA CHUTIA
425	602	MANINDRA SARKAR	RAJKUMAR SARKAR

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

[illegible]	603	UDIT MORAN	BADAN MORAN
[illegible]	605	LABANYA MORAN	DILIP MORAN
[illegible]	607	PARI MORAN	KHAGEN MORAN
[illegible]	609	NIMIKHA MORAN HAZARIKA	SUBHAJIT HAZARIKA
430	610	MINAKSHI BORUAH	TAPON BARUAH
431	611	MODI CHUTIA	MAJID
432	612	KARABI BAILUNG	BISWAJIT BAILUNG
433	615	MANJIT BARUA	NUMAL BORUAH
434	616	CHIRONJIT GOGOI	POLA GOGOI
435	618	NOBIN NEOG	LANKE NEOG
436	619	TRIDIP KIRON MORAN	DHOMEN MORAN
437	621	MIYA KHERUWAR	TELAW KHERUWAR
438	622	RUPU URANG	DRUGA URANG
439	625	KAMINI NEOG	HIRSHEN NEOG

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Asstt. Deputy Commissioner
TINSUKIA

Fishery Field Asst.
HAPJAN DEV BLO

Circle Officer
Doomdooma Revenue Circle
Doomdooma

APPENDIX T

A BRIEF ACCOUNT ON THE TINSUKIA VISIT IN CONNECTION TO THE BLOWOUT INCIDENT AT BAGHJAAN,

BY THE ASLSA TEAM

IN PURSUANCE TO THE ORDER PASSED BY HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI.

SUBMITTED TO

THE COMMITTEE OF EXPERTS CONSTITUTED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI.

A BRIEF ACCOUNT WITH THE OBSERVATIONS MADE BY THE ASLSA TEAM ON THEIR VISIT TO THE BLOWOUT SITE AT BAGHJAAN

(18-09-2020 AND 19-09-2020)

A. Introduction :

Hon'ble National Green Tribunal, New Delhi vide order dated 06-08-2020 passed in connection with Original Application No. 43/2020(EZ) and Original Application No. 44/2020(EZ), directed Assam State Legal Services Authority, Assam (hereinafter referred to as ASLSA) to oversee the process of releasing interim compensation to the victims under three categories viz.,

(i) whose houses have been completely gutted by the fire;
(ii) whose houses have been severely damaged;
(iii) whose houses have been moderately/partially damaged or whose standing crops and horticulture have been partially damaged.

Hon'ble National Green Tribunal, New Delhi in the aforesaid order also directed that the compensation to victims of categories (ii) and (iii) will be subject to identification by the District Administration. ASLSA was requested to oversee the process.

B. Meeting With Deputy Commissioner And Representatives Of Victims :

In pursuance of such request, apart from holding video conference and calling for report from DLSA, Tinsukia, a team of ASLSA comprising of Member Secretary and Deputy Secretary, ASLSA made a visit to Tinsukia for better appreciation of the facts. During the visit, the team along with District and Sessions Judge and Chairman, Secretary of the DLSA and Secretary of Tinsukia Bar Association met the Deputy Commissioner of Tinsukia as well as the representatives of the victims. A meeting with the office bearers of Nilonjyoti

Sanga, who represented the victims, was held. The team also visited the blowout site and a relief camp, constructed near the site.

During the visit, the Deputy Commissioner stated that as per direction of the Hon'ble National Green Tribunal, New Delhi, the interim compensation of Rs 25 Lakhs (each) was already disbursed to the 12 families identified under category (i).

As regard the interim compensation to the victims of category (ii) and (iii) although OIL provided a sum of Rs 19 Crore for disbursement of the interim compensation, the money was kept on hold for such victims. The Deputy Commissioner explained the reasons that in the consequence of the agitation of the villagers of Baghjaan and intervention of some local organisations, the victims identified under category (ii) and (iii) were not willing to accept the interim compensation granted. Following the agitation and demands placed by the villagers of Baghjaan as well as some local organisations, a fresh survey was underway to prepare a fresh list (within a very short period) of victims keeping in view the demands made for categorizing the victims only under two category instead of three. We were told by the Deputy Commissioner that if the Hon'ble National Green Tribunal approves the new list so prepared, then the amount provided by OIL would not suffice to meet the needs and thus it might pose a complex situation for disbursement of the interim compensation as the feature of categorisation of the victims would be changed drastically. So to prevent such complexity, the interim compensation for category (ii) and (iii) has been put on hold.

C. **Dissent Of The Representatives Of Victims** :

The office bearers of Milanjyoti Sangha expressed their dissent over the existing scheme for categorizing the victims under three categories. Their main grievance was that there should be two categories instead of three. According to them, the sufferings of the villagers who are kept under Category (i)

presently are the same with the Category (i). Therefore, they should be included in Category (i) instead of Category (ii). Further, for similar reasons, the villagers who are presently identified under Category (iii) should be kept under Category (ii).

The other demands/grievances of the villagers (agitators):

- There is a road at a distance of 30 metre from the site of blow out which has been sealed by the District Administration. The said road needs to be either opened or an alternative road be provided for the residents of Baghjaan Gaon as sealing the road has caused immense hardship to them for reaching Tinsukia and thereby not only hitting their livelihood but also causing inconvenience to meet the medical emergency situations of the residents.
- There are 27 drilling areas in the Baghjaan Gaon causing sound, water and air pollution apart from frequent tremors.
- Hazardous gases emerged from the blowout site has caused immense impact on the area.
- Water used to douse the blowout fire, combined with the condensate from the well got spread in the nearby areas and thus made the soil polluted, resulting unsuitable for cultivation.
- As OIL has not constructed any reservoir for the condensate, the same is seeping into the low lying areas.
- The cattle's are dying as they feed on the polluted vegetation and drink polluted water.
- Maguri beel is severely affected as the water with condensate oil from the blowout site has made its way into the water body, destroying its ecology and affecting the livelihood of the local fishermen.
- Gangetic dolphin have died due to the polluted water of the beel.
- There are instances of skin diseases.
- Continuous burning of gas has caused low pressure and resulted heavy rainfall in the area.

- Betel nut trees, Banana trees and Jack fruit trees have been completely destroyed.
- Flora and fauna of the area has been affected immensely
- Still born in case of cattle is on the rise.
- The list prepared by the Circle office does not include the names of all the victims.
- Broken condition of the Doomdomma bridge is causing communication hurdle too.
- The houses which are though not burnt, have lost its strength and longevity due to the effect of the fire, making them unsuitable for residing.
- **Insisting for Mathematical calculations based on distance as the basis of classification of the victims.**

D. Observation Of ASLSA Team On Site Visit:

1. FIRE : The fire (Gas) was still burning.
2. AIR : It was felt that the surrounding air was hot and the heat could be felt even while inside the car with A/C turned on within a distance of about 200 meters.
3. SOUND : Very high and severe constant sound was being generated from the blowout site which could be heard for a distance of about 500 meters, putting people within the vicinity in constant fright and trauma coupled with anxiety.
4. TREMORS : Light tremors could be felt during the visit. The tremors also traumatised the people in the vicinity.
5. PROPERTY : There was visible destruction to the immovable and movable properties near the blowout site which extended from the site upto a considerable area. The houses, in close proximity to the blowout site, were burnt severely. Certain houses though were found not to be completely

gutted yet the walls bore the signs of fire as they had the black marks of smoke.

Reportedly, the loss of property in the damaged houses of the people, in particular, in the houses of the 12 already identified families, whose houses were completely gutted were yet to be estimated.

6. WATER BODIES : The water bodies had thick blackish mucky water which had condensate residues and oil mixed with it. The nearby as well as the water bodies at some distance had water which appeared thick in density and not at all suitable for use for any purpose including drinking.
7. VEGETATION : The vegetation in the nearby area was burnt in the fire. The betel nut trees near the site were completely gutted. Likewise was the fate of the nearby paddy field, the courtyard of people and anything which was in it. Due to the subsequent flood followed by rains, in some of the areas grass grew back along with some other wild vegetation.
8. HEALTH : The residents residing in the relief camps and also in the vicinity of the blowout site requires periodic health check up to meet their health requirement for living in the prevalent conditions caused due to the blowout. Also there is requirement of services of clinical psychologist and counsellors for all round well-being of the victims.
9. MISCELLENEOUS :
    a. Interim Compensation as granted has already been disbursed to the 12 families identified in respect of Category (i). The rest are not accepting, as they want to be included in higher categories. A local organisation is leading their agitation programme.
10. VIEWS AND COMMENTS OF THE TEAM:
    a. The criteria, for identification of victims, adopted by district administration is not clear to ASLSA.
    b. The suggestion made to ASLSA for categorisation in the scale of distance measurement from the blowout site does not appear to be a bad idea.
    c. The district administration is required to adopt such a strict and transparent measure in the process of identification of victims so that

it ensures not a single victim is left out as well as no undeserving person finds its way in the list of the victims so prepared.

Sri Nayan Shankar Baruah, AJS
Member Secretary,
Assam State Legal Services Authority, Guwahati.

Smti Tripti Ari, AJS
Deputy Secretary,
Assam State Legal Services Authority, Guwahati.

APPENDIX U

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::::::TINSUKIA
(CONFIDENTIAL BRANCH)

NO.TCA.3/2020/PT-I/840 Dated Tinsukia the 27th October' 2020

To

The Hon'ble Justice B.P. Katakey,
Chairman of the Committee of Experts
Constituted by the Hon'ble National Green Tribunal.
Guwahati-781004, Assam.

Sub : Submission of report of compensation thereof provided to the affected people due to Gas blowout/fire incident of Baghjan.

Ref : Telephonic discussion held with your honour.

Sir,

With reference to the subject and as discussed over telephone, I have the honour to inform you that the following initiative has been taken for the affected people of Baghjan from District Administration, Tinsukia in collaboration with Oil India Ltd. Duliajan as per the direction/order of Hon'ble NGT.

1. **FINANCIAL ASSISTANCE:-** In regards to financial assistance OIL has deposited an amount of Rs.36.9000 (Crore) to the Office of the undersigned till date for payment of compensation in various categories. As on date, Rs. 15.6575 (Crore) has been credited to the account of affected families in different categories. An expenditure statement is enclosed as Annexure-I showing the detail expenses till date for your kind information.
2. **CM SPECIAL PACKAGE :-** During the visit of Hon'ble Chief Minister of Assam to the Gas blowout/fire incident site and Baghajn gaon, he announced certain schemes for the affected people. The details of the schemes along with the proposal details is attached herewith as Annexure -II for your kind information.

3. **VOCATIONAL TRAINING :-** A proposal for short term vocational training for the youth of Baghjan Gas blowout/Fire affected area has been prepared by Principal of ITI, Tinsukia and submitted before undersigned on 20th October, 2020. In this connection a discussion was held on 22nd October,2020 with Oil India Ltd., Principal ITI and SP, Tinsukia where OIL has agreed to accept the proposal and entire programme will be sponsored by Oil India Ltd.

Duliajan. A copy of the proposal is attached herewith as Annexure-III for your kind information.

4. **PHYSIOLOGICAL COUNSELING** :- An NGO namely "VOLUNTARY ASSOCIATION FOR SOCIAL UPLIFTMENT" (VASU), Hatigaon, Guwahati has submitted a proposal for counseling with the victims of Gas Blow out/Fire and sound affected people of Baghjan by a team of physiologists lead by senior experienced person Dr. Bitopi Dutta. The budget cost of the proposal is Rs.5.00 Lakhs. The matter was also discussed with Oil India Ltd., in presence of SP, Tinsukia on 22nd October,2020 and OIL has agreed with the proposal. A copy of the proposal is attached herewith as Annexure-IV for your kind information.

All above reports are submitted herewith for favour of your kind information and perusal.

Enclosures:- As state above.

Yours faithfully,

(Diganta Saikia, ACS)
Deputy Commissioner
Tinsukia

EXPENDITURE STATEMENT : : BAGHINA GAS BLOWOUT/FIRE INCIDENT

Sl. No	Rate of Amount	No of beneficiaries	Total (*Crore)	Remarks
1	Rs.30,000/-	1484	4.4520	Beneficiaries after the gas Blowout who took shelter in Relief Camps(4 Relief Camps all under Doomdooma Revenue Circle)
2	Rs.25,000/-	560	1.40	Beneficiaries after the fire who took shelter in Relief Camps(6 Relief Camps all under Doomdooma Revenue Circle)
		637	1.5925	Beneficiaries after the Fire who took shelter in Relief Camp(Natun Rongagora gaon under Tinsukia Revenue Circle)
3	Rs.25,00,000/-	12	3.00	Totally burnt house
4	Rs.10,00,000/-	1	0.10	Death case
5	Rs.10,000/-	205	0.2050	Youth of Baghjan
6	Rs.30,000/-	570	1.7100	Second instalment for Baghjan
7	Rs. 2,00,000/-	1 (Adult)	0.0200	Next of kin of deceased person
8	Rs.1,00,000/-	1(Minor)	0.0100	
9	Rs.50,000/-	612	3.0600	House rent/food/medical etc. till fire is doused.
		Total	**15.6575**	

Total fund received from OIL till date = Rs.36.9000 (Crore)

Balance amount in hand = Rs. 21.2425 (Crore)

Note:

1. After the discussion held on 28/09/2020 between OIL and Representatives from Barekuri gaon OIL has agreed to pay an amount of Rs.15,000/- per family of Barekuri within the range of 5.00 Km from the fire incident site and Rs.10,000/- per family of Barekuri beyond 5Km range.
2. After the discussion held on 01/10/2020 between representatives of Natun rangagora gaon and OIL has agreed to pay a sum of Rs 50,000/- per month will be paid to each affected family of the area which includes the amount as rented accommodation @ Rs.25,000/- per month till the fire is doused and One Time Compensation @ Rs.25,000/- per family.

ANNEXURE - II

STATUS REPORT IN CONNECTION TO BAGHJAN BLOWOUT

SL. NO	SECTOR/ CONCERNED DEPTT.	SCHEME	PROPOSALS SUBMITTED BY	LETTER NOS./DATE FROM CONCERNED DEPTT.	LETTER NOS./ DATE SUBMITTED TO GOVT. BY DC, TINSUKIA	REMINDER LETTER NOS./DATE SUBMITTED TO GOVT. BY DC, TINSUKIA	REMARKS
1	ASRLM	1.Submission of 8 nos. of affected Village Organizations Vulnerability Reduction Fund proposal in respect of Hapjan & Guijan Dev. Block 2.Submission of the 107 nos. of affected SHGs Community Investment Fund Proposals of Hapjan & Guijan Dev. Block	District Project Manager, ASRLM, Tinsukia	ASRLM/DMMU/TSK/VRF/2017-18/79/8310 dated 18.06.2020 ASRLM/DMMU/TSK/VRF/2017-18/79/8310 dated 18.06.2020	- -	TPL.26/dev.Baghjan/2020-21/ dated 16.10.2020	
2	HEALTH	Submission of proposal with plan & estimate for establishment of Model Hospital at Baghjan, Tinsukia	Jt. DHS, Tinsukia	-	DHS/TSK/OFFICE ORDER/6414 dated 30.06.2020	TPL.26/Dev.Baghjan/2020-21 Dated 16.10.2020	
3	VETERINARY	Submission of plan & Estimate for Construction of Veterinary Dispensary at Dighaltarang, Tinsukia	Dist. A.H & VO, Tinsukia	-	TPL.26/316/2014/pt-I/216 Dated 30.06.2020	TPL.26/316/2014/pt-I/ Dated 16.10.2020	
4	EDUCATION	1.Submission of proposal for upgradation of Baghjan Dighaltarang High School to Higher secondary School 2.Submission of Estimates for school development work of Baghjan area	IS, Tinsukia District Circle, Tinsukia DEEO cum District Mission Co-ordinator	DPC/TDC/RMSA/New School/2014/33/1144 dated 02.07.2020 SSA/TSK/CW/Gen/2006-07/350/pt-IV/76 dated 19.06.2020	TPL.21/Edn/2020/42 Dated 06.07.2020 TPL.21/Edn/2020/41 Dated 03.07.2020	TPL.21/Edn/2020/ Dated 16.10.2020 TPL.21/Edn/2020/ Dated 16.10.2020	

5	PWD(R)	1.Submission of concept paper for construction & improvement of NH-37to Baghjan Gaon via Hatibat under Tinsukia, Doomdooma & Sadiya Territorial Road Division in Tinsukia district for the year 2020-21 (length=11.700km) 2.Submission of Project Concept paper for widening & strengthening of road from Gellapukhuri Tinali to Baghjan Tinali via Kaliapani under Tinsukia, Doomdooma & Sadiya Territorial Road Division in Tinsukia District for the year 2020-21 (Length=14.700 Km)	Executive Engineer, PWD, Tinsukia, Doomdooma & Sadiya Territorial Road Division in Tinsukia District	TSK/RR/TB/D-8/2017-18/3928 Dated 01.07.2020 (Submitted to Chief Engineer, PWD (R), Chandmari, Tinsukia) TSK/RR/TB/D-8/2017-18/3847 Dated 20.01.2020 (Submitted to Chief Engineer, PWD (R), Chandmari, Tinsukia)	-	TPL.26/Dev. Baghjan/2020-21 dated 16.10.2020	
6	WATER RESOURCE DEPTT.	Bank Protection at Baghjan and Dighaltarang area from the Erosion of river Brahmaputra	Executive Engineer, WR Deptt., Dibrugarh Division.	-	TRF.1/2020/134 dated 15.06.2020	TRF.1/2020 dated 16.10.2020	
7	TOURISM	Regarding Maguri Motapung Beel as Tourist destination, a joint inspection of the area will be conducted by District dministration, Tinsukia along with ATDC officials and the people/organizations.Accordingl y, a detailed project plan will b prepared and submitted to the Govt.	DFO, Dibrugarh Division, Dibrugarh	B/GC/87/OIL-Baghjan/2020/5040 dated 06.10.2020 (Submitted to DC, Tinsukia)	-	1.TCA.3/2020/PT-I/810 dated 06.10.2020 (Submitted to DFO, Dibrugarh) 2.TCA.3/2020/PT-I/808 dated 07.10.2020 (Submitted to the Chairman of Expert Committee, NGT)	

8	PHE	Proposal to cover the entire Baghjan area by a piped water supply scheme with functional Household tap connection (FHTC). The new proposal is a renovation of a scheme name Baghjan PWSS. The total household to be covered by FHTC is 1001 nos. and estimated amount is 1.2311 cr.s	EE(PHE),Tinsukia Division, Tinsukia	PHEE/TSK/TB-171/2020-21/1439 dated 13.08.2020	-	-	

OTHER DEVELOPMENT PROPOSAL FROM THIS OFFICE

SL. NO	SECTOR/ CONCERNED DEPTT.	SCHEME	PROPOSALS SUBMITTED BY	LETTER NOS./DATE FROM CONCERNED DEPTT.	LETTER NOS./ DATE SUBMITTED TO GOVT. BY DC, TINSUKIA	REMINDER LETTER NOS./DATE SUBMITTED TO GOVT. BY DC, TINSUKIA	REMARKS
1	SKILL DEVELOPMENT	Submission of proposed skill development programme for the development of people around Baghjan Village	1.Principal,Govt. ITI, Tinsukia 2. Mission Director, Assam Skill Development Mission 3. Principal,Govt. ITI, Tinsukia	ITI/TSK/Baghjan/2020/43 dated 18.06.2020 ITI/IMC/Baghjan/2020/2 dtd. 20.10.2020	TPL.64/Dev/L&E/2015/390 dated 09.07.2020 --	TPL.26/Dev.Baghjan/2020-21 dated 16.10.2020	- Letter submitted to RCE, OIL, Duliajan vide letter No. TRF.3/2017-19/PT-II dtd. 20.10.2020

2	HANDLOOM & TEXTILE	1.A Project Proposal for Baghjan rehabilitation through Handloom Weaving under Baghjan G.P, Doomdooma Revenue Circle 2. A Project Proposal for Gatang rehabilitation through Handloom Weaving under Gatang G.P, Doomdooma Revenue Circle	Supdt. Handloom & Textiles, Tinsukia	SHTT(G)39/2014-15/221 dated 06.07.2020	TPL/Misc(H&T)/2013/133 dated 03.08.2020	TPL.Misc(H&T)/2013 dated 16.10.2020	

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::::::::TINSUKIA DISTRICT
(DEVELOPMENT BRANCH)

No. TPL26/Dev.Baghjan/2020-21/ **Dated Tinsukia the 16th October, 2020**

To,

The State Mission Director,
Assam State Rural Livelihoods Mission,
Panjabari, Guwahati-37

Sub: Submission of the Community Investment Fund and Vulnerability Reduction Fund to the affected Self Help Groups (SHGs) under ASRLM.

Ref: *(1) SMD, ASRLM office letter No. ASRLM/BAGHJAN-SMIBCB/2005/2020-21/81/17941 dated 16.06.2020 and (2) District Project Manager, ASRLM, Tinsukia letter No. ASRLM/DMMU/TSK/VRF/2017-18/79/8310 dated 18.06.2020.*

Sir,

I have the honour to refer to the above letters regarding submission of proposals against Community Investment Fund (CIF) and Vulnerability Reduction Fund (VRF) to the affected Self Help Groups (SHGs) under ASRLM of Hapjan Block (Baghjan GP & Kordoiguri GP) and Guijan Block (Gottong GP) who were affected due to Baghjan Gas Blowout and Fire. The details of the proposals are –

Sl. No.	Proposal Type	Nos. of proposals submitted	Unit	Unit Cost (in Rs.)	Amount
1	Community Investment Fund	107	SHG	Rs. 25,000.00	Rs. 26,75,000.00
2	Vulnerability Reduction Fund	8	VO	Rs. 1,50,000.00	Rs. 12,00,000.00

As the same are special packages announced by the Hon'ble Chief Minister, Assam and the decision taken by the Chief Secretary to the Govt. of Assam in a meeting, for the affected Self Help Groups (SHGs) under Hapjan Block (Baghjan GP & Kordoiguri GP) and Guijan Block (Gottong GP).

In this regard, I would request you to take necessary action at the earliest and accord sanction of fund for the same.

This is for favour of your kind information and necessary action.

Yours faithfully,

Deputy Commissioner
Tinsukia

Memo No.TPL26/Dev.Baghjan/2020-21/ -A- Dated Tinsukia the 16th October, 2020

Copy to:

1. The Special Commissioner to the Hon'ble Chief Minister, Assam, for kind appraisal.
2. The District Project Manager, ASRLM, Tinsukia, for information and necessary action.
3. The Block Project Managers, Hapjan & Guijan BMMUs, ASRLM, for information.

Deputy Commissioner
Tinsukia

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::::::::TINSUKIA DISTRICT
(HEALTH BRANCH)

No. TPL26/Dev.Baghjan/2020-21/ **Dated Tinsukia the 16th October, 2020**

To,

The Mission Director,
Saikia Complex, Christian Basti,
NHM, Assam.

Sub: Regarding submission of proposal with plan and estimate for establishment of Model hospital at Baghjan, Tinsukia.

Ref: *(1) Letter No.NHM-40019/2/2019-SPM-NHM/7547 dated 25.06.2020 & (2) This office letter No. DHS/TSK/OFFICE ORDER/6474 dated 30.06.2020.*

Sir,

With reference to the subject cited above and the letters under reference, I have the honour to state that the Hon'ble Chief Minister Assam had announced an economic package for development of Baghjan area. 1[one] no. of plan and estimate along with the feasibility report for setting up of a 30 (thirty) bedded Model Hospital including the residential quarters at Baghjan NC Village of Tinsukia district was forwarded by the then Deputy Commissioner, Tinsukia.

In this regard, I would like to request you to take necessary action at the earliest convenience.

Submitted for favour of your kind information and necessary action.

Yours faithfully,

Deputy Commissioner
Tinsukia

Memo No. TPL26/Dev.Baghjan/2020-21/ -A- Dated Tinsukia the 16th October, 2020

Copy to:

1. The Special Commissioner to the Hon'ble Chief Minister, Assam, for kind appraisal.
2. The Executive Director, NHM, Assam, for favour of information and necessary action.
3. The Addl. Deputy Commissioner (Health), for favour of information.
4. The Jt. Director of Health Services, Tinsukia, for favour of kind information

Deputy Commissioner
Tinsukia

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::::::::TINSUKIA DISTRICT
(DEVELOPMENT BRANCH)

No. TPL.316/2014/pt-I/ Dated Tinsukia the 16th October, 2020

To,

The Secretary to the Govt. of Assam,
Animal Husbandry & Veterinary Department,
Dispur, Guwahati-6

Sub: Regarding submission of plan & estimate for construction of Veterinary Dispensary at Dighaltarang, Tinsukia.

Ref: *(1) District A.H & VO, Tinsukia letter No. DVOT/Baghjan/2020-21/568 dated 20.06.2020.*
(2) This office letter No. TPL.316/2014/pt-I/216 dated 30.06.2020.

Sir,

With reference to the subject cited above and the letters under reference, I have the honour to state that the Hon'ble Chief Minister, Assam had announced an economic package for development of Baghjan area which also includes construction of Veterinary Dispensary Complex at Dighaltarang. 1(one) proposal was forwarded by the then Deputy Commissioner, Tinsukia –

1. **Estimate for construction of Veterinary Dispensary Complex with 1 (one) Dispensary Building (Assam Type), 1 (one) VAS Quarter (Assam Type), 1 (one) VFA & Gr-IV Quarter (Two Storied RCC Building) with thick boundary wall ---- Rs. 114,93,000.00 only**

As the same is a special package announced by the Hon'ble Chief Minister, Assam, during his visit to Baghjan, I would like to request you kindly to take necessary action at the earliest convenience.

Submitted for favour of your kind information and necessary action.

Yours faithfully,

Deputy Commissioner
Tinsukia

Memo No. TPL.316/2014/pt-I/ -A- Dated Tinsukia the 16th October, 2020

Copy to:

1. The Special Commissioner to the Hon'ble Chief Minister, Assam, for kind appraisal.
2. The Chief Secretary to the Govt. of Assam, for favour of kind information.
3. The Addl. Chief secretary to the Govt. of Assam, Home & Political and Revenue Department, Ghy, for favour of kind information.
4. The Commissioner & Secretary to the Govt. of Assam, AH & Veterinary Department, Assam.
5. The Director, Animal Husbandary & Veterinary Department, Ghy-3, for kind information.

Deputy Commissioner
Tinsukia

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::::::::TINSUKIA DISTRICT
(EDUCATION BRANCH)

No. TPL.21/Edn/2020/ **Dated Tinsukia the 16th October, 2020**

To,

The Commissioner & Secretary to the Govt. of Assam,
Secondary Education Department,
Dispur, Guwahati-6

Sub: Submission of proposal for upgradation of Baghjan Dighaltarang High School to Higer Secondary School.

Ref: *(1) IS Tinsukia letter No. DPC/TDC/RMSA/New School/2014/33/1144 dated 02.07.2020 and (2) This office letter No. TPL.21/Edn/2020/ dated 03.07.2020.*

Sir,

With reference to the above and the letters under reference, I have the honour to state that the Hon'ble Chief Minister Assam had announced an economic package for development of Baghjan area. 1(one) proposal was forwarded by the then Deputy Commissioner, Tinsukia –

1. **Up-gradation of Baghjan Dighal Tarang High School to Higher Secondary School.**

As the same is a special package announced by the Hon'ble Chief Minister, Assam, during his visit to Baghjan, I would like to request you kindly to take necessary action at the earliest convenience.

Submitted for favour of your kind information and necessary action.

Yours faithfully,

Deputy Commissioner
Tinsukia

Memo No. TPL.21/Edn/2020/ -A- **Dated Tinsukia the 16th October, 2020**

Copy to:

1. The Special Commissioner to the Hon'ble Chief Minister, Assam, for kind appraisal.
2. The Director, Secondary Education Department, Assam, Kahilipara, Guwahati-19, for information and necessary action.
3. The Mission Director, RMSA, Assam, Kahilipara, Ghy-19, for information.
4. The Inspector of Schools, Tinsukia District Circle, Tinsukia, for kind information

Deputy Commissioner
Tinsukia

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::::::::TINSUKIA DISTRICT
(EDUCATION BRANCH)

No. TPL.21/Edn/2020/ **Dated Tinsukia the 16th October, 2020**

To,

The Commissioner & Secretary to the Govt. of Assam,
Elementary Education Department,
Dispur, Guwahati-6

Sub: Regarding submission of Estimates for School Development work of Baghjan area.

Ref: (1) SSA/TSK/CW/Gen/2006-07/350/Pt-IV/76 dated 19.06.2020 & (2) This office letter No. TPL.21/Edn/2020/42 dated 06.07.2020.

Sir,

With reference to the above and the letters under reference, I have the honour to state that the Hon'ble Chief Minister Assam had announced an economic package for development of Baghjan area. 5(five) nos. of estimates of renovation which includes the construction of boundary wall, repairing of toilet, installation of running water system, etc.. of the below mentioned schools for School Development Work was forwarded by the then Deputy Commissioner, Tinsukia –

1. Dighal Tarang Gate Line LP School
2. 1 No. Baghjan Gaon LP School
3. Baghjan Gaon LP School
4. Dighal Tarang LP School and
5. Kaliyapani Sastriji LP School

The above estimates have been prepared and submitted by District Elementary Education Officer cum District Mission Co-ordinator, Tinsukia, as the same are special packages announced by the Hon'ble Chief Minister Assam, during his visit to Baghjan.

In this regard, I would like to request you to take necessary action at the earliest convenience.

Submitted for favour of your kind information and necessary action.

Yours faithfully,

Deputy Commissioner
Tinsukia

Memo No. TPL.21/Edn/2020/ **-A-** **Dated Tinsukia the 16th October, 2020**

Copy to:

1. The Special Commissioner to the Hon'ble Chief Minister, Assam, for kind appraisal.
2. The Director, Elementary Education Department, Assam, Kahilipara, Guwahati-19, for information and necessary action.
3. The Mission Director, Axom Sarba Siksha Mission, Assam, Kahilipara, Ghy-19, for information.
4. The District Elementary Education Officer cum District Mission Co-ordinator, Tinsukia, for kind information

Deputy Commissioner
Tinsukia

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::::::::TINSUKIA DISTRICT
(DEVELOPMENT BRANCH)

No. TPL26/Dev.Baghjan/2020-21/ **Dated Tinsukia the 16th October, 2020**

To,

The Chief Engineer
P.W.D (Roads) Department,
Chandmari, Guwahati -6

Sub: Submission of concept papers for roads from (1) Gellapukhuri Tinali to Baghjan Tinali via Kaliapani under Tinsukia, Doomdooma and Sadiya Territorial Road Division in Tinsukia district 2020-221 (Length 14.70km).
(2) Improvement of HN-37 to Baghjan Gaon via Hatibat under Tinsukia, Doomdooma and Sadiya Territorial Division in Tinsukia District for 2020-21(length 11.70km).

Ref: *This office letter No. (1) TSK/RRT/TB/D-8/2017-18/3847 dated 20.01.2020 and (2) TSK/RR/TB/D-8/2017-18/3928 dated 01.07.2020.*

Sir,

With reference to the above, I have the honour to state that the Executive Engineer of the respective PWD (Roads) Division as stated herein, have submitted concept papers to your good office with intimation to the undersigned. As the projects were discussed and announced during the visit of Hon'ble Chief Minister, Assam, at Baghjan.

In this regard, I would request you to allow the Executive Engineer of the Division to submit the proposals/estimates and other related documents to take up the matter with right comment.

This is for favour of you kind information and necessary action.

Yours faithfully,

Deputy Commissioner
Tinsukia

Memo No. TPL26/Dev.Baghjan/2020-21/ -A- Dated Tinsukia the 16th October, 2020

Copy to:

1. The Special Commissioner to the Hon'ble Chief Minister, Assam, for kind appraisal.
2. The Executive Engineer, PWD (Roads), Tinsukia, Doomdooma and Sadiya Territorial Road Division, for kind information and necessary action.

Deputy Commissioner
Tinsukia

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::::::TINSUKIA DISTRICT
(RELIEF & D.M. BRANCH)

No.TRF.1/2020/ Dated Tinsukia the 16th October, 2020

To,

The Chief Engineer
Water Resource Department,
Chandmari, Guwahati

Sub: Estimate under SDRF for the year 2020-21.

Ref: This office earlier letter No. TRF.1/2020/134 dated 15.06.2020.

Sir,

I have the honour to refer to the above letter regarding the submission of 2(two) nos. of estimates for sanction and taking up the works under SDRF for taking up the anti-erosion measures at Baghjan/Gariating area where erosion is taking place:

Sl. No.	Name of LAC	Name of Revenue Circle	Name of SDRF Proposal	Approx. cost for repairing (in Rs.)
1	Doomdooma	Doomdooma Revenue Circle	Bank Protection at Baghjan and Dighaltarang area from the erosion of river Brahmaputra (Annata Nallah)	Rs. 26,92,00,000.00
2	Doomdooma	Doomdooma Revenue Circle	Immediate measures to restore the flood damages of river Brahmaputra (Ananta Nallah) along the L/B at Gariating Gaon under SDRF for 2020-21 (Part-A)	Rs. 99,42,000.00

The above schemes have already been approved in the DDMA meeting held on 15.06.2020.

As the same are special packages announced by the Hon'ble Chief Minister, Assam, for the affected people at Baghjan, I would request you kindly to accord permission to the Superintending Engineer, Dibrugarh W.R. Division, Dibrugarh, to prepare the estimates/proposals accordingly and take necessary action at the earliest convenience.

This is for kind information and necessary action.

Yours faithfully,

Deputy Commissioner
Tinsukia

Memo No.TRF.1/2020/ -A- Dated Tinsukia the 16th October, 2020

Copy to:

1. The Special Commissioner to the Hon'ble Chief Minister, Assam, for kind appraisal.
2. The Superintending Engineering, Dibrugarh W.R Division, Dibrugarh, for kind information with a request to take up the matter for immediate necessary action.

Deputy Commissioner
Tinsukia

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::::::TINSUKIA
(CONFIDENTIAL BRANCH)

NO.TCA.3/2020/PT-I/810 Dated Tinsukia the 6th October' 2020

To

The Divisional Forest Officer
Dibrugarh.

Sub : Submission of assessment/survey report on Biodiversity impact of Maguri Motapung beel after the fire incident of Well No.5 of Baghjan.

Ref : (i)Our telephonic discussion of dated. 06/10/2020

(ii)Your letter No. B/GC/87/OIL-Baghjan/2020/3205-206d dtd.19/06/2020.

Sir,

With reference to the above, I would like to state that , Hon'ble Justice BP Katakey, Chairman of Committee of Experts constituted by Hon'ble NGT has directed the undersigned to submit a report on Biodiversity impact of Maguri-Motapung beel after the fire incident of Well No.5 of Baghjan.

I would request you to provide the report at the earliest possible convenience for onward submission as stated.

This is for kind information and necessary action.

Yours faithfully,

(Diganta Saikia/ACS)
Deputy Commissioner
Tinsukia

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::::TINSUKIA
(CONFIDENTIAL BRANCH)

NO.TCA.3/2020/PT-1/808 Dated Tinsukia the 7th October' 2020

To

The Hon'ble Justice B.P. Katakey,
Chairman of the Committee of Experts
Constituted by the Hon'ble National Green Tribunal
Guwahati-781004, Assam.

Sub : Regarding submission of assessment /survey report on Biodiversity impact of Maguri-Motapung beel after the fire incident of Well. No.5 of Baghjan.

Ref : Our telephonic discussion of dtd. 07/10/2020.

Sir,

In reference to the subject cited above and our telephonic discussion, I have the honour to inform you that after the fire incident at Baghjan Well No.5, the Government of Assam in the Environment & Forest Department had issued a Notification vide No. FRW.06/2020/1 Dtd.12/06/2020 instituting a One Man Enquiry Committee headed by Sri MK Yadav, IFS Addl. Principal Chief Conservator of Forest, Wildlife & Chief Wild Life Warden, Assam to asses the damages to wildlife, bio-diversity, water and air quality.

As per direction of One Man Enquiry Committee to assess the damage of the ecology, Divisional Forest Officer, Dibrugarh had engaged different individuals and organization to conduct impact assessment on Bio-diversity water contamination on water body of Maguri-Motapung beel.

Accordingly Dr. Deboshree Gogoi, Assistant Professor, Department of Commerce, Digboi College and Dr. Ranjita Bania, Fisheries Biologists of Head Aquaculture, Wetland & Livelihood Division, JEEVA, SURAKHA, Sivasagar has submitted their detailed report along with photographs.

The aforesaid reports along with all enclosures received from Divisional Forest Officer, Dibrugarh vide letter No. B/GC/87/OIL-Baghjan/2020/5040 Dtd.06/10/2020 is forwarded herewith for favour of your kind information.

Enclo: As stated above.

Yours faithfully,

(Diganta Saikia, ACS)
Deputy Commissioner
Tinsukia

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::::::TINSUKIA DISTRICT
(DEVELOPMENT BRANCH)

No. TPL26/Dev. Baghjan/2020-21/ **Dated Tinsukia the 16th October, 2020**

To,

The Commissioner & Secretary to the Govt. of Assam,
Assam Skill, Employment & Entrepreneurship Deptt.,
Dispur, Assam

Sub: Proposal for Skill Development for Baghjan rural people.

Ref: This Office earlier letter No.TPL.64/Dev/L&E/2015/390 dated 9th July, 2020.

Sir,

With reference to the above, I have the honour to state that the Hon'ble Chief Minister, Assam had announced a special economic package for development of Baghjan affected people for their economic upliftment. 2(two) proposals were forwarded by the then Deputy Commissioner, Tinsukia-

1. **Principal, Govt. Industrial Training Institute, Tinsukia, Assam.**
2. **Mission Director, Assam Skill Development Mission.**

Regarding proposal no. 2 (Mission Director, Assam Skill Development Mission).

Mission Director, Skill Development Mission to the Hon'ble Chief Minister Office, Assam.

As the announcement were made by Hon'ble Chief Minister, Assam, during his visit to Baghjan, I would request you to kindly take up the matter with the concerned department for taking further necessary action at your earliest convenience.

Submitted for favour of your kind information and necessary action.

Yours faithfully,

Deputy Commissioner
Tinsukia

Memo No. TPL26/Dev. Baghjan/2020-21/ -A- **Dated Tinsukia the 16th October, 2020**

Copy to:

1. The Special Commissioner to the Hon'ble Chief Minister, Assam, for kind appraisal.
2. The Commissioner, Upper Assam Division, for favour of kind information.
3. The Mission Director, Assam, Skill Development, for kind information and necessary action.
4. The Resident Chief Executive, Oil India Limited, Duliajan, for information and necessary action.

Deputy Commissioner
Tinsukia

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::::::::TINSUKIA DISTRICT
(DEVELOPMENT BRANCH)

No. TPL.Misc (H&T)/2013/ **Dated Tinsukia the 16th October, 2020**

To,

The Director,
Handloom & Textile Depatment, Assam
Ambari, Guwahati-1

Sub: Regarding submission of project proposal on Handloom & Textile sector for rehabilitation of people affected in Baghjan & Gatang area due to Gas blowout and gas leakage.

Ref: *(1) Supdt. Handloom & Textile, Tinsukia letter No. SHTT(G) 39/2014-15/221 dated 06.07.2020.*
(2) This office letter No. TPL/Misc(H&T)/2013/133 dated 03.08.2020.

Sir,

With reference to the subject cited above and the letters under reference, I have the honour to state that the Hon'ble Chief Minister, Assam had announced an economic package for development of Baghjan area which special initiative for effective socio-economic development of that area.

In this regard, 2 (two) proposals were forwarded by the then Deputy Commissioner, Tinsukia –

1. **A Project Proposal for Baghjan Rehabilitation through Handloom Weaving under Gatang G.P., Tinsukia Revenue Circle, Tinsukia, Assam ---- Rs. 24.50 L (Rupees Twenty Four Lakhs and Fifty Thousand) only.**
2. **A Project Proposal for Baghjan Rehabilitation through Handloom Weaving under Baghjan G.P., Doodmooma Revenue Circle, Doomdooma, Assam ---- Rs. 98.50 L (Rupees Ninety Eight Lakhs and Fifty Thousand) only.**

As the same is a special package announced by the Hon'ble Chief Minister, Assam, during his visit to Baghjan, I would like to request you kindly to take necessary action at the earliest convenience.

Submitted for favour of your kind information and necessary action.

Yours faithfully,

Deputy Commissioner
Tinsukia

Memo No. TPL.Misc (H&T)/2013/ -A- **Dated Tinsukia the 16th October, 2020**

Copy to:

1. The Special Commissioner to the Hon'ble Chief Minister, Assam, for kind appraisal.
2. The Chief Secretary to the Govt. of Assam, for favour of kind information.
3. The Addl. Chief secretary to the Govt. of Assam, Home & Political and Revenue Department, Ghy, for favour of kind information.
4. The Commissiuner, Upper Assam Division, Jorhat, for favour of kind information.

Deputy Commissioner

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::::::TINSUKIA DISTRICT
(RELIEF & DM BRANCH)

No. TRF.3/2017-19/PT-II/ **Dated Tinsukia the 20th October, 2020**

To,

The Resident Chief Executive
Oil India Limited, Duliajan

Sub: Regarding short term vocational training for the Youth of Baghjan Blowout/Fire affected area.

Sir,

With reference to the subject cited above, please find the enclosed herewith the proposal received from Office of the IMC of ITI-Tinsukia regarding short term vocational training for the Youth of the Baghjan Blowout/Fire affected area.

This is for favour of your information and necessary action.

Enclo.: As stated above

Yours faithfully,

Addl. Deputy Commissioner(Relief)
Tinsukia

Memo No. TRF.3/2017-19/PT-II/ **Dated Tinsukia the 20th October, 2020**

Copy to:

1. The Principal/Member Secretary, IMC of Industrial Training Institute (ITI), Tinsukia, for information.
2. CA to DC Tinsukia for kind appraisal of the Deputy Commissioner, Tinsukia

Addl. Deputy Commissioner(Relief)
Tinsukia

OFFICE OF THE IMC OF ITI-TINSUKIA
INSTITUTE MANAGEMENT COMMITTEE

(Unique Code-1396AS07080027)
AT-THE OFFICE PREMISES OF GOVT. ITI-TINSUKIA, P.O.-BORGURI-786126, TINSUKIA, ASSAM
(Registered under Societies Registration Act XXI of 1860 No. RS/TSK/244/B/08 of 2008)
E-Mail- iti_tinsukia@rediffmail.com

No.ITI/TSK/IMC/Baghjan/2020/02 Dated-Tinsukia, 20/10/2020

To,

The Deputy Commissioner
Tinsukia, Assam

Sub- Short term Vocational Training for the Youth of the Baghjan Oil burn affected area.

Ref- Telephonic discussion on 15/10/2020

Sir,

With reference to the subject cited above, I have the honour to submit here with a proposal for Baghjan Oil affected area for two weeks Vocational Skill Training course for the Youth of baghjan Oil affected area sponsored by OIL India Ltd, Duliajan, the course will be conduct by the IMC OF ITI Tinsukia through the District Administration.

This is for your kind information and necessary action.

Yours faithfully,

Principal/Member Secretary
IMC of ITI TINSUKIA
TINSUKIA

OFFICE OF THE IMC OF ITI-TINSUKIA
INSTITUTE MANAGEMENT COMMITTEE

(Unique Code-1596A507080027)
AT-THE OFFICE PREMISES OF GOVT. ITI-TINSUKIA, P.O.-BORGURI-786126, TINSUKIA, ASSAM
(Registered under Societies Registration Act XXI of 1860 No. RS/TSK/244/B/08 of 2008)
E-Mail- iti_tinsukia@rediffmail.com

No.ITI/TSK/IMC/Baghjan/2020/01 Dated-Tinsukia, 20/10/2020

Propose scheme for conducting short term training course for youth of Baghjan Oil burn affected area sponsored by OIL India Ltd Duliajan through Institute Management Committee, Industrial Training Institute, Tinsukia

1) Name of the Scheme - Short term Vocational Training for Youth Of the Baghjan Oil burn affected area.
2) Aim and object of the scheme - Vocational short term training through the District Administration sponsored by OIL India Ltd.
3) Name of propose course - Short term course

Sl No.	Course Name	Duration	Intake Capacity	Qualification(Minimum)	Remarks
1	Basic Plumber	2 weeks	24	Class VIII passed	
2	Basic Welding Arc	2 weeks	24	Class VIII passed	
3	Basic Electrical	2 weeks	24	Class VIII passed	

(A) Recurring Expenditure

Sl No.	Designation	No. required	Fixed Honorarium	Remarks
1	Instructor (Plumbing)	01	Rs 15,000/-	
2	Instructor (Basic Welding Arc)	01	Rs 15,000/-	
3	Instructor (Basic Electrical)	01	Rs 15,000/-	
Total			Rs 45,000/-	

(B) Cost of Raw Materials & Hand tools

Sl No.	Name of Course	Approx Cost of raw materials	Cost of Hand tools	Total Cost	Remarks
1	Plumbing	Rs 40,000/-	Rs 30,000/-	Rs 70,000/-	
2	Basic Welding	Rs 40,000/-	Rs 30,000/-	Rs 70,000/-	
3	Basic Electrical	Rs 50,000/-	Rs 30,000/-	Rs 80,000/-	
Total				Rs 2,20,000/-	

(C) Cost of Refreshment
Total Cost @Rs 250/- x 80 x 15 days = Rs 3,00,000/-

(D) Miscellaneous Expenditure= Rs 50,000/- (Rupees Fifty Thousand only)

Total Expenditure =Rs (45,000 + 2,20,000 + 3,00,000 + 50,000)
= Rs 6,15,000/- approx for 72 trainees.
Rupees (Six Lakhs Fifteen Thousand) only

The above short term course has been prepared for Vocational Skill Training for Baghjan Oil burn affected youth people through the Institute Management Committee ITI Tinsukia. The course certification may be provided by Principal/Member Secretary, IMC OF ITI TINSUKIA. The above cost for training, raw materials, tools & equipments etc will be funded for the eligible youth of the Oil burn area by the OIL India Ltd. through the District Administration.

Yours faithfully,

Principal/Member Secretary
IMC of ITI, Tinsukia

Memo No.ITI/TSK/IMC/Baghjan/2020/01(A) Dated-Tinsukia, 20/10/2020

1) The Director, DE&CT, Assam ---for kind information and necessary approval for the above short term course.

Principal/Member Secretary
IMC of ITI, Tinsukia

Voluntary Association for Social Upliftment (VASU)
Regd No. RS/KAM/240/Q/83 of 2003-2004

ANNEXURE-I

Ref: VASU/KAM/860/2020-21 dt. 01-10-2020

To,

The Deputy Commissioner,
Tinsukia District,
Assam.

Sub: Counselling for the victims of Baghjan fire.

Sir,

This is in reference to our meeting at your office chamber on the 25th of September 2020. I am enclosing the project proposal with budget of Rs.5 lakhs (five lakhs only) for the counselling of the victims in the Baghjan fire.

We have a team of physiologists lead by a senior experienced person, Dr. Bitopi Dutta. Her CV enclosed herewith. We also have staff members who are ready to be deployed on site. If the project is sanctioned, we are more than capable of delivering good results. During the process of counselling, we shall make proper assessments about what livelihood opportunities would be best suited for them. We will submit this report to you.

We will be highly obliged if you will kindly sanction the project to our NGO Voluntary Association for Social Upliftment (VASU).

NGO documents enclosed.

Thanking you, With regards,

Sincerely Yours

Shahnaz Parbin

President
(Shahnaz Parbin) Voluntary Association for Social Upliftment

President, VASU

B-602, Subham Enclave, Lakhimi Nagar Path, Hatigaon, Guwahati - 781038, Assam, India
Phone : +91 361 2234860, +91 94351 47695, +91 88129 47695 e-mail : ngo.vasu@gmail.com

ANNEXURE D

Item No. 1 Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

(By Video Conferencing)

Original Application No. 43/2020(EZ)

Bonani Kakkar Applicant

Versus

Oil India Limited & Ors. Respondent(s)

Date of hearing: 15.02.2021
Date of uploading the order: 19.02.2021

CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER

ORDER

1. **The issue** for consideration in these matters is the remedial steps for restoration of the environment and compensation to the victims on account of damage resulting from the incident of **oil blowout** on 27.05.2020 from the oil well belonging to the Oil India Limited (OIL) which released huge amount of toxic gases and, other consequential events, including fire incident 09.06.2020 that followed, at Baghjan in Tinsukia District of Assam. The fire was finally put off on 15.11.2020, after almost six months and well killing operations were successfully completed on 03.12.2020, after six months, as per version of the OIL filed before this Tribunal on 16.12.2020. Adverse impact of the incident on human beings and environment was large. **As per affidavit dated 27.07.2020 filed by the OIL, more than 9000 persons were displaced and sheltered in 12 relief camps, (with 750 persons in each), 10 camps immediately after 27.05.2020 incident and 02 camps added after 09.06.2020 incident. As on 22.07.2020, 07 camps were still continuing with 5758**

occupants. 3000 affected families were paid Rs. 30,000/- each as one-time compensation, apart from the compensation of Rs. 20 lakhs each to 11 families whose houses were burnt. A sum of Rs. 11.17 crores was spent on the relief camps as on 23.07.2020. According to the OIL, more than Rs. 151 crores was required towards operational cost for controlling the blowout. By a subsequent letter dated 02.12.2020, the OIL has accepted its liability to pay Rs. 68.05 cores further amount to 600 affected families (Rs. 15 lakhs each to 161 families where damage to the houses is total and Rs. 10 lakhs each to 439 families where damage to the houses is severe). OIL has proposed to the District Collector, Tinsukia that it will pay compensation of Rs. 50,000/- each to 612 families who have left the camp for rental, accommodation, food and other facilities, as stated in the report dated 10.12.2020 of the Committee appointed by this Tribunal (paras 4 and 5). A sum of Rs. 90.796 crore stands deposited by the OIL with the District Collector.

2. **The Tribunal considered the matter first on 24.06.2020** and noted the version of the applicants that blowout resulted in damage to bamboo groves, tea gardens, banana trees and betel nut trees in the area and also spread into the Dibru-Saikhowa National Park which, according to the Applicant, records over 40 mammals, 500 species of birds, 104 fish species, 105 butterfly species and 680 types of plants including a wide variety of rare orchids. The area harbours tiger, elephant, wild buffalo, leopard, hoolock gibbon, capped langur, slow loris, Gangetic dolphin, besides critically endangered bird species such as the Bengal Florican, White Winged Duck, Greater Adjutant stork, White rumped vulture, slender billed vulture as well as the rare and endemic Black-breasted parrotbill. The oil also spilled into the Dibru river causing a film of oil in

the river that passes through the Maguri-Motapung wetlands, an Important Bird and Biodiversity Area, and along the Dibru Saikhowa National Park. The Maguri-Motapung Wetland, located less than 10 km from Dibru-Saikhowa National Park, is a part of the Dibru-Saikhowa Biosphere Reserve (DSBR) and hosts some of the most vulnerable species of birds such as Swamp Francolin, Marsh Babbler, Greater Adjutant and Pallas's Fish-eagle, Red-headed Vulture and White-bellied Heron, and over 80 species of fish. River Dibru is a tributary of River Lohit which then forms river Brahmaputra in the lower reaches. Brahmaputra river system is also a home to Gangetic dolphins. As a result of the blowout, there was also a fire on 09.06.2020. The applicant has also stated that the blowout has left behind huge volumes of residue as gas condensate which is a mixture of chemical compounds that are toxic for land and vegetation and is a known carcinogen. The blowout is not only hazardous to the health of the people but also severely affect their livelihood whose occupation is mainly agriculture, fishing and animal rearing. **1610 families were displaced as a result of the gas leak**.

3. With a view to obtain an authentic independent version, while issuing notice to the OIL, **the Tribunal constituted eight-member Committee headed by a former Judge of Gauhati High Court with representatives from CPCB, CSIR, Guwahati University, State Bio-diversity Board, ONGCL, State PCB and the District Magistrate, Tinsukia District** with liberty to the Committee to co-opt any other expert or institution. The mandate of the Committee was **to ascertain the cause of the incident, persons responsible for the incident and for the failure to prevent the same, extent of damage to the human life, wildlife, Dibru-Saikhowa National Park (DSNP), the Maguri-Motapung Wetland (MMW), assessment of proposed compensation to the victims**

and for restitution of the property and the environment, remedial measures, including steps to prevent recurrence.

Other Recent Industrial accidents causing deaths/injuries/environment damage

4. The Tribunal has in the recent past come across several cases of industrial accidents[1], mostly on account of deficiency in following safety

---

[1]

i. Order dated 01.06.2020, relating to incident of gas leak dated 07.05.2020 in **LG Polymers India Pvt. Limited** at Vishakhapatnam, resulting in death of 11 persons and injuries to more than 100, apart from other damage (OA No. 73/2020, In re: Gas Leak at LG Polymers Chemical Plant in RR Venkatapuram Village Visakhapatnam in Andhra Pradesh);

ii. Order dated 03.02.2021, relating to incident dated 03.06.2020 in a chemical factory, **Yashyashvi Rasayan Pvt. Ltd**. at Dahej, District Bharuch, Gujarat resulting in deaths and injuries and other damage (OA No. 85/2020) (Earlier OA 22/2020) (WZ), Aryavart Foundation through its President vs. Yashyashvi Rasayan Pvt. Ltd. & Anr.);

iii. Orders dated 06.07.2020 and 22.12.2020, relating to incident dated 30.06.2020 on account of gas leakage at **Sainor Life Sciences** factory at Parawada in industrial area on the outskirts of Vishakhapatnam (OA No. 106/2020, News item published in the local daily "Economic Times" dated 30.06.2020 titled "Another Gas Leakage at Vizag Factory kills two, critically injures four…");

iv. Orders dated 08.07.2020 and 22.12.2020, dealing with the incident dated 01.07.2020 resulting in death of 6 person and injury to 17 due to blast of boiler in **M/s Neyveli Thermal Power Station** (NLCIL), Cuddalore (OA No. 108/2020, News item published in the "Indian Express" dated 01.07.2020 titled "Tamil Nadu Neyveli boiler blast: 6 dead, 17 injured") and;

v. Orders dated 23.07.2020 and 22.12.2020, in relation to incident of **fire engulfed the chemical plant** of **Visakha Solvents Ltd**, Vizag on 13.07.2020 at Ramky CETP Solvents building in Pharma City resulting in injuries (OA No. 134/2020, News item published on 13.07.2020 in the local daily named "India Today" titled "Massive fire engulf Vizag chemical plant, explosions heard, injuries reported").

vi. Order **dated 18.12.2020**, in relation to incident of **explosion in a plastic recycling factory at Sujapur in Malda on 1.12.2020** resulting in death of six persons, including two minors and serious injuries to four persons (OA No. 272/2020, News item published in the "Times of India" dated 20.11.2020 entitled "Six killed as blast tears through Malda Plastic recycling factory").

vii. Order dated **18.12.2020**, in relation to incident of **methane gas leak in a sugar factory** called Lokenete Bapurao Patil Agro Industries Ltd. in Mohol Taluka of Solapur District, Maharashtra on 21.11.2020 resulting in deaths and injuries and other damage (OA No. 274/2020, News item published in the "Indian Express" dated 23.11.2020 entitled "Maharashtra: Two Killed, eight injured in methane gas leak in sugar factory").

viii. Order dated 08.01.2021, in relation **to Gas Leak in Agro Company** (O.A No. 107/2020, In RE: News item published in the local daily "Indian Express Sunday Express" dated 28.06.2020 titled "Gas Leak in Agro Company Claims life of one")

ix. Order dated 18.01.2021, in relation to News item published in Navbharat Times dated 24.12.2020 titled "**Gas leaks in IFFCO Plant**, 2 Officers dead" (O.A No. 04/2020, In re : News item published in Navbharat Times dated 24.12.2020 titled "Gas leaks in IFFCO Plant, 2 Officers dead")

x. Order dated **11.02.2021**, in relation to accident of **toxic gas leak in Rourkela Steel Plant in Orissa**" (O.A. No. 09/2021, In re: News item published in The Indian Express dated 07.01.2021 titled "Four workers dead due to toxic gas leak in Rourkela Steel Plant")

xi. Order dated **16.02.2021**, in relation to accident of **Virudhunagar firecracker factory blast** (O.A. No. 44/2021, In re: News item published in The News Indian Express dated 12.02.2021 titled "At least 19 dead in Virudhunagar firecracker factory blast, more than 30 injured")

protocols. The Tribunal, after securing factual reports has directed payment of compensation to the victims and taking of steps for restoration of environment, safety audits of establishments and measures to prevent recurrence. The present matter is also being handled on same pattern to the extent applicable to the facts.

Preliminary report of the Committee dated 24.6.2020

5. In pursuance of order dated 24.6.2020, which was slightly modified vide order dated 2.7.2020, the Committee gave its interim report dated 24.07.2020 to the effect that **there was failure of following the Standard Operating Procedures (SOPs) in operating the Blow Out Preventer (BOP), without testing secondary safety barrier and lack of proper supervision of the contractor as well as of the Company. The Company had not obtained requisite consents nor complied with the EC conditions which called for remedial action.** The Committee suggested preventive measures to avoid similar incidents in the form of **isolation of hydro carbon bearing zone, placement of secondary safety barrier, placement of cement plug, proper cement slurry design and preparation of contingency plan**. Damage to the DSNP and MMW was required to be assessed by setting up multi-disciplinary teams. Same course was required to be adopted for restoration plans. The Committee recommended scale of interim compensation in three categories of Rs. 25 lakhs, Rs. 10 lakhs and Rs. 2.5 lakhs to persons whose houses were completely demolished, severely damaged and partially damaged respectively.

6. According to **version of the OIL in the form of objections filed on 05.08.2020**, the contractor to execute the Work Over Operations as per well programme was M/s John Energy Limited (JEL). Installation manager

was the link between OIL and JEL. The contractor was to control and the prevent fire blowout. **The contractor nippled down BOP before completion of WOC period of 48 hours and gave that information only when the well became active. JEL did not inform nippling down of BOP and did not shut the well for control**. **Thus, failure was of Contractor and not OIL**. The OIL engaged Environment Resource Management (ERM) to assess damage to the biodiversity. Other organizations hired for study of impact on blowout are: The Energy Research Institute (TERI), Assam Agricultural University, CSIR-North East Institute of Science and Technology and Indian Institute of Technology (IIT), Guwahati. **Thus, restoration work is being undertaken. It had secured requisite consents and complied with the statutory norms.** State PCB issued closure notice on 19.06.2020 which was withdrawn on 23.06.2020 after considering the stand of the OIL. **It has discharged its responsibility of compensating the victims and the environment by taking necessary remedial measures.**

7. We reproduce below the extracts from the preliminary report of the Committee dated 24.07.2020:

> ***"****Based on the preliminary assessment, the Committee has arrived the following preliminary findings, which are subject to further consideration by the Committee. In the interim, the Committee is also of the unanimous view that the well Baghjan-5 blowout and subsequent explosion has led to extensive damage to both the publicly owned resources including the Maguri-Motapung wetland, DSNP, the eco sensitive zone including the water bodies, air, wildlife and the natural resources surrounding it. Additionally, it has caused irreparable physical harm and damage to privately owned property of the survivors in the affected villages. The Committee therefore concludes the preliminary report with suggested interim measure including compensation for the affected families and individuals.*
>
> ***Preliminary Inferences***
>
> *I. The probable reasons of Well Baghjan-5 blowout and explosion are as under:*

a. *There was deficiency in understanding of the gravity of a critical operation like removal of BOP without having a confirmed and tested secondary safety barrier.*

b. *There was deficiency in proper planning of critical operations. There was a clear mismatch between planning and its execution at site and deviations from the Standard Operating Procedure.*

c. *There were serious deficiencies of proper level of supervision of critical operation at the well site both from the Contractor as well as from OIL.*

II. OIL did not have the mandatory Consent to Establish and Consent to Operate both under the Section 25 & 26 of the Water (Prevention & Control of Pollution) Act, 1974, under Section 21 of the Air (Prevention & Control of Pollution) Act and the Ruled framed thereunder, when it first started its drilling operations in Well Baghjan-5 in 2006.

III. On the day of the blowout of Well Baghjan-5 i.e. 27.05.2020 and subsequent explosion on 09.06.2020, OIL did not have the mandatory Consent to Establish and Consent to Operate both under Section 25 & 26 of the Water (Prevention & Control of Pollution) Act, 1974, under Section 21 of the Air (Prevention & Control of Pollution) Act and the Rules framed thereunder and/or the authorization Rule 6 of the Hazardous Waste (Management, Handling and Transboundary Movement) Rules, 2016.

VI. OIL, till date, does not have the required Consent to Establish and/or Consent to Operate to either carry our drilling and testing of hydrocarbons in Well Baghjan-5 under the DSNP Area, except for the years 2008-09, 2012-13, 2018-19, under Section 25 & 26 of the Water (Prevention & Control of Pollution) Act, 1974, under Section 21 of the Air (Prevention & Control of Pollution) Act and the Rules framed thereunder and/or the authorization required Rule 6 of the Hazardous Waste (Management, Handling and Transboundary Movement) Rules, 2016 which is in clear violation of the conditions stipulated in the Environmental Clearance dated 11.05.2020.

Preliminary Interim Measures

I. Immediate Preventive Measures to Avoid Similar Blowout and Explosions

(i) *It is pertinent to note that the handling of Gas wells is different than Oil wells. Therefore, it is necessary to have different SOP for Gas wells.*

(ii) *Isolation of any Hydrocarbon bearing Zone by a secondary barrier is critical and ought to be planned carefully. Such well situation cannot be relied upon only on Hydrostatic Head of well Fluid. There ought to be proper secondary safety barrier, which are tested both positively and negatively to check its integrity before attending any critical operation in the well like nipple down of BOP.*

(iii) *Placement of secondary safety barrier must be placed as near to the perforated zone and should not place anywhere in the well.*

(iv) *Placement of Cement Plug is to be always done in the vertical portion of Casing. If required to place Cement Plug in a deviated well, either a perforated Tubing/ Drill pipe shoe is to be used and the string ought to be rotated during placement of cement slurry by using swivel joint or use the swivel joint with Kelly of the Rig. After balancing the Plug, the string needs to be pulled out slowly and while breaking the joints, Rotary is to be used to break the joint which will help cement slurry to spill all around and also to fall smoothly from inside string.*

(v) *It is important to design Cement Slurry with water loss additive to control water loss from cement slurry to bare minimum during setting of cement. Retarder may also be added to get the desired thickening time. Compressive Strength of the designed slurry are to be tested at 12hours, 24 hours and 36 hours.*

(vi) *Before doing any critical operation in well, a comprehensive contingency Plan must be made available to face any eventuality. In this particular well due to not having any such Plan.*

II. Restoration Plan for Maguri-Motapung Wetland

1. The Committee is of the unanimous view, that ***it is necessary to set up/induct a multidisciplinary team comprising of community members along with experts on wetland ecology, hydrology, fisheries, water birds' specialists and others who will report to the Committee and will be responsible to formulate a restoration plan for the Maguri-Motapung wetland and also to ascertain the extent of damages and the compensation to be fixed for that purpose****. The Committee, in its subsequent report shall make necessary recommendations for payment of compensation by the Pollutor for restoration of the damages caused to the eco-system.*

III. ***Health Safeguards in Relief Camps***

1. It is specifically recommended that regular screening for COVID is conducted and as and when necessary. It is further recommended that adequate number of relief camps with adequate health and sanitation facilities be set up by the Office of the District Administration together with OIL, in conformity with the COVID-19 guidelines issued by the WHO, Government of India and Government of Assam. Furthermore, it is specifically recommended that all individuals presently being accommodated in the relief camps be provided with immediate health safeguards, including insurance cover for COVID 19.

IV. ***Interim Compensation to the affected families***

1. ***The Committee, proposes the formulation of three categories of affected families to assess the question of interim compensation namely ;***

(i) ***Those whose houses have been completely gutted by the fire thereby causing grave injury to life and health, loss of livelihood, cultivable land, livestock, damage to standing crops and horticulture, fisheries etc.***

(ii) ***Those whose houses have been severely damaged thereby causing grave injury to life and health, loss of livelihood, cultivable land, livestock, damage to standing crops and horticulture, fisheries etc.***

(iii) ***Those whose houses have been moderately/partially damaged or whose standing crops and horticulture have been partially damaged thereby causing injury to life and health, loss of livelihood, cultivable land, livestock, damaged to fisheries etc.***

(iv) ***The scale of interim compensation is as follows :***

Category (i) Rs. 25 Lacs
Category (ii) Rs. 10 Lacs
Category (iii) Rs. 2.5 Lacs

2. An initial amount of Rs.25 Lacs will be released immediately to all the affected under category (i) whose information is already available with the Office of the District Administration. For the affected families under category, (ii) the amount of 10 lacs will be released immediately within an outer limit of 15 days, based on the information already available with the Office of the District Administration. The compensation amount, if any already paid, shall be deducted from the aforesaid amount of interim compensation.

3. The Office of the District Administration will compile a list of all those in Category (iii), who have been moderately / partially impacted, in consultation with the revenue officers, PWD, concerned circle officer, the Gaonburahs and community representatives of the affected villages. The disbursement of the amount will be completed expeditiously within an outer limit of 45 days from the passing of the order by the Hon'ble NGT for interim compensation.

4. The affected families, particularly under category (i) and (ii), whose names have been left out of the list would be entitled to the said amount after due verification within 7 days from the passing of the order by the Hon'ble NGT for interim compensation and the same will be disbursed within 15 days from the date of completion of the verification.

5. The interim compensation will be paid by OIL and from the funds which have already been made available to the Office of the District Administration. The balance amount, if any, will be made available immediately by OIL and as and when asked by the Office of the District Administration.

6. One-time compensation amounting to Rs.30,000/- that has been agreed to be paid by OIL to the affected families, who had moved to the relief camps due to Well Baghjan-5 blowout on 27.05.2020, as an immediate relief, will be disbursed immediately as per the list prepared by the circle officer, Doomdooma and available with the Office of the District Administration and not later than 7 days from the passing of the order by the Hon'ble NGT for interim compensation. The affected families whose names have been left out of the list would be entitled to the said amount after due verification and the same will be disbursed within 15 days from the passing of the order by the Hon'ble NGT for interim compensation.

7. One-time compensation of Rs.25,000/- will be disbursed to each of the affected families and individuals who had shifted to the relief camps in the wake of the explosion in Well Baghjan-5 on 09.06.2020 as an immediate relief as per the list prepared by the Circle officer, Doomdooma and available with the Office of the District Administration and not later than 7 days from the passing of the order by the Hon'ble NGT for interim compensation. The affected families whose names have been left out of the list would be entitled to the said amount after due verification and the same will be disbursed within 15 days from the passing of the order by the Hon'ble NGT for interim compensation.

8. The interim compensation as well as the one time compensation, as stated above, will be credited directly to the bank accounts of the affected families and individuals by the Office of the District Administration. The said interim compensation is non-recoverable and will be adjusted against the final compensation due to the affected families and individuals.

9. An immediate health insurance policy including COVID 19 will be made available by OIL to all affected individuals and families by the Well Baghjan-5 blowout and explosion and who are presently taking shelter in the relief camps within 7 days from the passing of the order by the Hon'ble NGT for interim compensation."

8. We now reproduce extracts from the objections dated 27.07.2020 filed on 12.02.2021 by the OIL to the above report:

"9. That it is pertinent to mention that Baghjan Field is located at a distance of approximately 70 KM from Digboi, Eastern Asset Field Office and Field Headquarters (FHQ), Duliajan. Baghjan is one of the main hydrocarbon producing fields within OIL India Ltd's operational area in Assam. Consequent upon the successful commercial discovery of crude oil at Location-TP (BGN#2) exploitation of hydrocarbon from the field was started from the year 2005. As the field was found to be highly prolific in nature, an Early Production Setup (EPS) was constructed in

year 2008 at the plinth of Location-TP for handling the produced crude. The EPS is designed for handling capacity of 2700 Kilo Liters Per Day (KLPD). So far, 31 Nos. of wells have been drilled in Baghjan Oilfield including 3 Water disposal wells. Out of which 21 wells are on regular production in Baghjan EPS. It is pertinent to mention herein that total of 31 wells were drilled including 3 wells as water disposal wells as on date. Out of the 28 wells drilled for hydrocarbon prospects, 05 wells including BGN#05 were completed as Gas wells and the remaining 23 wells were completed as OIL India Ltd wells. Currently out of these 28 wells, 05 wells are temporarily shut-in and 01 well is permanently abandoned. As such, prior to workover of BGN#5, 22 wells were on production. After blowout of BGN#5, 21 wells are in production with a total production of 1222 KLPD crude oil and approx. 1.77 MMSCMD natural gas.

10. *The Baghjan Field has following infrastructure:*

    i. *Well plinths distributing 31 wells: 08*

    ii. *Flowline Indirect Heaters for flow assurance of produced hydrocarbons: 10*

    iii. *Production Installation (In full operation): 01*

    iv. *Compressor Station (BOO) to process LP Gas: 01*

    v. *VDP securities are deployed to guard Flowline Indirect Heaters*

    vi. *AISF Security to carryout round the clock patrolling of well plinths to avoid miscreant activities*

    Furthermore, produced formation water is disposed safely as per statutory guidelines in 03 Nos. of Water Disposal Wells (WDW). Moreover, an Effluent Treatment Plant (ETP) of 1000 Kilo Litter capacity is planned in the proposed FGGS.

11. *That the Well BGN#5 was Producing 88000 SCMD of gas with 29 KLPD condensate from 3870 m Langpar sand since September 2015. Geology & Reservoir Department anticipated that further production may lead to fast depletion of the reservoir pressure of the gas cap of BHN001 Block resulting in lesser recovery. The workover operation at BGN#5 well was proposed and accordingly Rig: CH#9 of* ***M/s- John Energy Ltd was deployed to carry out the workover operation. The workover operation was carried out from 25.04.2020 and the initial objective was completed on 18.05.2020 as per workover program. But after the perforation when the well was about to divert to oil collection station, pressure rose in the casing side due to leakage from tubing side. So, it was decided to kill/subdue the well and again recompleted with same tubing. While well killing/ subduing, a pressure was observed at outer casing which may have come from***

inner casing through a spool called Well Finish spool (WF spool). After the well was subdued/ killed (Sodium Format Solution is infused to cap well pressure), tubing was pulling out of hole. In between the WF spool was tested and was found leakage. Then it was decided to change the WF spool. Prior to changing of WF spool, it was decided to put a secondary barrier as cement plug of 100m in the Well. Accordingly, a program was made to carry out cement plug job as per the program on 26.05.2020. On 27.05.2020, the Operation for change of WF spool was taken up. However, the Well suddenly became very active and has resulted into a major blowout at around 10.30 AM, while workover operation was on, under service Contract by M/s John Energy Limited, Ahmedabad, Gujarat. However, there was no incident of any fire/injury/causality. District Authorities were immediately informed about the incident and were also requested for support including support for addressing any law and order situation that could arise.

12. That in pursuance thereof, Crisis Management Team (CMT)
members from ONGCL and an Expert Team from ONGCL, Vadodara, approached the well head taking all precautionary measures and opened the casing valve and started pumping water through the casing valve. Water is being pumped continuously through the valve into the Well head. In addition to that 7-8 nos. water monitor was placed for spraying of water through fire pump continuously to the cool wellhead. Besides, following arrangements were made to bring the well under control

- ***Creation of facilities for pumping water to the blowing well.***
- ***Infrastructure arrangement for capping the well.***
- ***Pumping of sufficient water through the well annulus to make the flowing gas wet, thereby reducing gas condensate spread to the nearby areas.***
- ***Adequate water spraying through Fire Service pumps and nozzles/ monitors.***
- ***Taking all adequate HSE measures.***
- ***Continuous gas testing for LEL level around the well plinth area.***
- ***Fabricate hydraulically operated mechanized structure at OIL's workshop for moving/placing Blow out Preventer (BOP) on the well head. The mock drill of the unit was done on 08.06.2020 at OIL's workshop.***

In the meantime, OIL India Ltd has also contacted Global Expert to control the blowout. Accordingly, OIL India Ltd appointed 3 Global Experts in Well Control Operation from M/s Alert Disaster Control (Asia) Pte Ltd, Singapore and is working at the blow-out site since 08.06.2020.

13. That, unfortunately, the Blowout well caught fire at around 01.14 PM on 09.06.2020. That, after the Blowout Well caught fire at around 1.14 PM of 09.06.2020, the. Experts' team from M/s ALERT, Singapore assessed the condition of the well at site in presence OIL India Ltd's team led by Directors of OIL India Ltd and ONGC CMT team. Immediately after the fire, there were violent protests around the well site by local villagers. Violent mob gathered around the site and threatened the Operating Personnel at site. Some vehicles were damaged. After receiving the information of the incident, DC and SP- Tinsukia District immediately rushed to the site along with Police Force.

14. That consequent upon the fire, Respondent Company along with the experts from ONGC and ALERT Team chalked out a new plan of action for controlling the well under fire. Important action plan to extinguish & control the well are as under:

- ***Heat shielding of the working areas by suitable means.***
- ***To clear all debris and damaged rig package & equipment from site.***
- ***Arrange water (4000 - 5000 GPM) and pumping infrastructure. Additional pumps are to be brought from ONGCL, Vadodara.***
- ***Arrange adequate drilling mud and pumping infrastructure. Hired pumping units of M/s Schlumberger are mobilized from Barmer and Kakinada.***
- ***Special tools and equipment's used for controlling wells under fire are being mobilized from various sources nationally and internationally.***
- ***Arranging to cap the well by placing BOP with the help of special tools (Athey wagon) after creating a continuous water umbrella.***
- ***Subdue the well by pumping drilling mud & kill the well immediately.***
- ***Bring the well under control.***

Above operations are being carried out under the direct instruction & supervision of the international well control expert from M/s ALERT Disaster Control (Asia) Pte Ltd, Singapore. However, incremental weather and flooding of the site on account of continuous rains for the last one month, besides obstructions by local people, have severely affected the pace of well control arrangements. However, inspite of various constraints, all efforts are being made to extinguish the fire and control the well in shortest possible time. Accordingly, final preparations for operation to cap the well have already been started.

15. That around one thousand six hundred and ten (1610) families have been evacuated from the nearby affected

areas and are camped initially in four relief camps set up at (i) Baghjan Dighulturrang L P School. (ii) St. Joseph School - Baghjan Tea Estate and (iii) Gateline LP School, Dighultarrang, iv) No.1 Baghjan Gaon L P School. All necessary supports for stay, food (including baby food), water, toilets, electricity and medical and veterinary care have been provided at the relief camps with support from District Administration and local organizations.

16. That in the meantime, different committees have been constituted by various statutory authorities and government bodies to enquire into the incident, having different scope of enquiry. The details of committees are enumerated below:

i) One Person Enquiry Committee headed by the Addl Chief Secretary, Govt of Assam vide Order No. HMA/19/50//2020-Pol(A)/4 dated 12.06.2020. A copy of the order dated 12.06.2020 numbered as HMA/19/50//2020-Pol(A)/4 is being annexed herewith and marked as Annexure 5.

ii) Three member High Level Expert Committee constituted by the Ministry of Petroleum and Natural Gas, Govt of India, comprising of Director General Hydrocarbon, Govt of India, Former Chairman ONGC and Former Director, ONGC vide Order No. Expl-15022(13)/7/2020-ONG-V dated 11.06.2020. A copy of the order dated 11.06.2020 numbered as Expl-15022(13)/7/2020-ONG-V is being annexed herewith and marked as Annexure 6.

iii) Four member expert committee constituted by the Directorate of Geology and Mining, Govt of Assam vide Order No.GM/MM/160/Pte.L/95 dated 04.06.2020. A copy of the order dated 04.06.2020 numbered as GM/MM/160/Pte.L/95 is being annexed herewith and marked as Annexure 7.

iv) One member Expert Committee headed by the Addl PCCF(WL&CWLW) constituted by Environment & Forest Department, Govt. of Assam vide Order No.FRW.6/2020/1 dated 12.06.2020. A copy of the order dated 12.06.2020 numbered as FRW.6/2020/1 is being annexed herewith and marked as Annexure 8

v) Two member expert Committee constituted by the Oil Industry Safety Directorate (OISD) under the MoPNG, Govt of India vide e-mail dated 30.05.2020. It is pertinent to mention herein that OISD is a technical Directorate under the Ministry of Petroleum and Natural Gas that formulates and coordinates the implementation of a series of self regulatory measures aimed at enhancing the safety in the oil & gas industry in India. The main objectives of the OISD are Standardization, Formulation of Disaster Management Plan, Accident Analysis and Evaluation of Safety Performance. A copy of the email dated 30.05.2020 by of Oil Industry Safety Directorate

(OISD) is being annexed herewith and marked as Annexure 9. It is also relevant to mention that the Mines Act, 1952 empowers the Director General Mines Safety (DGMS) to investigate such incident and accordingly, DGMS has initiated investigation on the matter.

vi) *Enquiry conducted by the Directorate General of Mines Safety (DGMS), Govt of India under the Mines Act, 1952. Further to above, on the request of the Respondent Company, Assam Agriculture University, Jorhat vide letter no. 7(15/13/DRA(T)/Pt/2020-21/2381 dated 17.06.2020 constituted a three-member expert committee to assess the damage of crop/Tree/Plants (Paddy/Tea/Fruit/Vegetation) in and around the blow out site. A copy of the letter dated 17.06.2020 numbered as (15/13/DRA(T)/Pt/2020-21/2381 is being annexed herewith and marked as Annexure 10.*

17. *That in the said incident, Two Fire Service Personnel of OIL India Ltd unfortunately lost their lives by drowning in the nearby ponds. After the postmortem, the dead bodies of the two employees of OIL, who valiantly sacrificed their lives on duty for the Company, were received with full honour in Duliajan. CMD and Director (HR&BD) paid homage in presence of other OIL employees. CMD, OIL India Ltd and Director (HR&BD), OIL India Ltd handed over cheque of Rs 30.00 Lakh each to the wives of the deceased fire-fighters, Late Tikheswar Gohain and Late Durlov Gogoi of OIL India Ltd under the Company's social security scheme on 15th June, 2020 at their residences in Duliajan. In addition, it has been announced that one of the eligible dependents of each of the two families shall be offered employment with OIL India Ltd on compassionate ground. Affected people in the surrounding areas are accommodated in 12 relief camps with the help of District Administration and arrangement for food and other basic needs have been made. Police Personnel are deployed by the District Administration for maintaining law & order situation at site and surrounding Drilling activities in few locations near Baghjan area have been suspended due to ongoing protest by local people.*

18. *xxx .....xxx.....xxx*

19. *That the OIL India Ltd submits that all Safety and security measures are continuously being monitored to protect surrounding villagers and their properties by the working teams. Protection of the environment would be paramount while carrying out the Well Control Operation. Efforts have been undertaken by OIL India Ltd by engaging, its own resources and hired services from organizations of national repute to minimize further impacts on the environment and to recuperate from the damage caused to the environment. Manually, picking*

up of thin film of floating condensate oil was carried out by OIL India Ltd. Sorbents were used to contain the spread of condensate oil. The following organizations are involved for the purpose mentioned above, apart from the District Administration:-

- ***i) M/s ERM India Pvt Limited.***
- ***ii) The Energy Research Institute (TERI)***
- ***iii) Assam Agricultural University.***
- ***iv) CSIR- North East Institute of Science and Technology.***
- ***v) Indian Institute of Technology (IIT), Guwahati***

20. *That, aforesaid organizations are presently carrying following jobs for restoration of the environment*

a) ***Environmental Scanning:*** *OIL India Ltd engaged an National Accreditation Board for Education and Training (NABET) accredited consultant to carry out Environment Impact Assessment Study to examine impact on environment particularly air quality, noise quality, surface water, sediment quality, ground water, soil quality, terrestrial ecology, aquatic quality and to suggest mitigation measures.*

b) ***Spillage, Cleaning and Bio-remediation****: M/s TERI, New Delhi has been engaged by OIL India Ltd for In-Situ & Ex-Situ bioremediation of oily Sludge/ oil-contaminated soil for a quantity of 6,000M^3 was mobilized to the affected area on 06.06.2020. M/s TERI collected the sample microbial culture. M/s TERI inspected the spillage site and identified the areas of bioremediation in & around BGN#5, surrounding land mass and water bodies including Maguri-Motapung beel. On 19.06.2020, OIL India Ltd & M/s TERI representatives jointly identified and* ***certified the job volume as 12,000 m3****. M/s TERI initiated site cleaning jobs (collection/ cleaning of debris/ oil contamination in land as well as water bodies) after discussion with local villagers.*

c) ***Picking up of spilled oil manually and by turbo pump:*** *After the incident of blowout, several bunds were constructed around the area of blowout to arrest the spilled oil flowing to the nearby water bodies. The oil arrested inside the bundhs were picked up by manual efforts in drums and transferred to EPS-Baghjan. Turbo pumps driven by water jet were also been used for lifting spilled oil.*

d) ***Assessment of Contamination of Surface Water, Ground Water and Soil:*** *TERI/ERM would carry out an assessment of impact/ contamination to the surface water, ground water and soil in the affected area caused due to the blowout & fire. TERI would carry out water &*

soil quality monitoring and appropriate modelling for the assessment of impact/ contamination

e) ***Assessment of Impact to Biodiversity:*** *TERI/ERM as well as the work assigned to Institute of Advance Study in Science and Technology (IASST), Govt of Assam, would carry out an assessment of impact/ damage to the biodiversity including the flora & wildlife in the affected area caused due to the blowout & fire.*

f) ***Damage Assessment by Experts:*** *Assam Agriculture University (AAU) had deputed experts to assess damage to the Crops/Tree/Plants (Paddy/tea/Fruit/ Vegetation) in the area likely to be affected by the blow out and subsequent fire of BNG#5. The experts visited the area twice once after the blow out and once after the fire incident occurred on 09.06.2020.*

g) ***Assessment of Vibration:*** *CSIR- North East Institute of Science and Technology (NEIST) had been requested to assess alleged vibration of the locality. Scientists from the premier institute have set up stations for the experimentation of the alleged vibration in the locality. The above activities are planned and are being executed by OIL India Ltd to mitigate the impacts on the environment due to the BGN#5 incident, if any.*

h) ***IIT-Guwahati Study on Thermal Mapping & Sonic Measurement****: OIL India Ltd has engaged Indian Institute of Technology (IIT), Guwahati to study reported cracks in houses surrounding the blow out site using thermal mapping & Sonic Measurement. The study has been initiated on 1607.2020 in presence of officials from District Administration & PWD and Local Govt. Village Headman in Notungaon village.*

i) ***Additional Efforts for the preservation of towards Dibru Saikhowa National Park:*** *OIL India Ltd restored 30-35ha lands by completing plantation of 64,500 trees by August, 2019 with aim of bringing back lands to its original conditions in abandoned well sites at seven locations."*

9. **The Tribunal considered the matter on 06.08.2020** as follows: -

"*1to17…xxx……xxx……xxx*

18. We have given due consideration to the objections. We are unable to accept the same at this stage for prima facie view and interim compensation. ***The recommendations of the Committee on the subject of compensation for three categories of victims are accepted with the clarification that the compensation already paid will be taken into account and excluded from the interim compensation recommended by the Committee. Compensation to victims of categories (ii) and (iii) will be subject to***

identification by the District Administration which may be completed preferably within one month. *We request the Assam State Legal Services Authority to oversee the process.*

19. We also accept the recommendation for interim compensation to the families who have moved out of the relief camps after the blowout of 27.05.2020 and to the families who have shifted to the relief camps after explosion on 09.06.2020.

20. The disbursement may be made through the District Administration by deposit to the bank accounts of the affected families which may also be overseen by the State Legal Services Authority.

21. The amount calculated and quantified by the District Magistrate may be made available by the OIL within two weeks of letter of the District Magistrate.

22. ***Other interim recommendations may be complied to the extent there is no dispute, subject to call being taken by concerned statutory authorities and finally by this Tribunal on the next date.***

The Committee may give its final report before the next date *by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF."*

Further reports of the Committee

10. Accordingly, the Committee has given its further report dated 10.12.2020, apart from its progress reports dated 31.10.2020 and 01.09.2020 (wrongly typed as 01.08.2020 at some places). We proceed to deal with the said reports dated 31.10.2020 and 10.12.2020 but since report dated 1.9.2020 is covered by report dated 31.10.2020, the same need not be referred to for purposes of this order.

11. Extracts from the report dated 31.10.2020 are as follows:-

"D. FINDINGS

I. INFRACTION OF ENVIRONMENTAL LAWS

(i) CONSENT TO ESTABLISH AND CONSENT TO OPERATE

(a) Statutory obligations mandate that all onshore oil drilling projects adhere to strict compliance of obtaining consent under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 (hereinafter referred to as the Water Act),

the Air (Prevention & Control of Pollution) Act, 1981 (hereinafter referred to as the Air Act), and Authorization under the Hazardous Waste (Management & Handling) Rules, 1989 and the Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016.

(b) Based on a detailed analysis of records produced by OIL and PCBA with respect to the projects pertaining to the Well Bahjan-5, the preliminary report noted flagrant violations of the procedure envisaged under Section 25 and 26 of the Water Act and Section 21 of the Air Act and Rule 6 under the Hazardous Waste (Management & Handling) Rules, 1989. From the face of the records before the Committee, it became evident that;

i) OIL had never procured and/or received any Consent to Establish / NOC and / or Consent to Operate under the aforesaid Acts and Rules in the manner prescribed for drilling operation of Well Baghjan-5 in 2006. Infact, OIL had never obtained any mandatory authorizations as required under the Acts and Rules other than what is stated below.

ii) OIL only had the mandatory consent under the Water Act and Air Act was approved by PCB, Assam for the years 2008-09, 2012-13, 2018-19.
For the years 2006-07, 2009-10, 2010-11, 2011-12, 2013-14, 2014-15, 2015-16, 2016-17, 2017-18, 2019-20, no consent has been issued by the PCB, Assam as per the records placed before the Committee. Thus, OIL had flagrantly and consistently violated the provision under the Water Act and Air Act except for the 3 years i.e. 2008-09, 2012-13, 2018-19.

iii) Further, the PCB, Assam and OIL were not able to place any CTE/NOC and/or CTO for any year including the year 2020 and/or for the Well Baghjan-5. It was therefore inferred prima facie that on the day of the blowout of Well Baghjan-5 on 27.05.2020 and explosion on 09.06.2020, OIL did not have the mandatory consents including the CTE/NOC and/or the CTO under the Water Act, Air Act and/or the Hazardous Waste (Management, Handling and Transboundary Movement) Rules, 2016.

iv) Such omissions on the part of OIL meant clear violations not merely of the statutory mandate but also the conditions that have been stipulated under Clause 10 (iii) and (vi) of the Environment Clearance dated 11.05.2020 with respect to the Extension Drilling & Testing of Hydrocarbons at 7 locations under the DSNP Area, where the blowout and subsequent fire occurred with respect to Well Baghjan-5.

(c) Based on such findings, the Preliminary Report drew the following conclusion as stated below ;

... OIL does not have, till date, the required consent to establish and/or consent to operate to either carry out drilling and testing of hydrocarbons in Well Baghjan-5

under the DSNP Area, except for what has been stated in para 10 above. This indicates a serious and grave infraction against the statutory environmental safeguards, more particularly under Section 25 & 26 of the Water Act, Section 21 of the Air Act, the authorization under Rule 6 of the Hazardous Waste (Management, Handling and Transboundary Movement) Rules, 2016 and the Environmental Clearance dated 11.05.2020 for the said project. This may therefore require scrutiny of all existing projects of OIL in the State of Assam to ascertain if they meet the mandatory requirements of obtaining consent / authorization under the aforesaid Acts and Rules. It is recommended that the Hon 'ble NGT may also look into the activities of the PCB, Assam with regard to the grant of CTE / NOC and CTO for all the projects of OIL, presently in operation, in the State of Assam.

(d) Pursuant to such findings, the Committee sought further clarifications from PCB, Assam vide letter dated 18.08.2020, summoning all relevant documents pertaining to the status of the Consent to Establish and Consent to Operate under the aforesaid statutes pertaining to Well Baghjan No.5. In response vide their letter dated 21.09.2020, PCB, Assam placed a detailed summary chart titled "Consent Status of M/s Oil India Limited, Duliajan including Oil Well No. BGN-5 of Baghjan Oil Field in Tinsukia District" which is appended hereto as Appendix-A. A bare perusal of the document makes it clear that the mandatory authorizations/consent had been "not granted" except for the years of 2007-2008, 2008-2009, 2012-2013, 2014-2015, 2018-2019. It can therefore be concluded that OIL had not been granted the mandatory Consent to Operate for drilling operation of Well Baghjan-5 in 2006-07, 2009-10, 2010-11, 2011-12, 2013-14, 2015-16, 2016-17, 2017-18, 2019-20. The document, therefore, clearly supports the conclusions drawn in the preliminary report and establishes the fact that OIL does not have the mandatory authorizations 1.e. either the Consent to Establish / NOC and/or Consent to Operate under the Section 25 and 26 of the Water Act and Section 21 of the Air Act. Such omissions on the part of OIL amounts to a clear violation not merely of the statutory mandate, but also the conditions that have been stipulated under Clause 10 (111) and (vi) of the Environment Clearance dated 11.05.2020 with respect to the Extension Drilling & Testing of Hydrocarbons at 7 locations under the DSNP Area, where the blowout and subsequent fire occurred with respect to Well Baghjan-5 as has been indicated in the Preliminary Report.

(e) The Committee therefore reiterates the conclusions drawn in the Preliminary Report and recommends that direction may be issued to the PCB, Assam to take appropriate legal action against OIL and its officials for violation of the mandatory requirements of the aforesaid Acts and the rules.

(ii) COMPLIANCE OR OTHERWISE OF ORDERS OF THE HON'BLE SUPREME COURT

(a) As discussed in the Preliminary Report, the Hon'ble Supreme Court of India, vide an order dated 04.12.2006 in Goa Foundation vs. Union of India being W.P.(C) No. 460/2004, had mandated that under the Environment (Protection) Act, 1986, States should declare ecosensitive zones (ESZs) around the protected areas to keep a check on their fragmentation that may result from industrial development. Accordingly, mining and most polluting industries were prohibited in these zones. The Hon'ble Supreme Court further ordered that till the States do not identify such ESZs, all the projects that require environment clearance and are within 10 km of a protected area boundary, including mining, would be allowed only after getting an approval from the National Board of Wildlife (NBWL).

(b) Pursuant thereto, the Hon'ble Supreme Court, vide its Order dated 07.09.2017, In R e T.N. Godavarman Vs. Union of India was pleased to relax the aforesaid prohibition in favour of OIL and granted conditional approval to OIL to undertake the present extraction of hydrocarbons from the proposed wells including the Well Baghjan-5. As evident from the Order dated 07.09.2017, the relaxation granted by the Hon'ble Supreme Court necessitated compliance by OIL of the conditions which inter-alia included:

i) OIL to carry out a Bio-diversity Impact Assessment study through Assam State Biodiversity Board, for which budgetary offer have already been obtained on 12.05.2017.

(c) Based on the review of documents and records produced by both OIL and the Assam State Biodiversity Board, the Preliminary Report indicated a prima facie non-compliance vis-à-vis of conducting the Biodiversity Impact Assessment study as was mandated vide Clause 1 of the aforesaid Order passed by the Hon'ble Supreme Court. The observations read as under:

> *Neither OIL nor the Assam State Biodiversity Board have presented any Biodiversity Impact Assessment study that was undertaken after 07.09.2017. To a specific request for submission of all expert committee reports pertaining to DSNP and its biodiversity, the Assam State Biodiversity Board clarified that such Reports, if any, were available only with the Wildlife Wing of the Assam Forest Department, which administers the DSNP and the biological diversity contained therein under the Wildlife Protection Act, 1972. The statement of the Assam State Biodiversity Board thus implies in clear terms that Assam State Biodiversity Board was not approached by OIL to carry out a Biodiversity Impact Assessment. In fact, OIL, in their reply to the Committee 's query has stated to have engaged the Institute of Advanced Study in Science & Technology to prepare Biodiversity Impact Assessment study. It is not clarified by OIL whether they had informed*

the Hon 'ble Supreme Court before making such deviations. In any case, as on date, there appears to be no such Biodiversity Impact Assessment study, either prepared by the Assam State Biodiversity Board or any other agency engaged by OIL, on record, till date.

(d) *Pursuant to the findings of the Preliminary Report, OIL vide its letter dated 19.08.2020 has informed the Committee that it had awarded a contract to carry out the Biodiversity Study to the Institute of Advanced Study in Science and Technology vide OIL letter ref no. OIL/CONT/LOA/S/594/2018-19 dated 20.11.2018 with necessary permission from the Principal Chief Conservator of Forests (Wildlife) and Chief Wildlife Warden, Government of Assam vide ref Order No. 54 dated 28.02.2020. OIL has further submitted that the Institute of Advanced Study in Science and Technology vide letter No.IASST/1316/2019-20/103 dated 27.04.2020 had expressed their inability to carry out the Biodiversity study. A copy of the letter dated 19.08.2020 submitted by OIL is attended hereto as Appendix-B.*

(e) *The Assam State Biodiversity Board has also informed the Committee that pursuant to the order dated 07.09.2017 passed by the Hon'ble Supreme Court, the Board have not conducted Biodiversity Impact Assessment. They have also filed their affidavit dated 05.08.2020 before Hon'ble NGT, Eastern Zone Bench, Kolkata in Case No. 04/2020/EZ and IA No. 34/2020/EZ to the affect that though the board sent a budgetary offer of Rs. 21.23 lakh for conducting such study to the Joint Manager (HSE) and Nodal Officer Oil India Limited, Duliajan on 12.05.2017, the OIL did not communicate anything in that regard thereafter. A copy of the said communication dated 21.08.2020 and the affidavit dated 05.08.2020 are appended hereto as Appendix-C.*

(f) *Further, it has not been made clear by OIL whether they had approached the Hon'ble Supreme Court of India to modify the said Order dated 07.09.2017 to the extent of having the Biodiversity Study conducted through the any other agency. The actions of OIL therefore stand in clear contravention of the directions of the Hon'ble Supreme Court granting conditional approval to OIL to undertake the present extraction of hydrocarbons from the proposed wells including the Well Baghjan-5.*

(g) *Therefore, as on date,* ***OIL has been unable to carry out the Biodiversity Impact Assessment Study either through the Assam State Bio diversity Board, as was mandated by the Hon'ble Supreme Court, a fact that stands corroborated by the Assam State Biodiversity Board, or by any other agency. Such actions place OIL in continuing contempt of the directions passed by the Hon'ble Supreme Court of India, specifically its Order dated 07.09.2017 granting conditional approval to OIL to undertake the present extraction of hydrocarbons from the proposed wells including the Well Baghjan-5.***

(iii) ENVIRONMENT PROTECTION ACT, 1986

a) As observed in the Preliminary report, it was prima facie inferred that OIL did not have the necessary Environmental clearance (hereinafter referred to as the EC) for Baghjan Petroleum Mining Lease (PML) when it became operational in 2003 under the then Environment Impact Assessment (ETA) Notification, 1994. OIL has submitted three EC s pertaining to the Baghjan oilfield, the first of which is dated 01.11.2011. To a query raised by the Committee of whether OIL had received any EC from the Ministry of Environment, Forest and Climate Change prior to 01.11.2011, OIL has stated that the EC dated 01.11.2011 was the first obtained by OIL from the Ministry of Environment, Forest and Climate Change for which the application was submitted in 19.11.2007. It is a stated position by OIL that their operations in Well Baghjan-5 had first commenced on 20.11.2006. Since the submission of the Preliminary report OIL has not placed any additional document to indicate if the mandatory EC was indeed obtained when it became operational in 2003. This leads the Committee to state conclusively that OIL had started the activities in Well Baghjan-5, 5 years prior to grant of EC by the Ministry of Environment, Forest and Climate Change, Government of India, which is mandatory. The OIL therefore stands in contravention of the provisions of the Environment (Protection) Act, 1986 and the Environment Impact Assessment (EIA) Notification, 1994 under which it is mandatory to obtain EC for any onshore drilling projects before commencement of activities on 20.11.2006.

b) Further, verification of the general and specific conditions as stipulated under the various ECs under the Environment (Protection) Act, 1986 and the EIA Notification 2006, indicate serious violations by OIL with respect to the projects pertaining to the Well Baghjan-5. In fact, the EC dated 11.05.2020 were subject to the strict compliance inter-alia of the following conditions that;

(i) …..

(ii) Drilling in the National park/ Wildlife Sanctuaries are subject to the recommendations of orders of Hon 'ble Supreme Court, recommendations of Standing Committee of NBWL, recommendations of the State Chief Wildlife Warden and strict compliance of the conditions imposed therein.

(iii) Necessary permission as mandated under the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981, as applicable from time to time, shall be obtained from the State Pollution Control Board.

(iv) Necessary authorization required under the Hazardous and Other Wastes (Management and Trans Boundary Movement) Rules, 2016, Solid Waste

Management Rules, 2016 shall be obtained and the provisions contained in the Rules shall be strictly adhered to.

The discussion under Section D. I. (i) and D. II. (ii) above clearly indicate a serious noncompliance by OIL in adhering to the strict compliance as mandated under the EC dated 11.05.2020 and more specifically the environmental safeguards envisaged under the aforesaid Acts and Rules. Such omissions amount to a clear contravention of the statutory mandate and the conditions imposed thereon in granting approval and in continuing to carry out operations in extraction of hydrocarbons from the proposed wells including the Well Baghjan-5.

c) *The Committee has received multiple reports including those furnished by PCB, Assam and DC, Tinsukia. These reports provide a detailed record of the ambient noise level at different locations of the OIL blowout site at Baghjan at different time periods from the occurrence of the explosion on 09.06.2020 till date. These reports record a consistent increase in noise levels in and around the blowout site, with noticeable increase in sound beyond the prescribed standard irrespective of the zone. Initial reports of assessment made by the PCB, Assam dated 15.06.2020 indicate alarmingly high levels of ambient noise between 82.2 dB to 92.03 dB at a distance of 800- 200 meters respectively from the site of the OIL blowout. Infact, the noticeable increase in noise levels is evident from the report furnished by the PCB, Assam on 17.07.2020 which records ambient noise levels at 104 dB at a site located 50 meters from the Well Baghjan No. 5. Infact, ambient noise levels recorded on 07.10.2020 indicates continuing noise level recorded from a minimum of 94.3 dB to a maximum of 98.2 dB at sites within a 100-meter radius from the source. The reports of PCB, Assam and DC, Tinsukia are appended hereto as Appendix D Colly. The same stands corroborated by the Report furnished by TERI, as has been made available to the Committee by OIL, which notes as under:*

> *....that the equivalent sound pressure levels (Leq) measured at 0.5. km from the well are exceeding the industrial noise level daytime standard of 75 dB (A) in all the monitored days except for few days.*

The Noise Pollution (Regulation and Control) Rules, 2000 define the acceptable level of noise in different zones for both daytime and nighttime. In compliance with Rule 3 of the said Act, the area surrounding Well Baghjan No. 5 has been designated as both Industrial and Residential. The permissible limit for the area around Well Baghjan No. 5, as provided under the Schedule to the said Rules is stated to be as follows :

SCHEDULE
(see rule 3(1) and 4(1))
Ambient Air Quality Standards in respect of Noise

Area Code	***Category of Area/Zone***	***Limits in dB(A) leq***

		Day Time	Night Time
(A)	Industrial area	75	70
(B)	Commercial area	65	55
(C)	Residential area	55	45
(D)	Silence Zone	50	40

Based on the Reports received by multiple agencies, including PCB, Assam, it is evident that the ambient noise levels in and around Well Baghjan No. 5 are well above the permissible standards. It is therefore recommended that OIL be directed to take immediate and all other urgent measures to being down the noise level within the limit prescribed under Rule 3(1) and Rule 4(1) of the Noise Pollution (Regulation and Control) Rules, 2000. Additionally, PCB, Assam may be directed to initiate appropriate legal action against the competent authorities of OIL under the provision of Rule 8 of the aforementioned Rules. Further, in the interim, a health fund may be generated by contributions made available by OIL, to be administered by the DC, Tinsukia, to defray the cost of treatment including any specialized treatment of any person(s) suffering from any ailment/condition/ illness due to the heightened noise levels. Such fund may be replenished from time to time as may be deemed necessary and appropriate by the DC, Tinsukia, which is appended hereto as Appendix-D Colly.

(iv) *Additionally, in this context, and as discussed in the Preliminary Report, the Committee seeks to draw attention to Letter No.B-29012/ESS (CPA) 2015-16 dated 07.03.2016 issued by the Central Pollution Control Board which classifies `Oil and gas extraction including CBM (offshore & on-shore extraction through drilling wells' as Red Category industries and prohibits their operation in ecologically fragile areas/protected area. The aforesaid letter dated 07.03.2016 issued by the Central Pollution Control Board has been adopted by the State of Assam in the year 2019 vide Notification No. WG/G-1521/18-19/27 dated 04.05.2019.* ***Thus, the continuing extraction of hydrocarbons around the DSNP would qualify as a Red category project, having it been declared as an eco-sensitive zone (ESZ) and would place it in clear violation of the Notification No. WG/G-1521/18-19/27 dated 04.05.2019. Neither OIL nor PCBA have clarified their position before the Committee qua the inconsistency with the mandate given by the Central Pollution Control Board qua industries and extent of such non-compliance.***

II. HEALTH ASSESSMENT SURVEY :

(i) *The Committee directed the Deputy Commissioner, Tinisukia to carry out the health survey in respect of the persons living in the nearby villages of Well No. 5 Baghjan and also of the*

livestock, through the Joint Director of Health Services, Govt. of Assam and District Animal Husbandry and Veterinary, Tinisukia, Govt. of Assam, respectively. Assessment relating to the effect on the fish ponds and fishermen due to the blowout incident through the District Fishery Department Officer, Tinisukia, Govt. of Assam was also directed to be made.

(ii) Pursuant to the said direction the process of conducting the health survey of persons effected and impact on livestock as well as the impact on fish pond and fisher man due to the blowout incident of Well No. 5 Baghjan is on and the final report in that regard is expected soon. Hence, final recommendation in that regard would made by the Committee in its next report.

III. CULPABILITY OF OIL :

i) The Committee in the Preliminary Report dated 24.07.2020 apart from the others made the following observation :

a) Cause of the Accident I. After going through the replies received from OIL to the queries raised by the commit and having reviewed the DPR from 20.05- 27.05.2020, prima facie, the Committee could identify, pending further investigation, the following probable causes of the accident i.e. blowout of Well Baghjan-5.

i) There was a flaw in the operational plan. The decision to place a Cement Plug at a depth of 1000 Mtr in an inclined portion of the well (26 to 27 degree) as a secondary safety barrier itself was flamed. The cement plug should have been placed as near to the perforated Zone and in this case near to the Packer i.e. about 100 Mtr above packer by placing a 100 Mtr Sand plug above Packer to protect Packer from cement cutting falling during cement drilling.

ii) (ii) Planned not to tag and test the Cement Plug was another flaw in the planning of Cement Plug job. It was planned to place 100 Mtr Plug but cement slurry surfaced during reverse circulation at a depth of 655 Mtr i.e. after pulled out of D/P by about 340 Mtr. Probably nobody read the cement plug job execution report of 27.05.2020. In such a situation, Plug should not only have been tagged and tested but also negatively tested to check its integrity of purpose as safety barrier before nipple down of BOP. This was a mandatory requirement as per the Standard Operating Procedure.

iii) Moreover, when the cement slurry starts to set, slurry loses water and static gel develops. At this time, cement column would behave like water column and reduced Hydrostatic Head. Secondly, in static condition of gas well i.e. WOC time when well fluid was static, gas bubble enters slowly from the perforated zone and gas bubbles percolated up, and expanded and burst at

surface. This process continued in static condition of well at a faster rate being well fluid was brine. Same phenomenon would have beenlittle slow in case of viscous fluid like mud. But in the process, Sp gravity of fluid in the well was reduced slowly. In this well as cement plug was placed much above the perforated zone i.e. nearly 2700 Mtr. As a result, gas bubbles diluted a long column of brine solution in the well and so there was reduction of Hydrostatic Head of brine solution which was just above formation pressure of the perforated gas zone. The combination of gas bubble phenomenon and reduction of head due to long contaminated cement plug resulted reduction of Hydrostatic head in the well after 13-14 Hours of WOC and well became active. And as there was no tested secondary safety barrier in the well after removal of BOP, well slowly started flowing and within one and half hour or so final blowout of the Well Baghjan-5 took place. This is therefore, a reason to place cement Plug near to the perforated Gas Zone to work as secondary safety barrier.

iv) Against one of the queries raised by the Committee as to why it was not planned to set retrievable Bridge Plug (RBG) as a safety barrier in place of Cement Plug, OIL replied that use of Retrievable Bridge Plug is not in practice in OIL. The Committee found this to be surprising. SLB logging contract with OIL is in place, only needed a provision in contract to use Retrievable Bridge Plug as and when required basis. Such standard provisions in ONGC contract with SLB are there with well logging contract to utilize such services as and when required. Moreover, ONGC departmental Production Team also does this type of job departmentally. Setting ofRetrievable Bridge Plug to isolate the Gas zone would have been more convenient and also time saving.

v) In the plan of cement plug job, it was mentioned WOC as 48 Hours. But in actual D/P were pulled out of casing after 12 hours of WOC and BOP was removed from well head after 15 Hours of WOC. This was a gross violation of written instructions of WOC of 48 Hours in the Plan. It is very hard to believe that Contractor Driller would act on his own to remove BOP after 15 hours of WOC against a written instruction of WOC of 48 hours unless Driller gets some instruction in writing or telephonically from someone from OIL.

1. *From above discussions, it seems that Planning group and Execution team of OIL did not take the Cement Plug Job very seriously though it was placed as a secondary safety barrier before nipple down of BOP.*

   Probably, the planning group relied mostly on primary safety barrier i.e. hydrostatic head of well fluid which was sufficient to stop any activity and cement plug was just an additional barrier, even though it failed would not matter. Therefore, it

was first decided by Planning Group to place the plug at a shallower depth inside the casing, testing of the plug to check its integrity was not planned considering it was not necessary. While execution of cement plug job also nobody bothered to watch how it was placed, cement slurry channeled and rose much more height than planned and cement slurry design for this plug job was also faulty. Only cement additive Retarder was used to give longer IST without control of water loss from cement slurry after placement. Vital parameter of Compressive strength was also not measured at BHCT (Bottom Hole Circulating Temperature) of 46 degree centigrade at plug depth of 1000 MT. So plug strength was not known.

2. So, in summary we find following probable reasons of this blowout :

i) There was deficiency in understanding of the gravity of a critical operation like removal of BOP without having a confirmed and tested secondary safety barrier.

ii) There was deficiency in proper planning of critical operations. There was a clear mismatch between Planning and its Execution at site and deviations from the Standard Operating Procedure (SOP).

iii) There were serious deficiencies of proper level of supervision of critical operation at well site both from the Contractor as well as from OIL.

b) Fixation of Responsibility for the Accident

1) The Committee has undertaken a preliminary investigation of the various activities that happened in the Well Baghjan-5 during the work over operation based on written documents received from OIL, replies from OIL against our various queries through mails. Replies on further queries and personal interaction with concerned officers and OIL management are pending. At present, investigations are ongoing, and the Committee will be able to give a clear finding on whom to fix the responsibility for this accident in its subsequent Reports.

c) Immediate Preventive Measures to Avoid Similar Blowout and Explosions

Based on the preliminary assessment, the Committee presents the following preventive measures which are subject to ongoing investigations.

a) It is pertinent to note that the handling of Gas wells is different than Oil wells. Therefore, it is necessary to have different Standard Operating Process for Gas wells.

b) Isolation of any Hydrocarbon bearing Zone by a secondary barrier must be taken very seriously and needs to be planned properly. In such well situation the safety barrier cannot be relied upon only on Hydrostatic Head of well

Fluid. There ought to be proper secondary safety barrier, which are tested both positively and negatively to check its integrity before attending any critical operation in the well like nipple down of BOP.

c) *Placement of secondary safety barrier must be placed as near to the perforated zone, and cannot be placed anywhere in the well.*

d) *Placement of Cement Plug is to be always done in the vertical portion of Casing. If required to place Cement Plug in a deviated well, either a perforated Tubing/Drill pipe shoe is to be used and the string ought to be rotated during placement of cement slurry by using swivel joint or use the swivel joint with Kelly of the Rig. After balancing the Plug, the string needs to be pulled out slowly and while breaking the joints, Rotary is to be used to break the joint which will help cement slurry to spill all around and also to fall smoothly from inside string.*

Cement Slurry Design : -

e) *It is important to always design Cement Slurry with water loss additive to control water loss from cement slurry to bare minimum during setting of cement. Retarder may also be added to get the desired thickening time. Compressive Strength of the designed slurry are to be tested at 12 hours, 24 hours and 36 hours to decide upon WOC time. Contingency Plan.*

f) *Before doing any critical operation in well, a comprehensive contingency Plan must be in place to take immediate action to face any eventuality. In this particular well due to not having any such plan, driller at site alone was confused what to do when he observed well activity. Telephonic communication by IM to lower Tubing in Double, PE communicated to lower D/P instead. As a result, precious time was lost. Lowering of few Tubing with hanger cone would not had helped unless Xmas tree was installed. There were few probable options available to save this well.*

f) (i) *To make an attempt to nipple up BOP again. Had the BOP been simply placed over the well head flange (7-1/16) within the available time, bolting of flange, connecting to choke manifold, flow lines etc. could have been done during flowing well condition also. This was not attempted considering it would take much more time.*

f) (ii) *Alternately, Tubing Hanger (Cone type) could have been picked up with one single Tubing. The single tubing with cone could have been lowered and cone installed inside well head. The X-Mas Tree then placed with the X over spool, if required. Subsequently, the Crown Valve be closed and the side valves kept open for well flow to continue, if required. It is important to tight all the flange bolts. Then connect the pumping lines to flow arm of X-Mas Tree, open the valve, close side valve of X-Mas Tree*

and then Brine or Mud can be bulldozed to kill the well. The Committee is of the view that this operation would not have taken much time.

(2) ***The Committee suggests the following procedure to be followed for placement of secondary safety barrier in different scenarios****.*

a) SCENARIO-1: PERMANENT ISOLATION OF A PRODUCING ZONE.

(1) Perforate the tubing above Packer and circulate the well with kill fluid i.e. to have Hydrostatic pressure more than formation pressure of the Zone. Observe the well, if stable pull out tubing string, Run in a permanent Bridge Plug with tubing and set just above the Packer or zone to be isolated. Test the Bridge Plug at 1500 to 2000 psi. If found holding. Circulate the well with water to check integrity of Bridge Plug under negative Head. Next, place a cement Plug of 50 Mtr above the Bridge Plug, tag and test the plug at 2000 Psi to ensure permanent isolation of the Zone.

b) SCENARIO-2: ISOLATION OF ACTIVE PERFORATED ZONE TEMPORARILY LIKE WELL BAGHJAN-5

(1) Before any critical operation like perforation of the Zone, the surface equipment like Well Head, BOP, Choke Manifold are to be tested first. In this particular well testing of these equipment were done after perforation of the zone and found Well Head seals were leaking, required to isolate the zone which was already perforated for repair or replace the Well Head.

(2) Now in a well situation when well was already perforated and Packer was set above perforation like Well Baghjan-5, the Committee recommends the following steps to follow.

i) Kill the well with Kill Fluid, observe the well. If stable, pull out Tubing String, lower a Tubing conveyed Retrievable Bridge Plug (RBG) with a perforated tubing single at bottom i.e. just above setting tool and set RBG just above Packer. This Packer can be retrieved after the job with tubing and reused.

ii) Disengage Tubing setting tool from Packer, Test the packer at 2000 psi. If not holding, retrieve Packer and lower another Packer and reset again. Disengage setting tool from Packer and test the Plug at 2000 Psi. If found OK, displace well fluid with water to check integrity of Packer under negative Hydrostatic Head. Observe the Well for 2 to 3 Hours. If OK, replace the water in the well with Kill fluid and observe the well, if OK, pull out string. To be in safer side, a cement Plug should also be placed at a shallower depth in vertical portion of casing. First place a high viscous Plug of 200 Mtr followed by 100 Mt Sand Plug below the intended Cement Plug. These steps are suggested before placement of Cement Plug to avoid cement cutting falling during drilling of cement at top of RBG which would require to be retrieved

later. Tag and Test the Cement Plug after WOC of 24 hours. If OK, pull out string. Check contingency plan and when ready then go for dismantle of BOP by keeping constant watch on the fluid level of the well. The operation of nipple down of BOP must be done as far as possible at Day time and also in presence of senior responsible officers.

c) ***SCENARIO-3: IF BOTTOM ZONE IS ISOLATED BY PERMANENT BP, NEED ARISES TO NIPPLE DOWN BOP****.*

(i) In such situation though BP was tested positively and negatively even then the recommendation of the Committee would be to place a Cement Plug at a shallower depth in vertical portion of casing, which should be tagged and tested before nipple down of BOP.

(ii) The Committee would in his subsequent report indicate the person(s) responsible for the blowout incident as the investigation in that regard are still going on. Communications including email exchanges between Sri A. K. Hazarika, former CMD, ONGC, Member of the Committee, and the representative of OIL are appended hereto as Appendix-E Colly.

IV. ***ONGOING ASSESSMENT OF ENVIRONMENT AND BIO-DIVERSITY OF THE AFFECTED LANDSCAPE :***

(i) Some members of multidisciplinary team, reputed scientific organizations and individuals have been involved in damage assessment of the biodiversity and environment since last part of May, 2020 after the blowout incident in Baghjan Well No. 5. Samples were collected for different parameters and analysis is going on to find out the status of damage on environment and ecosystem of the Baghjan and surrounding landscape including Maguri-Motapung BeeL Dibru-Saikhowa biosphere reserve cum national park and human habitation. Meanwhile wave of multiple floods and complex Covid 19 crisis has caused hurdles in the study. However the committee continued to receive interim reports after the submission of preliminary reports to NGT. All the team members and other stakeholders feel that there is a need for long term study covering all aspects to assess the actual damage caused by the Well No. 5 Baghjan and design appropriate restoration plan for the landscape after complete stoppage of fire and killing of the well.

(ii) Dr. Ranjita Bania, who is a fishery biologist and former researcher from Dibrugarh University has been involved in the research activities in Maguri-Motapung Beel area since last 15 years. Her team visited and surveyed the area for multiple times from the day one i.e. from 27th May, 2020 when the blow out incident of Baghjan well No 5 was occurred. Some of the findings of her reports in August, 2020 and October, 2020 are listed below and compared with other reports :

The planktons are noticeably declined in the Maguri-Motapung Beel. In a study during June-July, 2020 period only 11 species of phytoplankton (Table 1) and 13 species of zooplankton were recorded (Table 2) from the site. As mentioned in preliminary report submitted to NGT, rich phytoplankton (61 species) and zooplankton (210) diversity were reported (Noroh, 2013) from the Maguri Motapung wetland ecosystem.

It was assessed that Maguri has 87 species of ichthyofauna (Bania, 2011, 2018) out of which only 22 species were found (27th May,2020-30th July, 2020) in the survey. The team recorded 35 varieties of dead fish species (Table 3) belonging to 13 families. Among the dead species, 22 species are lower risk, near threatened category as per IUCN status. A heavy decline in the catch amount is also reported after the blowout. According to the findings of WIT (2020) that included in the preliminary report, PAHs were detected in fish tissue samples ranging between 104.3 to 7829.6 ,ug/Kg. The highest concentration was observed in fishes collected from Maguri-Motapung wetland. The total PAHs concentration reported in fish samples appears to be 10 - 100 folds higher than the earlier reported concentration in India (WII, 2020).

Recent study by the same team in October, 2020 reveals that some of the prominent species namely Ompok pabo, Nundus nundus, Ailia coilia, Pseudeutopius atherinodes, Channa aurantimaculata, Danio rerio are completely wiped out from the Maguri-Motapung wetland area. Interestingly, very few numbers of Nandus nundus were observed at fish landing centre of Gujangha. This is a cause of concern as even after 5 months of the incident, the fish diversity drastically declined in the Maguri-Motapun Bed ecosystem.

The pollutants from the blow out incident seriously affected the breeding season of fishes. Mystus species was found in gravid condition. But from last March to July end, no any fish seedling of the species was found in the Beel which clearly indicated that their breeding cycle was impacted. Besides, sudden change in body colour was also noticed for different fish species. The dead fishes were full of mucous layer with a different kind of smell. WII (2020) mentioned significant increase of the PAH in the water of Maguri Beel that caused death of different fish species.

The sudden shock, oil cover and change in dissolved oxygen level have caused death of large number of fishes. The nearby ponds are even affected. On 26th of June, 2020, it was noticed that heavy toll of fishes were coming to the upper surface of water for oxygen.

They exhibited lethargic and irregular body movement. Large number of fishes died on the very next day and continued till 28th June, 2020 also. The dissolved oxygen value came down to 2.1 ppm which cause the high mortality of fishes. The prominent fishes found dead on the day were Labeo gonius which was table sized along with Labeo rohita, Catla catla, Wallagu attu being very high commercial value as food fish.

Majority of the fisher who earn on an average minimum Rs. 2000/- per day has to stop their main occupation upto 3 months. This revealed that heavy loss of the local fisher community in their livelihood and will suffer till the restoration of the Maguri-Motapung Beel.

Significant decrease of encounter of River Dolphin was observed even after 5 months of the blow out incident. Only 2 numbers of river dolphins were observed on 18th October, 2020 in the river stretch from Sobha Nallah (River Dangori) to Kalmi Nallah (River Dibru). The same team has observed 13 numbers of River Dolphins at Koliapani Ghat on 30th June, 2020. It was mentioned in the preliminary report that encounter rate of Gangetic River Dolphin in the area has decreased by 89% post of the oil blowout and also death of an individual.

During interaction with people of Baghjan village and representatives of Milanjyoti Yuva Sangha, it came to light that due to the blockage of pool first pool from BGR 5 towards Notungaon), Baghjan village is suffering from water logging situation causing damage to their remaining crops. They used untreated water released from the Oil site and is expecting to have some chemicals as suspected by the villagers which again need further analysis.

The Baghjan EPS released heavy amount of oil smoke polluting the environment as reported on 8th October, 2020 (2 pm), 25 October, 2020 (7.45 am) and 27 October, 2020 (9.40 am) which continued for almost 30-45 minutes each time.

A report submitted by Milanjyoti Yuva Sagha dated 19/8/2020 showed that 28 years Sumitra Malla had given birth a still born baby boy on 17/8/2020 which was noted as baby IUFD (Infra Uterine Fatal Death). There is an urgent need to assess the effects of blow out on health of villagers specially pregnant women and children.

There is a need for survey to cover all the households in Dighaltarang Tea Estate, Baghjan Beel line, Guijan Ghat and other areas to assess the damage due to the blow out incident.

It needs to be mentioned that Magun· Motapung harbours a wide range of ornamental fish species which are not easily available in other pockets and fetches high value in the international market. Habitat destruction of ornamental species like Biota rostrata, Channa bleheri, Badis badis, Macrognathus puncalus, Badis assamensis, Devario refia, Ailia coila, Chaca chaca severely posed a threat to these species.

Maguri-Motapung Beel has 57 species of aquatic macrophytes (Bania, 2011) out of which only 15 species (Table 4) under 12 families were recorded after the incident. In some parts of the Beel, complete burning was observed. The decayed parts were giving unpleasant odour and bubble of oil was observed when shacked with a bamboo pool. These are the habitats for many wetland birds and aquatic insects and other invertebrates Out of the 26 mollusc species (Kardong et al. 2016) reported from the Maguri-Motapung wetland only 4 species namely Angulyagra oxytropi, Lamellidens marginalis, Pisidium sp. and Sphaerium indicum are found after blowout in our survey. Important to mention that many people specially the lower economic class uses molluscs as their food and they play very crucial role in the food chain too.

Table 1 : Phytoplanktons found in Maguri Motapung aftermath Baghjan case

SL. NO.	Name
1	Navicula sp.
2	Cholerella sp.
3	Clamydomonas sp.
4	Cladophera sp
5	Closterium sp.
6	Cosmarium sp.
7	Desmidium sp.
8	Netrium sp.
9	Volvox sp.
10	Anabaena sp
11	Oscillatoria sp.

Table 2 : Zooplanktons found in Maguri Motapung aftermath Baghjan case

SL. NO.	Name
1	Anuraeopsisfissa
2	Collurella sulcata

3	Depheuchlanis propatus
4	Fillinia longiseta
5	Keratella cochlearis
6	Lecane aceleate
7	Lecane ovalis
8	Monostyla bulla
9	Alona sp.
10	Alonella dentifera
11	Bosmina longirostris
12	Daphnia sp.
13	Diaptomus sp.

Table 3: Dead fish species found in the Maguri Motapung wetland

Si	Name of fish species
1	Notopterus notopterus (Pallas)
2	Barilius barila (Ham-Buch)
3	Catla catla (Ham-Buch)
4	Cirrhinus mrigala (Ham-Buch)
5	C. reba (Ham-Buch)
6	Esomus danricus (Ham-Buch)
7	Parluciosoma dan conius (Ham-Buch)
8	Labeo bata (Ham-Buch)
9	L. calbasu (Ham-Buch)
10	L. gonius am-Buch)
11	L. rohita (Ham-Buch)
12	Puntius. Conchonius (Ham-Buch)
13	P. gelius (Ham-Buch)
14	P. sarana sarana (Ham-Buch)
15	P. sophore (Ham-Buch)
16	P. ticto ticto (Ham-Buch)
17	Rasbora Rasbora (Ham-Buch)
18	Salmphasia (Salmostoma) bacaila
19	Acanthocobititis botia (Ham-Buch)
20	Botia dario (Ham-Buch)
21	M.ystus cavasius (Ham-Buch)
22	M. tengara (Ham-Buch)
23	M. vittatus (Ham-Buch)
24	Wallago attu Scheidner
25	Eutropiichthys vacha (Ham-Buch)
26	Clarius batracus
27	Heteropneustes fossilis (Bloch)

28	Mastacembelus. annatus (Lacpede)
29	Mastacembelus pancalus (Ham-Buch)
30	Pseudambassis (Chanda) nama (Ham-Buch)
31	Badis backs (Ham-Buch)
32	Trichogasterfasciatus (Schneider)
33	T. lalia (Ham-Buch)
34	Channa punctatus (Bloch)
35	Channa aurantimaculata (Musikasinthom)

Table 4: Aquatic Macrophytes of Maguri Motapung Wetland

SL. No.	Name of Species	Ecological Habitat
1	Ceratophyllum demersumL.	OS
2	Pistia stratrotesL.	FF
3	Ipomea aquaticaForsk	AFS
4	Hydrilla vertwillata L. f	OS
5	Vallisneria spiralis L.	OS
6	Nymphoides inckca (L)0. Ktze.	AFS
7	Nymphaea pubescens Willd	AFL
8	Ludwigia adscendens (L.) Hara	AFS
9	Spirodela polyrrhiza L. Schleid	FF
10	Hygroryza aristata (Betz.) Neesex W &A	AFS
11	Leersia hexandra Swartz	AFS
12	Eichhornia crassipes (Iart.)Solms	FF
13	Monochoria hastata (L.) Solms.	EP
14	Salvinia cucullata Roxb. Ex Bory	FF
15	Trapa natans (L.) Roxb.	AFS

(iii) Dr. Jihosue Biswas from Primate Research Centre North East India and a member of multidisciplinary team provided his findings on primates and other wild fauna affected by the blow out within the vicinity of a 5 km radius of Baghjan Well No. 5. His findings are given below :

> *A dead gibbon (Hoolock hoolock) was born on 28th September 2020 in Purani Motapung village, believed to be a still birth. The Purani Motapung village under Barekuri is situated in the southern periphery of Maguri-Motapung Bed which is 4.3 km away from the blow-up site aerially (27° 33' 57.21" N & 95° 24' 46.84" E). It was reported that the female carried the dead baby for 4 days and on 2"" October 2020, she abandoned the body, and the carcass was taken by dog. According to the villagers and media, this incident of gibbon still birth was due to impact of Baghjan blow-up. While preparing this report, the investigator got the news of death of the mother gibbon also on 27th October. The said gibbon was sick, did not took any food for the last two days, ceased all activities, and rest on the tree top. Although, the veterinarian from Wildlife Trust of*

India and the local forest officials tried to treat the gibbon, but failed. A postmortem was conducted by the veterinarian of Wildlife Trust of India in presence of local forest officials and the viscera was sent to the forensic lab for further analysis.

The team visited area on 11th October 2020 to investigate the case. The gibbon group comprised four individuals, one adult male, one adult female, one sub-adult male and one juvenile female. Purani Motapung have two such gibbon groups each having three individuals and two floating males. The adult male of the group was missing and the mother of the deceased infant was hostile to the existing sub-adult male as an intense fight between the female and the sub-adult male was observed. The sign of parturition in female was observed, which confirmed the birth episode. It is assumed that, since during pregnancy, the female gibbon compelled to feed on contaminated leaves and plant parts apart from direct exposure to the xenobiotic pollutants, the domestic cattle were also exposed to such pollutants and must have experienced similar situation. To assess this, the investigator decided to conduct a semi-structured face-to-face questioner survey (Huntington, 2000) of Purani Motapung village on recent infant death of domestic animals particularly cattle and goats.

The team interviewed 11% of households of Purani Motapung village and found that only 50% of households possess domestic cattle. After the Baghjan blow-up, during the last five months, 9 calves were born in these houses, and 44.4% of mortality or loss to all causes was observed. Among this, 22.2% of calves were born alive and died within a few days and 22.2% were stillbirth. It was found that the death rate of calves in the Purani Motapung area was 0.29/year which is much higher than the state average in normal time. While the observed stillbirth rate of cattle was 0.14/year. Similarly, the observed death rate of the goat was 0.25/ year. The study thus suggests that calf mortality in domestic cattle in Purani Motapung village during this period could be linked to the xenobiotic pollutants of Baghjan blow-up and indicates possible impacts on Hoolock gibbon, since the animals were also exposed to toxic gases and condensate during pregnancy and consumed toxins in contaminated.

The study also suggests that after blow-up during the period from 27.05.2020 to 08.06.2020 when the toxic gases with condensate were being blown out, the immediate impact of exposure on domestic animals was dizziness, as 89.6% of respondents said that the cattle and goats became unbalanced and restlessness and ceased all activities, while 55.3% respondents said that the animals were also suffered blur eyesight and 78.95% respondents said that they witnessed premature fall of leaves from trees during that period. 42.1% of respondents said that the cattle were suffering from skin diseases after blow-up (fig -2).

During the short bout of field survey (11th to 1.3th October, 2020) in the Maguri Motapung Beel and in the Dibru River, it was observed that bird density and diversity within a 2 Km radius of the blow-up site had reduced substantially and encounter rate was invariably low even after 5 months which indicates their populations lower than before. The team did not sight any threatened bird species in the grassland as most of their habitats have been badly affected. Even no migratory bird or winter visitors were observed during our visit in Maguri Beel, which is otherwise visited every year in the area in early to mid-October except wagtail. The noise pollution added extra deterrence to the winter migratory birds. They observed thin oil sleek in Maguri Beel and in the Dibru River as small amount of oil and condensate still spill from the blowup side and collected water samples from 8 such sites and hand over it to Gauhati University for further analysis.

Regarding mammalian fauna inside the Dibru-Saikhowa National Park, very low encounter rate was observed. Amongst them Asiatic Water Buffalos (Bubalusarnee), Gangetic Dolphin (Platanista. g. gangetica), Rhesus Macaque (Macaca mulatta) and Hoary bellied squirrel (Callosciuruspygerythrus). Except Gangetic dolphin and water buffalos, no death was documented on other mammalian species due to oil spill after blow-up. Inside the park, the team observed three fresh carcass of domestic buffalos in the river, which depict grave picture. Many others species like ungulates, primates, felid, canine and rodents group apparently dispersed during blow-up but might have secondary exposure and it is still too early to tell definitively what the impact has been for these species and required detailed study. A comprehensive impact assessment is urgently required along with an integrated ecological restoration plan for bioremediation of hydrocarbons polluting the soil and wetland.

A copy of the Report dated 29.10.2020 submitted by Dr. Jihosuo Biswas is appended hereto as Appendix-H.

iv) The observation of Aaranyak, a member of multidisciplinary team is given below :-

The noise pollution from the Baghjan Well-5 along with periodic vibration is being felt in the surrounding areas of Baghjan. It is also learnt that affected people are still in temporary shelter camps and as per information received, affected families are being given some monetary compensation by Oil India Limited.

Due to monsoon rain and runoff of the water, some effect on soil and water pollution have been reduced to some extent but overall effect in surrounding habitats including Maguri-Motapung wetland can only be seen when surface water level goes further down.

As winter is approaching, the effect of the Baghjan Gas/Oil leakage leading to big fire on migratory bird species may only be ascertained from November onwards.

The team noticed consistent vibration still occurring around Baghjan Well-5 and its possible impact on falling down of concrete houses along the bank of Lohit River adjacent to Dibru-Saikhowa NP in Guijan area. There is a need of detail study in this regard.

There are some local reports on the death of about 100-150 Domestic Buffalos around Baghjan area, especially in Buffalo khutis. However, it is not known whether those deaths are due to any impact from Baghjan Gas/Oil leakage or subsequent fire or due to some other factors including diseases. Same may be investigated by the concerned government department to confirm the cause of such deaths.

(v) Some restorations of habitants are seen in the photographs. In this regard the committee opined that there should be proper study to find out the toxicity of the plant materials. This will help in the investigation of the abnormal death of the domestic and wild animals as well as restoration design of the landscape. A copy of the Report dated 27.10.2020 submitted by Aaranyak is appended hereto Appendix-I.

(vi) Dr. Ranjan Kumar Das, a member of the Multidisciplinary Team vide his Report dated 30.10.2020 has presented an assessment of the impact on grassland and wetland birds and their habitats in and around the site. He states as under:

There are two very prominent phases of impact.

1) *Impact during 27-05-2020 to 08-06-2020 when the toxic gases with condensate were blown out.*
2) *Impact from 09-06-2020 after the raging fire broke out which is continuing for more than 150 days at the time of preparing this report.*

Phase-I

Both the phases have their unique characteristics of damages that were very devastating. During the first phase the impact was widespread and the toxic gases dispersed to a long distances along with the wind directions. It was felt up to the distances of about 9 Km where I am writing this report at my place of residence. On the other hand the oil spill and condensate were thrown to a distances of about 2Km radius on the ground where all the phytoplankton and zooplankton were directly affected along with the effect on human life. During that phase many villagers complained with different health issues. Within the radius of 2 Km every plant and animal life was affected when most of the plants covered with oil and condensate, died off. There were coatings of oil film seen on each and every plant life, water bodies, tea gardens, agricultural fields and on the other manmade structures. The grasslands were severely affected and most of the breeding endemic Red data book

grassland birds listed in the Table: I abandoned their nest without hatching or left their chicks to die.

Phase-2

On 09-06-2020 suddenly the fire broke out and it engulfed a huge area. Immediately within the range of about 1Km radius everything came in contact with fire and almost all burned to ashes. Many people have been evacuated immediately and most of the houses with all their belongings near the Baghjan well No. 5 were totally damaged by raging inferno. Most of the small tea gardens near the well No. 5 burned to ashes. But the fire engulfed the most of the grasslands towards the south western side as they were already highly inflammable due to the presence of oil condensate both on the grounds as well as on the frees and grasses. Another threat was the blowing wind at that moment when fire started to spread in the direction of wind. A large area of the grassland in the western side of the oil well got fire and the ecosystem was badly affected. Most of the breeding endemic threatened birds fled the place leaving behind their nests. During my preliminary field survey it was observed that bird density and diversity was very less within the radius of 1Km where basically a few numbers of common gregarious birds were seen. Not a single threatened Red Data Book birds were observed during my field survey as most of their habitats were badly affected by fire. Even after the three waves of floods we had seen the presence of oil sleek and condensate in the grassland habitat on 14-07-2020. Many species of herpitofauna, amphibian, and insect were killed after the fire broke out.

Phase-3

It's already been more than 150 days of continuous blowout which is still going on with high decibel noise, water and air pollution. This phase-3 has been based on the change of season which would be totally different from the view point of meteorological as well as hydrological characteristics. During winter the entire habitats for grassland and wetland bird changes. Some of the early winter migratory birds have already been arrived in the Brahmapufra valley through two different international flyways which are known as Central Asian Indian flyway and East Asian Australian flyway. Both these two flyways overlapped over north-east India

On 25th of October 2020 there was sighting report of Amur Falcon-Falco amurensis a migratory raptor which comes all the way from Japan and East Asia. Moreover, some Plovers, Wagtails and Warblers are already sighted in and around Maguri-Motapung wetland. But these are widespread visitors covering different habitats and they can somehow adopt themselves in some adverse environmental situations up to a limit. The major winter migratory birds like Ducks and Geese are not yet sighted which particularly needs undisturbed environmental conditions. By November last they will start to come. As the peak winter migratory season starts from last part of November to February both for the grassland and wetland birds, the constant monitoring during this period is most important. Only then the proper assessment of the impact on these

birds can be done by observing their numbers, behaviors and foraging habit.

A copy of the Report dated 30.10.2020 as submitted by Dr. Ranjan Kumar Das is appended hereto as Appendix-J.

(vii). All the experts from the multidisciplinary team and committee members expressed their views that there should be a detailed study on all the aspects to assess the actual damage on the environment, biodiversity and local communities caused by the blow out and subsequent fire on Well No. 5 Baghjan. Secondly a practical restoration plan for the affected landscape should be developed as well as arranging proper rehabilitation and compensation to the affected families. All reports that have been submitted including those made by independent members of the multi-disciplinary team are being assessed along with the samples and data that are to be collected in future. A comprehensive report of the same will be presented in are subsequent reports. The reference list relied upon for this section is appended hereto as Appendix-K.

V. ***STATUS ON THE ISSUE OF COMPENSATION TO THE AFFECTED FAMILIES***

(i) *The Hon'ble NGT in its Order dated 06.08.2020 in O.A. No. 43/2020 (EZ) and O.A. No. 44/2020 (EZ), inter-alia directed payment of compensation to victims of categories (ii) and (iii) subject to identification by the District Administration. In terms of the said Order, this process was to be completed preferably within one month and overseen by the Assam State Legal Services Authority.*

(ii) *In compliance of the above-mentioned Order,* ***the reports of the Assessment Teams dated 24.08.2020 constituted by the Office of the Deputy Commissioner, Tinsukia provided a finding of 57 families who had suffered Severe Damage and 561 affected families in the area. These reports were communicated to the Deputy Commissioner, Tinsukia by the Circle Officer, Doomdooma Revenue Circle and the relevant correspondence has been annexed to this Report. However, the list of affected families in the area submitted vide Letter dated 24.08.2020 was re-verified by the Assessment Team and the Magistrate-in-Charge wherein it was found that some of the names of beneficiaries had been repeated while some had been included in the first list enumerating those whose houses had suffered Severe Damage. The revised list after re-verification contained 543 beneficiaries as opposed to 561 and was communicated to the DC, Tinsukia by Circle Officer, Doomdooma Revenue Circle vide Letter dated 31.08.2020. A copy of the Letter No. DRC 16/2015-16/Pt-I/125 dated 24.08.2020 addressed by Circle Officer, Doomdooma Revenue Circle to Deputy Commissioner, Tinsukia is appended hereto as Appendix-L. A copy of the Letter No. DRC***

16/2015-16/Pt-11127 dated 24.08.2020 addressed by Circle Officer, Doomdooma Revenue Circle to Deputy Commissioner, Tinsukia is appended hereto as Appendix-M. A copy of the Letter No. DRC 16/2015-16/Pt-I/128 dated 31.08.2020 addressed by Circle Officer, Doomdooma Revenue Circle to Deputy Commissioner, Tinsukia is appended hereto as Appendix-N.

(iii) In the intervening period, on 24.08.2020, about 120 persons comprising of a large number of women from Baghjan Gaon, led by the Baghjan Gaon Milonjyoti Yuba Sangha started a sit-in demonstration adjacent to the Office of the Deputy Commissioner, Tinsukia. They submitted a Memorandum dated 09.08.2020 to the Hon'ble Chief Minister, Assam and the said memorandum had also been forwarded to this Committee. The primary claims set out in the memorandum are reproduced herein below :

I. The families of Baghjan Gaon who have been affected fully/severely should be included in the Category (i) (Rs. 25 Lacs for each family) in terms of the Hon 'ble NGT order in addition to those families whose houses have been gutted.

II. The remaining affected families from Baghjan Gaon should be included in Category (ii). They demanded that Category (ii) affected families from Baghjan gaon should each be paid advance amount of Rs. 20.00 Lacs.

III. They further demanded that instead of 03.11.2020 for declaring the final compensation by Hon 'ble NGT, it should be done expeditiously

(iv) The said developments were communicated to the Committee by the Deputy Commissioner, Tinsukia vide his letter dated 25.08.2020 and 26.08.2020. It is worth noting that these developments had also created a law and order situation in Tinsukia district. A final proposal for compensation to 57 families in Category (i) and 561 families in Category (ii) was submitted to the Committee by the DC, Tinsukia vide the above-mentioned letter dated 25.08.2020. The said proposal was subsequently endorsed by the Secretary, District Legal Services Authority, Tinsukia on 29.08.2020. The proposal was modified after re-verification of the list to include 543 families as opposed to 561 by a subsequent letter dated 31.08.2020 addressed to the Committee by DC, Tinsukia. In view of these events, the Committee was of the considered opinion that it was necessary to submit the First Interim Report dated 01.09.2020 to the Hon'ble NGT for its urgent consideration. A copy of Letter No. TCA.3/2020/570 dated 25.08.2020 addressed to the Chairman, Committee of Experts from DC, Tinsukia is appended hereto as Appendix-O. A copy of Letter No. TCA.3/2020/580 dated 26.08.2020 addressed to the Chairman, Committee of Experts from DC, Tinsukia is appended hereto as Appendix-P. A copy of Letter No.

TCA.3/2020/602 dated 29.08.2020 addressed to the Chairman, Committee of Experts from DC, Tinsukia is appended hereto as Appendix-Q. A copy of Letter No. TCA.03/2020/706 dated 31.08.2020 addressed to the Chairman, Committee of Experts from DC, Tinsukia is appended hereto as Appendix-R.

(v) As has been discussed above, the First Interim Report dated 01.09.2020 formulated the following recommendations for urgent consideration of the Hon'ble NGT :

(a) 57 families identified by the DC/District Magistrate, Tinsukia be included in Category (i) and they should be paid Rs. 25 Lacs each as interim compensation;

(b) 543 families as identified by the DC/District Magistrate, Tinsukia be included in Category (ii) and they having been the worst sufferers, the payment of interim compensation to those families may be enhanced to Rs. 15 Lacs.

(c) The compensation, if any paid, shall be deducted from the aforesaid interim compensation.

(vi) ***Following the submission of the Report on 01.09.2020, a tripartite talk involving the District Administration (including police officials), senior OIL India Ltd. officials and representatives of the Baghjan Gaon Milanjyofi Yuva Sangha was held in view of the agitation programme undertaken by the said organisation since 17.09.2020. As communicated to the Committee by letter dated 25.09.2020 from DC Tinsukia, inter-alia, the following moot points as regards issue of compensation were discussed and resolved as under :***

"... (4) During the re-survey the list of additional affected families were prepared and added in the Category-I. An additional 104 families were inducted into Category-I to the earlier list containing 57 families which is being attached herewith as Annexure-E. Now the number of families stands at 161. The remaining 439 families have been categorized as Category II (List enclosed Annexure-F).

In kind considerations of the above, the Experts Committee headed by your kind office may like to recommend to the Hon 'ble NGT to consider the affected families of Baghjan Gaon in two categories- Category-I (12+57+104=173 Nos. of families) and Category-II (439 Nos. of families) as the final compensation of Baghjan affected families."

A copy of Letter No. TCA.3/20201PT-I/781 dated 25.09.2020 addressed to the Chairman, Committee of Experts by the DC, Tinsukia is appended hereto as Appendix-S.

(vii) *In the meantime, the Member Secretary, Assam State Legal Services Authority also made a site visit from 18.09.2020-19.09.2020. In its report submitted to the Committee of Experts, the ASLSA has provided a factual analysis of the situation at the site apart from enumerating its views and suggestions as regards compensation, which is appended hereto as Appendix-T.*

(viii) *The Deputy Commissioner, Tinsukia being one of the Members of the Committee appointed by the Hon'ble NGT and also the head of the Revenue in the District has resurveyed the affected families and recommends that an additional 104 families be inducted into Category (i) to the earlier list containing 57 families. He has further recommended that for the disbursement of the final compensation, the affected families of Baghjan Gaon be revised into two categories and the number of affected families would be as follows*

Category (i): (12+57+104 = 173 Nos. of families)
Category (ii): (439 Nos. of families)

The Committee is inclined to accept his recommendation for payment of Rs. 25 Lacs to the identified 173 nos. of families and Rs. 20 Lacs to identified 439 nos. of families, subject to the process being over seen by the Assam State Legal Services Authority. *The amount already paid to any of the aforesaid families shall be deducted from the said amount. Hence, the Hon'ble NGT may consider passing necessary order in that regard for payment of interim compensation as suggested.*

E ***INITIATIVES TAKEN FOR THE AFFECTED FAMILIES OF BAGHJAN:***

i) *The DC, Tinsukia has apprised the Committee that* ***all the affected families and individuals who are staying at the relief camps have been relocated to suitable rented accommodation. The cost of such relocation has been borne by OIL India who have agreed to pay an honorarium of Rs. 50,000/- per month per family. Further, OIL has deposited an amount of Rs. 36.9 (Crore) to the Office of the Deputy Commissioner, Tinsukia for payment of compensation in various categories. As on date, Rs. 15.6575 (Crore) has been credited to the account of affected families in different categories.***

ii) ***Further, multiple schemes have been announced by the Hon'ble Chief Minister of Assam for the affected people upon his visit to the site. These include establishment of Model Hospital at Baghjan, construction of Veterinary Dispensary, proposal for Baghjan Rehabilitation through Handloom Weaving. A copy of the letter dated 27.10.2020 from the DC, Tinsukia addressed to***

the Committee of Experts is appended hereto as Appendix-U. Additionally, a Psychological counselling will be provided by a team of psychologists led by a team of Dr. Bitopi Dutta through an NGO named "Voluntary Association for Social Upliftment" based in Guwahati. The fund of Rs. 5.00 lakhs for such counselling will be borne by OIL India."

12. The recommendations and conclusion based on the above findings are :-

"RECOMMENDATIONS *:*

i) The Committee reiterates the conclusions drawn in the Preliminary Report and recommends that direction may be issued to the PCB, Assam to take appropriate legal action against OIL and its officials for violation of the mandatory requirements of Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, and

Authorization under the Hazardous Waste (Management & Handling) Rules, 1989 and the

Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016.

ii) OIL has been unable to carry out the Biodiversity Impact Assessment Study either through the Assam State Biodiversity Board, as was mandated by the Hon'ble Supreme Court, a fact that stands corroborated by the Assam State Biodiversity Board, or by any other agency. Such actions place OIL in continuing contempt of the directions passed by the Hon'ble Supreme Court of India, specifically its Order dated 07.09.2017 granting conditional approval to OIL to undertake the present extraction of hydrocarbons from the proposed wells including the Well B aghj an-5 .

iii) The OIL stands in contravention of the provisions Environment (Protection) Act, 1986 and the Environment Impact Assessment (ETA) Notification, 1994 under which it is mandatory to obtain EC for any onshore drilling projects before commencement of activities on 20.11.2006.

iv) Based on the Reports received by multiple agencies, including PCB, Assam, it is evident that the ambient noise levels in and around Well Baghjan No. 5 are well above the permissible standards.

It is therefore recommended that OIL be directed to take immediate and all other urgent measures to being down the noise level within the limit prescribed under Rule 3(1) and Rule 4(1) of the Noise Pollution (Regulation and Control) Rules, 2000.

Additionally, PCB, Assam may be directed to initiate appropriate legal action against the competent authorities of OIL under the provision of Rule 8 of the aforementioned Rules.

Further, in the interim, a health fund may be generated by contributions made available by OIL, to be administered by the DC, Tinsukia, to defray the cost of treatment including any specialized

treatment of any person(s) suffering from any ailment/condition/ illness due to the heightened noise levels. Such fund may be replenished from time to time as may be deemed necessary and appropriate by the DC, Tinsukia.

v) *Thus, the continuing extraction of hydrocarbons around the DSNP would qualify as a Red category project, having it been declared as an eco-sensitive zone (ESZ) and would place it in clear violation of the Notification No. WG/G-1521/18-19/27 dated 04.05.2019. Neither OIL nor PCBA have clarified their position before the Committee qua the inconsistency with the mandate given by the Central Pollution Control Board qua industries and extent of such noncompliance.*

The Deputy Commissioner, Tinsukia being one of the Members of the Committee appointed by the Hon'ble NGT and also the head of the Revenue in the District has re-surveyed the affected families and recommends that an additional 104 families be inducted into Category (i) to the earlier list containing 57 families. He has further recommended that for the disbursement of the final compensation, the affected families of Baghjan Gaon be revised into two categories and the number of affected families would be as follows :

Category (i): (12+57+104 = 173 Nos. of families)
Category (ii): (439 Nos. of families)

The Committee is inclined to accept his recommendation for payment of Rs. 25 Lacs to the identified 173 nos. of families and Rs. 20 Lacs to identified 439 nos. of families, subject to the process being over seen by the Assam State Legal Services Authority. The amount already paid to any of the aforesaid families shall be deducted from the said amount. Hence, the Hon'ble NGT may consider passing necessary order in that regard for payment of interim compensation as suggested.

CONCLUSION :

(i) *The Committee from time to time by issuing various e-mails have called for relevant information and reports from OIL and other Agencies including the various Committees constituted by various authorities including the Government of Assam to look into the issues arising out of the blow out. The information including the reports available with the OIL and the Government of Assam have been furnished to the Committee. Multiple reports including the following have not been furnished so far by OIL or other Agencies to the Committee as those are either not available with them or the reports are not ready :*

- *(a) Reports of Director General of Mines Safety, Ministry of Labour and Employment, Govt. of India,*
- *(b) Reports of Oil Industry Safety Directorate, Ministry of Petroleum and Natural Gas, Govt. of India,*
- *(c) Reports of Directorate General of Health Services, Ministry of Health and Family Welfare, Govt. of India,*
- *(d) Reports of MIS ERM(India) Pvt. Ltd,*
- *(e) Reports of Assam Agriculture University, Jorhat and Reports of Soil Compaction Study.*
- *(g) Report of the 3 (three) members High Level Committee constituted by the Ministry of Petroleum & Natural Gas, Government of India.*

(f) *Report of the Multi-Member Expert Committee headed by Sri M. K. Yadava, I.F.S., Additional P.C.C.F. constituted by the Government of Assam vide Notification dated 02.06.2020.*

(g) *Report of the One Man Committee constituted by the Government of Assam vide Notification dated 12.06.2020.*

(h) *Report of the Committee headed by Sri Maninder Singh, I.A.S., Additional Chief Secretary, Guwahati Development Department constituted by the Government of Assam vide Notification dated 12.06.2020.*

(ii) OIL has also informed the Committee that the study to be conducted by M/S ERM (India) Pvt. Ltd. and Assam Agriculture University, Jorhat would be completed only after the final killing of the Well. To carry out the Soil Compaction Study, the OIL has very recently engaged an agency, report of which is also not ready. In this context, the Hon'ble NGT may be pleased to consider whether a direction is necessary to all agencies including OIL to furnish their reports/findings to the Committee by a fixed date. It is imperative that these reports be furnished at the earliest to enable the Multidisciplinary Team to arrive at a reasonable assessment of the costs involved for restoration.

*(iii) The various report and / or information furnished by OIL and other agencies to the Committee and also information / data already collected and to be collected by the Multi-Disciplinary Committee have to be assessed after conducting further test(s), wherever required. The collection of primary data being still on the Committee is unable to submit its final report before 03.11.2020 as directed by the Hon'ble NGT, more so when the source of pollution is yet to be extinguished. In this context, the Hon'ble NGT may be pleased to direct OIL to undertake all urgent and necessary efforts to silence the well immediately.***"**

13. The report dated 10.12.2020 *inter-alia* states:-

"*4. It is pertinent to note here that in the interim and during the pendency of these proceedings,* ***OIL vide its Letter Ref No. RCE: 03-351 dated 02.12.2020 have accepted the aforesaid mechanism for payment of interim compensation to the identified affected families with a reduced compensation amount, as ad interim measure, than as recommended by the Committee as under:***

i. Category A: Rs. 15 Lacs for 161 families each
ii. Category B: Rs. 10 Lacs for 439 families each

5. OIL (vide the same letter) has further intimated the DC, Tinsukia of its intention to earmark Rs. 62.546 crores, presently available, for payment of ad interim compensation to the aforesaid affected 600 affected families of Baghjan village*. Copies of the Letters Ref No. RCE: 03-351 dated 02.12.2020 and REF No. ED(HR&A)/ 63 (T)/234 dated 02.12.2020 submitted by OIL to DC, Tinsukia is annexed hereto and marked as Annexure A Colly."*

14. It is further stated that the Committee undertook field interaction with the representatives of the villagers and officials of the OIL and asked

the Deputy Commissioner, Tinsukia to conduct assessment of the damage and also asked State Legal Services Authority to constitute sub-Committees for assessment of the compensation to the victims. Finally the Committee has mentioned following about the budgetary allocation of the multi-disciplinary committee and for the non-official members:-

> ***"E. BUDGETARY ALLOCATION TO ENABLE THE WORKING OF THE MULTIDISCIPLINARY COMMITTEE***
>
> *10. (i) The Multidisciplinary team which has been set up, as indicated in the Progress Report dated 30.10.2020, has placed an estimated cost proposal of Rs. 29,45,800/- (Rupees Twenty-Nine Lacs, Forty-Five Thousand Eight Hundred only) in order to study the ecological impact of the blowout and the explosion of Well No. 5 Baghjan. The said financial proposal has been sent by the Committee to the Department of Environment and Forest, Government of Assam vide Letter dated 09.11.2020. In its response dated 05.12.2020, the Government of Assam had directed the Principal Chief Conservator of Forest & HoFF, Assam to submit an online Financial proposal for further action. The same proposal has also been submitted to the Member Secretary, Central Pollution Control Board (hereinafter referred to as "CPCB") for necessary action. However, sanction remains pending till date. Continued unavailability of the fund has posed significant challenge on the working of the multidisciplinary committee. In fact, due to the unavailability of funds, the members, except three of them, have been unable to visit the site till date even after the fire has been controlled and the well has been killed. Copies of the letter dated 09.11.2020 submitted to the Principal Secretary, Department of Environment and Forest, Government of Assam along with their response dated 05.12.2020 is annexed hereto and marked as Annexure E Colly.*
>
> *(ii) It is pertinent to mention here that the Director (Scientist E), Divisional Head, IPC-I Division, Central Pollution Control Board vide mail dated 09.12.2020 has informed the Committee that the CPCB has recommended the project "Assessment of Air, Water and Soil Quality in Baghjan Well Blowout Site and its Vicinity, Tinsukia, Assam" which include assessment of environmental damage with a cost of Rs. 81.40 Lacs to NEIST, Jorhat.*
>
> *The Committee, however, is yet to take a final decision in that regard.*
>
> ***F. HONORARIUM FOR THE NON-OFFICIAL MEMBERS OF THE COMMITTEE AND THE RESEARCH ASSOCIATES***

11. *In this context,* ***it is pertinent to note that the Hon'ble NGT vide its Order dated 24.06.2020 had directed that the initial expenditure for the functioning of the Committee shall be borne by the State of Assam. However, no funds have been allocated for the working of the Committee. In fact, the monthly honorarium and modalities of payment are yet to be specified. Consequently, the non-official members of the Committee, who have since retired from their respective services and three of its Research Associates have been working with utmost sincerity and diligence without any honorarium. The Committee had apprised the Hon'ble NGT of this fact vide its letter dated 06.10.2020.*** *A copy of the Letter dated 06.10.2020 is annexed hereto and marked as Annexure F.*

12. *The Hon'ble NGT, therefore, may be pleased to consider these aspects of the matter and pass necessary order as deemed fit and proper.***"**

Objections of the OIL to the recommendations of the Committee

15. The OIL has filed its objections to the report dated 31.10.2020 on 16.12.2020 to the effect that the findings of the Committee are based on secondary data through various stakeholders. The Committee of Experts has not verified the said data by visit to the site. The multi-disciplinary Committees could not have been constituted by the Committee by delegating its authorities. Earlier interim report dated 01.09.2020 was also without proper assessment and without considering the viewpoint of OIL.

16. With regard to findings on the subject of 'consent to establish' (CTE) and 'consent to operate' (CTO), it is stated that applications have been duly made since 2006-07 which are pending and after four months deemed consent can be evoked under Section 25 (7) of the Water (Prevention and Control of Pollution) Act, 1974 (Water Act) and 21(4) of the Air (Prevention and Control of Pollution) Act, 1981 (Air Act). It is further stated that hazardous waste authorization has been duly granted on 15.06.2017 for five years. CTO was granted for 2018-19 and for subsequent periods, applications have been duly filed. With regard to the order of the Hon'ble Supreme Court requiring biodiversity study, it is stated that the area is

outside Eco Sensitive Zone area of DSNP as per Notification dated 28.01.2020. Biodiversity study has to be carried out by the Assam State Biodiversity Board. The said Board has issued letter dated 29.08.2020 that such study is not immediately possible in view of environmental crisis around the area. With regard to compliance of the EP Act, 1986, it is stated that when the project was set up its value was less than 50 Crores and no Environmental Clearance (EC) was required in terms of Notification dated 27.01.1994. However, approval was granted on 14.05.2003 by the Ministry of Petroleum and Natural Gas for 20 years. The 2006 Notification was not applicable as the project started prior to the said Notification. Still, EC was obtained in the year 2011. The OIL has rehabilitated the local people presiding within 5 KMs of the project into relief camps by providing all necessary facilities. Noise barricading has been installed to control the noise level. The fire has been put off completely on 15.11.2020. Well cleaning was completed on 03.12.2020. There is, thus, no ground to take action against the Authorities of OIL under Rule 8 of the Noise Pollution (Regulation and Control) Rules, 2000. The observations of the Committee that extraction of hydro-carbons around the DSNP should be treated as 'red' category project is not correct. With regard to health assessment survey, it is submitted that safety measures were duly adopted in drilling the well. However, the contractor M/s John Energy Limited wrongly removed the blow out preventer (BOP) which led to the damage. OIL started debarment proceeding against the Contractor and the contract was finally placed in holiday list and debarred from entering any contract for two years. The High Court directed further opportunity of hearing vide order dated 21.10.2020 in WP No. 4517/2020. The order of termination of contract was confirmed on 30.10.2020. With regard to the assessment of compensation for environment and loss of biodiversity, it is stated that

committee has acted on secondary data beyond the mandate of the order of this Tribunal. With regard to compensation, the objection of the OIL is that:

> **"**21.*That, with regard to observations at Para-D (V) (iv) and (v) (Page-40), the Answering Respondent Company submits that vide proposal Reference No. TCA.3/2020/570 dated 25.08.2020, Deputy Commissioner; Tinsukia has placed incorrect facts before the Hon'ble Committee of Experts. That under Para. 8.0, it was mentioned that the affected families otherwise falling in category (iii) as per categorization of the Hon'ble NGT may be included in category (ii) the reason being those families have been affected the most, being in the closest vicinity to the blowout and they have been subjected to continuous sound and air pollution resulting from the blow-out and fire. Further, they have apparently faced the maximum impact on their health, including mental stress and disorientation.*
>
> *Thus the ground taken for award of compensation mentioned as 'distance irrespective of whether houses have been severely damaged or not' is highly flawed since the local population has been shifted to the safety, security and facilities of relief camps immediately after the blow-out and even before the fire broke out on 09.06.2020. Therefore, the basis of inconvenience and discomfort of the local residents as a ground for compensation and their upgradation to category (ii) as well as enhancement of the amount from Rs. 2.5 lakhs to Rs. 20 lakhs is totally misconceived.*
>
> *That it is submitted that the said Interim Report by the Deputy Commissioner; Tinsukia was submitted on 01.09.2020 immediately after proposal of Deputy Commissioner, Tinsukia vide Letters Reference No. TCA.03/2020/706 dated 31.08.2020 raises serious doubts on the credibility of the Report which was drawn citing most urgency. Moreover, the Interim Report has never been shared with the Answering Respondent Company and therefore the recommendations/ contents are not in its knowledge.*
>
> *22. That, with regard to observations at Para-D (V) (vi) (Page-41), the Answering Respondent Company submits that the meeting held in the office of DC, Tinsukia, between Baghjan Gaon Milonjyoti Yuba Sangha and officials of OIL on 18.09.2020 wherein the Respondent Company assured all possible assistance in mitigating the problems of the Baghjan Gaon Villagers and assured payment of Rs. 50,000/- per month to 612 families for rental accommodation, food and other facilities.*
>
> *23. That, with regard to observations at Para-D (V) (viii) (Page-41), the Answering Respondent Company raises serious objections to the proposal of the DC, Tinsukia in revising the number of affected families and including additional 104 families in category (i) for compensation, which is without any solid justifications and basis. The Answering Respondent Company submits that the said impugned proposals of DC,*

Tinsukia were made solely on the basis of demand made by Baghjan Gaon Milanjyoti Yuva Sangha, rather than any assessment of actual damage. The Deputy Commissioner, Tinsukia while submitting its illegal and arbitrary proposals before the Committee of Experts on sympathy, has made contradiction to its earlier communication dated 29.08.2020, whereby, the applicant was apprised about the identification of 57 families and 561 families of affected families under Category-ii and Category-iii on the basis of survey made by the District Administration and as such, impugned proposal of the Deputy Commissioner, Tinsukia being sympathetic consideration, as opposed to the actual assessment, is liable to be interfered by this Hon'ble Tribunal. It is submitted that Answering Respondent has already paid compensation as per the Order of the Hon'ble Tribunal. The compensation paid to the affected families are much higher than the standard compensation, as prescribed in the Assam Disaster Manual. A comparative study in this regard shows that the affected families have received substantial compensation, even though there was no substantial damages to their houses or horticulture, as it is evident from the photographs of some of houses, which fall under Category-II as per the earlier assessment of the Deputy Commissioner, but now categorized as Category-I by the Committee. A true copy of the photographs of a few affected families, which were earlier categorized as Category-II, but now put in Category-I as well as comparative study on the compensation. are annexed herewith and marked as Annexure-17.

It is further submitted that the inclusion of 104 additional families in the list of affected people without conducting any survey or new emergent facts reflects that name of the families were included without proper assessment, which warranting proper assessment through an independent agencies for all the affected families.

24. Further, it is submitted that Interim Order dated 06.08.2020 passed by the Hon'ble Tribunal, determining the quantum of compensation to various categories of the affected people based on the recommendation of the Committee of Experts has been complied by Answering Respondent Company immediately, which itself shows that Company is always ready to pay due compensation to the genuinely affected people, as per assessment in terms of the order of the Hon'ble NGT. But, since the impugned proposal made by the Deputy Commissioner, Tinsukia recommending inclusion of additional 104 families and ugradation of compensation amount, upgradation of the affected families, already assessed, from Category-III to Category-II and from Category-II to Category-I and enhancement of compensation of Category-II from RS.10.00 Lakh to Rs.20.00 lakh merely on the demands of the local organizations, are illegal and arbitrary. The Company though appreciate the suffering of the people of the Baghjan area on account of the unfortunate Blow out incident, but it cannot justify unrealistic and unreasonable demands, more particularly, in view of the facts, the Company deals with the public money."

Applicant's response

17. The applicant has also filed response to the report dated 31.10.2020 as follows:

> *"7. It is further prayed that the final Report include a Restoration Plan which would be based on:*
>
> *i) comprehensive research as to the damage done not only to the Maguri-Motapung wetland and grassland system but also to the adjacent areas in the Dibru-Saikhawa National Park. The research could include a diagnostic evaluation of wetlands regimes (ecological, hydrological, socio-economic and institutional aspects) as well as consider forest – wetland interactions. Further, the effect of seasonal migration, such as the arrival and departure of migratory birds between now and March 2021, could be considered;*
>
> *ii) analysis of not only current damage but damage extending over the future. For instance, the old and condensate deposits may affect the physical properties of the soil, reducing its aeration and water infiltration, subsequently affecting plant growth. Crude oil has toxic properties that could have a devastating effect at various levels of the soil;*
>
> *iii) planning concerning interventions needed immediately and others that would be phased, those that would be man-made and others that would be left to natural restoration; besides obtaining inputs from the local community, the planning phase could include an international workshop (digital) inviting experts of riverine ecology and riverine wetlands to aid restoration planning. Since Maguri Beel is driven by flood pulses – understanding river – wetland – forest interactions would be core to designing any ecological restoration plan.*
>
> *iv) implementation mechanisms – the institutions and the processes that would carry the restoration plan into the field and integrate interventions bearing in mind the multi-dimensionality of the eco- system being restored.*
>
> *8. In order that the Committee has sufficient resources to carry out its tasks of conducting research and analysis, and devising the plan and implementation mechanisms for restoration, it is prayed that this Hon'ble Tribunal to augment the financial and technical resources available to the Committee. In this regard, the Applicant humbly submits that:-*
>
> *i. It is submitted that just as the Committee has suggested the setting up of a "health fund" as an interim measure to defray the cost of treatment of person(s) suffering from any ailment etc. (at page 43 of Volume I of the Progress Report), in a similar manner, an interim fund be set up to provide*

funding for the research and analysis needed to establish the complete extent of impact on the environment and bio-diversity caused by the present disaster.

ii. In order to provide funding for the research and analysis, it is humbly prayed that the Tribunal recall the deposit of Rs 25 crore directed in the order dated June 24, 2020, but deferred in its order dated July 2, 2020, on the assurance given by OIL that whatever amount required for discharge of its liability would be made promptly available. The fund could be placed in the custody of the District Magistrate, Tinsuka District, and disbursed as per norms and requirement."

MoEF Response

18. We may also mention the affidavit of the MoEF&CC filed on 23.11.2020 by Mr. Dharmender Gupta with regard to the regulatory framework in terms of Manufacture, Storage and Import of Hazardous Chemicals Rules, 1989 (MSHC Rules, 1989) and Chemical Accidents (Emergency Planning, Preparedness and Response) Rules, 1996. It is stated that the PESO and CIFs while giving site specific approvals are expected to ensure preparation of on-site emergency plans and details of mock drills and standard operating procedure (SOP) of industrial operations.

Consideration of the matter by the Tribunal

19. **We place on record our appreciation for the massive work executed by the eight-member Committee, headed by Justice B.P. Katakey, former Judge of Gauhati High Court.**

Issues for Consideration

20. We have given due consideration to the reports of the Committee dated 31.10.2020 and 10.12.2020 as well as to the objections of the OIL and of the applicant and heard learned Counsel for the appearing parties. There are four aspects for consideration:

a) **Compensation to the victims of the incidents for the damage to the houses, trauma, loss of earning and health cost incurred etc.**

b) **Accountability for the failure of OIL to follow safety protocols in preventing the incident and remedial steps to prevent such incidents in future**

c) **Accountability for non-compliance of statutory norms under the Water, Air and Environment laws and remedial action**

d) **Assesment of damage to the Environment and restoration measures, including measures for restoration of Dibru-Saikhowa National Park and the Maguri-Motapung Wetland**

Observations and Findings

21. On consideration of the entirety of the matter, we are in agreement that further studies are required for assessment of damage to the environment and the restoration measures by an inter-disciplinary Committee. Accordingly, we propose to appoint an expert Committee for the purpose. The issue of compensation stands sorted out substantially. The remining aspects of remedying the causes leading to the incident and statutory compliance will require further consideration by the statutory and departmental authorities in the first instance for which we propose to appoint joint Committees. Our observations and directions on different aspects follow.

Re: a) **Compensation to the victims**

22. We note that the incident in question is a massive one as the blowout resulted in fire which continued for almost six months inspite of efforts of all the Experts, hired by the OIL. Well killing operations, to avoid further damage, have taken more than six months. The damage caused is extensive. The statistics furnished by the OIL itself are that 3000 families were affected and 9000 persons were displaced from their houses and accommodated in 12 relief camps. 10 relief camps were set up as a result of first incident dated 27.05.2020 and two more camps after the incident

dated 09.06.2020. Each camp had 750 persons. Though number of claims were put forward, **major part of the issue stands resolved in terms of tri-partite arrangement between the victims, the OIL and the Deputy Commissioner, as per letter of the Deputy Commissioner dated 25.9.2020 and letter of the OIL dated 2.12.2020**. **The OIL has admitted its liability to 600 families to the extent of Rs. 15 lakhs each for 161 families and Rs. 10 lakhs each to the 439 families which runs to about Rs. 68 crores. It has already paid Rs. 30,000/- each to 3000 persons i.e. Rs. 9 crores and Rs. 12 lakhs each to 11 families i.e. Rs. 2.2 crores. Further, Rs.50000/- each has been paid to the families who have left the camps to meet the cost of rent, food etc. According to the OIL, it has spent about Rs. 11 crores on the camps and also incurred expenditure on managing the blowout which is said to be about Rs. 151 cores.**

23. While the Committee has suggested payments towards compensation to be treated as interim, the OIL does not accept any further liability. **In view of substantial number of victims having been compensated upto a reasonable level, the issue will have to be taken as concluded as far as the present proceedings are concerned.** This Tribunal cannot enter into further adjudication in absence of the victims and authentic data. **While floor level compensation can be directed to be paid even on some guesswork, higher compensation claims require adjudication, based on evidence of loss. As already observed, in absence of relevant data, we are unable to determine the claims for higher compensation, beyond the amounts already paid or conceded by the OIL.**

24. The principle of absolute liability is attracted to such incidents in accordance with law laid down in *M.C. Mehta v. Union of India & Ors.* (1987) 1 SCC 395 and thus the victims are entitled to compensation atleast on principle of restitution without proving negligence. However, evidence of extent of loss suffered by each of the claimant is required, except for some sort of compensation to be awarded by applying rule of thumb. To this extent compensation appears to have already been paid during these proceedings with the intervention of the Committee and the authorities. Thus, while requiring the OIL to pay whatever compensation is undisputed forthwith, we propose to leave the rest of the matter to be decided in appropriate remedies of the victims. However, we propose to lay down mechanism to deal with some of the issues emerging from the report of the Committee. **It is made clear that this order will not debar any victim of the occurrence who is aggrieved by denial of compensation or inadequacy of compensation to take remedies for such claim before any appropriate forum in accordance with law.**

Re: b) Accountability for failure to follow safety protocols and remedial measures to prevent such incidents in future:

25. The Committee has prima facie found the concerned officers of OIL responsible for their failure in preventing the incident, as safety protocols were not duly followed. The OIL has pleaded its innocence and shifted the lability to the Contractor. It is stated that some action taken against the contractor (debarring for two years). **The fact remains that the OIL cannot disown its responsibility by shifting the blame on the contractor. Since it is not found necessary to finally determine this issue by the Tribunal, the same is left open to be gone into in any other appropriate proceedings – departmental or judicial.**

26. We prima facie agree with the report of the Committee that there was failure of the OIL in taking safety precautions and there is need for ensuring that such incidents do not recur. **We direct this aspect to be gone into by a six-member Committee headed by the Secretary, Ministry of Petroleum and Natural Gas in consultation with the D.G. Hydrocarbon and D.G. Mines Safety, DG Oil Industry Safety and PESO, Chief Controller of Explosives, New Delhi within three months from today**. The said Committee may review the situation and take appropriate remedial measures, including fixing responsibility for the failures of the concerned individuals in the present incident. It may also lay down the road map for ensuring compliance of safety protocols by all similar installations. Effective execution of such road map may be ensured by the Secretary, Ministry of Petroleum and Natural Gas. The Committee may also suitably take into consideration the observations in the reports of the Committee appointed by this Tribunal.

Re: c) Accountability for non compliance of statutory norms under the Water, Air and Environment laws and remedial action

27. The Committee has found that there are non-compliances of statutory provisions of the Air Act, Water Act, the EP Act, including the Hazardous Waste Rules, framed thereunder, the requirement of EC in terms of Notification dated 14.09.2006 and compliance of EC conditions. OIL has submitted its stand disputing the findings of the Committee. **We direct that the issue of accountability for the past compliances and the remedial action therefor be looked into by a seven-member joint Committee comprising MoEF&CC, CPCB, State PCB, SEIAA Assam, Chief Wildlife Warden, Assam, Member Secretary, Biodiversity Board, Assam and Member Secretary, State Wetland Authority Assam.** MoEF&CC will be nodal agency and the Committee may complete its work

within three months. The gaps identified may be duly addressed by the OIL which may be overseen by the statutory regulators. The Committee may also suitably take into the observations in the reports of the Committee appointed by this Tribunal.

Re: d) Assesment of damage to the Environment and restoration measures, including measures for restoration of Dibru-Saikhowa National Park and the Maguri-Motapung Wetland

28. Last aspect is assessing the damage to the environment and remedial restoration plan, including Dibru-Saikhowa National Park, the Maguri-Motapung Wetland. **We direct this aspect to be looked into and remedial measures planned by the ten-member Committee headed by the Chief Secretary, Assam, nominees of MoEF&CC and CPCB, Assam Wetland Authority, State Biodiversity Board of Assam, SEIAA Assam, State PCB (all through their Chairmen), Chief Wildlife Warden Assam, District Magistrate, Tinsukia, and Managing Director, OIL.** This Committee will also take over the available record and data from the Committee constituted by this Tribunal, headed by Justice Katakey and **deal with all surviving issues** as far as possible within six months. **As regards budgetary allocation for the restoration work**, the cost of restoration is to be born by the OIL. **The Committee headed by the Chief Secretary, Assam may make an estimate on which the OIL will deposit the amount so estimated to meet the cost of restoration of the environment.** Initial deposit will be on adhoc estimation of minimum amount required and any further amount becomes necessary for execution of work for restoration, as may be finally determined by the ten-member Committee, such further deposit will be made by the OIL. The restoration plan may be duly executed by the OIL which may be overseen by the concerned statutory regulators. **The OIL may forthwith pay the honorarium payable to non-official members of the Committee**

constituted by this Tribunal which may also be ensured by the Chief Secretary, Assam who may determine the amount payable, if the issue needs any clarification.

29. All the above Committees will be free to co-opt any other Expert or institution. The applicants or any other stake holders are free to give their respective suggestions, if any, to the above Committees. The Committees may hold their first meetings preferably within two weeks which may be ensured by the Secretary of MoPNG, the Secretary of MoEF&CC and the Chief Secretary, Assam respectively.

30. **A public notice of crux of the order may be given at a prominent place in the office of the District Magistrate, Tinsukia and at some prominent place near the Campus of the Establishment in English as well as in Assamese. This may be ensured by the District Magistrate, Tinsukia.**

The application is disposed of.

A copy of this order be forwarded to the **Secretary, Ministry of Petroleum**, **MoEF&CC**, CPCB, **Chief Secretary, Assam**, D.G. Hydrocarbon and D.G. Mines Safety, DG Oil Industry Safety, PESO, Chief Controller of Explosives, New Delhi, State PCB, SEIAA Assam, Chief Wildlife Warden, Assam, Member Secretary, State Biodiversity Board, Assam and Member Secretary, State Wetland Authority Assam, **District Magistrate, Tinsukia** and **Managing Director, OIL**, by e-mail for compliance.

A copy of this order be also forwarded to Justice B.P. Katakey, former Judge of Gauhati High Court, Member Secretaries of State Legal

Services Authority, Gauhati and District Legal Services Authority, Tinsukia by e-mail.

Adarsh Kumar Goel, CP

S.K. Singh, JM

Dr. Nagin Nanda, EM

February 19, 2021
Original Application No. 43/2020(EZ)
DV

Annexure

Item No. 05 Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

(By Hybrid Mode)

Original Application No. 43/2020(EZ)

(with report of the Committee dated 31.12.2021)

Bonani Kakkar Applicant

Versus

Oil India Limited & Ors. Respondent(s)

Date of hearing: 10.03.2023

CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER

Applicant: Ms. Shruti Agarwal, Advocate

Respondents: Mr. Sridhar Potaraju, Ms. Petal Chandhok & Mr. Ranjan Mishra, Advocates for Oil India Limited
Mr. Raj Kumar, Adv. for CPCB
Mr. Debojit Bonkakati, Advocate for the State of Assam
Mr. Sandeep Mahapatra, Advocate for Ministry of Petroleum & Natural Gas

ORDER

Scope of proceedings in the light of order of Hon'ble Supreme Court

1. The matter has been taken up in pursuance of order of the Hon'ble Supreme Court dated 23.01.2023 in Civil Appeal No. 2201 of 2021, *Bonani Kakkar vs. Oil India Limited & Ors.,* remitting the matter back to this Tribunal for further consideration in the light of the said order which is reproduced below:

"1. This appeal arises from an order of the National Green Tribunal[1] dated 19 February 2021. The cases relates to the damage and destruction caused to the biodiversity of Dibru Saikhowa National Park and Boisphere Reserve due to a blow-out which took place from the Baghjan 5 Oil Well on 27 May 2020. Oil India Limited was in control and possession of the oil well.

2. ***The NGT constituted a Committee of experts. A preliminary report was submitted on 24 July 2020 after which on 31 October 2020, the Committee submitted a progress report. The NGT, by its impugned order, constituted three committees*** *:*

- ***(i) A six member Committee to fix the responsibility for the failure of the individuals present at the incident and lay down a road map for ensuring compliance with safety protocols;***
- ***(ii) A seven member committee to enquire into the non-compliance of statutory provisions;***
- ***(iii) A ten member Committee to assess the damage to and restoration of the Dibru Saikhowa National Park and wet land and to take over all surviving issues from the earlier committee.***

3. When the appeal was moved before this Court, in an order dated 1 July 2021, two specific grievances of the appellants were recorded. The grievances were set out in paragraph 5 of the order which extracted below :

> *"5 The precise grievance is two fold. Firstly, the earlier Committee had submitted a comprehensive report before the NGT: initially, a preliminary report which was followed by a progress report and, hence, the constitution of three new Committees will only delay the process. Secondly, for the determination of damages and compensation and for the restoration of the National Park and Wetland, a ten-member Committee has been constituted headed by the Chief Secretary, Assam in which the Managing Director of the Oil India limited has been inducted as a member. It has been submitted that this will be in breach of the principles of natural justice since the conduct of Oil India Limited is basically in issue and, hence, the Managing Director ought not to be a member of the Committee in any case."*

4. In a subsequent order of this Court dated 2 September 2021, the Court took note of the findings of the expert committee, which was initially appointed by the NGT, in its preliminary report dated 24 July 2020 as well as the findings in the subsequent report dated 31 October 2020. Paragraphs 4 and 5 of the order of this Court are extracted below :

> *"4. The Expert Committee found that (i) OIL did not possess mandatory consent to establish and operate under Sections 25 and 26 of the Water (Prevention and Control of Pollution) Act 1974, and Section 21 of the Air (Prevention and Control of Pollution) Act 1981 when it started operations in Baghjan 5 Oil*

[1] "NGT"

well in 2006. (ii) OIL does not have the requisite consent under the law to carry out drilling and testing of hydrocarbons in the specified well except for the years 2008-09, 2012-13 and 2018-19; and (iii) OIL does not possess authorization under Rule 6 of the Hazardous Waste (Management, Handling and Transboundary Movement) Rules 2016, which constitutes a violation of the conditions stipulated in the Environmental Clearance dated 11 May 2020.

5. By a subsequent progress report dated 31 October 2020, the Committee detailed widespread damage to the flora and fauna of the region, including:

(i) Thirty five varieties of fish species belonging to thirteen families, many of which had been completely wiped out; and
(ii) (ii) A drastic decline in water oxygen content which has resulted in a high rate of destruction of marine life."

The Court also noted that the report had recommended a comprehensive impact assessment alongwith a plan for bio-remediation of hydrocarbons polluting the soil and the wet land.

5. In its order dated 2 September 2021, this Court reconstituted the third committee constituted by the NGT. The third Committee, as reconstituted was directed to consist of the following members :

"(i) Justice B P Katakey, former Judge of the Gauhati High Court …Chairperson
(ii) Dr Ritesh Kumar, Director, Wetlands International South Asia
(iii) Mr G S Dang, ex-Deputy Director, Indian Institute of Petroleum, Dehradun
(iv) Mr Qamar Qureshi, Professor, Wildlife Institute of India
(v) Mr Bedanga Bordoloi."

The Court directed that the Committee shall make an interim determination of damages upon which suitable directions could be issued to Oil India Limited to deposit the amount for facilitating remedial measures.

6. The Committee appointed by this Court submitted its report dated 20 October 2021. A final report of the committee was submitted on 31 December 2021.

7. On 1 September 2022, this Court clarified that the pendency of the proceedings shall not come in the way of the disbursement of compensation to the affected villagers in accordance with law.

8. In view of the above narration of facts, it is evident that as a result of the interim directions of this Court, the third committee which was constituted by the NGT for the purpose of assessing the damage to the environment and restoration measures including measures for restoration of the Dibru Saikhowa National Park and the wet land stands superseded by the expert committee which has been constituted by this Court.

9. The Court is apprised of the fact that the other two committees are yet to commence their work in view of the stay granted by this Court on 1 July 2021. The petitioner has no grievance in regard to the constitution of the other two committees.

10. With the above factual background, ***it would be appropriate to remit the proceedings back to the NGT which shall take up the proceedings on the basis of the reports of the expert committee which was constituted by this Court. The reports of the expert committee shall be considered by the NGT. The NGT shall hear such objections as the parties in the proceedings have, before issuing necessary directions on the aspects including restoration of the environment, reparation of environmental damage and compensation.***

11. ***The other two committees, which have been constituted by the NGT, shall proceed to complete the task which has been assigned to them. In terms of the earlier directions, it is clarified that the pendency of the proceedings before the NGT shall not affect the disbursement of interim compensation to the affected villagers. The NGT shall, it is clarified, be at liberty to pass further directions in regard to assessing the compensation payable and for its disbursement to all the affected persons.***

12. We keep open all the rights and contentions of the parties.

13. The order of the NGT dated 19 February 2021 shall stand modified to the extent of the constitution of the third committee in terms of the previous orders of this Court. The report of the third committee, as noted above, shall now form the basis of further proceedings by the NGT in regard to the canvass which has been covered by the committee on the assessment of damages to the environment and restoration measures including measures, for restoration of Dibru Saikhowa National Park and Maguri Motapung Wetland. The NGT shall proceed ahead on the basis of the report of the expert committee appointed by this Court, without awaiting the conclusion of the proceedings before the two other committees.

14. NGT is at liberty to issue appropriate directions for determining the modalities for the adjudication of final compensation and its disbursement, after taking due account of the interim compensation which has been fixed in that regard.

15. The disbursement of the interim compensation should be effected expeditiously and within a period of two months from the date of this order."

2. In view of above, scope of further consideration before the Tribunal mainly is consideration of reports submitted before the Hon'ble Supreme Court by the 'third committee', hear such objections as the parties in the

proceedings have and issuing necessary directions about restoration of the environment, reparation of environmental damage and compensation. Other 'two committees', earlier constituted by the Tribunal under order dated 19.2.2021, have to now proceed in terms of directions of the Tribunal.

Substance of earlier order of the Tribunal dated 19.2.2021

3. Before proceeding further on above lines, we consider it necessary to extract parts of order dated 19.2.2021 for continuity of this order:

> *"1.* ***The issue*** *for consideration in these matters is the remedial steps for restoration of the environment and compensation to the victims on account of damage resulting from the incident of* ***oil blowout*** *on 27.05.2020 from the oil well belonging to the Oil India Limited (OIL) which released huge amount of toxic gases and, other consequential events, including fire incident 09.06.2020 that followed, at Baghjan in Tinsukia District of Assam. The fire was finally put off on 15.11.2020, after almost six months and well killing operations were successfully completed on 03.12.2020, after six months, as per version of the OIL filed before this Tribunal on 16.12.2020. Adverse impact of the incident on human beings and environment was large.* ***As per affidavit dated 27.07.2020 filed by the OIL, more than 9000 persons were displaced and sheltered in 12 relief camps, (with 750 persons in each), 10 camps immediately after 27.05.2020 incident and 02 camps added after 09.06.2020 incident. As on 22.07.2020, 07 camps were still continuing with 5758 occupants. 3000 affected families were paid Rs. 30,000/- each as one-time compensation, apart from the compensation of Rs. 20 lakhs each to 11 families whose houses were burnt. A sum of Rs. 11.17 crores was spent on the relief camps as on 23.07.2020. According to the OIL, more than Rs. 151 crores was required towards operational cost for controlling the blowout. By a subsequent letter dated 02.12.2020, the OIL has accepted its liability to pay Rs. 68.05 cores further amount to 600 affected families (Rs. 15 lakhs each to 161 families where damage to the houses is total and Rs. 10 lakhs each to 439 families where damage to the houses is severe). OIL has proposed to the District Collector, Tinsukia that it will pay compensation of Rs. 50,000/- each to 612 families who have left the camp for rental, accommodation, food and other facilities, as stated in the report dated 10.12.2020 of the Committee appointed by this Tribunal (paras 4 and 5). A sum of Rs. 90.796 crore stands deposited by the OIL with the District Collector.***
>
> *2. xxx ……xxx……xxx*
>
> *3. With a view to obtain an authentic independent version, while issuing notice to the OIL,* ***the Tribunal constituted eight-member***

Committee headed by a former Judge of Gauhati High Court with representatives from CPCB, CSIR, Guwahati University, State Bio-diversity Board, ONGCL, State PCB and the District Magistrate, Tinsukia District *with liberty to the Committee to co-opt any other expert or institution. The mandate of the Committee was* ***to ascertain the cause of the incident, persons responsible for the incident and for the failure to prevent the same, extent of damage to the human life, wildlife, Dibru-Saikhowa National Park (DSNP), the Maguri-Motapung Wetland (MMW), assessment of proposed compensation to the victims and for restitution of the property and the environment, remedial measures, including steps to prevent recurrence.***

xxx ……xxx……xxx

20. We have given due consideration to the reports of the Committee dated 31.10.2020 and 10.12.2020 as well as to the objections of the OIL and of the applicant and heard learned Counsel for the appearing parties. There are four aspects for consideration:

a) Compensation to the victims of the incidents for the damage to the houses, trauma, loss of earning and health cost incurred etc.

b) Accountability for the failure of OIL to follow safety protocols in preventing the incident and remedial steps to prevent such incidents in future

c) Accountability for non-compliance of statutory norms under the Water, Air and Environment laws and remedial action

d) Assessment of damage to the Environment and restoration measures, including measures for restoration of Dibru-Saikhowa National Park and the Maguri-Motapung Wetland

Observations and Findings

21. On consideration of the entirety of the matter, we are in agreement that further studies are required for assessment of damage to the environment and the restoration measures by an inter-disciplinary Committee. Accordingly, we propose to appoint an expert Committee for the purpose. The issue of compensation stands sorted out substantially. The remaining aspects of remedying the causes leading to the incident and statutory compliance will require further consideration by the statutory and departmental authorities in the first instance for which we propose to appoint joint Committees. Our observations and directions on different aspects follow.

Re: a) Compensation to the victims

22. We note that the incident in question is a massive one as the blowout resulted in fire which continued for almost six months inspite of efforts of all the Experts, hired by the OIL. Well killing operations, to avoid further damage, have taken more than six months. The damage caused is extensive. The statistics furnished by the OIL itself

are that 3000 families were affected and 9000 persons were displaced from their houses and accommodated in 12 relief camps. 10 relief camps were set up as a result of first incident dated 27.05.2020 and two more camps after the incident dated 09.06.2020. Each camp had 750 persons. Though number of claims were put forward, ***major part of the issue stands resolved in terms of tri-partite arrangement between the victims, the OIL and the Deputy Commissioner, as per letter of the Deputy Commissioner dated 25.9.2020 and letter of the OIL dated 2.12.2020****.* ***The OIL has admitted its liability to 600 families to the extent of Rs. 15 lakhs each for 161 families and Rs. 10 lakhs each to the 439 families which runs to about Rs. 68 crores. It has already paid Rs. 30,000/- each to 3000 persons i.e. Rs. 9 crores and Rs. 12 lakhs each to 11 families i.e. Rs. 2.2 crores. Further, Rs.50000/- each has been paid to the families who have left the camps to meet the cost of rent, food etc. According to the OIL, it has spent about Rs. 11 crores on the camps and also incurred expenditure on managing the blowout which is said to be about Rs. 151 cores.***

23. While the Committee has suggested payments towards compensation to be treated as interim, the OIL does not accept any further liability. ***In view of substantial number of victims having been compensated upto a reasonable level, the issue will have to be taken as concluded as far as the present proceedings are concerned.*** *This Tribunal cannot enter into further adjudication in absence of the victims and authentic data.* ***While floor level compensation can be directed to be paid even on some guesswork, higher compensation claims require adjudication, based on evidence of loss. As already observed, in absence of relevant data, we are unable to determine the claims for higher compensation, beyond the amounts already paid or conceded by the OIL.***

24. The principle of absolute liability is attracted to such incidents in accordance with law laid down in M.C. Mehta v. Union of India & Ors. (1987) 1 SCC 395 and thus the victims are entitled to compensation atleast on principle of restitution without proving negligence. However, evidence of extent of loss suffered by each of the claimant is required, except for some sort of compensation to be awarded by applying rule of thumb. To this extent compensation appears to have already been paid during these proceedings with the intervention of the Committee and the authorities. Thus, while requiring the OIL to pay whatever compensation is undisputed forthwith, we propose to leave the rest of the matter to be decided in appropriate remedies of the victims. However, we propose to lay down mechanism to deal with some of the issues emerging from the report of the Committee. ***It is made clear that this order will not debar any victim of the occurrence who is aggrieved by denial of compensation or inadequacy of compensation to take remedies for such claim before any appropriate forum in accordance with law.***

Re: b) Accountability for failure to follow safety protocols and remedial measures to prevent such incidents in future:

25. The Committee has prima facie found the concerned officers of OIL responsible for their failure in preventing the incident, as safety protocols were not duly followed. The OIL has pleaded its innocence and shifted the liability to the Contractor. It is stated that some action taken against the contractor (debarring for two years). ***The fact remains that the OIL cannot disown its responsibility by shifting the blame on the contractor. Since it is not found necessary to finally determine this issue by the Tribunal, the same is left open to be gone into in any other appropriate proceedings – departmental or judicial.***

26. We prima facie agree with the report of the Committee that there was failure of the OIL in taking safety precautions and there is need for ensuring that such incidents do not recur. ***We direct this aspect to be gone into by a six-member Committee headed by the Secretary, Ministry of Petroleum and Natural Gas in consultation with the D.G. Hydrocarbon and D.G. Mines Safety, DG Oil Industry Safety and PESO, Chief Controller of Explosives, New Delhi within three months from today****. The said Committee may review the situation and take appropriate remedial measures, including fixing responsibility for the failures of the concerned individuals in the present incident. It may also lay down the road map for ensuring compliance of safety protocols by all similar installations. Effective execution of such road map may be ensured by the Secretary, Ministry of Petroleum and Natural Gas. The Committee may also suitably take into consideration the observations in the reports of the Committee appointed by this Tribunal.*

Re: c) Accountability for non compliance of statutory norms under the Water, Air and Environment laws and remedial action

27. The Committee has found that there are non-compliances of statutory provisions of the Air Act, Water Act, the EP Act, including the Hazardous Waste Rules, framed thereunder, the requirement of EC in terms of Notification dated 14.09.2006 and compliance of EC conditions. OIL has submitted its stand disputing the findings of the Committee. ***We direct that the issue of accountability for the past compliances and the remedial action therefor be looked into by a seven-member joint Committee comprising MoEF&CC, CPCB, State PCB, SEIAA Assam, Chief Wildlife Warden, Assam, Member Secretary, Biodiversity Board, Assam and Member Secretary, State Wetland Authority Assam.*** *MoEF&CC will be nodal agency and the Committee may complete its work within three months. The gaps identified may be duly addressed by the OIL which may be overseen by the statutory regulators. The Committee may also suitably take into the observations in the reports of the Committee appointed by this Tribunal.*

Re: d) Assesment of damage to the Environment and restoration measures, including measures for restoration of Dibru-Saikhowa National Park and the Maguri-Motapung Wetland

28. Last aspect is assessing the damage to the environment and remedial restoration plan, including Dibru-Saikhowa National Park,

the Maguri-Motapung Wetland. ***We direct this aspect to be looked into and remedial measures planned by the ten-member Committee headed by the Chief Secretary, Assam, nominees of MoEF&CC and CPCB, Assam Wetland Authority, State Biodiversity Board of Assam, SEIAA Assam, State PCB (all through their Chairmen), Chief Wildlife Warden Assam, District Magistrate, Tinsukia, and Managing Director, OIL.*** *This Committee will also take over the available record and data from the Committee constituted by this Tribunal, headed by Justice Katakey and* ***deal with all surviving issues*** *as far as possible within six months.* ***As regards budgetary allocation for the restoration work****, the cost of restoration is to be born by the OIL.* ***The Committee headed by the Chief Secretary, Assam may make an estimate on which the OIL will deposit the amount so estimated to meet the cost of restoration of the environment.*** *Initial deposit will be on adhoc estimation of minimum amount required and any further amount becomes necessary for execution of work for restoration, as may be finally determined by the ten-member Committee, such further deposit will be made by the OIL. The restoration plan may be duly executed by the OIL which may be overseen by the concerned statutory regulators.* ***The OIL may forthwith pay the honorarium payable to non-official members of the Committee constituted by this Tribunal which may also be ensured by the Chief Secretary, Assam who may determine the amount payable, if the issue needs any clarification.***

29. All the above Committees will be free to co-opt any other Expert or institution. The applicants or any other stake holders are free to give their respective suggestions, if any, to the above Committees. The Committees may hold their first meetings preferably within two weeks which may be ensured by the Secretary of MoPNG, the Secretary of MoEF&CC and the Chief Secretary, Assam respectively."

Consideration of the matter by the Tribunal today and directions

Preliminary Observations

4. Order dated 19.2.2021 shows that the Tribunal considered four issues – compensation to victims, accountability of individuals, non compliances by the Project Proponent (PP) and its accountability in that regard, restoration of Dibru Saikhowa National Park/Dibru-Saikhowa Biosphere Reserve (DSBR) and Maguri Motapung Wetlands (MMW) and other affected area. On first aspect, it was noted that the PP had paid a sum of Rs.151 crore for rehabilitation of victims and a settlement had been reached. Thus, the said issue was taken as concluded except for consideration of any particular specific claim at any appropriate forum.

Other three issues were left to be dealt with by three committees – first, a six member Committee headed by Secretary, Ministry of Petroleum to go into issue of accountability of individuals, second, a seven member committee, headed by Secretary MoEF&CC to go into compliances and accountability of the PP in that regard and the third a ten member Committee to go into the issue of restoration of DSBR and MMW. First two have now to proceed, as directed by Hon'ble Supreme Court, as per order of the Tribunal dated 19.2.2021 while constitution of the third was modified, as noted earlier and its reports are to be considered to determine further course of action.

Consideration of the reports, submissions of the Applicant and objections of the PP

5. We are of the view that since final report of the modified Committee dated 31.12.2021 has been submitted, it will suffice to refer to the same. Submissions of the Applicant are in support of the report and objections of the PP are in terms of its affidavit dated 25.7.2022.

6. We have heard learned counsel for the appearing parties and perused the record with the assistance of learned Counsel.

7. Executive summary of the report is as follows:

> ***"Executive Summary***
> *1. The Baghjan accident took place in a highly ecologically fragile Eastern Brahmaputra Landscape. The Dibru Saikhowa Biosphere Reserve, alongside which the blowout took place, provides* ***habitat for thousands of species including the iconic One-horned Rhinoceros, the globally threatened bird Bengal Florican and White-winged Wood Duck, a migration corridor for elephants, as well as a crucial link and staging ground for the East and Central Asian Flyway for migratory birds****. The Baghjan accident was not just a failure on the part of OIL in ensuring necessary health, safety and environmental safeguards, but equally responsible are:*
>
> *a) Complete and comprehensive violation of the principles of eco-sensitive zone notification by Ministry of Environment, Forest and Climate Change, Government of India, leading to dangerous concentration of oil and gas producing wells in a*

highly environmentally sensitive and fragile area of Dibru Saikhowa Biosphere Reserve

b) *Absence of any meaningful baselines and* ***management plans for Maguri Motapung Wetlands and Dibru Saikhowa National Park****, and a lackadaisical approach to' management of these biodiversity hotspots*

c) *Ineffective ecosystem monitoring systems to assess ecosystem health, and absence of infrastructure even at the state level* ***to monitor contaminants related with oil and gas industry***

d) *Lack of any mechanism for covering risks to human health, livelihoods and assets located within the vicinity of oil and gas production areas*

e) *Overlooking the risks posed by oil and gas industry in disaster risk reduction planning*

f) *No investment in capacity development (including site and situation specific Standard Operating Procedures) for handling the risks of oil and gas production related accidents*

2. The blowout accident resulted in severe damage and contamination of the Maguri-Motapung Wetlands and parts of Dibru-Saikhowa National Park, as is indicated by the following facts discerned from surveys and assessments carried during February-June 2021:

a) *The concentration of Poly-Aromatic Hydrocarbons in water, soil and sediments of Lohit, Dibru and Maguri-Motapung were significantly higher than those reported in other Indian and global studies on similar accidents. The drastic lowering of Dissolved Oxygen at many locations of the rivers, streams, Maguri-Motapung and other wetlands, in combination with high concentration of Poly-Aromatic Hydrocarbons resulted in large-scale mortality and morbidity of aquatic fauna. Patches of oil still surface in parts of wetland despite several flood pulses in the landscape.*

b) *The blowout caused serious sound pollution, way beyond the set standards, making the overall environment unsuitable for normal life for prolonged periods, and affecting several birds and mammal species.*

c) *Vegetation in a large area around Baghjan oil well#5 was sprayed with condensate. Morbidity and death of livestock, damage to crop fields and grasslands were recorded.*

d) *Abnormalities in feeding and behavior patterns of Hollock Gibbons were observed, including the unfortunate death of a young one.*

e) *Dolphin abundance during declined by 89% in area surrounding Baghjan oil well#5. One dolphin was found dead in the Maguri-Motapung Wetlands due to poisoning by condensate.*

f) *Bird richness declined by 59% in grassland and 85% in wetlands. The counts of migratory birds in the Maguri-Motapung wetlands is yet to recover to the pre-accident levels.*

g) *Fish richness declined by 71% and abundance by 81%. Large scale death, excess mucous secretion descaling and bleeding was observed in fishes.*

h) *Species richness of odonates and lepidopterans declined by 26% and 48% respectively.*

i) *Herpetofauna loss was significant, 177 carcasses of 4 species were recorded upto 4 km from the accident site. No evidence of tadpole presence was recorded, in spite of the incident time being the breeding period of several species of herpetofauna indicate deaths of neonates.*

j) *Orchid Lowering was severely delayed.*

k) *Fishers of the area reported a 70 - 80% decline in fish catch from the river and Maguri-Motapung Wetlands till date, severely impacting livelihoods.*

3. The Baghjan accident poses two fundamental challenges for ecological restoration. Firstly, the concentration of environmental contaminants released by the blowout need to be brought to the levels which are safe for biota as well as communities dependent on the ecosystem. The interventions require taking into account the lack of baseline data on ecological communities present within the Dibru-Saikhowa Biosphere Reserve, especially those within the aquatic environs on Maguri-Motapung Wetlands, and the likely response to restoration. Secondly, the damage to ecosystem components and processes (such as death and injury to species, disturbance to habitats, altered migration pathways) need to be restored, which are likely to take a much longer time frame. Various studies on insects, herpeto-fauna, fish, birds and mammals indicated it will take 2 to 21 _years for species population to recover from losses due to condensate impact.

4. The ***condensate from Baghjan well #5 spread in a 2 km radius, and contaminated the surrounding environment. Less than 2% of this area has been remediated, without systematic site characterization, and with focus largely on soil dimensions.*** *The ongoing remediation sites are unprotected and not-demarcated, posing severe health and environmental hazards. Following recommendations are made for restoration of the accident site and its surroundings:*

a) *Restoration needs to be guided by a Conceptual Site Model indicating the area of influence of the contaminant, and the relationship between contaminant source, pathways, and receptors. The model should be updated with new information from site monitoring.*

b) *All enabling works like topographic survey, site characterization, waste and debris segregation and removal, installation of groundwater monitoring wells etc. prior to any remediation works need to be completed by OIL.*

c) *OIL needs to pursue a risk-based clean-up approach adopting best available remediation technologies (biopiling, landfarming, volatilization and other non-invasive methods to remove LNAPLs, tree based phytoremediation combined with nature based methods etc.) to bring down the level of contaminants in all contaminated mediums. OIL and Pollution*

Control Board, Assam may conduct bench scale, field trials of various remediation technologies options, risk assessments, operability studies, cost-benefit and sustainability analysis before designing the remediation strategy .

d) It is recommended that OIL engages with national regulators and other stakeholders as early as possible in the process of site investigation and development of remediation strategies. Participatory approaches, with specific emphasis on community involvement should be ensured via a digital collaboration platf9rm with all restoration related data.

e) In cases where remediation is not feasible or where the polluted area has high ecological or scientific value, OIL must determine the best site management and adaptation strategy to mitigate the risk to public health and the environment viz. monitored natural attenuation or exclusion.

f) Afforestation needs to be taken up in the area of influence (soon after remediation of the contaminated mediums), using native species, in consultation and participation of local communities.

g) An office of `Contaminated site remediation and technology innovation' under PCBA may be established by the Government of Assam. The Office may be entrusted with the responsibility of management of the hazardous waste sites as per CPCB Guidelines to protect the environment and the health of the public at large.

5. Ecological restoration of DSBR should be targeted at assisting the recovery of the ecosystem that has been degraded and damaged by the Baghjan accident (while injury has been established, extent and pathways need to be further investigated through systematic studies). At the same time, abundant caution is advised prior to venturing into physical interventions for ecological restoration given the high ecological fragility of the Dibru Saikhowa Biosphere Reserve. The Committee therefore recommends:

a) Systematic studies and monitoring to determine the current level of contamination within various components of the wetland and terrestrial area (water, sediment, vegetation).

b) Assessing the ecological restoration baseline (by involving expert agencies and with full stakeholder engagement) which would be tasked with: (a) Systematically defining a `reference ecosystem condition' which would serve as a guide for ecological restoration; (b) Systematically defining ecological restoration indicators which would serve as a basis of assessing restoration effectiveness over long term; (c) Identifying restoration options —with specific focus on nature-based solutions which use native species; (d) Identifying monitoring indicators for all major ecosystem attributes (physical condition, species composition, ecosystem function) as well as threats and external exchanges; (e) Projecting resource requirement and institutional arrangements to implement restoration measures.

c) Constituting an `ecological restoration steering committee' which would be tasked with reviewing and approving an ecological restoration plan, and monitoring the progress of implementation. The Committee may be set up under the District Commissioner (Tinsukia) and have representation of all major stakeholders (such as Pollution Control Board

Assam, OIL, Forests, Fisheries, Tourism, Eco-Development Committee, local tour operators) and also have external restoration specialists on board .

d) *Undertaking systematic monitoring to ascertain that in multiple use areas the wetlands products (from buffer zone) are safe for human consumption. In case the studies determine that any of the wetland products are unsafe for human consumption, its harvest should be banned for a period as suggested by the study, and the dependent communities fully compensated for the loss.*

e) *Conducting epidemiological studies within the communities living in and around the DSBR to determine the effect of exposure to contaminants. The studies must take a long-term view — such as health risks created by carcinogens released by the accident. Accordingly, a system of comprehensive health insurance for all persons living in the zone of impact (we may consider all communities residing around the Maguri-Motapung Wetlands and Dibru Saikhowa National Park, as well as those residing within 5 km radius of the Baghjan well#5) may be put in place so that the health risks are covered. Similarly, the livestock may also be insured.*

6. For the gains of restoration to persist overtime, it is essential to put in place effective management arrangements for Dibru Saikhowa Biosphere Reserve which can ensure that the full range of biodiversity and ecosystem services of the biosphere reserve are delivered in perpetuity by limiting and managing impact of human-induced adverse change in the ecosystem. Within the aegis of Biosphere Reserve planning, following recommendations are made:

a) ***The management plan of Dibru-Saikhowa National Park needs to be updated taking into account the diversity of habitats, the interconnectivity of the park with river, wetland ecosystems, other protected areas and the risks posed by developmental activities such as oil and gas production. The management may be structured to meet the following objectives: i) Secure National Park boundaries, ensuring its connectivity with landscape; inventory of biodiversity of DSNP; iii) Maintain and improve habitat quality to support diversity.; iv) Reduce people's dependence on resources from National Park by providing alternatives; v) Provide livelihood opportunities to stakeholders through engagement in eco-tourism activities; and, vi) Adaptive management.***

b) *The management of Maguri-Motapung Wetlands should strive to achieve `Conservation and wise use of the wetland ecosystem to sustain and enhance its full range of ecosystem services and biodiversity'. The purpose is to: a) manage the wetland complex in entirety as an ecologically and regulatory harmonized unit; b) maintain and improve the habitats to sustain biodiversity including migratory waterbirds, as well as ecosystem services such as buffering against extreme events and support wetland-dependent livelihoods in a sustainable manner; and c) develop institutional arrangement at the site, district and state level to address and manage regulatory and policy-related issues. Management may be guided by following objectives: i) Maintain naturalness of wetland shoreline; Maintain hydrological regimes connectivity aligned with key ecosystems processes (such as maintenance of habitat diversity); iii) Maintain and improve habitat quality*

to support diverse wetland-dependent species; iv) Maintain non-declining harvest of fishes, aquatic plants and other species of economic use derived from wetland and its surroundings; v) Provide livelihood opportunities to stakeholders through engagement in wetland based- tourism activities; vi) Maintain compliance with all extant regulation; and, vii) Proactive stakeholder engagement in wetland management enabled by Communication, Education, Participation and Awareness Actions.

7. The Maguri Motapung Wetlands and its zone of influence must be delineated and notified as per the provisions of Wetlands (Conservation and Management) Rules, 2017. This responsibility rests with the Assam State Wetlands Authority.

8. The District Commissioner may be entrusted with the responsibility of designing the Maguri-Motapung Management Plan as per the guidance of the National Programme for Conservation of Aquatic Ecosystems of the MoEFCC, seeking support of expert agencies and with engagement of stakeholders. The Eco-Development Committee may be extensively consulted to ensure that the views, tights and capacities of local communities are built within the management plan. The management plan must inter alia define responsibilities of concerned line departments, research organizations, non-government organizations and community-based organizations in implementing various activities. Periodic monitoring of the management plan may be carried out by the Tinsukia District Wetlands Committee constituted under the aegis of Assam State Wetlands Authority.

9. The current District Disaster Management Plan of Tinsukia does not identfy oil and gas production related risks in hazards, and ecosystems, such as Maguri Motapung Wetlands and Dibru Saikhowa National Park as elements of risk reduction. The plan needs to be urgently updated, with a &tailed Hazard-Capacity-Vulnerability-Capacity Assessment being the basis, and healthy ecosystems considered as an integral part of the disaster resilience building interventions.

10. Given the high density of oil and gas operations in Eastern Brahmaputra Landscape, it is recommended that Standard Operating Procedures specifically for addressing oil and condensate spills in wetlands, terrestrial systems and ecologically sensitive areas such as DSNP is prepared in consultation with experts, and also drawing on international expertise.

11. Redressing the damage inflicted by Baghjan accident and also putting in place systems and institutional mechanisms so that the future risks for oil and gas related accidents are minimized, will require a cost of Rs. 1,196 crores. These include: a) the costs of ecological restoration of the accident site: Rs. 139 crore; b) ecological restoration of Dibru-Saikhowa Biosphere Reserve: Rs. 432 crore; and c) addressing livelihood and socioeconomic aspects related with restoration: Rs. 625 crore. The costs at a) and c) are directly attributed to the Baghjan accident and may be borne by OIL. The costs related with restoration of DSBR may be shared between the Government of Assam (as the ultimate custodian of the ecological assets with a direct responsibility of upkeep of these) and OIL (as a direct beneficiary of healthy ecosystems and an important stakeholder in ecosystem management).”

8. Learned Counsel for the applicant submitted that the report and recommendations for restoration of environmentally sensitive DSBR and MMW and other incidental issues should be accepted and its compliance overseen by MoEF&CC. The assessed cost of Rs. 1196 crores be required to be deposited.

9. As against above, Oil India Limited (OIL) in its response to the report of the Committee filed before Hon'ble Supreme Court on 25.07.2022 has submitted that assessment of compensation of Rs. 1196 crores is uncalled for. Out of the said amount, Rs. 625 crores is for livelihood and socio-economic aspects of victims though issue of compensation to the victims has been closed under settlement and a sum of Rs.151 crore spent by the PP. The Committee has wrongly taken up the issue of restoration of entire DSBR running into 755 sq. km, while the area of influence of working of the project is limited to 3.8 sq. km. The Committee has relied upon secondary data for computing compensation without study of its own. The committee has ignored the restoration measures already taken by the PP in the light of advice of specialized agencies of national and international repute. The PP does not wish to evade its responsibility for restoration measures but arbitrary assessment is not justified. The PP will take such measures as may be necessary. The report of Shri M.K. Yadava, IFS, Additional PCCF, Wildlife and Chief Wildlife Warden, submitted on directions of PCCF (HoFF), Assam on 02.06.2020 is incomplete as it does not consider the remedial measures already taken and the same has been wrongly relied upon by the Committee.

10. Studies undertaken by the PP and restoration measures taken for remediation have been listed as follows: –

Studies

A. **ASSESSMENT OF AIR QUALITY IN THE VICINITY OF BAGHJAN WELL NO. 5 BY ARIHANT ANALYTICAL LABORATORY PVT. LTD. VIDE REPORTS DATED 29.05.2020 TO 12.06.2020**

B. **ASSESSMENT OF AIR QUALITY AND NOISE LEVELS IN THE VICINITY OF BAGHJAN WELL NO. 5 VIDE REPORT DATED 05.08.2020 BY THE ENERGY AND RESOURCES INSTITUTE ("TERI")**

C. **GEOPHYSICAL STUDY CONDUCTED *VIDE* REPORT DATED 21.08.2020 BY THE COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH ("CSIR") — NORTH EAST INSTITUTE OF SCIENCE AND TECHNOLOGY ("NEIST")**

D. **MEASUREMENT OF THERMAL MAPPING OF STRUCTURE AND SONIC BOOM VIDE REPORT DATED 28.08.2020 BY IIT GUWAHATI**

E. **CHROMATOGRAPHIC ANALYSIS OF CONDENSATE SAMPLE EXTRACT REPORT DATED 08.06.2020BY CHEMICAL LABORATORY, CHEMICAL DEPARTMENT, OIL INDIA LIMITED, DULIAJAN, ASSAM**

F. **AMBIENT AIR AND WATER QUALITY MONITORING IN AND AROUND THE WELL NO.5 OF OIL, BAGHJAN, TINSUKHIA, ASSAM BY THE CENTRAL POLLUTION CONTROL BOARD VIDE REPORT DATED 29.10.2020**

G. **DRINKING WATER ANALYSIS REPORT DATED 03.11.2020 BY THE DISTRICT LABORATORY, TINSUKIA, PUBLIC HEALTH ENGINEERING (PHE) DIVISION, TINSUKIA, ASSAM**

H. **REPORT DATED 20.07.2021 OF THE TEAM OF EXPERTS BY ASSAM AGRICULTURE UNIVERSITY VISIT TO BAGHJAN GAS BLOWOUT AREA OF BAGHJAN**

I. **EFFLUENT PIT WATER SAMPLE ANALYSIS REPORT DATED 10.11.2021 BY CHEMICAL LABORATORY, CHEMICAL DEPARTMENT, OIL INDIA LIMITED, DULIAJAN, ASSAM**

J. LETTER DATED 13.11.2021 FROM THE OFFICE OF THE DISTRICT ANIMAL HUSBANDRY AND VETERINARY OFFICER, TINSUKIA, GOVERNMENT OF ASSAM

K. LETTER DATED 15.11.2021 FROM THE OFFICE OF THE DISTRICT FISHERY DEVELOPMENT OFFICER, TINSUKIA, GOVERNMENT OF ASSAM

L. **ASSESSMENT OF ENVIRONMENTAL QUALITY OF SOIL AND VEGETATION FINAL REPORT BY TERI VIDE REPORT DATED 21.02.2022**

M. **INTERIM PROGRESS REPORT ON BIODIVERSITY IMPACT ASSESSMENT STUDY BY INTERNATIONAL UNION FOR CONSERVATION OF NATURE ("IUCN") SUBMITTED TO ASSAM BIODIVERSITY BOARD**

N. **RESTORATION REPORT DATED 06.05.2022 SHOWING THE VISUAL REPRESENTATION OF THE AREAS PREPARED BY THE HSE TEAM OF OIL, THE ANSWERING RESPONDENT**

Restoration measures with details of expenditure incurred:

"III. RESTORATION AND BIO-REMEDIATION MEASURES

A. PICKING UP OF SPILLED OIL CONDENSATE MANUALLY AND BY TURBO PUMP

(a) That after the incident of blowout, several bundhs were constructed around the area of blowout to arrest the spilled oil condensate flowing to the nearby water bodies. The oil arrested inside the bundhs were picked up by manual efforts in drums and transferred to the EPS-Baghjan. Turbo pumps driven by water jet were also used for lifting spilled oil condensate.

(b) That on 31.05.2020, M/s Deep Construction was engaged by the Answering Respondent vide LOA dated 31.05.2020 bearing no. OIL/CONT/LOA/G/98/2020-21 for carrying out the following works:

(i) Cleaning services of oil spillage from roof, wall, trees, ground surface etc.
(ii) Fixing and replacement of roof, painting of roof and wall.
(iii) Oil pickup, carriage, transportation, storage etc.
(iv) Supply of gravel, spreading, levelling including excavator services.
(v) Supply, erection of boundary fencing.
(vi) Earth cutting, filling, dressing, levelling etc.
(vii) Development of various village roads, sandbegging etc.
(viii) Cutting, trimming and uprooting of trees.
(ix) Service of boat for oil pickup & manpower including supply of diesel, etc.
(x) Mitigation of any other contingencies.

Reference for the Copy of LOA dated 31.05.202, bearing number OIL/CONT/LOA/G/98/2020-21 issued by Answering Respondent to M/s Deep Construction can be drawn on Page 436- Annexure R15 of the Documents annexed with the Affidavit filed by the Answering Respondent on 09.05.2022.

(c) It is respectfully submitted that for the purposes of carrying out bioremediation services around Baghjan Well No.5, TERI was engaged by the Answering Respondent, who carried out the work in two phases starting on 21.06.2020; (i) Phase No. I for a total area of 1,60,000 square meters and (ii) Phase No. II for a total area of 69,833 square meters.

B. BIOREMEDIATION WORK BY TERI

PHASE-I: <u>IN-SITU BIOREMEDIATION OF OILY SLUDGE BY TERI FOR AREA AROUND THE BAGHJAN WELL NO.5</u>

(d) It is humbly submitted that TERI was engaged by the Answering Respondent vide Contract No. 6114478 dated 06.06.2020 for bioremediation of oily soil and water at Baghjan Well No.5 for a total area if 1,60,000 square meters. The total area for remediation was divided in two zones — Land and Water, for the period 21.06.2020 to 07.09.2020. The Bioremediation of the Phase No. I was completed by TERI on 04.12.2020. Reference for the copy of the joint site recce by Answering Respondent and TERI can be drawn on Page 439 — Annexure R17 of the Documents annexed with the Affidavit filed by the Answering Respondent on 09.05.2022. A copy of the Report of the Project bearing Project Code 2020BR01 completed on 04.12.2020 by TERI for carrying out bio-remediation services of contaminated soil & water bodies due to oil spillage resulting from blow out of well number BGN#5 is annexed herewith and marked as ***Annexure-R11.***

PHASE-II: <u>IN-SITU BIOREMEDIATION OF OILY SOIL AND WATER BY TERI AT THE BAGHJAN WELL NO.5 PLINTH</u>

(e) That the Answering Respondent most humbly submits that after blowout was controlled and the Baghjan Well No.5 was killed, steps were undertaken to further bioremediate the plinth of the Baghjan Well No.5. However, owing to law-and-order concerns, even the machineries and equipment of the Answering Respondents could not be collected by the Answering Respondent without the due support and assistance of the law enforcement and district administrative authorities. A copy of the Report of the Project bearing Project Code 20218R03 completed on 14.03.2022 by TERI for carrying out bio-remediation services of contaminated soil & water bodies due to oil spillage resulting from blow out of well number BGN#5 of the plinth area is annexed herewith and marked as ***Annexure-R12.***

(f) That it was only on 10.08.2021 that the Answering Respondent could collect its equipment and machinery at the Baghjan Well No. 5 site and have the control and possession of the site, due to the reasons cited herein above in the preceding paras of the instant Counter Affidavit. In view of the aforesaid, the bioremediation work at the plinth of Baghjan Well No.5 Site could commence only in the latter half of the year 2021.

(g) *That on 13.10.2021, the Contract dated 13.10.2021 bearing no. 6116306 was executed between the Answering Respondent and TERI vide which the services of TERI were further extended for a period of 01 (one) year for In-situ Bioremediation of oily sludge/oil contaminated soil/water of various production Installations, fields and water bodies in Assam and Arunachal Pradesh fields. Thereafter, bioremediation work on the main blowout site plinth for an area of 69,833 square meters was undertaken and completed. Reference for the copy of the Amendment No.1 dated 23.03.2021 to the Contract No. 6114478/PDNO/2020 can be drawn on Page 446 — Annexure R20 of the Documents annexed with the Affidavit filed by the Answering Respondent on 09.05.2022.*

C. HANDLING AND PROCESSING OF OILY SLUDGE

(h) *That on 29.09.2020, the Answering Respondent had engaged M/s Balmer Lawrie & Co. Ltd. vide Letter of Award dated 29.09.2020 bearing reference no. OIL/CONT/LOA/S/394/2020-21, towards hiring services of handling and processing of oily sludge for a duration of twenty-four (24) months.*

D. AFFORESTATION

(i) *It is respectfully submitted that the Answering Respondent has executed a Memorandum of Understanding dated 21.07.2022 with the Pollution Control Board of Assam for the purposes of planting trees through "Modified Akira Miyawaki" method for carbon sequestration and biological reclamation/ restoration of degraded land in Baghjan Well No.5 plinth area in Tinsukia District, Assam. A copy of the Memorandum of Understanding dated 21.07.2022 executed between the Answering Respondent and PCBA is annexed herewith and marked as* ***Annexure—R13.***

E. EXPENDITURE INCURRED BY THE ANSWERING RESPONDENT ON RESTORATION AND REMEDIATION MEASURES

(j) *It is most respectfully submitted that the Answering Respondent has incurred a total expenditure for an amount of INR 28,68,34,852.12/- (Rupees Twenty-Eight Crores Sixty-Eight Lakhs Thirty-Four Thousand Eight Hundred Fifty-Two and Twelve Paise Only) expenditure till date on restoration and bio-remediation measures and various engagements undertaken by the Answering Respondent.*

(k) That the categorisation of expenditure on the basis of timelines and broad heads is enumerated in the table below:

(i) From 27.05.2020 (date of the blowout incident) till 08.12.2021 (date on which the expenditure incurred by the Answering Respondent was submitted to Retired Hon'ble Mr Justice B.P. Katakey).

S. NO.	PARTICULARS	EXPENDITURE INCURRED
1.	Bioremediation of Oily **Sludge,** Soil, Water, during blowout by TERI	**Rs. 2,22,41,820/-** (Rupees Two Crores Twenty-Two Lakhs and Forty-One Thousand Eight Hundred and Twenty Only)
	For hiring various services **for** management to Blowout Control Operations by M/s Deep Constructions	**INR 50,14,750/-**(Rupees Fifty Lakhs Fourteen Thousand Seven Hundred and Fifty Only)
	Hiring services of Handling **and** processing of Oily Sludge by M/s Balmer Lawrie & Co. Ltd	**INR 24,81,62,260/-** (Rupees Twenty-Four Crores Eighty-One Lakhs Sixty-Two Thousand Two Hundred and Sixty Only)
2.	Skimming of oil, pickup, cleaning, carriage, transportation, etc.	**INR 64,52,000/-** (Rupees Sixty-Four Lakhs Fifty-Two Thousand Only)
	TOTAL	**Rs.28,18,70,830/-** (Rupees Twenty-Eight Crores Eighteen Lakhs Seventy Thousand and Eight Hundred and Thirty Only)

(j) Expenditure incurred by the Answering Respondent after 08.12.2021 on bio-remediation work:

S.NO.	STEPS UNDERTAKEN BY OIL	COST INCURRED
1.	Third-party bioremediation **contractor,** TERI carried out the assessment of environmental quality of soil and vegetation in the vicinity of Well Baghjan#5, Assam which has now been successfully completed.	**INR 33,81,880/-** (Rupees Thirty-Three Lakhs Eighty-One Thousand Eight Hundred and Eighty Only)

2.	*Third-party bioremediation contractor, TERI carried out the bio- remediation services of contaminated soil & water bodies due to oil spillage resulting from blow out of well number BGN#5 of the plinth which has now been successfully completed.*	***INR 15,82,142.12/-*** *(Rupees Fifteen Lakhs Eighty-Two Thousand One Hundred Forty-Two and Twelve Paise Only)*
	TOTAL	***INR 49,64,022.12/-*** *(Rupees Forty-Nine Lakhs Sixty-Four Thousand Twenty-Two and Twelve Paise Only)*

(k) Way forward:

'S.NO.	***PARTICULARS***	***EXPENDITURE***
1.	*Planting of trees through "Modified Akira Miyawaki" method for carbon sequestration and biological reclamation/ restoration of degraded land in Baghjan Well No.5 plinth area in Tinsukia District, Assam by the Pollution Control Board of Assam*	***INR 31,61,500/-*** *(Rupees Thirty-One Lakhs Sixty-One Thousand and Five Hundred Only)*

"

Our findings and directions

11. On due consideration of rival submissions of learned counsel for the parties and consideration of the report as well as well as response of the PP, we find that restoration and preventive action for de-contaminating of the affected sites/areas, stocking and rearing of native lost flora and fauna and other required mitigative measures is required which even the PP acknowledges. The Committee has observed that so far only 2% of the affected area has been remediated. The affected area is reported to be about 2 Km radius. Eco restoration of the DSBR and MMW cannot be wished away, even if affected area is, according to the PP, lesser than the area considered by the Committee and even if measures already taken are taken into consideration. Management plan for the area has to be updated including the conservation measures for restoration of the wetland which

may also involve habitat restoration, monitoring of environment, particularly with reference to Residual/Total Hydrocarbons and other necessary conservation measures.

12. We are however unable to accept the entirety of report at this stage with regard to recommendations as well as assessment of cost of restoration measures. In our view right course will be to require adhoc amount to be set apart in the first instance with further direction to pay whatever cost of restoration becomes necessary. Such assessment and monitoring has to be on continuous basis by an independent Committee which should include experts as well as concerned high level Administrative officers. The Committee can report to the Tribunal and surviving grievance can be considered by the Tribunal as and when necessary. Restoration measures can be finally determined by the Committee on further studies, site visits and interaction with stake holders, including the PP.

13. We also find merit in the stand of the PP that assessment of expenditure of Rs. 625 crore towards livelihood and socio-economic aspect proposed is against the view already taken by this Tribunal vide order dated 19.2.2021 which needs to be reiterated.

14. Thus, as against the assessed cost of Rs. 571 Crores for restoration the accident site, the DSBR and MMW, which is certainly responsibility of the PP, a sum of Rs. 200 Crores be initially set apart by the PP in a separate account to be spent as per recommendation of the Committee. Any further deposits will depend upon the recommendations of Committee. The on-going restoration work, if any, may continue. If any dispute arises, either party can move this Tribunal again.

15. We direct constitution of nine member Committee to prepare a final action plan and to oversee its execution to be headed by Additional Chief Secretary, Environment and Forest, Government of Assam. Other members of the Committee will be Deputy Director General, Forest, Integrated Regional Office, MoEF&CC, Guwahati, Regional Director, CPCB, Shillong, Wetland Authority, Assam, Member Secretary, State PCB, Chief Wildlife Warden, Assam, District Magistrates Tinsukia and Dibrugarh and IIT Guwahati. The Member Secretary, Assam State PCB will be the nodal agency for coordination and compliance. The Committee may meet within one month from today, take stock of the situation by visiting the site, interacting with the stakeholders and considering report of the Committee dated 31.12.2021, findings/observations of earlier Committees on the subject to the extent found relevant for the purpose. The goal should be to complete restoration measures within one year. The progress may be reviewed preferably on monthly intervals, unless shorter intervals become necessary. Status of progress so far may be given by the PP in the first meeting of the Committee to enable the Committee to initially identify the scope of pending work. The Committee may furnish first report with regard to progress as on 31.07.2023 by August 15, 2023 with the Registrar General, NGT by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. If any further direction is found necessary, he may place the matter before the Bench.

The Application is disposed of.

A copy of this order be forwarded to the Secretary, MoPNG, Secretary, MoEF&CC, GoI, Additional Chief Secretary, Environment and Forest, Government of Assam, Deputy Director General, Forest, Integrated Regional Office, MoEF&CC, Guwahati, Regional Director, CPCB, Shillong,

Wetland Authority, Assam, Member Secretary, State PCB, Chief Wildlife Warden, Assam, District Magistrates, Tinsukia and Dibrugarh and IIT Guwahati by email for compliance.

Adarsh Kumar Goel, CP

Sudhir Agarwal, JM

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

March 10, 2023
Original Application No. 43/2020(EZ)
DV & AB

Annexure

554

प्रतिलिपि के लिए आवेदन की तारीख Date of application for the Copy	स्टाम्प और फोलिओ की अपेक्षित संख्या पूंचित करने की निश्चित तारीख Date fixed for notifying the requisite number of stamps and folios	अपेक्षित स्टाम्प और फोलिओ देने की तारीख Date of delivery of the requisite stamps and folios	तारीख जबकि देने के लिए प्रतिलिपि तैयार थी Date on which the copy was ready for delivery	आवेदक को प्रतिलिपि देने की तारीख Date of making over the copy to the applicant
21/8/21	21/8/21	21/8/21	24.09.21	29.09.21

1st Order Sheet

IN THE GAUHATI HIGH COURT
(High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

CIVIL APPELLATE SIDE

Appeal from _____

Civil Rule

PIL No. 39 of 2020

Sri Gaulam Uzir — Appellant / Petitioner

Versus

The union of India. — Respondent / Opposite Party

For Appellant / Petitioner: Mr. Gaulam Uzir
Petitioner in Person

For Respondent / Opposite Party: Asstt SG1
G.A Assam
SC ofl

Noting by Officer or Advocate	Serial No.	Date	Office notes, reports, orders or proceedings with signature
1	2	3	4

Assam Govt. Press 243/18-19 High Court

INDEX

Sl. No.	Particulars	Page No.
1	Enquiry report	1-85
2	Statement-1	86
3	A-1 to A17A	89 to 128
4	Statement-11	129
5	A17B to A19A	130 to 134
6	Statement-3	135 to 138
7	Evidence of witnesses	139 to 144
8	annexure 1 to 3	145 to 147
9	Evidence of witnesses	148 to 159
10	Annexure A	160 to 172
11	Annexure B	173 to 181
12	Annexure C	182 to 197
13	Annexure D	198 to 204
14	Annexure E	205 to 291
15	Annexure F	292 to 434
16	Annexure G	435 to 502
17	Annexure H	503 to 644
18	Annexure I	645 to 741
19	Statement-4	742

INQUIRY REPORT

1. The inquiry is initiated as per direction of Hon'ble Gauhati High Court, passed in PIL-39/2020 filed by the petitioner Gautam Uzir against the Union of India and others on 9.3.2021. In the said direction, it was ordered to the undersigned to enquire in order to ensure whether the persons, received compensation, disbursed through the Deputy Commissioner, Tinsukia in connection with Baghjan blowout of oil well of M/S. Oil India Ltd., on 27.5.2020, are genuine persons who have received the amount of compensation.

2. Accordingly, enquiry was started with by issuing notice to concerned parties, particularly, the Oil India Ltd and Office of Deputy Commissioner, Tinsukia who took major role in the disbursement of compensation to effected people of locality of Bhagjan blowout.

3. The Oil India Ltd., immediately, submitted documents relating to payment of compensation to effected people/ families through the Office of Deputy Commissioner, Tinsukia vide letter dated 26.3.2021. According to Oil India Ltd authority, an amount of total Rs.102,5,90,5000/- was released to the Deputy Commissioner, Tinsukia till 26.3.2021 in pursuant to NGT order/ DC's order(Statement-1). It appears from the documents of the Oil India Ltd., that on 8.6.2020, it received the letter No.TRF.3/2017-19/Pt-1/289, Dated 2.6.2020 from the Deputy Commissioner, Tinsukia that on the basis of memorandum submitted by Baghjan gaon Milonjyoti YubaSangha, it was informed that total number of families residing in

the relief camp, based on records available with its office for distribution of gratuity relief is 1610 families and the breakup was as follows :-

i.Baghjan Digal Tarang Kaliapani **-509** - camped at Baghjan ME school;

ii. Baghjan Karua Basti Area – **112** – camped at Dighaltarng TE ME school

iii. Kochuwani of Baghjan village & – part of Korua **- 170** – camped at St. Joseph High school

iv. Ward No.2 & 3 of Baghjan village & half part of Nagbanshi and Karua Basti, Bejoli Basti area **- 819**- camped at No.1 Baghjan goan LP school(Kalithan)

Grand Total - 1610 families

4. It was stated therein that the above figure is dynamic as more families affected by the gas blowout are coming and reporting in the relief camps. Any additional list will be furnished immediately. Since the disbursement may be made by direct bank transfer to the account of the head of the affected families and for the same, the bank account of the affected families have to be collected by joint efforts of the revenue officials under the District Administration and Oil India Ltd., officials. The above Sangh demanded an amount of Rs.5,000/- per day per family. Hence, District Administration asked the Oil authority to consider the amount of Rs.5,000/- per day for every 10 days period

until the blowout is controlled and hazard is averted. Therefore, on the above basis, Oil authority released total of **Rs.4,83,00,000/-@ Rs.30,000/-** lump sum to **1610** affected people/ families**. A-1 &A1A, A1-B.**

5. Again, Deputy Commissioner, Tinsukia issued the latter No.TRF-3/2017-19/Pt-1/145 Dated 4.7.2020 to Oil India Ltd authority, requesting on the basis of earlier discussion, to transfer the amount of Rs.9,00,000,00.00 (nine crores) only @ Rs.30,000/- x 3000 families to its officials bank account for payment of one time compensation for immediate relief to the affected families of Baghjan gas blowout/fire. It is stated that out the above amount, its office received Rs.4,83,00,000/- only and as such, balance amount of Rs.4,17,00,000/- only may be released for disbursement of affected families. It is also stated that compensation will be paid out of this amount also to families who have taken shelter in the relief camps after fire breakout on 9.6.2020 and there are many groups from different areas in and around Baghjan well No.5 who demanded one time compensation due to loss suffered by them because of blowout and damage to their houses for seismic like problem. On the basis of which Oil India authority released **Rs.4,17,00,000/-** as one time compensation to **1390** out of 3000 **families @ Rs.30,000/- each. A-2A &A2B.**

6. Again on 15.7.2020, Oil authority received a letter No.TCA.3/2020/418 from the Deputy Commissioner, Tinsukia, informing that Circle Officer, Doomdooma revenue circle submitted a damage assessment report vide letter No.DRC.16/2015-16/Pt/24 dated 14.7.2020 along with a list of damaged houses in presence of PWD(Bld.) Dibrugarh division, SK and lot mandals of Doomdooma Revenue Circle near Baghjan fire incident site and on the permitted barricade area at Baghjan- Dighaltarang goan under the supervision of Magistrate in-charge and over all in-charge – ADC, Tinsukia. It informed that as per report it is seen that total 11 houses were burnt due to the fire at well No.5 of Baghjan. It was informed that initially fund of Rs.20lakhs each to 16 families was requested by Deputy Commissioner, Tinsukia to Oil authority for fully burnt houses but after re-verification, it was found that total 11 houses have been burnt/ damaged due to the fire and as complete survey of the area inside the security barricade near the fire site could not be completed because of security reasons and flood water, the remaining areas will be surveyed in due course and there could possibly be a minimal change in the figure of burnt houses. Accordingly, the Deputy Commissioner, Tinsukia furnished a list of 11 houses/ damaged in Baghjan-Dighaltarang area near the fire incident site and requested the Oil authority to release **Rs.20lakhs** each to **11 families** in view of importance and genuineness of subject and urgency of matter. **A-3A& (II)** The said list of 11 families as under-

SL. No.	Name of the affected family
1	Sri Papul Chutia, s/o Dineswar Chutia
2	Sri Ritu Moran s/o Lobheswar Moran
3	Smti Horuful Panging w/o Arbinda
4	Sri Deep Saikia s/o Lombeswar Saikia
5	Sri Amal Saikia s/o Lombeswar Saikia
6	Sri Bikash Saikia s/o Amal Saikia
7	Sri Sahadev Moran s/o Phukan Moran
8	Sri Hemanta Moran (Umi) s/o Phukan Moran
9	Sri Lakhindra Moran s/o Phukan Moran
10	Sri Munu Mura s/o Joy Masi
11	Smti. Labanya Saikia w/o Joynath Saikia

7. Accordingly, the Oil authority deposited an amount of **Rs.2,20,00,000.00** to the bank account of Deputy Commissioner, Tinsukia on 17.7.2020. **A-3B**

8. Thereafter, the Deputy Commissioner, Tinsukia informed vide letter No.TCA.3/2020/470 dated 5.8.2020(**A-4A**) that above 11 families were paid Rs.20lakhs each on 18.7.2020. Further, Deputy Commissioner, Tinsukia informed that it was found that one more house was burnt due to fire breakout at well no.5 of Baghjan after joint assessment by the team and submitted a report of Circle Officer, Doomdooma along with details of left out house burnt ar Baghjan-Dighaltarang area near the fire incident site and requested the Oil authority to release an additional amount of Rs.20lakhs to the left out family keeping in view the importance and genuineness of the subject and urgency of matter. Accordingly, the Oil India Ltd paid Rs.20lakhs

to the bank account of Deputy Commissioner, Tinsukia on 7.8.2020:-**A-4B**. So, from the above correspondences between the Deputy Commissioner, Tinsukia and Oil India Ltd, it is clear that an amount of **Rs.2,20,00,000/- + Rs.20,00,000/- was released to 12 families** of Baghjan- Dighaltarang area till 7.8.2020.

9. Further, Deputy Commissioner, Tinsukia again wrote to Oil authority vide letter No.TSK/Oil Cell/Baghjan Gas Blowout, Ex-gratia/Pt-III/07 dated 31.7.2020 in connection with reimbursement of compensation amount that as per request of Oil authority, an amount of Rs.10lakhs was credited on 28.7.2020 to the account of Smti. Rebati Neog w/o late Sukla Neog who is the next kin of deceased Sukla Neog on the basis of recommendation of Circle Officer, Doomdooma for which Oil authority needs to reimburse the said amount. It is again requested to release additional amount of Rs.5lakhs as demanded by Baghjan goan Milonjyoti Yuba Sangha and villagers for total education facility for the children of the traumatized family and it was agreed between the district administration and Oil authority to provide all support regarding education facility to the children of the **deceased Sukla Neog** and requested Oil authority to examine and look into the matter whether it can be entertained in due course as per policy of Oil India Ltd:-**A-5A**.

10. In addition, Deputy Commissioner, Tinsukia wrote another letter vide No.TSK/Oil Cell/Baghjan Gas Blowout fire breakup case/2020/234 dated 26.6.2020 stating inter-alias that two persons viz (1) **Sukla Kishan** (adult) @ Anand Kishan expired on 20.6.2020 and he was referred to Oil hospital from Bandarkhati LP $ High school

relief camp established and (2) **Aroshi Pator (minor)** expired on 22.6.2020 and she was an inhabitant of No.1 line, Bordubi Tea Estate and during her visit to her maternal grandfather's house at Baghjan along with her parents before lock-down, and they were unable to go back to their home place due to lock-down and after the fire blow out at Baghjan Oil rig dated 9.6.2020 and they were sheltered at No.8 line Catholic Church relief camp and during her stay on 16.6.2020, then her family attended the doctor in the camp and she left to her maternal grandfather's house without informing any person or the camp in-charge. Then after some days of treatment she breathed her last. Therefore, as per details of NOK report submitted by the Circle Officer, Doomdooma Revenue Circle due to Baghjan gas blowout incident, the District Administration, Tinsukia decided to provide one time compensation to the families of the deceased person @ **Rs.2,00,000/- for adult** and **Rs.1,00,000/- for minor** respectively and requested Oil authority to sanction the said amount from Oil CSR fund. Thus Oil authority released an amount of **Rs.18lakhs** vide **A-5B.**

11. Again on 13.8.2020 the Deputy Commissioner, Tinsukia vide letter No.TCA.03/2020/515 stating inter-alias that Hon'ble **NGT** has passed an order dated 6.8.2020 vide No.43/2020 where they had made three categories of persons entitled to interim compensation and has suggested the scale of such compensation as follows;

Category(1). Where houses have been completely gutted by fire : **Rs.25lakhs**

Category(2). Where houses have been severely damaged : **Rs.10lakhs**

Category(3). Where houses have been moderately/ partially damaged or where standing crops and horticulture have been partially damaged : **Rs.2.5lakhs A-6A.**

12. Further, Deputy Commissioner Tinsukia informed to Oil authority that accordingly, compensation of **Rs.20lakhs** to each **12 families** who fall under category(1) has been disbursed by District Administration, Tinsukia. However, Hon'ble **NGT** in the order directed that under category(1) whose houses have been completely gutted by the fire, entitled to get Rs.25lakhs. In this context, Oil is required to take steps necessary to early disbursement of remaining amount of **Rs.5lakhs** to the 12 families. Hence, Oil authority released **Rs.60lakhs** to the bank account of Deputy Commissioner, Tinsukia on 28.8.2020 vide **A-6B.**

13. The Deputy Commissioner, Tinsukia again vide letter No.TCA.3/2020/407 dated 10.7.2020 intimating inter-alias that as per tripartite meeting of District Administration, Tinsukia, Oil authority with Baghjan Milonjyoti Yuva Sangha and selected villagers held on 6.7.2020 in the office of Deputy Commissioner, Tinsukia, wherein the Yuba Sangha persistently demanded for immediate payment of Rs.30,000/- per family for every 10 days in addition to Rs.30,000/- per family which was earlier sanctioned and disbursed by Oil authority. It is further stated that since *Dharna* program with a so-called self-immolation procession was initiated by said Yuba Sangha and villagers of Baghjan on 7.7.2020 from Baghjan Digaltarang ME school relief camp to the first barricade near the fire site while the crowd was very aggressive and did not listen to any reason, the then

Deputy Commissioner, Tinsukia announced an amount of Rs.30,000/- as immediate additional relief to the affected families of Baghjan village which would approx., to 634 families after discussion with the Oil authority. It is mentioned that the said amount is in addition to Rs.30,000/- per affected family earlier sanctioned by Oil authority on 11.6.2020 which was already disbursed to the individual bank account of these families. In view of above Deputy Commissioner, Tinsukia requested Oil authority to release **Rs.1,93,50,000/- @ Rs.30,000/- x 645 families**. **A-7A.** Accordingly, Oil India authority deposited **Rs.1,93,50,000/-** to the bank account of Deputy Commissioner, Tinsukia for onward payment. **A-7B.**

14. Thereafter, Deputy Commissioner, Tinsukia again submitted a letter No.TCA.03/2020/601 dated 29.8.2020 informed Oil India authority that **Hon'ble NGT** directed the District Administration, Tinsukia vide order dated 6.8.2020 in No.43/2020(EZ) to pay interim compensation to the affected families of Baghjan gaon in three categories :

Category (I). whose houses have been completely gutted by the fire- **Rs.25lakhs**

Category (ii). Whose houses have been severely damaged – **Rs.10lakhs**

Category (iii). Whose houses have been moderately/ partially damaged or whose standing crops and horticulture have been partially damaged- **Rs.2.5lakhs**.

15. It is stated further that 12 families falling under category (i) have already been paid Rs.20lakhs by Oil India authority through District Administration, Tinsukia earlier and balance amount of Rs.5lakhs to each family has been released by Oil on 28.8.2020 to the District Administration, Tinsukia which will be disbursed to the concerned families shortly. It is stated again that as per survey conducted by Revenue and other departments lead by Circle Officer, Doomdooma Revenue Circle, 57 families have been so far identified in category (ii). As per Hon'ble NGT order, Rs.10lakhs per family has to be disbursed to those families in category (ii) and therefore, total amount involved in category (ii) will be Rs.10lakhs x 57 = Rs.5.7 crores. Further in per survey conducted by revenue and other departments led by Circle Officer, Doomdooma Revenue Circle, 561 families from Baghjan gaon have been so far identified in category (iii). As per Hon'ble NGT order, Rs.2.5lakhs has to be disbursed to each family in category (iii). Therefore, total amount involved is Rs.2.5lakhs x 561 = Rs.14.02 crores. Hence, it was requested to Oil India authority to release an amount of Rs.19.725 crores for the affected families under category (ii) & category (iii) taken together urgently so that the same can be disbursed immediately. It is mentioned that these affected families of Baghjan goan fall in the distance of 0 to 1.5 km(approx) from blowout site who are most affected families. However, survey of other areas and villages beyond 1.5. km is going on, and the list of such affected families will be submitted in due course. **A-8A.** Accordingly, Oil India authority paid **Rs.19,72,50,000/-** on 18.9.2020 to the bank account of the Deputy Commissioner, Tinsukia. **A-8B.**

16. Again on 21.9.2020, Deputy Commissioner, Tinsukia to Oil India authority stating that in the meeting held with the villagers (affected people) of Baghjan, led by Baghjan goan Milonjyoti Yuba Sangaha on 18.9.2020 attended by Oil Officials including ED, (HR&A), CGM(Admn) and presently staying in the relief camps has requested for house rent, fooding & medical facilities etc., in the form of rent package from Oil India, Duliajan which was agreed in tripartite meeting by Oil authority regarding release of an amount of Rs.50,000/- per family per month with immediate effect for 612 families till gas blowout/ fire is doused. Hence, it requested to release the amount agreed upon within 23rd September 2020 directly to the affected people. **A-9A.** Accordingly, Oil India authority paid **Rs.3,06,00,000.00** on 5.11.2020 via RTGS mode. **A-9B**.

17. On 14.9.2020 Deputy Commissioner, Tinsukia placed a letter to Oil India authority vide No.TCA.3/2020/750 stating inter-alias that a meeting will be held on 18.9.2020 where they are requested to attend the same in presence of high officials of Govt. of India and also requested to examine the matter of payment of one time compensation to the affected families in villages in and around Baghjan BGN No.5. These are the families who did not stay in relief camps but are demanded one time compensation from Oil on the ground of being affected by sound, air pollution, tremors impacting their houses and property besides adverse health impact. It is mentioned further that the villagers and organizations from villages/ areas like; Goriating, Dhellakhat, Hatibat, Barekuri, Limbuguri, Gotong etc., are demanding one time compensation from Oil authority immediately while

reminding of Oil blockade & agitation program are being carried out by these organizations and villagers. It was further informed that distance GPS mapping of the villages/ areas from BGN well No.5. has already been done by Circle Officer concerned and suitable decision has to be taken in this regard for payment of one time immediate compensation and the quantum. It is informed further that many organizations from Barekuri area under the leadership of Barekuri Yuba Sangha are also demanding one time compensation immediately from Oil and these villages/areas range from 2.6 km distance(Gariating) to 5.77 km (Bebejia) in the Barekuri area. Hence, the Oil authority may like to consider in respect of Barekuri are if a package in monetary terms may be given to the youth of the area for self-employment opportunity in view of fact that Barekuri area has an EPS and a number of Oil wells. And thus, requested the Oil India authority to consider the same. **A-10A**. Therefore, Oil released an amount of **Rs.2,20,65,000/-** on 10.11.2020 to individual accounts of the concerned persons through RTGS. **A-10B.**

18. It is further found that Deputy Commissioner, Tinsukia again informed the Oil India authority vide letter No.TCA.3/2020/PT-I/767 dated 21.9.2020 that Milonjyoti Yuba Sangha and affected people presently staying in the relief camps in a meeting held on 18.9.2020 in presence of Oil officials, have requested for house rent, fooding & medical facilities etc. in the form rent package from Oil India authority. It was agreed in the tripartite meeting by Oil India authority regarding release of Rs.50,000/- per family per month with immediate effect for 612 families till the gas blowout/fire is closed. Hence, Deputy Commissioner Tinsukia in the light of above and decision in

the meeting, requested Oil India authority to release the amount directly to the affected people within 23.9.2020. **A-11A.** Accordingly, Oil India authority released **Rs.3,06,00,000/-** by RTGS mode 612 families @ Rs.50,000/-. **A-11B.**

19. On the basis of earlier letter No.TCA.3/2020/750 dated 14.9.2020 **A-10A** of the Deputy Commissioner Tinsukia, vide **A-12-A**, Oil India authority again released additional one time compensation amount of **Rs.1,50,45,000**.00 to 1003 families @ Rs.15,000/- only. **A-12B**.

20. Again, Oil India authority received a letter No.TCA.3/2020/PT-I/856 dated 5.11.2020 from Deputy Commissioner, Tinsukia, requested to release of interim compensation amounting to Rs.15lakhs for category-I and Rs.10lakhs for category-II per affected family which will be adjusted in due course on the basis of discussion in tripartite meeting held, involving district/ police administration/ senior officials of Oil India along with members of Baghjan goan Milonjyoti Yuba Sangha in the backdrop of agitation program by Baghjan Milonjyoti Yuba Sangha since 17.9.2020 by blocking all roads lead to operational area of BGR 5 Oil well by the protesters. **A-13A.** Accordingly, Oil India authority released **Rs.47,12,50,000.00** to Deputy Commissioner, Tinsukia via RTGS mode. **A-13B**.

21. Again, Oil India authority received a letter vide No.TRF-3/2017-19/PT-II/422 dated 1.12.2020, **A-14A** from Deputy Commissioner Tinsukia, intimating that out of Oil authority's deposit of Rs.43.67 crores compensation to different groups, till date Rs.28.25

crores paid to the affected people. Out of remaining balance of Rs.14.73 crores, Deputy Commissioner was required to pay compensation to 242 people of Baghjan Bangali Basti who stayed at PHC Centre Relief Camp at Bandarkhati @ Rs.30,000/- as second installment as well as, further compensation needs to pay for 1700 beneficiaries of Dighaltarang TE @ Rs.15,000/- and to pay 1900 beneficiaries of Barekuri villages beyond 5 km radius @ Rs.10,000/- and hence, remaining amount will be Rs.9.53 crores only and in addition, for interim compensation to 600 families of Baghjan an amount of Rs.68.50 crores would be required adding both 161 beneficiaries of Category A @ Rs.15lakhs per family and for 439 beneficiaries of Category B @ Rs.10lakhs per family and hence, Deputy Commissioner, Tinsukia requested on the basis of decision in the meeting under chairmanship of Hon'ble CM, Assam, Joint Secretary, Ministry of Petroleum, Govt of India, district and police administration, Tinsukia, to deposit the entire amount for disbursement at the earliest convenience. Therefore, Oil India authority released **Rs.6,91,45,000/-** to the bank account of Deputy Commissioner, Tinsukia on 8.12.2020 vide **A-14B**.

22. Again, Deputy Commissioner, Tinsukia issued a letter vide No.TRF.3/2017-19/PT-II/ dated 4.12.2020 **A-15A**, requested Oil India authority to make arrangement for transfer of funds to bank account No.0310016000010 of Punjab National Bank, Prakash Bazar branch, Tinsukia for disbursing one time compensation to the affected families of Baghjan well blowout of Barekuri area as reported by Circle Officer, Doomdooma Revenue Circle on 3.12.2020 and total number of beneficiaries of 1981 numbers with a list and as per discussion held

with Barekuri Anchalik Yuba Sangha, the beneficiaries are to be paid @ Rs.10,000/- per family. Thus, Oil India authority released **Rs.1,98,10,000.00** to the Deputy Commissioner's bank account on 14.12.2020 vide **A-15B**.

23. Further, Oil India authority on the basis of letter No.TRF.3/2017-19/PT-II/ dated 4.12.2020 vide **A-16A** of Deputy Commissioner, Tinsukia intimating to make necessary arrangement for transfer of funds to official bank account No.0310016000010 of Punjab National Bank, Prakash Bazar branch, Tinsukia for disbursement of one time compensation to the affected families from Baghjan well blowout of Dighaltarang TE area as reported by Circle Officer, Doomdooma dated 11.12.2020 of beneficiaries are 1537 nos. and on the basis of petition filed ACMS, Dighaltarang unit and required to pay @ Rs.15,000/- per family as discussed with ACMS unit. Hence, Oil India authority released **Rs.23,055,000.00** to the bank account of Deputy Commissioner, Tinsukia on 21.12.2020 vide **A-16B**.

24. Thereafter, Oil India authority received another letter vide No.TRF.3/2017-19/PT-II/ dated 9.2.2021 **A-17A** from Deputy Commissioner, Tinsukia, whereby a list of families relating to Baghjan-5 blowout vide annexure-A is submitted on the basis of enclosure received from Circle Officer, Tinsukia Revenue Circle.

Annexure-A :-

NUMBER OF FAMILY NOT AVAILED OF COMPENSATION @ BAGHJAN BLOWOUT IN THE CONCERNED SURVEYED VILLAGES;

SL No.	NAMES OF VILLAGES	NUMBER OF FAMILY
1.	DHAKUWAL GAON	46
2.	DHELAKHAT BAGAN GAON	25
3.	DHELAKHAT GAON	18
4.	GELAPUKHURI TE 285 NLR GRANT	24
5.	GOTTONG	37
6.	LIMBUGURI TE. 148/151/149 & 225/227 NLR GRANT	26
7.	WATHOI	9
	TOTAL	**185**

25. Accordingly, Oil India authority deposited **Rs.2,775,000.00** on 11.2.2021 to the bank account of Deputy Commissioner, Tinsukia vide **A-17B**.

26. Again, on 18.2.2021 the Deputy Commissioner, Tinsukia issued the letter No. TRF.3/2017-19/PT-IV; **A-18A** to the Oil India authority, intimating to transfer of funds to its bank account for one time compensation to the affected families from Bhagjan-5 blowout of Joygukhowa village, Barekuri as reported by Circle Officer, Doomdooma Revenue Circle and total number of beneficiaries as per

list. Accordingly, Oil India authority deposited **Rs.1,10,000.00** to the bank account of Deputy Commissioner, Tinsukia vide **A-18B**.

27. Thereafter, Oil India authority received another letter No. TRF.3/2017-19/PT-II/ dated 4.12.2020 from Deputy Commissioner, Tinsukia vide **A-19A** forwarding a re-verified list of beneficiaries as received from Circle Officer, Doomdooma Revenue Circle.

ADDITIONAL LIST OF BAGHJAN OIL EXPLOSION AFFECTED FAMILIES :-

SL. No	Name	Village	Dag No.	Area	Remarks
1	Sri Onanyakanta Moran s/o Robin Moran	Baghjan NC	Part of dag No.1	13 bighas	No homestead, only agricultural land
2	Sri Subhajit Kr. Moran s/o Behori Moran	Baghjan NC	Part of dag No.1	15 bighas	No homestead, only agri land
3	Sri Praton Moran s/o Pakhidhar Moran	Baghjan NC	Part of dag No.1	15 bighas	-Do-
4	Sri Sunit Chetia, s/o lt. Ghekul Chatia	Baghjan NC	Part of dag No.1	8B-2K-10L	No homestead, only agri land
5	Sri Hemanta Moran s/o Khaneswar Moran	Baghjan NC	Part of dag No.1	15 bighas	No homestead, only agri land
6	Smti. Banita Moran d/o Pradip Moran	Baghjan NC	Part of dag No.1	15 bighas	No homestead, only agri land
7	Sri Tralukya Moran, s/o lt. Robin Moran	Bhagjan NC	Part of dag No.1	13 bighas	-Do-
8	Smti. Rupa Dohutia, d/o Juguh Borah	Baghjan NC	Part of dag No.1	10 bighas	- Do-
9	Sri Devkumar Neog, s/o Rishibor	Baghjan NC	Part of dag No.1	15 bighas	-Do-

	Neog				
10	Sri Ranjit Moran s/o Tikeswar Moran	-do-	Part of dag No.1	8B-2K-10L	-Do-
11	Sri Himanta Moran s/o Honeswar Moran	-Do-	Part of dag No.1	11B-2K-10L	-Do-
12	Sri Molen Moran s/o Lobe Moran	-Do-	-Do-	8 bighas	-Do-
13	Sri Pin Moran s/o Bilom Moran	-Do-	-Do-	10 bighas	-Do-
14	Sri Dhiren Moran s/o Thopoka Moran	-Do-	-Do-	9 bighas	-Do-
15	Sri Liteswar Moran s/o Lombudhar Moran	-Do-	-Do-	9 bighas	-Do-
16	Sri Arindra Moran s/o Lobe Moran	-Do-	-Do-	5 bighas	-Do-
17	Sri Padmeswar Moran s/o Ballab Moran	-Do-	-Do-	4 bighas	-Do-
18	Sri Tarjan Moran s/o Sineswar Moran	-Do-	-Do-	7 bighas	-Do-
19	Sri Tendra Moran s/o Ballab Moran	-Do-	-Do-	3 bighas	-Do-
20	Sri Fokou Moran s/o Mithe Moran	-Do-	-Do-	4 bighas	-Do-
21	Sri Jagat Kharuwar s/o Dalchal Kharuwar	-Do-	-Do-	8 bighas	-Do-
22	Sri Jiten Chutia s/o Milika Chutia	-Do-	-Do-	15 bighas	-Do-
23	Sri Ramen Chutia s/o Milika Chutia	-Do-	-Do-	15 bighas	-Do-
24	Sri Dhiren Chutia s/o Guneswar Chutia	-Do-	-Do-	17 bighas	-Do-
25	Sri Utpal Chawrok s/o Phukan	-Do-	-Do-	15 bighas	-Do-

	Chawrok				
26	Sri Bhubon Chutia s/o Jiten Chutia	-Do-	-Do-	10 bighas	-Do-
27	Sri Montu Chutia s/o Ratneswar Chutia	-Do-	-Do-	10 bighas	-Do-
28	Sri Badan Khatuwal s/o Kanu Khatuwal	-Do-	-Do-	10 bighas	-Do-
29	Sri Dolendra Chutia s/o Milika Chutia	-Do-	-Do-	15 bighas	-Do-
30	Sri Bitopan Khatuwal Bhugeswar Khatuwal	-Do-	-Do-	10 bighas	-Do-
31	Sri Babul Chutia s/o Ratneswar Chutia	-Do-	-Do-	10 bighas	-Do-
32	Sri Karna Chutia s/o Rupedhar Chutia	-Do-	-Do-	9 bighas	-Do-
33	Sri Ratneswar Chutia s/o Milika Chutia	-Do-	-Do-	12 bighas	-Do-
34	Sri Sarat Chutia s/o Ramen Chutia	-Do-	-Do-	10 bighas	-Do-
35	Sri Jibon Moran s/o Atokna Moran	-Do-	-Do-	11 bighas	-Do-
36	Sri Pallab Moran s/o Rajen Moran	-Do-	-Do-	8 bighas	-Do-
37	Sri Bhadrajit Chawrok s/o Babul Chawrok	-Do-	-Do-	15 bighas	-Do-
38	Sri Manjit Dohutia s/o Sunu Dohutia	-Do-	-Do-	7 bighas	-Do-
39	Smti. Hiya Moran d/o Padma Moran	-Do-	-Do-	24 bighas	-Do-
40	Sri Barnadhya Hriday Moran s/o Padma Moran	Baghjan Baghjan NC	130(PP)	5B-3K-13L 34B	-Do-

41	Sri Tapon Gogoi s/o Lalit Gogoi	-Do-	168(PP) 169(PP) 80(PP)	47B-3K-6L	-Do-
42	Sri Amrit Gogoi s/o Tapon Gogoi	-Do-	86(PP) 85(PP) 180(PP) 155(PP) 21(PP) 27(PP) 132/133 (Govt. Land)	43B-18L	-Do-
43	Sri Biswajit Moran s/o Sukhen Moran	Baghjan NC	Part of dog No.1	20 bighas	-Do-
44	Sri Koushal Moran s/o Diganta Moran	Dighaltarang Baghjan Baghjan NC	21(PP) 50(PP) 7(PP) 219(Govt land) 502, 100, 1141, 1,5 (Govt land)	29B-1K-7L	-Do-
45	Smti. Rupali Moran d/o Nandeswar Moran	Baghjan	96,133(AP) 3 81(Govt land)	15 bighas	-Do-
46	Sri Siranjit Moran s/o Diganta Moran	Baghjan Baghjan NC	147(PP), 133(AP),99,5 93, 3(Govt land)	30B-2K-15L	-Do-
47	Sri Dhiraj Kr. Moran s/o Phonidhar Moran	-Do-	96(AP)	43bighas	-Do-
48	Sri Koranjyoti Moran s/o Nandeswar Moran	Baghjan	96(AP)	15 bighas	-Do-
49	Sri Papu Moran s/o Lokeswar Moran	Dighaltarang BagHjan	12(PP), 28(AP) 96(AP)	8 bighas	-Do-
50	Smti.Jugamaya Hazarika d/o Dimbeswar Hazarika	Dighaltarnag	206 part (Govt land)	1 bigha	-Do-

51	Sri Nipen Moran s/o lt. Sureswar Moran	Baghjan	82(PP)	2 bighas	-Do-
52	Sri Heromba Moran s/o Sumeswar Moran	Dighaltar ang	37(PP)	8 bighas	-Do-
53	Sri Binoi Dohutia s/o Premokanta Dohutia	Baghjan NC	Part of dag No.1	25 bighas	-Do-
54	Sri Milbor Moran s/o Someswar Moran	Dighatar ang	46(PP)	8 bighas	-Do-
55	Sri Rodip Moran s/o Bhugen Moran	Dighaltar ang	43(PP)	3B-3K-4L	-Do-
56	Sri Biren Mahanta s/o Nigam Mahanta	Baghjan NC	Part of dag No.1	9 bighas	-Do-
57	Sri Sanjib Chutia s/o Jaybor Chutia	-Do-	-Do-	10 bighas	-Do-
58	Sri Aditya Chutia s/o Rongeswar Chutia	-Do-	-Do-	8 bighas	-Do-
59	Sri Phuleswar Chutia s/o Thaneswar Chutia	-Do-	-Do-	8 bighas	-Do-
60	Sri Pobitra Dowarah s/o Abhay Dowarah	-Do-	-Do-	15 bighas	-Do-
61	Sri Probin Chutia s/o Ananda Chutia	-Do-	-Do-	8 bighas	-Do-

28. Thus, the persons whose names appeared in the above list, did not have any house at and near the blowout/fire site but have agricultural land only and suffered damaged of their agricultural crops, grown on their land areas. Accordingly, the Oil India authority deposited **Rs.30,50,000.00** on 4.3.2021 to the bank account of Deputy Commissioner, Tinsukia; **A-19B**.

29. The above documents was produced before me by **CW1** Sri Ranjit Das, who is the Manager (Legal) of Oil India, Duliajan. Apparently, CW1 is a fairly senior official of Oil India authority and has nothing to disbelieve his version and documents so produced.

To sum up the release of compensation by **Oil India** authority on several occasions is as follows :-

i) Rs.4,83,00,000/- @ Rs.30,000/- to 1610 families
ii) Rs.4,17,00,000/- @ Rs.30,000/- to 1390 families
iii) Rs.2,20,00,000/- @ Rs.20lacs to 11 families
iv) Rs.20,00,000/- @ Rs.20lacs to one family
v) Rs.18,00,000/- to three persons & others
vi) Rs.60,00,000/- @ Rs.5lacs to 12 families
vii) Rs.1,93,50,000/- @ Rs.30,000/- each 645 families
viii) Rs.19,72,50,000/- @ Rs.10lacs to 57 families and @ Rs.2.5lacs to 561 families
ix) Rs.3,06,00.000/- @ Rs.50,000/- to 612 families
x) Rs.2,20,65,000/- @ Rs.15,000/- to 1471 families
xi) Rs.3,06,00,000/- @ Rs.50,000/- to 612 families
xii) Rs.1,50,45,000/- @ Rs.15,000/- to 1003 families
xiii) Rs.47,12,50,000/- @ Rs.15lacs to 173 families & @ Rs.10lacs to 439 families
xiv) Rs.6,91,45,000/- @ Rs.15,000/- to 4,125 families & @ Rs.30,000/- to 242 families
xv) Rs.1,98,10,000/- @ Rs.10,000/- to 1981 families
xvi) Rs.2,30,55,000/- @ Rs.15,000/- to 1537 families

xvii) Rs.27,75,000/- @ Rs.15,000/- to 185 families
xviii) Rs.1,10,000/- @ Rs.10,000/- to 11 families
xix) Rs.30,50,000/- to 61 families

Grand Total of compensation amounts released by Oil India Ltd :- **Rs.102,59,05,000/-**

30. It appears that 612 families got compensation twice @ Rs.50,000/- only. All total if plainly is taken up and the number of families is counted as beneficiaries, the total comes to **14,659 families** as per documents submitted by Oil India authority.

Abbreviation :- A- Oil India Ltd : Annexure;

31. Further, to ascertain the ground reality of assessment of damages of properties/ persons, caused by Baghjan gas blowout/ fire at closed proximity of Baghjan area and near villages, following witnesses were examined to know its authenticity. **CW2** Smti. Nandita Roy Gohain is the Circle Officer, Doomdooma under her jurisdiction, the said blowout/ fire at Oil well No.5 falls and as such, she took vital role in evolution, assessment, determination of relief and shelter camps etc. of damages for release of compensation to affected persons and she led the team of representatives of all concerned Govt. departments with Oil representative to assessment to such damages at grass root level from time to time to assist the concerned authorities. According to CW2, she went to blowout site along with Sri Bhaskar Pegu, the then, Deputy Commissioner, Tinsukia, Superintendent of Police, Tinsukia, Executive Director, Oil India Ltd, Duliajan, Sri Soruj Sonowal, Election Officer, Tinsukia, Sri P. Kakati, ADC, Tinsukia, Sri

P. Nagbangshi, the then, Circle Officer, Margharita Revenue Circle, Sri J. Rajak, Circle Officer, (Attached), Tinsukia Revenue Circle. At that time the affected persons from blowout area took shelter at Baghjan and Dighaltarang ME and High school. The then, Deputy Commissioner, Tinsukia directed the Oil India authority to make a camp for shelter and other necessities for affected families. Thereafter, Deputy Commissioner, Tinsukia convened a meeting of all the departments of the district, including Milonjyoti Sangha, a local club. The members of Milonjyoti Sangha arranged all the necessary arrangements for the affected people under the guidance of Oil India Ltd. Some more camps were arranged at No.1 LP school, Khalistan, Dighaltarang gate line ME school and at St. Joseph school under the guidance of Oil India Ltd. Gratuity relief was also, provided from the district administration to the affected people. In the said meeting, the representatives of Milojyoti Sangha asked the Deputy Commissioner, Tinsukia to make a survey of the damage and loss caused out of Baghjan blowout and demanded Oil India Ltd to pay interim compensation to the affected people. In the meeting, the Deputy Commissioner stated that since the oil and gas blowout is still growing up, survey cannot be done at this stage and time was sought to complete the survey after the disaster is over. Thereafter, on 9.6.2020 a huge fire broke out at the said Baghjan point. In the mean time, affected people created commotion and law and order was worsen due to their agitation. The representative of district administration Sri Saroj Sonowal, Sri Jaydeep Rajak, Circle Officer(Attached) Tinsukia Revenue Circle, Deputy Commissioner, herself and Sri Pranjit Kakati, ADC. Doomdoooma visited the site of the camps of the affected

people to pacify them and to shift them to other places for their safety, but they did not heed any attention to the request. Thereafter, somehow she with other others managed to shift those people to Bandarkhati ME school, Khordoiguri ME school, No.1 Kechuguri LP school and St. Joseph school and requested Oil India authority to provide necessary requirements to the affected people. Sri Joydeep Rajak, Circle Officer(Attached) Tinsukia Revenue Circle also visited the camps of the affected people to shift them to other places for their safety. Sri Jaydeep Rajak, Circle Officer also, shifted the people, camped at St. Joseph school to other places. As per direction of Deputy Commissioner, Tinsukia, gratuity relief was also, provided to the affected people, living at the camps from the administration. Thereafter, one meeting was held by Deputy Commissioner along with other departments including Oil India and members of Milonjyoti Sangha to discuss about the situation vide order dated 7.8.2020 through WT message. Copy of said WT message is annexed as annexure-1.

32. It is stated by CW2 that in the said meeting, the members of Milonjyoti Sangha demanded to start up survey work of the affected people and to pay interim compensation to them. They submitted a list of affected people, consisting of 625 families, who were residents of the fire blowout area of Baghjan. Accordingly, the Deputy Commissioner after assessing the entire aspects, decided to pay interim compensation to 625 affected families in the Baghjan blowout/ fire. The members of various departments who participated in the meeting, vide order dated 29.6.2020 issued by Deputy Commissioner Tinsukia which is annexed herewith as annexure-2, were asked to

survey the site. The team was supervised by Sri Saroj Sonowal, Election Officer, Tinsukia and Sri Johor Pegu, Assistant Commissioner, Sadiya as per direction of the Deputy Commissioner vide order dated 18.6.2020 and copy of said order is annexed herewith as annexure-3. The Deputy Commissioner then handed over the list of 625 affected families submitted by Milonjyoti Sangha to all departments of the district including Oil India officials, Magistrate in-charges to start survey of damage caused by Baghjan blowout. During the survey, the Oil India authority Duliajan has provided vehicles and other logistic support to the survey team and also deputed Oil India officials in the survey for carrying out the survey. After surveying on the spot, she along with other departments found that altogether 612 families were affected by the Baghjan blowout. The Deputy Commissioner verbally asked the survey team and Sri Saroj Sonowal to go to the spot with Oil India authority by wearing necessary attires and to verify the damaged houses, which were totally gutted by fire. Accordingly, her survey team visited the spot and detected 11(eleven) houses which were totally gutted by fire. The survey team was accompanied by local gaonburah, lot mandal villagers of the affected people etc. to identify the person whose houses were completely gutted by fire. Thereafter, her team detected another house which was totally gutted by fire and as such, total number of houses gutted by fire, comes to 12 in number. Thereafter, Deputy Commissioner enquired about detection of severely affected families of Baghjan blowout. Accordingly, she submitted a list of 57 families, who were severely affected by blowout. She also submitted the bank details of said 57 families a per direction of Deputy Commissioner, Tinsukia.

Thereafter, Deputy Commissioner asked the survey team to go for further survey of total number of houses damaged by fire. In addition, he also, asked the survey team to find out the persons, whose compound and other crops, plants, were damaged and accordingly, her team surveyed thereof and submitted a list to the Deputy Commissioner. In the meantime, Deputy Commissioner had given an order vide dated 8.7.2020 by which another ADC, namely; Palash Ahom, was included along with Sri Saroj Sonowal to monitor the survey work. After survey, her survey team found that 104 families were affected otherwise, by fire and the list was submitted. Thereafter, another list of 439 families was submitted, who were affected otherwise, by blowout. In the meantime, flood was affected in the Baghjan area, for which low lying areas of Bhagjan site was submerged by flood water and hence, survey work was partially affected.

33. CW2 further stated that Deputy Commissioner, Tinsukia informed her that although the survey team submerge the list of affected persons in different categories with different lists, but there will be only two categories of persons to get compensation under A and B category instead of more then, other categories. He also informed her team that he has been in constant touch with the order of NGT, New Delhi in respect of release of compensation to the affected families. Thereafter, the then Deputy Commissioner, Sri Bhaskar Pegu was transferred from Tinsukia. Then his reliever Sri D. Saikia new Deputy Commissioner, joined and he convened a meeting with all departments including ED. Oil India, Duliajan and apprised all concerned with her including members of Milonjyoti Sangha that

release of compensation will be made in two categories and same will be released very soon. Then, Deputy Commissioner, Tinsukia apprised her survey team along with representatives of Milonjyoti Sangha about preparation of list of affected families of Baghjan blowout area and the list was locally hanged at the site for publication and proper scrutiny. In the list under Category-A, 173 families were listed while 439 families were included in Category-B list. The list was signed by the local Gaonburah, Lot mandal etc. thereafter, Deputy Commissioner asked the survey team to find out if there is any person, whose crops were damaged in the fire, although they do not have dwelling house nearby. Accordingly, her team went to the spot and found that 61 such persons(**A-19A**) whose crops were damaged, although they have no dwelling houses in the vicinity of Baghjan blowout. During the survey in the spot at various places, the team faced with various law and order situation created by the affected persons and others. One DSP named; Sri Bitul Chetia, APS, was deployed at the spot to control the agitating public who created serious law and order situation.

34. From the statement of CW2 who is the concerned Circle Officer near Baghjan blowout site, it appears that some grass root level survey was conducted to assess the damaged of properties of the affected people near the spot by visiting thereto. The annexure-2 submitted by CW2 reflects the various Govt. departments representatives including Oil India authority took part in such survey work with CW2 under supervision of district high officials. CW2 appears to be a local Govt. official who performed her duty in terms of directions given by Deputy Commissioner, Tinsukia and other high officials of district and

as such, her effort is to find out the genuine persons who suffered loss/ damages in the said oil disaster to offer compensation/ relief adequately, cannot be looked under any doubt. Further, the claim of CW2 that she visited the spot to assess the damages caused by Baghjan blowout/ fire with a team of all departments of district and Oil officials, to local public, is supported by CW5 Sri Jiten Teron, a Lot Mandal of local jurisdiction who stated that he accompanied CW2 to different spots to assess the damages/ loss of local public of Baghjan area. Similarly, CW6 Sri Suteswar Moran, another local Lat Mandal supported the version of CW2 who narrated that he was a member of assessing team lead to visit different places of Baghjan area to find out affected families for payment of compensation. Further, claim of CW2 received support from CW7 Sri Rajani Hazarika, a local Goanburah that he took part in the relief work carried out by CW2 to provide shelter to affected local people of Baghjan and surrounding area and accompanied CW2 and her team to assess, identify the loss/ damages to local public. Apart from above, another witness being CW4 Sri Sanjib Kr. Phukon, Circle Officer of Tinsukia Revenue Circle gave his statement before me. His version shows that he was a member of assessing team constituted by Deputy Commissioner, Tinsukia and he narrated different steps taken by Deputy Commissioner to provide immediate monetary compensation and other relief to affected people.

35. To ascertain the genuineness of effort of CW2 and other Govt., officials and Oil India representatives to provide monetary compensation to local public of Baghjan and its adjoining areas by way of on the spot assessment and identification and determination of

damages/ loss, two independent witnesses namely; CW8 Sri Satyajit Moran who is the President of a local youth club namely; Milonjyoti Sangha, and CW9 Sri Tikhna Jyoti Hazarika, who is the Secretary of said Milonjyoti Sangha. Their versions reflect that Govt. officials and other took active part to provide immediate monetary and gratuity relief to local affected families of Baghjan and surrounding areas. Their statements do not disclose any person, received any relief for not affected by Baghjan blowout/ fire. Thus, it appears that the people/ families got relief from the concerned authority in the wake of blowout/ fire at well No.5 of Oil India at Bhagjan are of naturally genuine persons who are truly affected by the said gas blowout/ fire at oil well No.5 of Oil India Ltd.

36. Now, to examine the payment side so made by the office of Deputy Commissioner, *Tinsukia* step by step, received from Oil India authority. On this respect, CW3 Sri Sri Dipu Kr. Deka, Additional Deputy Commissioner, *Tinsukia* who is over all in-charge of disaster management section as well as, entrusted to deal *Baghjan* blowout issue. He is work in the above post since 24.2.2021 which means that he comes to scene after the blowout was completely doused. CW3 stated that he earlier submitted one letter being No.TSK/Baghjan Matter/2020/1163 dated 21.6.2021 wherein he mentioned the **Annexure-A** to **Annexure-I** in respect of payment of compensation as per sanction orders to the affected beneficiaries listed and received from Circle Officer, *Tinsukia* and *Doomdooma* Revenue Circle (CW2 and 4) which are enclosed herewith. As per record, Oil India paid to his office a sum of **Rs.102,59,05,000/-** in connection with payment of compensation to the affected people of *Baghjan* blowout areas to the

bank account of the Deputy Commissioner, *Tinsukia*. Out of the above sum of **Rs.102,53,45,000/-** was released as compensation to the different categories of beneficiaries of affected people on different dates. As per record, it appears that one *Sukla Neog* died on 18.7.2020 by committing suicide. He had his wife and nine daughters. Out of them, four daughters were married off while five minor daughters are living with their mother. The compensation for the said five daughters are not yet released from the office of Deputy Commissioner, *Tinsukia* and will be made provision for making fixed deposit of Rs.1lac each for the minor daughters for meeting educational expenses and after attaining majority, same can be withdrawn by them from the bank. *Smti. Reboti Neog*, wife of said *Sukla Neog*, since deceased, received an amount of Rs.10lacs from the office of Deputy Commissioner, Tinsukia through bank transaction vide order No.TSK/Oil Cell/Baghjan Gas Blowout, Ex-Gratia/Pt-III/2020/4 dated 28.7.2020. During the period of Baghjan blowout, one *Sukla Kishan* and a minor *Aroshi Kishan* died. Hence, an amount of Rs.2lacs to the next kin of *Sukla Kishan* and Rs.1lac to the next kin of deceased *Aroshi Kishan* was paid. At present, an amount of Rs.70,000/- is lying in the bank account of Deputy Commissioner, *Tinsukia* in connection with fund released by the Oil India for *Baghjan* blowout. Since his office does not have any list of affected people or any other information regarding affected people, the said amount is kept in the bank account of his office for meeting further claim of anybody.

37. CW3 further stated that Hon'ble NGT interfered with the matter of payment of compensation to the affected families, apart from other issues of Baghjan area and directed to constitute a committee

consisting of eight members to ascertain the cause of incident, person responsible for the incident and for failure to prevent the same, extent of damage to human life, wild life and on *Dibru-Saikhowa*, *Magori Motapung* wetland, assessment of proposed compensation to the victim and for remedial measures, including steps to prevent recurrence. Thereafter, Deputy Commissioner, *Tinsukia* with the assistance of Circle Officers concerned, representatives of Oil India and various other Govt. departments assessed the damage of property, life, agricultural land etc. of the affected people after *Baghjan* blowout and accordingly, compensation was fixed by the said committee for different persons affected in the said blowout and thereafter, compensation was released to the affected persons from time to time. Accordingly, the amount of compensation was released as per *annexures* as mentioned above vide letter dated 21.6.2020.

38. From the statement of CW3, it appears from prior to decision of committee constituted at the direction of NGT, some amount of money was released to different persons already by Oil India through Deputy Commissioner office, *Tinsukia*. Since CW3 submitted different *annexures* for payment of compensation to affected people, it is necessary to reproduced the same for convenience of understanding and better appreciation.

ANNUXURE-A ;- Rs.25lacs

39. A sanction order vide No.TSK/Oil Cell/Baghjan Gas Blow out/fire break out Case/Pt-III/2020/8 dated 17.7.2020 was issued by Deputy Commissioner Tinsukia in pursuant to Oil India letter No.RCE:03-167, dated 16.7.2020 regarding compensation for 11

families whose dwelling houses have been gutted down in the incident of fire breakout at well No.5 of Baghjan, for release of Rs.20lacs for each family as per recommendation of assessment team-**AA-1**. The list is as follows;

Sl. No.	Name of affected family	Amount of compensation against affected families	A/C Payee cheque No. & Date
1	Sri Papul Chutia s/o Dineswar Chutia	Rs.20lacs	129876 dated 17.7.2020
2	Sri Ritu Moran s/o Labheswar Moran	-do-	129877 same date
3	Sri Haroful Panging w/o Arabinda	-do-	129878 same date
4	Sri Deep Saikia s/o Lombheswar Saikia	-do-	129879 same date
5	Sri Amal Saikia s/o Lombheswar Saikia	-do-	129880 same date
6	Sri Bikash Saikia s/o Amal Saikia	-do-	129881 same date
7	Sri Sahadev Moran s/o Phukan Moran	-do-	129882 same date
8	Sri Hemanta Moran(Umi) s/o Phukan Moran	-do-	129883 same date
9	Sri Lakhindra Moran s/o Phukan Moran	-do-	129884 same date
10	Sri Muntu Mura s/o Joy Masi	-do-	129885 same date
11	Smti. Labanya Saikia w/o Joynath Saikia	-do-	129886 same date
----	**Total**	**Rs.220lacs**	------

40. The amount will be debitable from CSR fund a/c No.754010000892 of AGV Bank, Tinsukia. It is referred to letter No.DRC.16/2015-16/Pt/24 dated 14.7.2020-**AA-2** whereby a list of houses damaged assessment report submitted by SK Lot Mandals and

PWD (Building) Division officials, Tinsukia. It is stated that those officials have assessed burnt houses near Baghjan Oil fire blow incident site and on permitted barricade area at Baghjan and Dighaltarang goan under supervision of Magistrate in-charge and overall supervision of ADC. Tinsukia and submitted final list of 11 houses burnt in the said fire breakout after re-verification. A list of 11 persons-**AA-3** whose house were burnt completely was furnished which is similar to list vide **AA-1**. The list of burnt houses of said 11 persons as per **AA1** is also submitted vide **AA-4**. Further it contains a letter of Oil authority vide No.RCE-03-167 dated 16.7.2020 whereby it intimating Deputy Commissioner, Tinsukia about deposit of Rs.220crores and sought suitable time to complete survey work at the fire site vide **AA-5**. Thereafter, Deputy Commissioner, Tinsukia sanctioned another Rs.20lacs to one Sri Lambeswar Saikia who was left out in addition to 11 families whose dwelling houses were gutted in the Baghjan fire incident vide **AA-6- 3 copies**. Hence, total family who received Rs.20lacs each compensation comes to 12 families. Again on 31.8.2020, Deputy Commissioner, Tinsukia, sanctioned additional Rs.5lacs each to above 12 families vide No.TSK/Oil Cell/Baghjan Gas blow out/fire breakout Case/Pt-III/2020/43 as per recommendation assessment team totaling to Rs.25lacs each families whose houses were gutted in the said fire incident-**AA7(4copy)**. Overall total compensation comes to **Rs.3crores** to **12 affected families**.

Break-up of fund disbursement	Beneficiary
Annexure-A	
Rs.2,40,00,000/-	12
Rs.60,00,000/-	12
Total=Rs.3,00,00,000/-	12

ANNUXURE-B(Rs.15Lacs)

41. The Deputy Commissioner, Tinsukia further sanctioned for interim compensation to the affected people of Baghjan gaon issuing grant to 161 beneficiaries per families @ Rs.15lacs only to affected families of Baghjan-5 Gas blow out, to the tune of total amount of Rs.24.15crores through bank accounts -AA8 on the basis of details verification report of beneficiaries along with their bank account number IFSC code as mentioned in Category-A as submitted by Circle Officer, Doomdooma Revenue Circle vide letter No.DRC.16/2015-16/Pt/530 dated 4.12.2020-**AA8(1)**. The list is as per **AA8(2)** as follows which consists of 173 persons; Category-A:-

Sl. No.	Name of person	Father/Husband Name
1	Sri Popul Chutia	S/o Dineswar Chutia
2	Sri Ritu Moran	S/o Lobheswar Moran
3	Smti. Horuful Panging	W/o Arbinda Panging
4	Sri Dip Saikia	S/o Lombheswar Saikia
5	Sri Amal Saikia	S/o Lombheswar Saikia
6	Sri Bikash Saikia	S/o Amal Saikia
7	Sri Sabadev Moran	S/o Phukan Moran
8	Sri Hemanta Moran(Umi)	S/o Phukan Moran

9	Sri Lakhindra Moran	S/o Phukan Moran
10	Sri Munu Mura	S/o Joy Masi
11	Smti. Labanya Saikia	W/o Joynath Saikia
12	Sri Lanbeswar Saikia	S/o Desowar Saikia
13	Sri Khila Dohutia	S/o Nabin Dahutia
14	Sri Tipeswar Boruah	S/o Jonabor Boruah
15	Sri Bulan Neog	S/o Roti Neog
16	Smti. Rangali Baruah	W/o Akul Baruah
17	Sri Bitupon Neog	S/o Rati Neog
18	Sri Lokhimoi Moran	S/o Akul Moran
19	Smti. Bobita Baruah	W/o Saurab Baruah
20	Smti. Monalisha Baruah	W/o Polash Baruah
21	Sri Ranjan Baruah	S/o Junabor Baruah
22	Sri Hunoda Baruah	S/o Nirmal Baruah
23	Smti. Taramai Neog	W/o Hiranta Neog
24	Kanchan Neog	Gohain Neog
25	Basanta Neog	Gohain Neog
26	Monjit Neog	Piliya Neog
27	Surajit Neog	Piliya Neog
28	Kiteki Neog	Ananda Moran
29	Kabita Neog	Putul Neog
30	Hunmai Borah	Poruta Borah
31	Rabindra Moran	lt. Lavot Moran
32	Dulal Neog	Suren Neog
33	Liteswar Moran	Abhai Moran
34	Sushil Moran	Liteswar Moran
35	Monikha Neog	Jitu Neog
36	Rita Moran	Milon Moran
37	Dhonita Neog	Priyanath Neog
38	Papul Moran	Labhat Moran
39	Bhulen Moran	Babika Moran
40	Labanya Bora	Shashidhar Bora
41	Sonali Neog	Bhog Neog
42	Dibakar Moran	Liteswar Moran

43	Gendra Moran	Sukholata Moran
44	Rupa Dohutia	Kulbor Dohutia
45	Prabina Baruah	Bhamak Baruah
46	Monika Moran	Jonardhan Moran
47	Rajanti Neog	Pilia Neog
48	Ritumoni Moran	Bijan Moran
49	Maina Neog	Pemot Neog
50	Nabakanta Neog	Romen Neog
51	Pranab Neog	Rati Neog
52	Amir Neog	Debeswar Neog
53	Jonabor Moran	Adhai Morna
54	Deepak Moran	Adhai Moran
55	Dipali Moran	Bipul Moran
56	Runumoni Moran	Moniram Moran
57	Lobokanta Moran	Phonidhar Moran
58	Dolobha Moran	Akon Moran
59	Tomon Moran	Ame Moran
60	Rahita Hazarika	Jitu Hazarika
61	Hanteswar Moran	Lt. Ame Moran
62	Umesh Baruah	Laghit Baruah
63	Arun Hazarika	Indeswar Hazarika
64	Priyada Moran	Pousho Moran
65	Dhaman Moran	Node Moran
66	Dilip Moran	Aanan Moran
67	Kamala Koiri	Marmu Koiri
68	Bobita Dihingia	Tulon Dihingia
69	Chunilal Koiry	Saina Koiry
70	Sarat Dihingia	Tuniram Dihingia
71	Promita Neog	Romen Neog
72	Matari Neog	Thunuka Neog
73	Bonkhidhar Boruah	Bhumeswar Boruah
74	Mukti Nath Chutia	Dineswar Chutia
75	Dineswar Chutia	Lehuk Chutia
76	Arup Neog	Longke Neog

77	Dipjyoti Hazarika	Ratneswar Hazarika
78	Abonikanta Gohain	Birabor Gohain
79	Kehe Moran	Suneswar Moran
80	Naren Gogoi	Bakhon Neog
81	Dipti Moran	Madhap Moran
82	Bhabesh Moran	Maghe Moran
83	Probin Borah	Kula Borah
84	Bhupen Moran	Premeswar Moran
85	Bitupon Neog	Debendra Neog
86	Khogen Moran	Porameswar Moran
87	Maina Moran	Puluk Moran
88	Lakheswar Neog	Bhadeswar Neog
89	Purnakanta Moran	Mageswar Moran
90	Prakhmoni Neog	Subhash Chutia
91	Dipika Moran Gohain	Hamonjyoti Gohain
92	Ranjan Moran	Pulin Moran
93	Madhurjya Moran	Titu Moran
94	Paniram Bora	Rajeswar Bora
95	Maheswari Ghatuwar	Sunu Ghatuwar
96	Dipen Boruah	Monikanta Boruah
97	Dimbeswar Baruah	Monikanta Baruah
98	Renu Gogoi	Kiran Gogoi
99	Manju Kheruwar	Honu Kheruwar
100	Jamuna Sahani	Tribhuban Sahani
101	Seema Devi	Denesh Sahani
102	Rukmini Kheruwar	Bhadra Kheruwar
103	Kiran Kr. Bailung	Dina Bailung
104	Arjun Ghatuwar	Sunu Ghatuwar
105	Pekha Kheruwar	Rajen Kheruwar
106	Chandana Rai	Suraj Sahani
107	Ratul Neog	Kandeswar Neog
108	Budhni Kheruwar	Matilal Kharuwar
109	Madhurya Gogoi	Hemonta Gogoi
110	Moina Boruah	Lakhinath Boruah

111	Mohesh Ghatowar	Sunu Ghatowar
112	Monuj Gogoi	Kiran Gogoi
113	Padma Moran	Ghanakanta Moran
114	Babul Moran	Jonadhan Moran
115	Runu Moran	Badon Moran
116	Huneswar Hazarika	Kemmo Hazarika
117	Mintu Borah	Bhuban Borah
118	Kundeswari Bora	Thaneswar Borah
119	Aditya Borah	Thaneswar Borah
120	Putoli Nagbonshi	Dhaniram Nagbonshi
121	Sanjan Nagbonshi	Kartik Nagbonshi
122	Bonita Ghatuwar	Jethu Ghatuwar
123	Pulin Chetia	Sonjoy Chetia
124	Rakeswar Neog	Bhugeswar Neog
125	Ratneswar Hazarika	Hula Hazarika
126	Kapul Neog	Thula Neog
127	Reboti Neog	Sukla Neog
128	Lohit Neog	Budheswar Neog
129	Anu Neog & Pubali Neog	Bolin Neog
130	Pushpanjali Neog	Mrinal Neog
131	Anima Borah	Nandeswar Borah
132	Probhat Moran	Phukan Moran
133	Dipika Borah	Mohendra Borah
134	Anu Borah	Jalin Borah
135	Sabita Borah	Brojen Borah
136	Rupom Moran	Kitu Moran
137	Punyalata Bora	Bhoben Borah
138	Dipali Neog	Guno Neog
139	Khirud Chutia	Rekhakant Chutia
140	Umakanta Boruah	Bholanath Boruah
141	Rajumoni Nagbonshi	Kalu Nagbonshi
142	Manasha Bora	Chandra Bora
143	Dibalata Boruah	Tarun Boruah
144	Renu Bora	Jatin Bora

145	Phaguni Urang	Dighaliya Nagbonshi
146	Debendra Neog	Bhadeswar Neog
147	Biren Moran	Patu Moran
148	Gauthali Neog	Bhadeswar Neog
149	Akheswar Chetia	Pulin Chetia
150	Babul Urang	lt. Pobon Urang
151	Anjali Urang	Bhiu Urang
152	Manam Urang	Probin Urang
153	Dilbor Koiri	Siwaprasad Koiri
154	Raju Koiry	Dilbor Koiri
155	Boishnab Urang	Bhado Urang
156	Sancha Urang	Lalit Urang
157	Fagu Urang	Lalit Urang
158	Golapi Koiry	Lokhiya Koiry
159	Sukhani Urang	Krishna Urang
160	Janki Urang	Bisal Urang
161	Munu Gogoi	Mintu Gogoi
162	Matlu Urang	Paban Urang
163	Pooja Urang	Ajoy Urang
164	Betek Urang	Jimi Urang
165	Hemolota Das Gogoi	Prafulla Das
166	Junali Urang	Biten Urang
167	Arpina Urang	Sanjay Urang
168	Jitu Dihingia	Tuniram Dihingia
169	Parashmoni Boruah	Numal Boruah
170	Dipali Urang	Dom Urang
171	Dhoni Nagbonshi	Aghuni Nagbonshi
172	Krishna Urang	Ghasee Urang
173	Sri Sukram Mura	Joymashi Mura

42. It appears from the above list that only 162 persons were selected out of total 173 persons. But the reason is not found in the record neither any witness explained it. Be that as it may, it goes to

say that the authority concerned selected 162 affected people in the said fire incident eligible to get compensation.

43. Further, with reference to payment of interim compensation to the families affected by blowout of Baghjan-5, Oil authority deposited Rs.4712.5lacs vide letter No.ED(HR&A)/63(T)/234 dated 2.12.2020 to the bank account of Deputy Commissioner, Tinsukia-**AA8(3).** Further, Oil authority intimated vide letter No.RCE:03-351 dated 2.12.2020 to the Deputy Commissioner, Tinsukia that total amount deposited in Deputy Commissioner's bank account is Rs.90.796 crores and out of that Rs.28.25 crores has been paid to various groups and now required amount would be Rs.68.05 crores to pay 600 affected families of Baghjan area and sought time to release additional fund-**AA8(4)**

The break-up is as under - Beneficiary

Annexure-B

Category A: Rs.15lacs x 161 families = Rs.24.15 crores- 161

ANNEXURE – C (Rs.10 Lacs)

44. The Deputy Commissioner, Tinsukia vide order no. TSK/oil Cell/Baghjan gaon/Category B/Gas blow out/2020/34 dated 10th December 2020. with referrence to oil order ref. No ED(HR &A)/63 (T)/234 dated 02/12/2020 accorded sanction of total Rs. 43,90,00,000/-, in connection with interim compensation to the affected people of Baghjan gaon area issuing grant to 439 beneficiaries per family @ Rs. 10 lac only. The one time grant to the beneficiaries is payable through bank account of victim. The detailed

verification report, name of the beneficiaries along with their bank account numbers are mentioned in category B list has been submitted by Circle Officer, Doomdooma Revenue Circle vide letter no. DRC.16/2015-16/Pt/530 dated 04/12/2020. **AA9** the letter of Circle Officer, Doomdooma Circle Office **AA9(1)**.

CATEGORY -B

LIST OF BENEFICIARIES UNDER BAGHJAN GAON AREA

SL No	ACCOUNT HOLDER	WIFE/HUSBAND	ADDRESS
1	DIPTI GOGOI	MONTU GOGOI	BAGHJAN
2	PILESH HAZARIKA	SHIPANG HAZARIKA	BAGHJAN
3	AROTI CHORAK		BAGHJAN
4	MAMA MORAN	JIT MORAN	BAGHJAN
5	KAMLESWAR MORAN	LT. DONE MORAN	BAGHJAN
6	GEJU CHETIA	LT. SHASHIDHAR CHETIA	BAGHJAN
7	JUNALI CHETIA	AMULYA NEOG	BAGHJAN
8	MEJE CHETIA	LT. SOSHI CHETIA	BAGHJAN
9	RABINDRA MORAN	YOGESWAR MORAN	BAGHJAN
10	YUPI MORAN	PRANJAL MORAN	BAGHJAN
11	JUGESWAR MORAN	LT. SHINGORA MORAN	BAGHJAN
12	DHIREN CHUTIYA	GOMESWAR	BAGHJAN
13	BOBY MORAN	ATUL MORAN	BAGHJAN
14	REKHA MORAN	BIHUDHAR MORAN	BAGHJAN
15	THANESWAR MORAN	HORENDRA MORAN	BAGHJAN
16	DIPAK MORAN	LABHAT MORAN	BAGHJAN
17	RABINA HAZARIKA	NABIN HAZARIKA	BAGHJAN
18	BHONIMAI MORAN	GONKANT MORAN	BAGHJAN
19	JITUL BORUAH	MONIKANTA	BAGHJAN

20	BHADESWAR MORAN		BAGHJAN
21	MANJULA PHUKAN		BAGHJAN
22	CHANTI MORAN	PUNESWAR MORAN	BAGHJAN
23	ANITA CHUTIYA	GOMESWAR CHUTYIA	BAGHJAN
24	NOBOJYOTI MORAN	LT. MODON MORAN	BAGHJAN
25	BINA CHETIA	PHATIK CHETIA	BAGHJAN
26	RIMA PHUKAN	LAKHINATH PHUKAN	BAGHJAN
27	HIRABJYOTI GOGOI	NAREN GOGOI	BAGHJAN
28	MAINU GOGOI	HARENDRA GOGOI	BAGHJAN
29	BIMAL MORAN		BAGHJAN
30	DOLIN HAZARIKA	LT. RUPEN HAZARIKA	BAGHJAN
31	MAINU MORAN	PHUKEN MORAN	BAGHJAN
32	MAINU GOGOI		BAGHJAN
33	PROTIBHA MORAN	KHETE MORAN	BAGHJAN
34	SOJILA HAZARIKA	PANGESHWAR HAZARIKA	BAGHJAN
35	ALPONA HAZARIKA		BAGHJAN
36	JANITA HAZARIKA	REPAN HAZARIKA	BAGHJAN
37	MADHE HAZARIKA	HITESWAR HAZARIKA	BAGHJAN
38	PRONITA HAZARIKA		BAGHJAN
39	MUNINDRA HAZARIKA	HITESWAR HAZARIKA	BAGHJAN
40	JADU NEOG	HADESWAR NEOG	BAGHJAN
41	BANDANA MORAN	ANIL MORAN	BAGHJAN
42	MASHILA HAZARIKA	MANOJ HAZARIKA	BAGHJAN
43	JUGESWARI HAZARIKA	RAJANI HAZARIKA	BAGHJAN
44	DIBYAJYOTI HAZARIKA	MAZIN HAZARIKA	BAGHJAN
45	LUHAI CHETIA		BAGHJAN
46	ANUBALA MORAN		BAGHJAN
47	VELEG CHETIA	LT. TUNESWAR CHETIA	BAGHJAN
48	ANIMA MORAN	RUHIT KHATOWAL	BAGHJAN
49	SHANTI MORAN	BAJIK MORAN	BAGHJAN
50	KHAHULI MORAN	RAMESWAR MORAN	BAGHJAN
51	PRONITA MORAN	GOKUL MORAN	BAGHJAN
52	BIPUL NEOG	SIPANG NEOG	BAGHJAN

53	JAYANTI MORAN	KUNINDRA MORAN	BAGHJAN
54	PALLABI MORAN	TARENG MORAN	BAGHJAN
55	JEUTI MORAN	RATNESWAR BARUAH	BAGHJAN
56	JUNALI MORAN	BASANTA MORAN	BAGHJAN
57	SURABHI MORAN	PANIRAM MORAN	BAGHJAN
58	PIKUMONI MORAN	BADAN MORAN	BAGHJAN
59	BILESWAR MORAN	LABHESWAR MORAN	BAGHJAN
60	JUNMONI HAZARIKA	ANUP HAZARIKA	BAGHJAN
61	SUNANDA HAZARIKA		BAGHJAN
62	KAHABOR HAZARIKA	LT. KACHARI HAZARIKA	BAGHJAN
63	HUNESWAR HAZARIKA	TEKELI HAZARIKA	BAGHJAN
64	PRAFULLA HAZARIKA		BAGHJAN
65	ANITA HAZARIKA		BAGHJAN
66	PUNYOLATA HAZARIKA	ANUPAN HAZARIKA	BAGHJAN
67	ROMESH HAZARIKA	CHIPONG HAZARIKA	BAGHJAN
68	BABITA BORUAH	SONJIB	BAGHJAN
69	NITUMONI BORUAH	MANAB BORUAH	BAGHJAN
70	NIRMALI BORUAH	NAGENDRA BORUAH	BAGHJAN
71	KARISHMA MORAN	UDIT MORAN	BAGHJAN
72	BIROPJYUOTI BORUAH	UMESH BORUAH	BAGHJAN
73	SOYANTI BORUAH		BAGHJAN
74	PULIN MORAN	TAKAU MORAN	BAGHJAN
75	UJALATA CHUTIA HAZARIKA	NABAJIT HAZARIKA	BAGHJAN
76	KARISHMA MORAN	BITUL MORAN	BAGHJAN
77	INDRAJIT HAZARIKA	POMESWAR HAZARIKA	BAGHJAN
78	PAMESWAR HAZARIKA	JILIK HAZARIKA	BAGHJAN
79	PHULESWARI PHUKAN	HAREN PHUKAN	BAGHJAN
80	JOYONTI MORAN	DHIREN MORAN	BAGHJAN
81	JITUKAN NEOG		BAGHJAN
82	MUKUL MORAN	LABHESWAR MORAN	BAGHJAN
83	NIRMOLA NEOG	HOE NEOG	BAGHJAN
84	MAINI NEOG		BAGHJAN
85	MODI CHUTIA	MAJID	BAGHJAN
86	TARA CHUTIA	NIPEN MORAN	BAGHJAN

87	AMAL PROBHA BORUAH	SURESH BORUAH	BAGHJAN
88	SWAPNAJYOTI MORAN		BAGHJAN
89	LABHANYA MORAN	DILIP MORAN	BAGHJAN
90	MONUMADHAB MORAN	DILIP MORAN	BAGHJAN
91	JOYAMAY MORAN	BIJOY MORAN	BAGHJAN
92	HILESWAR MORAN	MOHENDRA MORAN	BAGHJAN
93	PADMESWAR HAZARIKA	LT. TOBOR HAZARIKA	BAGHJAN
94	MUNMUN CHUTIA	CHAKRESWAR CHUTIA	BAGHJAN
95	GOJEN MORAN	TILESWAR MORAN	BAGHJAN
96	SIBAJIT MORAN		BAGHJAN
97	JAYA MORAN	DURLOV MORAN	BAGHJAN
98	KANAK MORAN	MOLOKA MORAN	BAGHJAN
99	GHANAKANTA MORAN		BAGHJAN
100	PINKY NEOG	MITHU NEOG	BAGHJAN
101	NIRANTA MORAN	PHUKAN MORAN	BAGHJAN
102	PHUKAN MORAN	MONPUR MORAN	BAGHJAN
103	NIKHA MORAN	RAJIB MORAN	BAGHJAN
104	SUKHESWAR HAZARIKA		BAGHJAN
105	SOPATI MORAN	JADUNATH MORAN	BAGHJAN
106	ASHYUT MORAN	JADUNATH MORAN	BAGHJAN
107	RIJUMONI MORAN	DIPESWAR MORAN	BAGHJAN
108	MEENA MORAN	NIPEN MORAN	BAGHJAN
109	MALAK HAZARIKA	TORBOR HAZARIKA	BAGHJAN
110	POBITRA HAZARIKA	JON	BAGHJAN
111	LATOI HAZARIKA	LT. JONE HAZARIKA	BAGHJAN
112	BHABEN BORUAH	ANDESWAR BORUAH	BAGHJAN
113	SUCHENTY MORAN	BOHIBO GOHAIN	BAGHJAN
114	ADITYA MORAN	AME MORAN	BAGHJAN
115	BULBULI MORAN	JUGANTA MORAN	BAGHJAN
116	AMAL GOGOI	LT. DURLOV GOGOI	BAGHJAN
117	ANJALI HAZARIKA	POMESWAR HAZARIKA	BAGHJAN
118	NAGEN HAZARIKA		BAGHJAN
119	RUPALI HAZARIKA	MRINAL HAZARIKA	BAGHJAN
120	MUNU MORAN	MILONJYOTI MORAN	BAGHJAN

121	RUPAHI MORAN	GODUBAR MORAN	BAGHJAN
122	MINESWARI DOHUTIA		BAGHJAN
123	BOGIMOTI DOHUTIA	LT. JAMUNA DOHUTIA	BAGHJAN
124	GONDHESWARI HAZARIKA		BAGHJAN
125	PUTU HAZARIKA		BAGHJAN
126	DIPALI BORA	N. BORA	BAGHJAN
127	PATOLI BORAH	BOLRAJ TANTI	BAGHJAN
128	NAMITA BORAH		BAGHJAN
129	SABITA MORAN	CHUCHEN MORAN	BAGHJAN
130	RANJUN GOGOI	KULSING GOGOI	BAGHJAN
131	ANTU HAZARIKA	NIRMAL HAZARIKA	BAGHJAN
132	NIRMAL HAZARIKA	LT. KEM HAZARIKA	BAGHJAN
133	ARUP MORAN	KHAGEN MORAN	BAGHJAN
134	SUNESWAR CHETIA	LT. MOHESWAR CHETIA	BAGHJAN
135	MUNI MORAN	KUKHO MORAN	BAGHJAN
136	RUPATI MORAN	KANTESWAR MORAN	BAGHJAN
137	BITUPON CHETIA	TULESWAR CHETIA	BAGHJAN
138	TILESWAR MORAN	PECH MORAN	BAGHJAN
139	NAME HAZARIKA	LABHESWAR HAZARIKA	BAGHJAN
140	RAJIB NEOG	SIPANG NEOG	BAGHJAN
141	SWALI DEKA	PRONITA DEKA	BAGHJAN
142	BISWAJIT SONOWAL	LT. TARUN SONOWAL	BAGHJAN
143	NADAY CHETIA	TUNESWAR CHETIA	BAGHJAN
144	MUKUT CHETIA	JOYONTO CHETIA	BAGHJAN
145	BOHAGI HAZARIKA		BAGHJAN
146	MIHI HAZARIKA	RUMAI HAZARIKA	BAGHJAN
147	ANANTA MORAN	PHUKAN MORAN	BAGHJAN
148	RUPALI HAZARIKA	MIDUL HAZARIKA	BAGHJAN
149	ABOLA MORAN		BAGHJAN
150	TAPAN BARUAH	DHAESWAR	BAGHJAN
151	SOBIN HAZARIKA	LAMBHESWAR	BAGHJAN
152	KHOGESWARI HAZARIKA		BAGHJAN
153	ATUL CHETIA	TUNESWAR CHETIA	BAGHJAN
154	MALOBIKA BORAH		BAGHJAN

155	HEROKJYOTI BORUAH		BAGHJAN
156	PRANJAL GOGOI		BAGHJAN
157	JADAV CHETIA	JAYANTA	BAGHJAN
158	TOLITA MORAN		BAGHJAN
159	DIGANTA MORAN		BAGHJAN
	LABANYA MORAN	D MORAN	BAGHJAN
160	BHANU HAZARIKA	NARENDRA HAZARIKA	BAGHJAN
161	HUNMONI MORAN	BOKUL MORAN	BAGHJAN
162	MALAKA MORAN	PEMU MORAN	BAGHJAN
163	BITUL HAZORIKA	NORENDRA HAZARIKA	BAGHJAN
164	GEL HAZARIKA		BAGHJAN
165	RUBUL HAZARIKA	NARENDRA	BAGHJAN
166	RUNJUN HAZARIKA	BISHWAJIT HAZARIKA	BAGHJAN
167	MINASHEE GOGOI	MOHIRAM GOGOI	BAGHJAN
168	ARCHANA MORAN	PRANJIT MORAN	BAGHJAN
169	HEMONTI MORAN	MODON MORAN	BAGHJAN
170	USHAJYOTI MORAN	GOJENDRANATH MORAN	BAGHJAN
171	HURAJIT HAZARIKA	PROMESWAR HAZARIKA	BAGHJAN
172	PARI MORAN	KHAGEN MORAN	BAGHJAN
173	DIPEN HAZARIKA		BAGHJAN
174	PARISHMITA G. MORAN	DIPANKAR MORAN	BAGHJAN
175	JANTU MORAN	JADUNATH MORAN	BAGHJAN
176	SARUMAI MORAN	BONKSHIDHAR MORAN	BAGHJAN
177	ANJANA PRABUNA	PRABHUNATH KORUWA	BAGHJAN
178	BOBY MOHAN MORAN	UPEN MORAN	BAGHJAN
179	NIVA MORAN		BAGHJAN
180	PENDUK CHUTIA	KAMESWAR CHUTIA	BAGHJAN
181	PRABIN HAZARIKA	LOMBESWAR	BAGHJAN
182	TIPI MORAN	BOLU MORAN	BAGHJAN
183	BIHUTI HAZARIKA	KHIRESWAR HAZARIKA	BAGHJAN
184	NAMI HAZARIKA	GOBIN HAZARIKA	BAGHJAN
185	BINUD MORAN		BAGHJAN
186	PANDIT HAZARIKA	ANESWARI HAZARIKA	BAGHJAN
187	TILAK MORAN	RUL MORAN	BAGHJAN

188	KAMAL BARUAH		BAGHJAN
189	ARABINDRA BARUAH	KAMAL BARUAH	BAGHJAN
190	BAKHANTI BARUA	KAMAL BARUA	BAGHJAN
191	BANDITA MORAN	HUNESWAR HAZARIKA	BAGHJAN
192	RAJU BORAH	LT. RAJENDRA BORAH	BAGHJAN
193	DULAN BORAH	RAJEN BORAN	BAGHJAN
194	MONTU BORUAH	MONIKANTA BORUAH	BAGHJAN
195	DIPAK MORAN	NOBEN MORAN	BAGHJAN
196	NOBEN MORAN	BHUGESWAR MORAN	BAGHJAN
197	ILABATI HAZARIKA	LETUK HAZARIKA	BAGHJAN
198	ANITA HAZARIKA	MOLEN HAZARIKA	BAGHJAN
199	NELESWARI HAZARIKA		BAGHJAN
200	MONI MORAN	DIPEN MORAN	BAGHJAN
201	BISHWAJIT HAZARIKA	PREMESWAR HAZARIKA	BAGHJAN
202	MAINA DEKA		BAGHJAN
203	ANU DEKA	BADOL DEKA	BAGHJAN
204	MAMONI DEKA	RUPOM DEKA	BAGHJAN
205	KABITA BORUAH		BAGHJAN
206	TULUKI BORUAH		BAGHJAN
207	UJJAL MORAN	LUTUK	BAGHJAN
208	NIJARA MORAN	LETUK MORAN	BAGHJAN
209	SUBORNA MORAN	DIPUNJU MORAN	BAGHJAN
210	BINANDA MORAN	LETUK MORAN	BAGHJAN
211	PRIYANKA CHETIA	MOHAN CHETIA	BAGHJAN
212	HAPUNJYOTI HAZARIKA	HEMONTO HAZARIKA	BAGHJAN
213	DHONESWAR MORAN		BAGHJAN
214	PRAKHANTA MORAN	BIDESWAR MORAN	BAGHJAN
215	BIRESWARY BORUAH	SIPANG	BAGHJAN
216	PROBIN MORAN		BAGHJAN
217	DOMONTI CHUTIA		BAGHJAN
218	LILABATI HAZARIKA	PODESWAR HAZARIKA	BAGHJAN
219	SUBHAJIT HAZARIKA		BAGHJAN
220	KEHUDHAR HAZARIKA	PODESWARH HAZARIKA	BAGHJAN
221	APURBA HAZARIKA	PANDIT	BAGHJAN

222	PRAKASH HAZARIKA	PANDIT HAZARIKA	BAGHJAN
223	BONJIT HAZARIKA	INDESWAR HAZARIKA	BAGHJAN
224	BABITA PHUKAN		BAGHJAN
225	UDIT MORAN		BAGHJAN
226	KUMALI NEOG	GANDHA NEOG	BAGHJAN
227	PERONA MORAN	BODON MORAN	BAGHJAN
228	BHADRA GOGOI		BAGHJAN
	JUNU BORUAH	KULODHOR GOGOI	BAGHJAN
229	MONJIT BORUAH	JUNU BORUAH	BAGHJAN
230	AROTI MORAN		BAGHJAN
231	MANAKHI BAILUNG		BAGHJAN
232	NUMULI BAILUNG	PRADIP BAILUNG	BAGHJAN
233	KISHORE HAZARIKA	MRINAL HAZARIKA	BAGHJAN
234	RUPANTA MORAN		BAGHJAN
235	KALIMOTI MORAN	JEET MORAN	BAGHJAN
236	NAYANMONI DOHUTIA		BAGHJAN
237	HEWALI MORAN	TANESWAR MORAN	BAGHJAN
238	KHANEN MORAN	SONE MORAN	BAGHJAN
239	RUNU MORAN	RAJEN MORAN	BAGHJAN
240	PUTL NEOG	SUKHEN NEOG	BAGHJAN
241	BITU MORAN	NOREN MORAN	BAGHJAN
242	NOREN MORAN	MOTESWAR MORAN	BAGHJAN
243	NABAJIT HAZARIKA		BAGHJAN
244	NALI HAZARIKA		BAGHJAN
245	SIDHARTH CHETIA		BAGHJAN
246	PAMESWARI HAZARIKA		BAGHJAN
247	A. MALLAH		BAGHJAN
248	JATIN GOGOI	PURNA KANTA GOGOI	BAGHJAN
249	METHONG DOHUTIA	TULON DOHUTIA	BAGHJAN
250	SURESH MALLAH	SIWDUTT MALLAH	BAGHJAN
251	KHAGESWAR HAZARIKA	DOLI HAZARIKA	BAGHJAN
252	BOJIT MORAN	TOK MORAN	BAGHJAN
253	JAMUNA KUMAR SAHANI	PUJA DEVI	BAGHJAN
254	GOLESWARI MORAN		BAGHJAN

255	POSPANJALI NEOG	MRINAL NEOG	BAGHJAN
256	DIPALI MORAN		BAGHJAN
257	BINOMA MORAN		BAGHJAN
258	TUNUMONI MORAN	BIPLOB MORAN	BAGHJAN
259	PALI GOGOI	MONOJ GOGOI	BAGHJAN
260	MAMANI MORAN		BAGHJAN
261	SUMITRA MALLAH	DILIP MALLAH	BAGHJAN
262	USHA DEY GOGOI	BHIMKANT GOGOI	BAGHJAN
263	RANUMAI GOGOI		BAGHJAN
264	BIREN GOGOI		BAGHJAN
	MITU GOGOI		BAGHJAN
265	SURUMAI MORAN		BAGHJAN
266	ANITA MORAN	PILESWAR MORAN	BAGHJAN
267	PURNIMA MORAN		BAGHJAN
268	HITESWARI MORAN		BAGHJAN
269	GUNAMALA HAZARIKA	MONESWAR HAZARIKA	BAGHJAN
270	PUTU MORAN	LOKHESWAR MORAN	BAGHJAN
271	SHILPI GOGOI	PROKHEN GOGOI	BAGHJAN
272	ANUPAM NEOG	PROTAP NEOG	BAGHJAN
273	PRONTI NEOG	PROTAP NEOG	BAGHJAN
274	TAPAN MORAN	BABUL MORAN	BAGHJAN
275	ANITA MORAN	NITESWAR MORAN	BAGHJAN
276	KONOKLATA DAHOTIA	LALIT DOHOTIA	BAGHJAN
277	PUTUMONI MORAN	JIBON MORAN	BAGHJAN
278	RITAMONI MORAN	LT. DEBAN MORAN	BAGHJAN
279	ANIMA BORUWAH	AKAN BARUAH	BAGHJAN
280	DOLEE BARUAH	KULEN BARUAH	BAGHJAN
281	RENU MORAN	MAHANANDA MORAN	BAGHJAN
282	SATYADHAR MORAN	MAHANANDA MORAN	BAGHJAN
283	BOBY NAGBONSI		BAGHJAN
284	RIMA MORAN	BIPIN MORAN	BAGHJAN
285	DALUK NEOG		BAGHJAN
286	AMULYA MORAN	BABULI MORAN	BAGHJAN
287	CHANDRAMA NEOG	PROTAP NEOG	BAGHJAN

288	RINALI MORAN	PIJUSH MORAN	BAGHJAN
289	HIROKJYOTI CHUTIA	JITENDRA CHUTIA	BAGHJAN
290	ALESWARI MORAN	PAMESWAR MORAN	BAGHJAN
291	LALITA CHAHANI	SARADA SAHANI	BAGHJAN
292	BHUPEN BURAGOHAIN	GOHAIN	BAGHJAN
293	KANAK BURAGOHAIN		BAGHJAN
294	MALA GOHAIN	BHUBAN BURAGOHAIN	BAGHJAN
295	DULIMONI BORUAH		BAGHJAN
296	ABHIRAJ MORAN		BAGHJAN
	RASHMI GOGOI	TULAN MOHAN	BAGHJAN
297	KARUNA MOHAN		BAGHJAN
298	SONJIB MOHAN	TULON MOHAN	BAGHJAN
299	DEBOJANI MORANM	PROBIN BORAH	BAGHJAN
300	RINA MOHAN	TULAN MOHAN	BAGHJAN
301	JIBOKANTA MORAN	JYOTIN MORAN	BAGHJAN
302	JUNMONI MORAN	ANNAJIT MORAN	BAGHJAN
303	PRALA GOGOI		BAGHJAN
304	MAINE MORAN		BAGHJAN
305	KETEKI NEOG	LANGKE NEOG	BAGHJAN
306	DIPTI NEOG	LT. DEBESWAR NEOG	BAGHJAN
307	ARUP MORAN	BABULUI MORAN	BAGHJAN
308	BISWAJIT MORAN	LOAMBESWAR MORAN	BAGHJAN
309	UJALATA HAZARIKA	MANOJ HAZARIKA	BAGHJAN
310	DHANESWARI HAZARIKA		BAGHJAN
311	DIPAK KOIRI	LOKHIYA KOIRI	BAGHJAN
312	AJOY KHERUWAR	MOTILAL KHERUWAR	BAGHJAN
313	DEBOJIT HAZARIKA		BAGHJAN
314	MINA CHUTIA	MOHESWAR	BAGHJAN
315	TULASHI BARUAH	SENIDHAR BARUAH	BAGHJAN
316	KARABI SONOWAL BAILUNG	DAMBARU SONOWAL	BAGHJAN
317	GOGON MORAN	TIKI MORAN	BAGHJAN
318	ANU BAILUNG	BIMAL BAILUNG	BAGHJAN
319	TILOK NEOG		BAGHJAN
320	MONISHA SARKAR	RANJIT SARKAR	BAGHJAN

321	TUTUMONI DEY	SUBASH DEY	BAGHJAN
322	JUNABOR BORUAH		BAGHJAN
323	JATIN MORAN	NIRMAL MORAN	BAGHJAN
324	MAMPI CHETIA MORAN		BAGHJAN
325	HOLEN MORAN		BAGHJAN
326	CHANDRAMA M. CHUTIA		BAGHJAN
327	PREMALATA BORUAH	MANIKANTA BARUAH	BAGHJAN
328	NASHMI BORUAH		BAGHJAN
329	KETEKI GOHAIN	HANANJYOTI GOHAIN	BAGHJAN
330	ANIL CHETIA		BAGHJAN
331	FULAMATI CHAHANI	RABINDRA SAHANI	BAGHJAN
332	LOLITA GHATUWAR	Lt. NOKUL GHATUWAR	BAGHJAN
333	MANJUMONI CHETIA	Lt. KULADHAR CHETIA	KOLIAPANI
334	MONIKHA GOGOI	PROSHANTU GOGOI	KOLIAPANI
335	PRADIP KR. BORUAH		KOLIAPANI
336	NAMITA MORAN	GOGON MORAN	KOLIAPANI
337	JITUL GOGOI		KOLIAPANI
338	DULEN CH. GOGOI	LT. LOKHI GOGOI	KOLIAPANI
339	NIRU GOGOI	SHISURAM GOGOI	KOLIAPANI
340	NIRADA BAILUNG	DINANATH BAILUNG	KOLIAPANI
341	MAMONI BAILUNG	LACHIT BAILUNG	KOLIAPANI
342	RANJIT GOGOI	LOKHI GOGOI	KOLIAPANI
343	SUSHIL BAILUNG	BIMAL BAILUNG	KOLIAPANI
344	KANAK PHUKAN		BAGHJAN
345	KALPANA PHUKAN	PODMODHAR PHUKAN	BAGHJAN
346	GITANJALI PHUKAN	PODMODHAR PHUKAN	BAGHJAN
347	BIDESWAR MORAN	TAKOW MORAN	BAGHJAN
348	SWEETY SAIKIA MORAN	BIPLOB MORAN	BAGHJAN
349	DIPALI DIHINGIA	SUKHESWAR DIHINGIA	BAGHJAN
350	UMESH PHUKAN	LT. SONABOR PHUKAN	BAGHJAN
351	ABHITI PHUKAN	KHELANG PHUKAN	BAGHJAN
352	JURI MORAN	DHIREN MORAN	BAGHJAN
353	HEMANTI HAZARIKA	GADESHWAR HAZARIKA	BAGHJAN
354	BANALATA NEOG	SUREN NEOG	BAGHJAN

355	JUNALI MORAN	LABAN MORAN	BAGHJAN
356	KEHE MORAN	THANESWAR MORAN	BAGHJAN
357	BHANU NEOG		BAGHJAN
358	TITU CHETIA	ANIL CHETI	KOLIAPANI
359	MAGHESWAR MORAN	LT. MEHENG MORAN	BAGHJAN
360	DIPU MORAN	LAMBHESWAR	BAGHJAN
361	DIPANJALI MORAN	LAMBHESWAR MORAN	BAGHJAN
362	GODU MORAN	LT. PHANIDHAR MORAN	BAGHJAN
363	JUNUMAI MORAN	FULEN MORAN	BAGHJAN
364	SILPA NAGBONSHI	MONGLA NAGBONSHI	KOLIAPANI
365	GUNOBOTI HAZARIKA	ROTNESWAR HAZARIKA	BAGHJAN
366	REKHAMONI HAZARIKA	TETEN HAZARIKA	BAGHJAN
367	IMONI MORAN	BIDYUT MORAN	BAGHJAN
368	ANUPOM NEOG	PUTUL NEOG	BAGHJAN
369	ALPANA MORAN HAZARIKA		BAGHJAN
370	LAKHIT PATOR		KOLIAPANI
371	PUSPA MORAN	ELESWAR MORAN	BAGHJAN
372	MOTESWAR MORAN		BAGHJAN
373	MANIK BORUAH	DHAESWAR BORUAH	BAGHJAN
374	SURUJ BORUAH	MANIK BORUAH	BAGHJAN
375	AMITI BORUAH		BAGHJAN
376	KEJE HAZARIKA		BAGHJAN
377	BAPPI CHUTIA	GUPON CHUTIA	BAGHJAN
378	HOMEN MORAN	LITESWAR MORAN	BAGHJAN
379	KALANJYOTI HAZARIKA		BAGHJAN
380	NANDESWAR MORAN		BAGHJAN
381	NILESWAR MORAN	LT. LOBESWAR MORAN	BAGHJAN
382	ANAMIKA M. HAZARIKA	NILESWAR MORAN	BAGHJAN
383	POMPI MORAN GOGOI	CHIRANJIT GOGOI	BAGHJAN
384	ROJOTI MORAN	BISWAJIT MORAN	BAGHJAN
385	MANUJ MORAN	FANIDHAR MORAN	BAGHJAN
386	SIWJEE SAHANI		KOLIAPANI
387	IMONI MORAN	BIDYUT MORAN	BAGHJAN
388	BULUPROBHA MORAN		BAGHJAN

389	RUDRA NEOG		BAGHJAN
390	BHAGYAPATI NEOG		BAGHJAN
391	HEMONTA MORAN	LOBESHWAR MORAN	BAGHJAN
392	MONTU MORAN	BIDESHWAR MORAN	BAGHJAN
393	MANINDRA SARKAR	RAJ KR. SARKAR	BAGHJAN
394	KIRAN GOGOI		KOLIAPANI
395	RAJESH DAS	SUREN DAS	BAGHJAN
396	GITIMONI DOHUTIA	MINTU DOHUTIA	BAGHJAN
397	ATENDRA DAS	SUREN DAS	BAGHJAN
398	MOTI NOMUSUDRA	HARIDHAR NOMUSUDRA	BAGHJAN
399	MONTU MORAN	JUGESH MORAN	BAGHJAN
400	USHA BORUAH	LT. RAJEN BORUAH	BAGHJAN
401	CHUTI NEOG	NORESWAR NEOG	BAGHJAN
402	NIPEN GOGOI		BAGHJAN
403	BINDU DEVI	MAHABIR SAH	BAGHJAN
404	GAJEN BARUAH		BAGHJAN
405	BINA BORAH	JUGANAND BORAH	BAGHJAN
406	AKONI BORUAH	DINESH BORUAH	BAGHJAN
407	KAMALA SURESH	SURESH GOWALA	KOLIAPANI
408	SUSHILA URANG	BUDHUWA URANG	KOLIAPANI
409	PADMA CHUTU	CHUTU KARMAKAR	KOLIAPANI
410	SATON MORAN		BAGHJAN
411	RUMI MORAN	MUKUL MORAN	BAGHJAN
412	BIPIN MORAN	BHABIRAM MORAN	BAGHJAN
413	REVATI GOGOI	AJIT GOGOI	KOLIAPANI
414	DIPU GOGOI		KOLIAPANI
415	RANJIT BORAH	MOHENDRA BORAH	BAGHJAN
416	PROBINA SONOWAL		
417	TRIDIP KIRAN MORAN	DHAMEN MORAN	BAGHJAN
418	MINESWARI MORAN		BAGHJAN
419	SUNESWARI MORAN		BAGHJAN
420	SALUKI MORAN	LT. ADHOY MORAN	BAGHJAN
421	MEGHETI NEOG		BAGHJAN
422	HEMASHREE MORAN	HUNESWAR CHUTIA	BAGHJAN

423	PALLAB HAZARIKA		BAGHJAN
424	AMARJIT GOGOI		BAGHJAN
425	DULUMONI BORUAH	KAMAL CH, BORUAH	BAGHJAN
426	GIKUL NEOG		BAGHJAN
427	GEDENG HAZARIKA	LOMBESWAR HAZARIKA	BAGHJAN
428	SUNITA CHAORA	BISHNU CHAORA	BAGHJAN
429	LOMBESWAR MORAN		BAGHJAN
430	RUPALI PHUKAN	RANJIT PHUKAN	BAGHJAN
431	SUNIL NAGBONSHI	M NAGBONSHI	KOLIAPANI
432	LALUKI MORAN	NALESWAR MORAN	BAGHJAN
433	JULI GHATUWAR	KRISHNA GHATUWAR	KOLIAPANI
434	MAMONI SARKAR	SUJIT SARKAR	BAGHJAN
435	JANOMOTI NAMASUDRA	SAJAL NAMASUDRA	BAGHJAN
436	MUKUT PHUKAN	NABONITA GOGOI PHUKAN	BAGHJAN
437	JITAMONI MORAN NEOG	NOBIN NEOG	BAGHJAN
438	MODEL DOHUTIA	JOMUNA DOHUTIA	BAGHJAN
439	ANIMA HAZARIKA		BAGHJAN

45. Name of persons appear in the above list; **AA-9(2)** is the selection and assessment for loss/ damages by CW2 with her survey team as per her version. Some of them however, are not from Baghjan gaon but from nearby Koliapani goan. They have received Rs.10lacs for loss/ damages to their houses for the blowout/fire at Baghjan well No.5. On 2.12.2020 Oil India authority deposited Rs.4712.5lacs to bank account of Deputy Commissioner, Tinsukia for payment of interim compensation to the affected families of Baghjan ;**AA9(3)**. Again Oil India wrote letter No.RCE:03-358 dated 8.12.2020 intimated that a balance amount of Rs.2092.50lacs is needed for payment of interim compensation to 161 beneficiaries in Category I @ Rs.15lacs per family and 439 beneficiaries in Category II @ Rs.10lacs

per family after deposit of Rs.4712.5lacs and accordingly, deposited Rs.6,91,45,000.00 to bank account of Deputy Commissioner, Tinsukia; **AA9(4)** which is paid in connection with balance interim compensation amount of Rs.618.85lacs to be paid to 161 beneficiaries in Category I @ Rs.15lacs per family and 439 beneficiaries in Category II @ Rs.10lacs per family and Rs.72.60lacs as 2nd installment of compensation amount to 242 families of Baghjan Bangali basti who stayed at PHC Relief camp at Bandarkhati @ Rs.30,000/- per family with an assurance to release the amount due to 4256 families out of the total of 7000 families @ Rs.15,000/- on receipt of exact number of families after verification of list of families. Further, Deputy Commissioner, Tinsukia accorded sanction of Rs.10lacs to Reboti Neog w/o Sulka Neog who died during blowout ; **AA9(5)** with list of his next kin consisting of 10 members ; **AA9(6)** on the basis of consent of Oil India authority ; **AA9(7)**.

Break-up of fund disbursement	Beneficiary
Annexure-C	
Rs.43,90,00,000/-	439
Rs.10,00,000/-	1
Total=Rs.44,00,00,000/-	440

ANNEXURE-D (Rs.3lacs)

46. On 26.6.2020 Deputy Commissioner, Tinsukia vide order No.TS/Oil Cell/baghjan Gas blow out/fire breakout Case/2020/ accorded sanction of Rs.3lacs as one time compensation to NOK 1. @ Rs.2lacs to Smti. Dosma Kanchama Kishan H/o late Sukla Kishan

(adult) @ Anand Kishan, Baghjan gaon 12No. Line as financial assistance for late Sukla Kishan (adult) @ Anand Kishan expired on 20.6.2020 at Oil hospital from Bandarkhati LP & High school relief camp and **2.** @ Rs.1lac to Lashman Pator, d/o late Aroshi Pator(minor), 1No line, Bordubi TE expired on 22.6.2020 as financial assistance for late Aroshi Pator(minor), was inhabitant of and during visit to her maternal grandfather's house at Baghjan along with her parents before lock-down, they were unable to go back to their home due to lock-down and after fire blow out on 9.6.2020. they were sheltered at 8No line Catholic Church relief camp and during her stay on 16.6.2020, then her family attended the doctor in the camp and she left to her maternal grandfather's house without informing any person or camp in-charge and then some days' treatment she breathed her last; **AA-10**. It is supported by letter No.DRC.16/2015-16/Pt-I/ dated 24.6.2020 and No.DRC.16/2015-16/Pt-I/ dated 26.6.2020 of Circle Officer Doomdooma Revenue Circle; **AA10(1) (2)**.

Break-up of fund disbursement	Beneficiary
Annexure-D	
Rs.3,00,000/-	3

ANNEXURE E (Rs.50Thousand)

47. On 23.9.2020 Deputy Commissioner, Tinsukia accorded financial sanction for house rent, fooding, medical allowances etc., to the affected people of Baghjan issuing grant to 612 beneficiaries per families @ Rs.50,000/- only to the tune of total of Rs.3,06,00,000/- through bank account. The Circle Officer Doomdooma submitted

12No of bank account details in respect of persons of burnt houses under Doomdooma revenue circle on the basis of report of Gaonburah, SK and Lot Mandal vide AA11(1).

BANK ACCOUNT DETAILS OF 12 BURNT HOUSES IN THE FIRE BLOW OUT AT BAGHJAN GAON UNDER DOOMADOOMA REVENUE CIRCLE :

SL No.	Name of Person	Guardian's name	Name of Bank	IFSC Code	Account No.
1	Papul Chutia	S/o Dineswar Chutia	SBI	SBIN0003835	39417627248
2	Ritu Moran	S/o Lobheswar Moran	Union Bank of India	UBIN0538305	383202010059780
3	Smti. Haruful Panging	W/o Arbinda Panging	SBI	SBIN0003835	395727234441
4	Dip Saikia	S/o Lombheswar Saikia	AGVB	UTBI0RRBAGB	7156010006897
5	Amal Saikia	S/o Lombheswar Saikia	AGVB	UTBI0RRBAGB	7156010006950
6	Bikash Saikia	S/o Amal Saikia	Indian Bank	IDIB0000026	6851197903
7	Sabadev Moran	S/o Phukan Moran	Corporation Bank	CORP0001354	520101267777492
8	Hemanta Moran (Umi)	S/o Phukan Moran	AGVB	UTBI0RRBAGB	7156010006048
9	Lakhindra Moran	S/o Phukan Moran	Union Bank of India	UBIN0538329	383202010063721
10	Munu Mura	S/o Joy Masi	NA	NA	NA
11	Smti Labaiya Saikia	W/o Joynath Saikia	SBI	SBIN0003835	304624570 26
12	Lanbeswar Saikia	S/o Desowar Saikia	AGVB	UTIBI0RRBAGB	7156010002789

48. The statement of Circle Officer, Doomdooma revenue circle will show that the amount of compensation was deposited into individual bank account of the beneficiaries and no cash transaction took place in respect of release of compensation money in favour of any person. Further, Circle Officer, Doomdooma revenue circle submitted again a list of other damaged of 439 affected families of Baghjan gaon area which is verified by assessment team, Baghjan gaon including Lot Mandals and various departments' viz. Agriculture, DICC, Tinsukia, Forest, Veterinary, Hand-loom & Textiles, PWD(B) & Fishery etc. under supervision of Sri Pankaj Nagbonshi, ACS, ADC, Tinsukia vide **AA11(2)**. The list is not narrated herein again since it would be a repetition of the same and for space. **AA11(3).**

49. Again, on 23.9.2020, the Circle Officer, Doomdooma revenue circle submitted vide NO DRC 16/2015-16/Pt-II/8 of partially modified & re-verified 2nd list of severely damaged affected families of Baghjan gaon area under Doomdooma revenue circle; **AA11(4).** The list is enclosed as **AA11(5)**, consisting of 104 persons. Again on 31st August 202 vide NO DRC 16/2015-16/Pt-I/131 the Circle Officer, Doomdooma Revenue Circle submitted 57 numbers of bank account details in respect of persons of severely damaged under Doomdooma Revenue Circle; **AA11(6).** The list of said 57 persons is enclosed as **AA11(7)**. Thereafter, the Oil India Authority vide Ref. No. RCE:3-228 dated 25-09-2020 communicated to Deputy Commissioner Tinsukia District that they deposited an amount of Rs. 19.725 crores against category II and category III houses as per NGT order

no.43/2020 (EZ) dated 06-08-2020 on 18-09-2020 and requested to disburse an amount of Rs. 50,000/- only per family per month for 612 families from the above amount till the monthly amount is deposited by the Oil India Ltd. It is made clear that house rent shall be paid on monthly basis starting from 01-10-2020 and continue till the fire is doused as well as payment towards fooding, medical allowances etc. to the affected people of Baghjan village, who are staying in relief camp and relief camp in Baghjan M.E. School along with fooding etc. shall be discontinued from 25-09-2020 vide **AA11(8)**. After that Oil India Authority released of house rent fooding, medical allowance to the bank account of Deputy Commissioner, Tinsukia for 612 families @ Rs. 50,000/- per family vide **AA11(9)**. Accordingly, the Deputy Commissioner, Tinsukia accorded financial sanction of Rs. 16 lacs for house rent, fooding, medical allowance etc. to the affected people of Baghjan village for issuing one time grant to 32 beneficiaries @ Rs. 50,000/- only to affected families vide **AA11(10).** On the basis of letter no. DRC 16/2015-16/Pt.I/399 dated 28th October' 2020 by Circle Officer, Doomdooma Revenue Circle, submitting final additional list of Baghjan M.E. and High School relief camps vide **AA11(11).** The list of 31 beneficiaries as above is enclosed as **AA11(12).**

50. Apart from that the Deputy Commissioner, Tinsukia accorded financial sanction of total Rs. 3,26,00,000/- for house rent including fooding, medical allowance etc. to 652 numbers of beneficiaries @Rs. 50,000/- only to affected people of greater Natun Rongagorah Gaon staying in relief camp for Baghjan gas blow out, which is payable through Bank Transfer vide **AA11(13)**, after receipt of list of beneficiaries of said village from Circle Officer, Tinsukia Revenue

Circle **vide AA11(14).** The list of 652 persons as beneficiary of greater Natun Rongagorah Gaon is enclosed as **AA11(15)** hereto. After that the Deputy Commissioner, Tinsukia accorded financial sanction of Rs. 3 crore 6 lacs. in total for house rent, fooding, medical allowance etc. to the affected people of Baghjan Gaon, issuing second time grant to 612 beneficiaries per families @ Rs. 50,000/- only to affected families of Baghjan gas blow out fire, which will be payable through bank transaction vide **AA11(16).** The list of said 612 families with their bank account is enclosed herewith as **AA11(17).** The Oil India Authority also deposited Rs. 3.06 crore to the Bank Account of Deputy Commissioner, Tinsukia for payment to above 612 affected families of Baghjan village, who are staying at relief camp @ 50,000/- only per family vide **AA11(18).** Thereafter, the Deputy Commissioner on 3rd April' 2021 accorded financial sanction of total Rs. 30 lac 50 thousand only for issuing grant to 61 beneficiaries per families @ Rs. 50,000/- only to the affected families of Baghjan gas blow out and fire, which will be payable through Bank transfer vide **AA11(19),** on the basis of letter dated 22nd March' 2021 sent by Circle Officer, Doomdooma Revenue Circle, submitting additional list of 61 beneficiaries at Baghjan area vide **AA11(20).** The list of said 61 persons is enclosed herewith as **AA11(21).** In the meantime Oil India Authority deposited Rs. 30.50 lac to the Bank account of Deputy Commissioner, Tinsukia for payment of compensation to the 61 families, whose agricultural land have been affected due to Baghjan Blow out and fire @ Rs. 50,000/- per family vide **AA11(22).**

Break-up of fund disbursement	Beneficiary
Annexure-E	
Rs.3,06,00,000/-	612
Rs.16,00,000/-	32
Rs.3,26,00,000/-	652
Rs.30,50,000/-	61
Total=Rs.6,78,60,000/-	1357

ANNEXURE – F (Rs. 30,000/-)

51. The Deputy Commissioner vide order dated 28th July 2020 accorded financial sanction of total Rs. 1,57,50,000/- only for issuing one time grant to 525 beneficiaries @ Rs. 30,000/- only to affected families of Baghjan gas blow out payable through bank transfer as per the list vide **AA12.** On the basis of submission of Bank account details in respect of beneficiaries of no.1 Baghjan L.P. School Khalisthan, containing 525 beneficiaries vide **AA12 (1).** The list of said 5252 beneficiaries along with bank accounts is enclosed as **AA12(2).**

52. Again vide order dated 12th June' 2020 the Deputy Commissioner, Tinsukia accorded financial sanction for issuing one time grant to 625 beneficiaries @ Rs. 30,000/- only to the affected families of Baghjan gas blow out/fire break out payable by Oil India directly of total Rs.1,87,50,000/- by bank transfer vide **AA12(3)** on the basis of letter dated 12th June' 2020 by Circle Officer, Doomdooma Revenue Circle submitting list of persons along with bank details of Baghjan and Dighaltarang gaon area submitted by Baghjan Gaon Milanjyoti Yuva Sangha as verified by concerned SK, Lot Mandals

and Gaonburha under Doomdooma Revenue Circle. The list of 625 beneficiaries with bank details is enclosed as **AA12(4).** Again vide order dated 11th September 2020, the Deputy Commissioner, Tinsukia accorded financial sanction of total Rs. 10 lac 8 thousand only for issuing one time grant to 36 beneficiaries @ Rs. 30,000/- to affected families of Baghjan gas blow out, which is payable through bank transfer vide **AA12(5)** on the basis of letter dated 2nd September 2020 issued by Circle Officer, Doomdooma Circle submitting additional list. The list is enclosed as **AA12(6)** of above 36 beneficiaries with bank details.

53. Further, the Deputy Commissioner, Tinsukia vide order dated 30th June, 2020 accorded financial sanction of total Rs. 21 lac 90 thousand for issuing one time grant to 73 beneficiaries @ Rs. 30,000/- only to the affected families of Baghjan gas blow out, payable by Bank transfer vide **AA12(7),** on the basis of letter dated 23rd June, 2020 of Circle Officer, Doomdooma submitting account details of St. Josef High School relief camp, the list of said 73 beneficiaries with bank details is enclosed as **AA12(8).**

54. The Deputy Commissioner, Tinsukia vide order dated 6th July 2020 accorded financial sanction of total Rs. 6 lac 30 thousand only for issuing one time grant to 21 beneficiaries @ 30,000/- only to the affected families of Baghjan gas blow out/fire, payable by bank transfer vide **AA12(9).** The list of above 21 families with bank details is annexed herewith as **AA12(10).**

55. Again on 16th July 2020, the Deputy Commissioner, Tinsukia accorded total Rs. 64 lacs 50 thousand only for issuing one time grant

to 215 beneficiaries @ Rs. 30,000/- only to the affected families of Baghjan gas blow out/fire vide **AA12(11),** on the basis of list of bank account details of relief beneficiaries of PHC center quarter, including No.1 Baghjan L.P. School Khalisthan. The list of above 215 beneficiaries is enclosed herewith as **AA12(12).** Again vide order dated 23rd June, 2020 the Deputy Commissioner, Tinsukia accorded financial sanction of total Rs. 7 lac 50 thousand for issuing one time grant to 25 beneficiaries @ Rs. 30,000/- only to the affected families of Baghjan gas blow out/fire, payable bank transfer vide **AA12(13),** on the basis of account details of beneficiaries of Dighaltarang Gateline M.E. School, situated at Baghjan Gaon. The list of above 25 beneficiaries with bank details is enclosed as **AA12(14).** Again vide order dated 10th November 2020, the Deputy Commissioner, Tinsukia accorded financial sanction of total Rs. 10 lac 20 thousand for issuing one time grant to 34 beneficiaries @ Rs.30,000/- only to the affected families of Baghjan gas blow out payable by bank transfer vide **AA12(15),** on the basis of list of beneficiaries submitted by Circle Officer, Doomdooma Revenue Circle. The list of above 34 affected persons is enclosed as **AA12(16).** Again vide order dated 26th November, 2020, the Deputy Commissioner, Tinsukia accorded sanction of total Rs. 90 thousand only for issuing one time grant to 3 beneficiaries @ Rs. 30,000/- only, payable by bank transfer vide **AA12(17),** on the basis of letter dated 09-11-2020, issued by the Circle Officer, Doomdooma Revenue Circle in the meantime Oil India Authority deposited 9 crores to the bank account of Deputy Commissioner, Tinsukia on 10th November 2020 vide **AA12(18).** Further on 3rd November 2020 Deputy Commissioner, Tinsukia

accorded financial sanction of total Rs. 21 lac 90 thousand for issuing one time grant to 73 beneficiaries @ Rs. 30,000/- only to the affected families payable by bank transfer vide **AA12(19)**, on the basis of letter dated 29-10-2020 of Circle Officer, Doomdooma Revenue Circle the list of above 73 beneficiaries of St. Josef School Relief camp is enclosed as **AA12(20).** Again vide order dated 28-10-2020 the Deputy Commissioner, Tinsukia accorded financial sanction of total Rs. 18 lacs 60 thousands only for issuing one time grant to 62 beneficiaries @Rs. 30,000/- to affected families of said blow out payable by bank transfer vide **AA12(21)**, on the basis of letter dated 16th October 2020 by Circle Officer Doomdooma the list of 62 affected persons as above with bank details is enclosed as **AA12(22).**

56. In the meantime, Oil India Authority informed the Deputy Commissioner, Tinsukia regarding obstruction of oil operation at Baghjan area by local residents to press their demands vide **AA12(23).** Thereafter, the Deputy Commissioner, Tinsukia vide order dated 11th September 2020 accorded financial sanction of total Rs. 1 crores 71 lacs only for issuing second time installment/grant to 570 beneficiaries @ Rs. 30,000/- to affected families of Baghjan gas blow out, payable by bank transfer vide **AA12(24),** on the basis of bank details submitted for the above purpose by Circle Officer, Doomdooma Revenue Circle on 2nd September 2020. The list of above 570 beneficiaries is enclosed as **AA12(25).** In the meantime the Deputy Commissioner, Tinsukia received additional amount of Rs. 1 crores 73 lacs 50 thousands from the Oil India Authority on 11th September vide **AA12(26).** Again the Deputy Commissioner, Tinsukia vide order dated 21st November 2020 accorded financial sanction of total Rs. 2

crores 52 lacs only for issuing second installment/grant to 840 beneficiaries @ Rs. 30,000/- only to the affected families of Baghjan gas blow out, payable by bank transfer vide **AA12(27)**, on the basis of list submitted by Circle Officer, Doomdooma Revenue Circle on 19th November 2020 for 840 beneficiaries, reverified by concerned Lot Mandal and SK. The above 840 beneficiaries with bank details is enclosed as **AA12(28).** In the meantime, the Oil India Authority deposited Rs. 3 crores 6 lacs to the bank account of Deputy Commissioner, Tinsukia for release of above second installment on the basis of above list vide **AA12(29).** On 14th December 2020, the Deputy Commissioner, Tinsukia accorded financial sanction order of total Rs. 72 lacs 60 thousands only for second installment compensation to the affected people of Baghjan Bangali Basti at Dighaltarang PHC relief camp and Bandarkhati, issuing second time grant to 242 beneficiaries per family @ Rs. 30,000/- only for the blow out incident payable by bank transfer vide **AA12(30),** on the basis of letter dated 11-12-2020, issued by All Assam Bengali Youth Student Federation. The list of above 242 beneficiaries with bank details is enclosed as **AA12(31).** In the meantime, the Oil India Authority vide **AA12(32),** deposited Rs.619.45 lacs to the bank account of the Deputy Commissioner, Tinsukia on 8th December 2020.

Break-up of disbursement of fund		Beneficiary
Annexure-F		
Rs.,57,50,000/-		525
Rs.1,87,50,000/-	(Direct payment by Oil)	625
Rs.10,80,000/-		36
Rs.21,90,000/-		73

Rs.6,30,000/-	21
Rs.64,50,000/-	215
Rs.7,50,000/-	25
Rs.10,20,000/-	34
Rs.90,000/-	3
Rs..21,90,000/-	73
Rs.18,60,000/-	62
Rs.1,71,00,000/-	570
Rs.2.50,00,000/-	840
Rs.72,60,000/-	242
Total=Rs.5,07,60,000/-	1692

ANNEXURE – G(Rs. 25,000/-)

57. The Deputy Commissioner, Tinsukia vide order dated 10th July 2020 accorded financial sanction of total Rs. 1 crore 59 lacs 25 thousands only for issuing onetime grant to 637 beneficiaries @ Rs. 25,000/- to affected families of Baghjan gas blow out/fire payable through bank transfer vide **AA13,** on the basis of letter dated 03-07-2020 of Circle Officer, Tinsukia Revenue Circle, submitting bank details of 637 beneficiaries of Natun Rongagorah Balijan Gaon (Part) and Gotong gaon. The list above 637 families is enclosed as **AA13(1).** The Oil India Authority also deposited Rs. 41,700,300/- on 08-07-2020.

58. The Deputy Commissioner, Tinsukia vide order dated 4th August 2020 accorded financial sanction of total Rs. 59 lacs for issuing one time grant to 236 beneficiaries @ Rs. 25,000/- only debitable by bank transfer vide **AA13(2),** on the basis of bank details of said beneficiaries submitted by Circle Officer, Doomdooma Revenue Circle on 7th July 2020. The list of above 236 beneficiaries with bank details is enclosed as **AA13(3).** On 3rd August, 2020, the Deputy Commissioner, Tinsukia accorded financial sanction of total Rs. 5 lacs 25 thousands to 21 beneficiaries @Rs. 25,000/- only payable by bank transfer vide **AA13(4),** on the basis of bank details each of beneficiaries of Nagamati LP School relief camp submitted by Circle Officer, Doomdooma Revenue Circle. The list of above 21 beneficiaries with bank details is enclosed as **AA13(5).** Again on 3rd August 2020, the Deputy Commissioner, Tinsukia accorded financial sanction of total Rs. 13 lacs for issuing one time grant to 52 beneficiaries @ Rs.25,000/- only to affected families of Baghjan gas blow out, payable by bank transfer on the basis of bank details submitted by Circle Officer, Doomdooma Revenue Circle on 7th July 2020 **AA13(6).** The list of above 52 beneficiaries with bank details is enclosed as **AA13(7),** on the basis of fund released by Oil India Ltd. Again on same date i.e 3rd August, 2020, the Deputy Commissioner, Tinsukia accorded financial sanction of total Rs. 22 lacs 50 thousands for issuing one time grant to 90 beneficiaries @ Rs. 25,000/- only to affected families of Baghjan gas blow out payable by bank transfer vide **AA13(8),** on the basis of bank details submitted by Doomdooma Revenue Circle Officer for the beneficiary of no.7 Line LP School relief camp. The list of above 90 beneficiaries is enclosed as **AA13(9),**

after receipt of fund from Oil India Authority. On the same day i.e 3rd August 2020, the Deputy Commissioner, Tinsukia accorded financial sanction of total Rs. 22 lacs 25 thousands for issuing one time grant to 89 beneficiaries @ Rs. 25,000/- only vide **AA13(10),** on the basis of bank details submitted by Circle Officer, Doomddoma Revenue Circle, for the beneficiary of Palang Line LP School relief camp on 7th July 2020. The list of above 89 beneficiaries is enclosed as **AA13(11),** on the basis of fund made available by Oil India Authority. The Deputy Commissioner, Tinsukia vide order dated 14th July 2020 again accorded financial sanction of total Rs. 18 lacs for issuing one time grant to 72 beneficiaries @ Rs. 25,000/- for the purpose, payable by bank transfer vide **AA13(12),** on the basis of letter dated 7th July 2020, of Circle Officer, Doomdooma, submitting the bank account details of relief beneficiaries of 8 no. line Catholic Church Relief camp. The list of 72 beneficiaries with bank details is enclosed as **AA13(13),** after fund made available by Oil India Authority.

Break up of disbursement of fund	Beneficiary
Annexure-G	
Rs.1,59,25,000/-	637
Rs.59,00,000/-	236
Rs.5.25,000/-	21
Rs.13,00,000/-	52
Rs.22,50,000/-	90
Rs.22,25,000/-	89
Rs.18,00,000/-	72
Total=Rs.2,99,25,000/-	**1197**

ANNEXURE – H (Rs. 15,000/-)

59. The Deputy Commissioner, Tinsukia vide order dated 22nd December 2020 accorded financial sanction of total Rs. 2 crores 30 lacs 55 thousands for one time compensation to the affected people of Baghjan gas blow out, issuing grant to 1537 beneficiaries per family @ Rs. 15,000/- only to affected families of Baghjan – 5 gas blowout payable by bank transfer by **AA14,** on the basis of letter dated 11-12-2020, issued by Circle Officer, Doomdooma Revenue Circle, submitting the list of 153 persons of Dighaltarang Tea garden, as submitted by the Manager of the said garden for 1537 persons out of 1735 persons. The list of above 1537 persons of Dighaltarang T.E. is enclosed as **AA14(1),** which is enclosed by the said Circle Officer and other local officials. In the meantime, the Oil India Authority deposited Rs. 230.55 lacs to the bank account of Deputy Commissioner, Tinsukia for release of money to above purpose.

60. On 25th November 2020, the Deputy Commissioner, Tinsukia accorded financial sanction order of total Rs. 1 crore 50 lacs 45 thousands for issuing one time grant to 1003 beneficiaries per family @ Rs. 15,000/- to the affected family payable by bank transfer vide **AA14(2),** on the basis of letter dated 13-11-2020, issued by the Circle Officer, Doomdooma Revenue Circle for 817 beneficiaries of Barekuri area near Baghjan 5 no. BGR. The list of above beneficiaries is enclosed as **AA14(3).** In the meantime, the Oil India Authority deposited Rs. 150.45 lacs for the above purpose, in addition the Circle Officer, Tinsukia vide letter dated 22nd February 2021, filed bank details of 185 families, who were left out for the compensation in

respect of Dhekuwal Gaon, Dhelakhat Gaon, Dhelakhat Bagan Gaon, Gelapukhuri T.E. 285 NLR grant, Gottong, Limbuguri T.E. 148/151/152/149 and 225/227 NLR grant and Wathoi vide **AA14(4).**

61. Again on 1st March 2021, the Deputy Commissioner, Tinsukia accorded financial sanction order of total Rs. 3 lacs 90 thousands for one time compensation to the affected people of Baghjan issuing grant to 26 beneficiaries per family @ Rs. 15,000/- payable by bank transfer vide **AA14(5).** The list of above 26 beneficiaries with bank details is enclosed as **AA14(6).** Again the Deputy Commissioner, Tinsukia vide order dated 1st March, 2021 accorded financial sanction of total Rs. 1 lac 35 thousands for one time compensation to the affected people of Baghjan, issuing grant to 9 beneficiaries per families @ Rs. 15,000/- only payable by bank transfer vide **AA14(7).** The list of above 9 beneficiaries of Wathoi gaon with bank details is enclosed as **AA14(8).** Again on 1st March 2021, the Deputy Commissioner, Tinsukia accorded financial sanction order of total Rs. 5 lacs 55 thousands only for one time compensation to the affected people of Baghjan, issuing grant to 37 beneficiaries per family @ Rs. 15,000/- only payable by bank transfer vide **AA14(9).** The list of 37 families along with other is enclosed as **AA14(10).** Again on 1st March 2021, the Deputy Commissioner, Tinsukia accorded financial sanction order of total Rs. 3 lacs 60 thousands for one time compensation to the affected people of Baghjan issuing grant to 24 beneficiaries per family @ Rs. 15,000/- only, payable by bank transfer vide **AA14(11).** The list of above 24 beneficiaries with bank details is shown as **AA14(12).** Further, the Deputy Commissioner, Tinsukia accorded financial sanction order on 1.3.2021 of total Rs.6.90,000/- only for one time

compensation to the affected people of Baghjan issuing grant to 46 beneficiaries per families @ Rs.15,000/- only of Baghjan-5 gas blowout payable by bank account transfer vide **AA14(13)**. The list of said 46 beneficiaries is enclosed as **AA14(14)** with bank details. In the meantime, Oil India authority deposited Rs.27.75lacs to bank account of Deputy Commissioner Tinsukia vide **AA14(15)** for release of fund to 185 families of Dhakuwal gaon, Dhelakhati Bagan gaon, Dhelakhati gaon, Gelapukhuri TE. 285 NLR grant, Gottong, Limbuguri TE 148/151, 152/149 & 225/227 NLR grant and Wathoi @ Rs.15,000/- per family.

62. Again, Deputy Commissioner, Tinsukia vide order dated 1.2.2021 accorded financial sanction of total Rs.12,60,000/- for one time compensation to the affected people of Baghjan issuing grant to 84 beneficiaries per families @ Rs.15,000/- only to affected families of Baghjan -5 gas blowout vide **AA14(16)** on the basis of letter dated 6.2.21 issued by Circle Officer, Doomdooma Revenue Circle submitting bank details of 86 families of Wathoi village along with refusal to furnish list vide **AA14(17)**. The total list of 86 beneficiaries is enclosed as **AA14(18)** hereto. Meanwhile, Oil India authority deposited Rs.2,20,65,000/- to bank account of deputy Commissioner Tinsukia for release of fund to 1471 families of Dhelakhat, Limbuguri and Dhakual Rs.15,000/- only vide **AA14(19)**. Again the Deputy Commissioner Tinsukia vide order dated 5.12.2020 accorded financial sanction of total Rs.54,90,000/- only for one time compensation to the affected people of Dhelakhat Bagan gaon, issuing grant to 366 beneficiaries per families @ Rs.15,000/- only payable by bank transfer vide **AA14(20)** with received of amount from Oil India authority and

on the basis of list submitted by Circle Officer, Tinsukia Revenue Circle vide letter dated 17.11.2020 with refusal to furnish bank details list vide **AA14(21)** and **AA14(22)** hereto.

63. Again, vide seven orders dated 11.11.2020 the Deputy Commissioner Tinsukia accorded financial sanction of total Rs.9,75,000/- for one time compensation to the affected people of Baghjan issuing grant to 65 beneficiaries per families @ Rs.15,000/- only to affected families of Baghjan-5 blowout payable by bank transfer vide **AA14(23)** and total Rs.20,55,000/- to affected people of Baghjan issuing grant to 137 beneficiaries per families @ Rs.15,000/- only to affected families of Baghjan-5 blowout payable by bank transfer vide **AA14(24)** and total of Rs.18,75,000/- for one time compensation to the affected people of Baghjan issuing grant to 125 beneficiaries per families @ Rs.15,000/- only to affected families of Baghjan-5 incident, payable by bank transfer vide **AA14(25)** and total of Rs.36,90,000/- only for one time compensation to the affected people of Baghjan issuing grant to 246 beneficiaries per families @ Rs.15,000/- only to affected families of Baghjan-5 incident payable by bank transfer vide **AA14(26)** and total of Rs.40,65,000/- only for one time compensation to the affected people of Baghjan issuing grant to 271 beneficiaries per families @ Rs.15,000/- only to the affected families of Baghjan-5 incident payable by bank transfer vide **AA14(27)** and total of Rs.12,00,000/- only for one time compensation to the affected people of Baghjan issuing grant to 80 beneficiaries per families @ Rs.15,000/- only to affected families of Baghjan-5 incident payable by bank transfer vide **AA14(28)** and total of Rs.13,95,000/- only for one time compensation to the affected people of Baghjan

issuing grant to 93 beneficiaries per families @ Rs.15,000/- only to affected families of Baghjan-5 incident payable by bank transfer vide **AA14(29)** with reference to letter dated 10.11.2020 of Circle Officer, Tinsukia revenue circle and letter dated 10.11.2020 of Lot Mandal of Rongagora mouze under Tinsukia revenue circle vide **AA14(30)** and **AA14(31)** respectively and in connection with deposit of above Rs.2,20,65,000/- fund by Oil India authority vide **AA14(32)** hereto.

Break up of disbursement of fund	Beneficiary
Annexure-H	
Rs.2,30,55,000/-	1537
Rs.1,50,45,000/-	1003
Rs.3,90,000/-	26
Rs.1,35,000/-	9
Rs.5,55,000/-	37
Rs.3,60,000/-	24
Rs.6,90,000/-	46
Rs.12,60,000/-	84
Rs.54,90,000/-	366
Rs.9,75,000/-	65
Rs.20,55,000/-	137
Rs.18,75,000/-	125
Rs.36,90,000/-	246
Rs.40,65,000/-	271
Rs.12,00,000/-	80
Rs.13,95,000/-	93
Total=Rs.6,28,80,000/-	4192

ANNEXURE-I(Rs.10,000/-)

64. The Deputy Commissioner Tinsukia vide order dated 24.2.2021 accorded financial sanction of total Rs.1,10,000/- only for one time compensation to the affected people of Baghjan issuing grant to 11 beneficiaries per families @ Rs.10,000/- to the affected families of Baghjan-5 incident payable by bank transfer vide **AA15** on the basis of list submitted by Circle Officer, Doomdooma revenue circle vide **AA15(1)** and the list of above 11 beneficiaries is enclosed as **AA15(2)** with bank deposit of Rs.1,10,000/- on 24.2.2021 by Oil India authority vide **AA15(3)** herewith. Again vide order dated 1.9.2020 the Deputy Commissioner Tinsukia accorded financial sanction of total Rs.11,40,000/- for issuing one time grant to 114 beneficiaries @ Rs.10,000/- only to affected families of Baghjan blowout payable by bank transfer vide **AA15(4)** and by order dated 26.8.2020 another financial sanction accorded for total Rs.9,10,000/- for issuing one time grant to 91 beneficiaries @ Rs.10,000/- only to affected families of Baghjan gas blowout, paid by bank account transfer vide **AA15(5)** on the basis of decision taken in the meeting held on 18.8.2020 regarding payment of compensation for Baghjan gas blowout/ fire incident vide minute **AA15(6)** wherein, it was decided that **1)** Oil India will process for payment of compensation one time immediate compensation of Rs.30,000/ - per family to the affected families of Baghjan village who are still in the relief camps at Baghjan Dighaltarang ME school who have not able to return to their homes as fire in the well is still raging and the list will be submitted by Circle Officer, Doomdooma after due verification and correction **2)** an amount of Rs.10,000/- per youth will

be paid directly to their bank account after the list, after due verification, is received from Circle Officer, Doomdooma for payment of one time immediate relief to the youths of Baghjan gaon staying at relief camp at Baghjan-Dighaltarang ME school which will be paid from the balance amount available with District Administration Tinsukia which is already received from Oil India earlier **3)** with regard to payment of one time compensation to the villagers of Gariating, Limbuguri, Dhelakhat and Barekuri areas etc., decision will be taken finally only after the GPS co-ordinates of all the affected areas/ villages where from demands have been received, are compiled and verified with direction to Circle Officer Doomdooma and Tinsukia revenue circles to submit GPS co-ordinates along with figures of all families urgently. In the Circle Officer Doomdooma sent a letter dated 14.8.2020 vide **AA15(7)**, forwarding a demand memorandum submitted by Milanjyoti Yuva Sangha praying immediate payment of monetary relief to the local youths of Baghjan gaon area consisting of list of 203 youths vide **AA15(8)**. Again vide order dated 22.12.2020 the Deputy Commissioner Tinsukia accorded financial sanction of total Rs.15,90,000/- for one time compensation to the affected people of Baghjan issuing grant to 159 beneficiaries per families @ Rs.10,000/- only to the affected families of Baghjan-5 incident payable by bank transfer vide **AA15(9)** and by order dated 28.8.2021 Deputy Commissioner Tinsukia accorded financial sanction of total Rs.4,60,000/- for one time compensation to the affected people of Baghjan issuing grant to 46 beneficiaries per families @ Rs.10,000/- only to affected families of Baghjan-5 incident vide **AA15(10)** payable by respective bank account and by order dated 22.12.2020

Deputy Commissioner Tinsukia accorded financial sanction of total Rs.8,40,000/ - for one time compensation to the affected people of Baghjan issuing grant to 84 beneficiaries per families @ Rs.10,000/- only to affected families of Baghjan-5 incident vide **AA15(11)** payable by bank account and by order dated 22.12.2020 Deputy Commissioner Tinsukia accorded financial sanction of total Rs.12,10,000/- for one time compensation to the affected people of Baghjan issuing grant to 121 beneficiaries per families @ Rs.10,000/- to affected families of Baghjan-5 incident vide **AA15(12)** payable by bank account and by order dated 22.12.2020 deputy Commissioner Tinsukia accorded financial sanction of total Rs.20,50,000/- for one time compensation to the affected people of Baghjan issuing grant to 205 beneficiaries per families @ Rs.10,000/- only to affected families of Baghjan-5 incident payable by their bank account vide **AA15(13)** and again by order dated 22.12.2020 Deputy Commissioner Tinsukia accorded financial sanction of total Rs.17,20,000/- for one time compensation to the affected people of Baghjan issuing grant to 172 beneficiaries per families @ Rs.10,000/- per families of Baghjan-5 incident by releasing fund on their bank account vide **AA15(14)** and by order dated 22.12.2020 Deputy Commissioner Tinsukia again accorded financial sanction of total Rs.16,20,000/- for one time compensation to the affected people of Baghjan issuing grant to 162 beneficiaries per families @ Rs.10,000/- only to the affected families of Baghjan-5 incident by bank transfer vide **AA15(15)** and same day order on 22.12.2020 Deputy Commissioner Tinsukia accorded financial sanction of total Rs.16,30,000/- for one time compensation to the affected people of Baghjan issuing grant to 163 beneficiaries per

families @ Rs.10,000/- only to affected families of Baghjan-5 incident by transfer of fund through bank vide **AA15(16)** and by order dated 22.12.2020 Deputy Commissioner Tinsukia accorded financial sanction of total Rs.12,40,000/- to the affected people of Baghjan issuing grant to 124 beneficiaries per families @ Rs.10,000/- only to affected families of Baghjan-5 incident by bank transfer vide **AA15(17)** and by order dated 22.12.2020 Deputy Commissioner Tinsukia accorded financial sanction of total Rs.10,70,000/- for one time compensation to the affected people of Baghjan issuing grant to 107 beneficiaries per families @ Rs.10,000/- to the affected families of Baghjan-5 incident payable by bank transfer vide **AA15(18)** and on same day on 22.12.2020 Deputy Commissioner Tinsukia accorded financial sanction of total Rs.12,90,000/- to the affected people of Baghjan issuing grant to 129 beneficiaries per families @ Rs.10,000/- only to the affected families of Baghjan-5 incident vide **AA15(19)** by bank transfer to their account and by order dated 22.12.2020 Deputy Commissioner, Tinsukia accorded financial sanction of total Rs.21,80,000/- to the affected people of Baghjan issuing grant to 218 beneficiaries per families @ Rs.10,000/- only per families of Baghjan-5 incident vide **AA15(20)** by bank transfer.

65. And again on 22.12.2020 Deputy Commissioner Tinsukia accorded financial sanction of total Rs.29,00,000/- to the affected people of Baghjan issuing grant to 290 beneficiaries per families @ Rs.10,000/- per families of Baghjan-5 incident by bank transfer vide **AA15(21)** on the basis of list of total 1981 beneficiaries submitted by Barekuri Ancholik Yuba Sangha relating Baghjan blowout applied for compensation, being verified by lot Mandals of assessment team,

forwarded by Circle Officer Doomdooma **AA15(22)**. The list is enclosed as

AA15(23). In the meantime Oil India authority deposited Rs.198,10,000/- on 14.12.2020 to bank account of Deputy Commissioner Tinsukia vide **AA15(24)**.

Break up of disbursement of fund	Beneficiary
Annexure-I	
Rs.1,10,000/-	11
Rs.11,40,000/-	114
Rs.9,10,000/-	91
Rs.15,90,000/-	159
Rs.4,60,000/	46
Rs.8,40,000/-	84
Rs.12,10,000/-	121
Rs.20,50,000/-	205
Rs.17,20,000/-	172
Rs.16,20,000/-	162
Rs.16,30,000/-	163
Rs.12,40,000/-	124
Rs.10,70,000/-	107
Rs.12,90,000/-	129
Rs.21,80,000/-	218
Rs.29,00,000/-	290
Total=Rs.2,19,60,000/-	2196

Abbreviation : AA- District Administration annexure documents

66. The above are the documents showing release of compensation from time to time by the district administration to the local affected families of Baghjan area.

67. Further, the following statement shows of disbursement of fund by district administration, Tinsukia;

STATEMENT OF EXPENDITURE BAGHJAN/ FIRE INCIDENT UNDER TINSUKIA DISTRICT :

Sl. No.	Particulars	Rate of amount (Rs)	Sanction order	Fund released(Rs)	No of Beneficiary
1	Houses gutted by fire	25lacs	17.7.20, 11.8.20, 31.8.20	3 crores (annexure A	12
2	Category A Baghjan gaon	15 thousand	5.12.20	24.15 crores (annexure B)	161
3	Category B Baghjan goan	10 thousand	10.12.20	43.90 crores	439
4	Reboti Neog	10 lacs	22.7.20	10lacs (Ann-C)	1
5	Next kin of Sukla Kishan and Aroshi Pator	@2 lacs & @ 1lac	26.6.20	3lacs (Ann-D)	2
	Total			**71.18 crores**	**615**

68. Again, the following break-up statement shows the first installment of release of fund to the beneficiaries by district administration :

Annexure A	= Rs.3,00,00,000/-	12
Annexure B	= Rs.24,15,00,000/-	161
Annexure C	= Rs.44,00,00,000/-	440
Annexure D	=Rs.3,00,000/-	2
Annexure E	= Rs.6,78,60,000/-	1357
Annexure F	= Rs.5,07,60,000/-	1692
Annexure G	= Rs.2,99,25,000/-	1197
Annexure H	= Rs.6,28,80,000/-	4192
Annexure I	= Rs.2,19,60,000/-	2196
Total	**=Rs.94,51,85,000/-**	**11,249 beneficiaries**

69. Apart from above while release of fund to different categories of beneficiaries, the following statement shows that another 2nd installment of fund to the beneficiaries of Baghjan village, released by District Administration, Tinsukia ;

STATEMENT OF EXPENDITURE OF BAGHJAN/ FIRE INCIDENT UNDER TINSUKIA DISTRICT(2ND INSTALLMENT)**(Statement-II)**

Sl. No.	Particulars	Rate of amount(Rs.)	Sanction order date	Fund released (Rs.)	No of beneficiary
1	Baghjan Milan Jyoti Yuba Sangha	50 thousand	25.11.20	3.06crores	612
2	Baghjan Milan Jyoti Yuba Sangha	30 thousand	11.9,20	1.71crores	570
3	Baghjan gaon area	30 thousand	21.11.20	2.52 crores	840
4	Dighaltarang PHE relief camp at Bandarkhati	30 thousand	14.12.20	72.60lacs	242
5	Total			801.6crores	2264

Break-up of above :		
1.Rs.94,51,85,000/-	11,249	beneficiaries
2. Rs.8,01,60,000/-	2264	-do-
Total Rs.102,53,45,000/-	13,513	-do-

70. Thus, above examination of documents and statements submitted by District Administration, Tinsukia discloses that out of total amount of Rs.102,59,05,000/-, so received from Oil India Ltd., for payment of compensation to affected people of Baghjan blowout/fire, a sum of Rs.102,53,45,000/- wasdisbursed to various persons/groups/ families of Baghjan and adjoining areas which comes to total 13,513 families after blowout of gas and fire took place at Baghjan-5 oil well of Oil India Ltd. It appears that an amount of **Rs.5,60,000/-** is left with the District Administration Tinsukia which is yet to be released to any needy person in the future. It also, appears from the records that some compensation was paid to affected families/ persons at the pressure of local public agitation as well as, due to political interference, followed by NGT intervened and re-determined the amount of compensation under different categories of affected people. Some payment was released directly by Oil India authority to the beneficiaries as appears from the records for which there is difference in the figure of beneficiaries between two sides. All the payments were made through Bank transfer directly to the affected person. No any cash transaction appears to have taken place in the whole episode of fund disbursement. As to know ground reality, the

two independent witness did not raise objection to the system adopted by the authorities in respect of release of fund to the affected people of Baghjan area. In fact, the compensation to affected people was released only due process of assessment, identification, and determination of loss at grass-root level by a team, consisting of various departments of government with other concerned officials and local representatives of villages and Oil India officials. Hence, it can safely be held that compensation was released to every genuine person/ family of locality of Baghjan blowout with fire who suffered loss or damage in the said gas blowout and fire incident at Baghjan oil well. Accordingly, the enquiry is hereby concluded.

Submitted.

C. Das,

District & Sessions Judge,
Tinsukia

District & Sessions Judge

INDEX

Sl. No.	Particulars	Page No.
1	Enquiry report	1-85
2	Statement-1	86
3	A-1 to A17A	89 to 128
4	Statement-11	129
5	A17B to A19A	130 to 134
6	Statement-3	135 to 138
7	Evidence of witnesses	139 to 144
8	annexure 1 to 3	145 to 147
9	Evidence of witnesses	148 to 159
10	Annexure A	160 to 172
11	Annexure B	173 to 181
12	Annexure C	182 to 197
13	Annexure D	198 to 204
14	Annexure E	205 to 291
15	Annexure F	292 to 434
16	Annexure G	435 to 502
17	Annexure H	503 to 644
18	Annexure I	645 to 741
19	Statement-4	742

OFFICE OF DISTRICT & SESSIONS JUDGE ::::: TINSUKIA

No.DJT/2021/4050 Dated Tinsukia 27th July 2021

From : Sri C. Das,
District & Sessions Judge,
Tinsukia

To : The Registrar General,
Hon'ble Gauhati High Court
Guwahati

Sub : Submission of enquiry report

Ref : PIL No.39/2020 (*Gautam Uzir vs. Union of India & ors.*)

Sir,

With reference to subjected cited above, I have the honour to submit herewith the enquiry report with relevant documents and statements in the light of direction given by Hon'ble Gauhati High in above PIL case.

This is for your kind information and necessary action.

Enclo : as above;

Yours faithfully

District & Sessions Judge,
District & Sessions Judge
Tinsukia

85

86

Statement.

Statement showing release of money to DC,Tinsukia towards disbursement of Compensation for the affected people on account of Baghjan Blowout incident. (As on 26.03.2021)

	Compensation Pursuant to NGT Order/ DC's Order:	Number of affected people/families:	Rate/Lumpsum amount:	Actual expenditure	DC Letter REF	Date of payment	Mode of payment
1	One time Compensation (Rs 30,000 each to 1610 families)	1610	30,000	48300000	TRF.3/2017-19/Pt-1/289 dated 02.06.2020 and TRF.3/2017-19/Pt-1/145 dated 04.07.2020; **Annexure-1A**	11.06 2020	RTGS; Annexure-1B
2	One time Compensation (Rs 30,000 each to 1390 families)	1390	30,000	41700000	TRF.3/2017-19/Pt-1/145 dated 04.07.2020; **Annexure-2A**	08.07.2020	RTGS; Annexure-2B
3	Compensation for Burnt house at BGN-5 (Rs 20 lakhs each for 11 Families)	11	20 Lakhs	22000000	TCA.3/2020/418 dated 15.07.2020; **Annexure-3A**	17.07.2020	RTGS; Annexure-3B
4	Compensation for a Burnt house of Lombeswar Saikia (additional burnt house)	1	20 Lakhs	2000000	TCA 3/2020/470 dated 05.08.2020; **Annexure-4A**	07.08.2020	RTGS; Annexure-4B
5	Compensation for Deceased person Lt. Sukla Neog, Sukia Kishan, Aroshi Pator affected due to baghjan blowout	3		1800000	TSK/Oil Cell/Baghjan Gas Blowout, Ex-Gratia/Pt-III/07 dated 31.07.2020 & TSK/Oil Cell/Baghjan Gas Blowout fire breakup case/2020/234 dated 26.06.2020 ; **Annexure-5A**	07.08.2020	RTGS; Annexure-5B
6	Compensation in pursuance of hon'ble NGT order (Rs 5 Lakh each to 12 Families)	12	5 Lakh	6000000	TCA.3/2020/515 dated 13.08.2020; **Annexure-6A**	28.08.2020	RTGS; Annexure-6B
7	Financial Aid to Affected families of Baghjan	645	30,000	19350000	TCA.3/2020/407 dated 10.07.2020; **Annexure-7A**	28.08 2020	RTGS; Annexure-7B
8	Compensation for BGN affacted familied	category (ii) - 57 and category (iii) - 561	57 x 10 lakhs and 561 x 2.5 lakhs	197250000	TCA.3/2020/601 dated 29.08.2020; **Annexure-8A**	18.09 2020	RTGS; Annexure-8B

DEPUTY COMMISSIONER DIBRUGARH

87

Stakhmuk-1

9	Towards house rent, fooding,medical allowances etc to affected families (Rs 50,000 each to 612 families)	612	50,000	30600000	TCA.3/2020/767 dated 21.09.2020; **Annexure-9A**	05.11.2020	RTGS; **Annexure-9B**
10	Payment of one time compensation to the affected families in and around Bghjan well no. 5 (**1471 family*Rs. 15000**)	1471	15000	22065000	TCA.3/2020/750 DATED **14.09.2020; Annexure-10A**	10.11.2020	RTGS; **Annexure-10B**
11	Release of house rent, fooding, medical allowance etc to affected families of Baghjan(612 families*Rs. 50000)	612	50,000	30600000	TCA.3/2020/PT-I/767 dated 21.09.2020; **Annexure-11A**	21.11.2020	RTGS; **Annexure-11B**
12	Payment of one time compensation to the affected families in and around Bghjan well no. 5 (1003 family*Rs. 15000)	1003	15000	15045000	TCA.3/2020/750 dated **14.09.2020; Annexure-12A**	23.11.2020	RTGS; **Annexure-12B**
13	Compensation for BGN affected families (173 families @15 Lakhs & 439 families @ 10 Lakhs) Total 69.85 Crores less 22.725 Crores already paid. Hence balance amount of Rs. 47.125 Crs paid on 01.12.2020.	173 families @15 Lakhs & 439 families @ 10 Lakhs		471250000	TCA.3/2020/PT-I/856 dated 05.11.2020; **Annexure-13A**	01.12.2020	RTGS; **Annexure-13B**
14	Balance payment against Baghjan blowout (4125 families @ 15,000 and 242 families @ 30,000 of Bengali Basti).	4125 families @ 15,000 and 242 families @ 30,000		69145000	TRF.3/2017-19/PT-II/422 dated 01.12.2020; **Annexure-14A**	08.12.2020	RTGS; **Annexure-14B**
15	Balance payment for One time compensation for Baghjan blowout (1981 families @ 10,000 per family of Joygukhuwa, Borgoan, Torajan, Na-Motapung, Hatijan etc).	1981	10,000	19810000	TRF.3/2017-19/PT-II dated 04.12.2020; **Annexure-15A**	14.12.2020	RTGS; **Annexure-15B**
16	Payment of one time compensation to affected families of Dighalturrung Tea estate area (1537 families @ 15000)	1537	15000	23055000	TRF.3/2017-19/PT-II dated 04.12.2020; **Annexure-16A**	21.12.2020	RTGS; **Annexure-16B**
17	Compensation to the 185 affected families @ Rs.15,000/-in and around of Baghjan wel No.5 not staying in relief camps	185	15000	2775000	TRF.3/2017-19/PT-II dt.09.02.2021; **Annexure-17A**	11.02.2021	RTGS; **Annexure-17B**

88 Statement 1

18	Compensation @Rs. 10,000/= to 11 affacted families in and around of Baghjan wel No.5 not staying in relief camps	11	10,000	110000	TRF 3/2017-19/PT-II Dt. 18.02.2021; Annexure-18A	22.02.2021	RTGS; Annexure-18B
19	Compensation to 61 nos of family for agricultural land affected due to Baghjan Blowout.	61		3,050,000	TRF 3/2017-19/PT-II dated 04.12.2020 and DRC,40/2017-18/PT/521 dated 28.11.2020; Annexure-19A	01.03.2021	RTGS; Annexure-19B
	Total paid		Total	1025905000			
	Total= Rupees One Hundred Two Crores Fifty Nine Lakhs Five Thousand						

A - 1

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::: TINSUKIA DISTRICT
TINSUKIA

No. TRF.3/2017-19/Pt-I/289 Dated Tinsukia the 2nd June'2020

To

The Resident Chief Executive
Oil India Limited, Duliajan

Sub: Regarding payment of Exgratia amount to the affected families of Baghjan.

Ref. No: ED(HR&A) / 63 (T) / 88 dated 01.06.2020

Sir,

With reference to your letter cited above in the context of the memorandum submitted by Baghjan Gaon Milanjyoti Yuva Sangh, I would like to furnish the following information.

1. Total no. of families residing in the relief camp, (based on records available with this office for distribution of GR) is 1610 (One Thousand Six Hundred Ten) families. The breakup is as follows:

Sl. No.	Names of Villages	No. of families affected	Name of Relief Camps
1.	Baghjan Dighal Tarang Kaliapani Gaon	509	Baghjan ME School
2	Baghjan Karua Basti Area	112	Dighaltarang TE ME School
3	Kochuwani of Baghjan Village & Part of Korua	170	St. Joseph High School
4	Ward No. 2 & 3 of Baghjan Village (Half part of Nagbanshi and Karua Basti, Bejoli Basti Area)	819	1 No. Baghjan Gaon LP School (Kali than)
	Grand Total	1610	

However, the figure is dynamic as more families affected by the gas blowout are coming and reporting in the relief camps. Any additional list will be furnished immediately.

2. The disbursement may be by Direct Bank Transfer to the account of the head of the affected family. For the same, the bank account of the affected families have to be collected by joint efforts of the revenue officials under district administration and Oil India Ltd. officials.

3. The petitioners have in the memorandum demanded an amount of Rs. 5000/- per day per family.

However, as discussed, an amount of Rs. 5000/- per family for the first 10 (ten) days may be considered, and so on for every 10 days period until the blowout is controlled and hazard averted.
As an immediate measure, the amount may be deposited to the account of the head of each of the affected families.

08 JUN 2020

90

Subsequently, compensation for damage to property, including the residences, plants, tea leaves etc., may be paid to each of the families after proper assessment as per procedure.

Yours faithfully

Deputy Commissioner
Tinsukia

Memo No. TRF.3/2017-19/Pt-I/289- A Dated Tinsukia the 2nd June'2020

Copy to:

1. The ED (HRA), Oil India Ltd., for favour of your kind information & necessary action.

Deputy Commissioner
Tinsukia

kotak

OIL INDIA LIMITED

Instrument Details

Batch Ref	: KMDJ20200611_019.csv	My-Product	: VENPAY
Inst Ref	:	Bank Product	: RTGS
Activation Date	: 11/06/2020	Debit A/C	: 03332100000014
Amount	: 4,83,00,000.00	Coll. Branch	: 641
Drawee Branch	: 998	Print Branch	: 333
UTR Sr No	: KKBKR22020061100505357	Inst MICR No	:

Beneficiary Details

Beneficiary Code	:	Name	: Deputy Commissioner Tinsukia
Bank	: 027	Address	:
Branch	: UTBIRRBAGB	Email	: pa@oilindia.in
IFSC Code	: UTBI0RRBAGB	Mobile	:
Account	: 7154010000892	Charge	: 0

Processing Details

Present Dt	: 11/06/2020	Debit Dt	: 11/06/2020
Proc. Rate	: 1	Pay Loc	: MUMBAI
Debit Narration	: 8000208812	Credit Ref	: 8000208812
Credit Narration	:	Maker Dt	: 11/06/2020 11:25:34
Debit Ref	: 8000208812	Checker 1 Date	: 11/06/2020 11:27:45
Reject Remarks	:	Checker 2 Date	: 11/06/2020 11:28:17
Remarks	:	Sender Dt	: 11/06/2020
Maker	: Rajoo	Cleared Dt	: 11/06/2020
Checker 1	: Bawan Phira	Sent By	:
Checker 2	: Sudhanshu Dash		

Payment Details

Payment Details 1	:	Payment Details 3	:
Payment Details 2	:	Payment Details 4	:

Enrichment Details

PAYMENT DETAILS 1	PAYMENT DETAILS 2	PAYMENT DETAILS 3	PAYMENT DETAILS 4	PAYMENT DETAILS 5	PAYMENT DETAILS 6	PAYMENT DETAILS 7
			KMA02	Gross Amount0.00	Tax deduction0.00	Reference
PAYMENT DETAILS 8	PAYMENT DETAILS 9	PAYMENT DETAILS 10	PAYMENT DETAILS 11			
	ASSAM GRAMIN VIKASH BANK	TINSUKIA				

Note *This is a system generated voucher, Signature is not required*

Page 1 of 1

-92-

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER;;;DISTRICT ;;TINSUKIA
(RELIEF & D.M. BRANCH)

No. TRF.3/2017-19/Pt-I/145 Dated Tinsukia the 4th of July, 2020

To

The Resident Chief Executive
Oil India Limited
Duliajan

Sub : Regarding release of compensation to Baghjan Blowout affected families.

Sir,

Please refer to your letter no. CGM(A)/Baghjan/635 dtd 26/06/2020. As discussed and decided earlier, you are requested to transfer the amount of Rs 9,00,000,00.00(Rupees Nine Crores)only (@ Rs 30000 x 3000 families) to the A/c of DC Tinsukia for payment of One Time Compensation for Immediate Relief to the affected families of Baghjan Gas Blowout/fire.

As Rs 4,83,000,00.00 (Rupees Four Crores Eighty Three Lakhs)only has already been received by this office from your end vide your cheque no. 800020881**2 dtd 11/06/2020**, the balance fund of Rs 4,17,000,00.00(Rupees Four Crores Seventeen **Lakhs)only** may be placed immediately to the above A/c for disbursement to affected families.

In this regard, it may **be mentioned** that compensation will be paid out of this amount also to the families, who have taken shelter in the relief camps after the fire breakout on 9th of June, 2020. It may further be mentioned that there are many groups from different areas in and around the Baghjan Well No.5 which are demanding One Time Compensation due to loss suffered by them because of the blowout and damage **to their houses because of** seismic like activities. As you are aware, meetings with them are being held.

Under these circumstances, it appears the matter has to be settled with these groups within the limit of Rs 9,00,000,00.00(Rupees Nine Crores)only at differential rates, although the no. of families may go **up. In** extraordinary circumstances the amount may go up for which District Administration **and OIL will have** to jointly settle the issue to the extent possible.

Therefore, you are requested to sanction and transfer the balance amount of Rs 4,17,000,00.00(Rupees Four Crores Seventeen Lakhs) only immediately.

Yours faithfully

Deputy Commissioner
Tinsukia

Memo No. TRF.3/2017-19/Pt-I/145 Dated Tinsukia the 4th of July, 2020

Copy to:

1. The ED, HRA, Oil India Ltd., Duliajan for information.
2. Office Copy.

Deputy Commissioner
Tinsukia

kotak

OIL INDIA LIMITED

Instrument Details

Batch Ref	: KMDJ20200706_012.csv	My-Product	: VENPAY
Inst Ref	:	Bank Product	: RTGS
Activation Date	: 08/07/2020	Debit A/C	: 03332100000014
Amount	: 4,17,00,000.00	Coll. Branch	: 641
Drawee Branch	: 998	Print Branch	: 333
UTR Sr No.	: KKBKR220200706000226766	Inst MICR No.	:

Beneficiary Details

Beneficiary Code	:	Name	: Deputy Commissioner Tinsukia
Bank	: 027	Address	:
Branch	: UTBIRRBAGB	Email	: pa@oilindia.in
IFSC Code	: UTBI0RRBAGB	Mobile	:
Account	: 7154010000892	Charge	: 0

Processing Details

Present Dt	: 08/07/2020	Debit Dt	: 08/07/2020
Proc. Rate	: 1	Pay Loc	: MUMBAI
Debit Narration	: 8000214234	Credit Ref	: 8000214234
Credit Narration	:	Maker Dt	: 08/07/2020 13:51:04
Debit Ref	: 8000214234	Checker 1 Date	: 08/07/2020 14:03:12
Reject Remarks	:	Checker 2 Date	: 08/07/2020 14:16:50
Remarks	:	Sender Dt	: 08/07/2020
Maker	: Rajoo	Cleared Dt	: 08/07/2020
Checker 1	: Sudhanshu Dash	Sent By	:
Checker 2	: Trisonku Kotoky		

Payment Details

Payment Details 1	:	Payment Details 3	:
Payment Details 2	:	Payment Details 4	:

Enrichment Details

PAYMENT DETAILS 1	PAYMENT DETAILS 2	PAYMENT DETAILS 3	PAYMENT DETAILS 4	PAYMENT DETAILS 5	PAYMENT DETAILS 6	PAYMENT DETAILS 7
			KMMJ2	Gross Amount4170000000	Tax deduction0.00	ReferenceID HRNA 07 11
PAYMENT DETAILS 8	PAYMENT DETAILS 9	PAYMENT DETAILS 10	PAYMENT DETAILS 11			
	ASSAM GRAMIN VIKASH BANK	TINSUKIA				

Note: "This is a system generated voucher, Signature is not required"

Page 1 of 1

94

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::::TINSUKIA
(CONFIDENTIAL BRANCH)

NO.TCA.3/2020/418 Dated Tinsukia the 15th July 2020

To

The Resident Chief Executive
Oil India Ltd., DoRajan.

Sub : Compensation for burnt houses.

Ref (i) This Office letter No. TCA.3/2020/405 Dated 08/07/2020
(ii) Your Letter No RCE/03-163 Dated 10/07/2020

Sir,

I write with reference to your letter vide under reference regarding the payment of compensation amounting to Rs 20.00 Lakhs to those families whose houses have been burnt due to the incident of Fire Accidents at Well No.5 of Baghjan.

2.0 As requested, Circle Officer, Doomdooma has submitted a damage assessment report vide letter No.DRC.18/2015-16/Pt/24 Dated.14/07/2020 along with a list of damaged houses. The assessment was conducted jointly by PWD(Bld) Dibrugarh Division , G.E. and 1st Mandals of Doomdooma Revenue Circle near Baghjan fire incident site and on the permitted barricade area in Baghjan-Dighaltarang Gaon under the supervision of Magistrate in-charge and over-all in-charge from ADC, Tinsukia. As per report, it is seen that total 11 (Eleven) houses have been burnt due to the fire at Well No.5 of Baghjan.

3.0 In our earlier letter vide under reference it was requested to release the amount of Rs.20.00 Lakhs (Twenty Lakhs) each to 56(Sixteen) families whose houses have been fully burnt, but after re-verification it is found that total 11 (Eleven) nos. of houses have been burned/damaged due to the fire. As complete survey of the area inside the security barricades near the fire site could not be completed because of security reasons and flood water the remaining areas will be surveyed in due course and there could possibly be a minimal change in the figure of burnt houses.

I am enclosing herewith the report (in original) of Circle Officer, Doomdooma along with the list of 11(eleven) houses burnt/damaged in Baghjan-Dighaltarang area near the fire incident site for your ready reference and keeping in view the importance and genuineness of the subject and urgency of the matter, you are requested to release the amount of Rs.20.00 Lakhs (Twenty Lakhs) each to 11(Eleven) families as per list from your end urgently and immediately.

Enclosed: As stated above.

Yours faithfully,

Deputy Commissioner
Tinsukia

SUBMISSION OF FINAL LIST OF HOUSE BURNED IN BAGHJAN & DIGHALTARANG AREA NEAR OIL -FIRE INCIDENT SITE AFTER RE-VERIFICATION BY THE ASSESSMENT TEAM

SL. NO.	NAME OF THE AFFECTED FAMILY
1	Sri Papul Chutia, S/o: Dineswar Chutia
2	Sri Ritu Moran, S/o: Lohhneswar Moran
3	Sri Horufui Panging, W/o: Arbinda
4	Sri Deep Saikia, S/o: Lumbheswar Saikia
5	Sri Amal Saikia, S/o: Sri Lumbheswar Saikia
6	Sri Bikash Saikia, S/o Amal Saikia
7	Sri Sahadev Moran, S/o: Phukan Moran
8	Sri Hemanta Moran, (Umi) S/o: Phukan Moran
9	Sri Lakhindra Moran, S/o: Phukan Moran
10	Sri Munu Mura, S/o: Joy Masi
11	Smti. Labanya Saikia, W/o:Joymath Saikia

A.H

Asstt. Executive Engineer
PWD Tinsukia Bldg Sub Div

ADC
TINSUKIA

96

A-3D

ICICI Bank

ICICI Bank Advice Receipt
3/25/21 9:14 AM

Transaction Details

Account Number:	021305000001
Transaction Date:	17-07-2020 00:00:00
Transaction Amount:	INR 2,20,00,000.00
Debit/Credit:	Debit
Cheque Number :	-NIL-
Transaction Description :	RTGS:ICICR22020071700751508/Deputy Commissioner TI
Transactio ID:	S15731116
Transection Remarks :	-
Transaction Balance :	INR|4.125727754E7

Note: This is an electronically generated receipt and does not need any signature.

Page 1 of 1

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::TINSUKIA
(CONFIDENTIAL BRANCH)

NO.TC.A.3/2020/470 Dated Tinsukia the 5th August' 2020

To

The Resident Chief Executive
Oil India Ltd., Duliajan.

Sub : Compensation for one additional burnt house.

Sir,

I write with reference to this officer earlier letter regarding payment of compensation amounting to Rs 2000 Lakhs to 11(Eleven) families whose houses have been burnt due to the incident of Fire Breakout at Well No.5 of Baghjan and accordingly payment has been ceremonially made on 18th July,2020 in the Conference Hall of DC's Office, Tinsukia in presence of Hon'ble Minister for TTW (Ind) and Labour (State), Assam Sri Sanjay Kishan and higher Officials of Oil India Ltd. Duliajan.

2.0 Circle Officer, Doomdooma has submitted a letter vide No. DRC.16/2015-16/PT-1/110 Dated.03/08/2020 regarding house burnt report of Baghjan & Dighaltarang area wherein it is stated that as per verification report submitted by the damage assessment team, it is found that one more house was burnt due to fire breakout at Well No.5 of Baghjan. The assessment was conducted jointly by PWD(Bld), S.K. and Lot Mandals of Doomdooma Revenue Circle near Baghjan fire incident site and on the permitted barricade area in Baghjan-Dighaltarang Gaon under the supervision of Magistrate in-charge and over-all in-charge cum ADC, Tinsukia. As per report, it is seen that total 12 (twelve) houses have been burnt due to the fire at Well No.5 of Baghjan.

3.0 I am enclosing herewith the report (in original) of Circle Officer, Doomdooma along with details of left out burnt house in Baghjan-Dighaltarang area near the fire incident site for your ready reference and keeping in view the importance and genuineness of the subject and urgency of the matter, you are requested to release an additional amount of Rs.20.00 Lakhs (Twenty Lakhs) to the left out family from your end urgently and immediately.

Thanking you.

Enclosed: As stated above.

Yours faithfully,

Deputy Commissioner
Tinsukia

kotak

OIL INDIA LIMITED

Instrument Details

Batch Ref	KMDJ20200807_005.csv	My Product	: VENPAY
Inst. Ref		Bank Product	: RTGS
Activation Date	: 07/08/2020	Debit A/C	: 03332100000014
Amount	: 20,00,000.00	Coll. Branch	: 641
Drawee Branch	: 998	Print Branch	: 333
UTR Sr No	: KKBKR22020080700596154	Inst MICR No.	:

Beneficiary Details

Beneficiary Code	:	Name	: Deputy Commissioner Tinsukia
Bank	: 027	Address	:
Branch	: UTBIRRBAGB	Email	: pa@oilindia.in
IFSC Code	: UTBI0RR8AGB	Mobile	:
Account	: 7154010000892	Charge	: 0

Processing Details

Present Dt	: 07/08/2020	Debit Dt	: 07/08/2020
Proc. Rate	: 1	Pay Loc	: MUMBAI
Debit Narration	: 8000217548	Credit Ref	: 8000217548
Credit Narration		Maker Dt	: 07/08/2020 11:23:04
Debit Ref	: 8000217548	Checker 1 Date	: 07/08/2020 11:53:58
Reject Remarks		Checker 2 Date	: 07/08/2020 12:01:32
Remarks		Sender Dt	: 07/08/2020
Maker	: Akashdeep Yadav	Cleared Dt	: 07/08/2020
Checker 1	: Trisonku Kotoky	Sent By	:
Checker 2	: Bawan Phira		

Payment Details

Payment Details 1	:	Payment Details 3	:
Payment Details 2	:	Payment Details 4	:

Enrichment Details

PAYMENT DETAILS 1	PAYMENT DETAILS 2	PAYMENT DETAILS 3	PAYMENT DETAILS 4	PAYMENT DETAILS 5	PAYMENT DETAILS 6	PAYMENT DETAILS 7
			KMA02	Gross Amount2000000.00	Tax deduction0.00	Reference1) HRNA 02 154

PAYMENT DETAILS 8	PAYMENT DETAILS 9	PAYMENT DETAILS 10	PAYMENT DETAILS 11
	ASSAM GRAMIN VIKASH BANK	TINSUKIA	

Note "This is a system generated voucher, Signature is not required"

Page 1 of 1

-99-

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::::::TINSUKIA
(OIL CELL)

NO. TSK/Oil Cell/Baghjan Gas Blowout, Ex-gratia/Pt-III/07 Dated -31/07/2020

To

The Resident Chief Executive
Oil India Ltd., Duliajan.

Sub : Reimbursement of Compensation amount.

Ref : Oil India Ltd. Letter No ED(HR&A)/63(T)/138, Dated 27/07/2020

Sir,

We write with reference to your letter vide NO. ED(HR&A)/63(T)/138 Dated 27/07/2020 regarding disbursement of compensation amount of Rs.10.00 Lakhs (Ten Lakhs) to the next kin of deceased person Late Sukla Neog, S/O Late Benu Neog, who was a resident of Baghjan Village, Kaliapani under Baghjan P.S.

2.0 As per your request we have credited an amount of Rs. 10.00 Lakhs(Ten Lakh) on 28/07/2020 to the account of Smti Reboti Neog (W/O Late Sukla Neog) who is the next of kin of deceased person Late Sukla Neog, on the basis of recommendation of Circle Officer, Doomdooma. In view of the above, you are requested kindly to reimburse the aforesaid amount (Rs.10.00 Lakhs) at an early date.

3.0 Further, as you are aware that the villagers of Baghjan and "Baghjan Gaon Milonjyoti Yuba Sangha" demanded for total education facility for the children of the traumatized family and District Administration along with Oil India Ltd had agreed and gave assurance to the villagers that Oil India will provide all support regarding education facility to the Children of the deceased person. As we discussed and agreed, you are kindly requested to deposit an additional amount of Rs 5.00 Lakhs (Five Lakh) to the account of Smti Reboti Neog who is the next kin of deceased person Late Sukla Neog.

4.0 You are also aware that, Baghjan Gaon Milonjyoti Yuba Sangha" and villagers of Baghjan demanded for engagement of Next of Kin of deceased person in Oil India Ltd. In this regard , you are requested to look into the matter and examine whether it can be entertained in due course as per policy of Oil India Ltd.

Thanking you.

Yours faithfully,

Deputy Commissioner
Tinsukia

-100-

OFFICE OF THE DEPUTY COMMISSIONER :: DISTRICT :: TINSUKIA
(OIL CELL)

No. TSK/Oil Cell/Baghjan Gas blow out/Fire breakout Case/20-21/234 Dated Tinsukia, the 29th June'2020

To,

The Resident Chief Executive,
Oil India Limited,
Duliajan.

Sub :- Request to sanction compensation amount of Rs.3(Three) Lacs.

Sir,

With reference to the subject cited above, I would like to inform you that 2(Two) persons viz (1)Sukia Kishan (Adult) @ Anand Kishan expired on 20/06/2020 and he was referred to OIL Hospital from the Bandarkhati L.P. & High School relief camp established and (2) Aroshi Pator (Minor) expired on 22/06/2020 and she was inhabitant of 1No. Line, Bordubi T.E. and during visit to her maternal Grandfather's house at Baghjan alingwith her parents before lockdown, they were unable to go back to their home place due to lockdown and after the fire blow out in Baghjan OIL Rig. Dated 09/06/2020. They were sheltered in and 8No. Line Catholic Church relief camp and during her stay on 16/06/2020, then her family attended the doctor in the Camp and she left to her maternal Grandfather's house without informing any person or the Camp in-Charge. Then after some days of treatment she breathed her last.

As per the details of NOK report submitted by the Circle Officer, Doomdooma Revenue Circle vide letters (1) No.DRC.16/2015-16/Pt-I/ dated 24/06/2020 and (2) No.DRC.16/2015-16/Pt-I/ dated 26/06/2020 due to Baghjan Gas blow out incident.

It has been decided by the District Administration, Tinsukia, to provide one time compensation to the families of the deceased persons @Rs.2,00,000/- for (Adult) and Rs.1,00,000/- for (Minor) respectively.

The name of the deceased persons, their guardians and amount to be granted as compensation are mention below:-

Sl. No.	Name of deceased person and date of Death	Name of Father	Name of NOK and Relation	Address	Amount to be granted (in Rs.)
1	Sukia Kishan (Adult) @ Anand Kishan Death on 20/06/2020	S/O Sukra Kishan	(1) Smti. Doorma Kancharna Kishan (Wife) (2)Sri Lohit Kishan (Son)	Baghjan Gaon 12No. Line (Baghjan Gas blow out / fire breakout), Bandarkhati L.P. &High School Camp	Rs.2,00,000.00
2	Aroshi Pator (Minor) Death on 22/06/2020	D/O Lashman Pator	Sri Lashman Pator (Father) Smt. Julia Pator (Mother),	1No. Line Bordubi T.E. (Baghjan Gas blow out / fire breakout), 8No. Line Catholic Church relief camp	Rs.1,00,000.00
				Total Amount	Rs.3,00,000.00
			Rupees (Three lakh) only.		

The amount has already been disbursed to the NOK of the deceased from the OIL deposit fund available with this office.

Therefore, you are requested to sanction the above compensation amount and transfer the same to the OIL CSR fund account of the office of the Deputy Commissioner, Tinsukia at the earliest as reimbursement for the amount already disbursed.

Matter may be treated as IMPORTANT and URGENT.

Enclosed: As stated above.

CGM (ADMIN)'S OFFICE

-101-

kotak

OIL INDIA LIMITED

Instrument Details

Batch Ref	: KMDJ20200807_002.csv	My-Product	: VENPAY
Inst. Ref	:	Bank Product	: RTGS
Activation Date	: 07/08/2020	Debit A/C	: 03332100000014
Amount	: 18,00,000.00	Coll. Branch	: 641
Drawee Branch	: 998	Print Branch	: 333
UTR Sr No.	: KKBKR22020080700560999	Inst MICR No.	:

Beneficiary Details

Beneficiary Code	:	Name	: Deputy Commissioner Tinsukia
Bank	: 027	Address	:
Branch	: UTBIRRBAGB	Email	: pa@oilindia.in
IFSC Code	: UTBI0RRBAGB	Mobile	:
Account	: 7154010000892	Charge	: 0

Processing Details

Present Dt	: 07/08/2020	Debit Dt	: 07/08/2020
Proc. Rate	: 1	Pay Loc	: MUMBAI
Debit Narration	: 8000217538	Credit Ref	: 8000217538
Credit Narration	:	Maker Dt	: 07/08/2020 09:23:04
Debit Ref	: 8000217538	Checker 1 Date	: 07/08/2020 09:38:31
Reject Remarks	:	Checker 2 Date	: 07/08/2020 09:44:28
Remarks	:	Sender Dt	: 07/08/2020
Maker	: Akashdeep Yadav	Cleared Dt	: 07/08/2020
Checker 1	: Trisonku Kotoky	Sent By	:
Checker 2	: Sudhanshu Dash		

Payment Details

Payment Details 1	:	Payment Details 3	:
Payment Details 2	:	Payment Details 4	:

Enrichment Details

PAYMENT DETAILS 1	PAYMENT DETAILS 2	PAYMENT DETAILS 3	PAYMENT DETAILS 4	PAYMENT DETAILS 5	PAYMENT DETAILS 6	PAYMENT DETAILS 7
			KMA02	Gross Amount18000000	Tax deduction0.00	Reference1: HRNA 07 157

PAYMENT DETAILS 8	PAYMENT DETAILS 9	PAYMENT DETAILS 10	PAYMENT DETAILS 11
	ASSAM GRAMIN VIKASH BANK	TINSUKIA	

Note "This is a system generated voucher, Signature is not required"

Page 1 of 1

102

A.6A

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::TINSUKIA
CONFIDENTIAL BRANCH

No.TCA.83/2018/115 Dated Tinsukia the 13th August 2020

To

The Sawliyaw Circle Executive
Officer, Sawliyaw

Sub Compensation to payment of Hon'ble MOT order to the affected families of Rajkum gas intrusion/ fire incident.

Sir,

ANNEXURE

With reference to the above, you are aware that Hon'ble MOT has passed an order vide No. 41/2020 [12] dated 08-08-2020 where they had made three categories of persons entitled to receive compensation and has suggested the scale of such compensation as follows:

Category (I), whose houses have been completely gutted in the fire Rs 20 Lacs

Category (II), whose houses have been severely damaged Rs 12 Lacs and

Category (III), whose houses have been moderately/partially damaged or whose standing crops and horticulture have been partially damaged Rs 2.5 Lacs

2.0 Accordingly, compensation amounting to Rs 20 Lacs to each 12 families who falls under Category (I) has been disbursed by the District Administration, Tinsukia.

3.0 However, Hon'ble MOT in their order has directed that under Category (I) whose houses have been completely gutted by the fire entitled to get Rs 20 Lacs, in this context, you are requested to take necessary steps at your end for disbursement of remaining amount of Rs 7 Lacs to the 11 families.

Action taken from your end may please be communicated to the undersigned urgently.

Yours faithfully,

Deputy Commissioner
Tinsukia

-103-

kotak

OIL INDIA LIMITED

Instrument Details

Batch Ref	KMDJ20200828 005 csv	My-Product	:VENPAY
Inst. Ref		Bank Product	:RTGS
Activation Date	: 28/08/2020	Debit A/C	: 03332100000014
Amount	: 60,00,000 00	Coll. Branch	: 641
Drawee Branch	: 998	Print Branch	: 333
UTR Sr No.	: KKBKR22020082800215774	Inst MICR No.	

Beneficiary Details

Beneficiary Code	:	Name	: Deputy Commissioner Tinsukia
Bank	: 027	Address	:
Branch	: UTBIRRBAGB	Email	: pa@oilindia.in
IFSC Code	: UTBI0RRBAGB	Mobile	
Account	: 7154010000892	Charge	: 0

Processing Details

Present Dt	: 28/08/2020	Debit Dt	: 28/08/2020
Proc. Rate	: 1	Pay Loc	: MUMBAI
Debit Narration	: 8000220342	Credit Ref	: 8000220342
Credit Narration	:	Maker Dt	: 28/08/2020 12:29:35
Debit Ref	: 8000220342	Checker 1 Date	: 28/08/2020 12:40:15
Reject Remarks	:	Checker 2 Date	: 28/08/2020 12:46:33
Remarks	:	Sendor Dt	: 28/08/2020
Maker	: Rajoo	Cleared Dt	: 28/08/2020
Checker 1	: Trisonku Kotoky	Sent By	
Checker 2	: Bawan Phira		

Payment Details

Payment Details 1		Payment Details 3	:
Payment Details 2		Payment Details 4	

Enrichment Details

PAYMENT DETAILS 1	PAYMENT DETAILS 2	PAYMENT DETAILS 3	PAYMENT DETAILS 4	PAYMENT DETAILS 5	PAYMENT DETAILS 6	PAYMENT DETAILS 7
			KMA02	Gross Amount8000000 00	Tax deduction0 00	ReferenceID HRNA 02 169

PAYMENT DETAILS 8	PAYMENT DETAILS 9	PAYMENT DETAILS 10	PAYMENT DETAILS 11
	ASSAM GRAMIN VIKASH BANK	TINSUKIA	

Note: "This is a system generated voucher, Signature is not required"

Page 1 of 1

-104-

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::::::TINSUKIA

No. TCA.3/2020/107 Dated Tinsukia the 10th July'2020

To

The Resident Chief Executive
Oil India Ltd., Duliajan

Sub: Payment of additional one time immediate financial assistance to affected families.

Sir,

I would like to refer to the tripartite meeting of District Administration, Oil India Ltd. with the Baghjan Milanjyoti Yuva Sangha and select villagers of Baghjan village held on 06.07.2020 in the Conference Hall of the Deputy Commissioner, Tinsukia.

2.0 One of the persistent demands of the Yuva Sangha was for immediate payment of Rs. 30,000/- (thirty thousand) per family for every 10 days in addition to the Rs. 30,000 (thirty thousand) per family which was earlier sanctioned & disbursed by Oil India Ltd.

However, it was proposed from our side for one time additional payment of Rs. 20,000/- per family. In this context, the Yuva Sangha and the villagers from Baghjan did not agree to the proposal.

3.0 As you are aware, a Dharna programme with a so- called self- immolation procession was carried out by the Yuva Sangha and villagers of Baghjan on 07.07.2020 from the Baghjan Digboitarang ME School (the Relief Camp where they are staying) to the first barricade near the fire site of BCN Well No. 5. The crowd was very aggressive and did not listen to any reason. As discussed with CMD and ED (HRA), Oil India Ltd. over phone, the undersigned announced an amount of Rs. 30,000/- as immediate additional relief to the affected families of Baghjan village (which would be approx 645 Nos. of families).

ANNEXURE-

4.0 It may be mentioned here that this amount is in addition to the Rs. 30,000/- per affected family earlier sanctioned by Oil India Ltd. vide No.1120012677, Dated 11/06/2020 which has already been disbursed to the individual Bank Accounts of these families by this office.

In view of the above, you are requested to kindly consider the same and sanction an amount of Rs. 1,93,50,000 (One crore ninety three lakhs fifty thousand) [@30,000 x 645 families] at the earliest for deposit into the individual Bank account of the affected families.

Your early response in this regard is highly solicited

Yours faithfully,

Deputy Commissioner
Tinsukia

-105-

kotak

OIL INDIA LIMITED

Instrument Details

Batch Ref	: KMDJ20200828_005.csv	My-Product	: VENPAY
Inst. Ref	:	Bank Product	: RTGS
Activation Date	: 28/08/2020	Debit A/C	: 03332100000014
Amount	: 1,93,50,000.00	Coll. Branch	: 641
Drawee Branch	: 998	Print Branch	: 333
UTR Sr No	: KKBKR22020082800215744	Inst MICR No	:

Beneficiary Details

Beneficiary Code	:	Name	: Deputy Commissioner Tinsukia
Bank	: 027	Address	:
Branch	: UTBIRRBAGB	Email	: pa@oilindia.in
IFSC Code	: UTBI0RRBAGB	Mobile	:
Account	: 7154010000892	Charge	: 0

Processing Details

Present Dt	: 28/08/2020	Debit Dt	: 28/08/2020
Proc. Rate	: 1	Pay Loc	: MUMBAI
Debit Narration	: 8000220343	Credit Ref	: 8000220343
Credit Narration	:	Maker Dt	: 28/08/2020 12:29:35
Debit Ref	: 8000220343	Checker 1 Date	: 28/08/2020 12:40:15
Reject Remarks	:	Checker 2 Date	: 28/08/2020 12:46:34
Remarks	:	Sender Dt	: 28/08/2020
Maker	: Rajoo	Cleared Dt	: 28/08/2020
Checker 1	: Trisonku Kotoky	Sent By	:
Checker 2	: Bawan Phira		

Payment Details

Payment Details 1	:	Payment Details 3	:
Payment Details 2	:	Payment Details 4	:

Enrichment Details

PAYMENT DETAILS 1	PAYMENT DETAILS 2	PAYMENT DETAILS 3	PAYMENT DETAILS 4	PAYMENT DETAILS 5	PAYMENT DETAILS 6	PAYMENT DETAILS 7
			KMA02	Gross Amount0.00	Tax deduction0.00	ReferenceED HRNA 02 170

PAYMENT DETAILS 8	PAYMENT DETAILS 9	PAYMENT DETAILS 10	PAYMENT DETAILS 11
	ASSAM GRAMIN VIKASH BANK	TINSUKIA	

Note: "This is a system generated voucher. Signature is not required"

Page 1 of 1

106

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::::::TINSUKIA
(CONFIDENTIAL BRANCH)

NO.TCA.03/2020/601 Dated Tinsukia the 29th August' 2020

To

The Resident Chief Executive
Oil India Ltd., Duliajan

Sub: Payment of Compensation amount as per Hon'ble NGT order to the affected families of Baghjan gas blowout/ fire incident.

Sir,

I have the honour to inform you that, Hon'ble NGT has directed to the District Administration, Tinsukia vide order No. 43/2020 (EZ) dated 06-08-2020 to pay the interim compensation to the affected families of Baghjan Gaon in 3 (three) categories :

Category (i), whose houses have been completely gutted by the fire- Rs. 25 Lacs,
Category (ii), whose houses have been severely damaged- Rs. 10 Lacs and
Category (iii), whose houses have been moderately/partially damaged or whose standing crops and horticulture have been partially damaged- Rs. 2.5 Lacs

2.0 In this regard, it may be mentioned here that 12 families falling in Category (i) have already been paid 20 Lakh each by Oil India Ltd. through Dist. Administration, Tinsukia earlier and balance amount of Rs. 5 Lakh to each family has been released by OIL on 28-08-2020 to Dist. Administration, Tinsukia which will be disbursed to the concerned families shortly.

3.0 As per survey done by Revenue and other departments led by Circle Officer, Doomdooma Revenue Circle , 57 families have been so far identified in Category (ii). As per Hon'ble NGT Order, Rs. 10 Lakh per family has to be disbursed to these families in Category (ii).

Therefore, the total amount involved in Category (ii) will be 10 Lakh X 57= 5.7 Crore.

4.0 As per survey done by Revenue and other departments led by Circle Officer, Doomdooma Revenue Circle, 561 families from Baghjan Gaon have been so far identified in Category (iii).

1

As per Hon'ble NGT Order, Rs. 2.5 Lakh has to be disbursed to each family in Category (iii).

Therefore, total amount involved is 561 X 2.5 Lakh = 14. 02 Crore

5.0 In view of the above, you are requested to kindly release an amount of 19. 725 Crore for the affected families under Category (ii) & Category (iii) taken together urgently, so that the same can be disbursed immediately.

It may be mentioned here that, these affected families of Baghjan Gaon fall in the distance of 0 to 1.5 Km (approx) from the blow out site and they are the most affected families.

Survey of other areas and villages beyond 1.5 km is going on, and lists of such affected families will be submitted in due course.

Yours faithfully

Deputy Commissioner
Tinsukia

Memo No. TCA.3/2020/ 601 - A **Dated Tinsukia the 29th August' 2020**

Copy for kind information to:

1. The Addl. Chief Secretary, Govt. of Assam, Home & Political, Department, Dispur.
2. The Addl. Chief Secretary, Govt. of Assam, Revenue & DM Department, Dispur
3. The Principal Secretary to Hon'ble CM, Assam, Dispur
4. The Commissioner & Secretary to the Govt. of Assam, Home & Political, Department.
5. The Commissioner, Upper Assam Division, Jorhat.
6. The CEO, ASDMA, Assam
7. The SO to Chief Secretary, Assam, Dispur

Deputy Commissioner
Tinsukia

2

-108-

kotak

OIL INDIA LIMITED

Instrument Details

Batch Ref	: KMDJ20200918_008.csv	My-Product	: VENPAY
Inst. Ref	:	Bank Product	: RTGS
Activation Date	: 18/09/2020	Debit A/C	: 03332100000014
Amount	: 19,72,50,000.00	Coll. Branch	: 641
Drawee Branch	: 998	Print Branch	: 333
UTR Sr No.	: KKBKR22020091800516420	Inst MICR No	:

Beneficiary Details

Beneficiary Code	:	Name	: Deputy Commissioner Tinsukia
Bank	: 027	Address	
Branch	: UTBIRRBAGB	Email	: pa@oilindia.in
IFSC Code	: UTBI0RRBAGB	Mobile	
Account	: 7154010000892	Charge	: 0

Processing Details

Present Dt	: 18/09/2020	Debit Dt	: 18/09/2020
Proc. Rate	: 1	Pay Loc	: MUMBAI
Debit Narration	: 8000221346	Credit Ref	: 8000221346
Credit Narration	:	Maker Dt	: 18/09/2020 13:02:05
Debit Ref	: 8000221346	Checker 1 Date	: 18/09/2020 13:24:16
Reject Remarks	:	Checker 2 Date	: 18/09/2020 13:28:24
Remarks	:	Sender Dt	: 18/09/2020
Maker	: Kaveri Phukan	Cleared Dt	: 18/09/2020
Checker 1	: Bewan Phira	Sent By	
Checker 2	: Trisonku Kotoky		

Payment Details

Payment Details 1	:	Payment Details 3	
Payment Details 2	:	Payment Details 4	

Enrichment Details

PAYMENT DETAILS 1	PAYMENT DETAILS 2	PAYMENT DETAILS 3	PAYMENT DETAILS 4	PAYMENT DETAILS 5	PAYMENT DETAILS 6	PAYMENT DETAILS 7
			KMA02	Gross Amount1972500000 00	Tax deduction0 00	[illegible] HRA 02 170
PAYMENT DETAILS 8	PAYMENT DETAILS 9	PAYMENT DETAILS 10	PAYMENT DETAILS 11			
	ASSAM GRAMIN VIKASH BANK	TINSUKIA				

Note: "This is a system generated voucher, Signature is not required"

Page 1 of 1

-109-

Branch Ref) ED/HR&A)
The payment has to be made to DC A/c only
The date of commencement has to fixed with DC
for n.a. pl
21/09

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::::TINSUKIA
(CONFIDENTIAL BRANCH)

NO.TCA.3/2020/PT-I/767 Dated Tinsukia the 21st September 2020

To

The Resident Chief Executive
Oil India Ltd.
Duliajan.

Sub : Release of house rent, fooding, medical allowance etc. to the affected people of Baghjan who are staying in relief camp.

Ref : Our discussion with "Baghjan Gaon Milonjyoti Yuba Sangha" and OIL Officials on 18.09.2020 in the Conference Hall of DC's Office, Tinsukia.

Sir,

With reference to the above, I would like to state that in the meeting held with the villagers (affected people) of Baghjan led by "Baghjan Gaon Milonjyoti Yuba Sangha" on 18th September,2020 attended by your Officials including ED, (HR&A), CGM(Admn) and host of officers from Oil India Ltd., Duliajan, the Yuba Sangha and the affected people presently staying in the relief camps has requested for house rent, fooding & medical facilities etc. in the form of rent package from Oil India Ltd., Duliajan. It was agreed in the tripartite meeting by your good office regarding release an amount of Rs.50,000/-(Fifty thousand) per family per month with immediate effect (for 612 families) till the gas blowout/fire is doused

In the light of the above and as per decision of the meeting, you are requested to release the amount agreed upon, within the 23rd of September,2020 directly to the affected people

This is for favour your kind information and necessary action.

Yours faithfully,

(Diganta Saikia, ACS)
Deputy Commissioner
& Tinsukia

Memo NO TCA.3/2020/PT-I/767 (A) Dated Tinsukia the 21st September 2020

Copy to:

1. The ED(HR&A), Oil India Ltd. Duliaja-for kind information and necessary action
2. The Secretary/President, "Baghjan Gaon Milonjyoti Yuba Sangha, Baghjan"

(Diganta Saikia, ACS)
Deputy Commissioner
Tinsukia

ED (HR & A)'S OFFICE
1978 22 SEP 2020

3765 21 SEP 2020

-110-

kotak

OIL INDIA LIMITED

Instrument Details

Batch Ref	: KMDJ20201105_003.csv	My-Product	VENPAY
Inst. Ref	:	Bank Product	: RTGS
Activation Date	: 05/11/2020	Debit A/C	: 03332100000014
Amount	: 3,06,00,000.00	Coll. Branch	: 641
Drawee Branch	: 998	Print Branch	: 333
UTR Sr No	: KKBKR22020110500180549	Inst MICR No.	

Beneficiary Details

Beneficiary Code	:	Name	: Deputy Commissioner Tinsukia
Bank	: 027	Address	:
Branch	: UTBIRRBAGB	Email	: pe@oilindia.in
IFSC Code	: UTBI0RRBAGB	Mobile	:
Account	: 7154010000892	Charge	: 0

Processing Details

Present Dt	: 05/11/2020	Debit Dt	: 05/11/2020
Proc. Rate	: 1	Pay Loc	: MUMBAI
Debit Narration	: 8000223693	Credit Ref	: 8000223693
Credit Narration	:	Maker Dt	: 05/11/2020 13:25:04
Debit Ref	: 8000223693	Checker 1 Date	: 05/11/2020 13:53:51
Reject Remarks	:	Checker 2 Date	: 05/11/2020 14:35:23
Remarks	:	Sender Dt	: 05/11/2020
Maker	: Akashdeep Yadav	Cleared Dt	: 05/11/2020
Checker 1	: Sudhanshu Dash	Sent By	:
Checker 2	: Trisonku Kotoky		

Payment Details

Payment Details 1	:	Payment Details 3	:
Payment Details 2	:	Payment Details 4	:

Enrichment Details

PAYMENT DETAILS 1	PAYMENT DETAILS 2	PAYMENT DETAILS 3	PAYMENT DETAILS 4	PAYMENT DETAILS 5	PAYMENT DETAILS 6	PAYMENT DETAILS 7
			KMA02	Gross Amount3060000000	Tax deduction0.00	ReferenceED HRNA 02 221E
PAYMENT DETAILS 8	PAYMENT DETAILS 9	PAYMENT DETAILS 10	PAYMENT DETAILS 11			
	ASSAM GRAMIN VIKASH BANK	TINSUKIA				

Note: "This is a system generated voucher, Signature is not required"

Page 1 of 1

111

URGENT

ED(HR+H)

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::::TINSUKIA
(CONFIDENTIAL BRANCH)

NO.TCA.V/2020/750 Dated Tinsukia the 16th September 2020

To

The Resident Chief Executive
Oil India Ltd.
Duliajan.

Sub :Payment of one time compensation to the affected families in and around Baghjan Well No.5 not staying in relief camp.

Sir,

I would like to inform you that a meeting on the above subject was proposed by the undersigned on 10th September,2020 with Oil India Ltd. Which was later on postponed to 11th September, 2020 on request from OIL. Subsequently a date was again fixed on 15th September,2020 as decision making officer from OIL could not attend the meeting.

Now a letter has been received from your end vide Ref. No.CGM(A)/17/962 Dated.14/09/2020 requesting to fix the date for the meeting on the subject on 18th September,2020 citing visit of high officials of Govt. of India and ONGC.

You are therefore requested to attend the meeting on 18/09/2020 at 11.00 AM accordingly as requested by you. However, you are requested to examine the matter for payment of one time compensation to the affected families in villages in and around Baghjan BGN Well No.5. These are the families who did not stay in relief camps but are demanding one time compensation from OIL on the ground of being affected by sound and air pollution tremors impacting their houses and property, besides adverse health impact.

It may be mentioned here that the villagers and organizations from villages/areas like Gorlating, Dholiakhat, Hatibat, Barekuri, Limbuguri, Gotong etc are demanding the one time compensation from Oil, immediately and you are aware that OIL Blockade & agitational programme are being carried out by these organizations and villagers.

I would like to inform you that distance GPS mapping of the villages/areas from BGN Well No.5 has already been done by the Circle Officer concerned. Suitable decision has to be taken in this regard for payment of one time immediate compensation and the quantum.

ED (HR & H) OFFICE
17 [illegible]

16 SEP 2020

-112

kotak

OIL INDIA LIMITED

Instrument Details

Batch Ref	KMDJ20201110_006.csv	My-Product	VENPAY
Inst. Ref		Bank Product	: RTGS
Activation Date	: 10/11/2020	Debit A/C	03332100000014
Amount	: 2,20,65,000.00	Coll. Branch	: 641
Drawee Branch	: 998	Print Branch	: 333
UTR Sr No	: KKBKR22020111000552670	Inst MICR No	

Beneficiary Details

Beneficiary Code	:	Name	: Deputy Commissioner Tinsukia
Bank	: 027	Address	
Branch	: UTBIRRBAGB	Email	: pa@oilindia.in
IFSC Code	: UTBI0RRBAGB	Mobile	
Account	: 7154010000892	Charge	: 0

Processing Details

Present Dt	: 10/11/2020	Debit Dt	: 10/11/2020
Proc. Rate	: 1	Pay Loc	: MUMBAI
Debit Narration	: 8000224288	Credit Ref	: 8000224288
Credit Narration	:	Maker Dt	: 10/11/2020 14:13:36
Debit Ref	: 8000224288	Checker 1 Date	: 10/11/2020 14:33:55
Reject Remarks	:	Checker 2 Date	: 10/11/2020 15:50:19
Remarks	:	Sender Dt	: 10/11/2020
Maker	: Akeshdeep Yadav	Cleared Dt	: 10/11/2020
Checker 1	: Trisonku Kotoky	Sent By	
Checker 2	: Bawan Phira		

Payment Details

Payment Details 1	:	Payment Details 3	:
Payment Details 2	:	Payment Details 4	:

Enrichment Details

PAYMENT DETAILS 1	PAYMENT DETAILS 2	PAYMENT DETAILS 3	PAYMENT DETAILS 4	PAYMENT DETAILS 5	PAYMENT DETAILS 6	PAYMENT DETAILS 7
			KMA02	Gross Amount(220650)0 00	Tax deduction0 00	ReferenceEDHR A 02 223

PAYMENT DETAILS 8	PAYMENT DETAILS 9	PAYMENT DETAILS 10	PAYMENT DETAILS 11
	ASSAM GRAMIN VIKASH BANK	TINSUKIA	

Note "This is a system generated voucher, Signature is not required"

Page 1 of 1

-113-

Please put (ED/HR&A)
The payment has to be made to DC A/c only.
The date of commencement has to fixed with DC
for n.a. pl
21/09/20

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::TINSUKIA
(CONFIDENTIAL BRANCH)

NO.TCA.3/2020/PT-I/767 Dated Tinsukia the 21st September' 2020

To

The Resident Chief Executive
Oil India Ltd.
Duliajan.

Sub : Release of house rent, fooding, medical allowance etc. to the affected people of Baghjan who are staying in relief camp.

Ref : Our discussion with "Baghjan Gaon Milonjyoti Yuba Sangha" and OIL Officials on 18.09.2020 in the Conference Hall of DC's Office, Tinsukia.

Sir,

With reference to the above, I would like to state that in the meeting held with the villagers (affected people) of Baghjan led by "Baghjan Gaon Milonjyoti Yuba Sangha" on 18th September,2020 attended by your Officials including ED, (HR&A), CGM(Admn) and host of officers from Oil India Ltd., Duliajan, the Yuba Sangha and the affected people presently staying in the relief camps has requested for house rent, fooding & medical facilities etc. in the form of rent package from Oil India Ltd., Duliajan. It was agreed in the tripartite meeting by your good office regarding release an amount of (Rs.50,000/-(Fifty thousand) per family per month with immediate effect (for 612 families) till the gas blowout/fire is doused

In the light of the above and as per decision of the meeting, you are requested to release the amount agreed upon, within the 23rd of September,2020 directly to the affected people.

This is for favour your kind information and necessary action.

Yours faithfully,

(Diganta Saikia, ACS)
Deputy Commissioner
& Tinsukia

Memo NO.TCA.3/2020/PT-I/767 (A) Dated Tinsukia the 21st September' 2020

Copy to:

1. The ED(HR&A), Oil India Ltd. Duliaja-for kind information and necessary action.
2. The Secretary/President, "Baghjan Gaon Milonjyoti Yuba Sangha, Baghjan".

(Diganta Saikia, ACS)
Deputy Commissioner
Tinsukia

ED (HR & A)'S OFFICE
1978 22 SEP 2020

3765 21 SEP 2020

-114-

kotak

OIL INDIA LIMITED

Instrument Details

Batch Ref	KMDJ20201121_008.csv	My-Product	: VENPAY
Inst. Ref	:	Bank Product	: RTGS
Activation Date	: 21/11/2020	Debit A/C	: 03332100000014
Amount	: 3,06,00,000.00	Coll. Branch	: 641
Drawee Branch	: 998	Print Branch	: 333
UTR Sr No.	: KKBKR22020112100231682	Inst MICR No.	:

Beneficiary Details

Beneficiary Code	:	Name	: Deputy Commissioner Tinsukia
Bank	: 027	Address	:
Branch	: UTB0PBT353	Email	: pa@oilindia.in
IFSC Code	: UTBI0PBT353	Mobile	:
Account	: 0310016000010	Charge	: 0

Processing Details

Present Dt	: 21/11/2020	Debit Dt	: 21/11/2020
Proc. Rate	: 1	Pay Loc	: MUMBAI
Debit Narration	: 8000226133	Credit Ref	: 8000226133
Credit Narration	:	Maker Dt	: 21/11/2020 10:38:34
Debit Ref	: 8000226133	Checker 1 Date	: 21/11/2020 11:14:59
Reject Remarks	:	Checker 2 Date	: 21/11/2020 11:17:39
Remarks	:	Sender Dt	: 21/11/2020
Maker	: Akashdeep Yadav	Cleared Dt	: 21/11/2020
Checker 1	: Sudhanshu Dash	Sent By	:
Checker 2	: Tsonku Kotoky		

Payment Details

Payment Details 1	:	Payment Details 3	:
Payment Details 2	:	Payment Details 4	:

Enrichment Details

PAYMENT DETAILS 1	PAYMENT DETAILS 2	PAYMENT DETAILS 3	PAYMENT DETAILS 4	PAYMENT DETAILS 5	PAYMENT DETAILS 6	PAYMENT DETAILS 7
			KMA02	Gross Amount3060000000	Tax deduction0.00	ReferenceEDHRA 02 228
PAYMENT DETAILS 8	PAYMENT DETAILS 9	PAYMENT DETAILS 10	PAYMENT DETAILS 11			
	UNITED BANK OF INDIA	PRAKASH BAZAR				

Note "This is a system generated voucher. Signature is not required"

Page 1 of 1

-415-

URGENT

ED(HR+A)

PL discuss

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::::TINSUKIA
(CONFIDENTIAL BRANCH)

NO.TCA.3/2020/750 Dated Tinsukia the 14th September 2020

To

The Resident Chief Executive
Oil India Ltd.
Duliajan.

Sub :Payment of one time compensation to the affected families in and around Baghjan Well No.5 not staying in relief camp.

Sir,

I would like to inform you that a meeting on the above subject was proposed by the undersigned on 10th September,2020 with Oil India Ltd. Which was later on postponed to 11th September, 2020 on request from OIL. Subsequently a date was again fixed on 15th September,2020 as decision making officer from OIL could not attend the meeting.

Now a letter has been received from your end vide Ref. No.CGM(A)/17/962 Dated.14/09/2020 requesting to fix the date for the meeting on the subject on 18th September,2020 citing visit of high officials of Govt. of India and ONGC.

You are therefore requested to attend the meeting on 18/09/2020 at 11.00 AM accordingly as requested by you. However, you are requested to examine the matter for payment of one time compensation to the affected families in villages in and around Baghjan BGN Well No.5. These are the families who did not stay in relief camps but are demanding one time compensation from OIL on the ground of being affected by sound and air pollution tremors impacting their houses and property, besides adverse health impact.

It may be mentioned here that the villagers and organizations from villages/areas like Gorlating, Dhellakhat, Hatibat, Barekuri, Limbuguri, Gotong etc are demanding the one time compensation from OIL immediately and you are aware that OIL Blockade & agitational programme are being carried out by these organizations and villagers.

I would like to inform you that distance GPS mapping of the villages/areas from BGN Well No.5 has already been done by the Circle Officer concerned. Suitable decision has to be taken in this regard for payment of one time immediate compensation and the quantum.

ED (HR & A) OFFICE
17 SEP

OFFICE
3677 16 SEP 2020

-116-

You are requested to take necessary action urgently.

2.0 I would like to inform you that many organizations **from Barekuri area** under the leadership of Barekuri Yuba Sangha are also demanding **one time immediate** compensation from OIL. These villages/areas range from 2.6 KM distance(Goriating) to 5.77 KM (Bebejia) in the Barekuri area.

In respect of Barekuri area, OIL may like to consider if a special package in monetary terms may be given to the youths of the area for self engagement opportunities in view of the fact that Barekuri area has an EPS and a **number of Oil Wells.**

This is as per the demands of the Barekuri **Yuba Sangha as discussed in** meetings with the undersigned on the last many occasions.

Your consideration on the above two is requested at an early date.

Yours faithfully,

Deputy Commissioner
Tinsukia

Memo NO.TCA.3/2020/750 (A) Dated Tinsukia the 14th September' 2020

Copy for kind information to:

1. The CMD, Oil India Ltd., (Camp- Duliajan).
2. The ED, HRA, Oil India Ltd.,Duliajan.
3. The Manager(Admn), Oil India Ltd., Duliajan

Deputy Commissioner
Tinsukia

-117-

kotak

OIL INDIA LIMITED

Instrument Details

Batch Ref	: KMDJ20201123_001.csv	My-Product	VENPAY
Inst. Ref	:	Bank Product	RTGS
Activation Date	: 23/11/2020	Debit A/C	03332100000014
Amount	: 1,50,45,000.00	Coll. Branch	: 641
Drawee Branch	: 998	Print Branch	: 333
UTR Sr No	KKBKR22020112300559922	Inst MICR No	

Beneficiary Details

Beneficiary Code	:	Name	: Deputy Commissioner Tinsukia
Bank	: 027	Address	:
Branch	: UTB0PBT353	Email	: pa@oilindia.in
IFSC Code	: UTBI0PBT353	Mobile	:
Account	0310016000010	Charge	: 0

Processing Details

Present Dt	: 23/11/2020	Debit Dt	: 23/11/2020
Proc. Rate	: 1	Pay Loc	: MUMBAI
Debit Narration	: 8000226173	Credit Ref	: 8000226173
Credit Narration	:	Maker Dt	: 23/11/2020 13:26:06
Debit Ref	: 8000226173	Checker 1 Date	: 23/11/2020 13:30:12
Reject Remarks	:	Checker 2 Date	: 23/11/2020 13:55:17
Remarks	:	Sender Dt	: 23/11/2020
Maker	: Akashdeep Yadav	Cleared Dt	: 23/11/2020
Checker 1	: Trisonku Kotoky	Sent By	:
Checker 2	: Bawan Phira		

Payment Details

Payment Details 1	:	Payment Details 3	:
Payment Details 2	:	Payment Details 4	:

Enrichment Details

PAYMENT DETAILS 1	PAYMENT DETAILS 2	PAYMENT DETAILS 3	PAYMENT DETAILS 4	PAYMENT DETAILS 5	PAYMENT DETAILS 6	PAYMENT DETAILS 7
			KMA02	Gross Amount1504500000	Tax deduction0 00	ReferenceEDHRA 02 230
PAYMENT DETAILS 8	PAYMENT DETAILS 9	PAYMENT DETAILS 10	PAYMENT DETAILS 11			
	UNITED BANK OF INDIA	PRAKASH BAZAR				

Note: "This is a system generated voucher, Signature is not required"

Page 1 of 1

118

GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::::::::::TINSUKIA
(CONFIDENTIAL BRANCH)

NO.TCA.3/2020/PT-1/856 Dated Tinsukia the 5th November 2020

To

The Resident Chief Executive
Oil India Ltd. Duliajan.

Sub : Interim compensation to affected families of Baghjan affected by the fire incident.

Ref : Minutes of meeting held on 18/09/2020 NoTRF.3/2017-19/Pt/ dtd.18/09/2020 (enclosed Annexure-I)

Sir,

With reference to the above, I have the honour to state that tripartite talks involving the district /police administration/senior most Oil India Ltd Officials along with members of Baghjan Gaon Milanjyoti Yuva Sangha was held in the backdrop of agitational programme by Baghjan Gaon Milanjyoti Yuva Sangha since 17th September, 2020,due to all the roads leading to the operational area of BGR 5 Oil well were closed by the protesters.

The moot points of discussion in the meeting dated 18-09-2020 held in the conference hall of Office of the Deputy Commissioner, Tinsukia were:-

(1) The meeting started off with discussion on various issues concerning compensation to be paid to the affected families as stated in the petition submitted by BGMYS. The minutes of the meeting held on 18-09-2020 is enclosed herewith. In the meeting it was decided for re-survey of the affected families

(2) The earlier list included 57 families in Category-I that is @Rs.25.00 Lakhs per family and @Rs.20.00 Lakhs per family for Category-II for 543 families. In all a total of 612 families are involved including 12 families who had already been paid Rs. 25 Lakhs per family.

(3) As per the discussion in the meeting, the re-survey was started immediately from 19th September,2020 comprising of a team headed by C.O Doomdooma, PWD(Bld), Agriculture, DICC, Forest, Veterinary, Handloom & Textile & Fishery departments which was completed on the 23rd of September,2020. Baghjan Gaon Milonjyoti

1

[redacted]EXURE G

ITEM NO.1 Court 4 (Video Conferencing) SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).2201/2021

BONANI KAKKAR Appellant(s)

VERSUS

OIL INDIA LIMITED & ORS. Respondent(s)

(WITH IA No. 92866/2021 - APPLICATION FOR PERMISSION, IA No. 67426/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 67425/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 72570/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 67424/2021 - STAY APPLICATION)

Date : 02-09-2021 This appeal was called on for hearing today.

CORAM :
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MS. JUSTICE HIMA KOHLI

For Appellant(s) Mr. Siddharth Mitra, Sr. Adv.
Ms. Vasudha Zutshi, Adv.
Ms. Shruti Agarwal, AOR

For Respondent(s) Mr. Aman Lekhi, ASG
Mr. Harsha Peechara, Adv.
Mr. Ashish Kumar Tiwari, AOR

Mr. K.M. Nataraj, ASG
Mr. Gurmeet Singh Makker, AOR
Mr. Shailesh Madiyal, Adv.
Mr. Sharath Nambiar, Adv.
Vatsal Joshi, Adv.

Ms. Aishwarya Bhati, ASG
Mr. Ravindra Lokhande, Adv.
Mr. Sandeep Mahapatra, Adv.
Mr. T. Gopal, Adv.
Dr. Abhishek Atrey, AOR
Ms. Ambika Atrey, Adv.

Signature Not Verified
Digitally signed by
Date: 2021.09.04
12:10:11 IST
Reason:

UPON hearing the counsel the Court made the following
O R D E R

1 This appeal arises from a decision of the National Green Tribunal[1] dated 19 February 2021.

2 An oil 'blow-out' took place from Baghjan 5 Oil well of the first respondent, Oil India Limited[2] on 27 May 2020. As a consequence of the accident, extensive damage and destruction was caused to the biodiversity of Dibru Saikhowa National Park and Biosphere Reserve.

3 The NGT constituted a Committee of Experts chaired by Justice B P Katakey by an order dated 24 June 2020 to enquire into all aspects of the incident. In its preliminary report dated 24 July 2020, the Committee, *inter alia*, noticed that extensive damage was caused to (i) publicly owned resources, including Maguri-Motapung Wetland, DSNP, the eco-sensitive zone, including water bodies, air and wildlife; and (ii) private property of survivors in the affected villages.

4 The Expert Committee found that (i) OIL did not possess mandatory consent to establish and operate under Sections 25 and 26 of the Water (Prevention and Control of Pollution) Act 1974, and Section 21 of the Air (Prevention and Control of Pollution) Act 1981 when it started operations in Baghjan 5 Oil well in 2006. (ii) OIL does not have the requisite consent under the law to carry out drilling and testing of hydrocarbons in the specified well except for the years 2008-09, 2012-13 and 2018-19; and (iii) OIL does not possess authorization under Rule 6 of the Hazardous Waste (Management, Handling and Transboundary Movement) Rules 2016, which constitutes a violation of the conditions stipulated in the Environmental Clearance dated 11 May 2020.

1 "NCT"
2 "OIL"

By a subsequent progress report dated 31 October 2020, the Committee detailed widespread damage to the flora and fauna of the region, including:

(i) Thirty five varieties of fish species belonging to thirteen families, many of which had been completely wiped out; and

(ii) A drastic decline in water oxygen content which has resulted in a high rate of destruction of marine life.

6 The report recommended a comprehensive impact assessment along with an integrated ecological restoration plan for bioremediation of hydrocarbons polluting the soil and the wetland.

7 When the matter was taken up by the NGT, it noted that about 9,000 persons who had been displaced were placed in camps at an outlay of Rs 11.20 crores. About 3,000 affected families were paid an amount of Rs 30,000 each, apart from Rs 12 lakhs which was paid to eleven families, whose houses were burnt. OIL had accepted its liability to pay Rs 68 crores as compensation under a tripartite agreement between OIL, the victims and the Deputy Commissioner in terms of letters dated 25 September 2020 and 2 December 2020. In this backdrop, the NGT did not proceed further on the issue of compensation. In view of the gravity of the accident, which resulted in a massive fire which continued for almost six months, the NGT constituted the following three Committees:

(a) A six-member Committee headed by the Secretary, Ministry of Petroleum and Natural Gas to affix responsibility for the failures of those involved and present at the incident and to lay down a road map for ensuring compliance of safety protocols;

(b) A seven-member Committee to enquire into non-compliance of statutory provisions, including the Water (Prevention and Control of Pollution) Act 1974, the Air (Prevention and Control of Pollution) Act 1981, the Hazardous Waste (Management, Handling and Transboundary Movement) Rules 2016 as well as the requirements of the Environmental Clearance in terms of the EIA notification dated 14 September 2006; and

(c) A ten-member Committee headed by the Chief Secretary, Assam (with the Managing Director of OIL as one of its members) to assess the damage to and compensation for the restoration of Dibru Saikhowa National Park and Maguri-Motapung Wetland by taking over all surviving issues from the Committee chaired by Justice BP Katakey. The ten-member Committee was directed to submit its report within six months.

8 The dispute in the present appeal relates to the third of the above Committees which is chaired by the Chief Secretary, Assam.

9 During the course of the hearing, Mr Siddharth Mitra, Senior Counsel appearing on behalf of the appellant submitted that there is a genuine objection to the presence of the Managing Director of OIL as a member of the ten-member Committee. Moreover, it has been submitted that in laying down an extended time schedule of six months, the NGT lost sight of the urgency of the situation. Finally, it was also urged that the NGT has failed to direct any deposit towards the restoration of the environment in which event the work of restoration cannot commence in the immediate future.

10 This Court issued notice on 1 July 2021. On 23 August 2021, certain suggestions were placed before the Court on behalf of the appellant in regard to the re-

constitution of the Committee. Accordingly, the following order was passed:

> "1 The petitioner has placed suggestions before this Court in regard to expert members who should be associated with the work of assessing the damage and providing remedial compensation on account of the loss which has been caused to the environment, including the loss of biodiversity as a result of the blowout which took place at the oil field of OIL. A copy of the IA containing the suggestions shall be emailed to Mr K M Nataraj, Additional Solicitor General appearing on behalf of the Ministry of Environment, Forests and Climate Change for his response on the next date of listing.
>
> 2 The Court has been apprised of the fact that four out of six experts who have been suggested by the petitioner are conversant with the subject matter, having been associated with the work of the Committee constituted by the National Green Tribunal, headed by Justice B P Katakey."

11 As the above order indicates, many of the experts, whose names have been suggested by the appellant, have been associated with the work which was assigned by the NGT by constituting an expert committee in the first place. We had requested Mr K M Nataraj, Additional Solicitor General to indicate after seeking instructions from the Ministry of Environment, Forests and Climate Change[3] on whether and, if so, which of the names which have been proposed by the appellant would be acceptable to act as members of the Committee. In requesting Mr K M Nataraj to take these instructions, we must clarify that there is no doubt about the expertise of the members suggested by the appellant. The object, however, was to ensure that the work can progress with a sense of expedition so that the task of remediation can be taken up in the near future. MOEF&CC has responded in a fair and objective manner by accepting most of the suggestions.

3 "MOEF & CC"

After hearing Mr Siddharth Mitra, learned Senior Counsel appearing on behalf of the appellant, Mr K M Nataraj, Additional Solicitor General, who appears for MOEF&CC, Ms Aishwarya Bhati, Additional Solicitor General for the Ministry of Petroleum and Mr Aman Lekhi, Additional Solicitor General for OIL, we are of the considered view that the third Committee constituted by the NGT (as noticed earlier), needs to be reconstituted. The NGT has constituted a Committee consisting of ten members. Such a large Committee would find it difficult to convene meetings at relatively short intervals, which is necessary to ensure that the work of implementing remedial measures is taken up with expedition. The NGT has directed that the Chief Secretary of Assam should be the Chairperson of the ten-member Committee. Consistent with the responsibilities of office which are entrusted to the Chief Secretary, we are of the view that it would not be appropriate to assign the task to the Chief Secretary personally. The task before the Committee combines facets of an adjudicatory nature with expert domain knowledge on issues pertaining to environmental concern. The precautionary principle can be espoused by domain experts who have both knowledge and experience in ecological conservation. The work must be taken up with priority and every possible step has to be taken for restoration of the environment. OIL must bear the cost of restoration. The principle of strict liability has to govern. There can be no tomorrow until we preserve the environment here and now.

13 The NGT was in error in allowing the presence of the Managing Director of OIL as a member of the Committee. The terms of reference to the Committee include assessment of the damage to and restoration of Dibru Saikhowa National Park and Maguri-Motapung Wetland. Besides, the Committee is to take over all surviving issues from the earlier Committee. The presence of a representative of OIL as a Member of the Committee would lead to a conflict of interest and would not contribute to the fairness of the outcome. An entity against whom there are allegations of a dereliction, obligations under the law cannot sit in judgment over

its own conduct. OIL can be heard by the Committee, but permit the presence of one of its senior officers would make it a judge in its own cause. OIL should not be a member of the Committee.

14 Consequently having heard counsel, we direct that the ten-member Committee constituted by the NGT shall be substituted by a Committee to be chaired by Justice B P Katakey, former Judge of the Gauhati High Court. Since Justice B P Katakey has already conducted a substantial amount of work in assessing the damage due to the accident, pursuant to the entrustment of the task by the NGT, there is no reason why the Committee should not have the benefit of the work which has already been done and the experience of its Chairperson. We accordingly direct that the Committee shall consist of the following members:

(i) Justice B P Katakey, former Judge of the Gauhati High Court ...Chairperson

(ii) Dr Ritesh Kumar, Director, Wetlands International South Asia

(iii) Mr G S Dang, ex-Deputy Director, Indian Institute of Petroleum, Dehradun

(iv) Mr Qamar Qureshi, Professor, Wildlife Institute of India

(v) Mr Bedanga Bordoloi

15 The Committee is requested to take up the work at its early convenience and to submit its final report within three months. The Committee would be at liberty to co-opt or hear any other expert as is necessary for facilitating its task. The MOEF&CC shall depute a nodal officer to facilitate all logistical arrangements for the Committee. The Committee shall make an interim determination of the damages within a period of one month so that a suitable direction can be issued to OIL to deposit the amount for facilitating remedial measures. The Committee shall also be at liberty to recommend other interim remedial measures and

suggest final remedial measures in the course of its eventual report. To facilitate the work of the Committee, we direct OIL to deposit an amount of Rs 50 lakhs with the MOEF&CC within a period of one week from today so that necessary steps can be taken to facilitate the meetings and work of the above Committee. All concerned, including the Chief Secretary of the Government of Assam, the Central and State Pollution Control Boards and OIL are directed to cooperate with the Committee and to provide all logistical assistance to the Committee and its members to facilitate work. The officials of the Government of Assam shall also render all necessary assistance when called upon to do so.

16 The interim report shall be submitted in a sealed cover to the Registrar (Judicial) of this Court, upon which the present appeal shall be listed before this Court within two weeks of the receipt of the report for further directions.

17 List the appeal on 21 October 2021.

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER

ANNEXURE H

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

Civil Appeal No 2201 of 2021

Bonani Kakkar **... Appellant**

Versus

Oil India Limited & Ors **... Respondents**

O R D E R

1 This appeal arises from an order of the National Green Tribunal[1] dated 19 February 2021. The cases relates to the damage and destruction caused to the biodiversity of Dibru Saikhowa National Park and Boisphere Reserve due to a blow-out which took place from the Baghjan 5 Oil Well on 27 May 2020. Oil India Limited was in control and possession of the oil well.

2 The NGT constituted a Committee of experts. A preliminary report was submitted on 24 July 2020 after which on 31 October 2020, the Committee submitted a progress report. The NGT, by its impugned order, constituted three committees :

(i) A six member Committee to fix the responsibility for the failure of the individuals present at the incident and lay down a road map for ensuring compliance with safety protocols;

(ii) A seven member committee to enquire into the non-compliance of statutory provisions;

Signature Not Verified
Digitally Signed by GULSHAN KUMAR ARORA
Date: 2023.01.25 16:37:48 IST
Reason:

1 "NGT"

(iii) A ten member Committee to assess the damage to and restoration of the Dibru Saikhowa National Park and wet land and to take over all surviving issues from the earlier committee.

3 When the appeal was moved before this Court, in an order dated 1 July 2021, two specific grievances of the appellants were recorded. The grievances were set out in paragraph 5 of the order which extracted below :

> "5 The precise grievance is two fold. Firstly, the earlier Committee had submitted a comprehensive report before the NGT: initially, a preliminary report which was followed by a progress report and, hence, the constitution of three new Committees will only delay the process. Secondly, for the determination of damages and compensation and for the restoration of the National Park and Wetland, a ten-member Committee has been constituted headed by the Chief Secretary, Assam in which the Managing Director of the Oil India limited has been inducted as a member. It has been submitted that this will be in breach of the principles of natural justice since the conduct of Oil India Limited is basically in issue and, hence, the Managing Director ought not to be a member of the Committee in any case."

4 In a subsequent order of this Court dated 2 September 2021, the Court took note of the findings of the expert committee, which was initially appointed by the NGT, in its preliminary report dated 24 July 2020 as well as the findings in the subsequent report dated 31 October 2020. Paragraphs 4 and 5 of the order of this Court are extracted below :

> "4 The Expert Committee found that (i) OIL did not possess mandatory consent to establish and operate under Sections 25 and 26 of the Water (Prevention and Control of Pollution) Act 1974, and Section 21 of the Air (Prevention and Control of Pollution) Act 1981 when it started operations in Baghjan 5 Oil well in 2006. (ii) OIL does not have the requisite consent under the law to

carry out drilling and testing of hydrocarbons in the specified well except for the years 2008-09, 2012-13 and 2018-19; and (iii) OIL does not possess authorization under Rule 6 of the Hazardous Waste (Management, Handling and Transboundary Movement) Rules 2016, which constitutes a violation of the conditions stipulated in the Environmental Clearance dated 11 May 2020.

5 By a subsequent progress report dated 31 October 2020, the Committee detailed widespread damage to the flora and fauna of the region, including:

(i) Thirty five varieties of fish species belonging to thirteen families, many of which had been completely wiped out; and

(ii) A drastic decline in water oxygen content which has resulted in a high rate of destruction of marine life."

The Court also noted that the report had recommended a comprehensive impact assessment alongwith a plan for bio-remediation of hydrocarbons polluting the soil and the wet land.

5 In its order dated 2 September 2021, this Court reconstituted the third committee constituted by the NGT. The third Committee, as reconstituted was directed to consist of the following members :

"(i) Justice B P Katakey, former Judge of the Gauhati High Court ...Chairperson

(ii) Dr Ritesh Kumar, Director, Wetlands International South Asia

(iii) Mr G S Dang, ex-Deputy Director, Indian Institute of Petroleum, Dehradun

(iv) Mr Qamar Qureshi, Professor, Wildlife Institute of India

(v) Mr Bedanga Bordoloi."

The Court directed that the Committee shall make an interim determination of damages upon which suitable directions could be issued to Oil India Limited to deposit the amount for facilitating remedial measures.

6 The Committee appointed by this Court submitted its report dated 20 October 2021. A final report of the committee was submitted on 31 December 2021.

7 On 1 September 2022, this Court clarified that the pendency of the proceedings shall not come in the way of the disbursement of compensation to the affected villagers in accordance with law.

8 In view of the above narration of facts, it is evident that as a result of the interim directions of this Court, the third committee which was constituted by the NGT for the purpose of assessing the damage to the environment and restoration measures including measures for restoration of the Dibru Saikhowa National Park and the wet land stands superseded by the expert committee which has been constituted by this Court.

9 The Court is apprised of the fact that the other two committees are yet to commence their work in view of the stay granted by this Court on 1 July 2021. The petitioner has no grievance in regard to the constitution of the other two committees.

10 With the above factual background, it would be appropriate to remit the proceedings back to the NGT which shall take up the proceedings on the basis of the reports of the expert committee which was constituted by this Court. The reports of the expert committee shall be considered by the NGT. The NGT

shall hear such objections as the parties in the proceedings have, before issuing necessary directions on the aspects including restoration of the environment, reparation of environmental damage and compensation.

11 The other two committees, which have been constituted by the NGT, shall proceed to complete the task which has been assigned to them. In terms of the earlier directions, it is clarified that the pendency of the proceedings before the NGT shall not affect the disbursement of interim compensation to the affected villagers. The NGT shall, it is clarified, be at liberty to pass further directions in regard to assessing the compensation payable and for its disbursement to all the affected persons.

12 We keep open all the rights and contentions of the parties.

13 The order of the NGT dated 19 February 2021 shall stand modified to the extent of the constitution of the third committee in terms of the previous orders of this Court. The report of the third committee, as noted above, shall now form the basis of further proceedings by the NGT in regard to the canvass which has been covered by the committee on the assessment of damages to the environment and restoration measures including measures, for restoration of Dibru Saikhowa National Park and Maguri Motapung Wetland. The NGT shall proceed ahead on the basis of the report of the expert committee appointed by this Court, without awaiting the conclusion of the proceedings before the two other committees.

14 NGT is at liberty to issue appropriate directions for determining the modalities for the adjudication of final compensation and its disbursement, after taking

due account of the interim compensation which has been fixed in that regard.

15 The disbursement of the interim compensation should be effected expeditiously and within a period of two months from the date of this order.

16 The Appeal is accordingly disposed of.

17 Pending applications, if any, stand disposed of.

.....CJI
[Dr Dhananjaya Y Chandrachud]

.....J.
[V Ramasubramanian]

.....J.
[J B Pardiwala]

New Delhi;
January 23, 2023.
-GKA-

ITEM NO.6 COURT NO.1 SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2201/2021

BONANI KAKKAR **Appellant(s)**

VERSUS

OIL INDIA LIMITED & ORS. **Respondent(s)**

([as per r.p dt. 15.11.22 list top of the Board.]
IA No. 92866/2021 - APPLICATION FOR PERMISSION IA No.106558/2022 - APPROPRIATE ORDERS/DIRECTIONS IA No. 106557/2022 - APPROPRIATE ORDERS/DIRECTIONS IA No. 67426/2021 - EXEMPTION FROM FILING AFFIDAVIT IA No. 67425/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 106559/2022 - EXEMPTION FROM FILING O.T. IA No. 135266/2021 - EXEMPTION FROM FILING O.T. IA No.135270/2021 - INTERVENTION APPLICATION IA No. 135265/2021 - INTERVENTION APPLICATION IA No. 72570/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 67424/2021 - STAY APPLICATION)

Date : 23-01-2023 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Appellant(s) **Ms. Shruti Agarwal, AOR**

For Respondent(s) **Mr. Parag Tripathi, Sr. Adv.**
Mr. Sridhar Potaraju, Adv.
Mr. Sudhir Mishra, Adv.
Mr. Guichang Pou Gangmei, Adv.
Ms. Simran Gupta, Adv.
Mr. Mrigank Mehta, Adv.
M/S. Trust Legal, AOR

Ms. Aishwarya Bhati, ASG
Mr. Ravindra Lokhande, Adv.
Mr. Sandeep Mahapatra, Adv.
Mr. T. Gopal, Adv.
Mr. Nring Chamwibo eliang, Adv.
Mr. Abhishek Atrey, AOR
Mr. Babanjit Singh Mew, Adv.

Mr. Manvendra Singh, Adv.

Mr. K.M. Nataraj, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Mr. Shailesh Madiyal, Adv.
Mr. Sharath Nambiar, Adv.
Mr. Vatsal Joshi, Adv.
Mr. Sugosh Subramanyam, Adv.

Mr. Nalin Kohli, Sr. A.A.G.
Mr. Debojit Borkakati, AOR

Mr. Devansh Mohta, Adv.
Ms. Liz Mathew, AOR
Ms. Shahrukh Alam, Adv.
Mr. Vikram Rajkhowa, Adv.
Ms. Vasudha Jain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1 The appeal is disposed of in terms of the signed order. The operative part of the signed order reads as under :

> "10 With the above factual background, it would be appropriate to remit the proceedings back to the NGT which shall take up the proceedings on the basis of the reports of the expert committee which was constituted by this Court. The reports of the expert committee shall be considered by the NGT. The NGT shall hear such objections as the parties in the proceedings have, before issuing necessary directions on the aspects including restoration of the environment, reparation of environmental damage and compensation.
>
> 11 The other two committees, which have been constituted by the NGT, shall proceed to complete the task which has been assigned to them. In terms of the earlier directions, it is clarified that the pendency of the proceedings before the NGT shall not affect the disbursement of interim compensation to the affected villagers. The NGT shall, it is clarified, be at liberty to pass further directions in regard to assessing the compensation payable and for its disbursement to all the affected persons.

12 We keep open all the rights and contentions of the parties.

13 The order of the NGT dated 19 February 2021 shall stand modified to the extent of the constitution of the third committee in terms of the previous orders of this Court. The report of the third committee, as noted above, shall now form the basis of further proceedings by the NGT in regard to the canvass which has been covered by the committee on the assessment of damages to the environment and restoration measures including measures, for restoration of Dibru Saikhowa National Park and Maguri Motapung Wetland. The NGT shall proceed ahead on the basis of the report of the expert committee appointed by this Court, without awaiting the conclusion of the proceedings before the two other committees.

14 NGT is at liberty to issue appropriate directions for determining the modalities for the adjudication of final compensation and its disbursement, after taking due account of the interim compensation which has been fixed in that regard.

15 The disbursement of the interim compensation should be effected expeditiously and within a period of two months from the date of this order.

16 The Appeal is accordingly disposed of.

17 Pending applications, if any, stand disposed of."

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR

(Signed order is placed on the file)